

08.04.2024

ADVANCE CAUSE LIST

COURT NO. 02
DIVISION BENCH-I
HON'BLE THE ACTING CHIEF JUSTICE
HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORA

[NOTE: COUNSEL FOR THE PARTIES ARE REQUESTED TO FILE THE RELEVANT DOCUMENTS/JUDGMENTS THEY WISH TO RELY UPON IN THE REGISTRY OF THIS COURT WELL IN ADVANCE. IT IS MADE CLEAR THAT NO DOCUMENTS/JUDGMENTS WILL BE ACCEPTED IN COURT WHICH ARE SENT/FORWARDED THROUGH THE E-MAIL/WHATSAPP.]

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<https://forms.gle/w54apgaNmGsNUcV27>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	FAO(OS)-133/2023 CM APPL. 63664/2023 CM APPL. 63665/2023	SATISH OSWAL V/s STATE AND ANR	PRAKASH KUMAR JHA	
		OTHER DETAILS OF ADVOCATES:		
2	W.P.(C)-15624/2022 CM APPL. 48642/2022 CM APPL. 51720/2022	LALIT V/s GOVT OF NCT OF DELHI & ORS.	SRI BHAGWAN SHARMA	
		OTHER DETAILS OF ADVOCATES: SANJEEV RAWAT(SANJEEVRAWAT405@GMAIL.COM)(9899177252)(PETITIONER) JAI BHAGWAN(JAIBHAGWANMLA.AAPBAWANA@GMAIL.COM, DIVCOM@NIC.IN, DCP.NORTH@DELHIPOLICE.GOV.IN){}(RESPONDENT) SDMALIPUR(SDMALIPUR@GMAIL.COM, DCNORTH@NIC.IN){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANJEEV RAWAT(SANJEEVRAJPAL68@GMAIL.COM){}(PETITIONER) NAMRATA MUMKIN(NAMRATA.MUKIM@GMAIL.COM, RKDHAWAN9@GMAIL.COM){}(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) JAI BHAGWAN (JAIBHAGWANMLA.AAPBHAWANA@GMAIL.COM, DIVCOM@NIC.IN, SDMALIPUR@GMAIL.COM){}(RESPONDENT)		
3	W.P.(C)-4319/2023	SOCIAL JURIST, A CIVIL RIGHTS GROUP V/s KENDRIYA VIDYALAYA SANGATHAN & ORS.	BIPIN KUMAR PRABHAT, PUNEET TANEJA, KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) SECY(SECY.DHE@NIC.IN){}(RESPONDENT) NTPCCC(NTPCCC@NTPC.CO.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RIPU DAMAN(RIPUDAMAN.BHARDWAJ@GMAIL.COM){}(RESPONDENT)		

		AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) DIRECTOR(DIREDU@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PUNEET(TANEJA.ASSOC@YAHOO.CO.IN, PUNEETTANEJA.ADV@GMAIL.COM)()(RESPONDENT) COMMISSIONER(COMMISSIONER-KVS@GOV.IN, KVBTPS@GMAIL.COM, ADVOCATERAJAPPA@GMAIL.COM)()(RESPONDENT) SECLG(SECLG@NIC.IN)()(RESPONDENT) BIPIN KUMAR PRABHAT(PRABHATBIPIN@GMAIL.COM)(9911371736)(RESPONDENT) PUNEET TANEJA(TANEJA.ASSOC@YAHOO.CO.IN)(9810208494)(RESPONDENT)	
4	W.P.(C)-11844/2023 CM APPL. 46270/2023	PREM KUTIR CGHS V/s REGISTRAR OF COOPERATIVE SOCIETIES	SANDEEP KUMAR
		OTHER DETAILS OF ADVOCATES: SANDEEP KUMAR(SANDEEPSINGH561@GMAIL.COM)(9810122554)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
5	W.P.(C)-4109/2024 CM APPL. 16736/2024	MS TRIBUS SECURITY SOLUTION GROUP TSSG V/s JAG PRAVESH CHANDRA HOSPITAL & ANR.	SAMEER CHOUDHARY
		OTHER DETAILS OF ADVOCATES: SAMEER CHOUDHARY(CHOUDHARYSOMEER@OUTLOOK.COM)()(PETITIONER) DEPARTMENT OF HEALTH AND FAMILY WELFARE(PSELATH@NIC.IN)()(RESPONDENT) M S JPCH(MSJPCH2010@GMAIL.COM)()(RESPONDENT)	
AFTER NOTICE MISC. MATTERS			
6	CONT.CAS(C)-16/2019 WITH W.P.(C) 355/2018	MUKESHWAR NATH DUBEY V/s VISHALAKSHI NIGAM	V S R KRISHNA, MAYANK YADAV, ARPIT BHARAGSVA
		OTHER DETAILS OF ADVOCATES: ARPIT BHARAGSVA()(9871316969)(PETITIONER)	
7	W.P.(C)-355/2018 CM APPL. 1452/2018 CM APPL. 12491/2020 CM APPL. 38615/2023	MUKESHWAR NATH DUBEY V/s UNION OF INDIA AND ANR.	ANIL SONI, UMESH SHARMA, RK SAINI, MAYANK YADAV, KAUSTUBH ANIL SHAKKARWAR, MUKESHWAR NATH DUBEY, ANJALI GUPTA, ARPIT BHARGAVA, SANJEEV MAHAJAN, ANJALI GUPTA
		OTHER DETAILS OF ADVOCATES: ARPIT BHARGAVA()(9871316969)(PETITIONER) SHRI ARPIT BHARGAVA(ARPIT.LAW@GMAIL.COM)(9871316969)(PETITIONER) SHRI ANIL SONI(ANILSONI42@GMAIL.COM)(9312224805)(RESPONDENT) SANJEEV MAHAJAN(SANJEEVMAHAJAN11@GMAIL.COM)(9811156437)(RESPONDENT) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ANKUR MAHESHWARI(EMINENTJURISTS@GMAIL.COM)(9654293836)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) VSR KRISHNA(VSRKRISHNA.ER40@GMAIL.COM, RKSAINI6458@GMAIL.COM)()(RESPONDENT) ARPIT(ARPIT.LAW@GMAIL.COM, ANILSONI.CGSC@GMAIL.COM, SANJEEVMAHAJAN11@GMAIL.COM)()(RESPONDENT) KAUSTUBH ANIL SHAKKARWAR(KAUSTUBH.SHAKKARWAR@GMAIL.COM)(9764143399)(PETITIONER) MUKESHWAR NATH DUBEY(ADMUKESHADUBEY@GMAIL.COM)(9889888773)(PETITIONER) ANJALI GUPTA(GUPTANJALIADV@GMAIL.COM)(9136664203)(PETITIONER)	
8	EFA(OS) (COMM)-22/2023 WITH FAO(OS) (COMM) 120/2023	UNION OF INDIA V/s M/S GLOBE CIVIL PROJECTS PVT. LTD	VINEET DHANDA
		OTHER DETAILS OF ADVOCATES:	
9	FAO(OS) (COMM)-120/2023 CM APPL. 30709/2023 CM APPL. 30710/2023	UNION OF INDIA V/s M/S GLOBE CIVIL PROJECTS PVT. LTD.	VINEET DHANDA
		OTHER DETAILS OF ADVOCATES: AK GOEL(AKGOEL@HLLHITES.COM)(8860299990)(PETITIONER) VINEET DHANDA(DHANDA.ASSOCIATES5000@GMAIL.COM)(9811013810)(PETITIONER) VINEET DHANDA(DHANDA.ASSOCIATES5000@GMAIL.COM)(9811013810)(PETITIONER) GLOBE(GLOBECIVIL@GMAIL.COM)()(RESPONDENT) GLOBE CIVIL(GLOBECIVIL@GMAIL.COM)()(RESPONDENT)	
10	FAO(OS)-88/2010 WITH FAO(OS) 223/2010	SUBHASH INFRAENGINEERS PRIVATE LIMITED V/s INDARPRASTHA POWER GENERATION CO LTD	DHRUV JOSE KANNANTHANAM, PREETI THAKUR, MONIKA GARG, ANIL MITTAL
		OTHER DETAILS OF ADVOCATES: PREETI THAKUR(PREETITHAKUR288@GMAIL.COM)(9268520673)(RESPONDENT)	

11	FAO(OS)-223/2010	JAY GEE CONSTRUCTION PVT LTD V/s INDERPRASTHA POWER GENERATION CO LTD	PREETI THAKUR, ANIL MITTAL	
		OTHER DETAILS OF ADVOCATES: PREETI THAKUR(PREETITHAKUR288@GMAIL.COM)(9268520673)(RESPONDENT)		
12	FAO(OS)-113/2022 CM APPL. 44031/2022	KRISHAN DAS CHOUDHRY V/s RAJESH ALIAS RAJ CHAUDHARY & ORS.	RAJAT ANEJA	
		OTHER DETAILS OF ADVOCATES: ANEJA & ANEJA(RANEJA@ANEJAANDANEJA.COM)(9810727771)(PETITIONER) S N CHOUDHRI(SNCHOUDHARI@YAHOO.CO.IN)()(RESPONDENT)		
13	LPA-433/2019 WITH LPA 550/2019 LPA 454/2019 LPA 759/2019	DELHI DEVELOPMENT AUTHORITY V/s KARUNAMAY DHARAMARTH SOCIETY (REGD)	R.K. SAINI, SANJAY DUA, DISH SACHDEVA	
		OTHER DETAILS OF ADVOCATES: DISH SACHDEVA()(9899070682)(PETITIONER) SANJAY DUA(SANJAYDUALAW@GMAIL.COM)(9811166338)(RESPONDENT)		
14	LPA-454/2019	DELHI DEVELOPMENT AUTHORITY V/s KARUNAMAY DHARMARTH SOCIETY (REGD)	SANJAY DUA, DISHA SACHDEVA	
		OTHER DETAILS OF ADVOCATES: DISHA SACHDEVA()(9899070682)(PETITIONER) SANJAY DUA(SANJAYDUALAW@GMAIL.COM)(9811166338)(RESPONDENT)		
15	LPA-550/2019	LT GOVERNOR OF DELHI & ANR V/s KARUNAMAY DHARAMARTH SOCIETY (REGD) & ANR	SAROJ BIDAWAT, R.K. SAINI, SANJAY DUA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: NAUSHAD AHMED KHAN()(9868111799)(PETITIONER) SANJAY DUA(SANJAYDUALAW@GMAIL.COM)(9811166338)(RESPONDENT)		
16	LPA-759/2019	LT GOVERNOR OF DELHI & ANR V/s KARUNAMAY DHARAMARTH SOCIETY (REGD) & ORS	SANJAY DUA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: NAUSHAD AHMED KHAN()(9868111799)(PETITIONER) SANJAY DUA(SANJAYDUALAW@GMAIL.COM)(9811166338)(RESPONDENT)		
17	LPA-320/2020 CM APPL. 27426/2020 CM APPL. 27427/2020	DIRECTOR GENRAL WORKS CPWD V/s KASHINATH AND OTHERS	RISHI JAIN, RICHA SHARMA, YEESHU JAIN	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN(YESSHUJAIN@YAHOO.CO.IN)(9811394417)(PETITIONER) RICHA SHARMA(RICHAIPU.SHARMA@GMAIL.COM)(8826672716)(RESPONDENT)		
18	LPA-233/2024 CM APPL. 17359/2024 CM APPL. 17362/2024 CM APPL. 17363/2024 CM APPL. 17419/2024	PRASHANT V/s UNION OF INDIA, THROUGH ITS SECRETARY, MINISTRY OF YOUTH AFFAIRS AND SPORTS & ORS.	MANISH PALIWAL	
		OTHER DETAILS OF ADVOCATES: MANISH PALIWAL(MANISHPALIWAL@LEGALTICK.COM)(9643734321)(PETITIONER) INDIAN(INDIANSHOOTING@GMAIL.COM)()(RESPONDENT) UPSRA(UPSRA_1@HOTMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UPSRA(UPSRA_1@HOTMAIL.COM)()(RESPONDENT)		
19	W.P.(C)-7927/2012	COURT ON ITS OWN MOTION V/s UNION OF INDIA THR. SECRETARY MINISTRY OF HOME AFFAIRS AND ANR.	RAJESH MAHAJAN, RAHUL MEHRA, J SAGAR, VIKAS KUMAR, D KRISHNAN, NEERAJ CHAUDHARI, VIKAS GARG, ZUBEDA BEGUM, MEERA BHATIA, ANUJ CHATURVEDI, CHETAN SHARMA	
		OTHER DETAILS OF ADVOCATES: VIKAS KUMAR (OFFICE@CORPORATELEGALPARTNERS.COM)(9315767170)(PETITIONER)		
20	W.P.(C)-5666/2017	COURT ON ITS OWN MOTION V/s UNION OF INDIA & ORS	VIVEK KADYAN, SK RUNGTA, JAGJIT SINGH, MJS RUPAL, AS PER DIRECTED	
		OTHER DETAILS OF ADVOCATES: VIVEK KADYAN(ADVOCATEVIVEKKADYAN@GMAIL.COM)(9810012948)(RESPONDENT)		

21	W.P.(C)-9728/2017 CM APPL. 39583/2017 CM APPL. 37978/2018 CM APPL. 28795/2021 CM APPL. 36581/2021 CM APPL. 60528/2023 WITH W.P.(C) 694/2020 W.P.(C) 64/2019 W.P.(C) 10727/2017	ROHIT DANDRIYAL AND ORS V/s RESERVE BANK OF INDIA AND ANR	KULDEEP PARIHAR, SHIVA LAKSHMI, SAHIL BHALAIK, SWATI SETIA, PETITIONER IN PERSON, ROHIT DANDRIYAL, DEEPAK KUMAR	
		OTHER DETAILS OF ADVOCATES: ROHIT DANDRIYAL(9897777427)(PETITIONER) ROHIT DANDRIYAL(ROHITDANDRIYAL@OUTLOOK.COM)(9897777427)(PETITIONER) MANISHA(MANISHA@LEXORBIS.COM, SHIVALAKSHMI.CGSC@GMAIL.COM)(RESPONDENT) ROHIT DANDRIYAL(ROHITDANDRIYAL@OUTLOOK.COM)(9897777427)(PETITIONER) MANISHA(MANISHA@LE)(RESPONDENT) MANISH RAGHAV(RAGHAVLAWFILE@GMAIL.COM)(9873645048)(PETITIONER) MANISHA SINGH(MANISHA@LEXORBIS.COM)(RESPONDENT) SHIVALAKSHMI(SHIVALAKSHMI.CGSC@GMAIL.COM)(RESPONDENT)		
22	W.P.(C)-10727/2017 CM APPL. 50867/2022	ALL INDIA CONFEDERATION OF THE BLIND V/s RESERVE BANK OF INDIA & ANR	DEEPESH ANEJA, KS PARIHAR, SWATI SETIA, B. SHANKAR BANERJEE	
		OTHER DETAILS OF ADVOCATES: DEEPESH ANEJA(DEEPESHANEJA@ANEJA-LAW.COM)(9811066866)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)(RESPONDENT) LEXORBIS (MAIL@LEXORBIS.COM)(RESPONDENT)		
23	W.P.(C)-64/2019	BLIND GRADUATES FORUM OF INDIA V/s RESERVE BANK OF INDIA & ANR.	RAJESH GOGNA, SWATI SETIA, RAJESH KUMAR GOGNA, ILA HALDIA	
		OTHER DETAILS OF ADVOCATES: ILA HALDIA(9899638795)(PETITIONER) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(9911222251)(PETITIONER)		
24	W.P.(C)-694/2020	GEORGE ABRAHAM V/s UNION OF INDIA & ORS	LEXORBIS, TANIMA KISHORE	
		OTHER DETAILS OF ADVOCATES: TANIMA KISHORE(8447644191)(PETITIONER) (RESPONDENT) (RESPONDENT)		
25	W.P.(C)-5153/2020 CM APPL. 18541/2020 CM APPL. 29491/2020 CM APPL. 29539/2020 CM APPL. 23971/2021 WITH W.P.(C) 12820/2021	SAMBHAVANA V/s UNION OF INDIA & ORS.	VARADARAJU GNANA PRAGASAM, AJAY KUMAR CHOPRA	
		OTHER DETAILS OF ADVOCATES: AJAY CHOPRA(AKCHOPRA_ADV@YAHOO.IN)(9811104015)(PETITIONER) DR KRISHAN MAHAJAN & AJAY CHOPRA (KMAHAJAN1949@GMAIL.COM)(9818411077)(PETITIONER) CS OFFICE(CSOFFICE@NIC.IN)(RESPONDENT) VIJAY (VIJAY.KHUBCHANDANI@MCA.GOV.IN)(RESPONDENT) JSCPG(JSCPG-MHA@NIC.IN)(RESPONDENT) SECY(SECY.INB@NIC.IN)(RESPONDENT) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)(RESPONDENT) DC PON(DCPON@NIC.IN)(RESPONDENT) H ATHE(H.ATHELI@NIC.IN)(RESPONDENT) SECYRB(SECYRB@RB.RAILNET.GOV.IN)(RESPONDENT) MOC(MOC-OFFICE@GOV.IN)(RESPONDENT) CAG(CAGOFFICE@CAG.GOV.IN)(RESPONDENT) M SUBBARYAN(M.SUBHARAYAN@NIC.IN)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SECY(SECY_MOP@NIC.IN)(RESPONDENT) FMO(FMO@NIC.IN)(RESPONDENT) SECRETARY(SECRETARY-POSTS@INDIAPOST.GOV.IN)(RESPONDENT) DG(DG-DGDE@NIC.IN)(RESPONDENT) J SAD(JSAD@MEA.GOV.IN)(RESPONDENT) KRISHAN MAHAJAN & AJAY CHOPRA(AKCHOPRA_ADV@YAHOO.IN)(9811104015)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		

		AJAY CHOPRA(AKCHOPRA_ADV@YAHOO.IN)(9811104015)(PETITIONER) KRISHAN MAHAJAN & AJAY CHOPRA(AKCHOPRA_ADV@YAHOO.IN)(9811104015)(PETITIONER) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)(9811031792)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DR. KRISHAN MAHAJAN(AKCHOPRA_ADV@YAHOO.IN)(9811104015)(PETITIONER) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)(9811031792)(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) VARADARAJU GNANA PRAGASAM(VGPRAGASAM@YAHOO.CO.IN)(9810291695)(RESPONDENT)	
26	W.P.(C)-7351/2020 CM APPL. 24683/2020 CM APPL. 3133/2021 CM APPL. 5327/2021 CM APPL. 5328/2021 CM APPL. 21401/2021	EVARA FOUNDATION V/s UNION OF INDIA & ORS.	RAJESH KUMAR GOGNA, KAMLESH KUMAR MISHRA, SATYAARTH BALAJEE SINHA
		OTHER DETAILS OF ADVOCATES: PANKAJ SINHA , KAMLESH K MISHRA AND ANURAG OJHA(SINHAPANKAJ81@GMAIL.COM)(9910247816)(PETITIONER) MR. NARESH KAUSHIK(NARESHKAUSHIK@GMAIL.COM)(9811031792)(RESPONDENT) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) EVARA FOUNDATION(SINHAPANKAJ81@GMAIL.COM)(9910247816)(RESPONDENT) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) VIKAS MAHAJAN(VMAHAJANCGSC@GMAIL.COM)(9999331729)(PETITIONER) PANKAJ SINHA(PANKAJPANKAJ81@GMAIL.COM, KAMLESH.LEGALAID@GMAIL.COM)(9910247816)(RESPONDENT) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MR. PANKAJ SINHA AND SATYAARTH SINHA(9910247826)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) EVARA FOUNDATION(SINHAPANKAJ81@GMAIL.COM)(9910247816)(RESPONDENT) MR. PANKAJ SINHA(SINHAPANKAJ81@GMAIL.COM)(9910247826)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) EVARA FOUNDATION(SINHAPANKAJ81@GMAIL.COM)(9910247816)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(9911222251)(RESPONDENT)	
27	W.P.(C)-12820/2021 CM APPL. 40385/2021 WITH W.P.(C) 5153/2020 W.P.(C) 7351/2020	EVARA FOUNDATION V/s UNION OF INDIA & ORS.	SATYAARTH BALAJEE SINHA
		OTHER DETAILS OF ADVOCATES: PANKAJ SINHA(SATYAARTHSINHA@GMAIL.COM)(7678172145)(PETITIONER) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)(9811031792)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) NARESH KAUSHIK(NARESHKSHK@YAHOO.CO.IN)(9911222251)(RESPONDENT)	
28	W.P.(C)-5373/2020 CM APPL. 23564/2020 CM APPL. 30795/2023	PIYUSH GUPTA V/s GOVT OF NCT OF DELHI AND ORS	PRANAY AGRAWALA, PIYUSH GUPTA, KAPIL GOYAL, SATISH AGGARWALA, AKANSHA CHOUDHARY
		OTHER DETAILS OF ADVOCATES: PIYUSH GUPTA(ADVKAPIL@HOTMAIL.COM)(9999259904)(PETITIONER) KAPILGOYAL(ADVKAPIL@HOTMAIL.COM)(9999259904)(PETITIONER) MANOJ(MANOJ@SINGHASSOCIATES.IN)(1146665000)(RESPONDENT) MITTAL SOLICITORS(MITTALSOLICITORS@GMAIL.COM)(9212504091)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PANKAJ(PANKAJSETH74@CITY.COM)(9811213768)(RESPONDENT) BHAWAN KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SHOBHNATAKIAR(SHOBHNATAKIAR@YAHOO.COM)(9810962950)(RESPONDENT) HARISH.KHINCHI(HARISH.KHINCHI@GMAIL.COM)(9968630786)(RESPONDENT) PIYUSH GUPTA(GUPTAPIYUSH@LIVE.COM)(9999259904)(RESPONDENT) PIYUSH GUPTA(GUPTAPIYUSH@LIVE.COM)(9999259904)(RESPONDENT) PIYUSH GUPTA(GUPTAPIYUSH@LIVE.COM)(9999259904)(RESPONDENT) SATISH AGGARWALA(SATISHAGGARWALA@YAHOO.COM)(9899816666)(PETITIONER) GAGAN VASWANI(GAGANVASWANI93@GMAIL.COM)(8447585510)(PETITIONER) SUBHASH BANSAL(BANSAL_SUBHASH@YAHOO.CO.IN)(9810015886)(PETITIONER) KAPIL GOYAL(ADVKAPIL@HOTMAIL.COM)(9999259904)(PETITIONER) MITTAL SOLUCITION(MITTALSOLICITORS@GMAIL.COM)(9212504091)(RESPONDENT) SHRI MANOJ SINGH(MANOJ@SINGHASSOCIATES.IN)(46665000)(RESPONDENT) PIYUSH GUPTA(GUPTAPIYUSH@LIVE.COM)(9999259904)(RESPONDENT) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) HARISH KHINCHI(HARISH.KHINCHI@GMAIL.COM)(9968630786)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	

		SHOBHANA TAKIAR(SHOBHNATAKIAR@YAHOO.COM)(9810962950)(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) PIYUSH GUPTA(GUPTAPIYUSH@LIVE.COM)()(RESPONDENT) PIYUSH GUPTA(GUPTAPIYUSH@LIVE.COM)(9818020868)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PRANAY AGRAWALA(PRANAY@LEGALPANDA.IN)(9953906994)(RESPONDENT) PIYUSH GUPTA(GUPTAPIYUSH@LIVE.COM)(9818020868)(PETITIONER)		
29	W.P.(C)-2830/2021 CM APPL. 8518/2021	RAJNIGANDHA C.G.H.S. LTD. V/s GOVT. OF NCT OF DELHI & ANR.	SAMEER VASHISHT, DEVESH PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: J B MUDGIL AND DEVESH PRATAP SINGH(DEVESH.ADV@GMAIL.COM)(9811155424)(PETITIONER) DEVESH SINGH(DEVESH.ADV@GMAIL.COM)(9999814755)(PETITIONER) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
30	W.P.(C)-5572/2021 CM APPL. 17293/2021	LASYA KAHLI SINGH V/s UNION OF INDIA & ORS.	SUPARNA SRIVASTAVA, JEPI Y CHISHO, OINDRILA SEN, OINDRILA SEN	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH SEEMA AND OINDRILA SEN(OINDRILA.ADV@GMAIL.COM)(9971977064)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) LASYA KAHLI SINGH(LASYAKAHLI@GMAIL.COM)(9873567449)(RESPONDENT) LASYA KAHLI SINGH(LASYAKAHLI@GMAIL.COM)(9873567449)(RESPONDENT) LASYA KAHLI SINGH(LASYAKAHLI@GMAIL.COM)(9873567449)(RESPONDENT) LASYA KAHLI SINGH(LASYAKAHLI@GMAIL.COM)(9873567449)(RESPONDENT) SUPARNA SRIVASTAVA(SUPARNA.DESK@THEMISADV.COM)(9810235164)(PETITIONER) JEPI Y CHISHO(JEPICHISHO.ADV@GMAIL.COM)(9821239290)(PETITIONER)		
31	W.P.(C)-11683/2022 CM APPL. 34755/2022 CM APPL. 40490/2022 CM APPL. 36932/2023	PUNAM V/s DIVISIONAL COMMISSIONER, GNCT OF DELHI & ORS.	VARUN MUDGIL, MEERA KAURA PATEL	
		OTHER DETAILS OF ADVOCATES: VARUN MUDGIL AND RAKESH KUMAR(ADVOCATEVARUNMUDGIL@GMAIL.COM)(9711760086)(PETITIONER) M P BHARGAVA(MADHUPRABHAT@GMAIL.COM)(9560016017)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)(9891776632)(RESPONDENT) VARUN MUDGIL(ADVOCATEVARUNMUDGIL@GMAIL.COM)(9711760086)(PETITIONER) DIVCOM(DIVCOM@NIC.IN)(1123962825)(RESPONDENT) RAKESH(RAKESH110049@GMAIL.COM)(9810186608)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MEERA KAURA PATEL (MEERAKAURAPATEL@GMAIL.COM)(9910002111)(PETITIONER) VARUN MUDGIL (ADVOCATEVARUNMUDGIL@GMAIL.COM)()(RESPONDENT) STANDING COUNSEL (STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
32	W.P.(C)-13436/2022 CM APPL. 59580/2023	SOCIAL JURIST, A CIVIL RIGHTS GROUP V/s GOVERNMENT OF NCT OF DELHI	KUMAR UTKARSH	AT 2:30 P.M.
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL AND KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ASHOK AGARWAL AND KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) GOVT OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
33	W.P.(C)-14371/2022 CM APPL. 43970/2022 WITH W.P.(C) 14374/2022	BAJRANG GUPTA & ORS. V/s GOVT. OF NCT OF DELHI & ORS.	HEMANT GULATI, SANDEEP KUMAR	
		OTHER DETAILS OF ADVOCATES: SANDEEP KUMAR(SANDEEPSINGH561@GMAIL.COM)(9810122554)(PETITIONER) RCOOP(RCOOP@NIC.IN, RCSDELHI30@GMAIL.COM, MUNIRKCGHS20@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) HEMANT GULATI(HEMANTGULATI9@GMAIL.COM)(9999995979)(PETITIONER)		

34	W.P.(C)-15625/2022	IN RE: IN THE MATTER OF ANIMAL WELFARE V/s	MANISHA KARIA, SUPRIYA JUNEJA	
		OTHER DETAILS OF ADVOCATES: SUPRIYA JUNEJA(SUPRIYA.JUNEJA@OUTLOOK.COM)(9999449597)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KARAN(KARANNEGI713@GMAIL.COM){}(RESPONDENT) MANISHA KARIA(MANISHAKARIA@GMAIL.COM)(9818002150)(RESPONDENT)		
35	W.P.(C)-805/2023 CM APPL. 3116/2023 CM APPL. 34910/2023	UMESH KUMAR JAIN & ANR. V/s REGISTRAR, CO-OPEARTIVE SOCIETIES, GOVT. OF NCT OF DELHI & ANR.	AMARENDRA KUMAR DUBEY, AMARENDRA KUMAR DUBEY	
		OTHER DETAILS OF ADVOCATES: AMARENDER KUMAR (GLOBALVISIONLAWOFFCE@GMAIL.COM)(9599801188)(PETITIONER) MODERN (MODERNCGHS LTD@GMAIL.COM){}(RESPONDENT) AMARENDER KUMAR DUBEY(GLOBAVISIONLAWOFFICE@GMAIL.COM)(9599801188)(PETITIONER) MODERNCGH SLTD(MODERMCGHS LTD@GMAIL.COM, RCOOP@NIC.IN){}(RESPONDENT)		
36	W.P.(C)-1965/2023 CM APPL. 7517/2023	S S TANWAR V/s REGISTRAR COOPERATIVE SOCIETIES & ORS.	SANDEEP KUMAR	
		OTHER DETAILS OF ADVOCATES: SANDEEP KUMAR & ASSOCIATES (SANDEEPSINGH561@GMAIL.COM)(9810122554)(PETITIONER) DCHFCDELHI(SUPPORT@DCHFCDELHI.NIC.IN){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
37	W.P.(C)-2649/2023 CM APPL. 25762/2023 CM APPL. 31118/2023 CM APPL. 32683/2023	AJAY GAUTAM V/s UNION OF INDIA & ORS.	AJAY GAUTAM	
		OTHER DETAILS OF ADVOCATES: AJAY GAUTAM(){(9811128861)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) AJAY GAUTAM(PANDITAJAYGAUTAM@GMAIL.COM)(9811128861)(PETITIONER) UNION OF INDIA, DHC (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AJAY GAUTAM(PANDITAJAYGAUTAM@GMAIL.COM)(9811128861)(PETITIONER) CLOMCDHQ(CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DHC PROSECUTION(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){}(RESPONDENT) AJAY GAUTAM(PANDITAJAYGAUTAM@GMAIL.COM)(9811128861)(PETITIONER) UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) DHC PROSECUTION(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){}(RESPONDENT)		
FOR ARGUMENT				
38	W.P.(C)-6637/2019	PRADEEP KUMAR DHUPAR V/s REGISTRAR COOP. SOCIETIES & ANR.	RAJIV VIG	
		OTHER DETAILS OF ADVOCATES: RAJIV VIG(){(9811231233)(PETITIONER)		
39	W.P.(C)-909/2024 CM APPL. 3774/2024 CM APPL. 3775/2024 CM APPL. 11535/2024	WRITER BUSINESS SERVICES PVT LTD V/s UNIQUE IDENTIFICATION AUTHORITY OF INDIA	ACHYUTH AJITH KUMAR, MOHIT SETH	
		OTHER DETAILS OF ADVOCATES: ACHYUTH AJITHKUMAR(ACHYUTH@TRAYALAW.COM)(9886949769)(PETITIONER) MS. SHRADDHA DESHMUKH(SHRADDHADESHMUKH@GMAIL.COM){}(RESPONDENT) PURUSHOTTAM SHARMA TRIPATHI(PURUSHOTTAM.ST@GMAIL.COM){}(RESPONDENT) ACHYUTH(ACHYUTH@TRAYALAW.COM){}(PETITIONER) SHRADDHA(SHRADDHADESHMUKH@GMAIL.COM)(9910220777)(RESPONDENT)		

FOR FINAL DISPOSAL				
40	W.P.(C)-1866/2012 CM APPL. 21139/2019 WITH W.P.(C) 3149/2012 W.P.(C) 3153/2012	LATE SH VM BHUCHAR THROUGH LR V/s REGISTRAR COOPERATIVE SOCIETIES & OTHERS	RIZWAN, NAUSHAD AHMED KHAN, SHAHANA FARAH, ANKUR ARORA, DS CHAUHAN, PRAKASH GAUTAM	
		OTHER DETAILS OF ADVOCATES: RIZWAN()(9643349576)(PETITIONER) SHAHANA FARAH(SHAHANAFARAH@GMAIL.COM)(981006902)(PETITIONER)		
41	W.P.(C)-3149/2012 CM APPL. 21137/2019 CM APPL. 18355/2022 WITH W.P.(C) 3153/2012	SANJIV JOHRY AND ANR V/s REGISTRAR , COOPERATIVE SOCIETIES AND ORS	RIZWAN, NAUSHAD AHMED KHAN, ANKUR ARORA, DS CHAUHAN, ANUPAM SRIVASTAVA, SIDDHARTH DUTTA, ANKUR SOOD	
		OTHER DETAILS OF ADVOCATES: RIZWAN()(9643349576)(PETITIONER) ANKUR SOOD(ANKUR.SOOD@SOODANDCO.COM)(9810088832)(PETITIONER) RAKESH (RAKESHTIKUADVOCATE@YAHOO.COM)()(RESPONDENT)		
42	W.P.(C)-3153/2012 CM APPL. 18092/2022 CM APPL. 30793/2022	JNANESWAR SEN AND ANR V/s REGISTRAR, CO-OPERATIVE SOCIETIES AND ORS	RIZWAN, NAUSHAD AHMED KHAN, ANKUR ARORA, DS CHAUHAN, ANKUR SOOD	
		OTHER DETAILS OF ADVOCATES: ANKUR SOOD(ANKUR.SOOD@SOODANDCO.COM)(9810088832)(PETITIONER) ANKUR SOOD(ANKUR.SOOD@SOODANDCO.COM)(9810088832)(PETITIONER) RIZWAN(RIZWANOFFICE0506@GMAIL.COM)()(RESPONDENT) RAKESH (RAKESHTIKUADVOCATE@YAHOO.COM)()(RESPONDENT) SINN(LAWYERSINN@YAHOO.CO.IN)()(RESPONDENT) NAUSHAD(INFONAUSHAD@GMAIL.COM)()(RESPONDENT) RIZWAN(RIZWANOFFICE0506@GMAIL.COM)(9643349576)(PETITIONER) RIZWAN(RIZWANOFFICE0506@GMAIL.COM)(9643349576)(PETITIONER) NAUSHAD(INFONAUSHAD@GMAIL.COM, LAWYERSINN@YAHOO.CO.IN, VASUH@TCLINDIA.IN)()(RESPONDENT) ANKUR SOOD(ANKUR.SOOD@SOODANDCO.COM)()(RESPONDENT) ANKUR SOOD(ANKUR.SOOD@SOODANDCO.COM)()(RESPONDENT)		
FOR ORDER				
43	W.P.(C)-7594/2018 CM APPL. 30022/2018 WITH W.P.(C) 9617/2022	COURT ON ITS OWN MOTION V/s UNION OF INDIA & ORS	SUMEET PUSHKARNA, RITU DAMAN BHARDWAJ, D.S. MEHANDRU, ANCHIT SHARMA, D S MEHANDRU, SUNDER KHATRI, GAUTAM NARAYAN	
		OTHER DETAILS OF ADVOCATES:		
44	W.P.(C)-9617/2022	COURT ON ITS OWN MOTION V/s GOVT. OF NCT OF DELHI AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
PART-HEARD MATTERS(CONNECTED)				
45	CONT.CAS(C)-524/2020	NAGAR NIGAM SEWA NIVRIT KARMCHARI KALYAN SAMITI AND ORS V/s GYANESH BHARTI	RANJIT SHARMA	
		OTHER DETAILS OF ADVOCATES: RANJITSHARMA(ADV RANJITSHARMA2013@GMAIL.COM)(9818493174)(PETITIONER) RANJIT SHARMA (ADV RANJITSHARMA2013@GMAIL.COM)(9818493174)(PETITIONER) NAMRATA MUKIM(NAMRATAMUKIM@HOTMAIL.COM)(9889106515)(RESPONDENT)		
46	CONT.CAS(C)-189/2021 CM APPL. 7235/2021 CM APPL. 42603/2021 CM APPL. 42604/2021	NAGAR NIGAM SEWA NIVRIT KARMCHARI KALYAN SAMITI AND ORS V/s GYANESH BHARTI	RANJIT SHARMA, RANJIT SHARMA	
		OTHER DETAILS OF ADVOCATES: RANJIT SHARMA(ADV RANJITSHARMA2013@GMAIL.COM)(9818493174)(PETITIONER) RANJITSHARMA(ADV RANJITSHARMA2013@GMAIL.COM)(9818493174)(PETITIONER) DIVYA(DIVYAPPANDE@GMAIL.COM)()(RESPONDENT) RANJIT SHARMA(ADV RANJITSHARMA2013@GMAIL.COM)(9643504184)(PETITIONER) DIVYA(DIVYAPPANDE@GMAIL.COM)()(RESPONDENT) D P PANDEY()(9818077123)(RESPONDENT)		

47	CONT.CAS(C)-376/2021 WITH W.P.(C) 3031/2020	AKHIL DILLI PRATHMIK SHIKSHAK SANGH REGD V/s GYANESH BHARTI	RANJIT SHARMA	
		OTHER DETAILS OF ADVOCATES: RANJIT SHARMA(ADVRANJITSHARMA2013@GMAIL.COM)(9818493174)(PETITIONER) RANJITSHARMA(ADVRANJITSHARMA2013@GMAIL.COM)(9818493174)(PETITIONER) NAMRATA MUKIM(NAMRATAMUKIM@HOTMAIL.COM)(9899106513)(RESPONDENT)		
48	W.P.(C)-9049/2017 CM APPL. 36981/2017 CM APPL. 10365/2018 CM APPL. 29778/2019 CM APPL. 16488/2020 WITH W.P.(C) 2212/2018 W.P.(C) 9480/2017 W.P.(C) 3983/2018	RAHUL BIRLA V/s EAST DELHI MUNICIPAL CORPORATION AND ORS	RAMESH SINGH, SATISH KUMAR, BSK LEGAL, DHANESH RELAN, SANJEEV SABHARWAL, SWEETY SINGH MALIK, NIRAJ GUPTA	
		OTHER DETAILS OF ADVOCATES:		
49	W.P.(C)-9480/2017	ALL MUNICIPAL CORPORATIONS SANITATION SUPERVISOR UNION V/s GOVT. OF NCT OF DELHI & ORS	SANJOY GHOSE, MONIKA ARORA, YUDHVIR SINGH CHAUHAN	
		OTHER DETAILS OF ADVOCATES:		
50	W.P.(C)-2212/2018	VINOD TOMAR V/s EAST DELHI MUNICIPAL CORPORATION AND ORS.	KUMAR RAJESH SINGH, NIKHIL GOEL, MONIKA ARORA, LATIKA CHAUDHRY, DEV P. BHARDWAJ, PRAKASH KHANDELWAL	
		OTHER DETAILS OF ADVOCATES: PRAKASH KHANDELWAL()(8826672591)(PETITIONER)		
51	W.P.(C)-3983/2018	DELHI ADHYAPAK PARISHAD V/s STATE(NCT OF DELHI) AND ORS.	LAVE KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: LAVE KUMAR SHARMA()(9211344313)(PETITIONER)		
52	W.P.(C)-3511/2020 CM APPL. 21333/2020 CM APPL. 21335/2020 CM APPL. 23413/2020 CM APPL. 33151/2020 CM APPL. 6546/2021 CM APPL. 7134/2021 CM APPL. 22601/2022	COURTS ITS ON MOTION V/s UNION OF INDIA & ORS	THOURGH COURT, TARUN SHARMA, SURINDER KUMAR GUPTA, PRABHAS BAJAJ, MANU CHATURVEDI, JATIN BHATT, MANU CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: TARUNN SHARMA(TARUNSHARMALAWOFFICE@YAHOO.CO.IN)(9811027856)(PETITIONER) TARUNN SHARMA(TARUNSHARMALAWOFFIC@YAHOO.CO.IN)(9811027856)(PETITIONER) TARUNN SHARMA(TARUNSHARMALAOFFICE@YAHOO.CO.IN)(9811027856)(PETITIONER) TARUNN SHARMA(TARUNSHARMALAWOFFICE@YAHOO.CO.IN)(9811027856)(PETITIONER) SANJAY JAIN(SANJAYJAIN.CHAMBER@GMAIL.COM)()(RESPONDENT) SANJAY JAIN(SANJAYJAIN.CHAMBER@GMAIL.COM)()(RESPONDENT) SATYAKAM(SATYAKAMASC@GMAIL.COM)(9868219633)(RESPONDENT) SATYAKAM(SATYAKAMASC@GMAIL.COM)(9868219633)(RESPONDENT) AKHIL MITTAL(CIVILLAW_2003@YAHOO.CO.IN)(9891180590)(RESPONDENT) AKHIL MITTAL(CIVILLAW_2009@YAHOO.CO.IN)(9891180590)(RESPONDENT) ANIL SONI(ANILSONI42@GMAIL.COM)(9812224805)(RESPONDENT) AKHIL MITTAL(CIVILLAW_2009@YAHOO.CO.IN)(9891180590)(RESPONDENT) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SATYAKAM(SATYAKAMASC@GMAIL.COM)(9868219633)(RESPONDENT) ANIL SONI(ANILSONI42@GMAIL.COM)(9812224805)(RESPONDENT) SANJAY JAIN(SANJAYJAIN.CHAMBER@GMAIL.COM)()(RESPONDENT) ANIL SONI(ANILSONI42@GMAIL.COM)(9812224805)(RESPONDENT) TARUNN SHARMA(TARUNSHARMALAWOFFICE@YAHOO.CO.IN)(9811027856)(PETITIONER) ANIL SONI(ANILSONI42@GMAIL.COM)(9312224805)(RESPONDENT) SANJAY JAIN(SANJAYJAIN.CHAMBER@GMAIL.COM)(9810076102)(RESPONDENT) SURINDER KUMAR GUPTA(ADVOCATESKGUPTAOFFICE@GMAIL.COM)(9811211218)(PETITIONER) SURINDER KUMAR GUPTA(ADVOCATESKGUPTAOFFICE@GMAIL.COM)(9811211218)(PETITIONER) SURINDER GUPTA(ADVOCATESKGUPTAOFFICE@GMAIL.COM)(9811211218)(PETITIONER) HINDU RAO HOSPITAL(MSHRHNDMCC@GMAIL.COM)(9990333622)(RESPONDENT)		

		<p>RAVINDER KUMAR(RAVINDERDLOMCD@GMAIL.COM)(9717788688)(RESPONDENT) KASTURBA GANDHI HOSPITAL(KASTURBAHOSPITAL@GMAIL.COM)(9718542967)(RESPONDENT) HINDU RAO HOSPITAL(MSHRHNDMC@GMAIL.COM)(9990333622)(RESPONDENT) SATYAKAM (SATYAKAMASC@GMAIL.COM)(9868219633)(RESPONDENT) RAVINDER (RAVINDERDLOMCD@GMAIL.COM)(9717788688)(RESPONDENT) KASTURBA HOSPITAL(KASTURBAHOSPITAL@GMAIL.COM)(9718542967)(RESPONDENT) SATYAKAM(SATYAKAMASC@GMAIL.COM)(9868219633)(RESPONDENT) ANIL SONI(CGSC@GMAIL.COM)(9812224805)(RESPONDENT) ANIL SONI(ANILSONI.CGSC@GMAIL.COM)(9812224805)(RESPONDENT) PRAHHAS BAJAJ(PRABHASHBAJAJ@GMAIL.COM)(9810067648)(PETITIONER) PRABHASBAJAJ(PRABHASBAJAJ@GMAIL.COM)(9810067648)(PETITIONER) ANIL SONI(ANILSONI42@GMAIL.COM)(9312224805)(RESPONDENT) HINDU RAO HOSPITAL(MSHRHNDMC@GMAIL.COM)()(RESPONDENT) KSATURBA HOSPITAL(KASTURBAHOSPITAL@GMAIL.COM)()(RESPONDENT) R. SATYAKAM(SATYAKAMASC@GMAIL.COM)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MR. AKHIL MITTAL(CLO-NDMC@MCD.GOV.IN)()(RESPONDENT) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(8010537468)(PETITIONER) PRABHAS BAJAJ(PRABHASBAJAJ@GMAIL.COM)(9810067648)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DIVYE PRAKASH PANDE(DIVYAPPANDE@GMAIL.COM)(9818077123)(RESPONDENT) SATYAKAM(SATYAKAMASC@GMAIL.COM)(9868219633)(RESPONDENT) MEHMOOD PRACHA(MP@LEGALAXIS.NET)(7217710552)(PETITIONER) TARUNN SHARMA(TARUNSHARMALAWOFFICE@YAHOO.CO.IN)(9811027856)(PETITIONER) KATURBA HOSPITAL(KASTURBAHOSPITAL@GMAIL.COM)(9810067648)(PETITIONER) PRAHHAS BAJAJ(PRABHASHBAJAJ@GMAIL.COM)(9810067648)(PETITIONER) KUMAR GUPTA(ADVOCATESKGUPATOFFICE@GMAIL.COM)(9811211218)(PETITIONER) P C AGGARWAL(PCAGGARWALF1900@GMAIL.COM)(9873521183)(PETITIONER) JATIN BHATT(JATINBHATT@OUTLOOK.COM)(7217710552)(PETITIONER) SANJAY JAIN(SANJAYJAIN.CHAMBER@GMAIL.COM)()(RESPONDENT) AKHIL MITTAL(CIVILLAW_2009@YAHOO.CO.IN)(9891180590)(RESPONDENT) RAVINDER KUMAR(RAVINDERDLOMCD@GMAIL.COM)(9717788688)(RESPONDENT) HINDU RAO HOSPITAL(MSHRHNDMC@GMAIL.COM)(971788688)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SATYAKAM(SATYAKAMASC@GMAIL.COM)(9868219633)(RESPONDENT) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(PETITIONER) SATYAKAM(SATYAKAMASC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)</p>		
53	W.P.(C)-3833/2020 CM APPL. 13722/2020	COURT ON ITS OWN MOTION V/s UNPAID SALARY OF TEACHERS AND EMPLOYEES OF NR.D.M.C.	AVNISH AHLAWAT, AS DIRECTED, ANUJ AGGARWAL	
		<p>OTHER DETAILS OF ADVOCATES: ANUJ(TENZINGTHINLAY05@GMAIL.COM)(9891403206)(PETITIONER) ASHOK AGARWAL & ANUJ AGGARWAL(ANUJAGGARWAL1984@GMAIL.COM)(9811101923)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)</p>		
54	W.P.(C)-5033/2020 CM APPL. 18132/2020 CM APPL. 20041/2020 CM APPL. 23857/2021 CM APPL. 22602/2022 CM APPL. 22603/2022 CM APPL. 22683/2022	AKHIL DILLI PRATHMIK SHIKSHAK SANGH(REGD.) V/s GOVT. OF N.C.T.D & ORS.	AVNISH AHLAWAT, SATYAKAM, RANJIT SHARMA, DIVYA PRAKASH PANDE, RANJIT SHARMA	
		<p>OTHER DETAILS OF ADVOCATES: DIVYA PRAKASH PANDE (DIVYAPPANDE@GMAIL.COM)(9818077123)(PETITIONER) S V K ZEROX(SVKZEROX@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DIVYA PRAKASH PANDE (DIVYAPPANDE@GMAIL.COM)(9818077123)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) S V K ZEROX(SVKZEROX@GMAIL.COM)()(RESPONDENT) DIVYA PRAKASH PANDE(DIVYAPPANDE@GMAIL.COM)(9818077123)(PETITIONER) DIVYAPPANDE(DIVYAPPANDE@GMAIL.COM)(9818077123)(PETITIONER) ANIL KISHAN(ANIL123KRISHAN@GMAIL.COM, SATYAKAMASC@GMAIL.COM)()(RESPONDENT) RAVI BHOLA(BHOLARAVI99@GMAIL.COM)()(RESPONDENT) RANJIT SHARAM(ADVVRANJITSHARMA2013@GMAIL.COM)(9818493174)(PETITIONER) DIVYAPPANDE(DIVYAPPANDE@GMAIL.COM)()(RESPONDENT) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(8010537468)(RESPONDENT)</p>		

		SATYAKAM ASSOCIATES(SATYAKAMASSOCIATES@GMAIL.COM)()(RESPONDENT) SATYAKAM'(SATYAKAMASSOCIATES@GMAIL.COM)(9868219633)(RESPONDENT) DIVYAPPANDE(DIVYAPPANDE@GMAIL.COM)(9818077123)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)	
55	W.P.(C)-5389/2020	HOSPITAL EMPLOYEES UNION V/s NORTH DELHI MUNICIPAL CORPORATION & ANR.	RAJIV AGARWAL
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) RAJIVAGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION(NDMC@MCD.GOV.IN)(9212550409)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)	
56	W.P.(C)-5533/2020 CM APPL. 19966/2020 CM APPL. 22897/2022 CM APPL. 22898/2022 CM APPL. 11682/2023	NAGAR NIGAM SEWA NIVRIT KARMCHARI KALYAN SAMITI (UNREGISTERED) AND ORS V/s GOVT.OF N.C.T.DELHI, & ANR.	AVNISH AHLAWAT, RANJIT SHARMA
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)	
57	W.P.(C)-5833/2020 CM APPL. 21093/2020	MCD RETIRED ENGINEERS ASSOCIATION DELHI (REGISTERED) THROUGH ITS GENERAL SECRETARY MR. K.S. SANDHU V/s GOVERNMENT OF NCT, DELHI THROUGH THE PRINCIPAL SECRETARY, FINANCE & ORS.	RONO MOHANTY
		OTHER DETAILS OF ADVOCATES: RONO MOHANTY & ASSOCIATES(RONOMOHANTY@HOTMAIL.COM)(9810021191)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) EDMC(PATOCLOEDMC@GMAIL.COM, VSHARMAALO@GMAIL.COM)()(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)	
58	W.P.(C)-6075/2020	HOSPITAL EMPLOYEES UNION V/s NORTH DELHI MUNICIPAL CORPORATION & ANR.	SATYAKAM, RAJIV AGARWAL
		OTHER DETAILS OF ADVOCATES: RAJIVAGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) MITTAL SOLICITORS(MITTALSOLICITORS@GMAIL.COM)(9212504099)(RESPONDENT) GOVT OF NCT OF DELHI(SATYAKAMASC@GMAIL.COM)(9868219633)(RESPONDENT) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)	
59	W.P.(C)-6532/2020 CM APPL. 22869/2020	DDA AND MCD JANVADI KARMCHARI UNION (REGD.5128) V/s GOVT.OF N.C.T.DELHI, & ANR.	AVNISH AHLAWAT, RANJIT SHARMA
		OTHER DETAILS OF ADVOCATES: RANJITSHARMA(ADVRANJITSHARMA2013@GMAIL.COM)(9818493174)(PETITIONER) RANJIT SHARMA(ADVRANJITSHAARMA2013@GMAIL.COM)(9818493174)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) NAMRATA MUKIM(NAMRATAMUKIM@HOTMAIL.COM)(9899106515)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)	
60	W.P.(C)-7193/2020 CM APPL. 24315/2020	DELHI MUNICIPAL WORKERS UNION REGD. V/s NORTH DELHI MUNICIPAL CORPORATION & ANR.	SATYAKAM, BANKEY BIHARI
		OTHER DETAILS OF ADVOCATES: BANKEY BIHARI(BANKEYBIHARI2@GMAIL.COM)(9350026048)(PETITIONER) SH. SATYAKAM JI(SATYAKAMASC@GMAIL.COM)(9868219633)(RESPONDENT) SH. DIVYA PRAKASH PANDEYJI(DIVYAPPANDE@GMAIL.COM)(9818077123)(RESPONDENT) DELHI MUNICIPAL WORKERS UNION REGD. (ASHOKDMWU@GMAIL.COM)(23277940)(RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION (NDMC@MCD.GOV.IN)(25812700)(RESPONDENT) GOVT. OF N.C.T. OF DELHI(CSDELHI@NIC.IN)(23392100)(RESPONDENT) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)	
61	W.P.(C)-7417/2020 CM APPL. 24809/2020	PARA MEDICAL TECHNICAL STAFF WELFARE ASSOCIATION OF MCD V/s UNION OF INDIA & ANR.	SATYAKAM, TARUN SHARMA
		OTHER DETAILS OF ADVOCATES: TARUN SHARMA (TARUNSHARMALAWOFFICE@YAHOO.CO.IN)(9811027856)(PETITIONER) TARUN SHARMA(TARUNSHARMALAWOFFICE@YAHOO.CO.IN)(9811027856)(PETITIONER)	

		MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) AKHIL MITTAL(CLO-NDMC@MCD.GOV.IN)(9891180590)(RESPONDENT) PARA MEDICAL TECHNICAL STAFF WELFARE ASSOCIATION OF MCD (TARUNSHARMALAWOFFICE@YAHOO.CO.IN)(9811027856)(RESPONDENT) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION(CLO-NDMC@MCD.GOV.IN)(9891180590)(RESPONDENT) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)	
62	W.P.(C)-7731/2020 CM APPL. 25505/2020 CM APPL. 25506/2020	DILLI NAGAR NIGAM CHATURTH SHRENI KARMCHARI LOKHIT MORCHA REGD V/s GOVT OF NCT DELHI AND ANR & ANR.	RANJIT SHARMA
		OTHER DETAILS OF ADVOCATES: RANJITSHARMA(ADVRANJITSHARMA2013@GMAIL.COM)(9818493174)(PETITIONER) RANJIT SHARMA(ADVRANJITSHARMA2013@GMAIL.COM)(9818493174)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) NAMRATA(NAMRATAMUKIM@HOTMAIL.COM)(9899106515)(RESPONDENT)	
63	W.P.(C)-8065/2020 CM APPL. 26234/2020 CM APPL. 26235/2020	PARA MEDICAL TECHNICAL STAFF WELFARE ASSOCIATION OF MCD V/s UNION OF INDIA & ORS.	TARUN SHARMA
		OTHER DETAILS OF ADVOCATES: TARUNN SHARMA(TARUNSHARMALAWOFFICE@YAHOO.CO.IN)(9811027856)(PETITIONER) TARUN SHARMA (TARUNSHARMALAWOFFICE@YAHOO.CO.IN) (9811027856)(PETITIONER) ANUJ AGGARWALA(ANUJAGGARWALASCGNCTD@GMAIL.COM)(9891363718)(RESPONDENT) MOHD. MUQEEM(MOHAMMEDMUQEE@GMAIL.COM)(9999864964)(RESPONDENT) AKHIL MITTAL(CLO-NDMC@MCD.GOV.IN)(9891180590)(RESPONDENT) DIVYA PRAKASH PANDE(DIVYAPPANDE@GMAIL.COM)(9818077123)(RESPONDENT) SATYAKAM(SATYAKAMASC@GMAIL.COM)(9868219633)(RESPONDENT) ASHISH(STANDINGCOUNSELGNCTD@GMAIL.COM)(9540424425)(RESPONDENT) PARA MEDICAL TECHNICAL STAFF WELFARE ASSOCIATION OF MCD (TARUNSHARMALAWOFFICE@YAHOO.CO.IN){}(RESPONDENT) GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI (STANDING COUNSELGNCTD@GMAIL.COM){}(RESPONDENT) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM){}(RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION(DIVYAPPANDE@GMAIL.COM){}(RESPONDENT)	
64	W.P.(C)-100/2021 CM APPL. 301/2021	SMT. SUNITA SEHGAL V/s NORTH DELHI MUNICIPAL CORPORATION & ANR.	GARIMA PRASHAD, ANUJ AGGARWAL
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL AND TENZING THINLAY LEPCHA AND SHUBHAM PUNDIR(ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) ANUJ AGGARWAL(ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) ANUJ(TENZINGTHINLAY05@GMAIL.COM)(9891403206)(PETITIONER) KASTURBA HOSPITAL(KASTURBAHOSPITAL@GMAIL.COM)(23270390)(RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION(RAVINDERCLMCD@GMAIL.COM)(9891180590)(RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION(RAVINDERCLMCD@GMAIL.COM)(9891180590)(RESPONDENT) KASTURBA HOSPITAL(KASTURBAHOSPITAL@GMAIL.COM)(23270390)(RESPONDENT) GARIMA PRASHAD(WPC.LAWFIRM@GMAIL.COM)(9810717325)(PETITIONER)	
65	W.P.(C)-364/2021 CM APPL. 966/2021 CM APPL. 967/2021	DELHI NURSES UNION V/s UNION OF INDIA & ORS.	RAJESH KUMAR GOGNA, SATYAKAM, TARUN SHARMA, TARUN SHARMA
		OTHER DETAILS OF ADVOCATES: TARUNN SHARMA(TARUNSHARMALAWOFFICE@YAHOO.CO.IN)(9811027856)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) AKHIL MITTAL(CLO-NDMC@MCD.GOV.IN, CIVILLAW_2003@YAHOO.CO.IN)(9891180590)(RESPONDENT) DIVYA PRAKASH PANDE(DIVYAPPANDE@GMAIL.COM)(9818077123)(RESPONDENT) DELHI NURSES UNION(TARUNSHARMALAWOFFICE@YAHOO.CO.IN)(9811027856)(RESPONDENT) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM){}(RESPONDENT) GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI(SATYAKAMASC@GMAIL.COM){}(RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION(DIVYAPPANDE@GMAIL.COM){}(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(9911222251)(RESPONDENT)	

		SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)	
66	W.P.(C)-12686/2021 CM APPL. 39953/2021 CM APPL. 37769/2022 WITH W.P.(C) 14877/2021	SOUTH DELHI MUNICIPAL CORPORATION V/s GOVERNMENT OF NCT OF DELHI	SATYAKAM, SANJEEV SAGAR, NAZIA PARVEEN, SANJEEV SAGAR
		OTHER DETAILS OF ADVOCATES: SAGAR AND SAGAR LAW OFFICES(SAGARANDSAGAR@LIVE.COM)(9278693021)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MR. SANJEEV SAGAR(SAGARANDSAGAR@LIVE.COM)(9278693021)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)	
67	W.P.(C)-7171/2022 CM APPL. 29326/2022 CM APPL. 10773/2023 WITH W.P.(C) 3511/2020	SATENDRA KUMAR NAGAR & ORS. V/s EAST DELHI MUNICIPAL CORPORATION & ORS.	TANU PRIYA GUPTA, KUMAR UTKARSH
		OTHER DETAILS OF ADVOCATES: AHSOK AGARWAL(JURISTASHOK@GMAIL.COM)(9811101923)(PETITIONER) KUMAR UTKARSH(KUMARUTKARSHJI@GMAIL.COM)(9662778086)(PETITIONER) EAST DELHI MUNICIPAL CORPORATION (COMMISSIONER-EDMC@MCD.GOV.IN){}(RESPONDENT) MINISTRY OF HOME AFFAIRS(JSF@MHA.GOV.IN){}(RESPONDENT) GOVERNMENT OF NCT OF DELHI(CSDELHI@NIC.IN){}(RESPONDENT) ASHOK AGARWAL AND KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) RIPU DAMAN BHARDWAJ(RIPUDAMAN.BHARDWAJ@GMAIL.COM){}(RESPONDENT) TANU PRIYA(TANUPRIYA@TPLAW.IN, ANUJAGGARWALASCGNCTD@GMAIL.COM){}(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ASHOK AGARWAL AND KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) TANU PRIYA(TANUPRIYA@TPLAW.IN, ANUJAGGARWALASCGNCTD@GMAIL.COM){}(RESPONDENT) TANU PRIYA GUPTA(TANUPRIYA@TPLAW.IN)(9650033534)(RESPONDENT)	
FOR COMPLIANCE			
68	W.P.(C)-15547/2023	KOTAK MAHINDRA BANK LIMITED V/s SHANKHAJIT PARMANIK AND ORS	MAHIP DATTA PARASHAR
		OTHER DETAILS OF ADVOCATES: MAHIP DATTA PARASHAR(MAHIPATTA@GMAIL.COM)(9911481624)(PETITIONER) MR. SANKHAJIT PARMANIK(PARMANIK.SANKHAJIT@GMAIL.COM, VIJAYKALIA5553@GMAIL.COM, RP.AFFINITYSALON@GMAIL.C){}(RESPONDENT)	

COURT NO. 37
 DIVISION BENCH-II
 HON'BLE MR.JUSTICE RAJIV SHAKDHER
HON'BLE MR.JUSTICE AMIT BANSAL

NOTE : IN CASE OF ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED
 KINDLY CONTACT MR. SHAMBHU SHARMA, ACM (PH 9899576384)AND SUNNY (PH:9958910077)TO HON'BLE
 MR.JUSTICE RAJIV SHAKDHER.

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 CASES WILL BE HEARD ITEM NUMBER WISE IN DUE COURSE. TENTATIVE TIME OF
 HEARING OF ANY CASE MAY BE CONFIRMED FROM THE COURT MASTER.
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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 19843/2024 In MAT.APP.(F.C.)-42/2022 WITH CONT.CAS(C) 1274/2022	RAHUL GOYAL V/s PRATIBHA GOYAL	RAHUL GOYAL, AKANKSHA CHOUDHARY, DEEPAK KUMAR, DR. ASHUTOSH, VARUN SINGH, ANUNAYA MEHTA, NIDHI MOHAN PARASHAR, RAHUL GOYAL, AKANKSHA CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: ANUNAYA MEHTA (ANUNAYA.MEHTA@GMAIL.COM)(9899834055)(PETITIONER) NIDHI MOHAN PARASHAR(NIDHIMOHANPRASHAR@GMAIL.COM)()(RESPONDENT) PRATIBHA (PRATIBHA1475AKOTRA@GMAIL.COM)()(RESPONDENT) ANUNAYA MEHTA(ANUNAYA.MEHTA@GMAIL.COM)(9899834055)(PETITIONER) NIDHI(NIDHIMOHANPARASHAR@GMAIL.COM)()(RESPONDENT) NIDHII MOHAN(ASHUTOSH@VEDYAPARTNERS.COM)()(PETITIONER) VINAY(VINAYAKTHAKUR1296@GMAIL.COM)()(RESPONDENT) MEHTA(ANUNAYA.MEHTA@GMAIL.COM)()(RESPONDENT) RAHUL(RAHUL03061970@GMAIL.COM)()(PETITIONER) NIDHI MOHAN PARASHAR(NIDHIMOHANPRASHAR@GMAIL.COM)(9953899908)(RESPONDENT) RAHUL GOYAL(RAHUL03031970@GMAIL.COM)(9818448712)(PETITIONER) ASHUTOSH (ASHUTOSH@VEDYAPARTNERS.COM)(9411619270)(PETITIONER) AKANKSHA (AKANKSHACHOUDHARYADV@GMAIL.COM)()(RESPONDENT) RAHUL(RAHUL03061970@GMAIL.COM)()(RESPONDENT) AKANKSHA CHODHARY(AKANKSHACHOUDHARYADV@GMAIL.COM)(9871403731)(PETITIONER) NIDHI MOHAN PARASHAR(NIDHIMOHANPRASHAR@GMAIL.COM)()(RESPONDENT) PRATIBHA (PRATIBHA1475AKOTRA@GMAIL.COM)()(RESPONDENT) CHAITANYA (CHAITANYA@VEDYAPARTNERS.COM)()(RESPONDENT) RAHUL GOYAL()(9818448712)(PETITIONER) NIDHI(NIDHIMOHANPARASHAR@GMAIL.COM)()(RESPONDENT) PRATIBHA AKOTRA(PRATIBHA1475AKOTRA@GMAIL.COM)()(RESPONDENT) RAHUL GOYAL()(9818448712)(PETITIONER) PRATIBHA(PRATIBHA1475AKOTRA@GMAIL.COM)()(RESPONDENT) DR NIRMAL CHOPRA (CHOPRANIRMAL744@GMAIL.COM)(9911057539)(PETITIONER) PRATIBHA(PRATIBHA1475AKOTRA@GMAIL.COM)()(RESPONDENT) RAHUL (RAHUL03061970@GMAIL.COM)()(PETITIONER) NIDHI MOHAN PARASHAR (NIDHIMOHANPARASHAR@GMAIL.COM)(9953899908)(RESPONDENT) RAHUL(RAHUL03061970@GMAIL.COM)()(PETITIONER) ASHUTOSH()(9968686838)(PETITIONER) PRATIBHA AKOTRA(PRATIBHA1475AKOTRA@GMAIL.COM)()(RESPONDENT) DR NIRMAL CHOPRA(CHOPRANIRMAL744@GMAIL.COM)(9911057539)(PETITIONER) PRATIBHA AKOTRA(PRATIBHA1475AKOTRA@GMAIL.COM)()(RESPONDENT) DR NIRMAL CHOPRA(CHOPRANIRMAL744@GMAIL.COM)(9911057539)(PETITIONER) PRATIBHA AKOTRA(PRATIBHA1475AKOTRA@GMAIL.COM)()(RESPONDENT) DR NIRMAL CHOPRA(CHOPRANIRMAL744@GMAIL.COM)(9911057539)(PETITIONER) PRATIBHA (PRATIBHA1475AKOTRA@GMAIL.COM)()(RESPONDENT)		

		<p>RAHUL GOYAL(RAHUL03061970@GMAIL.COM)(9818448712)(PETITIONER) PRATIBHA AKOTRA(PRATIBHA1475AKOTRA@GMAIL.COM)()(RESPONDENT) RAHUL GOYAL (RAHUL03061970@GMAIL.COM)(9818448712)(PETITIONER) PRATIBHA AKOTRA (PRATIBHA1475AKOTRA@GMAIL.COM)()(RESPONDENT) RAHUL GOYAL(RAHUL03061970@GMAIL.COM)(9818448712)(PETITIONER) PRATIBHA(PRATIBHA1475AKOTRA@GMAIL.COM)()(RESPONDENT) RAHUL GOYAL(RAHUL03061970@GMAIL.COM)(9818448712)(PETITIONER) PRATIBHA AKOTRA(PRATIBHA1475AKOTRA@GMAIL.COM)()(RESPONDENT) RAHUL GOYAL(RAHUL03061970@GMAIL.COM)(9818448712)(PETITIONER) PRATIBHA (PRATIBHA1475AKOTRA@GMAIL.COM)()(RESPONDENT) VIKRANT(VIKRANT@VEDYAPARTNERS.COM)()(PETITIONER) NIDHI MOHAN PARASHAR (NIDHIMOHANPARASHAR@GMAIL.COM)(9953899908)(RESPONDENT) RAHUL GOYAL(RAHUL03061970@GMAIL.COM)(9818448712)(PETITIONER) AKANKSHA CHOUDHARY(AKANKSHACHOUDHARYADV@GMAIL.COM)(9871403731)(PETITIONER) DEEPAK KUMAR(ADVDEEPAKBARKODIA@GMAIL.COM)(9466493964)(PETITIONER) DR. ASHUTOSH(DR.ASHUTOSHADV@GMAIL.COM)(9968686838)(PETITIONER) VARUN SINGH (VKSINGHANDASSOCIATES@OUTLOOK.COM)(9873717331)(PETITIONER)</p>	
2	RFA(COMM)-82/2024 CM APPL. 13583/2024	M/S NEELKANTH DRUGS PVT LTD V/s THE STATE GOVT OF NCT OF DELHI & ANR.	KARTIK PANDEY
		<p>OTHER DETAILS OF ADVOCATES: ASHISH UPPAL(UPPAL.LAWYER19@GMAIL.COM)(9873124946)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) RAHUL (DADWAL.RAHUL14@YAHOO.COM)()(RESPONDENT) LAW GNCTD(LAW-GNCTD@DELHI.GOV.IN)()(RESPONDENT)</p>	
AFTER NOTICE MISC. MATTERS			
3	CONT.CAS(C)-252/2024 CM APPL. 8592/2024 CM APPL. 20057/2024 WITH MAT.APP.(F.C.) 205/2022	KAMAL KUMAR V/s DEVIKA GURJAR CHAUDHARY	ANKUR MAHINDRO, RAMAKANT SHARMA
		<p>OTHER DETAILS OF ADVOCATES: ANKUR MAHINDRO & ANKUSH SATIJA(ANKUR.MAHINDRO@KRED-JURE.IN)()(PETITIONER) SAJAL(SAJALARORALEGAL@GMAIL.COM)()(RESPONDENT) AASHNA TALWAR(AASHNATALWAR03@GMAIL.COM)()(RESPONDENT) MALAVIKA(MALAVIKA.RAJKOTIA@RAJKOTIAASSOCIATES.COM)()(RESPONDENT) ANKUR MAHINDRO(ANKUR.MAHINDRO@KRED-JURE.IN)()(PETITIONER) ANKUR MAHINDRO(ANKUR.MAHINDRO@KRED-JURE.IN)()(PETITIONER) ANKUSH(ANKUSH.SATIJA@KRED-JURE.IN)()(PETITIONER) SAJAL ARORA(MALAVIKA.RAJKOTIA@RAJKOTIAASSOCIATES.COM)()(RESPONDENT) DEVIKA (DEVIKA_IN@HOTMAIL.COM)()(RESPONDENT) DEVIKA(DEVIKA_IN@HOTMAIL.COM)()(RESPONDENT) DEVI KAGURJAR(DEVIKAGURJAR@GMAIL.COM)()(RESPONDENT) SAJAL ARORA (MALVIKA.RAJKOTIA@RAJKOTIAASSOCIATES.COM)()(RESPONDENT) ANKUSH SATIJA(ANKUSH.SATIJA@KRED-JURE.IN)()(RESPONDENT) DEVIKA GURJAR(DEVIKAGURJAR@GMAIL.COM)()(RESPONDENT)</p>	
4	EFA(OS)-9/2023 CM APPL. 27718/2023 CM APPL. 60200/2023	PRAKASH INDUSTRIES LTD V/s PETER BECK UND PARTNER VERMOGENSVERWALTUNG GMBH & ANR.	JATIN SETHI, CHANDER BHAN BANSAL
		<p>OTHER DETAILS OF ADVOCATES: C B BANSAL (CBBANSAL66@GMAIL.COM)(9810048982)(PETITIONER) PRAKASH INDUSTRIES LTD(CBBANSAL66@GMAIL.COM)()(PETITIONER) C B BANSAL(CBBANSAL66@GMAIL.COM)(9810048982)(PETITIONER) ANKUR KASHYAP(ANKUR.KASHYAP@RKCHAMBES.COM)()(RESPONDENT) PETER BECK UND PARTNER(ANKUR.KASHYAP@RKCHAMBERS.COM)()(RESPONDENT) C B BANSAL (CBBANSAL66@GMAIL.COM)(9810048982)(PETITIONER) ANKUR (ANKUR.KASHYAP@RKCHAMBERS.COM)()(RESPONDENT) PURUSH (PURUSH.S.T@AKRANDASSOCIATES.IN)()(RESPONDENT)</p>	
5	FAO (COMM)-237/2023 CM APPL. 59716/2023 CM APPL. 59719/2023	M/S OMAXE LTD. V/s UNION OF INDIA	MOHAN KRISHNA GHOSH
		<p>OTHER DETAILS OF ADVOCATES: M.K. GHOSH(MKGGHOSH.LEGAL@GMAIL.COM)(8826653206)(PETITIONER) TINA GARG(TINAGARG15@GMAIL.COM)()(PETITIONER) SHASHANK GARG(OFFICE@SHASHANKGARG.NET)()(RESPONDENT)</p>	

		MANOJ GAUTAM(MANOJGAUTAM.4U@GMAIL.COM)()(PETITIONER)		
6	FAO(OS) (COMM)-138/2022 CM APPL. 25804/2022	THE ORIENTAL INSURANCE CO. LTD. V/s M/S E- MEDITEK INSURANCE TPA LTD.	ARCHANA PATHAK DAVE	
		OTHER DETAILS OF ADVOCATES: ARCHANA PATHAK DAVE(ARCHANA.P.DAVE@GMAIL.COM)(9971222581)(PETITIONER) LALIT (DRLALIT.KUMAR@EMEDITECK.COM)()(RESPONDENT)		
7	LPA-352/2021 CM APPL. 33923/2021 CM APPL. 33924/2021 CM APPL. 33925/2021	DELHI DEVELOPMENT AUTHORITY V/s VIPUL PLASTIC AND ALLIED INDUSTRIES PVT LTD	MANIKA TRIPATHY PANDEY, UDIT GUPTA, PAWAN MATHUR, PAWAN MATHUR	AT 3:00 P.M.
		OTHER DETAILS OF ADVOCATES: PAWAN MATHUR(PAWANMATHUR@GMAIL.COM)(9810129577)(PETITIONER) MANAN AGGARWAL(MANANAGGARWAL@GMAIL.COM)()(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(PETITIONER) UDIT GUPTA(LAWYER.UDIT@GMAIL.COM)(9654449369)(RESPONDENT)		
8	MAT.APP.(F.C.)-151/2023 WITH MAT.APP.(F.C.) 152/2023	SHASHI YADAV V/s MANISH YADAV	GIRISH YADAV, RAVENDRAPAL SINGH SIROHI, SATPAL SINGH	
		OTHER DETAILS OF ADVOCATES: RAVENDRAPAL SINGH SIROHI(RAVENDRASIROHI57@GMAIL.COM)(9210103441)(RESPONDENT)		
9	MAT.APP.(F.C.)-152/2023	SHASHI YADAV V/s MANISH YADAV	RAVENDRAPAL SINGH SIROHI, SATPAL SINGH	
		OTHER DETAILS OF ADVOCATES: RAVENDRAPAL SINGH SIROHI(RAVENDRASIROHI57@GMAIL.COM)(9210103441)(PETITIONER)		
10	CM APPL. 59498/2023 CM APPL. 59499/2023 In MAT.APP.(F.C.)-238/2023	PRABHA RANI V/s SHAMMI SUDHAKAR	PRIYA MEHRA PURI	
		OTHER DETAILS OF ADVOCATES: PRIYA PURI(HKPURIANDCO@GMAIL.COM)(981036557)(PETITIONER) HARSH K GAUTAM(HARSHKGAUTAM@YAHOO.CO.IN)()(RESPONDENT) R()(9911139567)(RESPONDENT) SHAMMI SUDHAKAR(ADVSSUDHAKAR@GMAIL.COM)()(RESPONDENT) PRIYA PURI(HKPURIANDCO@GMAIL.COM)(9810365571)(PETITIONER) HARSH(HARSHKGAUAM@YAHOO.CO.IN)()(RESPONDENT) PRIYA PURI(HKPURIANDCO@GMAIL.COM)(9810365571)(PETITIONER) HARSH(HARSHKGAUAM@YAHOO.CO.IN)()(RESPONDENT)		
11	MAT.APP.(F.C.)-280/2023 CM APPL. 49409/2023 CM APPL. 49410/2023 CM APPL. 49412/2023	SUSHUM LATA V/s AJAY SATYARTHI	SIDDHARTH SINGH	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH SINGH(ADV.SIDDHARTH.KUNTAL@GMAIL.COM)(9069069005)(PETITIONER) AJAY SATYARTHI()()(RESPONDENT)		
12	CM APPL. 17214/2024 In MAT.APP.(F.C.)-368/2023	AMIT SHARMA V/s SUGANDHA SHARMA	FARRUKH KHAN, ABHISHEK RAJ SHARMA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK RAJ SHARMA AJAY()(8826638384)(PETITIONER) SUGANDHA(SUGANDHA28.SHARMA@GMAIL.COM)(8585983856)(RESPONDENT) AMIT(AMITSHARMA.PPRTS@GMAIL.COM)(9718633060)(RESPONDENT) ABHISEHK RAJ SHARMA(ADV.ABHISHEKRAJSHARMADHC@GMAIL.COM)(7982987555)(PETITIONER) SUGANDHA(SUGANDHA28.SHARMA@GMAIL.COM)()(RESPONDENT) ABHISHEK (ADV.ABHISHEKRAJSHARMADHC@GMAIL.COM)()(RESPONDENT) FARRUKH KHAN(SURESH@DIWANADVOCATES.COM)(8076293778)(RESPONDENT)		
13	MAT.APP.(F.C.)-35/2024 CM APPL. 4616/2024	SONALI JAIN V/s DHEERAJ CHAUHAN & ANR.	ANUJ JAIN	
		OTHER DETAILS OF ADVOCATES:		

14	MAT.APP.(F.C.)-36/2024	UPENDER KUMAR SINGH V/s VANDANA MAZUMDAR	RATTANDIP SINGH KHARBANDA	
		OTHER DETAILS OF ADVOCATES: TRIPAKSHA LITIGATION(LAWYER@TRIPAKSHALITIGAITON.COM)(8178803130)(PETITIONER) UPENDER(UPENDERSINGH108@YAHOO.CO.IN)(8287878088)(PETITIONER) M/S WISE TRAVEL INDIA PVT LTD()(9911413897)(RESPONDENT)		
15	RFA(COMM)-5/2023 CM APPL. 873/2023 CM APPL. 874/2023	N R SWITCH-N-RADIO SERVICES PRIVATE LIMITED V/s OM LOGISTICS LIMITED	GAUTAM MALIK, ASHWANI KUMAR	
		OTHER DETAILS OF ADVOCATES: TRULLCI AL SOLUTIONS(SINGHRAJ673@GMAIL.COM)(9871085028)(PETITIONER) OM LOGISTICS(OMGROUP@OMLOGISTICS.CO.IN)()(RESPONDENT) GAUTAM MALIK(GAUTAMMALIK95@GMAIL.COM)(9810206211)(RESPONDENT)		
16	RFA(COMM)-86/2023 CM APPL. 23232/2023	SANJEEV KUMAR VARSHNEY V/s M/S TRINITY UNIVERSALS PVT. LTD	DEEPAK KOHLI	
		OTHER DETAILS OF ADVOCATES: DEEPAK KOHLI & CHHAVI SINGH(DEEPAK_ADV1@YAHOO.CO.IN)(9811376026)(PETITIONER)		
17	RFA(COMM)-104/2023 CM APPL. 27833/2023	M/S LUXMI ENTERPRISES V/s M/S JAFFCON ENTERPRISES	GAURAV BHATT	
		OTHER DETAILS OF ADVOCATES: ADNAN AHMAD (VINODADLO@GMAIL.COM)(7838767050)(PETITIONER) ADNAN AHMAD (ADNANAHMADADV@GMAIL.COM)()(RESPONDENT) GAURAV BHATT(ADVOCATEGAURAVBHATT@OUTLOOK.COM)()(RESPONDENT) SAKSHI KAUL(ADVSAKSHIKAUL@GMAIL.COM)()(RESPONDENT)		
18	RFA(COMM)-133/2023 CM APPL. 34348/2023 CM APPL. 34349/2023 CM APPL. 34350/2023	M/S UNIQUE AUTOMATION SYSTEM & ANR. V/s M/S SONY INDIA PVT. LTD.	ANUPAM SRIVASTAVA, KUNAL YADAV	
		OTHER DETAILS OF ADVOCATES: KUNAL YADAV(YADAVKUNAL3@GMAIL.COM)(9891868512)(PETITIONER) SARITA(SARITA@TCLINDIA.INC)()(RESPONDENT) ANUPAM SRIVASTAVA(MAIL@TCL-INDIA.NET)(9310283790)(RESPONDENT)		
19	RFA(COMM)-272/2023 CM APPL. 61228/2023	NARINDER KAUR PROP. M/S JEET SINGH ALU COMPANY V/s MS AMRIT HUMIFRESH PRESERVATION P. LTD.	KARTIK YADAV	
		OTHER DETAILS OF ADVOCATES: KARAN DEWAN(ADVKARTIKYADAV@GMAIL.COM)(8527135549)(PETITIONER) AHPPL(AHPPL01@GMAIL.COM)()(RESPONDENT)		
20	RFA(OS)-88/2019	MOHINDER SINGH V/s OM PRAKASH GAHLOT (DECEASED) THR LRS & ORS	ASHOK KUMAR GAHALOTH, N S DALAL	
		OTHER DETAILS OF ADVOCATES: N S DALAL()(9999814755)(PETITIONER)		
FOR DIRECTIONS				
21	W.P.(C)-4473/2021 CM APPL. 13663/2021	K S DHINGRA V/s UNION OF INDIA AND ORS.	PREMA PRIYADARSHINI, SAHIB GURDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: LAWYERS AND SOLICITORS(DSMEHANDRU.CO@GMAIL.COM)(9871614441)(PETITIONER) SBI (SBI.04475@SBI.CO.IN)()(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) K S DHINGRA(KS_DHINGRA@HOTMAIL.COM AND DSMEHANDRU.CO@GMAI.COM)(9211777884)(RESPONDENT) K S DHINGRA(KS_DHINGRA@HOTMAIL.COM AND DSMEHANDRU.CO@GMAI.COM)(9211777884)(RESPONDENT) K S DHINGRA(KS_DHINGRA@HOTMAIL.COM AND DSMEHANDRU.CO@GMAI.COM)(9211777884)(RESPONDENT) UNION OF INDIA AND ORS.(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) UNION OF INDIA AND ORS.(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) UNION OF INDIA AND ORS.(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) PREMA PRIYADARSHINI(PREMAPRIYADARSHINI@GMAIL.COM,PRADYOT.PRAVASH@GMAIL.COM)(9818107970)(PETITIONER)		

FOR FINAL HEARING			
22	MAT.APP.(F.C.)-12/2020	AMAR MUDI V/s INDRANI MUDI	VISHAL SONI, GAUTAM DAS
		OTHER DETAILS OF ADVOCATES: GAUTAM DAS()(9312223691)(PETITIONER) VISHAL SONI(VISHALSONIADV@GMAIL.COM)(9818348100)(RESPONDENT) VISHAL SONI(VISHALSONIADV@GMAIL.COM)(9818348100)(RESPONDENT)	
23	RFA(OS)-13/2019 CM APPL. 6129/2019 WITH RFA(OS) 29/2019	RAJESH GULLAH V/s SANGEETA SETHI & ANR	MEGHHA KATARI, PAWANJIT S BINDRA
		OTHER DETAILS OF ADVOCATES: PAWANJIT S BINDRA()(9871493515)(PETITIONER) MEGHHA KATARI(MEGHHAKATARIASSOCIATES@GMAIL.COM)(9810799444)(PETITIONER)	
24	RFA(OS)-29/2019	SANGEETA SETHI & ANR V/s RAJESH GULLAH	SUNIL MALHOTRA
		OTHER DETAILS OF ADVOCATES: SUNIL MALHOTRA()(9810006974)(PETITIONER)	

08.04.2024

ADVANCE CAUSE LIST

COURT NO. 37

HON'BLE MR.JUSTICE RAJIV SHAKDHER

HON'BLE MR.JUSTICE GIRISH KATHPALIA

NOTE : IN CASE OF ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED
KINDLY CONTACT MR. SHAMBHU SHARMA, ACM (PH 9899576384)AND SUNNY (PH:9958910077)TO HON'BLE
MR.JUSTICE RAJIV SHAKDHER.

NOTE ONLY ONE MASTER LINK WILL BE PROVIDED TO ALL THE COUNSEL/PARTIES.
CASES WILL BE HEARD ITEM NUMBER WISE IN DUE COURSE. TENTATIVE TIME OF
HEARING OF ANY CASE MAY BE CONFIRMED FROM THE COURT MASTER.
ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD,
HAVE TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	ITA-855/2019	M/S NEW CITY OF BOMBAY MFG MILLS LTD V/s ASSISTANT COMMISSIONER OF INCOME TAX	NEHA GUPTA	
		OTHER DETAILS OF ADVOCATES: NEHA GUPTA(NEHA.COURTS@GMAIL.COM)(9650760309)(PETITIONER)		

COURT NO.34
 DIVISION BENCH- III
 HON'BLE MR.JUSTICE SURESH KUMAR KAIT
 HON'BLE MR. JUSTICE MANOJ JAIN

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	CRL.A.-368/2021	VISHVA BANDHU V/s STATE	MANU SHARMA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ABHYUDAY SHARMA(ABHYUDAYSHARMA19@GMAIL.COM)(8527710475)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-1417/2014)
2	CRL.A.-408/2021	STATE (NCT OF DELHI) V/s RAVI KHATTAR & ORS.	KARTICKAY MATHUR, ASHWYN KALRA, RAJNI GUPTA	
		OTHER DETAILS OF ADVOCATES: KARTICKAY MATHUR(KARTICKAY7@GMAIL.COM)(9899036093)(RESPONDENT) ASHWYN KALRA(ASHWYNKALRA94@GMAIL.COM)(9999284474)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KANJHAWALA-99/2013) BAIL APPLN. 169/2015 FILED BY KAPIL (DISPOSED ON : 22-JAN-16) BAIL APPLN. 1418/2016 FILED BY KAPIL (DISPOSED ON : 21-APR-17) BAIL APPLN. 1519/2017 FILED BY KAPIL (DISPOSED ON : 04-AUG-17) P.S.-FIR NO. :(KANJHAWALA-99/2013)
3	CRL.A.-60/2023 WITH CRL.A. 618/2022	MD WAQAR LONE V/s NATIONAL INVESTIGATION AGENCY	MUZHAD AHMAD	
		OTHER DETAILS OF ADVOCATES: MUZHAD AHMAD(MUZHADRANA92@GMAIL.COM)(9582261898)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-5/2021) CRL.A. 79/2024 FILED BY AMMAR ABDUL RAHIMAN (D. OF HEARING : 10-APR-24) CRL.A. 214/2021 FILED BY DR. RAHEES RARSHEED (DISPOSED ON : 24-FEB-23) CRL.A. 207/2021 FILED BY MUSHAB ANWAR (DISPOSED ON : 24-FEB-23) CRL.M.C. 1479/2021 FILED BY DR. RAHEES RARSHEED (DISPOSED ON : 24-FEB-23) CRL.A. 208/2021 FILED BY MUSHAB ANWAR (DISPOSED ON : 24-FEB-23) CRL.A. 2/2022 FILED BY MIZHA SIDDEEQUE & ANR. (DISPOSED ON : 24-FEB-23) CRL.A. 618/2022 FILED BY MD WAQAR LONE (D. OF HEARING : 25-APR-24) P.S.-FIR NO. :(NIA-5/2021)

4	CRL.A.-338/2023 CRL.M.(BAIL) 1712/2023 CRL.M.A. 34704/2023	JAVED V/s STATE	BIPIN KUMAR JHA, JYOTI BABBAR, VIPUL P SANGHI	<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANSAROVER PARK-101/2013)</p> <p>BAIL APPLN. 870/2014 FILED BY MOHD ARIF (DISPOSED ON : 26-MAY-14)</p> <p>BAIL APPLN. 1252/2015 FILED BY ISRAIL PEHALWAN (DISPOSED ON : 16-JUL-15)</p> <p>CRL.M.C. 5046/2015 FILED BY YOGENDER KASANA (DISPOSED ON : 14-DEC-15)</p> <p>BAIL APPLN. 1203/2016 FILED BY GUFRAAN (DISPOSED ON : 18-AUG-17)</p> <p>CRL.M.C. 2477/2018 FILED BY YOGENDER KASANA (DISPOSED ON : 20-NOV-18)</p> <p>W.P.(CRL) 721/2019 FILED BY YOGENDRA KASANA AND ANR (DISPOSED ON : 24-NOV-21)</p> <p>BAIL APPLN. 1416/2019 FILED BY GUFRAAN (DISPOSED ON : 20-MAY-20)</p> <p>BAIL APPLN. 1405/2019 FILED BY ARIF (DISPOSED ON : 06-NOV-19)</p> <p>CRL.M.C. 184/2022 FILED BY ISRAIL PEHALWAN (DISPOSED ON : 13-JAN-22)</p> <p>BAIL APPLN. 3094/2021 FILED BY ARIF (DISPOSED ON : 27-SEP-22)</p> <p>CRL.A. 38/2023 FILED BY ARIF (D. OF HEARING : 08-APR-24)</p> <p>BAIL APPLN. 2005/2013 FILED BY ARIF (DISPOSED ON : 28-JAN-14)</p> <p>CRL.REV.P. / FILED BY ABID (D. OF HEARING :)</p> <p>BAIL APPLN. 4094/2020 FILED BY ARIF (DISPOSED ON : 21-JAN-21)</p> <p>BAIL APPLN. 2281/2020 FILED BY JAVED (DISPOSED ON : 24-AUG-20)</p> <p>CRL.A. 260/2023 FILED BY ABID (D. OF HEARING : 08-APR-24)</p> <p>CRL.A. 66/2023 FILED BY ISRAIL PEHALWAN AND ANR (D. OF HEARING : 08-APR-24)</p> <p>CRL.A. 912/2023 FILED BY GUFRAAN (D. OF HEARING : 08-APR-24)</p> <p>P.S.-FIR NO. :(MANSAROVER PARK-101/2013)</p>
5	CRL.A.-728/2023	HARISH V/s THE STATE (GOVT OF NCT OF DELHI)	SURENDER KUMAR AHLUWALIA	<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KRISHNA NAGAR-251/2005)</p> <p>BAIL APPLN. 1557/2007 FILED BY HARISH (DISPOSED ON : 14-JAN-08)</p> <p>CRL.REV.P. 532/2019 FILED BY HARISH & ORS. (DISPOSED ON : 24-FEB-20)</p> <p>BAIL APPLN. 1988/2005 FILED BY MAMTA KAPOOR @ DAISY (DISPOSED ON : 25-OCT-05)</p> <p>BAIL APPLN. 2363/2006 FILED BY URMILA (DISPOSED ON : 17-JUL-06)</p> <p>BAIL APPLN. 1874/2006 FILED BY BANARSIN DASS (DISPOSED ON : 31-MAY-06)</p> <p>BAIL APPLN. 3638/2006 FILED BY HARISH (DISPOSED ON : 11-JAN-07)</p> <p>CRL.REV.P. 256/2007 FILED BY AJAY KUMAR (DISPOSED ON : 19-MAY-09)</p> <p>CRL.REV.P. 248/2007 FILED BY MAMTA KAPOOR (DISPOSED ON : 19-MAY-09)</p> <p>BAIL APPLN. 1144/2007 FILED BY HARISH (DISPOSED ON : 24-MAY-07)</p> <p>BAIL APPLN. 1942/2009 FILED BY HARISH (DISPOSED ON : 08-OCT-09)</p>

				<p>BAIL APPLN. 569/2009 FILED BY HARISH KUMAR (DISPOSED ON : 23-MAR-09) CRL.M.C. 3261/2010 FILED BY AMARNATH ARORA (DISPOSED ON : 19-JAN-11) CRL.M.C. 2372/2013 FILED BY HARISH (DISPOSED ON : 15-MAY-14) CRL.M.C. 3781/2014 FILED BY HARISH (DISPOSED ON : 10-MAY-16) CRL.REV.P. 177/2019 FILED BY JITENDER KUMAR (DISPOSED ON : 24-FEB-20) CRL.M.C. 6326/2022 FILED BY JITENDER ARORA (DISPOSED ON : 29-NOV-22) CRL.A. 908/2023 FILED BY JITENDER ARORA (D. OF HEARING : 08-APR-24)</p> <p>P.S.-FIR NO. :(KRISHNA NAGAR-251/2005)</p>
6	CRL.L.P.-25/2023 CRL.M.A. 1380/2023	STATE OF NCT OF DELHI THROUGH DEPUTY COMMISSIONER OF POLICE V/s ARJUN @BITTU AND ANOTHER	PRITHU GARG	
		OTHER DETAILS OF ADVOCATES: STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) PRITHU GARG(PRITHUGARG@GMAIL.COM)(9654302639)(PETITIONER)		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(FATEHPUR BERI-109/2010) BAIL APPLN. 1642/2010 FILED BY BIREN @ BIRENDER (DISPOSED ON : 08-OCT-10) BAIL APPLN. 1420/2010 FILED BY SINGH RAJ (DISPOSED ON : 14-SEP-10) BAIL APPLN. 708/2011 FILED BY SHYAM SINGH (DISPOSED ON : 20-DEC-11) BAIL APPLN. 307/2012 FILED BY BIJENDER (DISPOSED ON : 05-MAR-12) BAIL APPLN. 308/2012 FILED BY BIJENDER (DISPOSED ON : 05-MAR-12) BAIL APPLN. 557/2015 FILED BY SHYAM SINGH (DISPOSED ON : 27-APR-15) BAIL APPLN. 556/2015 FILED BY SHYAM SINGH (DISPOSED ON : 27-APR-15) BAIL APPLN. 556/2016 FILED BY BIJENDER (DISPOSED ON : 10-MAR-16) BAIL APPLN. 555/2016 FILED BY BIJENDER (DISPOSED ON : 10-MAR-16) BAIL APPLN. 2312/2016 FILED BY ARJUN @ BITTOO (DISPOSED ON : 22-NOV-16) BAIL APPLN. 1981/2017 FILED BY BITTU @ ARJUN (DISPOSED ON : 18-JAN-18) BAIL APPLN. 715/2019 FILED BY BITTU @ ARJUN (DISPOSED ON : 25-MAR-19) BAIL APPLN. 1347/2021 FILED BY ARJUN @ BITTOO (DISPOSED ON : 08-JUL-21) BAIL APPLN. 979/2021 FILED BY SHYAM SINGH (DISPOSED ON : 29-APR-21) BAIL APPLN. 1658/2016 FILED BY ARJUN @ BITTOO (DISPOSED ON : 12-AUG-16)</p> <p>P.S.-FIR NO. :(FATEHPUR BERI-109/2010)</p>
7	W.P.(CRL)-923/2022	SHRI VINOD KUMAR PATHROR V/s UNION OF INDIA AND ANR.	ANITEJA SHARMA, ARVIND KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR SHARMA(AKOG1966@GMAIL.COM)(9810131448)(PETITIONER) ARVIND KUMAR SHARMA(AKOG1966@GMAIL.COM)(9810131448)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) ANITEJA SHARMA (ANITEJA1996@GMAIL.COM)(8826279878)(PETITIONER)		

8	W.P.(CRL)-189/2024	ANIL KUMAR V/s STATE (GNCT OF DELHI)	VISHAL MAAN	
		OTHER DETAILS OF ADVOCATES: VISHAL MAAN (VISHALMAAN1000@GMAIL.COM)(9899934315)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
FOR FINAL HEARING				
9	CRL.A.-369/2022 WITH CRL.A. 27/2023 CRL.A. 276/2023 CRL.A. 379/2023	MASARAT ALAM BHAT V/s NATIONAL INVESTIGATION AGENCY	WARISHA FARASAT	AT 2:30PM
		OTHER DETAILS OF ADVOCATES: FARASAT LAW(INFO@FARASATLAW.COM)()(PETITIONER) WARISHA FARASAT(WF2108@CAA.COLUMBIA.EDU)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-10/2017) W.P.(CRL) 2321/2022 FILED BY ALTAF AHMAD SHAH (DISPOSED ON : 03-OCT-22) W.P.(CRL) 2707/2018 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 11-SEP-18) CRL.A. 768/2018 FILED BY ZAHOOR AHMAD SHAH WATALI (DISPOSED ON : 13-SEP-18) CRL.A. 615/2019 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 28-MAY-19) CRL.A. 2/2020 FILED BY NAVAL KISHORE KAPOOR (D. OF HEARING : 25-APR-24) CRL.A. 27/2023 FILED BY SHABIR AHMED SHAH (DISPOSED ON : 09-JAN-23) CRL.A. 118/2023 FILED BY NAYEEM AHMAD KHAN (D. OF HEARING : 09-APR-24) CRL.A. 276/2023 FILED BY ZAHOOR AHMAD SHAH WATALI (D. OF HEARING : 08-APR-24) CRL.A. 600/2023 FILED BY SHABIR AHMED SHAH (D. OF HEARING : 02-MAY-24) CRL.A. 379/2023 FILED BY NAYEEM AHMAD KHAN (D. OF HEARING : 08-APR-24) CRL.A. 478/2023 FILED BY NAYEEM AHMAD KHAN (D. OF HEARING : 22-APR-24) CRL.A. 436/2023 FILED BY STATE (NATIONAL INVESTIGATION AGENCY) (D. OF HEARING : 13-MAY-24) W.P.(CRL) 363/2024 FILED BY MOHAMMAD YASIN MALIK (DISPOSED ON : 14-FEB-24) P.S.-FIR NO. :(NIA-10/2017)
10	CRL.A.-27/2023 CRL.M.A. 699/2023 CRL.M.A. 701/2023 CRL.M.A. 716/2023	SHABIR AHMED SHAH V/s NATIONAL INVESTIGATION AGENCY	MUGDHA	AT 2:30PM
		OTHER DETAILS OF ADVOCATES: MUGDHA(ADVMUGDHA98@GMAIL.COM)(9810025572)(PETITIONER) MUGDHA(MUGDHA@SLIC.ORG.IN)()(PETITIONER) INFO(INFO.NIA@GOV.IN)()(RESPONDENT) MUGDHA(MUGDHA@SLIC.ORG.IN)()(PETITIONER) INFO(INFO@.NIA@GOV.IN)()(RESPONDENT) MUGDHA(ADVMUGDHA98@GMAIL.COM)(9810025572)(PETITIONER) INFO.NIA(INFO.NIA@GOV.IN)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-10/2017) W.P.(CRL) 2321/2022 FILED BY ALTAF AHMAD SHAH (DISPOSED ON : 03-OCT-22) W.P.(CRL) 2707/2018 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 11-SEP-18) CRL.A. 768/2018 FILED BY ZAHOOR AHMAD SHAH WATALI (DISPOSED ON : 13-SEP-18) CRL.A. 615/2019 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 28-MAY-19) CRL.A. 2/2020 FILED BY NAVAL KISHORE KAPOOR (D. OF HEARING : 25-APR-24) CRL.A. 369/2022 FILED BY MASARAT ALAM BHAT (D. OF HEARING : 08-APR-24) CRL.A. 118/2023 FILED BY NAYEEM AHMAD KHAN (D. OF HEARING : 09-APR-24) CRL.A. 276/2023 FILED BY ZAHOOR AHMAD SHAH WATALI (D. OF HEARING : 08-APR-24) CRL.A. 600/2023 FILED BY SHABIR AHMED SHAH (D. OF HEARING : 02-MAY-24)

				<p>CRL.A. 379/2023 FILED BY NAYEEM AHMAD KHAN (D. OF HEARING : 08-APR-24)</p> <p>CRL.A. 478/2023 FILED BY NAYEEM AHMAD KHAN (D. OF HEARING : 22-APR-24)</p> <p>CRL.A. 436/2023 FILED BY STATE (NATIONAL INVESTIGATION AGENCY) (D. OF HEARING : 13-MAY-24)</p> <p>W.P.(CRL) 363/2024 FILED BY MOHAMMAD YASIN MALIK (DISPOSED ON : 14-FEB-24)</p> <p>P.S.-FIR NO. :(NIA-10/2017)</p>
11	CRL.A.-276/2023 CRL.M.A. 8212/2023	ZAHOR AHMAD SHAH WATALI V/s NATIONAL INVESTIGATION AGENCY	LAKSHAY DHAMIJA	AT 2:30PM
		<p>OTHER DETAILS OF ADVOCATES: SHARIQ (SJR@SHARIQREYAZ.COM)(9906070001)(PETITIONER) INFO (INFO.NLA@GOV.IN)()(RESPONDENT) AKSHAL MALIK (AKSHALMALIK@GMAIL.COM)()(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-10/2017)</p> <p>W.P.(CRL) 2321/2022 FILED BY ALTAF AHMAD SHAH (DISPOSED ON : 03-OCT-22)</p> <p>W.P.(CRL) 2707/2018 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 11-SEP-18)</p> <p>CRL.A. 768/2018 FILED BY ZAHOR AHMAD SHAH WATALI (DISPOSED ON : 13-SEP-18)</p> <p>CRL.A. 615/2019 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 28-MAY-19)</p> <p>CRL.A. 2/2020 FILED BY NAVAL KISHORE KAPOOR (D. OF HEARING : 25-APR-24)</p> <p>CRL.A. 369/2022 FILED BY MASARAT ALAM BHAT (D. OF HEARING : 08-APR-24)</p> <p>CRL.A. 27/2023 FILED BY SHABIR AHMED SHAH (DISPOSED ON : 09-JAN-23)</p> <p>CRL.A. 118/2023 FILED BY NAYEEM AHMAD KHAN (D. OF HEARING : 09-APR-24)</p> <p>CRL.A. 600/2023 FILED BY SHABIR AHMED SHAH (D. OF HEARING : 02-MAY-24)</p> <p>CRL.A. 379/2023 FILED BY NAYEEM AHMAD KHAN (D. OF HEARING : 08-APR-24)</p> <p>CRL.A. 478/2023 FILED BY NAYEEM AHMAD KHAN (D. OF HEARING : 22-APR-24)</p> <p>CRL.A. 436/2023 FILED BY STATE (NATIONAL INVESTIGATION AGENCY) (D. OF HEARING : 13-MAY-24)</p> <p>W.P.(CRL) 363/2024 FILED BY MOHAMMAD YASIN MALIK (DISPOSED ON : 14-FEB-24)</p> <p>P.S.-FIR NO. :(NIA-10/2017)</p>
12	CRL.A.-379/2023 CRL.M.A. 11874/2023	NAYEEM AHMAD KHAN V/s STATE (THROUGH NATIONAL INVESTIGATION AGENCY)	TARA NARULA	AT 2:30PM
		<p>OTHER DETAILS OF ADVOCATES:</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-10/2017)</p> <p>W.P.(CRL) 2321/2022 FILED BY ALTAF AHMAD SHAH (DISPOSED ON : 03-OCT-22)</p> <p>W.P.(CRL) 2707/2018 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 11-SEP-18)</p> <p>CRL.A. 768/2018 FILED BY ZAHOR AHMAD SHAH WATALI (DISPOSED ON : 13-SEP-18)</p> <p>CRL.A. 615/2019 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 28-MAY-19)</p> <p>CRL.A. 2/2020 FILED BY NAVAL KISHORE KAPOOR (D. OF HEARING : 25-APR-24)</p> <p>CRL.A. 369/2022 FILED BY MASARAT ALAM BHAT (D. OF HEARING : 08-APR-24)</p> <p>CRL.A. 27/2023 FILED BY SHABIR AHMED SHAH (DISPOSED ON : 09-JAN-23)</p> <p>CRL.A. 118/2023 FILED BY NAYEEM AHMAD</p>

				<p>KHAN (D. OF HEARING : 09-APR-24) CRL.A. 276/2023 FILED BY ZAHOOR AHMAD SHAH WATALI (D. OF HEARING : 08-APR-24) CRL.A. 600/2023 FILED BY SHABIR AHMED SHAH (D. OF HEARING : 02-MAY-24) CRL.A. 478/2023 FILED BY NAYEEM AHMAD KHAN (D. OF HEARING : 22-APR-24) CRL.A. 436/2023 FILED BY STATE (NATIONAL INVESTIGATION AGENCY) (D. OF HEARING : 13- MAY-24) W.P.(CRL) 363/2024 FILED BY MOHAMMAD YASIN MALIK (DISPOSED ON : 14-FEB-24)</p> <p>P.S.-FIR NO. :(NIA-10/2017)</p>
13	<p>CRL.A.-38/2023 WITH CRL.A. 260/2023 CRL.A. 338/2023 CRL.A. 66/2023</p>	<p>ARIF V/s STATE (GOVT OF NCT DELHI)</p>	<p>BIPIN KUMAR JHA</p>	
		<p>OTHER DETAILS OF ADVOCATES: BIPIN KUMAR JHA(BIPINJHA51@YAHOO.COM)(9350132202)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANSAROVER PARK-101/2013) BAIL APPLN. 870/2014 FILED BY MOHD ARIF (DISPOSED ON : 26-MAY-14) BAIL APPLN. 1252/2015 FILED BY ISRAIL PEHALWAN (DISPOSED ON : 16-JUL-15) CRL.M.C. 5046/2015 FILED BY YOGENDER KASANA (DISPOSED ON : 14-DEC-15) BAIL APPLN. 1203/2016 FILED BY GUFRA N (DISPOSED ON : 18-AUG-17) CRL.M.C. 2477/2018 FILED BY YOGENDER KASANA (DISPOSED ON : 20-NOV-18) W.P.(CRL) 721/2019 FILED BY YOGENDRA KASANA AND ANR (DISPOSED ON : 24-NOV-21) BAIL APPLN. 1416/2019 FILED BY GUFRA N (DISPOSED ON : 20-MAY-20) BAIL APPLN. 1405/2019 FILED BY ARIF (DISPOSED ON : 06-NOV-19) CRL.M.C. 184/2022 FILED BY ISRAIL PEHALWAN (DISPOSED ON : 13-JAN-22) BAIL APPLN. 3094/2021 FILED BY ARIF (DISPOSED ON : 27-SEP-22) BAIL APPLN. 2005/2013 FILED BY ARIF (DISPOSED ON : 28-JAN-14) CRL.REV.P. / FILED BY ABID (D. OF HEARING :) BAIL APPLN. 4094/2020 FILED BY ARIF (DISPOSED ON : 21-JAN-21) BAIL APPLN. 2281/2020 FILED BY JAVED (DISPOSED ON : 24-AUG-20) CRL.A. 260/2023 FILED BY ABID (D. OF HEARING : 08-APR-24) CRL.A. 338/2023 FILED BY JAVED (D. OF HEARING : 08-APR-24) CRL.A. 66/2023 FILED BY ISRAIL PEHALWAN AND ANR (D. OF HEARING : 08-APR-24) CRL.A. 912/2023 FILED BY GUFRA N (D. OF HEARING : 08-APR-24)</p> <p>P.S.-FIR NO. :(MANSAROVER PARK-101/2013)</p>
14	<p>CRL.A.-260/2023</p>	<p>ABID V/s STATE (NCT OF DELHI)</p>	<p>AMIT GUPTA (DHCLSC)</p>	
		<p>OTHER DETAILS OF ADVOCATES: AMITEJ KUMAR (AMITEJ91@GMAIL.COM)(7838662645)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANSAROVER PARK-101/2013) BAIL APPLN. 870/2014 FILED BY MOHD ARIF (DISPOSED ON : 26-MAY-14) BAIL APPLN. 1252/2015 FILED BY ISRAIL PEHALWAN (DISPOSED ON : 16-JUL-15)</p>

				<p>CRL.M.C. 5046/2015 FILED BY YOGENDER KASANA (DISPOSED ON : 14-DEC-15) BAIL APPLN. 1203/2016 FILED BY GUFRAN (DISPOSED ON : 18-AUG-17) CRL.M.C. 2477/2018 FILED BY YOGENDER KASANA (DISPOSED ON : 20-NOV-18) W.P.(CRL) 721/2019 FILED BY YOGENDRA KASANA AND ANR (DISPOSED ON : 24-NOV-21) BAIL APPLN. 1416/2019 FILED BY GUFRAN (DISPOSED ON : 20-MAY-20) BAIL APPLN. 1405/2019 FILED BY ARIF (DISPOSED ON : 06-NOV-19) CRL.M.C. 184/2022 FILED BY ISRAIL PEHALWAN (DISPOSED ON : 13-JAN-22) BAIL APPLN. 3094/2021 FILED BY ARIF (DISPOSED ON : 27-SEP-22) CRL.A. 38/2023 FILED BY ARIF (D. OF HEARING : 08-APR-24) BAIL APPLN. 2005/2013 FILED BY ARIF (DISPOSED ON : 28-JAN-14) CRL.REV.P. / FILED BY ABID (D. OF HEARING :) BAIL APPLN. 4094/2020 FILED BY ARIF (DISPOSED ON : 21-JAN-21) BAIL APPLN. 2281/2020 FILED BY JAVED (DISPOSED ON : 24-AUG-20) CRL.A. 338/2023 FILED BY JAVED (D. OF HEARING : 08-APR-24) CRL.A. 66/2023 FILED BY ISRAIL PEHALWAN AND ANR (D. OF HEARING : 08-APR-24) CRL.A. 912/2023 FILED BY GUFRAN (D. OF HEARING : 08-APR-24)</p> <p>P.S.-FIR NO. :(MANSAROVER PARK-101/2013)</p>
15	CRL.A.-66/2023 WITH CRL.A. 912/2023	ISRAIL PEHALWAN AND ANR V/s STATE (GOVT OF NCT DELHI)	BIPIN KUMAR JHA	
		<p>OTHER DETAILS OF ADVOCATES: BIPIN KUMAR JHA(BIPINJHA51@YAHOO.COM)(9350132202)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANSAROVER PARK-101/2013) BAIL APPLN. 870/2014 FILED BY MOHD ARIF (DISPOSED ON : 26-MAY-14) BAIL APPLN. 1252/2015 FILED BY ISRAIL PEHALWAN (DISPOSED ON : 16-JUL-15) CRL.M.C. 5046/2015 FILED BY YOGENDER KASANA (DISPOSED ON : 14-DEC-15) BAIL APPLN. 1203/2016 FILED BY GUFRAN (DISPOSED ON : 18-AUG-17) CRL.M.C. 2477/2018 FILED BY YOGENDER KASANA (DISPOSED ON : 20-NOV-18) W.P.(CRL) 721/2019 FILED BY YOGENDRA KASANA AND ANR (DISPOSED ON : 24-NOV-21) BAIL APPLN. 1416/2019 FILED BY GUFRAN (DISPOSED ON : 20-MAY-20) BAIL APPLN. 1405/2019 FILED BY ARIF (DISPOSED ON : 06-NOV-19) CRL.M.C. 184/2022 FILED BY ISRAIL PEHALWAN (DISPOSED ON : 13-JAN-22) BAIL APPLN. 3094/2021 FILED BY ARIF (DISPOSED ON : 27-SEP-22) CRL.A. 38/2023 FILED BY ARIF (D. OF HEARING : 08-APR-24) BAIL APPLN. 2005/2013 FILED BY ARIF (DISPOSED ON : 28-JAN-14) CRL.REV.P. / FILED BY ABID (D. OF HEARING :) BAIL APPLN. 4094/2020 FILED BY ARIF (DISPOSED ON : 21-JAN-21) BAIL APPLN. 2281/2020 FILED BY JAVED (DISPOSED ON : 24-AUG-20) CRL.A. 260/2023 FILED BY ABID (D. OF HEARING</p>

				<p>: 08-APR-24) CRL.A. 338/2023 FILED BY JAVED (D. OF HEARING : 08-APR-24) CRL.A. 912/2023 FILED BY GUFRAN (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(MANSAROVER PARK-101/2013)</p>
16	CRL.A.-912/2023 CRL.M.(BAIL) 370/2024	GUFRAN V/s STATE (NCT OF DELHI)	KANHAIYA SINGHAL	
		<p>OTHER DETAILS OF ADVOCATES: KANHAIYA SINGHAL (ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KANHAIYA SINGHAL (ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANSAROVER PARK-101/2013) BAIL APPLN. 870/2014 FILED BY MOHD ARIF (DISPOSED ON : 26-MAY-14) BAIL APPLN. 1252/2015 FILED BY ISRAIL PEHALWAN (DISPOSED ON : 16-JUL-15) CRL.M.C. 5046/2015 FILED BY YOGENDER KASANA (DISPOSED ON : 14-DEC-15) BAIL APPLN. 1203/2016 FILED BY GUFRAN (DISPOSED ON : 18-AUG-17) CRL.M.C. 2477/2018 FILED BY YOGENDER KASANA (DISPOSED ON : 20-NOV-18) W.P.(CRL) 721/2019 FILED BY YOGENDRA KASANA AND ANR (DISPOSED ON : 24-NOV-21) BAIL APPLN. 1416/2019 FILED BY GUFRAN (DISPOSED ON : 20-MAY-20) BAIL APPLN. 1405/2019 FILED BY ARIF (DISPOSED ON : 06-NOV-19) CRL.M.C. 184/2022 FILED BY ISRAIL PEHALWAN (DISPOSED ON : 13-JAN-22) BAIL APPLN. 3094/2021 FILED BY ARIF (DISPOSED ON : 27-SEP-22) CRL.A. 38/2023 FILED BY ARIF (D. OF HEARING : 08-APR-24) BAIL APPLN. 2005/2013 FILED BY ARIF (DISPOSED ON : 28-JAN-14) CRL.REV.P. / FILED BY ABID (D. OF HEARING :) BAIL APPLN. 4094/2020 FILED BY ARIF (DISPOSED ON : 21-JAN-21) BAIL APPLN. 2281/2020 FILED BY JAVED (DISPOSED ON : 24-AUG-20) CRL.A. 260/2023 FILED BY ABID (D. OF HEARING : 08-APR-24) CRL.A. 338/2023 FILED BY JAVED (D. OF HEARING : 08-APR-24) CRL.A. 66/2023 FILED BY ISRAIL PEHALWAN AND ANR (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(MANSAROVER PARK-101/2013)</p>
17	CRL.A.-101/2023 WITH CRL.A. 792/2023	HINA BASHIR BEIGH V/s NATIONAL INVESTIGATION AGENCY	JAWAHAR RAJA	
		<p>OTHER DETAILS OF ADVOCATES: JAWAHAR RAJA(OFFICE.JAWAHARRAJA@GMAIL.COM)(9810639608)(PETITIONER)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-11/2020) CRL.A. 968/2023 FILED BY SADIYA ANWAR SHAIKH (D. OF HEARING : 08-APR-24) CRL.A. 971/2023 FILED BY HINA BASHIR BEIGH (D. OF HEARING : 08-APR-24) CRL.A. 792/2023 FILED BY NATIONAL INVESTIGATION AGENCY THROUGH ITS CHIEF INVESTIGATION OFFICER (D. OF HEARING : 08-APR-24) CRL.A. 1065/2023 FILED BY ABDUR REHMAN @DR. BRAVE (D. OF HEARING : 08-APR-24)</p>

				P.S.-FIR NO. :(NIA-11/2020)
END OF THE BOARD MATTERS				
18	CRL.A.-792/2023 WITH CRL.A. 968/2023 CRL.A. 971/2023 CRL.A. 1065/2023	NATIONAL INVESTIGATION AGENCY THROUGH ITS CHIEF INVESTIGATION OFFICER V/s JAHANZAIB SAMI ALIAS DAWOOD IBRAHIM ALIAS XAIB ALIAS ABU MUHAMMED AL HIND ALIAS ABU ABDULLA & ORS.	KARTIK PURUSHOTTAMA MURUKUTLA, AHMAD IBRAHIM, RAHUL TYAGI	
		OTHER DETAILS OF ADVOCATES: RAHUL TYAGI(RT.ADVOCATE@GMAIL.COM)(9818460146)(PETITIONER) KARTIK PURUSHOTTAMA MURUKUTLA(MPKARTIK@GMAIL.COM)(9561095497)(PETITIONER) KARTIK PURUSHOTTAMA MURUKUTLA(MPKARTIK@GMAIL.COM)(9561095497)(PETITIONER) AHMAD IBRAHIM(AHMADIBRAHIMLAW@GMAIL.COM)(7747995781)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-11/2020) CRL.A. 101/2023 FILED BY HINA BASHIR BEIGH (D. OF HEARING : 08-APR-24) CRL.A. 968/2023 FILED BY SADIYA ANWAR SHAIKH (D. OF HEARING : 08-APR-24) CRL.A. 971/2023 FILED BY HINA BASHIR BEIGH (D. OF HEARING : 08-APR-24) CRL.A. 1065/2023 FILED BY ABDUR REHMAN @DR. BRAVE (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(NIA-11/2020)
FOR FINAL HEARING				
19	CRL.A.-265/2023	GYAN CHAND @ SETHI V/s STATE (NCLT OF DELHI)	ADIT SUBRAMANIAM PUJARI (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: TARUN KR. KHOWAL () () (PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KHYALA-458/2013)
20	CRL.A.-908/2023	JITENDER ARORA V/s STATE GOVT OF NCT OF DELHI & ORS.	ADITYA MISHRA	
		OTHER DETAILS OF ADVOCATES: M.N DUDEJA (ADITYAMISHRAA10@GMAIL.COM)(9650372901)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KRISHNA NAGAR-251/2005) BAIL APPLN. 1557/2007 FILED BY HARISH (DISPOSED ON : 14-JAN-08) CRL.REV.P. 532/2019 FILED BY HARISH & ORS. (DISPOSED ON : 24-FEB-20) BAIL APPLN. 1988/2005 FILED BY MAMTA KAPOOR @ DAISY (DISPOSED ON : 25-OCT-05) BAIL APPLN. 2363/2006 FILED BY URMILA (DISPOSED ON : 17-JUL-06) BAIL APPLN. 1874/2006 FILED BY BANARSIN DASS (DISPOSED ON : 31-MAY-06) BAIL APPLN. 3638/2006 FILED BY HARISH (DISPOSED ON : 11-JAN-07) CRL.REV.P. 256/2007 FILED BY AJAY KUMAR (DISPOSED ON : 19-MAY-09) CRL.REV.P. 248/2007 FILED BY MAMTA KAPOOR (DISPOSED ON : 19-MAY-09) BAIL APPLN. 1144/2007 FILED BY HARISH (DISPOSED ON : 24-MAY-07) BAIL APPLN. 1942/2009 FILED BY HARISH (DISPOSED ON : 08-OCT-09) BAIL APPLN. 569/2009 FILED BY HARISH KUMAR (DISPOSED ON : 23-MAR-09) CRL.M.C. 3261/2010 FILED BY AMARNATH ARORA (DISPOSED ON : 19-JAN-11) CRL.M.C. 2372/2013 FILED BY HARISH (DISPOSED ON : 15-MAY-14) CRL.M.C. 3781/2014 FILED BY HARISH (DISPOSED ON : 10-MAY-16) CRL.REV.P. 177/2019 FILED BY JITENDER KUMAR (DISPOSED ON : 24-FEB-20) CRL.M.C. 6326/2022 FILED BY JITENDER ARORA (DISPOSED ON : 29-NOV-22)

			CRL.A. 728/2023 FILED BY HARISH (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(KRISHNA NAGAR-251/2005)
END OF THE BOARD MATTERS			
21	CRL.A.-184/2022	SHARJEEL IMAM V/s THE STATE OF NCT OF DELHI	AHMAD IBRAHIM
		OTHER DETAILS OF ADVOCATES: TALIB MUSTAF(TALIB.HULU17@GMAIL.COM)(7747995781)(PETITIONER) AHMAD IBRAHIM(AHMADIBRAHIMLAW@GMAIL.COM)(7747995781)(PETITIONER) TALIB MUSTAFA(TALIB.HNLU17@GMAIL.COM)()(PETITIONER) TALIB HULU(TAMLAW.KIARTIK)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 18-JUL-24) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 24-JUN-20) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 13-MAR-20) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 07-MAY-21) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 03-MAY-21) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 15-JUN-21) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 21-MAR-23) CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 08-APR-24) CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 08-APR-24) CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 08-APR-24) CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 08-APR-24) CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 08-APR-24) CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (D. OF HEARING : 08-FEB-24) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 03-DEC-20) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 23-MAR-21) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 23-OCT-20) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 03-JUL-20) BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 01-SEP-20) BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 16-SEP-20) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 25-AUG-20) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 09-APR-24) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 01-SEP-20) CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 15-JUN-21) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 15-JUN-21) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 09-JUL-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 31-OCT-21) CRL.A. 223/2022 FILED BY MEERAN HAIDER (D. OF HEARING : 08-APR-24) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 18-OCT-22)

				<p>CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 08-APR-24)</p> <p>CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 08-APR-24)</p> <p>W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 30-APR-24)</p> <p>W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 30-APR-24)</p> <p>CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 07-FEB-24)</p> <p>P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)</p>
22	<p>CRL.A.-210/2022</p> <p>CRL.M.A. 12338/2023</p> <p>CRL.M.A. 13472/2023</p> <p>WITH CRL.A. 211/2022</p> <p>CRL.A. 223/2022</p> <p>CRL.A. 184/2022</p> <p>CRL.A. 296/2022</p> <p>CRL.A. 600/2022</p> <p>CRL.A. 677/2022</p>	<p>ABDUL KHALID SAIFI @KHALID SAIFI</p> <p>V/s STATE</p>	<p>PRAAVITA KASHYAP, DHRUV PANDE, CHINMAY KANOJIA</p>	
		<p>OTHER DETAILS OF ADVOCATES:</p> <p>PRAAVITA(PRAAVITA@GMAIL.COM)(9868869900)(PETITIONER)</p> <p>RAJAT KUMAR(RAJATK05@GMAIL.COM)(9868869900)(PETITIONER)</p> <p>KAPIL</p> <p>SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)</p> <p>RAJAT NAIR(OFFICE.RAJATNAIR@GMAIL.COM)()(PETITIONER)</p> <p>KAPIL SHARMA</p> <p>(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)</p> <p>RAJAT(RAJAT05@GMAIL.COM)()(RESPONDENT)</p> <p>RAJAT KUMAR (RAJATK05@GMAIL.COM)()(PETITIONER)</p> <p>KAPIL SHARMA</p> <p>(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)</p> <p>CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 18-JUL-24)</p> <p>CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 24-JUN-20)</p> <p>W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 13-MAR-20)</p> <p>W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 07-MAY-21)</p> <p>W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 03-MAY-21)</p> <p>CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 15-JUN-21)</p> <p>W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 21-MAR-23)</p> <p>CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 08-APR-24)</p> <p>CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 08-APR-24)</p> <p>CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 08-APR-24)</p> <p>CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 08-APR-24)</p> <p>CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (D. OF HEARING : 08-FEB-24)</p> <p>BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 03-DEC-20)</p> <p>CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 23-MAR-21)</p> <p>BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 23-OCT-20)</p> <p>W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 03-JUL-20)</p> <p>BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 01-SEP-20)</p> <p>BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 16-SEP-20)</p> <p>CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 25-AUG-20)</p> <p>W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 09-APR-24)</p> <p>CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 01-SEP-20)</p> <p>CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 15-JUN-21)</p>

				<p>CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 15-JUN-21) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 09-JUL-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 31-OCT-21) CRL.A. 223/2022 FILED BY MEERAN HAIDER (D. OF HEARING : 08-APR-24) CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 08-APR-24) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 18-OCT-22) CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 08-APR-24) CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 08-APR-24) W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 30-APR-24) W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 30-APR-24) CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 07-FEB-24) P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)</p>
23	CRL.A.-211/2022 CRL.M.A. 13479/2023	GULFISHA FATIMA V/s STATE GOVT OF NCT OF DELHI	SARIM NAVED	
		<p>OTHER DETAILS OF ADVOCATES: SARIM NAVED(SARIM.NAVED@GMAIL.OCM)(9999821341)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SARIM NAVED (OFFICE@SARIMNAVED.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 18-JUL-24) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 24-JUN-20) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 13-MAR-20) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 07-MAY-21) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 03-MAY-21) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 15-JUN-21) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 21-MAR-23) CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 08-APR-24) CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 08-APR-24) CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 08-APR-24) CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 08-APR-24) CRL.A. 552/2022 FILED BY SALIM MALIK @MUNNA (D. OF HEARING : 08-FEB-24) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 03-DEC-20) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 23-MAR-21) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 23-OCT-20) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 03-JUL-20) BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 01-SEP-20) BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 16-SEP-20) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 25-AUG-20) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL</p>

				<p>TANHA (THROUGH PAIROKAR) (D. OF HEARING : 09-APR-24) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 01-SEP-20) CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 15-JUN-21) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 15-JUN-21) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 09-JUL-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 31-OCT-21) CRL.A. 223/2022 FILED BY MEERAN HAIDER (D. OF HEARING : 08-APR-24) CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 08-APR-24) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 18-OCT-22) CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 08-APR-24) CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 08-APR-24) W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 30-APR-24) W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 30-APR-24) CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 07-FEB-24)</p> <p>P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)</p>
24	CRL.A.-223/2022	MEERAN HAIDER V/s THE STATE (NCT OF DELHI)	VISMITA DIWAN	
		<p>OTHER DETAILS OF ADVOCATES: VISMITA DIWAN(VISMEETAD@GMAIL.COM)(8208375756)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 18-JUL-24) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 24-JUN-20) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 13-MAR-20) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 07-MAY-21) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 03-MAY-21) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 15-JUN-21) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 21-MAR-23) CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 08-APR-24) CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 08-APR-24) CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 08-APR-24) CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 08-APR-24) CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 08-APR-24) CRL.A. 552/2022 FILED BY SALIM MALIK @MUNNA (D. OF HEARING : 08-FEB-24) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 03-DEC-20) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 23-MAR-21) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 23-OCT-20) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 03-JUL-20)</p>

				<p>BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 01-SEP-20)</p> <p>BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 16-SEP-20)</p> <p>CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 25-AUG-20)</p> <p>W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 09-APR-24)</p> <p>CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 01-SEP-20)</p> <p>CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 15-JUN-21)</p> <p>CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 15-JUN-21)</p> <p>W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 09-JUL-21)</p> <p>W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 31-OCT-21)</p> <p>CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 08-APR-24)</p> <p>CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 18-OCT-22)</p> <p>CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 08-APR-24)</p> <p>CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 08-APR-24)</p> <p>W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 30-APR-24)</p> <p>W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 30-APR-24)</p> <p>CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 07-FEB-24)</p> <p>P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)</p>
25	<p>CRL.A.-296/2022</p> <p>CRL.M.A. 12700/2022</p> <p>CRL.M.A. 12747/2022</p> <p>CRL.M.A. 14462/2022</p>	<p>STATE</p> <p>V/s ISHRAT JAHAN@ PINKI</p>	DHRUV PANDE	
		<p>OTHER DETAILS OF ADVOCATES:</p> <p>KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER)</p> <p>RAJAT NAIR(OFFICE.RAJATNAIR@GMAIL.COM)()(PETITIONER)</p> <p>PRADEEP TEOTIA & ASSOCIATES(PTSASSOCIATES98@GMAIL.COM)()(RESPONDENT)</p> <p>RAJAT NAIT(OFFICE.RAJATNAIR@GMAIL.COM)()(PETITIONER)</p> <p>PRADEEP TEOTIA & ASSOCIATES(PTSASSOCIATES98@GMAIL.COM)()(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)</p> <p>CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 18-JUL-24)</p> <p>CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 24-JUN-20)</p> <p>W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 13-MAR-20)</p> <p>W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 07-MAY-21)</p> <p>W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 03-MAY-21)</p> <p>CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 15-JUN-21)</p> <p>W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 21-MAR-23)</p> <p>CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 08-APR-24)</p> <p>CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 08-APR-24)</p> <p>CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 08-APR-24)</p> <p>CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 08-APR-24)</p> <p>CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (D. OF HEARING : 08-FEB-24)</p> <p>BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 03-DEC-20)</p> <p>CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 23-MAR-21)</p>

				<p>BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 23-OCT-20) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 03-JUL-20) BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 01-SEP-20) BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 16-SEP-20) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 25-AUG-20) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 09-APR-24) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 01-SEP-20) CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 15-JUN-21) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 15-JUN-21) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 09-JUL-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 31-OCT-21) CRL.A. 223/2022 FILED BY MEERAN HAIDER (D. OF HEARING : 08-APR-24) CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 08-APR-24) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 18-OCT-22) CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 08-APR-24) CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 08-APR-24) W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 30-APR-24) W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 30-APR-24) CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 07-FEB-24)</p> <p>P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)</p>
26	CRL.A.-600/2022	SHADAB AHMED V/s STATE OF NCT OF DELHI	KARTIK PURUSHOTTAMA MURUKUTLA	
		<p>OTHER DETAILS OF ADVOCATES: KARTIK MURUKUTLA(MPKARTIK@HOTMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 18-JUL-24) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 24-JUN-20) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 13-MAR-20) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 07-MAY-21) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 03-MAY-21) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 15-JUN-21) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 21-MAR-23) CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 08-APR-24) CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 08-APR-24) CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 08-APR-24) CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 08-APR-24)</p>

				<p>CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (D. OF HEARING : 08-FEB-24) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 03-DEC-20) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 23-MAR-21) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 23-OCT-20) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 03-JUL-20) BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 01-SEP-20) BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 16-SEP-20) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 25-AUG-20) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 09-APR-24) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 01-SEP-20) CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 15-JUN-21) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 15-JUN-21) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 09-JUL-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 31-OCT-21) CRL.A. 223/2022 FILED BY MEERAN HAIDER (D. OF HEARING : 08-APR-24) CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 08-APR-24) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 18-OCT-22) CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 08-APR-24) CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 08-APR-24) W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 30-APR-24) W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 30-APR-24) CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 07-FEB-24)</p> <p>P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)</p>
27	CRL.A.-677/2022	ATHAR KHAN V/s STATE OF NCT OF DELHI	ARJUN DEWAN	
		<p>OTHER DETAILS OF ADVOCATES: ARJUN DEWAN (ARJUN.DEWAN85@GMAIL.COM)(9810700027)(PETITIONER) VARISHA SHARMA(VARISHASHARMA15@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 18-JUL-24) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 24-JUN-20) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 13-MAR-20) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 07-MAY-21) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 03-MAY-21) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 15-JUN-21) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 21-MAR-23) CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 08-APR-24)</p>

CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 08-APR-24)
 CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 08-APR-24)
 CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 08-APR-24)
 CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 08-APR-24)
 CRL.A. 552/2022 FILED BY SALIM MALIK @MUNNA (D. OF HEARING : 08-FEB-24)
 BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 03-DEC-20)
 CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 23-MAR-21)
 BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 23-OCT-20)
 W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 03-JUL-20)
 BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 01-SEP-20)
 BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 16-SEP-20)
 CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 25-AUG-20)
 W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 09-APR-24)
 CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 01-SEP-20)
 CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 15-JUN-21)
 CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 15-JUN-21)
 W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 09-JUL-21)
 W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 31-OCT-21)
 CRL.A. 223/2022 FILED BY MEERAN HAIDER (D. OF HEARING : 08-APR-24)
 CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 08-APR-24)
 CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 18-OCT-22)
 CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 08-APR-24)
 W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 30-APR-24)
 W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 30-APR-24)
 CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 07-FEB-24)

 P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)

28	CRL.A.-233/2022 CRL.M.(BAIL) 620/2022 CRL.M.A. 29808/2023	MOHD SALEEM KHAN V/s STATE (GOVT. OF NCT OF DELHI)	GAUTAM KHAZANCHI, MUJEEB UR REHMAN, GAUTAM KHAZANCHI	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 18-JUL-24) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 24-JUN-20) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 13-MAR-20) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 07-MAY-21) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 03-MAY-21) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 15-JUN-21) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 21-MAR-23) CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 08-APR-24) CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 08-APR-24) CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 08-APR-24) CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 08-APR-24) CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (D. OF HEARING : 08-FEB-24) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 03-DEC-20) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 23-MAR-21) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 23-OCT-20) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 03-JUL-20) BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 01-SEP-20) BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 16-SEP-20) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 25-AUG-20) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 09-APR-24) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 01-SEP-20) CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 15-JUN-21) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 15-JUN-21) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 09-JUL-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 31-OCT-21) CRL.A. 223/2022 FILED BY MEERAN HAIDER (D. OF HEARING : 08-APR-24) CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 08-APR-24) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 18-OCT-22) CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 08-APR-24) CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 08-APR-24) W.P.(CRL) 3372/2023 FILED BY DEVANGANA

				<p>KALITA (D. OF HEARING : 30-APR-24) W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 30-APR-24) CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 07-FEB-24)</p> <p>P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)</p>
29	CRL.A.-271/2022 WITH CRL.A. 522/2022	SHIFA UR REHMAN V/s STATE OF NATIONAL CAPITAL TERRITORY PS CRIME BRANCH BEING INVESTIGATED BY SPECIAL CELL	BILAL ANWAR KHAN, PRAKASH PRIYADARSHI	
		<p>OTHER DETAILS OF ADVOCATES: S.N.QURESHI(SAQUIBQURESHI@GMAIL.COM)(9717061985)(PETITIONER) S.N.QURESHI(ADV.SAQUIBQURESHI@GMAIL.COM)(9717061985)(PETITIONER) PRAKASH PANDEY(PRAKASHPANDEY19@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BILAL ANWAR KHAN(CHAMBERS.BILAL@GMAIL.COM)(9811003756)(PETITIONER)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 18-JUL-24) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 24-JUN-20) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 13-MAR-20) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 07-MAY-21) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 03-MAY-21) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 15-JUN-21) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 21-MAR-23) CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 08-APR-24) CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 08-APR-24) CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 08-APR-24) CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 08-APR-24) CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 08-APR-24) CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (D. OF HEARING : 08-FEB-24) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 03-DEC-20) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 23-MAR-21) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 23-OCT-20) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 03-JUL-20) BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 01-SEP-20) BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 16-SEP-20) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 25-AUG-20) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 09-APR-24) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 01-SEP-20) CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 15-JUN-21) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 15-JUN-21) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 09-JUL-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 31-OCT-21) CRL.A. 223/2022 FILED BY MEERAN HAIDER (D.</p>

				<p>OF HEARING : 08-APR-24) CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 08-APR-24) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 18-OCT-22) CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 08-APR-24) W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 30-APR-24) W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 30-APR-24) CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 07-FEB-24)</p> <p>P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)</p>
30	<p>CRL.A.-479/2022 CRL.M.A. 25736/2023 WITH CRL.A. 679/2022 CRL.A. 680/2022 CRL.A. 1065/2023 CRL.A. 968/2023 CRL.A. 971/2023 CRL.A. 792/2023</p>	<p>JAVED ALI @ JAVED V/s NATIONAL INVESTIGATION AGENCY</p>	<p>RIZWAN AHMAD, MUZAHID AHMAD</p>	
		<p>OTHER DETAILS OF ADVOCATES: RIZWAN AHMAD(RIZWANDURRANI5@GMAIL.COM)(9650952990)(PETITIONER) M. AHMAD(MUZAHIDRANA92@GMAIL.COM)(9582261898)(PETITIONER) DO.NIA(DO.NIA@GOV.IN)()(RESPONDENT) AHMAD (MUZAHIDRANA92@GMAIL.COM)(9582261898)(PETITIONER) RAHUL TYAGI (RT.ADVOCATE@GMAIL.COM)()(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-20/2017) CRL.M.C. 3813/2019 FILED BY ABDUL SAMAD (DISPOSED ON : 25-APR-23) CRL.A. 979/2019 FILED BY ADISH KUMAR JAIN (DISPOSED ON : 11-SEP-19) CRL.M.C. 7118/2022 FILED BY MAHFOOZ ALAM (DISPOSED ON : 02-MAR-23)</p> <p>P.S.-FIR NO. :(NIA-20/2017)</p>
31	<p>CRL.A.-679/2022 CRL.M.A. 27596/2022 WITH CRL.A. 680/2022 CRL.A. 479/2022</p>	<p>ALEMLA JAMIR V/s NATIONAL INVESTIGATION AGENCY</p>	<p>KARTIK VENU</p>	
		<p>OTHER DETAILS OF ADVOCATES: TANVEER AHMED MIR(TAMLAW.KARTIK@GMAIL.COM)(9650560742)(PETITIONER) NATIONAL INVESTGATION AGENCY(INFO.NIA@GOV.IN)()(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-26/2019) CRL.A. 513/2023 FILED BY ALEMLA JAMIR (DISPOSED ON : 14-DEC-23) CRL.A. 397/2020 FILED BY ALEMLA JAMIR (DISPOSED ON : 01-MAY-23) CRL.A. 244/2023 FILED BY MASASASONG AO (D. OF HEARING : 13-MAY-24) CRL.A. 680/2022 FILED BY MASASASONG AO (D. OF HEARING : 08-APR-24)</p> <p>P.S.-FIR NO. :(NIA-26/2019)</p>
32	<p>CRL.A.-680/2022 CRL.M.A. 27598/2022</p>	<p>MASASASONG AO V/s NATIONAL INVESTIGATION AGENCY</p>	<p>KARTIK VENU</p>	
		<p>OTHER DETAILS OF ADVOCATES: TANVEER AHMED MIR(TAMLAW.KARTIK@GMAIL.COM)(9650560742)(PETITIONER) NATIONAL INVESTGATION AGENCY(INFO.NIA@GOV.IN)()(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-26/2019) CRL.A. 513/2023 FILED BY ALEMLA JAMIR (DISPOSED ON : 14-DEC-23) CRL.A. 397/2020 FILED BY ALEMLA JAMIR (DISPOSED ON : 01-MAY-23) CRL.A. 244/2023 FILED BY MASASASONG AO (D. OF HEARING : 13-MAY-24) CRL.A. 679/2022 FILED BY ALEMLA JAMIR (D. OF HEARING : 08-APR-24)</p> <p>P.S.-FIR NO. :(NIA-26/2019)</p>

33	CRL.A.-1065/2023	ABDUR REHMAN @DR. BRAVE V/s NATIONAL INVESTIGATION AGENCY	TAMANNA PANKAJ	
		OTHER DETAILS OF ADVOCATES: PRIYA VTAS(PRIYAVATS@GMAIL.COM)()(PETITIONER) TAMANNA PANKAJ(TAMANNAPANKAJ19@GMAIL.COM)(9650116395)(PETITIONER) DIV(LEGALDIV.NIA@GOV.IN)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-11/2020) CRL.A. 101/2023 FILED BY HINA BASHIR BEIGH (D. OF HEARING : 08-APR-24) CRL.A. 968/2023 FILED BY SADIYA ANWAR SHAIKH (D. OF HEARING : 08-APR-24) CRL.A. 971/2023 FILED BY HINA BASHIR BEIGH (D. OF HEARING : 08-APR-24) CRL.A. 792/2023 FILED BY NATIONAL INVESTIGATION AGENCY THROUGH ITS CHIEF INVESTIGATION OFFICER (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(NIA-11/2020)
34	CRL.A.-968/2023	SADIYA ANWAR SHAIKH V/s NATIONAL INVESTIGATION AGENCY	KARTIK PURUSHOTTAMA MURUKUTLA	
		OTHER DETAILS OF ADVOCATES: KARTIK MURUKUTLA(MPKARTIK@GMAIL.COM)(9561095497)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-11/2020) CRL.A. 101/2023 FILED BY HINA BASHIR BEIGH (D. OF HEARING : 08-APR-24) CRL.A. 971/2023 FILED BY HINA BASHIR BEIGH (D. OF HEARING : 08-APR-24) CRL.A. 792/2023 FILED BY NATIONAL INVESTIGATION AGENCY THROUGH ITS CHIEF INVESTIGATION OFFICER (D. OF HEARING : 08-APR-24) CRL.A. 1065/2023 FILED BY ABDUR REHMAN @DR. BRAVE (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(NIA-11/2020)
35	CRL.A.-971/2023	HINA BASHIR BEIGH V/s NATIONAL INVESTIGATION AGENCY	JAWAHAR RAJA	
		OTHER DETAILS OF ADVOCATES: JAWAHAR RAJA (OFFICE.JAWAHARRAJA@GMAIL.COM)(9810639608)(PETITIONER) NATIONAL INVESTIGATION AGENCY(INFO.NIA@GOV.IN)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-11/2020) CRL.A. 101/2023 FILED BY HINA BASHIR BEIGH (D. OF HEARING : 08-APR-24) CRL.A. 968/2023 FILED BY SADIYA ANWAR SHAIKH (D. OF HEARING : 08-APR-24) CRL.A. 792/2023 FILED BY NATIONAL INVESTIGATION AGENCY THROUGH ITS CHIEF INVESTIGATION OFFICER (D. OF HEARING : 08-APR-24) CRL.A. 1065/2023 FILED BY ABDUR REHMAN @DR. BRAVE (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(NIA-11/2020)
36	CRL.A.-159/2024	RAJKUMAR@LOVEPREET@LOVELY V/s STATE OF NCT OF DELHI	TAMANNA PANKAJ	
		OTHER DETAILS OF ADVOCATES: TARA NARULA (OFFICE@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-154/2020) BAIL APPLN. / FILED BY MOHINDER PAL SINGH (DISPOSED ON : 25-FEB-22) CRL.M.C. 2312/2020 FILED BY RAJ KUMAR @ LOVEPREET @ LOVELY (DISPOSED ON : 11-FEB-21) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-154/2020)

COURT NO. 03
 DIVISION BENCH- IV
 HON'BLE MR.JUSTICE SANJEEV SACHDEVA
HON'BLE MR.JUSTICE RAVINDER DUDEJA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT MR. DHARMENDER JOSHI(PH 8448937483) courtmaster.dhc@gmail.com COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV SACHDEVA.]

NOTE: REGULAR MATTERS SHALL BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.

CLICK HERE FOR VC

Meeting Information

Meeting link:

<https://dhcvirtualcourt.webex.com/dhcvirtualcourt/j.php?MTID=m9c4674f9c50af34c45a832dc00cdd78a>

Meeting number:

176 171 8654

Password:

1234

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

courtmaster.dhc@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 16166/2024 In W.P.(C)- 16905/2004(Disposed off case)	NATIONAL COOP.CON.F.O I.LTD. V/s UOI & ORS.	BHAGWAN SWARUP, MR. SHANKAR DIVATE, MS.AMRITA NARAYAN, J.P.SENGH, MR.VIKAS SINGH, ANJU BHATTACHARYA	
		OTHER DETAILS OF ADVOCATES: ANJU BHATTACHARYA & ASSOCIATES(ANJULEGALCONCEPTS@GMAIL.COM)(7840815890)(PETITIONER) BHAGWAN SWARUP SHUKLA, SHAAN RAWAT(BSCGSC@GMAIL.COM, SHAANRAWAT28@GMAIL.COM)()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT)		
2	W.P.(C)-336/2024	M/S TRANSFORMATIVE LEARNING SOLUTIONS LTD V/s ASSISTANT COMMISSIONER DIV MCIE GST DELHI EAST	RAJAT MITTAL	
		OTHER DETAILS OF ADVOCATES: RAJAT MITTAL(RAJAT.LAW@GMAIL.COM)(9971933199)(PETITIONER) GST DELHI(GSTDELHIEAST.LEGAL@GMAIL.COM)()(RESPONDENT)		
3	W.P.(C)-2567/2024 CM APPL. 10558/2024	M/S RETAIL THROUGH GAGAN GANDHI V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS THROUGH ITS CHAIRMAN & ANR.	ANURAG ANAND	
		OTHER DETAILS OF ADVOCATES: APARNA TRIPATHI(TRIPATHI.APARNA97@GMAIL.COM)(7838797104)(PETITIONER) GSTD DELHI EAST(GSTDELHIEAST.LEGAL@GMAIL.COM)()(RESPONDENT) MR. ANURAG OJHA(ANURAGDULAW@GMAIL.COM)()(RESPONDENT)		

4	W.P.(C)-4520/2024 CM APPL. 18438/2024 CM APPL. 18439/2024	ANITA BANSAL PROPRIETRESS OF M/S A.B. ENTERPRISES V/s THE UNION OF INDIA & ANR.	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN AND VIRAG TIWARI(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868280166)(RESPONDENT)		
5	W.P.(C)-4524/2024 CM APPL. 18468/2024 CM APPL. 18469/2024	SURINDER KUMAR GARG PROPRIETOR SHRI BALAJI POLYMERS V/s THE UNION OF INDIA REVENUE SECRETARY, MINISTRY OF FINANCE & ANR.	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN AND VIRAG TIWARI(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868280166)(RESPONDENT)		
6	W.P.(C)-4537/2024 CM APPL. 18604/2024	SADHNA KOHLI V/s SALES TAX OFFICER CLASS II, AVATO WARD 80 & ANR.	PREETAM SINGH	
		OTHER DETAILS OF ADVOCATES: PREETAM SINGH(OFFICE@PREETAMSINGH.COM)(9990587641)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT)		
FOR ADMISSION				
7	MISC. APPEAL(PMLA)- 12/2023 CM APPL. 59488/2023 CM APPL. 59490/2023	SANJAY BHANDARI V/s DIRECTORATE OF ENFORCEMENT	AVNEESH ARPUTHAM	
		OTHER DETAILS OF ADVOCATES: ISHWAR SINGH(ISHWARSINGH.DELHI@GMAIL.COM)(9212727374)(PETITIONER) THE STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
8	CHAT.A.REF-4/2012	COUNCIL OF THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INIDA V/s GURVINDER SINGH AND ANR	SANJIV KAKRA, RAKESH AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
9	MISC. APPEAL(PMLA)-3/2021 CRL.M.A. 2742/2020	THE DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT V/s JM FINANCIAL ASSET RECONSTRUCTION CO.	SAMUDRA SARANGI, ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 17/2017) CRL.M.C. 4654/2017 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 10-NOV-17) W.P.(CRL) 262/2018 FILED BY STERLING BIOTECH LTD (D. OF HEARING : 26-JAN-30) CRL.REV.P. 1180/2018 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 06-AUG-19) CRL.M.C. 5097/2019 FILED BY HEMANT S. HATHI (DISPOSED ON : 18-DEC-19) MISC. APPEAL(PMLA) 4/2021 FILED BY DIRECTORATE OF ENFORCEMENT THROUGH DEPUTY DIRECTOR (DISPOSED ON : 11-AUG- 21) CRL.REV.P. 107/2018 FILED BY

				DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 06-AUG-19) BAIL APPLN. 1061/2018 FILED BY ANUP PRAKASH GARG (DISPOSED ON : 06-AUG-18) MISC. APPEAL(PMLA) 5/2021 FILED BY DIRECTORATE OF ENFORCEMENT, THROUGH DEPUTY DIRECTOR (DISPOSED ON : 11-AUG- 21) CRL.M.C. 1478/2022 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 07-MAY-24) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 17/2017)
10	W.P.(C)-5154/2018 WITH W.P.(C) 5155/2018	DISH TV INDIA LIMITED V/s GOVERNMENT OF NCT OF DELHI & ORS.	VIVEK SARIN, HIMANSHU SHEKHAR SINHA, TUSHAR JOSHI, ADVAITA LEGAL	
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) HIMANSHU SHEKHAR SINHA(SANJEEV.SHARMA@TRILEGAL.COM)(9810221708)(PETITIONER) TUSHAR JOSHI(TUSHARJADVOCATE@GMAIL.COM)(9871392206)(PETITIONER)		
11	W.P.(C)-5155/2018	DISH TV INDIA LIMITED V/s Government of NCT of Delhi and Ors.	VIVEK SARIN, HIMANSHU SHEKHAR SINHA, TUSHAR JOSHI, ADVAITA LEGAL	
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) HIMANSHU SHEKHAR SINHA(SANJEEV.SHARMA@TRILEGAL.COM)(9810221708)(PETITIONER) TUSHAR JOSHI(TUSHARJADVOCATE@GMAIL.COM)(9871392206)(PETITIONER)		
12	W.P.(C)-3713/2019 CM APPL. 17059/2019 CM APPL. 24430/2020 CM APPL. 8881/2021 CM APPL. 14268/2021 CM APPL. 26327/2021 CM APPL. 40275/2021 CM APPL. 37776/2022 CM APPL. 37777/2022 CM APPL. 37839/2022 CM APPL. 17333/2024 WITH W.P.(C) 11975/2019	ROUSE AVENUE BAR ASSOCIATION V/s THE BAR COUNCIL OF DELHI & ANR	SANJAY KUMAR, SIDDHARTH, ANKIT GUPTA, LALIT SHARMA	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR()(9212731564)(PETITIONER) SANJAY KUMAR()(9212731564)(PETITIONER) BAR COUNCIL OF INDIA(BARCOUNCILOFDELHI@REDIFFMAIL.COM)()(RESPONDENT) ANKIT GUPTA(MANAVGUPTA59@GMAIL.COM)(9818022022)(PETITIONER) MUNAWWAR NASEEM(MUNAWWAR.NASEEN@GMAIL.COM)()(PETITIONER) ANKIT GUPTA(MANAVGUPTA59@GMAIL.COM)(9818022022)(RESPONDENT) SANJAY KUMAR(SIDDHARTH.KUMAR23@GMAIL.COM)(9212731564)(PETITIONER) SIDDHARTH(SIDDHARTH.KUMAR23@GMAIL.COM)(9599138139)(PETITIONER) SANJAY KUMAR(SIDDHARTH.KUMAR23@GMAIL.COM)(9212731564)(PETITIONER) SANJAY KUMAR(SIDDHARTH.KUMAR23@GMAIL.COM)(9212731564)(PETITIONER) ARUN AMBUJ(ARUNAMBUJ@GMAIL.COM)()(RESPONDENT) BAR COUNCIL FO DELHI (BARCOUNCILOFDELHI@GMAIL.COM)()(RESPONDENT) BAR COUNCIL(BARCOUNCILOFDELHI@GMAIL.COM)()(RESPONDENT) ARUNAM(ARUNAMBUJ@GMAIL.COM)()(RESPONDENT) SIDDHARTH KUMAR, (SIDDHARTH.KUMAR23@GMAIL.COM)(9599138139)(PETITIONER) BAR COUNCIL(BARCOUNCILOFDELHI@REDIFFMAIL.COM)()(RESPONDENT) SANJAY KUMAR(SIDDHARTH.KUMAR23@GMAIL.COM)(9599138139)(PETITIONER) BAR COUNCIL(BARCOUNCILOFDELHI@REDIFFMAIL.COM)()(RESPONDENT)		

		SANJAY KUMAR()(9212731564)(PETITIONER) BAR COUNCIL OF DELHI(BARCOUNCILOFDELHI@REDIFFMAIL.COM)()(RESPONDENT) SANJAY KUMAR(EXECUTIVE.RABA@GMAIL.COM)(9212731564)(PETITIONER) BAR COUNCIL OF DELHI, ARUNA(BARCOUNCILOFDELHI@REDIFFMAIL.COM, ARUNAMBUJ@GMAIL.COM)()(RESPONDENT)		
13	W.P.(C)-11975/2019 CM APPL. 49042/2019 CM APPL. 2204/2020 CM APPL. 2205/2020 CM APPL. 37840/2022 CM APPL. 17326/2024 CM APPL. 17490/2024 WITH W.P.(C) 3713/2019	ROUSE AVENUE BAR ASSOCIATION V/s THE BAR COUNCIL OF DELHI AND ORS.	SANJAY KUMAR, PRASHANT MEHTA, ANKIT GUPTA, SIDDHARTH, VIKAS	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR()(9212731564)(PETITIONER) PRASHANT MEHTA()(9999590003)(PETITIONER) MUNAWWAR NASEEM(MUNAWWAR.NASEEM@GMAIL.COM)()(PETITIONER) ANKIT GUPTA(MANAVGUPTA59@GMAIL.COM)(9818022022)(RESPONDENT) PRASHANT MEHTA()(9999590003)(PETITIONER)		
14	W.P.(C)-185/2020	BRIJ GOPAL GUPTA V/s GOVERNMENT OFNCT OF DELHI & ORS.	VINEET BHATIA	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM)(9811081159)(PETITIONER)		
15	W.P.(C)-5120/2022	TWENTY FOUR SECURE SERVICES PRIVATE LIMITED V/s PRINCIPAL ADDITIONAL DIRECTOR GENERAL, DGGI (HEADQUARTERS), NEW DELHI	RAGHVENDRA SWARUP SHARMA	
		OTHER DETAILS OF ADVOCATES: R S SHARMA(RSSHARMA@GMAIL.COM)(9891218595)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
16	W.P.(C)-6376/2023 CM APPL. 25044/2023	SAI ENTERPRISES V/s COMMISSIONER CENTRAL GST, DELHI-WEST, N.D AND ANR.	DEVINDER SINGH NAGI	
		OTHER DETAILS OF ADVOCATES: SAI ENTERPRISES(DEVNAGI2015@GMAIL.COM)(9810066883)(PETITIONER) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) DHCSHOPNO(DHCSHOPNO2@GMAIL.COM, LEGALSTDELHI3@GMAIL.COM)()(RESPONDENT)		
17	W.P.(C)-6648/2023	JAINA POLYMERS V/s COMMISSIONER CENTRAL GST, DELHI-WEST AND ANR	DEVINDER SINGH NAGI	
		OTHER DETAILS OF ADVOCATES: D.S. NAGI(DEVNAGI2015@GMAIL.COM)(9810066883)(PETITIONER) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) LEGAL ST DELHI(LEGALSTDELHI3@GMAIL.COM)()(RESPONDENT) SHOP NO. 2(DHCSHOPNO2@GMAIL.COM)()(RESPONDENT) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
18	W.P.(C)-10020/2023 CM APPL. 38629/2023	ABDUL KHALIQUE V/s COMMISSIONER, CENTRAL GOODS & SERVICES TAX, DELHI (NORTH)	RAVI KANT CHANDHOK	
		OTHER DETAILS OF ADVOCATES: RAVI CHANDOK(RAVI.K.CHANDHOK@GMAIL.COM)(9811213677)(PETITIONER) DELHI NORTH LEGAL(DELHINORTH-LEGAL@GMAIL.COM)()(RESPONDENT)		
19	W.P.(C)-16075/2023 CM APPL. 64681/2023	MBL INFRASTRUCTURE LIMITED V/s DEPARTMENT OF TRADE AND TAXES GOVERNMENT OF NCT OF DELHI	ANUSUYA SALWAN	
		OTHER DETAILS OF ADVOCATES: ANUSUYA SALWAN & ASSOCIATES(ANU11SALWAN@YAHOO.CO.IN)(9811225368)(PETITIONER) DEPARTMENT OF TRADE & TAXES(CTT.DELHI@NIC.IN, STANDINGCOUNSELGNCTD@GMAIL.COM,		

		LEGALSTDELHI3@GMAIL.COM)(9868250806)(RESPONDENT)	
20	W.P.(C)-16448/2023 CM APPL. 66242/2023	M/S. MOONDUST PAPERS PVT. LTD V/s THE ADDITIONAL DIRECTOR GENERAL, DIRECTORATE GENERAL OF GST INTELLIGENCE & ORS.	PRIYADARSHI MANISH
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH AND ANJALI J. MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)	
21	W.P.(C)-339/2024 CM APPL. 1544/2024	RADIANT CASH MANAGEMENT SERVICES LTD V/s ASSISTANT COMMISSIONER OF STATE GST	TARANG GUPTA
		OTHER DETAILS OF ADVOCATES: L MAITHILI AND NIVEDITA R. MEHTA(TARANG.GUPTA305@GMAIL.COM)(7838983455)(PETITIONER) ASSISTANT COMMISSIONER OF STATE GST (NAVCHANCHAL66@GMAIL.COM)(23370115)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)	
22	W.P.(C)-467/2024	M/S D J ENTERPRISES V/s DEPUTY COMMISSIONER OF CGST	ABHAS MISHRA
		OTHER DETAILS OF ADVOCATES: ABHAS MISHRA(ABHAS.MISHRA@GMAIL.COM)(9811673672)(PETITIONER) DEPUTY COMMISSIONER OF CGST(GSTDELHIEASTDIVGANDHINAGAR@GMAIL.COM, GSTDELHIEAST.LEGAL@GMAIL.COM)()(RESPONDENT)	
23	W.P.(C)-2866/2024 CM APPL. 11792/2024	SANDEEP JAIN PROPRIETOR OF M/S NANDI POLYCHEM V/s UNION OF INDIA & ORS.	RAJESH JAIN
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)	
24	W.P.(C)-3677/2024 CM APPL. 15153/2024 CM APPL. 15154/2024	SINGLA ENTERPRISES THROUGH ITS PROPRIETOR MR SHIV KUMAR SINGHAL V/s COMMISSIONER OF DELHI GOODS AND SERVICE TAX AND OTHERS	RAKESH KUMAR
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)	
CONNECTED MATTERS (ANMM)			
25	W.P.(C)-15599/2023 CM APPL. 62408/2023 CM APPL. 62409/2023 WITH W.P.(C) 16075/2023	VAIBHAV JINDAL V/s SALES TAX OFFICER & ANR	ABHIMANYU JHAMBA
		OTHER DETAILS OF ADVOCATES: ABHIMANYU JHAMBA(AJ@ABHIMANYUJHAMBA.COM)(9218999999)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
26	W.P.(C)-16499/2023 CM APPL. 66474/2023	DJST TRADERS PRIVATE LIMITED V/s UNION OF INDIA & ORS.	RAKESH KUMAR
		OTHER DETAILS OF ADVOCATES:	
27	W.P.(C)-16641/2023 CM APPL. 67104/2023 WITH W.P.(C) 16075/2023	MS SHANTI SWAROOP NIKHIL KUMAR V/s UNION OF INDIA & ORS.	ABHIMANYU JHAMBA
		OTHER DETAILS OF ADVOCATES: ABHIMANYU JHAMBA(AJ@ABHIMANYUJHAMBA.COM)(9218999999)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR	

		TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
28	W.P.(C)-16733/2023 CM APPL. 67409/2023	SRI SHARADA INSTITUTE OF INDIAN MANAGEMENT RESEARCH FOUNDATION V/s SALES TAX OFFICER CLASS II/ AVATO WARD 101 ZONE 9	REEMA JAIN	
		OTHER DETAILS OF ADVOCATES: REEMA JAIN(ADV.REEMAJAIN@GMAIL.COM)(9953299308)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT)		
29	W.P.(C)-16745/2023 CM APPL. 67455/2023	ANKIT JAIN V/s SALES TAX OFFICER CLASS II / AVATO, WARD 78 ZONE 7	REEMA JAIN	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) REEMA JAIN(9953299308)(RESPONDENT)		
30	W.P.(C)-755/2024 CM APPL. 3299/2024	M/S LOKESH SANITARY STORE V/s UNION OF INDIA & ANR.	PRANAY JAIN	
		OTHER DETAILS OF ADVOCATES: PRANAY JAIN(PRANNAYJAIIN@GMAIL.COM)(8527817330)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT)		
CONNECTED MATTERS (ANMM)/ AT 2:30 P.M.				
31	W.P.(C)-15783/2022 CM APPL. 49098/2022 CM APPL. 2466/2023 CM APPL. 27611/2023 WITH W.P.(C) 6355/2023 W.P.(C) 7987/2023 W.P.(C) 9764/2023 W.P.(C) 17111/2022	TATA POWER SOLAR SYSTEMS LIMITED V/s UNION OF INDIA & ORS.	V M KANNAN, SAMIKSHA GODIYAL	
		OTHER DETAILS OF ADVOCATES: V.M. KANNAN(VMK.AOR@GMAIL.COM, MANSHARAMANIMOHIT@GMAIL.COM)(8130634740)(PETITIONER) RSECY(RSECY@NIC.IN, CHMN-CBIC@GOV.IN, NCHCONTRACTCELL@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ANURAG DULAW(ANURAGDULAW@GMAIL.COM, ADV.ASHOKARYA@GMAIL.COM){}(RESPONDENT) VMK AOR(VMK.AOR@GMAIL.COM){}(PETITIONER) HARPREET SINGH(SAMIKSHA.GODIYAL87@GMAIL.COM)(9910005408)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) MANSHA RAMAN MOHIT(MANSHARAMANMOHIT@GMAIL.COM){}(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM){}(RESPONDENT) JATIN(JATIN.GHULIANI@GMAIL.COM, MANSHARAMANIMOHIT@GMAIL.COM){}(PETITIONER) HARPREET SINGH(SAMIKSHA.GODIYAL87@GMAIL.COM)(9910005408)(RESPONDENT) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
32	W.P.(C)-17111/2022 CM APPL. 54330/2022 CM APPL. 26607/2023	M/S. RENEW SURYA ROSHNI PRIVATE LIMITED V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS & ORS. & ORS.	SATISH KUMAR, CHANDRASHEKARA BHARATHI VENKATARAMAN, MANNAT WARAICH, SUJIT KUMAR GHOSH	
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH(9871706348)(PETITIONER) SUJIT GHOSH(SUBH@LAWCHAMBERSOFAG.COM)(9871706348)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		

		SATISH LAW(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) CHANDRASHEKARA BHARATHI VENKATARAMAN(VCSB.DEL@GMAIL.COM)(9790787854)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER) SUJIT KUMAR GHOSH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER)		
33	W.P.(C)-6355/2023 CM APPL. 24969/2023 WITH W.P.(C) 15783/2022	AYANA RENEWABLE POWER PRIVATE LIMITED & ANR. V/s UNION OF INDIA THROUGH MINISTRY OF FINANCE & ORS.	HARSHITA AGARWAL, SHIKHA OHRI, HARSHITA AGARWAL	
		OTHER DETAILS OF ADVOCATES: ATUL SHARMA(HARSHITA.AGARWAL@LINKLEGAL.IN)(9761763198)(PETITIONER) PIYUSH GUPTA(PIYUSH.GUPTA@SECI.CO.IN, SANJAYSHARMA@SECI.CO.IN)(RESPONDENT) SONIA S LAW, ANURAG(ANURAGDULAW@GMAIL.COM, SONIASLAW@HOTMAIL.COM, MANAS@SECI.CO.IN)(RESPONDENT) HARSHITA AGARWAL(HARSHITA.AGARWAL291@GMAIL.COM)(9761763198)(PETITIONER) SHIKHA OHRI(SHIKHA@PRAXISCOUNSEL.COM)(9818109377)(RESPONDENT)		
34	W.P.(C)-7987/2023	TATA POWER SOLAR SYSTEMS LIMITED V/s UNION OF INDIA	ANANT SINGH UBEJA	
		OTHER DETAILS OF ADVOCATES: ADITYA SHARMA(JATIN.GHULANI@GMAIL.COM)(8130634740)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, RSECY@NIC.IN)(1123384193)(RESPONDENT)		
35	W.P.(C)-9764/2023 CM APPL. 37467/2023 WITH W.P.(C) 6355/2023 W.P.(C) 15783/2022	AMP ENERGY GREEN PRIVATE LIMITED & ANR. V/s UNION OF INDIA THROUGH SECRETARY, MINISTRY OF FINANCE & ORS.	SHIKHA OHRI, PRIYA DHANKHAR	
		OTHER DETAILS OF ADVOCATES: ANIKET PRASOON(ANKET.PRASOON@PLEGAL.COM)(9871012051)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SHIKHA OHRI(SHIKHA@PRAXISCOUNSEL.COM)(9818109377)(PETITIONER)		
36	W.P.(C)-17082/2022 CM APPL. 54165/2022 CM APPL. 26643/2023	M/S. RENEW SURYA PRATAP PRIVATE LIMITED V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS & ORS.	SATISH KUMAR, MANNAT WARAICH, CHANDRASHEKARA BHARATHI VENKATARAMAN, SUJIT KUMAR GHOSH	
		OTHER DETAILS OF ADVOCATES: SHIVANG BANSAL(RAMPANDIT1987@GMAIL.COM)(9899203727)(PETITIONER) SUJIT GHOSH(TECHMUSICG40@GMAIL.COM)(9871706348)(PETITIONER) SATISH LAW(SATISHLAW@YAHOO.COM)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER) CHANDRASHEKARA BHARATHI VENKATARAMAN(VCSB.DEL@GMAIL.COM)(9790787854)(RESPONDENT) SUJIT KUMAR GHOSH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER)		
37	W.P.(C)-17085/2022 CM APPL. 54218/2022 CM APPL. 26623/2023	IB VOGT SOLAR SEVEN PVT LTD. V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS & ORS.	SATISH KUMAR, CHANDRASHEKARA BHARATHI VENKATARAMAN, MANNAT WARAICH, SUJIT KUMAR GHOSH	
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH(TECHMUSICG40@GMAIL.COM)(9871706348)(PETITIONER) SATISH LAW(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) CHANDRASHEKARA BHARATHI VENKATARAMAN(VCSB.DEL@GMAIL.COM)(9790787854)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER) SUJIT KUMAR GHOSH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER)		

38	W.P.(C)-17088/2022 CM APPL. 54224/2022 CM APPL. 26645/2023	M/S. RENEW SURYA JYOTI PRIVATE LIMITED V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS & ORS.	SATISH KUMAR, CHANDRASHEKARA BHARATHI VENKATARAMAN, MANNAT WARAICH, SUJIT KUMAR GHOSH	
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH(TECHMUSICG40@GMAIL.COM)(9871706348)(PETITIONER) UMESH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(RESPONDENT) SATISH LAW(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) CHANDRASHEKARA BHARATHI VENKATARAMAN(VCSB.DEL@GMAIL.COM)(9790787854)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER)		
39	W.P.(C)-17093/2022 CM APPL. 54240/2022 CM APPL. 26586/2023	M/S. RENEW SURYA VIHAAN PRIVATE LIMITED V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS & ORS.	SATISH KUMAR, MANNAT WARAICH, SUJIT KUMAR GHOSH, CHANDRASHEKARA BHARATHI VENKATARAMAN	
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH(TECHMUSICG40@GMAIL.COM)(9871706348)(PETITIONER) SATISH LAW(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER) SUJIT KUMAR GHOSH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER) CHANDRASHEKARA BHARATHI VENKATARAMAN(VCSB.DEL@GMAIL.COM)(9790787854)(RESPONDENT)		
40	W.P.(C)-17094/2022 CM APPL. 54243/2022 CM APPL. 26592/2023	M/S. RENEW DINKAR JYOTI PRIVATE LIMITED V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS & ORS.	SATISH KUMAR, CHANDRASHEKARA BHARATHI VENKATARAMAN, MANNAT WARAICH, SUJIT KUMAR GHOSH	
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH(TECHMUSICG40@GMAIL.COM)(9871706348)(PETITIONER) SATISH LAW(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) CHANDRASHEKARA BHARATHI VENKATARAMAN(VCSB.DEL@GMAIL.COM)(9790787854)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER)		
41	W.P.(C)-17108/2022 CM APPL. 54319/2022 CM APPL. 26590/2023	M/S. RENEW DINKAR URJA PRIVATE LIMITED V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS & ORS.	SATISH KUMAR, MANNAT WARAICH, CHANDRASHEKARA BHARATHI VENKATARAMAN, SUJIT KUMAR GHOSH	
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH(9871706348)(PETITIONER) SUJIT GHOSH'(TECHMUSICG40@GMAIL.COM)(9871706348)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SATISH(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER) CHANDRASHEKARA BHARATHI VENKATARAMAN(VCSB.DEL@GMAIL.COM)(9790787854)(RESPONDENT) SUJIT KUMAR GHOSH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER)		

42	W.P.(C)-17109/2022 CM APPL. 54324/2022 CM APPL. 26605/2023	M/S. RENEW SURYA RAVI PRIVATE LIMITED V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS & ORS.	SATISH KUMAR, CHANDRASHEKARA BHARATHI VENKATARAMAN, SUJIT KUMAR GHOSH, MANNAT WARAICH	
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH()(9871706348)(PETITIONER) SUJIT GHOSH(TECHMUSICG40@GMAIL.COM)(9871706348)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) SATISH LAW(SATISHLAW@YAHOO.COM)()(RESPONDENT) SATISH LAW(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) CHANDRASHEKARA BHARATHI VENKATARAMAN(VCSB.DEL@GMAIL.COM)(9790787854)(RESPONDENT) SUJIT KUMAR GHOSH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER)		
43	W.P.(C)-17110/2022 CM APPL. 54327/2022 CM APPL. 26584/2023	M/S. RENEW SOLAR PHOTOVOLTAIC PRIVATE LIMITED V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS & ORS.	SATISH KUMAR, CHANDRASHEKARA BHARATHI VENKATARAMAN, MANNAT WARAICH, SUJIT KUMAR GHOSH	
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH()(9871706348)(PETITIONER) SUJIT GHOSH(TECHMUSICG40@GMAIL.COM)(9871706348)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) SATISH LAW(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) CHANDRASHEKARA BHARATHI VENKATARAMAN(VCSB.DEL@GMAIL.COM)(9790787854)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER)		
44	W.P.(C)-17112/2022 CM APPL. 54333/2022 CM APPL. 26588/2023	M/S. RENEW SURYA AAYAN PRIVATE LIMITED V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS & ORS.	SATISH KUMAR, SUJIT KUMAR GHOSH, CHANDRASHEKARA BHARATHI VENKATARAMAN, MANNAT WARAICH	
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH()(9871706348)(PETITIONER) SUJIT GHOSH(TECHMUSICG40@GMAIL.COM)(9871706348)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SATISH LAW(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) SUJIT KUMAR GHOSH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER) CHANDRASHEKARA BHARATHI VENKATARAMAN(VCSB.DEL@GMAIL.COM)(9790787854)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER)		
45	W.P.(C)-17116/2022 CM APPL. 54338/2022 CM APPL. 26650/2023	M/S. RENEW HANS URJA PRIVATE LIMITED V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS & ORS.	SATISH KUMAR, MANNAT WARAICH, SUJIT KUMAR GHOSH, CHANDRASHEKARA BHARATHI VENKATARAMAN	
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH()(9871706348)(PETITIONER) SUJIT GHOSH(TECHMUSICG40@GMAIL.COM)(9871706348)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT)		

		UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SATISH LAW'(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER) SUJIT KUMAR GHOSH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER) CHANDRASHEKARA BHARATHI VENKATARAMAN(VCSB.DEL@GMAIL.COM)(9790787854)(RESPONDENT)		
46	W.P.(C)-12993/2023 CM APPL. 51236/2023	PROJECT TEN RENEWABLE POWER PRIVATE LIMITED V/s UNION OF INDIA & ORS.	RAVNEET SINGH	
		OTHER DETAILS OF ADVOCATES: MILANKA CHAUDHARTY(HARSHITA.AGARWAL@TRILEGAL.COM)(9761763198)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, SONIASLAW@HOTMAIL.COM, SATISHLAW@YAHOO.COM)()(RESPONDENT) SOLAR ENERGY CORPORATION OF INDIA LIMITED(MANAS@SECI.CO.IN, PIYUSH.GUPTA@SECI.CO.IN, SANJAYSHARMA@SECI.CO.IN)()(RESPONDENT)		
END(AFTER NOTICE MATTER)				
47	W.P.(C)-12233/2019 CM APPL. 4168/2024	M/S SUMAT PERSHAD AND SONS AND ANR. V/s COMMISSIONER CUSTOMS (EXPORT) AND ANR.	SONU BHATNAGAR, DR. SUSHIL KUMAR GUPTA, SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SAMIKSHA(SAMIKSHA.GODIYAL87@GMAIL.COM)()(RESPONDENT)		
48	W.P.(C)-8248/2020 CM APPL. 26724/2020 CM APPL. 32123/2021 CM APPL. 4160/2024 WITH W.P.(C) 8122/2021	MS SUMAT PERSHAD SONS & ORS. V/s COMMISSIONER OF CUSTOMS IMPORT & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: SUSHILGUPTA(DRSUSHILGUPTA2004@YAHOO.COM)(9811397124)(PETITIONER) SUSHILGUPTA(DRSUSHILGUPTA2004@YAHOO.COM)(9811397124)(PETITIONER) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
49	W.P.(C)-8122/2021 CM APPL. 25215/2021 CM APPL. 32144/2021 CM APPL. 4161/2024	M/S KRAFTLINE INTERNATIONAL & ORS. V/s COMMISSIONER OF CUSTOMS IMPORT & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		

50	W.P.(C)-9868/2020 CM APPL. 31491/2020 CM APPL. 4162/2024	MS RAJA RAM & ANR. V/s COMMISSIONER OF CUSTOMS IMPORT & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SUSHILGUPTA(DRSUSHILGUPTA2004@YAHOO.COM)(9811397124)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) BHATNAGAR SONU(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
51	W.P.(C)-9869/2020 CM APPL. 31493/2020 CM APPL. 4169/2024	M/S JUNEJA PAPERS PVT. LTD. & ANR. V/s COMMISSIONER OF CUSTOMS (IMPORT) & ANR.	SUSHIL GUPTA, SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: SUSHILGUPTA(DRSUSHILGUPTA2004@YAHOO.COM)(9811397124)(PETITIONER) DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
52	W.P.(C)-9903/2020 CM APPL. 31573/2020 CM APPL. 4191/2024	M/S S. D. ENTERPRISES V/s COMMISSIONER OF CUSTOMS (IMPORT) & ANR.	SUSHIL GUPTA, SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SUSHILGUPTA(DRSUSHILGUPTA2004@YAHOO.COM)(9811397124)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) BHATNAGAR SONU(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
53	W.P.(C)-9923/2020 CM APPL. 31611/2020 CM APPL. 4170/2024	M/S RAJA RAM AND CO & ANR. V/s COMMISSIONER OF CUSTOMS (IMPORT) & ANR.	SUSHIL GUPTA, SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SUSHILGUPTA(DRSUSHILGUPTA2004@YAHOO.COM)(9811397124)(PETITIONER) BHATNAGAR SONU(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DR SUSHIL KUMAR GUPTA (DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		
54	W.P.(C)-9924/2020 CM APPL. 31613/2020 CM APPL. 4195/2024	M/S KHURANA PAPER HOUSE V/s COMMISSIONER OF CUSTOMS (IMPORT) & ANR.	SUSHIL GUPTA, SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: SUSHILGUPTA(DRSUSHILGUPTA2004@YAHOO.COM)(9811397124)(PETITIONER) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) BHATNAGAR SONU(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		

55	W.P.(C)-9925/2020 CM APPL. 31615/2020 CM APPL. 4278/2024	M/S SUMAT PERSHAD AND SONS & ANR. V/s COMMISSIONER OF CUSTOMS (IMPORT) & ANR.	SUSHIL GUPTA, SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SUSHILGUPTA(DRSUSHILGUPTA2004@YAHOO.COM)(9811397124)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH(HARPREETGSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
56	W.P.(C)-118/2021 CM APPL. 369/2021 CM APPL. 4285/2024 WITH W.P.(C) 141/2021	MS SUMAT PERSHAD SONS & ORS. V/s COMMISSIONER OF CUSTOMS (IMPORT) & ANR.	SUSHIL GUPTA, SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SUSHILGUPTA(DRSUSHILGUPTA2004@YAHOO.COM)(9811397124)(PETITIONER) SOUN BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)()(PETITIONER) HARPREET SINGH (HARPREETGSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		
57	W.P.(C)-141/2021 CM APPL. 425/2021 CM APPL. 4177/2024	MS KRAFTILE INTERNATIONAL V/s COMMISSIONER OF CUSTOMS IMPORT & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: SUSHILGUPTA(DRSUSHILGUPTA2004@YAHOO.COM)(9811397124)(PETITIONER) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SONU BHATNAGAR(BHATNAGARSOUN@GMAIL.COM)(9810134678)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)()(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH (HARPREETGSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
58	W.P.(C)-2838/2021 CM APPL. 8529/2021 CM APPL. 32170/2021 CM APPL. 4158/2024	MS SUMAT PERSHAD SONS & ORS. V/s COMMISSIONER OF CUSTOMS IMPORT & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SUSHILGUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SONU BHATNAGAR()(9810134678)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH (HARPREETGSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
59	W.P.(C)-2842/2021 CM APPL. 8560/2021 CM APPL. 4202/2024	M/S SUMAT PERSHAD & SONS AND ORS. V/s COMMISSIONER OF CUSTOMS (IMPORT) & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SUSHILGUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SONU BHATNAGAR()(9810134678)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)()(PETITIONER) HARPREET SINGH (HARPREETGSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		

		UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)	
60	W.P.(C)-2850/2021 CM APPL. 8591/2021 CM APPL. 32132/2021 CM APPL. 4182/2024	MS KHURANA PAPER HOUSE & ORS. V/s COMMISSIONER OF CUSTOMS IMPORT & ANR.	SUSHIL KUMAR GUPTA
		OTHER DETAILS OF ADVOCATES: DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SUSHILGUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SONU BHATNAGAR()(9810134678)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)()(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)	
61	W.P.(C)-4345/2021 CM APPL. 13262/2021 CM APPL. 4199/2024	MS BIRDHI CHAND GIRDHARI LAL PAPERS PVT LTD & ANR. V/s COMMISSIONER OF CUSTOMS IMPORT & ANR.	SUSHIL KUMAR GUPTA
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)()(PETITIONER) HARPREET SINGH (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)	
62	W.P.(C)-4368/2021 CM APPL. 13302/2021 CM APPL. 32125/2021 CM APPL. 4178/2024	M/S SHITAL PAPER IMPEX V/s COMMISSIONER OF CUSTOMS IMPORT & ANR.	SUSHIL KUMAR GUPTA
		OTHER DETAILS OF ADVOCATES: SUSHILGUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SUSHILGUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)	
63	W.P.(C)-4380/2021 CM APPL. 13344/2021 CM APPL. 4283/2024	M/S KALRA PAPER CONVERTER AND TRADER PVT. LTD. & ORS. V/s COMMISSIONER OF CUSTOMS (IMPORT) & ANR.	SUSHIL KUMAR GUPTA
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SUSHILGUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)	

64	W.P.(C)-4386/2021 CM APPL. 13353/2021 CM APPL. 4286/2024	MS BIRDHI CHAND GIRDHARI LAL PAPERS PVT LTD & ANR. V/s COMMISSIONER OF CUSTOMS IMPORT & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SUSHILGUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET SINGH (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		
65	W.P.(C)-4388/2021 CM APPL. 13357/2021 CM APPL. 32169/2021 CM APPL. 4179/2024	M/S KAPIL PAP MART PVT LTD & ANR. V/s COMMISSIONER OF CUSTOMS IMPORT & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: SUSHILGUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SUSHILGUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)()(PETITIONER) HARPREET SINGH (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		
66	W.P.(C)-4409/2021 CM APPL. 13497/2021 CM APPL. 4171/2024	MS KALRA PAPER PRODUCTS PVT LTD & ORS. V/s 1. COMMISSIONER OF CUSTOMS IMPORT & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER) SUSHILGUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SUSHILGUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)()(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
67	W.P.(C)-7987/2021 CM APPL. 24822/2021 CM APPL. 4180/2024 WITH W.P.(C) 8000/2021 W.P.(C) 8039/2021 W.P.(C) 8047/2021 W.P.(C) 8883/2021	MS DIAMOND COPY HOUSE & ANR. V/s COMMISSIONER OF CUSTOMS IMPORT & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		

68	W.P.(C)-8000/2021 CM APPL. 24843/2021 CM APPL. 4174/2024	M/S SONA PAPERS PVT. LTD. & ANR. V/s COMMISSIONER OF CUSTOMS (IMPORT) & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
69	W.P.(C)-8039/2021 CM APPL. 25019/2021 CM APPL. 4163/2024	M/S SUNEJA SONS & ANR. V/s COMMISSIONER OF CUSTOMS IMPORT & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SONU BHATANGAR(BHATANAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
70	W.P.(C)-8047/2021 CM APPL. 25031/2021 CM APPL. 32166/2021 CM APPL. 4165/2024	M/S JUNEJA PAPERS PVT LTD & ANR. V/s COMMISSIONER OF CUSTOMS IMPORT & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET SINGH (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		
71	W.P.(C)-232/2022 CM APPL. 4166/2024	MS JUNEJA TRADE LINKS V/s COMMISSIONER OF CUSTOMS IMPORT & ANR.	ADITYA SINGLA, SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPAT(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPEET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET SINGH (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(RESPONDENT)		
72	W.P.(C)-6209/2022 CM APPL. 4194/2024	AJAY PAPER CORPORATION V/s COMMISSIONER OF CUSTOMS EXPORT & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)()(PETITIONER) HARPREET SINGH (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		

73	W.P.(C)-6239/2022 CM APPL. 4193/2024	S D ENTERPRISES V/s COMMISSIONER OF CUSTOMS IMPORT & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)()(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET SINGH(HARPREETGSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
74	W.P.(C)-6288/2022 CM APPL. 4203/2024	KRAFTILE INTERNATIONAL V/s COMMISSIONER OF CUSTOMS IMPORT & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR SHUHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) BHATNAGAR(BHATNAGARSONU@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPEET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET SINGH(HARPREETGSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
75	W.P.(C)-6299/2022 CM APPL. 4157/2024	KHURANA PAPER HOUSE V/s COMMISSIONER OF CUSTOMS EXPORT & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
76	W.P.(C)-6313/2022 CM APPL. 4279/2024	RAJA RAM CO & ANR. V/s COMMISSIONER OF CUSTOMS IMPORT & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR SHUHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) BHATNAGAR(BHATNAGARSONU@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPEET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)()(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
77	W.P.(C)-6331/2022 CM APPL. 4175/2024	INDIRA OFFSET PRINTERS PVT LTD & ANR. V/s COMMISSIONER OF CUSTOMS IMPORT & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR SHUHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) BHATANAGAR(BHATNAGARSONU@GMAIL.COM)()(RESPONDENT) HARPEET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)()(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
78	W.P.(C)-8763/2022 CM APPL. 26389/2022 CM APPL. 26390/2022 CM APPL. 4284/2024 WITH W.P.(C) 118/2021	M/S SHREE PAPER CO. PVT. LTD. V/s COMMISSIONER OF CUSTOMS (EXPORT) & ORS.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

		HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
79	W.P.(C)-9334/2022 CM APPL. 4164/2024	M/S ARUN AND CO. & ANR. V/s COMMISSIONER OF CUSTOMS (EXPORT) & ANR.	ADITYA SINGLA, SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(PETITIONER)		
80	W.P.(C)-11146/2022 CM APPL. 32756/2022 CM APPL. 4181/2024	MS SUNEJA SONS AND ANR. V/s COMMISSIONER OF CUSTOMS EXPORT & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)()(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
81	W.P.(C)-14138/2022 CM APPL. 43180/2022 CM APPL. 4167/2024	M/S JAIN ENTERPRISES V/s COMMISSIONER OF CUSTOMS EXPORT & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SUSHI AND KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
82	W.P.(C)-14263/2022 CM APPL. 43555/2022 CM APPL. 4173/2024	MS GUNSHIKA MARKETING CO & ANR. V/s COMMISSIONER OF CUSTOMS EXPORT & ORS.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)](9811397124)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
83	W.P.(C)-9480/2023 CM APPL. 36221/2023 CM APPL. 4172/2024	JAYSON INTERNATIONAL & ANR. V/s COMMISSIONER OF CUSTOMS EXPORT & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		

84	W.P.(C)-9500/2023 CM APPL. 36302/2023 CM APPL. 4176/2024	BRIJBASI ART PRESS LTD & ANR. V/s COMMISSIONER OF CUSTOMS EXPORT & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH(HARPREETGSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
85	W.P.(C)-9506/2023 CM APPL. 36338/2023 CM APPL. 4192/2024	KALRA PAPER CONVERTOR TRADER PVT LTD & ORS. V/s COMMISSIONER OF CUSTOMS EXPORT & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH(HARPREETGSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
86	W.P.(C)-11246/2023 CM APPL. 43800/2023 CM APPL. 4159/2024	JUNEJA TRADE LINKS V/s COMMISSIONER OF CUSTOMS EXPORT & ANR.	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
PART-HEARD MATTERS				
87	CUSAA-38/2023	COMMISSIONER OF CUSTOMS AIR CHENNAI-VII COMMISSIONERATE V/s M/S. INGRAM MICRO INDIA PVT. LTD.	YOGENDRA ALDAK, SATISH AGGARWALA	
		OTHER DETAILS OF ADVOCATES: SATISH AGGARWAL(SATISHAGGARWALA@GMAIL.COM)()(PETITIONER) M/S INGRAM MICRO INDIA PVT LTD(SECRETARIAL.INDIA@INGRAMMICRO.COM)()(RESPONDENT) YOGENDRA ALDAK(YOGENDRANLIU@GMAIL.COM)(8010333998)(RESPONDENT)		
END OF THE BOARD MATTERS				
88	MISC. APPEAL(PMLA)-1/2023 CM APPL. 5698/2023	DR. U.S. AWASTHI V/s THE DIRECTORATE OF ENFORCEMENT THROUGH ITS DIRECTOR	ALOK KUMAR	P/H
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) THE(DL.DC-ED@GOV.IN, HOSSAINZOHEB@GMAIL.COM,OFFICEZHOSAIN@GMAIL.COM)()(RESPONDENT)		
89	W.P.(C)-5732/2021	KELSEN GROUP A/S THROUGH CHAIRMAN BOARD OF DIRECTORS - CHRISTOPHER NEUMANN V/s UNION OF INDIA THROUGH ITS SECRETARY MINISTRY OF FINANCE & ORS.	SATISH KUMAR, NEELADRI C	
		OTHER DETAILS OF ADVOCATES: NEELADRIC(MAIL.NEELADRIC@GMAIL.COM)(9899743765)(PETITIONER) RAJAT BOSE AND NEELADRIC(MAIL.NEELADRIC@GMAIL.COM)(9899743765)(PETITIONER) SONIAS LAW(SONIASLAW@HOTMAIL.COM)()(RESPONDENT) DIRCTORATE OF REVENUE INTELLIGENCE(RAJESHLAWYER@YAHOO.CO.IN)(9810643553)(RESPONDENT)		

		<p>HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) VIKAS GARG(ADVOCATEVIKASGARG@YAHOO.COM)(9810419742)(RESPONDENT) SATISH LAW(SATISHLAW@YAHOO.COM)(9818918655)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) THE PRINCIPAL COMMISSIONER OF CUSTOMS(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) KELSEN GROUP A/S THROUGH CHAIRMAN BOARD OF DIRECTORS - CHRISTOPHER NEUMANN(NEELADRI.CHAKRABARTI@AMSSHARDUL.COM)(9899743765)(RESPONDENT) KELSEN GROUP A/S THROUGH CHAIRMAN BOARD OF DIRECTORS - CHRISTOPHER NEUMANN(NEELADRI.CHAKRABARTI@AMSSHARDUL.COM)(9899743765)(RESPONDENT) KELSEN GROUP A/S THROUGH CHAIRMAN BOARD OF DIRECTORS - CHRISTOPHER NEUMANN(NEELADRI.CHAKRABARTI@AMSSHARDUL.COM)(9899743765)(RESPONDENT) KELSEN GROUP A/S THROUGH CHAIRMAN BOARD OF DIRECTORS - CHRISTOPHER NEUMANN(NEELADRI.CHAKRABARTI@AMSSHARDUL.COM)(9899743765)(RESPONDENT) THE COMMISSIONER OF CUSTOMS, JNCH(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) THE PRINCIPAL COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT, TUGHLAKABAD(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) DIRECTORATE OF REVENUE INTELLIGENCE, THROUGH THE ADDITIONAL DIRECTOR GENERAL OF REVENUE INTELLIGENCE, DIRECTORATE OF REVENUE INTELLIGENCE(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) UNION OF INDIA THROUGH ITS SECRETARY MINISTRY OF FINANCE(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) THE COMMISSIONER OF CUSTOMS, JNCH(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) THE PRINCIPAL COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT, TUGHLAKABAD(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) DIRECTORATE OF REVENUE INTELLIGENCE, THROUGH THE ADDITIONAL DIRECTOR GENERAL OF REVENUE INTELLIGENCE, DIRECTORATE OF REVENUE INTELLIGENCE(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) UNION OF INDIA THROUGH ITS SECRETARY MINISTRY OF FINANCE(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) THE COMMISSIONER OF CUSTOMS, JNCH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) THE PRINCIPAL COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT, TUGHLAKABAD(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) DIRECTORATE OF REVENUE INTELLIGENCE, THROUGH THE ADDITIONAL DIRECTOR GENERAL OF REVENUE INTELLIGENCE, DIRECTORATE OF REVENUE INTELLIGENCE(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) UNION OF INDIA THROUGH ITS SECRETARY MINISTRY OF FINANCE(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) THE COMMISSIONER OF CUSTOMS, JNCH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9810134678)(RESPONDENT) THE PRINCIPAL COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT, TUGHLAKABAD(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) DIRECTORATE OF REVENUE INTELLIGENCE, THROUGH THE ADDITIONAL DIRECTOR GENERAL OF REVENUE INTELLIGENCE, DIRECTORATE OF REVENUE INTELLIGENCE(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) UNION OF INDIA THROUGH ITS SECRETARY MINISTRY OF FINANCE(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT)</p>		
FOR COMPLIANCE				
90	W.P.(C)-1361/2024	RAJ KUMAR KUKREJA V/s PRINCIPAL COMMISSIONER DELHI GOODS AND SERVICE TAX AND ANR	BHARAT KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: A K BABBAR(AKBABBAR@GMAIL.COM)(9811115749)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

COURT NO. 38
 DIVISION BENCH- V
 HON'BLE MR.JUSTICE VIBHU BAKHRU
 HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE. COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME. COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

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bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	LPA-257/2024 CM APPL. 19528/2024	RICH PRODUCTS CORPORATION V/s THE CONTROLLER OF PATENTS & ANR.	VINDHYA S MANI, DEBASHISH BANERJEE	
		OTHER DETAILS OF ADVOCATES: VINDHYA S MANI(VINDHYA.S@LAKSHMISRI.COM)(8376951693)(RESPONDENT)		
FOR ADMISSION				
2	CM APPL. 22468/2022 In W.P.(C)-2758/1987(Disposed off case)	JAI SINGH V/s LT.GOVR. & ORS	SANJAY PODDAR, MS VINAIK, ANJALI SHARMA, MANDEEP SINGH VINAIK	
		OTHER DETAILS OF ADVOCATES: MANDEEP SINGH VINAIK AND ANJALI SHARMA(OPERATIONS@INTEGRALLAWOFFICES.ORG)(9810001275)(PETITIONER) DR. RAHUL CHHOKKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) WITHOUT GENERATE {}(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
3	EFA(OS)-3/2021 CM APPL. 4578/2021 CM APPL. 11809/2021 CM APPL. 12097/2021 WITH FAO(OS) (COMM) 11/2021	DEEPAK BERI V/s ATUL BERI & ANR.	SAURABH SETH, SAURABH SETH, RAGHAVENDRA MOHAN BAJAJ	
		OTHER DETAILS OF ADVOCATES: SAURABH SETH(MAIL@SAURABHSETH.COM)(9811393402)(PETITIONER) SAURABH SETH(MODERNITE01@GMAIL.COM)(9811393402)(PETITIONER) SURINDER KUMAR BERI(OFFICE@ADHISHSRIVASTAVA.COM)(9968281412)(RESPONDENT) ATUL BERI(RAGHAVENDRAMBAJAJ@GMAIL.COM, SAMARKACHWAHA@GMAIL.COM)(9910940162)(RESPONDENT) DEEPAK BERI(DEEPAKBERI@GMAIL.COM)(9810052548)(RESPONDENT) DEEPAK BERI(DEEPAKBERI@GMAIL.COM)(9810052548)(RESPONDENT) SURINDER KUMAR BERI(OFFICE@ADHISHSRIVASTAVA.COM)(9968281412)(RESPONDENT) SURINDER KUMAR BERI(OFFICE@ADHISHSRIVASTAVA.COM)(9968281412)(RESPONDENT) ATUL BERI(ABERI1963@GMAIL.COM)(9810248083)(RESPONDENT)		

		<p>ATUL BERI(ABERI1963@GMAIL.COM)(9810248083)(RESPONDENT) SAURABH SETH(MAIL@SAURABHSETH.COM)(9811393402)(PETITIONER) SAURABH SETH(MODERNITE01@GMAIL.COM)(9811393402)(PETITIONER) ATUL BERI(ABERI1963@GMAIL.COM)()(RESPONDENT) SAMAR KACHAWAHA(SAMARKACHWAHA@GMAIL.COM)()(RESPONDENT) RAGHAVENDRA BAJAJ(RAGHAVENDRAMBAJAJ@GMAIL.COM)(9910940162)(RESPONDENT) DEEPAK BERI(DEEPAKBERI@GMAIL.COM)(9810052548)(RESPONDENT) SAURABH SETH (SETH.SAURABH@HOTMAIL.COM)()(PETITIONER) RAGHAVENDRA BAJAJ(RAGHAVENDRAMBAJAJ@GMAIL.COM)(9810248083)(PETITIONER) SAMAR SINGH KACHWAHA(OFF.RMB@GMAIL.COM)(9810248083)(RESPONDENT) ATUL BERI(ABERI1963@GMAIL.COM)(9810248083)(RESPONDENT)</p>	
4	<p>FAO(OS) (COMM)-11/2021 CM APPL. 1821/2021 CM APPL. 8760/2021 CM APPL. 8876/2021 CM APPL. 42983/2021 CM APPL. 6548/2022 CM APPL. 27343/2022 CM APPL. 37789/2022 CM APPL. 10338/2023 WITH EFA(OS) 3/2021</p>	<p>DEEPAK BERI V/s ATUL BERI</p>	<p>ADHISH SRIVASTAVA, RAGHAVENDRA MOHAN BAJAJ, SAURABH SETH, SAURABH SETH</p>
		<p>OTHER DETAILS OF ADVOCATES: SAURABH SETH(MODERNITE01@GMAIL.COM)(9811393402)(PETITIONER) SAURABH SETH(MAIL@SAURABHSETH.COM)(9811393402)(PETITIONER) ATUL BERI(RAGHAVENDRAMBAJAJ@GMAIL.COM)(9910940162)(RESPONDENT) DEEPAK BERI(DEEPAKBERI@GMAIL.COM)(9810052548)(RESPONDENT) ATUL BERI(ABERI1963@GMAIL.COM)(9910940162)(RESPONDENT) SAMAR SINGH KACHWAHA(OFF.RMB@GMAIL.COM)(9810248083)(RESPONDENT) SAURABH (SETH.SAURABH@HOTMAIL.COM)()(RESPONDENT) SAURABH SETH(MAIL@SAURABHSETH.COM)(9811393402)(PETITIONER) SAURABH SETH(MODERNITE01@GMAIL.COM)(9811393402)(PETITIONER) A BERI(ABERI1963@GMAIL.COM)()(RESPONDENT) RAGHUVENDRA BAJAJ(RAGHAVENDRAMBAJAJ@GMAIL.COM)(9910940162)(RESPONDENT) ADHISH SRIVASTAVA(OFFICE@ADHISHSRIVASTAVA.COM)(9968281412)(RESPONDENT) DEEPAK BERI(DEEPAKBERI@GMAIL.COM)(9810052548)(RESPONDENT) SAURABH SETH(MODERNITE01@GMAIL.COM)(9811393402)(PETITIONER) SAURABH SETH(MAIL@SAURABHSETH.COM)(9811393402)(PETITIONER) A BERI(ABERI1963@GMAIL.COM)()(RESPONDENT) RAGHUVENDRA BAJAJ(RAGHAVENDRAMBAJAJ@GMAIL.COM)(9910940162)(RESPONDENT) ADHISH SRIVASTAVA(OFFICE@ADHISHSRIVASTAVA.COM)(9968281412)(RESPONDENT) DEEPAK BERI(DEEPAKBERI@GMAIL.COM)(9810052548)(RESPONDENT) SAURABH SETHI(SETHI.SAURABH@HOTMAIL.COM)()(PETITIONER) SAMAR SINGH KACHWAHA(OFF.RMB@GMAIL.COM)(9810248083)(RESPONDENT) SAMAR SINGH KACHWAHA(OFF.RMB@GMAIL.COM)(9810248083)(PETITIONER) SAMAR SINGH KACHWAHA(OFF.RMB@GMAIL.COM)(9810248083)(PETITIONER) R()(9820184529)(PETITIONER) SAMAR SINGH KACHWAHA(OFF.RMB@GMAIL.COM)(9810248083)(RESPONDENT) SAURABH(SETH.SAURABH@HOTMAIL.COM)()(RESPONDENT) SAMAR SINGH KACHWAHA(OFF.RMB@GMAIL.COM)(9810248083)(PETITIONER) SAMAR SINGH KACHWAHA(OFF.RMB@GMAIL.COM)(9810248083)(PETITIONER) SAURABH(MAIL@SAURABHSETH.COM)()(RESPONDENT) SAURABH(SETH.SAURABH@HOTMAIL.COM)()(RESPONDENT) SETH(SETH.SAURABH@HOTMAIL.COM)()(RESPONDENT) SAURABH(MAIL@SAURABHSETH.COM)()(RESPONDENT) SETH(SETH.SAURABH@HOTMAIL.COM)()(RESPONDENT) SAMAR SINGH KACHWAHA(OFF.RMB@GMAIL.COM)(9810248083)(RESPONDENT) SAURABH SETH, SUMEER SETH(MAIL@SAURABHSETH.COM)(9811393402)(PETITIONER) R M B(OFF.RMB@GMAIL.COM)()(RESPONDENT) RAGHAVENDRA BAJAJ(RAGHAVENDRAMBAJAJ@GMAIL.COM)()(RESPONDENT) SAMAR(SAMARKACHWAHA@GMAIL.COM)()(RESPONDENT) ADHISH SRIVASTAVA(OFFICE@ADHISHSRIVASTAVA.COM)(9968281412)(RESPONDENT) RAGHAVENDRA MOHAN BAJAJ(RAGHAVENDRAMBAJAJ@GMAIL.COM)(9810248083)(RESPONDENT) RAGHAVENDRA MOHAN BAJAJ(RAGHAVENDRAMBAJAJ@GMAIL.COM)(9810248083)(RESPONDENT) RAGHAVENDRA MOHAN BAJAJ(RAGHAVENDRAMBAJAJ@GMAIL.COM)(9810248083)(RESPONDENT)</p>	

5	FAO (COMM)-147/2023 CM APPL. 36111/2023	SUNGLow CAPITAL SERVICES LIMITED V/s RAM AVTAR JINDAL (SINCE DECEASED) THR LRS	GAURAV KUMAR	
		OTHER DETAILS OF ADVOCATES: KUNDAN(KUNDANK741@GMAIL.COM)(7982172695)(PETITIONER) FIDES AND FIDUCIA LAW FIRM(KUNDANK741@GMAIL.COM)(9999720412)(PETITIONER) FIDES AND FIDUCIA LAW FIRM(R.GAURAVSINGH@GMAIL.COM)(9999720412)(PETITIONER) JINDAL(JINDALTUBES1970@GMAIL.COM)(9810033420)(RESPONDENT) JINDAL(JINDALTUBES1970@GMAIL.COM)()(RESPONDENT) JINDALTUBES(JINDALTUBES1970@GMAIL.COM)()(RESPONDENT)		
6	FAO(OS) (COMM)-94/2019 CM APPL. 19449/2019 WITH FAO(OS) (COMM) 95/2019 FAO(OS) (COMM) 121/2019 FAO(OS) (COMM) 125/2019	NOBLE CHARTERING INC V/s STEEL AUTHORITY OF INDIA LTD	SANTOSH KUMAR KUMAR, ASHISH KUMAR TIWARI, K ASHAR & CO	
		OTHER DETAILS OF ADVOCATES: K ASHAR & CO()(9873434944)(PETITIONER) SANTOSH KUMAR KUMAR(SANTKAM@GMAIL.COM)(9818309301)(PETITIONER) ASHISH KUMAR TIWARI(AASHISH.TWARI@GMAIL.COM)(9971382986)(RESPONDENT)		
7	FAO(OS) (COMM)-107/2019	DELHI STATE INDUSTRIAL INFRASTRUCTURE DEVELOPMENT & CORPORATION LTD V/s M/S PNC DELHI INDUSTRIAL INFRA PVT LTD	ANUSUYA SALAWAN	
		OTHER DETAILS OF ADVOCATES: ANUSUYA SALAWAN()(9811225368)(PETITIONER)		
8	FAO(OS) (COMM)-343/2019 WITH FAO(OS) (COMM) 344/2019	M/S CONTINENTAL CONSTRUCTION LTD V/s NHPC LIMITED (FORMERLY KNOWN AS NATIONAL HYDRO ELECTRIC POWER CORPORATION LTD) & ANR	SATPAL SINGH	
		OTHER DETAILS OF ADVOCATES:		
9	FAO(OS) (COMM)-344/2019	M/S CONTINENTAL CONSTRUCTION LTD V/s NHPC LIMITED (FORMERLY KNOWN AS NATIONAL HYDRO ELECTRIC POWER CORPORATION LTD) & ANR	SATPAL SINGH	
		OTHER DETAILS OF ADVOCATES:		
10	FAO(OS) (COMM)-233/2023 CM APPL. 55260/2023	NISHITA DESIGN AND ANR. V/s CLAY CRAFT INDIA PRIVATE LIMITED AND ORS	S K BANSAL, VIVEK PANDEY, PRITHVI SINGH	
		OTHER DETAILS OF ADVOCATES: PRITHVI SINGH, VARDANA ANAND(LITIGATION@FIDUSLAWCHAMBERS.COM)(9911167179)(PETITIONER) SIDDHARTH(VARUN.TIBDEWAL@GMAIL.COM)()(RESPONDENT) CHANDAN(CHANDAN.ONSKER@LANDMARKGROUP.IN, RAMAPRASAD.S@LANDMARKGROUP.IN)()(RESPONDENT) CLAY CRAFT INDIA(CLAYCRAFTINDIA@HOTMAIL.COM)()(RESPONDENT) S K BANSAL (UNITEDMARK@UNITEDANDUNITED.COM)(9990389539)(RESPONDENT) VIVEK PANDEY(VIVEKPANDEY784@GMAIL.COM)(9810806250)(PETITIONER)		
11	FAO(OS) (COMM)-23/2024 CM APPL. 8761/2024	M/S TECHNO AIRCON INDUSTRIES PVT. LTD. V/s M/S ABB LIMITED	ANANYA BHATTACHARYA	
		OTHER DETAILS OF ADVOCATES: ANANYA BHATTACHARYA(AKCNCOY@GMAIL.COM)(9811758559)(PETITIONER) M/S ABB LTD(DEBASIS.MODAK@IN.ABB.COM)()(RESPONDENT)		
12	LPA-752/2013	THE MANAGING COMMITTEE MOUNT ST. MARY'S SCHOOL V/s NIRVIKALP MUDGAL	SANTOSH KUMAR, ANIL SEHGAL, DEEPAK KANWAR, RAJIV KUMAR CHOUDHRY, COL (RETD) R BALASUBRAMANIAN	
		OTHER DETAILS OF ADVOCATES: DEEPAK KANWAR(KUNWARDEEPAK2001@YAHOO.COM)(9818379626)(RESPONDENT) RAJIV KUMAR CHOUDHRY(RAJIV@TECHLAW.IN)(9811028098)(PETITIONER)		
13	LPA-490/2014	DELHI TRANSPORT CORPORATION V/s SH. BAHADUR SINGH	MRS. AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES:		

14	RFA(COMM)-26/2023 CM APPL. 6981/2023 CM APPL. 14421/2023 CM APPL. 43183/2023	FUTURE METALS PVT LTD V/s GREEN INFRA WIND ENERGY LIMITED & ORS.	MOHIT ARORA, GAJINDER KUMAR, ROHINI MUSA, MOHIT ARORA	
		OTHER DETAILS OF ADVOCATES: ROHINI MUSA(ROHINI.MUSA@GMAIL.COM)(9810604096)(PETITIONER) AADHEV(RAO.AADHEV@GMAIL.COM)()(RESPONDENT) SEMBCORP(SGIL.INFO@SEMBCORP.COM)()(RESPONDENT) MOHIT ARURA (MOHITARURA@GMAIL.COM)(7330033833)(RESPONDENT) ROHINI MUSA(ROHINI.MUSA@GMAIL.COM)()(RESPONDENT) ROHINI MUSA(ROHINI.MUSA@GMAIL.COM)()(PETITIONER) SBI(SBI.05850@SBI.CO.IN)()(RESPONDENT) MOHIT ARURA(MOHITARURA@GMAIL.COM)(9811636491)(RESPONDENT) SGIL (SGIL.INFO@SEMBCORP.COM)()(RESPONDENT) NBCCINDIA(LAW@NBCCINDIA.COM)()(RESPONDENT) FEDERALBANK(CONTACT@FEDERALBANK.CO.IN)()(RESPONDENT) AMMFZC(AMMFZC@GMAIL.COM)()(RESPONDENT) BMU EDU(INFO@BMU.EDU.IN)()(RESPONDENT) AADHEV RAO(RAO.AADHEV@GMAIL.COM)()(RESPONDENT) MOHIT ARORA(MOHITARORA1985@GMAIL.COM)(9811636491)(RESPONDENT) GAJINDER KUMAR(GAJINDERK@GMAIL.COM)(9810124482)(PETITIONER)		
15	RFA(COMM)-235/2023	ARCHANA YADAV V/s PUNJAB NATIONAL BANK	SANTOSH KUMAR ROUT, NAZIA PARVEEN	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT)		
16	RFA(COMM)-255/2023 CM APPL. 59701/2023 CM APPL. 59703/2023	MUNICIPAL CORPORATION OF DELHI & ANR. V/s SMT. CHHAYA BANSAL	NAZIA PARVEEN	
		OTHER DETAILS OF ADVOCATES: NAZIA PARVEEN(NAAZANSARI81@GMAIL.COM)(9278693021)(PETITIONER) CHHAYA BANSAL(KAPILSINGHAL8888@GMAIL.COM)(9818899123)(RESPONDENT)		
17	W.P.(C)-12886/2019	OMPRAKASH AND ORS V/s LAND ACQUISITION COLLECTOR AND ORS	ADARSH TRIPATHI, AMIT PRATAP SHAUNAK	
		OTHER DETAILS OF ADVOCATES: AMIT PRATAP SHAUNAK()(9718475536)(PETITIONER) ADARSH TRIPATHI(ADARSHT912003@GMAIL.COM)(9090416535)(PETITIONER)		
18	W.P.(C)-14524/2021 CM APPL. 45695/2021 CM APPL. 45696/2021	DELHI PRADESH REHRI PATRI KHOMCHA HAWKERS UNION V/s SOUTH DELHI MUNICIPAL CORPORATION & ANR.	SHOBHA GUPTA	
		OTHER DETAILS OF ADVOCATES: ADV. SHOBHA GUPTA(BASILICA.LAWFIRM@GMAIL.COM)(9811512794)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)()(RESPONDENT)		
19	W.P.(C)-9093/2022 CM APPL. 27372/2022	HARI CHAND & ORS. V/s LAND ACQUISITION COLLECTOR (SW) AND ORS.	DIGVIJAY RAI	
		OTHER DETAILS OF ADVOCATES: DIGVIJAY RAI AND CHETNA RAI(DIGVIJAYRAI@REDIFFMAIL.COM)(9873103599)(PETITIONER) YEESHU JAIN(YEESHUJAIN@GMAIL.COM)(9811394417)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)		
20	W.P.(C)-4156/2023 WITH W.P.(C) 4157/2023	NARINDAR LAL ANAND AND ORS. V/s LT. GOVERNOR, NCT OF DELHI AND ORS.	SANJAY KUMAR PATHAK, CHAND CHOPRA, AKHIL SACHAR	
		OTHER DETAILS OF ADVOCATES: AKHIL SACHAR(SACHAR.AKHIL@GMAIL.COM)(9891105069)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(RESPONDENT)		

21	W.P.(C)-4157/2023	AMITA J SINGH AND ANOTHER V/s LT. GOVERNOR NCT OF DELHI AND OTHERS	SANJAY KUMAR PATHAK, CHAND CHOPRA, AKHIL SACHAR	
		OTHER DETAILS OF ADVOCATES: AKHIL SACHAR(SACHAR.AKHIL@GMAIL.COM)(9891105069)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN){}(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(RESPONDENT)		
22	W.P.(C)-493/2024 CM APPL. 2172/2024	RADHEY SHYAM CHOPRA & ORS. V/s MUNICIPAL CORPORATION OF DELHI & ORS.	ALOK PRAKASH	
		OTHER DETAILS OF ADVOCATES: ASHOK CHHABRA AND ASSOCIATES(ASHOKCHHABRA4@GMAIL.COM, PRAKASHALOK48@GMAIL.COM)(9810008481)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT)		
23	W.P.(C)-3061/2024 CM APPL. 12587/2024	NASIRUDDIN SIDDIQUE V/s MUNICIPAL CORPORATION OF DELHI & ORS.	VARUN SINGH	
		OTHER DETAILS OF ADVOCATES: YTHARTH KUMAR AND ALANKRITI DWIVEDI AND KAJAL S GUPTA(KAJALGUPTA1224@GMAIL.COM)(8459886107)(PETITIONER) DEPUTY COMMISSIONER(COMMISSIONER@MCD.NIC.IN){}(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT)		
FOR FINAL DISPOSAL				
24	FAO (COMM)-24/2022 CM APPL. 6369/2022	M/S BANSAL CONSTRUCTION CO. V/s UNION OF INDIA	PRATIMA NAIN LAKRA, SYED WASIF HAIDER	
		OTHER DETAILS OF ADVOCATES: JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(RESPONDENT) PRATIMA NAIN LAKRA(ADVOCATEPRATIMA@GMAIL.COM)(9968324260)(RESPONDENT)		
LAND ACQUISITION MATTERS(ANMM)				
25	W.P.(C)-10337/2015 CM APPL. 25810/2015 WITH W.P.(C) 10341/2015 W.P.(C) 10338/2015 W.P.(C) 10339/2015 W.P.(C) 10340/2015 W.P.(C) 10341/2015 W.P.(C) 699/2017	DR. (MRS.) NEENA MOHINI WILLIAMS & ANR. V/s GOVERNMENT OF NCT OF DELHI & ORS.	SANJAY KUMAR PATHAK, B S MAAN & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
26	W.P.(C)-10338/2015 CM APPL. 25812/2015	RAJ KUMAR DHINGRA V/s GOVERNMENT OF NCT OF DELHI & ORS	MANIKA TRIPATHY, SANJAY KUMAR PATHAK, SUSHIL DUTT SALWAN, B.S. MAAN & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)		
27	W.P.(C)-10339/2015 CM APPL. 25814/2015	HUKUM CHAND & ORS. V/s GOVERNMENT OF NCT OF DELHI & ORS.	YEESHU JAIN, MANIKA TRIPATHY, B S MAAN & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)		
28	W.P.(C)-10340/2015 CM APPL. 25816/2015	MOHAN GUPTA & ANR V/s GOVT. OF NCT OF DELHI & ORS	YEESHU JAIN, MANIKA TRIPATHY, B.S. MAAN & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)		

29	W.P.(C)-10341/2015 CM APPL. 25818/2015	FARIDA KHAN & ORS V/s GOVT. OF NCT OF DELHI & ORS	PAWAN MATHUR, SANJAY KUMAR PATHAK, B.S. MAAN & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
PART-HEARD MATTERS				
30	FAO(OS) (COMM)-170/2022 CM APPL. 30150/2022 WITH FAO(OS) (COMM) 171/2022	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s M/S GMR POCHANPALLI EXPRESSWAYS LIMITED	GURVINDER KAUR SURI	
		OTHER DETAILS OF ADVOCATES: NATIONAL HIGHWAY AUTHORITY OF INDIA(NIRMAL@NHAI.ORG)()(PETITIONER) SURI AND COMPANY LAW FIRM(LITIGATION@SURICO.IN)(9871692195)(PETITIONER) SURI AND COMPANY LAW FIRM(LITIGATION@SURICO.IN)(9871692195)(PETITIONER) M/S GMR POCHANPALLI EXPRESSWYAS LTD(HIGHWAYS.SECREATARIAL@GMRGROUP.IN)()(RESPONDENT) HARSHITA AGARWAL(HARSHITA.AGARWAL@LINKLEGAL.IN)()(RESPONDENT)		
31	FAO(OS) (COMM)-171/2022 CM APPL. 30153/2022	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s M/S GMR POCHANPALLI EXPRESSWAYS LIMITED	GURVINDER KAUR SURI	
		OTHER DETAILS OF ADVOCATES: SURI AND COMPANY LAW FIRM(LITIGATION@SURICO.IN)(9871692195)(PETITIONER) NATIONAL HIGHWAY AUTHORITY OF INDIA(NIRMAL@NHAI.ORG)()(PETITIONER) HARSHIT AGARWAL(HARSHIT.AGARWAL@LINKLEGAL.IN)()(RESPONDENT) M/S GMR POCHANPALLI EXPRESSWYAS LTD(HIGHWAYS.SECREATARIAL@GMRGROUP.IN)()(RESPONDENT) ATUL SHARMA(HARSHITA.AGARWAL@LINKLEGAL.COM)(9761763198)(PETITIONER) LIGIGATION(LITIGATION@SURICO.IN)()(RESPONDENT)		

COURT NO. 04
 DIVISION BENCH-VI
 HON'BLE MR.JUSTICE V. KAMESWAR RAO
 HON'BLE MR.JUSTICE SAURABH BANERJEE

[NOTE:COUNSEL FOR THE PARTIES ARE REQUESTED TO PROVIDE PHOTOCOPY OF THE JUDGMENTS THEY WISH TO RELY UPON.]

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cmrajeevkumar.dhc@gov.in

prakash.aggarwal@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-4539/2024 CM APPL. 18607/2024	PRADEEP KUMAR AND OTHERS V/s UNION OF INDIA THROUGH ITS SECRETARY AND OTHERS	ALEX JOSEPH	
		OTHER DETAILS OF ADVOCATES: ALEX JOSEPH(ALPHA ALEX.ALEX@GMAIL.COM)(9899120689)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
FOR ADMISSION				
2	CM APPL. 13008/2024 In W.P.(C)-282/2024	INSP GD BHANWAR SINGH BOCHLYA V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) RUCHIR MISHRA(RUCHIRMISHRA79@YAHOO.CO.IN)(8368422800)(RESPONDENT) ANKUR CHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) RUCHIR MISHRA(RUCHIRMISHRA79@YAHOO.CO.IN)(8368422800)(RESPONDENT)		
3	CM APPL. 16151/2024 In W.P.(C)-2087/2024	PRASHANT PRAKASH V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ANKUR CHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) ANSHUMAN SINGH(ADVOCATEANSHUMAN1458@GMAIL.COM)()(RESPONDENT)		
4	W.P.(C)-3194/2024	SARITA DEVI V/s UNION OF INDIA AND ORS.	SHANKAR KANT NIRALA	
		OTHER DETAILS OF ADVOCATES: YOGENDRA SINGH(SINGHYOGENDRA1312@GMAIL.COM)(9717985578)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
5	CONT.CAS(C)-479/2024	SI (GD) AJAY KHUNGUR DAIMARI V/s SHRI AJAY KUMAR BHALLA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		

6	W.P.(C)-3348/2008	CONSTABLE (GD) JAGDISH PRASAD V/s UOI & ORS.	MR.R.D.CHAUHAN	
		OTHER DETAILS OF ADVOCATES:		
7	W.P.(C)-4151/2015 WITH W.P.(C) 8996/2021 W.P.(C) 9860/2023 W.P.(C) 6435/2022	VIKRAM SINGH V/s UNION OF INDIA & ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES:		
8	W.P.(C)-8996/2021	INDIAN EX BORDERMAN MOVEMENT V/s UNION OF INDIA	ANIL KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: AK TRIVEDI(ADVOCATEAKRIVEDI@GMAIL.COM)(9810793387)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) INDIAN EX BORDERMAN MOVEMENT(ADOVOCATEAKTRIVEDI@GMAIL.COM)(9810793387)(RESPONDENT) UNION OF INDIA (MOHAMMEEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
9	W.P.(C)-6435/2022 WITH W.P.(C) 9860/2023	SAM PRASAD SHARMA & ORS. V/s UNION OF INDIA, REPRESENTED BY ITS SECRETARY TO THE GOVERNMENT OF INDIA, MINISTRY OF HOME AFFAIRS & ANR.	G.M PADMA PRIYA	
		OTHER DETAILS OF ADVOCATES: PADMA PRIYA(GMPADMA@GMAIL.COM)(9910531145)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
10	W.P.(C)-9860/2023	T. SRIKANTA RAO AND ORS V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
11	W.P.(C)-9693/2017 CM APPL. 13161/2019 CM APPL. 12926/2024	CHANDRA PAL SINGH AND ORS V/s UNION OF INDIA AND ORS.	NAUSHAD ALAM, VIKAS TRIPATHI	
		OTHER DETAILS OF ADVOCATES: VIKAS TRIPATHI(TRIPATHILAWFIRM35@GMAIL.COM)(9810941587)(PETITIONER) UNION OF INDIA, SUIGENERIS LAWYERS(UOIDHC@GMAIL.COM, SUIGENERISLAWYERS@GMAIL.COM)(1123384193)(RESPONDENT)		
12	W.P.(C)-6845/2019 CM APPL. 28551/2019 CM APPL. 29123/2019 CM APPL. 29132/2019 CM APPL. 36805/2019	CONSTABLE MUKESH KUMAR & ORS V/s UNION OF INDIA & ORS	AJEJSH LUTHRA, RAJAN SABHARWAL, KAUSHIK ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: KAUSHIK ASSOCIATES()(9582454184)(PETITIONER)		
13	W.P.(C)-1049/2020	EX-SERVICEMEN WELFARE UNION V/s UNION OF INDIA AND ORS.	RAJESH KUMAR GOGNA, VIKAS AGGARWAL	
		OTHER DETAILS OF ADVOCATES: VIKAS AGGARWAL()(9811165656)(PETITIONER) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(9911222251)(RESPONDENT)		
14	W.P.(C)-1806/2020 CM APPL. 14747/2020 WITH W.P.(C) 13135/2021	RAHUL KUMAR & ORS V/s UNION OF INDIA & ANR	NAUSHAD ALAM, MD NAUSHAD ALAM	
		OTHER DETAILS OF ADVOCATES: NAUSHAD ALAM()(9899743251)(PETITIONER) MDALAM(NAUSHADALAMADV@GMAIL.COM)(9899743251)(PETITIONER) NAUSHAD ALAM & JITENDRA BHARTI(SUIGENERISLAWYERS@GMAIL.COM)(9899743251)(PETITIONER) ARUN BHARDWAJ(ABCGSC459@GMAIL.COM)(9810109681)(RESPONDENT)		
15	W.P.(C)-8305/2020	S. K. DHYANI AND ORS V/s UNION OF INDIA AND ORS	RAJESH KATYAL, ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKURCHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAJESH KATYAL(RAJESHLAWYER@YAHOO.CO.IN)(9810643553)(RESPONDENT)		

16	W.P.(C)-6121/2021 CM APPL. 19391/2021 CM APPL. 22557/2021 CM APPL. 35475/2021 WITH W.P.(C) 8350/2021	VIJENDER SINGH V/s UNION OF INDIA AND ORS	ASHOK KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: A K BHARDWAJ & KARAN GAUTAM(CONTACT.ASHOKKUMARBHARDWAJ@GMAIL.COM)(9811184429)(PETITIONER) ASHOKBHARDWAJ(CONTACT.ASHOKKUMARBHARDWAJ@GMAIL.COM)(9811184429)(PETITIONER) VIJENDER SINGH(SVIJENDER72@GMAIL.COM)(8076897295)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) R L TOMAR(TOMARBHANU@GMAIL.COM)(9752415702)(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) AJAY KUMAR(ASCRPFBMWPTA@GMAIL.COM)(9779242717)(RESPONDENT) S N PANDEY(PCSC@HR.RAILNET.GOV.IN)(23388171)(RESPONDENT) KANHAIYA SINGHAL(CONTACT.ASHOKKUMARBHARDWAJ@GMAIL.COM)(9811184429)(PETITIONER) ASHOKBHARDWAJ(CONTACT.ASHOKKUMARBHARDWAJ@GMAIL.COM)(9811184429)(PETITIONER) JAGIT SINGH(JAGJITSINGH70@GMAIL.COM, JAGJITSINGHADVOCATE@YAHOO.CO.IN)()(RESPONDENT)		
17	W.P.(C)-8350/2021 CM APPL. 25879/2021	VIJENDER SINGH V/s UNION OF INDIA & ORS.	KANHAIYA SINGHAL, KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)()(RESPONDENT) JAGJIT SINGH(JAGJITSINGH70@GMAIL.COM)()(RESPONDENT)		
18	W.P.(C)-6572/2021	DR. H. L. RASKARAN V/s UNION OF INDIA AND ORS	ANILENDRA PANDEY, ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ANILENDRA PANDEY(APANDEYADV@REDIFFMAIL.COM)(9868259532)(RESPONDENT)		
19	W.P.(C)-9405/2021	EX CT BALJIT SINGH V/s UNION OF INDIA & ORS	SAURABH	
		OTHER DETAILS OF ADVOCATES: M K GAUR()(7503987226)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
20	W.P.(C)-2834/2022	ANIL KUMAR SINGH AND ORS V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
21	W.P.(C)-4700/2022 CM APPL. 14064/2022 WITH W.P.(C) 5442/2022 W.P.(C) 11583/2023 W.P.(C) 13526/2022	RAJVEER SINGH AND ORS V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
22	W.P.(C)-13526/2022 CM APPL. 41146/2022 CM APPL. 8697/2024 CM APPL. 11286/2024	VINOD KUMAR SWAMI AND ORS. V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER, HARISH VAIDYANATHAN SHANKAR	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ANKUR CHIBBER(ANKURCHHIBBER@GMAIL.COM)()(PETITIONER) HARISH VAIDYANATHAN SHANKAR(HVSCGSCDHC@GMAIL.COM)(9810788606)(RESPONDENT) ANKUR CHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) HARISH VAIDYANATHAN SHANKAR(HVSCGSCDHC@GMAIL.COM)(9810788606)(RESPONDENT)		

23	W.P.(C)-5442/2022 CM APPL. 16240/2022 CM APPL. 50396/2022	AMRENDRA KUMAR & ORS. V/s UNION OF INDIA & ORS.	SAAHILA LAMBA, HARISH VAIDYANATHAN SHANKAR	
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA(9818153010)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) HARISH VAIDYANATHAN SHANKAR(HVSCGSCDHC@GMAIL.COM)(981078860)(PETITIONER) SAAHILALAMBA(SAAHILALAMBA@GMAIL.COM)(RESPONDENT)		
24	W.P.(C)-11583/2023 WITH W.P.(C) 13526/2022 W.P.(C) 4700/2022 W.P.(C) 5442/2022	RAJENDER SINGH AND ORS V/s UNION OF INDIA AND ORS	UMESH KUMAR CHOUBEY	
		OTHER DETAILS OF ADVOCATES: UMESH KUMAR CHOUBEY(UMESH08CHOUBEY@GMAIL.COM)(9891768410)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
25	W.P.(C)-5129/2022	DR. SURENDER SINGH HOODA V/s UNION OF INDIA & ANR.	AAYUSHMAN AERON	
		OTHER DETAILS OF ADVOCATES: AAYUSHMAN AERON(AERONAAYUSHMAN@GMAIL.COM)(9818670696)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
26	W.P.(C)-5832/2022 CM APPL. 63472/2023 WITH W.P.(C) 7370/2022 W.P.(C) 6287/2022	VIVEK KUMAR SINGH & ANR. V/s UNION OF INDIA & ORS.	P SURESHAN	
		OTHER DETAILS OF ADVOCATES: P. SURESHAN(SURESHANDELHI@GMAIL.COM)(9818083219)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) P SURESHAN(SURESHANDELHI@GMAIL.COM)(9818083219)(PETITIONER) NCR(CCMC-NCR@CISF.GOV.IN)(RESPONDENT) GARIMA(GARIMA2607@GMAIL.COM)(RESPONDENT)		
27	W.P.(C)-6287/2022	RITESH V/s DIRECTOR GENERAL CENTRAL INDUSTRIAL SECURITY FORCE & ORS.	P SURESHAN	
		OTHER DETAILS OF ADVOCATES: P.SURESHAN(SURESHANDELHI@GMAIL.COM)(9818083219)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(RESPONDENT)		
28	W.P.(C)-7370/2022	NUPINDER SINGH V/s DIRECTOR GENERAL CISF & ORS.	M THEEPA, P SURESHAN	
		OTHER DETAILS OF ADVOCATES: P. SURESHAN(SURESHANDELHI@GMAIL.COM)(9818083219)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) M THEEPA(570LAWCHAMBERS@GMAIL.COM)(9818636496)(RESPONDENT)		
29	W.P.(C)-11562/2022 CM APPL. 34245/2022 CM APPL. 26594/2023	SUB RATHINDER NATH ROY THROUGH WIFE BHARTI ROY V/s UNION OF INDIA AND OTHERS	PANKAJ KAUSHIK	
		OTHER DETAILS OF ADVOCATES: NARENDER KAUSHIK(PANKAJKAUSHIK77@REDIFFMAIL.COM)(9811017081)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) NARENDER KAUSHIK(PANKAJKAUSHIK77@REDIFFMAIL.COM)(9811017081)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
30	W.P.(C)-12239/2022	RAHUL V/s UNION OF INDIA AND ORS	VIKAS KOCHAR	
		OTHER DETAILS OF ADVOCATES: VIPIN RANA AND VIKAS KOCHAR(ADVOCATEVIPINRANA@GMAIL.COM)(9999669657)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		

31	W.P.(C)-15045/2022 CM APPL. 46462/2022	HAV KANA RAM THALOUR V/s UNION OF INDIA AND ORS	AJIT KUMAR KAKKAR	
		OTHER DETAILS OF ADVOCATES: AJIT KAKKAR AND ASSOCIATES(ADMIN@AJITKAKKAR.COM)(9958006409)(PETITIONER) WEB MASTER INDIAN ARMY(WEBMASTER.INDIANARMY@NIC.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
32	W.P.(C)-16011/2022 WITH W.P.(C) 16033/2022 W.P.(C) 16176/2023	DEBADUTTA SAHOO V/s UNION OF INDIA AND ORS.	SAMARENDRA BEURA, SAMARENDRA BEURA	
		OTHER DETAILS OF ADVOCATES: SUDARSH MENON(OMPRAKASH318@YAHOO.IN)(9437939933)(PETITIONER) DAV(DAV@IAF.NIC.IN, DCDAAF-DELHI.CGDA@NIC.IN, INFO@BHATTALLAW.COM){}(RESPONDENT) SL GUPTA(SLGUPTA@BHATTALLAW.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SAMARENDRA BEURA(SBEURA@GMAIL.COM)(9437939933)(PETITIONER)		
33	W.P.(C)-16033/2022	HIMANSU SEKHAR BAL V/s UNION OF INDIA AND ORS.	SAMARENDRA BEURA, SAMARENDRA BEURA	
		OTHER DETAILS OF ADVOCATES: SUDARSH MENON(OMPRAKASH318@YAHOO.IN)(9437939933)(PETITIONER) SL GUPTA(SLGUPTA@BHATTALLAW.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DAV(DAV@IAF.NIC.IN, DCDAAF-DELHI.CGDA@NIC.IN, INFO@BHATTALLAW.COM){}(RESPONDENT) SAMARENDRA BEURA(SBEURA@GMAIL.COM)(9437939933)(PETITIONER)		
34	W.P.(C)-16176/2023 CM APPL. 65045/2023	DEBADUTTA SAHOO V/s UNION OF INDIA AND ORS.	SAMARENDRA BEURA	
		OTHER DETAILS OF ADVOCATES: SUDARSH MENON(SBEURA@GMAIL.COM)(9437939933)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, DAV@IAF.NIC.IN , DCDAAF- DELH.CGDA@NIC.IN)(1123384193)(RESPONDENT)		
35	W.P.(C)-3506/2023	RAKESH KUMAR V/s UNION OF INDIA & ANR.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) DGBSF(DGBSF@BSF.NIC.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
36	W.P.(C)-8852/2023 CM APPL. 33465/2023	ANIL PARIHAR V/s UNION OF INDIA & ORS.	HIMANSHU GAUTAM	
		OTHER DETAILS OF ADVOCATES: HIMANSHU GAUTAM(HGAUTAM.ADV@GMAIL.COM)(9582620944)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
37	W.P.(C)-12948/2023	HANSRAJ MEENA V/s UNION OF INDIA & ANR.	MANISH KAPOOR	
		OTHER DETAILS OF ADVOCATES: MANISH KAPOOR(){(9250505401)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		
38	W.P.(C)-14588/2023 CM APPL. 57980/2023	HC/GD PARMANAND V/s UNION OF INDIA & ORS.	MANOJ KUMAR GAUR	
		OTHER DETAILS OF ADVOCATES: M K GAUR (){(9810278876)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
39	W.P.(C)-9454/2016 CM APPL. 51792/2023	YOGINDER SINGH YADAV V/s UNION OF INDIA AND ORS	SAAHILA LAMBA, MUKUL SINGH	
		OTHER DETAILS OF ADVOCATES: MUKUL SINGH(MUKULSINGHCGSC@GMAIL.COM)(9971359512)(PETITIONER) SAAHILA KAUR LAMBA(SAAHILALAMBA@GMAIL.COM){}(RESPONDENT)		

40	W.P.(C)-9456/2016	SANTOSH KUMAR SINGH V/s UNION OF INDIA & ORS	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES:		
41	W.P.(C)-9459/2016	TARA CHAND V/s UNION OF INDIA AND ORS	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES:		
42	W.P.(C)-9461/2016	BHUPENDER KUMAR V/s UNION OF INDIA & ORS	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES:		
43	W.P.(C)-9464/2016	K. KARTHIK V/s UNION OF INDIA & ORS	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES:		
44	W.P.(C)-9502/2016	TEJ PAL V/s UNION OF INDIA AND ORS	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES:		
45	W.P.(C)-11769/2016	SURESH MEENA V/s UOI AND ORS	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES:		
46	W.P.(C)-11648/2017	ROMEO HAKIP V/s UNION OF INDIA AND ORS.	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES:		
47	W.P.(C)-2791/2018	ROHIT DIWAKAR V/s UNION OF INDIA AND ORS.	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA()(9818153010)(PETITIONER)		
CONNECTED MATTERS (ANMM)				
48	W.P.(C)-10146/2021 CM APPL. 31297/2021	CPL SUKHDEV SINGH 969697 V/s UNION OF INDIA AND ORS	VIKAS KOCHAR, VIKAS KOCHAR	
		OTHER DETAILS OF ADVOCATES: VIKAS KOCHAR()(9990300772)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
49	W.P.(C)-10860/2021 WITH W.P.(C) 10146/2021	CPL ALSIRAJ A 948939-N V/s UNION OF INDIA AND ORS	VIKAS KOCHAR	
		OTHER DETAILS OF ADVOCATES: VIKAS KOCHAR()(9990300772)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
50	W.P.(C)-10979/2021 CM APPL. 33828/2021 CM APPL. 17434/2022	CPL EBIN SUNNY 961781-L V/s UNION OF INDIA AND ORS	VIKAS KOCHAR, VIKAS KOCHAR, NIDHI RAMAN	
		OTHER DETAILS OF ADVOCATES: VIKAS KOCHAR(SOLICITORVIKAS@GMAIL.COM)(9990300772)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DEFSECY, AFSCBINDIA, AFRU(DEFSECY@NIC.IN, AFSCBINDIA@NIC.IN, AFRU@VSNL.NET, CAS.LAF@NIC.IN)()(RESPONDENT) NIDHI RAMAN(NIDHIRAMAN@GMAIL.COM)(9555672532)(PETITIONER) SOLICITOR(SOLICITORVIKAS@GMAIL.COM)(9990300772)(RESPONDENT)		
51	W.P.(C)-11159/2021 CM APPL. 34369/2021	CPL SK PATEL 948938-S V/s UNION OF INDIA AND ORS	VIKAS KOCHAR, VIKAS KOCHAR	
		OTHER DETAILS OF ADVOCATES: VIKAS KOCHAR(SOLICITORVIKAS@GMAIL.COM)(9990300772)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DEFSECY, AFSCBINDIA, AFRU(DEFSECY@NIC.IN, AFSCBINDIA@NIC.IN, AFRU@VSNL.NET, CAS.LAF@NIC.IN)()(RESPONDENT)		

52	W.P.(C)-11329/2021 CM APPL. 34895/2021	JWO RJ SREEJITH 937117-K V/s UNION OF INDIA AND ORS	VIKAS KOCHAR, VIKAS KOCHAR	
		OTHER DETAILS OF ADVOCATES: VIKAS KOCHAR()(9990300772)(PETITIONER) UDAI KHANNA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
53	W.P.(C)-11865/2021	SGT G MANEESH 935370-G V/s UNION OF INDIA AND ORS	VIKAS KOCHAR	
		OTHER DETAILS OF ADVOCATES: VIKAS KOCHAR(SOLICITORVIKAS@GMAIL.COM)(9990300772)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) CAS LAF(CAS.LAF@NIC.IN)()(RESPONDENT) AFRO(AFRRO@VSNL.NET)()(RESPONDENT) DEFSECY(DEFSECY@NIC.IN)()(RESPONDENT) AFSCBINDIA(AFSCBINDIA@NIC.IN)()(RESPONDENT)		
54	W.P.(C)-12203/2021	CPL CHHOTE LAL PATEL 975467-R V/s UNION OF INDIA AND ORS	VIKAS KOCHAR	
		OTHER DETAILS OF ADVOCATES: VIKAS KOCHAR()(9990300772)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
55	W.P.(C)-11391/2022	AAVESH KUMAR V/s UNION OF INDIA AND ORS	VIKAS KOCHAR	
		OTHER DETAILS OF ADVOCATES: VIKAS KOCHAR()(9990300772)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		

COURT NO. 42
 DIVISION BENCH-VII
 HON'BLE MR.JUSTICE YASHWANT VARMA
 HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	ITA-26/2023 WITH ITA 27/2023	YUM RESTAURANTS MARKETING PVT LTD V/s PR COMMISSIONER OF INCOME TAX 9	MAYANK NAGI	
		OTHER DETAILS OF ADVOCATES: MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER) DELHI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
2	ITA-27/2023	YUM RESTAURANTS MARKETING PVT LTD V/s PR COMMISSIONER OF INCOME TAX 9	MAYANK NAGI	
		OTHER DETAILS OF ADVOCATES: MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER) DELHI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
3	ITA-120/2024	HAVELLS INDIA LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX CIRCLE -1 LTU NEW DELHI	PARITOSH JAIN	
		OTHER DETAILS OF ADVOCATES: AJA LEGAL(AJALEGALS@GMAIL.COM){}(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
CONNECTED MATTERS (ADMISSION)				
4	W.P.(C)-15919/2023 CM APPL. 64134/2023	SANJEEV AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28, DELHI AND ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
5	W.P.(C)-15920/2023 CM APPL. 64136/2023	SANJEEV AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
6	W.P.(C)-15921/2023 CM APPL. 64138/2023	SANJEEV AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
7	W.P.(C)-15922/2023 CM APPL. 64140/2023	SANJEEV AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 & ORS.	ANKIT AGARWAL	

		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
8	W.P.(C)-15923/2023 CM APPL. 64145/2023	SANJEEV AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
9	W.P.(C)-15924/2023 CM APPL. 64148/2023	SANJEEV AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
10	W.P.(C)-15925/2023 CM APPL. 64152/2023	SANJEEV AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
11	W.P.(C)-19/2024 CM APPL. 56/2024 WITH W.P.(C) 284/2024 W.P.(C) 37/2024 W.P.(C) 285/2024 W.P.(C) 290/2024 W.P.(C) 294/2024 W.P.(C) 23/2024 W.P.(C) 21/2024 W.P.(C) 27/2024 W.P.(C) 35/2024 W.P.(C) 36/2024	SUDHIR AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
12	W.P.(C)-21/2024 CM APPL. 59/2024	SUDHIR AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKI@AGARWALLAW.IN)(9811197358)(PETITIONER)		
13	W.P.(C)-23/2024 CM APPL. 61/2024	SUDHIR AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
14	W.P.(C)-27/2024 CM APPL. 68/2024	SUDHIR AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		

15	W.P.(C)-284/2024 CM APPL. 1268/2024 WITH W.P.(C) 291/2024 W.P.(C) 292/2024 W.P.(C) 293/2024 W.P.(C) 286/2024 W.P.(C) 287/2024 W.P.(C) 288/2024 W.P.(C) 289/2024 W.P.(C) 291/2024 W.P.(C) 19/2024 W.P.(C) 285/2024 W.P.(C) 290/2024 W.P.(C) 294/2024	CHUKNOO SECURITIES LIMITED THROUGH ITS DIRECTOR SANJEEV AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
16	W.P.(C)-285/2024 CM APPL. 1270/2024	CHUKNOO SECURITIES LIMITED THROUGH ITS DIRECTOR SANJEEV AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
17	W.P.(C)-290/2024 CM APPL. 1280/2024	CHUKNOO SECURITIES LIMITED THROUGH ITS DIRECTOR SANJEEV AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
18	W.P.(C)-294/2024 CM APPL. 1288/2024	CHUKNOO SECURITIES LIMITED THROUGH ITS DIRECTOR SANJEEV AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811198358)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
19	W.P.(C)-35/2024 CM APPL. 81/2024	SUDHIR AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
20	W.P.(C)-36/2024 CM APPL. 83/2024	SUDHIR AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
21	W.P.(C)-37/2024 CM APPL. 85/2024	SUDHIR AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
22	W.P.(C)-286/2024 CM APPL. 1272/2024	CHUKNOO SECURITIES LIMITED THROUGH ITS DIRECTOR SANJEEV AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		

23	W.P.(C)-287/2024 CM APPL. 1274/2024	CHUKNOO SECURITIES LIMITED THROUGH ITS DIRECTOR SANJEEV AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 DELHI & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
24	W.P.(C)-288/2024 CM APPL. 1276/2024	CHUKNOO SECURITIES LIMITED THROUGH ITS DIRECTOR SANJEEV AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
25	W.P.(C)-289/2024 CM APPL. 1278/2024	CHUKNOO SECURITIES LIMITED THROUGH ITS DIRECTOR SANJEEV AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
26	W.P.(C)-291/2024 CM APPL. 1282/2024	CHUKNOO SECURITIES LIMITED THROUGH ITS DIRECTOR SANJEEV AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 DELHI & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
27	W.P.(C)-292/2024	CHUKNOO SECURITIES LIMITED THROUGH ITS DIRECTOR SANJEEV AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 DELHI & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
28	W.P.(C)-293/2024 CM APPL. 1286/2024	CHUKNOO SECURITIES LIMITED THROUGH ITS DIRECTOR SANJEEV AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 DELHI & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
29	ITA-232/2017 WITH ITA 233/2017 ITA 234/2017	PR. COMMISSIONER OF INCOME TAX-6, NEW DELHI V/s SH. RAM MEHAR GARG	ASHEESH JAIN	
		OTHER DETAILS OF ADVOCATES:		
30	ITA-233/2017	PR. COMMISSIONER OF INCOME TAX-6 NEW DELHI V/s SH. RAM MEHAR GARG	ASHEESH JAIN	
		OTHER DETAILS OF ADVOCATES:		
31	ITA-234/2017	PR. COMMISSIONER OF INCOME TAX-6 NEW DELHI V/s SH. RAM MEHAR GARG	ASHEESH JAIN	
		OTHER DETAILS OF ADVOCATES:		
32	ITA-482/2019 WITH ITA 483/2019 ITA 902/2019 ITA 903/2019	PR. COMMISSIONER OF INCOME TAX-16 V/s DABUR INVEST CORP	ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM , OFFICEZHOSAIN@GMAIL.COM , VSDEEPAK99@GMAIL.COM , ADARSHGUPTA11157@GMAIL.COM)(9999711099)(PETITIONER)		

33	ITA-483/2019 WITH ITA 902/2019 ITA 903/2019	PR. COMMISSIONER OF INCOME TAX-16 V/s DABUR INVEST CORP	ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM , OFFICEZHOSAIN@GMAIL.COM , VSDEEPAK99@GMAIL.COM , ADARSHGUPTA11157@GMAIL.COM)(9999711099)(PETITIONER)		
34	ITA-902/2019	PR. COMMISSIONER OF INCOME TAX-16 V/s DABUR INVEST CORP	ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM , OFFICEZHOSAIN@GMAIL.COM , VSDEEPAK99@GMAIL.COM , ADARSHGUPTA11157@GMAIL.COM)(9999711099)(PETITIONER)		
35	ITA-903/2019	PR. COMMISSIONER OF INCOME TAX-16 V/s DABUR INVEST CORP	ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM , OFFICEZHOSAIN@GMAIL.COM , VSDEEPAK99@GMAIL.COM , ADARSHGUPTA11157@GMAIL.COM)(9999711099)(PETITIONER)		
36	ITA-387/2022 WITH ITA 213/2023	HAVELLS INDIA LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE -17	PARITOSH JAIN	
		OTHER DETAILS OF ADVOCATES: AJA LEGAL(AJALEGALS@GMAIL.COM)(P)(PETITIONER) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(R)(RESPONDENT)		
37	ITA-213/2023	HAVELLS INDIA LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 17 NEW DELHI	PARITOSH JAIN	
		OTHER DETAILS OF ADVOCATES: AJA LEGAL(AJALEGALS@GMAIL.COM)(P)(PETITIONER) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(R)(RESPONDENT)		
38	ITA-28/2023	YUM RESTAURANTS MARKETING PVT LTD V/s PR COMMISSIONER OF INCOME TAX 9	MAYANK NAGI	
		OTHER DETAILS OF ADVOCATES: MAYANK NAGI(NAYAKNAGI@GMAIL.COM)(9818656669)(PETITIONER) DELHI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(R)(RESPONDENT)		
39	ITA-102/2023 WITH ITA 126/2024 ITA 383/2023	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s HAVELLS INDIA LTD.	PARITOSH JAIN, SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR , EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) AKASH SHARMA (AKASH.SHARMA@HAVELLS.COM)(R)(RESPONDENT) PARITOSH JAIN(AJALEGALS@GMAIL.COM)(8287272966)(RESPONDENT)		
40	ITA-383/2023 CM APPL. 36164/2023	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S HAVELLS INDIA LTD.	PARITOSH JAIN, SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: INCOME TAX(DELHI.CIT.CEN2@INCOMETAX.GOV.IN)(P)(PETITIONER) SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) M/S HAVELS INDIA LTD(AKASH.SHARMA@HAVELLS.COM)(R)(RESPONDENT) PARITOSH JAIN(AJALEGALS@GMAIL.COM)(8287272966)(RESPONDENT)		
41	ITA-126/2024 CM APPL. 10307/2024 WITH ITA 102/2023	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S HAVELLS INDIA PVT. LTD.	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES:		
42	W.P.(C)-12278/2018 WITH W.P.(C) 12711/2018	ORRIS INFRASTRUCTURE PVT. LTD . V/s ASSISTANT COMMISSIONER OF INCOME TAX	NAVEEN KUMAR, RUCHESH SINHA	
		OTHER DETAILS OF ADVOCATES: RUCHESH SINHA(RUCHESH_11@REDIFFMAIL.COM)(9650569757)(PETITIONER) NAVEEN KUMAR(NAVKUMAR1512@GMAIL.COM)(9555481152)(PETITIONER)		

43	W.P.(C)-12710/2018	AMIT GUPTA V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 19(1), NEW DELHI	NAVEEN KUMAR, RUCHESH SINHA	
		OTHER DETAILS OF ADVOCATES: RUCHESH SINHA(RUCHESH_11@REDIFFMAIL.COM)(9650569757)(PETITIONER) NAVEEN KUMAR(NAVKUMAR1512@GMAIL.COM)(9555481152)(PETITIONER)		
44	W.P.(C)-12711/2018	VIJAY GUPTA V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 19(1), NEW DELHI	NAVEEN KUMAR, RUCHESH SINHA	
		OTHER DETAILS OF ADVOCATES: RUCHESH SINHA(RUCHESH_11@REDIFFMAIL.COM)(9650569757)(PETITIONER) NAVEEN KUMAR(NAVKUMAR1512@GMAIL.COM)(9555481152)(PETITIONER)		
45	W.P.(C)-13904/2018	KUSUM GUPTA V/s INCOME TAX OFFICER, WARD-70(1) NEW DELHI & ANR.	NAVEEN KUMAR, RUCHESH SINHA	
		OTHER DETAILS OF ADVOCATES: RUCHESH SINHA(RUCHESH_11@REDIFFMAIL.COM)(9650569757)(PETITIONER) NAVEEN KUMAR(NAVKUMAR1512@GMAIL.COM)(9555481152)(PETITIONER)		
46	W.P.(C)-13258/2021	HONDA CARS LTD V/s DEPUTY COMMISSIONER OF INCOME TAX & ORS.	DEEPAK CHOPRA AZB & PARTNERS	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHOPRA(GIRISHCHAND71@GMAIL.COM)(9911821403)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
47	W.P.(C)-15567/2022	M TECH DEVELOPERS PVT. LTD. V/s NATIONAL FACELESS ASSESSMENT CENTRE, DELHI & ANR.	BIBHUTI KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: ROHIT TIWARI(ROHITTIWARICA@GMAIL.COM)(9810457880)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		
48	W.P.(C)-16680/2022	ASHOK KUMAR MAKHIJA V/s UNION OF INDIA (THROUGH SECRETARY) AND ORS.	KALRAV MEHROTRA	
		OTHER DETAILS OF ADVOCATES: ABHINAV MEHROTRA(KALRAV.MEHROTRA@GMAIL.COM)(9838509679)(PETITIONER) ABHINAV MEHROTRA(KALRAV.MEHROTRA@GMAIL.COM)(9838509679)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
49	W.P.(C)-16700/2022	AARTI FABRICOTT PRIVATE LIMITED V/s INCOME TAX OFFICER, WARD 1(1), DELHI & ANR.	AMOL SINHA	
		OTHER DETAILS OF ADVOCATES: AMOL SINHA(AMOLSINHA1@YAHOO.COM)(9910847958)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		
50	W.P.(C)-531/2023	LAVEESH BHANDARI V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 28(1), DELHI & ORS.	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(ANIMESH@VJLEGAL.COM)(7327094333)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) CIT JUDICIAL DELHI(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) DELHI DCIT(DELHI.DCIT28.1@INCOMETAX.GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DELHI ITO(DELHI.ITO.HQ.PCCIT.NEAC@INCOMETAX.GOV.IN){}(RESPONDENT)		
51	W.P.(C)-9007/2023 CM APPL. 34162/2023	BIMLA DEVI GOEL V/s NATIONAL FACELESS ASSESSMENT CENTRE NEW DELHI	KAPIL GOEL	
		OTHER DETAILS OF ADVOCATES: KAPIL GOEL(ADVOCATEKAPILGOEL@GMAIL.COM)(9910272804)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		

52	W.P.(C)-9029/2023 CM APPL. 34377/2023	NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED V/s ASSESSMENT UNIT, INCOME TAX DEPARTMENT, NATIONAL FACELESS ASSESSMENT CENTRE	DEEPAK CHOPRA AZB & PARTNERS	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHOPRA(GIRISH.KANDPAL@AZBPARTNERS.COM)(9911821403)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
53	W.P.(C)-9279/2023 CM APPL. 35329/2023	BACARDI MARTINI BV V/s ASSISTANT COMMISSIONER OF INCOME TAX	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(1142492525)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.IT1.1.2@INCOMETAX.GOV.IN){}(RESPONDENT) INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT)		
54	W.P.(C)-9308/2023 CM APPL. 35444/2023 WITH W.P.(C) 9633/2023	TELENOR SOUTH ASIA INVESTMENT PTE LTD V/s DEPUTY COMMISSIONER OF INCOME TAX	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
55	W.P.(C)-9633/2023 CM APPL. 36913/2023	AETNA GLOBAL BENEFITS (SINGAPORE) PTE LTD V/s DEPUTY COMMISSIONER OF INCOME TAX	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
56	W.P.(C)-9441/2023	HARMONY ELECTORAL TRUST V/s CENTRAL BOARD OF DIRECT TAXES (ITA-1) & ORS.	ROHINI PRASAD, AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGARWALA (MAHESH@AGALW.IN, RISH@AGALW.IN, ANKUR.SAIGAL@AGLAW.IN, ANIRUCH.BHATIA@AGLAW.IN){}(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) ROHINI PRASAD(ROHINIPD@GMAIL.COM)(9818065913)(RESPONDENT)		
57	W.P.(C)-10051/2023 WITH W.P.(C) 11121/2023	WHIRLPOOL OF INDIA LTD. V/s DEPUTY COMMISSIONER OF INCOME TAX - OSD, RANGE - 10, NEW DELHI & ORS.	ABHIMANYU JHAMBA	
		OTHER DETAILS OF ADVOCATES: TAPAS RAM MISRA(TAPAS.MISRA@MNLEGAL.IN, AJ@ABHIMANYUJHAMBA.COM)(9218999999)(PETITIONER) DEPUTY COMMISSIONER OF INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
58	W.P.(C)-11121/2023	WHIRLPOOL OF INDIA LTD V/s DEPUTY COMMISSIONER OF INCOME TAX OSD RANGE 10 & ORS.	ABHIMANYU JHAMBA	
		OTHER DETAILS OF ADVOCATES: TAPAS RAM MISRA(AJ@ABHIMANYUJHAMBA.COM, TAPAS.MISRA@MNLEGAL.IN)(9218999999)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
59	W.P.(C)-10110/2023 CM APPL. 39031/2023	GDR FINANCE AND LEASING PRIVATE LIMITED V/s ASSESSMENT UNIT, INCOME TAX DEPARTMENT, NATIONAL FACELESS ASSESSMENT CENTRE & ORS.	PRAKASH KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAKASH KUMAR (PRAKASHKUMAR0809@GMAIL.COM)(9811212920)(PETITIONER) DELHI DCIT (DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
60	ITA-188/2020 WITH ITA 189/2020 ITA 190/2020 ITA 191/2020 ITA 192/2020 ITA 193/2020 ITA 210/2020	PR. COMMISSIONER OF INCOME TAX V/s G.D.FOODS MANUFACTURING (INDIA) PVT.LTD	JAGDEEP SINGH LAMBA, AJAY WADHWA, ZOHEB HOSSAIN	

		OTHER DETAILS OF ADVOCATES: JAGDEEP SINGH LAMBA(LEGALAIDE@REDIFFMAIL.COM)(9810760283)(RESPONDENT) AJAY WADHWA (AJAYWADHWATA@GMAIL.COM)(9818653331)(RESPONDENT) AJAY WADHWA (AJAYWADHWATA@GMAIL.COM)(9818653331)(RESPONDENT)	
61	ITA-189/2020	PR. COMMISSIONER OF INCOME TAX V/s G.D.FOODS MANUFACTURING (INDIA) PVT.LTD	AJAY WADHWA, ZOHEB HOSSAIN
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM,OFFICEZHOSSAIN@GMAIL.COM,VSDEEPAK99@GMAIL.COM,ADARSHGUPTA11157@GMAIL.COM)(9999711099)(PETITIONER) AJAY WADHWA (AJAYWADHWATA@GMAIL.COM)(9818653331)(PETITIONER) AJAY WADHWA (AJAYWADHWATA@GMAIL.COM)(9818653331)(RESPONDENT)	
62	ITA-190/2020	PR. COMMISSIONER OF INCOME TAX V/s G.D.FOODS MANUFACTURING (INDIA) PVT.LTD	AJAY WADHWA, ZOHEB HOSSAIN
		OTHER DETAILS OF ADVOCATES: AJAY WADHWA (AJAYWADHWATA@GMAIL.COM)(9818653331)(RESPONDENT) AJAY WADHWA (AJAYWADHWATA@GMAIL.COM)(9818653331)(RESPONDENT)	
63	ITA-191/2020	PR. COMMISSIONER OF INCOME TAX V/s G.D.FOODS MANUFACTURING (INDIA) PVT.LTD	AJAY WADHWA, ZOHEB HOSSAIN
		OTHER DETAILS OF ADVOCATES: AJAY WADHWA (AJAYWADHWATA@GMAIL.COM)(9818653331)(RESPONDENT) AJAY WADHWA (AJAYWADHWATA@GMAIL.COM)(9818653331)(RESPONDENT)	
64	ITA-192/2020	PR. COMMISSIONER OF INCOME TAX V/s G.D.FOODS MANUFACTURING (INDIA) PVT.LTD	AJAY WADHWA, ZOHEB HOSSAIN
		OTHER DETAILS OF ADVOCATES: AJAY WADHWA (AJAYWADHWATA@GMAIL.COM)(9818653331)(RESPONDENT) AJAY WADHWA (AJAYWADHWATA@GMAIL.COM)(9818653331)(RESPONDENT)	
65	ITA-193/2020	PR. COMMISSIONER OF INCOME TAX V/s G.D.FOODS MANUFACTURING (INDIA) PVT.LTD	AJAY WADHWA, ZOHEB HOSSAIN
		OTHER DETAILS OF ADVOCATES: AJAY WADHWA (AJAYWADHWATA@GMAIL.COM)(9818653331)(RESPONDENT) AJAY WADHWA (AJAYWADHWATA@GMAIL.COM)(9818653331)(RESPONDENT)	
66	ITA-222/2020 CM APPL. 33395/2020 WITH ITA 223/2020 ITA 225/2020 ITA 229/2020 ITA 176/2022	YUM RESTAURANTS MARKETING PVT. LTD. V/s PRINCIPAL COMMISSIONER OF INCOME TAX-9,	MAYANK NAGI, SANAT KAPOOR, SANAT KAPOOR
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR, SANAT KAPOOR(ANANYA@SALILKAPOOR.CO)(23311355)(PETITIONER) INCOMETAX(DELHI.DCIT.JUDICAIL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER)	
67	ITA-223/2020 CM APPL. 33397/2020	YUM RESTAURANTS MARKETING PVT. LTD. V/s PRINCIPAL COMMISSIONER OF INCOME TAX-9,	MAYANK NAGI, SANAT KAPOOR, SANAT KAPOOR
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR, SANAT KAPOOR(ANANYA@SALILKAPOOR.CO)(23311355)(PETITIONER) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) AMARATHA(AMARATHA@YAHOO.COM)()(RESPONDENT) MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER)	
68	ITA-225/2020 CM APPL. 33420/2020	YUM RESTAURANTS MARKETING PVT. LTD. V/s PRINCIPAL COMMISSIONER OF INCOME TAX-9,	MAYANK NAGI, SANAT KAPOOR, SANAT KAPOOR
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR , SANAT KAPOOR(ANANYA@SALILKAPOOR.CO)(23311355)(PETITIONER) AMARATHA(AMARATHA@YAHOO.COM)()(RESPONDENT) MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER)	
69	ITA-229/2020 CM APPL. 34063/2020	YUM RESTAURANTS MARKETING PVT. LTD. V/s PRINCIPAL COMMISSIONER OF INCOME TAX-9,	MAYANK NAGI, SANAT KAPOOR, SANAT KAPOOR

		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR, SANAT KAPOOR, ANANYA KAPOOR, SOUMYA SINGH(ANANYA@SALILKAPOOR.CO)(23311355)(PETITIONER) DCIT(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(PETITIONER) AMARATHA(AMARATHA@YAHOO.COM)()(RESPONDENT) MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER)	
70	ITA-176/2022	YUM RESTAURANTS MARKETING PVT LTD V/s INCOME TAX OFFICER WARD 27(4) DELHI	MAYANK NAGI
		OTHER DETAILS OF ADVOCATES: MAYANK NAGI, PULKIT VERMA(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)	
FOR FINAL DISPOSAL			
71	W.P.(C)-12122/2005	DG, CIVIL AVIATION & ANR. V/s CANTEEN MAZDOOR SABHA & ORS.	ARIJIT MAZUMDAR, SIKRI & CO.
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(PETITIONER)	
72	W.P.(C)-7522/2023 CM APPL. 29198/2023 WITH W.P.(C) 7532/2023 W.P.(C) 7530/2023	METRO SPECIALITY HOSPITALS PVT. LTD. V/s PR. COMMISSIONER OF INCOME TAX, DELHI- 4 & ORS.	SATYEN SETHI
		OTHER DETAILS OF ADVOCATES: SATYEN SETHI(SATYENSETHI@GMAIL.COM)(1126510104)(PETITIONER) INCOME TAX(GURGAON.PCIT.CEN@INCOMETAX.GOV.IN, FARIDABAD.DCIT.CEN2@INCOMETAX.GOV.IN)()(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.PCIT4@INCOMETAX.GOV.IN)()(RESPONDENT)	
73	W.P.(C)-7530/2023 CM APPL. 29211/2023	METRO MEDICAL SERVICES LIMITED V/s PR. COMMISSIONER OF INCOME TAX, DELHI - 4 & ORS.	SATYEN SETHI
		OTHER DETAILS OF ADVOCATES: SATYEN SETHI(SATYENSETHI@GMAIL.COM)(26510104)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)	
74	W.P.(C)-7532/2023 CM APPL. 29214/2023 WITH W.P.(C) 7530/2023	METRO INSTITUTES OF MEDICAL SCIENCES PVT LTD V/s PR. COMMISSIONER OF INCOME TAX, DELHI - 4, & ORS.	SATYEN SETHI
		OTHER DETAILS OF ADVOCATES: SATYEN SETHI(SATYENSETHI@GMAIL.COM)()(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)	
75	W.P.(C)-9163/2023 CM APPL. 34828/2023	HILSUN ESTATES PRIVATE LIMITED & ORS. V/s PRO COMMISSIONER OF INCOME TAX, DELHI - 4, & ORS.	SHAIENDERA KISHORE SINGH, SATYEN SETHI
		OTHER DETAILS OF ADVOCATES: SATYEN SETHI(SATYENSETHI@GMAIL.COM)(9811297400)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.PCIT4@INCOMETAX.GOV.IN)()(RESPONDENT) INCOME TAX(GURGAON.PCIT.CEN@INCOMETAX.GOV.IN, FARIDABAD.DCIT.CEN2@INCOMETAX.GOV.IN)()(RESPONDENT) SHAIENDERA KISHORE SINGH(SHAIENDERAINCOMETAX@GMAIL.COM)(8800652576)(RESPONDENT)	
76	W.P.(C)-9180/2023 CM APPL. 34899/2023	METRO MAS HOSPITAL PVT. LTD & ORS. V/s PRO COMMISSIONER OF INCOME TAX, DELHI - 4 & ORS.	SATYEN SETHI
		OTHER DETAILS OF ADVOCATES: SATYEN SETHI(SATYENSETHI@GMAIL.COM)()(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)	
77	W.P.(C)-11532/2023 CM APPL. 44899/2023	SUNHILL HOSPITALS PVT LTD & ORS. V/s PR. COMMISSIONER OF INCOME TAX DELHI 7 & ORS.	SATYEN SETHI
		OTHER DETAILS OF ADVOCATES: SAATYEN SETHI(SATYENSETHI@GMAIL.COM)()(PETITIONER) FARIDABAD (FARIDABAD.DDIT.INV1@INCOMETAX.GOV.IN)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)	

PART-HEARD MATTER(END OF THE BOARD)				
78	ITA-687/2019 WITH ITA 196/2020 ITA 199/2020	PR. COMMISSIONER OF INCOME TAX- 9 V/s M/S TATA POWER DELHI DISTRIBUTION LTD. (FORMERLY KNOWN AS M/S NORTH DELHI POWER LIMITED)	SHASHI M. KAPILA, ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM , OFFICEZHOSAIN@GMAIL.COM , VSDEEPAK99@GMAIL.COM , ADARSHGUPTA11157@GMAIL.COM)(9999711099)(PETITIONER) SHASHI M. KAPILA(SHASHI_KAPILA@HOTMAIL.COM)(9810400207)(RESPONDENT)		
79	ITA-196/2020 CM APPL. 9652/2020 WITH ITA 687/2019 ITA 199/2020	DCIT, CIRCLE-25(1), NEW DELHI V/s TATA POWER DELHI DISTRIBUTION LTD.	SHASHI M. KAPILA, AJIT SHARMA	
		OTHER DETAILS OF ADVOCATES: AJIT SHARMA(SHARMA.AJIT@GMAIL.COM)(7838029831)(PETITIONER) SHASHI M. KAPILA(SHASHI_KAPILA@HOTMAIL.COM)(9810400207)(PETITIONER)		
80	ITA-199/2020 CM APPL. 9846/2020 WITH ITA 687/2019 ITA 196/2020	DCIT, CIRDE-25(1), NEW DELHI V/s TATA POWER DELHI DISTRIBUTION LTD.	SHASHI M. KAPILA, AJIT SHARMA	
		OTHER DETAILS OF ADVOCATES: AJIT SHARMA(SHARMA.AJIT@GMAIL.COM)(7838029831)(PETITIONER) SHASHI M. KAPILA(SHASHI_KAPILA@HOTMAIL.COM)(9810400207)(PETITIONER)		
END OF THE BOARD MATTERS				
81	ITA-84/2020 WITH ITA 85/2020	RUKMANI GUPTA V/s ASSISTANT COMMISSIONER OF INCOME TAX,	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER)		
82	ITA-85/2020	MAHESH KUMAR GUPTA V/s ASSISTANT COMMISSIONER OF INCOME TAX,	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER)		

COURT NO. 06
 DIVISION BENCH-VIII
 HON'BLE MS.JUSTICE REKHA PALLI
 HON'BLE MR.JUSTICE RAJNISH BHATNAGAR

[NOTE: SUPPLEMENTARY PASS OVER MATTERS SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.]

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anand.pinani@dhc.nic.in

cmnikhiltiwari.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	LPA-15/2024 CM APPL. 811/2024 WITH LPA 19/2024 LPA 20/2024 LPA 30/2024 LPA 32/2024 LPA 33/2024	MRS. CHARANJEET KAUR V/s GURU HARKRISHAN PUBLIC SCHOOL AND ORS	ABINASH KUMAR MISHRA, NIKHILESH KUMAR	
		OTHER DETAILS OF ADVOCATES: ATTORNEYS AT LAW(NIKHILESHK9@GMAIL.COM)(9891655677)(PETITIONER) CHARANJEET()(9668982886)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT) LEGAL CELL(LEGALCELL@DSGMC.IN)()(RESPONDENT) ABINASH(ABINASHKMISHRA@GMAIL.COM)()(RESPONDENT) ABINASH KUMAR MISHRA(ABINASHKMISHRA@GMAIL.COM)(9319272794)(RESPONDENT)		
2	LPA-19/2024 CM APPL. 1009/2024 CM APPL. 1010/2024	UMESH GAUBA V/s MODERN CHILD PUBLIC SR. SEC. SCHOOL & ANR.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWALCOMPANY@GMAIL.COM)(9891403206)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SC SERVICE(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) MODERN CHILDPUBLICSCHOOL(MODERNCHILDPUBLICSCHOOL@GMAIL.COM)()(RESPONDENT)		
3	LPA-20/2024 CM APPL. 1014/2024 CM APPL. 1015/2024	VISHWA NATH PRASAD V/s BAL BHAVAN PUBLIC SCHOOL & ANR.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL (ANUJAGGARWALCOMPANY@GMAIL.COM)(9891403206)(PETITIONER) BBPSMV(BBPSMV@GMAIL.COM)()(RESPONDENT) SUDHIR(SUDHIR@NAAGAR.COM)()(RESPONDENT) SC SERVICE(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT)		
4	LPA-30/2024 CM APPL. 1593/2024 CM APPL. 1594/2024	VINITA BALONI V/s AHLCON PUBLIC SCHOOL & ANR.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: VINITA()(7982852970)(PETITIONER) ASHOK AGARWAL & KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) DIREDU(DIREDU@NIC.IN)()(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) PULKIT(PULKITTARE7@GMAIL.COM)()(RESPONDENT)		

		PUBLIC SCHOOL(MAIL@AHLCONPULICSCHOOL.COM)()(RESPONDENT)	
5	LPA-32/2024 CM APPL. 1599/2024 CM APPL. 1600/2024 WITH LPA 33/2024	BHAVAYA TEHRI V/s AHLCON PUBLIC SCHOOL & ANR.	KUMAR UTKARSH
		OTHER DETAILS OF ADVOCATES: BHAVAYA TEHRI()(9999401595)(PETITIONER) ASHOK AGARWAL & KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) GOV OF NCT(DIREDU@NIC.IN)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) AHLCON PUBLIC SCHOOL(MAIL@AHLCONPULICSCHOOL.COM)()(RESPONDENT) PULKIT(PULKITTARE7@GMAIL.COM)()(RESPONDENT)	
6	LPA-33/2024 CM APPL. 1625/2024 CM APPL. 1626/2024	MRS. REKHA JARREL AND OTHERS V/s AHLCON PUBLIC SCHOOL & ANR.	KUMAR UTKARSH
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL(JURISTASHOK@GMAIL.COM)(9811101923)(PETITIONER) AHLCON PUBLIC SCHOOL(MAIL@AHLCONPULICSCHOOL.COM)()(RESPONDENT) S C PULKIT(PULKITTARE7@GMAIL.COM)()(RESPONDENT) DIREDU(DIREDU@NIC.IN)()(RESPONDENT) SC SERVICE(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH (AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)	
FOR ADMISSION			
7	W.P.(C)-8908/2006	GOVT. OF N.C.T. OF DELHI & ORS V/s ANIL KUMAR & ORS.	MR.S.K. GUPTA, MR. ALOK SINGH, MRS.AVNISH AHLAWAT
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT)	
8	W.P.(C)-6561/2019	SH. R.K. GUPTA V/s UNION OF INDIA AND ORS.	S K GUPTA
		OTHER DETAILS OF ADVOCATES: S K GUPTA()(9811211218)(PETITIONER)	
AFTER NOTICE MISC. MATTERS			
9	LPA-657/2019 CM APPL. 44950/2019 CM APPL. 44952/2019 CM APPL. 51356/2019 CM APPL. 51357/2019 CM APPL. 9579/2020 CM APPL. 9581/2020	ASSOCIATION OF HEALTHCARE PROVIDERS (INDIA) V/s GOVT OF NCT OF DELHI	MILANKA CHAUDHURY, SUBHASH CHANDRAN KR, HARVINDER SINGH, MOHIT GUPTA
		OTHER DETAILS OF ADVOCATES: MILANKA CHAUDHURY()(8586870531)(PETITIONER) SUBHASH CHANDRAN KR()(8882375011)(PETITIONER) HARVINDER SINGH , MOHIT GUPTA()(9810000107)(PETITIONER) HARVINDER SINGH()(9810000107)(PETITIONER)	
10	LPA-540/2023 CM APPL. 34589/2023	PRADEEP KUMAR SINGH V/s THE UNION OF INDIA & ANR.	RAJIV RANJAN DWIVEDI
		OTHER DETAILS OF ADVOCATES:	
11	LPA-51/2024 CM APPL. 2494/2024	MRS. VANDANA MALIK AND OTHERS V/s RYAN INTERNATIONAL SCHOOL & ANR.	KUMAR UTKARSH
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL , KUMAR UTKARSH(JURISTASHOK@GMAIL.COM)(9811101923)(PETITIONER) ASHOK AGARWAL (JURISTASHOK@GMAIL.COM)(9811101923)(PETITIONER) DIREDU(DIREDU@NIC.IN)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SC SERVICE(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) ROMYCHACKO(ROMYCHACKO@REDIFFMAIL.COM)()(RESPONDENT) RIS MAYURVIHAR(RIS.VAYURVIHAR@RYANGROUP.ORG)()(RESPONDENT)	

12	CM APPL. 17057/2024 In LPA-52/2024	VIAAN INTERNATIONAL SCHOOL V/s RABINDER JIT KAUR AND ORS.	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA (KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) KHAGESH JHA(ADVOCATE@KBJANDCO.COM)()(RESPONDENT) ABHIMANTRA LEGAL(ABHIMANTRANLEGAL@GMAIL.COM)()(RESPONDENT) LATIKA(LATIKACHOUDHURY@GMAIL.COM)()(RESPONDENT)		
13	LPA-202/2024 CM APPL. 14488/2024	SHUBHAM PAL & ORS. V/s STAFF SELECTION COMMISSION & ANR.	SHRUTI SINGH	
		OTHER DETAILS OF ADVOCATES: ROHIT PANDEY , SHIVAM , SHRUTI(ADV.SHIVAM.KR@GMAIL.COM)(7258010113)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) DIRADMIN(DIRADMIN@NIC.IN)()(RESPONDENT)		
14	W.P.(C)-951/2017 CM APPL. 4349/2017	UNION OF INDIA & ANR V/s VIJAY KUMAR	A K BHAKT, RUCHIR MISHRA	
		OTHER DETAILS OF ADVOCATES:		
15	W.P.(C)-9911/2017 WITH W.P.(C) 10592/2017	UNION OF INDIA AND ANR V/s SYED SAJID ALI	RIPU DAMAN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
16	W.P.(C)-10592/2017	UNION OF INDIA AND ANR V/s SYED SAJID ALI	RIPU DAMAN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
17	W.P.(C)-9352/2018	RATAN SINGH V/s GOVERNMENT OF NCT OF DELHI AND ORS.	AVNISH AHLAWAT, AJESH LUTHRA	
		OTHER DETAILS OF ADVOCATES: AJESH LUTHRA()(9999941163)(PETITIONER)		
18	W.P.(C)-1149/2019 CM APPL. 34409/2019 CM APPL. 36117/2019	RITES LTD V/s MRS. SAPHLA RANI	J.M KALIA & CO., GS CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: GS CHATURVEDI()(9811092221)(PETITIONER) GS CHATURVEDI()(9811092221)(PETITIONER) GS CHATURVEDI()(9811092221)(PETITIONER)		
19	W.P.(C)-10222/2019 WITH W.P.(C) 10202/2020	RAJESH KUMAR GUPTA AND ORS. V/s UNION OF INDIA AND ORS.	PADMA KUMAR S.	
		OTHER DETAILS OF ADVOCATES: PADMA KUMAR S.()(9818346773)(PETITIONER)		
20	W.P.(C)-11261/2019 CM APPL. 46392/2019 CM APPL. 46393/2019	VED PRAKASH GUPTA V/s UNION OF INDIA AND ORS.	V P GUPTA	
		OTHER DETAILS OF ADVOCATES: V P GUPTA()(8178673183)(PETITIONER)		
21	W.P.(C)-14630/2021 CM APPL. 46103/2021	DELHI DEVELOPMENT AUTHORITY V/s SUSHIL KUMAR SHARMA AND ANR.	SRIPARNA CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: SRIPARNA CHATTERJEE(LEXCORPLAWOFFICES@GMAIL.COM)(9999941193)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
22	W.P.(C)-13310/2022 CM APPL. 40397/2022 CM APPL. 40398/2022 CM APPL. 40399/2022	UNION OF INDIA & ORS. V/s SMT REKHA VISHNOI	RAVI PRAKASH	
		OTHER DETAILS OF ADVOCATES: RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9795309119)(PETITIONER) SAGAR AND ASSOCIATES(SAGARNASSOCIATES@GMAIL.COM)()(RESPONDENT)		

23	W.P.(C)-5627/2023	REENA KUMARI V/s MUNICIPAL CORPORATION OF DELHI	PAWAN KUMAR BAHL	
		OTHER DETAILS OF ADVOCATES: PAWAN KUMAR BAHL(PAWANKBAHL@GMAIL.COM)(9810045051)(PETITIONER) CLOMCDHQ(CLOMCDHQ@GMAIL.COM, CLOMCD@GMAIL.COM)()(RESPONDENT)		
24	W.P.(C)-11324/2023 CM APPL. 44008/2023	UNION OF INDIA V/s SMT MAYA DEVI	KUMAR SHASHANK SHEKHER	
		OTHER DETAILS OF ADVOCATES:		
25	W.P.(C)-15158/2023 CM APPL. 60619/2023	MAHANAGAR TELEPHONE NIGAM LTD. & ORS. V/s SAROJINI BALAKRISHNAN & ANR.	ASHOK KUMAR KAUSIK, CHANDAN KUMAR	
		OTHER DETAILS OF ADVOCATES: CHANDAN KUMAR(CKUMAR7691@GMAIL.COM)(9810312011)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ASHOK KUMAR KAUSIK(ASHOKKAUSHIK53@GMAIL.COM)(9868136363)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
26	LPA-762/2023 CM APPL. 60926/2023 CM APPL. 60927/2023	RENU ARORA AND OTHERS V/s ST. MARGARET SENIOR SECONDARY SCHOOL & ANR.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES:		
27	LPA-780/2023 CM APPL. 61904/2023	ARATI BHATIA AND ORS V/s GD GOENKA PUBLIC SCHOOL & ANR.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL, KUMAR UTKARSH(JURISTASHOK@GMAIL.COM)(9811101923)(PETITIONER) GD GOENKA PUBLIC(SCHOOL@GDGOENKA.COM)(9871600060)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) KAMAL(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT)		
28	LPA-793/2023 CM APPL. 63228/2023	MRS. MAMTA KATARIA V/s ST PAULS DIOCESAN SCHOOL & ORS.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL & KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) MAMTA KATARIA()(9811316959)(PETITIONER) ST PAUL S DIOCESAN SCHOOL(SPDSDEL@YAHOO.COM)()(RESPONDENT) DELHI DIOCESAN TRUST ASSOCIATION(BISHOPPESINGH@YAHOO.CO.IN)()(RESPONDENT) GOVERNMENT OF NCT OF DELHI(DIREDU@NIC.IN)()(RESPONDENT)		
29	LPA-794/2023 CM APPL. 63295/2023	MRS. SUSHMITA MASSEY V/s ST PAULS DIOCESAN SCHOOL & ORS.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL & KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) SUSHMITA SINGH()(9910134707)(PETITIONER) PAUL(SPDSDEL@YAHOO.COM)()(RESPONDENT) PAUL(SPDSDEL@YAHOO.COM)()(RESPONDENT)		
30	LPA-796/2023 CM APPL. 63341/2023	REKHA WADHAWAN AND ORS V/s YUVASHAKTI MODEL SCHOOL & ANR.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: ANOOP()(9810690230)(PETITIONER) VINOD()(9899324522)(PETITIONER) ASHOK AGARWAL & KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) PYUSH()(9891971680)(PETITIONER) LATA SHARMA()(9717222709)(PETITIONER) REKHA(98681066144)()(PETITIONER) MADHU()(9868864598)(PETITIONER) ANITA()(9868756930)(PETITIONER)		

		REKHA WADHWAN()(9953181817)(PETITIONER) RAJSHREE SINGH()(9873232666)(PETITIONER) SUDESH()(9968955360)(PETITIONER) REKHA()(9999670411)(PETITIONER) CHANDA()(8010461138)(PETITIONER) GOV OF NCT(DIREDU@NIC.IN)()(RESPONDENT) YUVASHAKTI MODEL SCHOOL(YMSSCHOOL@YAHOO.CO.IN)()(RESPONDENT)		
31	LPA-801/2023 CM APPL. 63540/2023	MRS. JYOTI SHARMA & ANR. V/s GD GOENKA PUBLIC SCHOOL & ANR.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: AVNISH(AVNISHAHLAWAT@YAHOO.COM)()(PETITIONER) ASHOK AGARWAL(JURISTASHOK@GMAIL.COM)()(PETITIONER) DIREDU(DIREDU@NIC.IN)()(RESPONDENT) SC SERVICE(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) GDGOENKA(SCHOOL@GDGOENKA.COM)()(RESPONDENT) KAMAL GUPTA (KAMALGUPTAANDCOMPANY@GMAIL.COM)()(RESPONDENT)		
32	LPA-802/2023 CM APPL. 63592/2023	MRS. MALA TULI AND OTHERS V/s GD GOENKA PUBLIC SCHOOL & ANR.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: BINDU ()(9910313303)(PETITIONER) ANJU()(9811895788)(PETITIONER) MALA TULI()(9868069877)(PETITIONER) ASHOK AGARWAL & KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) MEENA()(9968518115)(PETITIONER) GOV OF NCT(DIREDU@NIC.IN)()(RESPONDENT) GD GOENKA PUBLIC SCHOOL(SCHOOL@GDGOENKA.COM)()(RESPONDENT)		
33	LPA-804/2023 CM APPL. 63649/2023 CM APPL. 2573/2024 (CROSS OBJ.)	ASMA SYED V/s ARWACHIN BHARTI BHAWAN SENIOR SECONDARY SCHOOL & ANR.	KUMAR UTKARSH, KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: UTKARSH(KUMARUTKARSHJI@GMAIL.COM)()(RESPONDENT) ASHO(JURISTASHOK@GMAIL.COM)()(RESPONDENT) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT)		
34	LPA-807/2023 CM APPL. 63655/2023	MRS. SHIKHA MEHRA & ANR. V/s YUVASHAKTI MODEL SCHOOL & ANR.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL & KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) INDUS(INDUSLAW77@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) YMS SCHOOL(YMSSCHOOL@YAHOO.CO.IN)()(RESPONDENT)		
35	LPA-817/2023 CM APPL. 64689/2023 CM APPL. 64690/2023	MONICA KAPAHI V/s ASN SR. SECONDARY SCHOOL AND ORS	NIKHILESH KUMAR	
		OTHER DETAILS OF ADVOCATES: ATTORNEYS AT LAW(NIKHILESHK9@GMAIL.COM)(9891655677)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) ASN SR SECONDARY SCHOOL(ASNSCHOOL@ASNSCHOOL.ORG)()(RESPONDENT)		
36	LPA-818/2023 CM APPL. 64709/2023 CM APPL. 64710/2023	AHILYA MINOCHA V/s ASN SR. SECONDARY SCHOOL AND ORS	NIKHILESH KUMAR	
		OTHER DETAILS OF ADVOCATES: ATTORNEYS AT LAW(NIKHILESHK9@GMAIL.COM)(9891655677)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT) ASN SECONDARY SCHOOL(ASNSCHOOL@ASNSCHOOL.ORG)()(RESPONDENT)		

37	LPA-819/2023 CM APPL. 64717/2023 CM APPL. 64718/2023	SULEKHA DAS V/s ASN SR SECONDARY SCHOOL AND ORS	NIKHILESH KUMAR	
		OTHER DETAILS OF ADVOCATES: ATTORNEYS AT LAW(NIKHILESHK9@GMAIL.COM)(9891655677)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) ASN SR SECONDARY SCHOOL(ASNSCHOOL@ASNSCHOOL.ORG)(1122713040)(RESPONDENT)		
38	LPA-820/2023 CM APPL. 64722/2023 CM APPL. 64723/2023	RITU SINGHAL V/s GOVT. OF NCT OF DELHI AND ANR	NIKHILESH KUMAR	
		OTHER DETAILS OF ADVOCATES: NIKHILESH KUMAR(NIKHILESHK9@GMAIL.COM)(9891655677)(PETITIONER) LIONS(LIONS_PUBLIC_SCHOOL@YAHOO.CO.IN)()(RESPONDENT) AVNISH(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
39	LPA-825/2023 CM APPL. 65136/2023 CM APPL. 65137/2023	ANJALI VAID AND ORS V/s ADARSH WORLD SCHOOL AND ORS	SAMDARSHI SANJAY, NIKHILESH KUMAR	
		OTHER DETAILS OF ADVOCATES: ATTORNEYS AT LAW(NIKHILESHK9@GMAIL.COM)(9891655677)(PETITIONER) ADARSH WORLD SCHOOL(ADARSHWORLDSCHOOL@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT) SAMDARSHI SANJAY(SAMDARSHI.SANJAY@GMAIL.COM)(9811585062)(RESPONDENT)		
40	LPA-826/2023 CM APPL. 65151/2023	SAVITA KALRA AND ORS. V/s DAV PUBLIC SCHOOL & ORS.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES:		
41	LPA-827/2023 CM APPL. 65170/2023	ANITA V/s RYAN INTERNATIONAL SCHOOL & ANR.	PRASHANT KUMAR, KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: PRASHANT KUMAR(PRASHANTDSNLU@GMAIL.COM)(7903756567)(PETITIONER)		
42	LPA-830/2023 CM APPL. 65566/2023	DIRECTORATE OF EDUCATION V/s ANJALI VAID & ORS.	SAMDARSHI SANJAY, SANTOSH KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR TRIPATHI(SCGNCTD@GMAIL.COM)(9818112250)(PETITIONER) GNCTD(SCGNCTD@GMAIL.COM)(9818112250)(PETITIONER) ANJALI(NIKHILESHK9@GMAIL.COM)(9891655677)(RESPONDENT) ADARSH WORLD SCHOOL(ADARSHWORLDSCHOOL@GMAIL.COM)()(RESPONDENT) SAMDARSHI SANJAY(SAMDARSHI.SANJAY@GMAIL.COM)(9811585062)(RESPONDENT)		
43	LPA-846/2023 CM APPL. 67261/2023	MR. RAVINDRA KUMAR TANWAR AND OTHERS V/s DELHI POLICE PUBLIC SCHOOL & ORS.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES:		
44	LPA-847/2023 CM APPL. 67294/2023	MANJU SHARMA V/s RAVINDRA PUBLIC SCHOOL & ANR.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES:		
45	LPA-1/2024 CM APPL. 12/2024 CM APPL. 13/2024	JASWINDER KAUR & ORS. V/s GURUSHARAN CONVENT SCHOOL & ORS.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
46	LPA-58/2024 CM APPL. 3703/2024	SATINDER TANDON V/s PRUDENCE SCHOOL & ANR.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
47	LPA-95/2024 CM APPL. 6686/2024 WITH LPA 96/2024 LPA 98/2024 LPA 762/2023	NORIN SHARMA V/s AHLCON PUBLIC SCHOOL & ANR.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL & KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER)		

		GOV OF NCT(DIREDU@NIC.IN)()(RESPONDENT) AHLCON PUBLIC SCHOOL(MAIL@AHLCONPUBLICSCHOOL.COM)()(RESPONDENT)		
48	LPA-96/2024 CM APPL. 6699/2024	PRATIBHA KULSHRESTHA V/s AHLCON PUBLIC SCHOOL & ANR.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL , KUMAR UTKARSH(JURISTASHOK@GMAIL.COM)(9811101923)(PETITIONER) ASHOK AGARWAL , KUMAR UTKARSH(JURISTASHOK@GMAIL.COM)(9811101923)(PETITIONER) SC SERVICE(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) DIREDU(DIREDU@NIC.IN)()(RESPONDENT) DIREDU(DIREDU@NIC.IN)()(RESPONDENT) SC SERVICE(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SC PULKIT (PULKITTARE7@GMAIL.COM)()(RESPONDENT) AHLCON PUBLIC SCHOOL(MAIL@AHLCONPUBLICSCHOOL.COM)()(RESPONDENT) AHLCONPUBLIC SCHOOL(MAIL@AHLCONPUBLICSCHOOL.COM)()(RESPONDENT) PULKITTARE(PULKITTARE7@GMAIL.COM)()(RESPONDENT)		
49	LPA-98/2024 CM APPL. 6901/2024	SANGEETA PURI V/s AHLCON PUBLIC SCHOOL & ANR.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL & KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) AHLCON PUBLIC SCHOOL(MAIL@AHLCONPULICSCHOOL.COM)()(RESPONDENT) PULKIT(PULKITTARE7@GMAIL.COM)(8130212324)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) GOV OF NCT(DIREDU@NIC.IN)()(RESPONDENT)		
50	LPA-102/2024 CM APPL. 7596/2024	SH. NIRANJAN LAL AND OTHERS V/s D.A.V. PUBLIC SCHOOL & ORS.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: SANJEEV()(9911226227)(PETITIONER) NARESH()(9871358874)(PETITIONER) DEEPA()(9899024172)(PETITIONER) SULAKSHNA VATS()(9315546715)(PETITIONER) PRIYA()(9818492226)(PETITIONER) RITA()(9911226227)(PETITIONER) SUNDER()(8882771459)(PETITIONER) KANHIYA ()(9811531464)(PETITIONER) PARMITA()(9999607952)(PETITIONER) KAVITA()(9891146022)(PETITIONER) RAJNI()(9716080519)(PETITIONER) RAM CHANDER()(9599864679)(PETITIONER) JAIDEEP()(9999672112)(PETITIONER) DHARAM()(7210137262)(PETITIONER) RATTAN()(9811335460)(PETITIONER) ANITA()(9650141283)(PETITIONER) DEEPA()(9899024172)(PETITIONER) NEERAJA()(9899210562)(PETITIONER) JAYASHREE()(9560777712)(PETITIONER) NEENA()(9891641997)(PETITIONER) AJAY()(9999138381)(PETITIONER) VIMLA()(9013391105)(PETITIONER) MOHINDER ()(9991087409)(PETITIONER) MAYA()(8447657598)(PETITIONER) GUNANAND BHATT()(9958229107)(PETITIONER) RISHI()(7011620885)(PETITIONER) PANNA()(9818480315)(PETITIONER) VANDANA()(9899670679)(PETITIONER) PRATIBHA()(9811148883)(PETITIONER) MEETU()(9871067903)(PETITIONER) POONAM SETHI()(9811271897)(PETITIONER) BIJENDER ()(9811052372)(PETITIONER) RAKHI()(9810112003)(PETITIONER) BRIJESHWARI()(8800996818)(PETITIONER) SHIBANI()(9899670679)(PETITIONER) SHAHEEN()(9650545320)(PETITIONER) SAROJ()(9313191413)(PETITIONER)		

		ASHOK AGARWAL & KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) ASHA()(9210790973)(PETITIONER) SAVITA()(9560462090)(PETITIONER) RAJESH ()(9810075398)(PETITIONER) RANA PRATAP()(9015919220)(PETITIONER) MAHESH()(9811604793)(PETITIONER) SIYA()(9818911437)(PETITIONER) ANINDITA()(9555763312)(PETITIONER) SUNITA()(9999607952)(PETITIONER) NITA()(9911178562)(PETITIONER) NIRANJAN LAL()(9013898738)(PETITIONER) KRISHNA()(9250696715)(PETITIONER) GOV OF NCT(DIREDU@NIC.IN)()(RESPONDENT) SURINDER()(8447878489)(RESPONDENT) ANURAG(ANURAGLAKHOTIA@GMAIL.COM)()(RESPONDENT) DAV COLLEGE (INFO@DAVCMC.NET.IN)()(RESPONDENT) DAV PUBLIC SCHOOL(DAVPSROHINI85@GMAIL.COM)()(RESPONDENT)		
51	LPA-103/2024 CM APPL. 7602/2024 CM APPL. 7603/2024	MRS BIMLA BABBAR AND OTHERS V/s DAV PUBLIC SCHOOL & ORS.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES:		
52	LPA-106/2024 CM APPL. 7632/2024 CM APPL. 7633/2024	MRS KRISHNA V/s DAV PUBLIC SCHOOL & ORS.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL & KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) GOV OF NCT(DIREDU@NIC.IN)()(RESPONDENT) D A V COLLEGE(INFO@DAVCMC.NET.IN)()(RESPONDENT) DAV PUBLIC SCHOOL(DAVPSROHINI85@GMAIL.COM)(7988688582)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT)		
53	LPA-108/2024 CM APPL. 7663/2024	MRS. NEETA KHANNA & ANR. V/s D.A.V. PUBLIC SCHOOL & ORS.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: ASHA()(9958198891)(PETITIONER) ASHOK AGARWAL & KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) NEETA KHANNA()(9891669886)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) D A V PUBLIC SCHOOL(DAVPSROHINI85@GMAIL.COM)()(RESPONDENT) ANURAG(ANURAGLAKHOTIA@GMAIL.COM)()(RESPONDENT) D A V COLLEGE(INFO@DAVCMC.NET.IN)()(RESPONDENT)		
54	LPA-109/2024	KUSUM GUPTA V/s DAV PUBLIC SCHOOL & ORS.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL & KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) ANURAG(ANURAGLAKHOTIA@GMAIL.COM)()(RESPONDENT) GOV OF NCT(DIREDU@NIC.IN)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) DAV COLLEGE (INFO@DAVCMC.NET.IN)()(RESPONDENT) SC(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) DAV PUBLIC SCHOOL(DAVPSROHINI85@GMAIL.COM)()(RESPONDENT)		
55	LPA-110/2024 CM APPL. 7698/2024	MRS. SUDHA MEHTA & ANR. V/s D.A.V. PUBLIC SCHOOL & ORS.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: ASHA()(9818975760)(PETITIONER) SUDHA()(9810623423)(PETITIONER) ASHOK AGARWAL & KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) DAV COLLEGE (INFO@DAVCMC.NET.IN)()(RESPONDENT)		

		AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM\){}(RESPONDENT) EDU(DIREDU@NIC.IN){}(RESPONDENT) SC(SCSERVICESGNCTD@GMAIL.COM){}(RESPONDENT) DAV PUBLIC SCHOOL(DAVPSROHINI85@GMAIL.COM){}(RESPONDENT) ANURAG(ANURAGLAKHOTIA@GMAIL.COM){}(RESPONDENT)		
56	LPA-113/2024	MADHU ARORA & ANR. V/s DAV PUBLIC SCHOOL & ORS.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL , KUMAR UTKARSH(JURISTASHOK@GMAIL.COM)(9811101923)(PETITIONER) DIREDU(DIREDU@NIC.IN){}(RESPONDENT) AVNISH(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) ANURAG (ANURAGLAKHOTIA@GMAIL.COM){}(RESPONDENT) SC SERVICE(SCSERVICESGNCTD@GMAIL.COM){}(RESPONDENT) DAVCMC(INFO@DAVCMC.NET.IN){}(RESPONDENT) DAVPS ROHINI (DAVPSROHINI85@GMAIL.COM){}(RESPONDENT)		
57	LPA-151/2024	MR DILIP SINGH ORS V/s GEETA BAL BHARTI SENIOR SECONDARY SCHOOL AND ANR	NIYATI SHARMA	
		OTHER DETAILS OF ADVOCATES: NIYATI SHARMA & SAURABH KUMAR (SHARMA.NIYATI29@GMAIL.COM)(8587027428)(PETITIONER) MAHAMANTRI , GENERAL SECRETARY(HSSN2604@GMAIL.COM){}(RESPONDENT) GEETA BAL BHARTI SENIOR(GEETABALBHARTISCHOOL@REDIFFMAIL.COM){}(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT)		
58	LPA-167/2024 CM APPL. 11688/2024 WITH LPA 168/2024 LPA 762/2023	MRS. URMIL ARORA AND OTHERS V/s GEETA BAL BHARTI SENIOR SECONDARY SCHOOL & ANR.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL & KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) GOV OF NCT(DIREDU@NIC.IN){}(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) GEETA BAL BHARTI SENIOR(GEETABALBHARTISCHOOL@REDIFFMAIL.COM){}(RESPONDENT) SC(SCSERVICESGNCTD@GMAIL.COM){}(RESPONDENT)		
59	LPA-168/2024 CM APPL. 11690/2024	MS. SURABHI MEHTA V/s DAV PUBLIC SCHOOL & ORS.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL & KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) ANURAG(ANURAGLAKHOTIA@GMAIL.COM)(9910081392)(RESPONDENT) DAV PUBLIC SCHOOL(DAVPSROHINI85@GMAIL.COM)(47587777)(RESPONDENT) SC(SCSERVICESGNCTD@GMAIL.COM){}(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) DAV COLLEGE (INFO@DAVCMC.NET.IN)(1123503500)(RESPONDENT)		
FOR FINAL HEARING				
60	W.P.(C)-6532/2010	BALKRISHAN BARNABAS & ANR V/s UOI & ORS	ANKUR SOOD, ASIT TIWARI, BARKHA BABBAR, H K BAJPAI	
		OTHER DETAILS OF ADVOCATES: ANKUR SOOD(ANKURSOODOFFICE@GMAIL.COM)(9871300587)(PETITIONER)		
CONNECTED MATTERS(ANMM)				
61	W.P.(C)-2966/2016 WITH W.P.(C) 9511/2017	DELHI TRANSPORT CORPORATION V/s ANIL LUTHRA	SARFARAZ KHAN, ARCHANA CHHIBBER, RUCHIRA GUPTA	
		OTHER DETAILS OF ADVOCATES:		
62	W.P.(C)-9511/2017	DELHI TRANSPORT CORPORATION AND ANR V/s DAYA ANAND	ABHISHEK SHARMA, SARFARAZ KHAN	
		OTHER DETAILS OF ADVOCATES: ABHISHEK SHARMA(ADVABHISHEKOFFICE@GMAIL.COM)(9800190691)(PETITIONER)		

63	W.P.(C)-3642/2017 CM APPL. 60430/2023	J.S. MALHOTRA & ORS V/s DELHI TRANSPORT CORPORATION	SHASHANK SINGH, DURGESH KUMAR SHARMA, DR. SUMIT BHARADWAJ	
		OTHER DETAILS OF ADVOCATES: DURGESH KUMAR(SAIODHAN1978@GMAIL.COM)(9896475614)(PETITIONER) AVINSH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SHASHANK SINGH(SHASHANKSINGHLEGAL@GMAIL.COM)(9899506150)(PETITIONER) DURGESH KUMAR SHARMA(SAIODHAN1978@GMAIL.COM)(8699297728)(PETITIONER) SHASHANK SINGH(SHASHANKSINGHLEGAL@GMAIL.COM)(9899506150)(PETITIONER)		
64	W.P.(C)-5406/2017 CM APPL. 22776/2017 CM APPL. 22777/2017 CM APPL. 15456/2018	DELHI TRANSPORT CORPORATION V/s RAM KISHAN SHARMA	AASHISH GUPTA, AVNISH AHLAWAT, MOHD SULAIMAN KHAN	
		OTHER DETAILS OF ADVOCATES: MOHD SULAIMAN KHAN()(9818416099)(RESPONDENT) AASHISH GUPTA(AASHISHGUPTA.94@REDIFFMAIL.COM)(9899238727)(PETITIONER)		
65	W.P.(C)-11962/2018	KRISHAN GOPAL V/s DELHI TRANSPORT CORPORATION	ADITI GUPTA, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON()(9811363057)(PETITIONER)		
66	W.P.(C)-1463/2019	SH. JAGDISH CHANDER V/s DELHI TRANSPORT CORPORATION	SUBHASH CHANDRA, H K CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: H K CHATURVEDI()(9811035762)(PETITIONER) SUBHASH CHANDRA(SUBHASHKDM0@GMAIL.COM)(9873164639)(PETITIONER)		
67	W.P.(C)-1811/2019	DEVESH KUMAR NAUTIYAL V/s DELHI TRANSPORT CORPORATION	MANISH VASHISHT, SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: SUDARSHAN RAJAN()(9990865829)(PETITIONER)		
68	W.P.(C)-2075/2019 CM APPL. 9690/2019	DELHI TRANSPORT CORPORATION V/s SH. RAJINDER KUMAR MODI	MS. BHAKTI PASRIJA SETHI	
		OTHER DETAILS OF ADVOCATES: MS. BHAKTI PASRIJA SETHI()(9354508218)(PETITIONER)		
69	W.P.(C)-2499/2019	DELHI TRANSPORT CORPORATION AND ANR. V/s LALCHAND	MANISH VASHISHT	
		OTHER DETAILS OF ADVOCATES: MANISH VASHISHT()(9871657630)(PETITIONER)		
70	W.P.(C)-3031/2019 CM APPL. 13993/2019	DELHI TRANSPORT CORPORATION V/s MADAN GOPAL SHARMA	DR. SUMANT BHARDWAJ, AVNISH AHLAWAT, T S NANDA	
		OTHER DETAILS OF ADVOCATES: T S NANDA()(9555551536)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		
71	W.P.(C)-3668/2019	SATISH KUMAR (DECEASED) THROUGH HIS WIFE SMT. RANI DEVI V/s DELHI TRANSPORT CORPORATION	T S NANDA, AVNISH AHLAWAT, NARESH CHANDER SHARMA, PADMA KUMAR	
		OTHER DETAILS OF ADVOCATES: PADMA KUMAR()(9818346773)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER) NARESH CHANDER SHARMA(SHARMAADVOCATE@GMAIL.COM)(9810145572)(PETITIONER)		
72	W.P.(C)-9027/2019 CM APPL. 37278/2019 CM APPL. 9665/2020	RAM KUAMR AHUJA V/s DELHI TRANSPORT CORPORATION AND ANR.	KESHAV MOHAN, PUNEET GARG, SIDDHARTH, DR. SUMANT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: DR. SUMANT BHARDWAJ()(9811206116)(PETITIONER) KESHAV MOHAN()(8527606415)(RESPONDENT) SIDDHARTH (MAIL@CHAMBERSOFSIDDHARTH.COM)(7838537008)(RESPONDENT)		

73	W.P.(C)-2494/2020	DTC RETIRED EMPLOYEES ASSO. (REGD.) V/s DELHI TRANSPORT CORPORATION	LEGAL SOLUTION LAW FIRM	
		OTHER DETAILS OF ADVOCATES: LEGAL SOLUTION LAW FIRM()(9818362434)(PETITIONER)		
74	W.P.(C)-2608/2020 CM APPL. 9101/2020	SH. RAJENDRA PRASAD AND ORS. V/s DELHI TRANSPORT CORPORATION	DR. SUMANT BHARADWAJ	
		OTHER DETAILS OF ADVOCATES: DR. SUMANT BHARADWAJ()(9811206116)(PETITIONER)		
75	W.P.(C)-1171/2022	KAUSHALYA DEVI V/s DELHI TRANSPORT CORPORATION AND ANOTHER	AVNISH AHLAWAT, SAURABH	
		OTHER DETAILS OF ADVOCATES: U. SRIVASTAVA(CAT.OFFICEWORK@GMAIL.COM)(7503987226)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		
76	W.P.(C)-17/2024 WITH W.P.(C) 3642/2017	RAM AVTAR VASHISTH V/s DELHI TRANSPORT CORPORATION	AVNISH AHLAWAT, KRISHNA CHANDRA DUBEY	
		OTHER DETAILS OF ADVOCATES: KRISHNA CHANDRA DUBEY(KCDUBEYASSOCIATES@GMAIL.COM)(9953044811)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SHAAN RAWAT(SHAANRAWAT28@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT)		

08.04.2024

ADVANCE CAUSE LIST

COURT NO. 44
HON'BLE MS. JUSTICE PRATHIBA M.SINGH

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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Meeting No. 184 197 2543
PASSWORD 1234

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
courtmaster@pmsingh.in

NOTE: Counsels and Litigants may send their apperances through the following link/form. This form shall be available during Court hearing days from 09:00 A.M - 04:30 P.M..

<https://forms.gle/LszUZHy9YMBfTrAu7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	W.P.(C)-2506/2019 CM APPL. 19643/2021	ANJANA GOSAIN V/s GOVERNMENT OF NCT AND ANR.	SAMEER VASHISHT, SHALINI NAIR, SHALINI NAIR	
		OTHER DETAILS OF ADVOCATES: SHALINI NAIR()(9971403194)(PETITIONER) SHALINI NAIR()(9711018982)(PETITIONER) SHALININAIR(SHALININAIR@OUTLOOK.IN)(9711018982)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) SHALININAIR(SHALININAIR@OUTLOOK.IN)(9711018982)(PETITIONER) SHALINI NAIR(SHALININAIR@OUTLOOK.IN)(9711018982)(PETITIONER) SAMEER VASHISHT (STANDINGCOUNSELGNCTD@GMAIL.COM)(9818280821)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9818280821)(RESPONDENT)		

08.04.2024

ADVANCE CAUSE LIST

COURT NO. 29

HON'BLE MR.JUSTICE NAVIN CHAWLA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE SEND SMS OR WHATS APP TO MR. RAJESH KUMAR MALHOTRA (PH: 8448937675) COURT MASTER AND MR. BHUPENDER KUMAR,ACM(PH: 8527360194) TO HON'BLE MR. JUSTICE NAVIN CHAWLA.]

[NOTE: MATTERS AS REAGARDS QUASHING OF FIR BASED ON SETTLEMENTS (IF NOT TAKEN UP IN THE PRE-LUNCH SESSION) WILL BE TAKEN UP AT 2.30 P.M. (PRESENCE OF BOTH THE PARTIES IS MANDATORY.)

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

rajesh.malhotra@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL MATTERS				
1	BAIL APPLN.-4303/2021	OM PRAKASH V/s STATE OF NCT OF DELHI	ANIL KUMAR	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR SAXENA(SAXENAASSOCIATESG315@GMAIL.COM)(9999791120)(PETITIONER) FARAZ KHAN(FZAWSOME@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAGAT PURI-243/2020)
2	BAIL APPLN.-521/2024 CRL.M.A. 4548/2024 WITH BAIL APPLN. 915/2024 BAIL APPLN. 769/2024	ZAID V/s THE STATE	PRATIKSHA TRIPATHI, AAKASHDEEP	
		OTHER DETAILS OF ADVOCATES: DEEPAK SHARMA (DEEPAK.4.GAUR@GMAIL.COM)(9871780714)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRATIKSHA TRIPATHI(PTRIPATHE05@YAHOO.COM)(9354607162)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MALVIYA NAGAR-612/2023) BAIL APPLN. 769/2024 FILED BY ARSHAD ALI (D. OF HEARING : 08-APR-24) BAIL APPLN. 205/2024 FILED BY MS. SABA @ ALINA (D. OF HEARING : 09-APR-24) BAIL APPLN. 71/2024 FILED BY MRS UZMA (DISPOSED ON : 05-MAR-24) BAIL APPLN. 915/2024 FILED BY ASHRAF ALI (D. OF HEARING : 08-APR-24) CRL.M.C. 2632/2024 FILED BY ASHRAF ALI (D. OF HEARING : 08-APR-24) BAIL APPLN. 742/2024 FILED BY ASMA (DISPOSED ON : 05-MAR-24) P.S.-FIR NO. :(MALVIYA NAGAR-612/2023)

3	BAIL APPLN.-769/2024	ARSHAD ALI V/s STATE GNCTD	ROHIT KUMAR	
		OTHER DETAILS OF ADVOCATES: PRATRIKSHA TRIPATHI(PTRIPATH05@YAHOO.COM)(9345607162)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MALVIYA NAGAR-612/2023) BAIL APPLN. 521/2024 FILED BY ZAID (D. OF HEARING : 08- APR-24) BAIL APPLN. 205/2024 FILED BY MS. SABA @ ALINA (D. OF HEARING : 09-APR-24) BAIL APPLN. 71/2024 FILED BY MRS UZMA (DISPOSED ON : 05-MAR-24) BAIL APPLN. 915/2024 FILED BY ASHRAF ALI (D. OF HEARING : 08-APR-24) CRL.M.C. 2632/2024 FILED BY ASHRAF ALI (D. OF HEARING : 08-APR-24) BAIL APPLN. 742/2024 FILED BY ASMA (DISPOSED ON : 05- MAR-24) P.S.-FIR NO. :(MALVIYA NAGAR-612/2023)	
4	BAIL APPLN.-915/2024 CRL.M.A. 8005/2024 CRL.M.A. 8006/2024	ASHRAF ALI V/s STATE NCT OF DELHI & ANR.	RUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: RAHUL MALIK(RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) RAHUL MALIK(RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MALVIYA NAGAR-612/2023) BAIL APPLN. 521/2024 FILED BY ZAID (D. OF HEARING : 08- APR-24) BAIL APPLN. 769/2024 FILED BY ARSHAD ALI (D. OF HEARING : 08-APR-24) BAIL APPLN. 205/2024 FILED BY MS. SABA @ ALINA (D. OF HEARING : 09-APR-24) BAIL APPLN. 71/2024 FILED BY MRS UZMA (DISPOSED ON : 05-MAR-24) CRL.M.C. 2632/2024 FILED BY ASHRAF ALI (D. OF HEARING : 08-APR-24) BAIL APPLN. 742/2024 FILED BY ASMA (DISPOSED ON : 05- MAR-24) P.S.-FIR NO. :(MALVIYA NAGAR-612/2023)	
FOR ADMISSION				
5	CRL.REV.P.-57/2022	VIJAY KUMAR AGGARWAL V/s CENTRAL BUREAU OF INVESTIGATION	AMIT KHANNA	
		OTHER DETAILS OF ADVOCATES: AMIT KHANNA(AMITKHANNA.ADVOCATE@GMAIL.COM)(9811422656)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM){}(RESPONDENT)	P.S.-FIR NO. :(CBI-7/2006)	
6	CRL.REV.P.-824/2022	ROHIT TYAGI V/s STATE OF DELHI & ORS.	VIPUL SHARMA	

		OTHER DETAILS OF ADVOCATES: SHARMA & ASSOCIATES(VIPULSHARMA.ADV@GMAIL.COM)(9582787474)(PETITIONER) VIDUSHI CHATURVEDI(VIDUSHI.CHATURVEDI@UIDAI.NET.IN){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHO. WAZIRABAD(SHO.WAZIRABAD@DELHIPOLICE.GOV.IN){}(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
7	CRL.M.C.-573/2022 CRL.M.A. 2492/2022	ST V/s STATE (NCT) OF DELHI & ORS.	HIMANSHU YADAV	
		OTHER DETAILS OF ADVOCATES: HIMANSHU YADAV(YADAVHIMANSHU2810@GMAIL.COM){}(PETITIONER) TUSHAR CHANDRA(CHANDRA.TUSHAR@GMAIL.COM)(9871085777)(RESPONDENT) RAKESH GUPTA(RAKESH@GUPTAS.NET.IN)(9810444000)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VASANT KUNJ NORTH-431/2021)
8	CRL.M.C.-611/2022 CRL.M.A. 2625/2022 CRL.M.A. 17292/2023 CRL.M.A. 17293/2023 WITH CRL.M.C. 6235/2022	NETHERLAND INDIA COMMUNICATIONS ENTERPRISES LTD. (NICE) @ ORS. V/s STATE	MANU BERI, DHURV TAMTA	AT 4:00 P.M.
		OTHER DETAILS OF ADVOCATES: MANU BERI(BERIMANU@GMAIL.COM)(9810244108)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MALVIYA NAGAR-258/2018) W.P.(CRL) 3236/2019 FILED BY NETHERLAND INDIA COMMUNICATION ENTERPRISES LTD. & ANR. (DISPOSED ON : 24-MAR-22) BAIL APPLN. 579/2020 FILED BY ROHIT KUMAR (DISPOSED ON : 15-SEP-21) BAIL APPLN. 578/2020 FILED BY DR. N.P.SEN (DISPOSED ON : 15-SEP-21) CRL.M.C. 6235/2022 FILED BY CHINMOY SHARMA AND ANR (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(MALVIYA NAGAR-258/2018)
9	CRL.M.C.-6235/2022 CRL.M.A. 24440/2022	CHINMOY SHARMA AND ANR V/s STATE AND ANR	MANU BERI, DHURV TAMTA	AT 4:00 P.M.
		OTHER DETAILS OF ADVOCATES: DHURV TAMTA(TAMTAADVOCATES@OUTLOOK.COM)(9899989917)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANU BERI(BERIMANU@GMAIL.COM)(9810244108)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MALVIYA NAGAR-258/2018) W.P.(CRL) 3236/2019 FILED BY NETHERLAND INDIA COMMUNICATION ENTERPRISES LTD. & ANR. (DISPOSED ON : 24-MAR-22) BAIL APPLN. 579/2020 FILED BY ROHIT KUMAR (DISPOSED ON : 15-SEP-21) BAIL APPLN. 578/2020 FILED BY DR. N.P.SEN (DISPOSED ON : 15-SEP-21) CRL.M.C. 611/2022 FILED BY NETHERLAND INDIA COMMUNICATIONS ENTERPRISES LTD. (NICE) @ ORS. (D. OF HEARING : 08- APR-24) P.S.-FIR NO. :(MALVIYA NAGAR-258/2018)

10	CRL.M.C.-1298/2022	SHRI SUNIL BANSAL & ORS. V/s GOVT OF NCT OF DELHI & ORS.	IKRANT SHARMA	
		OTHER DETAILS OF ADVOCATES: IKRANT SHARMA(ASSOCIATES@IKRANTSHARMA.IN)(9810069880)(PETITIONER) SUNIL BANSAL(NEHAELECTRICALS.CABLES@GMAIL.COM)(9811173749)(PETITIONER) TARUN BANSAL(TARUNGUPTA62210@YAHOO.COM)(9899991778)(PETITIONER) PRIYANKA BANSAL(PRIYANKABANSAL070@GMAIL.COM)(971315703)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891911118)(RESPONDENT)		P.S.-FIR NO. :(BHARAT NAGAR-477/2021)
11	CRL.M.C.-1552/2022 WITH CRL.M.C. 1553/2022 CRL.M.C. 1554/2022 CRL.M.C. 1555/2022	SMT NISHI GUPTA V/s SH RAVI GUPTA	SWASTIK SINGH SOLANKI	
		OTHER DETAILS OF ADVOCATES: SWASTIK SINGH(SWASTIKSINGHOFFICE@GMAIL.COM)(8800594915)(PETITIONER) NISHI GUPTA(GUPTANISHI616@GMAIL.COM)(9643353021)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAVI GUPTA(RAVIGUPTA128@GMAIL.COM)(9811593260)(RESPONDENT)		
12	CRL.M.C.-1553/2022	SMT NISHI GUPTA V/s SH RAVI GUPTA	SWASTIK SINGH SOLANKI	
		OTHER DETAILS OF ADVOCATES: NISHI GUPTA(GUPTANISHI616@GMAIL.COM)(9643353021)(PETITIONER) SWASTIK SINGH(SWASTIKSINGHOFFICE@GMAIL.COM)(8800594915)(PETITIONER) RAVI GUPTA(RAVIGUPTA128@GMAIL.COM)(9811593260)(RESPONDENT)		
13	CRL.M.C.-1554/2022	SMT NISHI GUPTA V/s SH RAVI GUPTA	SWASTIK SINGH SOLANKI	
		OTHER DETAILS OF ADVOCATES: SWASTIK SINGH(SWASTIKSINGHOFFICE@GMAIL.COM)(8800594915)(PETITIONER) NISHI GUPTA(GUPTANISHI616@GMAIL.COM)(9643353021)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAVI GUPTA(RAVIGUPTA128@GMAIL.COM)(9811593260)(RESPONDENT)		
14	CRL.M.C.-1555/2022 CRL.M.A. 6684/2022	SMT NISHI GUPTA V/s SH RAVI GUPTA	SWASTIK SINGH SOLANKI	
		OTHER DETAILS OF ADVOCATES: SWASTIK SINGH(SWASTIKSINGHOFFICE@GMAIL.COM)(8800594915)(PETITIONER) NISHI GUPTA(GUPTANISHI616@GMAIL.COM)(9643353021)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAVI GUPTA(RAVIGUPTA128@GMAIL.COM)(9811593260)(RESPONDENT)		
15	CRL.M.C.-1820/2022 CRL.M.A. 20194/2022	ANIL KUMAR V/s STATE & ANR.	RAJESH KUMAR TARUN	
		OTHER DETAILS OF ADVOCATES: R.K. TARUN(RAJESHKUMARTARUN@GMAIL.COM)(9811225854)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJESH TARUN(RAJESHKUMARTARUN@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ALIPUR-466/2020) W.P.(CRL) 379/2021 FILED BY ANIL KUMAR (DISPOSED ON : 23-FEB-21) W.P.(CRL) 742/2021 FILED BY ANIL KUMAR (DISPOSED ON : 05-APR-21) CRL.M.C. 1370/2021 FILED BY ANIL KUMAR (DISPOSED ON : 30-SEP-21) CRL.M.C. 3160/2021 FILED BY ANIL KUMAR (DISPOSED ON : 16-FEB-22) BAIL APPLN. 3367/2020 FILED BY ANIL KUMAR (DISPOSED ON : 27-JUL-22) BAIL APPLN. /0 FILED BY ANIL KUMAR (D. OF HEARING :) P.S.-FIR NO. :(ALIPUR-

				466/2020)
16	CRL.M.C.-2294/2022 CRL.M.A. 9678/2022 CRL.M.A. 9679/2022 CRL.M.A. 9680/2022 CRL.M.A. 23336/2022 WITH CRL.M.C. 2295/2022	NIRMAL GARG V/s SMC GLOBAL SECURITIES LTD.	SHREYAS JAIN, RAM KAWAR GARG	
		OTHER DETAILS OF ADVOCATES: NIRMAL GARG()(9871283175)(PETITIONER) NIRMAL GARG()(9871283175)(PETITIONER) NIRMAL GARG()(9810111503)(PETITIONER) SHREYAS JAIN(ADVSHREYASJAIN@GMAIL.COM)(9899999672)(RESPONDENT)		
17	CRL.M.C.-2295/2022 CRL.M.A. 9681/2022 CRL.M.A. 9682/2022 CRL.M.A. 9683/2022 CRL.M.A. 23334/2022	RAM KAWAR GARG V/s SMC GLOBAL SECURITIES LTD	SHREYAS JAIN, RAM KAWAR GARG	
		OTHER DETAILS OF ADVOCATES: RAM KAWAR GARG()(9810111503)(PETITIONER) RAM KAWAR GARG()(9810111503)(PETITIONER) RAM KAWAR GARG()(PETITIONER) SHREYAS JAIN(ADVSHREYASJAIN@GMAIL.COM)(9899999672)(RESPONDENT)		
18	CRL.M.C.-2351/2022	CHAMAN V/s STATE OF NCT OF DELHI AND ORS	LOKESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: LOKESH KUMAR MISHRA & ASSOCIATES(ADVLKMSC@GMAIL.COM)(9899392325)(PETITIONER) FARAZ KHAN(FZAWESOME@GMAIL.COM)()(PETITIONER) STATE (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) XXXX(ARTIBAGHEL672@GMAIL.OCM)()(RESPONDENT) XXXX(ARTIBAGHEL672@GMAIL.OCM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-602/2021) BAIL APPLN. 404/2022 FILED BY CHAMAN (DISPOSED ON : 03-MAR-22) P.S.-FIR NO. :(NEW ASHOK NAGAR-602/2021)
19	CRL.M.C.-2751/2022 CRL.M.A. 3746/2023	SURESH JAIN V/s STATE OF NCT OF DELHI & ANR.	ASHWANI BHARADWAJ, NIPUN KATYAL, VINAY BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: NIPUN KATYAL(ADV.NIPUNKATYAL@GMAIL.COM)(9999346557)(PETITIONER) JEEWAN RAWAT(JEEWANOFFICE102@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MLM SEHRAWAT(MLMSEHRAWAT@GMAIL.COM)()(RESPONDENT) VINAY BHARADWAJ(DRASHWANIBHARDWAJ@GMAIL.COM)(9810343806)(PETITIONER) VINAY BHARADWAJ(DRASHWANIBHARDWAJ@GMAIL.COM)(9810343806)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MLM SEHRAWAT(MLMSEHRAWAT@GMAIL.COM)()(RESPONDENT) ASHWANI BHARADWAJ(DRASHWANIBHARDWAJ@GMAIL.COM)(9810343806)(PETITIONER)		
20	CRL.M.C.-2910/2022 CRL.M.A. 12409/2022 CRL.M.A. 18586/2022	CENTRAL BUREAU OF INVESTIGATION V/s ROHIT REDDY BATHINA & ANR.	PREM NATH UPADHYAY, RIPUDAMAN SINGH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RIPUDAMAN BHARDWAJ(CGSC.RIPUDAMAN@GMAIL.COM)(9818030700)(PETITIONER) RIPUDAMAN BHARDWAJ(RIPUDAMAN.BHARDWAJ@GMAIL.COM)(9818030700)(PETITIONER) RIPUDAMAN BHARDWAJ(RIPUDAMAN.BHARDWAJ@GMAIL.COM)(9818030700)(PETITIONER) OFFICE@NEERAJ CHAUDHARI(OFFICE@NEERAJCHAUDHARI.COM)()(RESPONDENT) NEERAJ CHAUDHARI(OFFICE@NEERAJCHAUDHARI.COM)()(RESPONDENT) PREM NATH UPADHYAY(SANDEEP_SAHNI@HOTMAIL.COM)(9999187343)(PETITIONER)		
21	CRL.M.C.-2921/2022	ARBAAZ KHAN AND ORS. V/s STATE AND ANR.	VINEET JAIN	
		OTHER DETAILS OF ADVOCATES: VINEET JAIN(ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIHAL VIHAR-170/2021)

				BAIL APPLN. 2343/2021 FILED BY ARBAAZ KHAN (DISPOSED ON : 13-APR-22) P.S.-FIR NO. :(NIHAL VIHAR-170/2021)
22	CRL.M.C.-4370/2022 CRL.M.A. 20816/2022 CRL.M.A. 21535/2023	SATISH GARG V/s SHIKHA GARG & ORS.	DHRUV KUMRA, SWATI BHUSHAN SHARMA, NARENDER SINGH SHARMA, HEMCHAND VASHISHT, DHRUV KUMRA	
		OTHER DETAILS OF ADVOCATES: NARENDER SHARMA(NARENDERSHARMA634@GMAIL.COM)(9811480411)(PETITIONER) SHIKHA GARG(SHIKHA07021987@GMAIL.COM)(7042150284)(PETITIONER) SHIKHA GARG(SHIKHA07021987@GMAIL.COM)()(RESPONDENT) JUS CORPORATUM LAW OFFICES(JUSCORPORATUMLAWOFFICE@GMAIL.COM)(9311039867)(PETITIONER) NARENDER SHARMA(NARENDERSHARMA634@GMAIL.COM)()(RESPONDENT) DHRUV KUMAR(DHRUVKUMAR@GMAIL.COM)(9871195870)(PETITIONER) SWATI BHUSHAN(SWATIBHUSHAN.ADVOCATE@GMAIL.COM)()(RESPONDENT) DHRUV KUMRA(DHRUVKUMRA@GMAIL.COM)(9871195870)(PETITIONER) SWATI BHUSHAN SHARMA(SWATIBHUSHAN.ADVOCATE@GMAIL.COM,NAVEENSHARMA.ADVOCATE@GMAIL.COM)(9811943651)(RESPONDENT)		
23	CRL.M.C.-4539/2022	CENTRAL BUREAU OF INVESTIGATION V/s DEVENDER GUPTA & ORS.	RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(PETITIONER) RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(PETITIONER)		P.S.-FIR NO. :(CBI-DAI-1999-A-0047)
24	CRL.M.C.-4921/2022 CRL.M.A. 19744/2022	MANISH JAIN V/s INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD	HENNA GEORGE, HENNA GEORGE	
		OTHER DETAILS OF ADVOCATES: HENNA GEORGE(HENNAGEOGEADV@GMAIL.COM)(9810710951)(PETITIONER) INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD(CMD@IREDA.IN)()(RESPONDENT) APALAW MAIL(OFFICE.APALAWMAIL@GMAIL.COM)()(RESPONDENT) HENNA GEORGE(HENNAGEOGEADV@GMAIL.COM)(9810710951)(PETITIONER)		
25	CRL.M.C.-5462/2022 CRL.M.A. 21666/2022 CRL.M.A. 21668/2022	VIRANDER KUMAR & ORS. V/s THE CENTRAL BUREAU OF INVESTIGATION & ORS.	RAHUL RANJAN VERMA, TRIBINDH KUMAR, AYUSH SHRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: ADITYA WADHAWA(ADITYAWADHWACHAMBERS.COM)(9910412299)(PETITIONER) UNITED INDIA INSURANCE CO.LTD(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT) THE CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)()(RESPONDENT) RAHUL RANJAN VERMA(RAHULRANJANVERMA78@GMAIL.COM)(9810274454)(RESPONDENT) TRIBINDH KUMAR(TRIBINDH@GMAIL.COM)(9899283185)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-SI-2011-S-0004) CRL.M.C. 4380/2016 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 21-JAN-19) CRL.M.C. 142/2017 FILED BY MRS AMITA NAVALKHA (DISPOSED ON : 22-MAR-17) P.S.-FIR NO. :(CBI-SI-2011-S-0004)
26	CRL.M.C.-5593/2022 CRL.M.A. 23839/2022	KUNDAN KUMAR V/s STATE OF NCT OF DELHI & ANR.	CHANDAN MISHRA, RAJNEESH SOOD	
		OTHER DETAILS OF ADVOCATES: RAJNEESH SOOD(RSCORPORATE@RSOOD_ATTORNEYS.CO.IN)(9971327779)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJNEESH SOOD(RSCORPORATE@RSOOD_ATTORNEYS.CO.IN)(9971327779)(PETITIONER) CHANDAN MISHRA (CHANDANLIU12@GMAIL.COM)(9958050767)(PETITIONER)		P.S.-FIR NO. :(NARAINA-45/2021)

27	CRL.M.C.-5628/2022 WITH CRL.M.C. 5629/2022	HITESH GODRA V/s STATE AND ORS.	VISHWENDRA VERMA	
		OTHER DETAILS OF ADVOCATES: VISHWENDRA VERMA(VISHWENDRA@YAHOO.CO.IN)(9871704611)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE- 157/2020) CRL.M.C. 5629/2022 FILED BY HITESH GODRA (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE- 157/2020)
28	CRL.M.C.-5629/2022	HITESH GODRA V/s STATE AND ORS.	VISHWENDRA VERMA	
		OTHER DETAILS OF ADVOCATES: VISHWENDRA VERMA(VERMA.VISHWENDRA@YAHOO.COM)(9871704611)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE- 157/2020) CRL.M.C. 5628/2022 FILED BY HITESH GODRA (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE- 157/2020)
29	CRL.M.C.-6016/2022 CRL.M.A. 23597/2022 CRL.M.A. 4908/2023 CRL.M.A. 4909/2023	SH DAVINDER SINGH CHAWLA V/s THE STATE GOVT OF NCT OF DELHI AND ORS	AYUSH PURI	
		OTHER DETAILS OF ADVOCATES: AYUSH PURI(AYUSH.PURI.91@GMAIL.COM)(9811439334)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AYUSH PURI(AYUSH.PURI@GMAIL.COM)(9811439334)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
30	CRL.M.C.-6023/2022 CRL.M.A. 23615/2022	MANISH JAIN V/s INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD	HENNA GEORGE	WITH CRL.M.C.4604/2022
		OTHER DETAILS OF ADVOCATES: HEENA GEORGE(HEENAGEORGEADV@GMAIL.COM)(9810710951)(PETITIONER) INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD(CMD@IREDA.IN){}(RESPONDENT)		
31	CRL.M.C.-6317/2022	ANKUSH GUREJA AND ORS. V/s THE STATE (NCT OF DELHI)	SHIVAM NARANG, AKSHAY GOEL	
		OTHER DETAILS OF ADVOCATES: A.G. & ASSOCIATES(AKSHAY.GOEL10@GMAIL.COM)(9811783019)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHIVAM NARANG(SHIVAM.NARANG1753@GMAIL.COM)(7009910677)(PETITIONER)		P.S.-FIR NO. :(MAURYA ENCLAVE-302/2022)
32	CRL.M.C.-6958/2022 CRL.M.A. 26938/2022 CRL.M.A. 6350/2023	JITENDER GARG & ORS. V/s STATE & ANR.	SHIV KUMAR GANDHI, MANISHA TYAGI, RAVI CHAWLA, RANVIR VATS, ROSHAN LAL GOEL	
		OTHER DETAILS OF ADVOCATES: CHERUB GOEL(CHERUB_GOEL@YAHOO.CO.IN){}(PETITIONER) RAM JAIN(RAMJAIN599@GMAIL.COM){}(RESPONDENT) S.K. GANDHI(SKGANDHI830@GMAIL.COM)(8860298313)(PETITIONER) RAJIV SONI(RAJIVSONIDOLLY@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHIV KUMAR GANDHI(SKGANDHI830@GMAIL.COM)(8860298313)(PETITIONER) MANISHA TYAGI(MANISHATYAGI_LAW@YAHOO.CO.IN)(9811007270)(PETITIONER) RAVI CHAWLA(ADVOCATERAVICHAWLA@GMAIL.COM)(9810072679)(PETITIONER) RANVIR VATS(ADVOCATERANVIRSINGH@GMAIL.COM)(9311284530)(RESPONDENT)		P.S.-FIR NO. :(PASCHIM VIHAR WEST-411/2022)

33	CRL.M.C.-7044/2022	I V/s STATE (NCT OF DELHI) AND ANR.	LAXMI NARAIN, ANSHU PRIYANKA	
		OTHER DETAILS OF ADVOCATES: ANSHU PRIYANKA(ANSHU_PRIYANKA@HOTMAIL.COM)(9313832982)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LAXMI NARAIN (DCPLNRAO@GMAIL.COM)(9810944013)(PETITIONER)		P.S.-FIR NO. :(MEHRAULI-595/2022)
34	CRL.M.C.-2632/2024 CRL.M.A. 10040/2024	ASHRAF ALI V/s STATE OF NCT OF DELHI	RUPENDRA PRATAP SINGH	WITH BAIL APPLN. 915/2024
		OTHER DETAILS OF ADVOCATES: RAHUL MALIK (RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MALVIYA NAGAR-612/2023) BAIL APPLN. 521/2024 FILED BY ZAID (D. OF HEARING : 08- APR-24) BAIL APPLN. 769/2024 FILED BY ARSHAD ALI (D. OF HEARING : 08-APR-24) BAIL APPLN. 205/2024 FILED BY MS. SABA @ ALINA (D. OF HEARING : 09-APR-24) BAIL APPLN. 71/2024 FILED BY MRS UZMA (DISPOSED ON : 05-MAR-24) BAIL APPLN. 915/2024 FILED BY ASHRAF ALI (D. OF HEARING : 08-APR-24) BAIL APPLN. 742/2024 FILED BY ASMA (DISPOSED ON : 05- MAR-24) P.S.-FIR NO. :(MALVIYA NAGAR-612/2023)
35	CRL.REV.P.-493/2018 CRL.M.A. 17287/2022 WITH CRL.REV.P. 168/2019	RENU SHARMA V/s SUNIL SHARMA	ASHOK CHHABRA, JAI KUMAR JAISWAL, PRABHJIT JAUHAR	
		OTHER DETAILS OF ADVOCATES: PRABHJIT JAUHAR()(981113939)(PETITIONER) PRABHJIT JAUHAR(PJAUHAR2009@GMAIL.COM)(9811139939)(PETITIONER) JAI KUMAR JAISWAL(JKJAISWAL9930@GMAIL.COM)(9810064390)(RESPONDENT)		
36	CRL.REV.P.-168/2019 CM APPL. 5501/2019 WITH CRL.REV.P. 493/2018	SUNIL SHARMA V/s RENU SHARMA	JAI KUMAR JAISWAL, ASHOK CHHABRA	WITH CRL.REV. 1059/2018 WITH CRL.REV. 1089/2018
		OTHER DETAILS OF ADVOCATES: JAI KUMAR JAISWAL(JKJAISWAL9930@GMAIL.COM)(9810064390)(PETITIONER)		
37	CRL.REV.P.-625/2018 CRL.M.A. 28598/2018 CRL.M.A. 28599/2018	CENTRAL BUREAU OF INVESTIGATION V/s SH. D.K. GUPTA & ORS.	ANUPAM S SHARMA	
		OTHER DETAILS OF ADVOCATES: ANUPAM S SHARMA()(9829292345)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI- 2000-A-0043) CRL.M.C. 4663/2016 FILED BY YOGENDRA PAL SINGH (DISPOSED ON : 06-JUL-18) CRL.M.C. 4574/2016 FILED BY A K GANJOO (DISPOSED ON : 06-JUL-18) CRL.M.C. 215/2017 FILED BY JUGAL KISHORE MALHAN (DISPOSED ON : 06-JUL-18) P.S.-FIR NO. :(CBI-DAI-2000-A- 0043)

38	CRL.REV.P.-62/2022	ASHA SHARMA V/s STATE OF NCT OF DELHI AND ANR.	DEEPAK SHARMA	
		OTHER DETAILS OF ADVOCATES: DEEPAK SHARMA(SHARMAADVDEEPAK@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DEEPAK SHARMA(SHARMAADVDEEPAK@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PREET VIHAR-206/2019) BAIL APPLN. 137/2020 FILED BY SOURABH SHARMA (DISPOSED ON : 20-JAN-20) CRL.M.C. 1298/2020 FILED BY SMT ASHA SHARMA (DISPOSED ON : 18-JAN-22) CRL.REV.P. 250/2022 FILED BY THE STATE (NCT OF DELHI) (D. OF HEARING : 08-AUG-24) P.S.-FIR NO. :(PREET VIHAR- 206/2019)
39	CRL.REV.P.-77/2022 CRL.M.A. 2332/2022	RAJU SHARMA V/s POOJA SHARMA	ANKITA PATNAIK	
		OTHER DETAILS OF ADVOCATES: ANKITA PATNAIK(ANKITAPATNAIKAIL@GMAIL.COM)(9873519308)(PETITIONER) POOJA SHARMA(PRADEEPTYAGI3364@GMAIL.COM)()(RESPONDENT)		
40	CRL.REV.P.-165/2022 CRL.M.A. 5318/2022	NARENDER PRASAD SINGH V/s STATE	SHARIQ IQBAL	
		OTHER DETAILS OF ADVOCATES: SHARIQ IQBAL(ADVOCATESHARIQIQBAL@GMAIL.COM)(9990924005)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BARAKHAMBA ROAD- 133/2010) CRL.M.C. 5837/2014 FILED BY NARENDER PRASHAD SINGH (DISPOSED ON : 15-JUL-15) P.S.-FIR NO. :(BARAKHAMBA ROAD-133/2010)
41	CRL.REV.P.-289/2022 CRL.M.A. 9329/2022	RAJESH SHARMA V/s M/S SPORTS LEISURE APPAREL	PAWAN KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: RAJESH ANAND(TCLO.INDIA@GMAIL.COM)()(PETITIONER) RAJESH ANAND (TCLO.INDIA@GMAIL.COM)(41670504)(PETITIONER)		
42	CRL.REV.P.-291/2022 CRL.M.A. 9411/2022	LEELA DHAR @ LEELU V/s THE STATE	JAGMAN SINGH KUSHWAHA	
		OTHER DETAILS OF ADVOCATES: J S KUSHWAHA & ASSOCAITES(JAGMANSINGHKUSHWALA@GMAIL.COM)(9810139156)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALYAN PURI-94/2021) CRL.M.C. 1752/2021 FILED BY CHIRAG JAIN (DISPOSED ON : 05-APR-22) BAIL APPLN. 4088/2021 FILED BY LEELA DHAR @LEELU (DISPOSED ON : 16-AUG-22) CRL.M.C. 323/2022 FILED BY CHIRAG JAIN (DISPOSED ON : 21-JAN-22) CRL.M.C. 4546/2022 FILED BY CHIRAG JAIN (DISPOSED ON : 14-SEP-22) CRL.M.C. 5984/2023 FILED BY CHIRAG JAIN (DISPOSED ON :

				22-AUG-23) BAIL APPLN. 4159/2021 FILED BY SHIVANSHU JAIN (DISPOSED ON : 16-AUG-22) BAIL APPLN. 1816/2023 FILED BY LEELA DHAR @ LEELU (DISPOSED ON : 02-JUN-23) P.S.-FIR NO. :(KALYAN PURI- 94/2021)
43	CRL.REV.P.-372/2022 CRL.M.A. 11686/2022 CRL.M.A. 19442/2023	MOHD. ILYAS V/s FARHANA	ABDUL KADIR, MOHD FARIS, SHAVANA BEGUM	AT 4:00 P.M.
		OTHER DETAILS OF ADVOCATES: MOHD FARIS(FARISHMEDLAW@GMAIL.COM)(9654541882)(PETITIONER) SALIM MALIK (SMALIK5051@GMAIL.COM)(9910595051)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABDUL KADIR (KADIRABDUL4292@GMAIL.COM)(8287776656)(PETITIONER)		
44	CRL.REV.P.-577/2022 CRL.M.A. 17800/2022	SHAKIR ALI V/s NISHAT	MOHD ASIF, PRANAY MOHAN GOVIL	
		OTHER DETAILS OF ADVOCATES: SHAKIR ALI(SHQUIRALI@OUTLOOK.COM)(9718933628)(PETITIONER) PRANAY MOHAN GOVIL(PRANAYMOHANGOVIL@GMAIL.COM)(9958860135)(PETITIONER) MOHD ASIF(ADVMOHDASIF@GMAIL.COM)(9311576258)(PETITIONER)		
45	CRL.REV.P.-646/2022 CRL.M.A. 19931/2022	RAJESH KUMAR GUPTA V/s TATA POWER DELHI DISTRIBUTION LIMITED (TPDDL) THROUGH ITS MANAGING DIRECTOR, C.E.O	KUL BHUSHAN	
		OTHER DETAILS OF ADVOCATES: AMIT SINGH(AMITSINGH@TATAPOWER-DDL.COM)()(PETITIONER) GOVIND SINGH NAINWAL(GOVINDSINGHNAINWAL2020@GMAIL.OCM)()(PETITIONER)		
FOR FINAL HEARING				
46	CRL.M.C.-5626/2022 CRL.M.A. 22217/2022	DHRUV INDRA SINGH V/s STATE NCT OF DELHI & ORS.	VIKAS ARORA, JALAJ AGARWAL, RAJAT MATHUR	
		OTHER DETAILS OF ADVOCATES: UDBHAV SINHA(UDBHAVSINHA2467@GMAIL.COM)(9971116494)(PETITIONER) DHRUV INDRA SINGH(ANISINGH.10XHEALTHCARE@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIKAS ARORA(VIKAS.ARORA@ALO.NET.IN)(9811414440)(RESPONDENT) JALAJ AGARWAL(ADVOCATEJALAJ@GMAIL.COM)(9717124017)(RESPONDENT)		
FOR FINAL DISPOSAL				
47	CRL.REV.P.-908/2017 CRL.M.A. 20049/2017 WITH CRL.REV.P. 468/2018	SUNIL GARG V/s SATYAWATI SHUKLA	RICKY CHOPRA, HARSH AGRAWAL, ASHISH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: HARSH AGRAWAL(ADVHARSHAGRAWAL@GMAIL.COM)(8726470000)(RESPONDENT)		
48	CRL.REV.P.-468/2018	SATYAWATI SHUKLA V/s SUNIL GARG	RICKY CHOPRA, HARSH AGRAWAL, SANTHALIA CHAMBERS	
		OTHER DETAILS OF ADVOCATES: SANTHALIA CHAMBERS()(9560622223)(PETITIONER) HARSH AGRAWAL(ADVHARSHAGRAWAL@GMAIL.COM)(8726470000)(PETITIONER)		
49	CRL.REV.P.-874/2018 CRL.M.A. 33661/2018	PAWAN PANWAR V/s STATE (NCT OF DELHI) & ANR	RAMESH KUMAR, PRAKARSH AIRAN, KRE-JURE	
		OTHER DETAILS OF ADVOCATES: KRE-JURE()(9433433333)(PETITIONER) PRAKARSH AIRAN(PRAKARSH.AIRAN@GMAIL.COM)(9829292345)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOVIND PURI-417/2016) CRL.M.C. / FILED BY PAWAN PANWAR (D. OF HEARING :) P.S.-FIR NO. :(GOVIND PURI- 417/2016)

COURT NO. 41
HON'BLE MR.JUSTICE C.HARI SHANKAR

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in]. The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: REGULAR MATTERS WILL BE TAKEN UP AS SOON AS THE MISCELLANEOUS BOARD IS OVER.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmpraveenkumar.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	RSA-155/2022 CM APPL. 53112/2022 CM APPL. 53113/2022	BHAGAT SINGH V/s UNION OF INDIA & ANR.	VINEET MALHOTRA	
		OTHER DETAILS OF ADVOCATES: REENA JAIN MALHOTRA (VINAYATRI63@GMAIL.COM)(8447790581)(PETITIONER) AMRTIA PRAKASH(AMRTIAPRAKASH79@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		
2	RSA-7/2024 CM APPL. 1577/2024 CM APPL. 1578/2024 CM APPL. 1579/2024 CM APPL. 1580/2024	DELHI DEVELOPMENT AUTHORITY V/s SHEELA DEVI AND ORS	MANIKA TRIPATHY	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY(MANIKATRIPATHY@YAHOO.COM)(9811831835)(PETITIONER) MANOHAR LAL(INFO@MANOHARLAL.LEGAL)()(RESPONDENT)		
3	RSA-63/2024 CM APPL. 18087/2024 CM APPL. 18088/2024 CM APPL. 18089/2024	DVB EMPLOYEES TERMINAL BENEFIT FUND 2002 PENSION TRUST V/s SH H C VERMA & ANR.	ASHISH KUMAR	
		OTHER DETAILS OF ADVOCATES: JURISPERITUS LAW OFFICES(SUSHILSINGH@JURISPERITUS.COM)(9810034298)(PETITIONER) MANSRI(MANSRI25@GMAIL.COM)()(RESPONDENT) GOEL(GOELADVOCATE@YAHOO.COM)()(RESPONDENT)		
4	W.P.(C)-5345/2023 CM APPL. 15644/2024	MS. GARIMA AGRAWAL V/s UNION OF INDIA & ANR.	SAURABH RAJPAL, KAWALPREET KAUR	
		OTHER DETAILS OF ADVOCATES: SAURABH RAJPAL(ADVOCATESAURABHRAJPAL@GMAIL.COM)(9971792885)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) IISERPUNE(DIRECTOR@IISERPUNE.AC.IN)()(RESPONDENT) KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER)		

		IISER PUNE, UNION OF INDIA(DOCTORALOFFICE@IISERPUNE.AC.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
5	W.P.(C)-3261/2024 CM APPL. 13435/2024 CM APPL. 13436/2024	SALWAN PUBLIC SCHOOL MAYUR VIHAR V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
6	EX.F.A.-29/2022 CM APPL. 56015/2022 CM APPL. 56016/2022	M/S DURGA WHEELS INDIA THROUGH ITS PARTNER RADHEY SHAM GARG & ORS. V/s HARBIR SINGH & ORS.	ABHINAV KAUSHIK	
		OTHER DETAILS OF ADVOCATES: G K KAUSHIK , ABHINAV KAUSHIK(KAUSHIKGAJENDRA3@GMAIL.COM)(9899194740)(PETITIONER) SAHIL NEGI(SAHILNEGI1984@GMAIL.COM)()(RESPONDENT)		
7	RFA-754/2006	CHAWLA HIGHWAY CARRIERS V/s NATIONAL INSURANCE COMPANY LTD	ALPANA PANDEY, MALA GOEL	
		OTHER DETAILS OF ADVOCATES:		
8	CM APPL. 3885/2024 In RFA-314/2007(Disposed off case)	VIJAY LAXMI CHADHA & ORS V/s USHA CHADHA & ORS	ASHUTOSH KHAITAN, S.K.GUPTA, J.C. MAHINDROO, SEEMA BHADAURIA, NILESH SAWHNEY, GP THEREJA, DS BEDI, MR. RAJAN SABHARWAL, J M KALIA	
		OTHER DETAILS OF ADVOCATES: J M KALIA (JMKALIAANDCOMPANY@GMAIL.COM)(9810325510)(PETITIONER) NILESH (NILESH.ADVOCATE@GMAIL.COM)()(RESPONDENT) ASHUTOSH KHAITAN(LITIGATION@KHAITANANDKHAITAN.COM)(9899548889)(PETITIONER) WITHOUT GENERATE ()()(PETITIONER)		
9	RFA-205/2008 CM APPL. 7702/2008	K.P.SINGH V/s RAMESH MISHRA	S S KHATRI & D V KHATRI, D.K.MEHTA, S.P.JHA	
		OTHER DETAILS OF ADVOCATES:		
10	RFA-103/2013	MEENA & ORS. V/s RAMJI LAL	JAI BANSAL	
		OTHER DETAILS OF ADVOCATES:		
11	CM APPL. 13778/2023 In RFA-325/2015	AZAD SINGH V/s DHARAM PAL	J S MANN, BHUPINDER MEHTANI, BHUPINDER KUMAR	
		OTHER DETAILS OF ADVOCATES: BHUPINDER MEHTANI(BHUPINDERMEHTANI4@GMAIL.COM)(9811433605)(PETITIONER)		
12	RSA-146/2019 CM APPL. 32605/2019	PREHLAD SINGH V/s SRI CHAND (DECEASED) THR LRS & ORS	ABHIMANYU SINGLA	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU SINGLA()(9213747012)(PETITIONER)		
13	RSA-75/2021 WITH RSA 21/2022 RSA 46/2022	SMT CHARANPREET KAUR & ORS. V/s GOVT OFMADHYA PRADESH THROUGH CHIEF SECRETARY & ANR.	ZUBEDA BEGUM	
		OTHER DETAILS OF ADVOCATES: ZUBEDA BEGUM, SANA ANSARI(ZUBEDABEGUMADV@GMAIL.COM)(9868119078)(PETITIONER) B P SINGH(BPSINGH_ADVOCATE@YAHOO.COM)(9873835833)(RESPONDENT)		
14	RSA-21/2022 CM APPL. 8837/2022	CHARANPREET KAUR AND ORS V/s GOVT OF MADHYA PRADESH AND ANR	ZUBEDA BEGUM	

		OTHER DETAILS OF ADVOCATES: B P SINGH(BPSINGH_ADVOCATE@YAHOO.COM)(9873835833)(RESPONDENT) B P SINGH(BPSINGH_ADVOCATE@YAHOO.COM)()(RESPONDENT)		
15	RSA-46/2022 WITH RSA 75/2021	GOVT OF MADHYA PRADESH AND ANR V/s SMT CHARANPREET KAUR AND ORS	SUNNY CHOUDHARY	
		OTHER DETAILS OF ADVOCATES:		
16	RSA-102/2022	SH JAGBIR V/s SMT KRISHNA	SUDHIR KUMAR SHARMA, ABHISHEK KAUSHIK	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KAUSHIK()(9953937934)(PETITIONER) SUDHIR KUMAR SHARMA(SKSADV4U@GMAIL.COM)(9811736052)(PETITIONER)		
17	RSA-130/2022 CM APPL. 44542/2022 CM APPL. 44543/2022 CM APPL. 44544/2022	DELHI DEVELOPMENT AUTHORITY V/s RADHEY SINCE DECEASED THROUGH HIS LRS & ORS.	AKHILESH ARORA, PRADEEP SEHRAWAT, MANIKA TRIPATHY	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY(MANIKATRIPATHY@YAHOO.COM)(9811831835)(PETITIONER) PURI CO(PURICO@ME.COM)()(RESPONDENT) AKHILESH ARORA(AKHILESH_ARORA@HOTMAIL.COM)(9891738112)(RESPONDENT) PRADEEP SEHRAWAT(DRPSEHRAWAT13@MAIL.COM)(9810147299)(PETITIONER) PRADEEP SEHRAWAT(DRPSEHRAWAT13@MAIL.COM)(9810147299)(RESPONDENT)		
18	TR.P.(C.)-122/2023 CM APPL. 37869/2023	KOKILA GUPTA V/s INDU BALA & ANR.	PAWAN KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: PAWAN SHARMA & ASSOCIATES(MYCLIENTS123456@GMAIL.COM)(9818156973)(PETITIONER) VIKAS(VIKASSETHI.ADV@GMAIL.COM)()(RESPONDENT)		
19	TR.P.(C.)-21/2024 CM APPL. 6789/2024 CM APPL. 16815/2024 CM APPL. 16816/2024 WITH TR.P.(C) 48/2024	POSCO-POGGENAMP ELECTRICAL STEEL PVT. LTD. V/s NLMK INDIA SERVICE CENTRE PVT. LTD.	BADRINATH B	
		OTHER DETAILS OF ADVOCATES: B BADRINATH(OFFICE@BADRINATHB.IN)(9810320384)(PETITIONER) PRATEEK(PRATEEK.GANDOTRA@DEVGUNANDASSOCIATES.COM)()(RESPONDENT) RACHIT(RACHIT.DEVGUNANDASSOCIATES.COM)()(RESPONDENT)		
20	TR.P.(C.)-22/2024	SH SUNNY SINGHAL V/s SH.ROBIN KUMAR JAISWAL	RAVI SHANKAR GARG, ROHIT KUMAR GOEL	
		OTHER DETAILS OF ADVOCATES: ROHIT GOEL(ROHITGOEL1975@GMAIL.COM)(9312248785)(PETITIONER) MANCHANDA & CO(MANCHANDA.RISHI@GMAIL.COM)()(RESPONDENT) RISHIMANCHANDA(RISHIMANCHANDA@YAHOO.COM)()(RESPONDENT) RAVI SHANKAR GARG(ADVOCATERSGARG@GMAIL.COM)(9868552038)(RESPONDENT)		
21	TR.P.(C.)-36/2024	YOKOHAMA INDIA PVT. LTD V/s MR. VARUN AGGARWAL PROPRIETOR OF WHEELS LOVER STOPPAGE	GAUTAM KUMAR	
		OTHER DETAILS OF ADVOCATES: LEGAL KNIGHTS(GAUTAM@LEGALKNIGHTS.IN)(9990899799)(PETITIONER) CHAPP(CHUPP_CHAAP@YAHOO.COM)()(RESPONDENT)		
22	TR.P.(C.)-48/2024 CM APPL. 18145/2024 WITH TR.P.(C.) 21/2024	POSCO-POGGENAMP ELECTRICAL STEEL PVT. LTD V/s M/S NLMK INDIA SERVICE CENTER PVT. LTD.	BADRINATH B	
		OTHER DETAILS OF ADVOCATES: B BADRINATH(OFFICE@BADRINATHB.IN)(9810320384)(PETITIONER) RACHIT(RACHIT.DEVGUNANDASSOCIATES.COM)()(RESPONDENT)		
23	W.P.(C.)-13966/2018 CM APPL. 54682/2018 WITH W.P.(C) 10097/2019	SH. LOKESH AGGARWAL AND ORS. V/s UNION OF INDIA AND ORS.	SAMEER VASHISHT, SANJAY PADAM JAIN	

		OTHER DETAILS OF ADVOCATES: SANJAY PADAM JAIN()(9811112087)(PETITIONER) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)	
24	W.P.(C)-10097/2019 CM APPL. 41734/2019	SH. RAJAT KOHLI AND ORS. V/s UNION OF INDIA AND ORS.	SAMEER VASHISHT, SANJAY PADAM JAIN
		OTHER DETAILS OF ADVOCATES: SANJAY PADAM JAIN()(9811112087)(PETITIONER) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)	
25	W.P.(C)-5296/2019 CM APPL. 23438/2019	PARENTS FORUM FOR MEANINGFUL EDUCATION V/s GOVERNMENT OF NCT OF DELHI AND ANR.	P S SHARDA
		OTHER DETAILS OF ADVOCATES: P S SHARDA()(9958102797)(PETITIONER)	
26	W.P.(C)-10487/2019 CM APPL. 48757/2022	DAV PUBLIC SCHOOL V/s GOVERNMENT OF NCT OF DELHI THROUGH DIRECTORATE OF EDUCATION	LAKHOTIA & ASSOCIATES, ANURAG LAKHOTIA
		OTHER DETAILS OF ADVOCATES: LAKHOTIA & ASSOCIATES()(9628064848)(PETITIONER) ANURAG LAKHOTIA(OFFICELEXLABOUR@GMAIL.COM)(9910081392)(PETITIONER) G. NARAYAN(G.NARAYANOFFICE@GMAIL.COM)()(RESPONDENT)	
27	W.P.(C)-13720/2019	BHAGWAN BUDHA PRIMARY TEACHERS EDUCATION COLLEGE V/s UNION OF INDIA AND ANR	KAMAL KANT JHA, NEERAJ SHEKHAR
		OTHER DETAILS OF ADVOCATES: NEERAJ SHEKHAR()(9312210391)(PETITIONER) KAMAL KANT JHA(KKJASSOCIATES@REDIFFMAIL.COM)(9811403833)(RESPONDENT)	
28	W.P.(C)-543/2020 CM APPL. 7290/2023(CM For Restoration)	M. MANOHAR AND ANR. V/s GNCT OF DELHI AND ORS.	RAJARAM C IYER, SHASHI PANWAR
		OTHER DETAILS OF ADVOCATES: RAJARAM C IYER()(9560394800)(PETITIONER) RAJARAM C IYER(RAJARAMC.IYER@GMAIL.COM)(9560394800)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) R S RAMAN(RSRAMANR@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
29	W.P.(C)-2956/2020 CM APPL. 11347/2020	MOUNT COLUMBUS SCHOOL & ORS V/s CENTRAL BORAD OF SECONDARY EDUCATION	KAMAL GUPTA, HARSH TIKOO
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) MT COLUMBUS (MTCOLUMBUS11@GMAIL.COM)(RESPONDENT) KAMALGUPTAANDCOMPANY@GMAIL.COM DEVSYNERGY@GMAIL.COM	
30	W.P.(C)-3606/2020 CM APPL. 12838/2020	PREETI V/s UNIVERSITY GRANTS COMMISSION & ORS.	SHEKARA GOWDA, ANUJ AGGARWAL, R.K. SAINI
		OTHER DETAILS OF ADVOCATES: R.K. SAINI & AVADH KAUSHIK(RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER) APOORVKURUP(OFFICE@AKURUP.COM)(8800678743)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) KARNATAKA STATE OPEN UNIVERSITY(KSOUSOFTWARE@GMAIL.COM)(8212512471)(RESPONDENT) SHEKARA GOWDA(SHEKHARGDEVASA@GMAIL.COM)(9910011551)(RESPONDENT) ANUJ AGGARWAL(ANUJ.AGGARWAL.ADV@GMAIL.COM)(9891363718)(PETITIONER)	
31	W.P.(C)-4192/2020 CM APPL. 15065/2020 CM APPL. 51796/2023 CM APPL. 51797/2023	DAV MODEL SCHOOL V/s DIRECTORATE OF EDUCATION	VIVEK KUMAR, PARVINDER CHAUHAN

		OTHER DETAILS OF ADVOCATES: ANURAG LAKHOTIA(ANURAGLAKHOTIA@GMAIL.COM)(9910081392)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(PETITIONER) DAVMS(1925279DAVMS@GMAIL.COM)()(RESPONDENT) SHOOR(DIRECTOR.SHOOR@DAVCMC.NET.IN)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
32	W.P.(C)-4556/2022 CM APPL. 13670/2022	DARBARI LAL D.A.V. MODEL SCHOOL V/s DIRECTORATE OF EDUCATION, THROUGH GOVT. OF NCT OF DELHI	ANURAG LAKHOTIA	
		OTHER DETAILS OF ADVOCATES: ANURAG LAKHOTIA(ANURAGLAKHOTIA@GMAIL.COM)(9910081392)(PETITIONER) ANURAG LAKHOTIA(ANURAGLAKHOTIA@GMAIL.COM)(9910081392)(PETITIONER) DAV(DAVLEGALCELL@DAVCMC.NET)()(RESPONDENT) OFFICE(OFFICEDLDAVSB@GMAIL.COM)()(RESPONDENT) DAV LEGAL CELL(DAVLEGALCELL@DAVCMC.NET)()(RESPONDENT) DLDAVSB(OFFICEDLDAVSB@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DAVCMC(CLA@DAVCMC.NET.IN)()(RESPONDENT) STANDING(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
33	W.P.(C)-13033/2022	SUPRIYA KUMARI V/s NATIONAL BOARD OF EXAMINATIONS & ANR.	SUNIL JOSEPH MATHEWS, AKSHAY GUPTA, NAMAN GUPTA	
		OTHER DETAILS OF ADVOCATES: GUPTA LAW OFFICES(PRADEEP.NIDHANIA@GMAIL.COM)(9599780529)(PETITIONER) ADMIN(ADMIN@DHOOTHOSPITAL.COM)()(RESPONDENT) NBELEGAL(NBELEGAL@NATBOARD.EDU.IN)()(RESPONDENT) SUNIL JOSEPH MATHEWS(SJMATHEWS@GMAIL.COM)(9311567212)(RESPONDENT) AKSHAY GUPTA(ADVOCATE.GUPTAAKSHAY@GMAIL.COM)(8130622846)(PETITIONER)		
34	W.P.(C)-15533/2022 CM APPL. 39369/2023 CM APPL. 41972/2023	MASTER KAAVYANSH THROUGH HIS FATHER MR. NAVENDU AGRAWAL V/s GOVERNMENT OF NCT OF DELHI & ANR.	RUPENDRA PRATAP SINGH, VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810277733)(PETITIONER) THE PRINCIPAL DELHI PUBLIC SCHOOL(MAIL@DPSDWARKA.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VIVEK KUMAR TANDON(VKTLAWCHAMBERS@GMAIL.COM, VIVEKKUMARTANDON@GMAIL.COM)(9810277733)(PETITIONER) SANTOSH KUMAR TRIPATHI, PUNEET MITTAL(STANDINGCOUNSELGNCTD@GMAIL.COM, PUNEETMITTAL9@GMAIL.COM)(9868250806)(RESPONDENT) RUPENDRA PRATAP SINGH(ADVOCATERPSINGH1@GMAIL.COM)(9818928506)(RESPONDENT)		
35	W.P.(C)-4701/2023 CM APPL. 18103/2023	ROOPENDRA KUMAR & ANR. V/s UNION OF INDIA & ORS.	ARCHIT UPADHAYAY, BRAJ KUMAR GAUTAM	
		OTHER DETAILS OF ADVOCATES: B K GAUTAM (ADVBKGAUTAM@GMAIL.COM)(9773775063)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ARCHIT UPADHAYAY(AORARCHIT@GMAIL.COM)(9990323136)(PETITIONER)		
36	W.P.(C)-6302/2023 CM APPL. 24737/2023	SAU VANDANA NANDKUMAR TASGAONKAR AYURVED MAHAVIDYALAYA AND RESEARCH CENTRE V/s UNION OF INDIA AND OTHERS	AVNEESH ARPUTHAM	

		OTHER DETAILS OF ADVOCATES: AVNEESH(OFFICE.AVNEESHARPUTHAM@GMAIL.COM)(9654412354)(PETITIONER) ARCHANA(ARCHANA.P.DAVE@GMAIL.COM)(9015562048)(RESPONDENT) MUHS, UNION OF INDIA, ARCHANA(UOIDHC@GMAIL.COM, REGISTRAR@MUHS.AC.IN)(9999864964)(RESPONDENT)		
37	W.P.(C)-7092/2023 CM APPL. 27597/2023 CM APPL. 33726/2023 WITH W.P.(C) 9590/2023	BANYAN TREE SCHOOL V/s GOVERNMENT OF NCT OF DELHI & ANR.	VIERAT K. ANAND	
		OTHER DETAILS OF ADVOCATES: CSK PARTNERS(SRISHTY@CSKPARTNERS.IN)(9560480489)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, DIREDU@NIC.IN)(9868250806)(RESPONDENT) CSK PARTNERS(SRISHTY@CSKPARTNERS.IN)(9560480489)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, DIREDU@NIC.IN)(9868250806)(RESPONDENT)		
38	W.P.(C)-9590/2023 CM APPL. 36677/2023	BANYAN TREE SCHOOL V/s GOVERNMENT OF NCT OF DELHI THROUGH THE DIRECTORATE OF EDUCATION (PRIVATE SCHOOL BRANCH) & ANR.	VIERAT K. ANAND	
		OTHER DETAILS OF ADVOCATES: CSK PARTNERS(ANANT@CSKPARTNERS.IN)(8296765401)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, DIREDU@NIC.IN)(9868250806)(RESPONDENT) PRADEEP KUMAR ARYA(PARYA.ADVOCATE@GMAIL.COM)(9810359511)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
39	W.P.(C)-9515/2023 CM APPL. 36369/2023	MANISH KUMAR V/s THE PRINCIPAL, PRINCE PUBLIC SCHOOL & ANR.	SUNIL, DEVENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: NAND KUMAR(ADVOCATENANDKUMARJI@GMAIL.COM)(8377966651)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUNIL (SUNIL.LAW99@GMAIL.COM)(9899129933)(RESPONDENT)		
40	W.P.(C)-13434/2023 CM APPL. 53041/2023	SHASHWATA DASHORA V/s JAMIA MILLIA ISLAMIA	MANNAT TIPNIS	
		OTHER DETAILS OF ADVOCATES: AMAAN SHREYAS(MANNATTIPNISLAW@GMAIL.COM)(8130105530)(PETITIONER) JAMIA MILLIA ISLAMIA(PRITISHSABBHARWALL@GMAIL.COM, PRITISHSABBHARWAL@GMAIL.COM)()(RESPONDENT)		
41	W.P.(C)-15130/2023 CM APPL. 60472/2023 CM APPL. 66881/2023	PRAYANSH MARKANADE THROUGH MOTHER GAGAN MARKANDE AND ORS V/s THE INDIAN SCHOOL AND ORS	PRAMOD GUPTA, SHIKHA SHARMA, PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: ABHIMANTRAN (ABHIMANTRANLEGAL@GMAIL.COM)(8826456565)(PETITIONER) COMPTROLLER AND AUDITOR GENERAL OF INDIA(DRSURATSINGH972@GMAIL.COM)()(RESPONDENT) THE INDIAN SCHOOL(CONTACTUS@THEINDIANSCHOOL.IN, STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) KHAGESH(ADVOCATE@KBJANDCO.COM)()(PETITIONER) PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) PRAMOD GUPTA(INDUSLAW@GMAIL.COM)(9810083370)(RESPONDENT)		
42	W.P.(C)-495/2024 CM APPL. 2180/2024 CM APPL. 2181/2024	DR. SANJAY MEENA V/s UNION OF INDIA THROUGH THE DIRECTOR GENERAL OF HEALTH SERVICES, DIRECTORATE GENERAL OF HEALTH SERVICES, MINISTRY OF HEALTH AND FAMILY WELFARE & ORS.	RAVI SEHGAL	

		OTHER DETAILS OF ADVOCATES: RAVI SEHGAL(RASHMI.NANDAKUMAR@GMAIL.COM)(9810931343)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) PRITISH SABARWAL(PRITISHSABHARWAL1@GMAIL.COM)()(RESPONDENT)		
43	W.P.(C)-1174/2024	BABY AVNI V/s THE SOVEREIGN SCHOOL AND ANR	AMIT GEORGE, JAI PRAKASH	
		OTHER DETAILS OF ADVOCATES: BABY AVNI(SOURAVKUMAR0020@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) THE SOVEREIGN SCHOOL(THEOVEREIGNSCHOOL@GMAIL.COM, DIREDU@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)(8586964001)(PETITIONER)		
44	W.P.(C)-1592/2024 CM APPL. 6618/2024	AIMAN TALAL FAIZ CHISHTI V/s CENTRAL BOARD OF SECONDARY EDUCATION	MUMTAZ AHMAD	
		OTHER DETAILS OF ADVOCATES: MUMTAZ AHMAD AND MALKA ASAD(MUMTAAZ512@GMAIL.COM)(9811884380)(PETITIONER) ATUL KUMAR(ATULKUMAR.ADV@GMAIL.COM)()(RESPONDENT) CENTRAL BOARD SECONDARY EDUCATION(INFO.CBSE@GOV.IN)()(RESPONDENT)		
FOR HEARING				
45	W.P.(C)-56/2015 CM APPL. 91/2015	RAVI BHARTI SHIKSHA SAMITI, SIDDARTH INTERNATIONAL PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION (GOVT. OF NCT, DELHI)	R.M. SINHA	
		OTHER DETAILS OF ADVOCATES:		
PART-HEARD MATTERS				
46	W.P.(C)-10950/2023 CM APPL. 42486/2023	SHASHANK GAUTAM V/s INDIRA GANDHI NATIONAL OPEN UNIVERSITY IGNOU AND ANR	KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA(KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
FOR DISPOSAL				
47	RFA-474/2013 CM APPL. 10983/2022 CM APPL. 44079/2023 WITH RFA 475/2013	KALYAN DASS THROUGH LR'S V/s PRAVEEN CHAWLA	A P DUBEY, NISHANT NAIN, NARESH K DAKSH, SANYAM DIWAN, NISHANT NAIN	
		OTHER DETAILS OF ADVOCATES: CHARU SHARMA , NISHANT NAIN() (9599515369)(RESPONDENT) CHARU SHARMA() (9599515369)(RESPONDENT) NISHANT NAIN(NAINNISHANT3748@GMAIL.COM)(9818366274)(RESPONDENT)		
48	RFA-475/2013 CM APPL. 60422/2023	KALYAN DASS THROUGH LR'S V/s PRAVEEN CHAWLA	NISHANT NAIN, NARESH K DAKSH	
		OTHER DETAILS OF ADVOCATES: NARESH K DAKSH(NARESHDAKSH_ADV@YAHOO.COM)(9810539912)(PETITIONER) CHARU SHARMA (CHARUSHARMA3637@GMAIL.COM)()(RESPONDENT) NISHANT NAIN(NAINNISHANT3748@GMAIL.COM)(9818366274)(RESPONDENT)		
49	RSA-244/2014 CM APPL. 15249/2014	SH. CHATTAR SINGH (DECEASED) THROUGHJ HIS LEGAL HEIRS SH. SURINDER KUMAR & ORS V/s SH. BHIM SINGH SHARMA & ORS	DHANESH RELAN, MANIKA TRIPATHY PANDEY, JITENDER VERMA, PUNEET SHARMA, RISHI LAKHANPAL	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)		

50	EX.F.A.-14/2015	M/S DELHI FINANCIAL CORPORATION V/s M/S PRAMOD POTTERIES & ANR	SIDDHARTH BAMBHA, DEEPAK DEWAN, SANJIV KAKRA	
		OTHER DETAILS OF ADVOCATES:		
51	RSA-194/2019 CM APPL. 42677/2019 CM APPL. 19844/2024	TULSI RAM GAUR V/s ROOP KISHAN GAUR & ORS	AMAN MEHTA & ASSOCIATES, AMAN MEHTA	
		OTHER DETAILS OF ADVOCATES: AMAN MEHTA & ASSOCIATES()(9818023754)(PETITIONER) VED PRAKASH ()(9650744255)(RESPONDENT) ROOP KISHAN GAUR()(9560889551)(RESPONDENT) BEG RAJ()(9899366188)(RESPONDENT)		
52	RSA-45/2022 CM APPL. 19858/2022	SHEELA DEVI V/s GANDHI PRASAD	HARSH TIKOO	
		OTHER DETAILS OF ADVOCATES: HARSH TIKOO, PRABHAKAR ROY,(HTIKOO@GMAIL.COM)(9602048748)(PETITIONER)		
53	W.P.(C)-3934/2023 CM APPL. 15349/2023	ARUN SRIVASTAV V/s JAWAHARLAL NEHRU UNIVERSITY AND ORS	PARAM KUMAR MISRA	
		OTHER DETAILS OF ADVOCATES: KRISHNAM MISHRA(KRISHNAMMISHRA@GMAIL.COM)()(PETITIONER) MONIKA(OFFICEADVMONIKA@GMAIL.COM)()(RESPONDENT)		
54	W.P.(C)-11746/2023	SANJU YADAV V/s ALL INDIA INSTITUTE OF MEDICAL SCIENCES, NEW DELHI	DEV SHEKHAR	
		OTHER DETAILS OF ADVOCATES: DEV SHEKHAR(MAYANKPAPNAI28@GMAIL.COM)(9968527290)(PETITIONER) VSR KRISHNA(VSRKRISHNA.ER40@GMAIL.COM)()(RESPONDENT)		
55	RSA-26/2024 CM APPL. 6349/2024 CM APPL. 6350/2024 CM APPL. 6351/2024 CM APPL. 6934/2024 CM APPL. 6935/2024 CM APPL. 6936/2024 CM APPL. 8384/2024	MALKHAN SINGH (DECEASED) THROUGH LRS AND ORS. V/s RAKESH JAIN AND ORS.	VATSALA CHAUHAN, AVNEESH GARG	AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: SUNIL CHAUHAN(ADVOCATESUNIL12@YAHOO.COM)(9810213040)(PETITIONER) SUNIL CHAUHAN (ADVOCATESUNIL12@YAHOO.COM)(9810213040)(PETITIONER) AVNEESH(AVNEESHGARG@GMAIL.COM)()(RESPONDENT) SUNIL CHAUHAN(ADVOCATESUNIL12@YAHOO.COM)(9810213040)(PETITIONER) AVNEESH GARG(AVNEESHGARG@GMAIL.COM)()(RESPONDENT) AVNEESH GARG(AVNEESH.GARG@GMAIL.COM)()(RESPONDENT) SUNIL(ADVOCATESUNIL12@YAHOO.COM)()(PETITIONER) AVNEESH GARG(AVNEESHGARG@GMAIL.COM)(9818479699)(RESPONDENT) SUNIL CHAUHAN(ADVOCATESUNIL12@YAHOO.COM)(9810213040)(PETITIONER) AVNEESH GARG(AVNEESHGARG@GMAIL.COM, AVNEESH.GARG@GMAIL.COM)()(RESPONDENT)		
56	TR.P.(C.)-32/2024	CHANPREET SINGH BAMMI V/s SUKHMANNI KAUR OBEROI	PRAVEEN KUMAR, NAMIT SURI	
		OTHER DETAILS OF ADVOCATES: NAMIT SURI, PURNIMA SINGH(LISTING@LEXINDIS.COM)(9582410211)(PETITIONER) CHANPREET SINGH BAMMI(CHANPREETBAMMI@GMAIL.COM)(9910133993)(PETITIONER) PRAVEEN KUMAR SHARMA(LAW_SHARMA@YAHOO.COM)()(RESPONDENT) SUKHMANNI KAUR OBEROI(SUKHI.OBEROI@GMAIL.COM)(9711244449)(RESPONDENT) PRAVEEN KUMAR(LAW_SHARMA@YAHOO.COM)(9999099325)(PETITIONER)		
57	W.P.(C)-1135/2024 CM APPL. 4772/2024	SATWIK RAJ V/s JAWAHARLAL NEHRU UNIVERSITY AND ANR.	GOVIND MANOHARAN	
		OTHER DETAILS OF ADVOCATES: GODIYAL AMD MANOHARAN CHAMBERS AND GOVIND MANOHAR(GOVINDMANOHARAN@GMCHAMBERS.IN)(9971208987)(PETITIONER)		

		JAWAHARLAL NEHRU UNIVERSITY(REGISTRAR@MAIL.JNU.AC.IN)()(RESPONDENT) MONIKA(OFFICEADVMONIKA@GMAIL.COM)()(RESPONDENT)	
58	W.P.(C)-3686/2024	SHAISTA V/s JAMIA MILIA ISLAMIA UNIVERSITY	KAWALPREET KAUR
		OTHER DETAILS OF ADVOCATES: KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)()(RESPONDENT)	
FOR DISPOSAL (CONNECTED)			
59	W.P.(C)-3865/2019	JHAMMAN LAL SHANI DEVI DEGREE COLLEGE V/s NATIONAL COUNCIL FOR TEACHER EDUCATION	YUNUS MALIK
		OTHER DETAILS OF ADVOCATES: YUNUS MALIK()(9810083102)(PETITIONER)	
FOR HEARING AND DISPOSAL			
60	W.P.(C)-13227/2023	PARUL SINGH THROUGH HER MOTHER BABITA KUMARI V/s DIRECTORATE OF EDUCATION & ORS.	AMIT GEORGE
		OTHER DETAILS OF ADVOCATES: AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)(9910524364)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
61	W.P.(C)-13316/2023	DIVYAN SINGH THROUGH HIS FATHER AJEET SINGH V/s DIRECTORATE OF EDUCATION & ANR.	AMIT GEORGE
		OTHER DETAILS OF ADVOCATES: AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)(1126108017)(PETITIONER) DIRECTORATE OF EDUCATION(STANDINGCOUNSELGNCTD@GMAIL.COM, DIREDU@NIC.IN)(9868250806)(RESPONDENT) GD GOENKA ROHINI(GDGOENKAROHINISECTOR22@GMAIL.COM, ADMISSION@ORLEANSTHESCHOOL.IN)()(RESPONDENT)	
62	W.P.(C)-2135/2024 CM APPL. 8884/2024	MASTER VANSH RATHOR V/s MAHARAJA AGRASEN MODEL SCHOOL AND ANR	RAHUL KUMAR
		OTHER DETAILS OF ADVOCATES: MASTER VANSH RATHORE(RATHORESUNIL472@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
63	W.P.(C)-3076/2024 CM APPL. 12687/2024	NIRMAL BHARTIA SCHOOL V/s DIRECTORATE OF EDUCATION	ARJUN GARG
		OTHER DETAILS OF ADVOCATES: ARJUN GARG(GARGARJUNA@GMAIL.COM)(9910922635)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
END OF THE BOARD/FOR DISPOSAL MATTERS			
64	EX.F.A.-1/2013	NAUBAT RAM V/s N.D.P.L.	MS TRIPAT KAUR CHAWLA, SUJIT KR SINGH, L.C.RAJPUT
		OTHER DETAILS OF ADVOCATES:	
65	W.P.(C)-1396/2022 CM APPL. 16438/2024	MUKTESHWER MARBLE AND ORS. V/s COMMISSIONER (LD) AND ORS.	ADITYA SINGH, ADITYA SINGH
		OTHER DETAILS OF ADVOCATES: ADITYA SINGH(ADV.ADITYASINGH92@GMAIL.COM)(8750817468)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) AVERMA DELHI(AVERMADELHI@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKAR(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) DELHI DCIT INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) ADITYA SINGH(ADV.ADITYASINGH92@GMAIL.COM)(8750817468)(PETITIONER)	

		KRITIKA(KRITIKA0504@GMAIL.COM)()(RESPONDENT)	
66	W.P.(C)-1506/2024 CM APPL. 6220/2024 CM APPL. 6221/2024 CM APPL. 6222/2024 WITH W.P.(C) 1508/2024	RAJ GANGWANI V/s GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY & ORS.	PRITISH SABHARWAL, AARUSHI GUPTA
		OTHER DETAILS OF ADVOCATES: MRINAL GOPAL ELKER(MRINALELKER@HOTMAIL.COM)(9811545226)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) LETIGATION CELL(AJJNIHHNRC@GMAIL.COM, OFFICE@AKURUP.COM, SIKRICO@SIKRILAW.COM)()(RESPONDENT) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(RESPONDENT) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(RESPONDENT)	
67	W.P.(C)-1508/2024 CM APPL. 6225/2024 CM APPL. 6226/2024 CM APPL. 6227/2024	DURGESH MOHAN MISHRA V/s UNION OF INDIA & ORS.	PRITISH SABHARWAL, AARUSHI GUPTA
		OTHER DETAILS OF ADVOCATES: MRINAL GOPAL ELKER(MRINALELKER@HOTMAIL.COM)(9811545226)(PETITIONER) AYJNIHHRC (AJJNIHHNRC@GMAIL.COM, OFFICE@AKURUP.COM, SIKRICO@SIKRILAW.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(RESPONDENT)	
END OF THE BOARD/FINAL DISPOSAL MATTERS			
68	RSA-256/2016 CM APPL. 33802/2016	KUCHCHI @ SHANTI DEVI (DECEASED) THR LRS & ORS V/s DAULATI (DECEASED) THR LRS & ORS	RAJESH TYAGI, MAHABIR PARSHAD, S K GUPTA
		OTHER DETAILS OF ADVOCATES: RAJESH TYAGI(RAJESHTYAGI66@GMAIL.COM)(9810081383)(PETITIONER)	

COURT NO. 43
HON'BLE MR.JUSTICE CHANDRA DHARI SINGH

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sumanchawala575@gmail.com

NOTE: COUNSELS AND LITIGANTS MAY SEND THEIR APPEARANCES THROUGH THE FOLLOWING LINK/FORM.

THIS FORM SHALL BE AVAILABLE DURING COURT HEARING DAYS FROM 10:00 A.M. -- 04:00 P.M.

<https://forms.gle/i3o2YvUgGxkstyNo7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	RFA-297/2023 CM APPL. 18336/2023	SH. NEERAJ KAUSHIK V/s SH.BIJENDRA KUMAR GAUR.	RAJENDRA KUMAR SONKIYA	
		OTHER DETAILS OF ADVOCATES: R K SONKIYA (RKSONKIYA@GMAIL.COM)(9810124896)(PETITIONER) R K SONKIYA(RKSONKIYA@GMAIL.COM)(9810124896)(PETITIONER) B K GAUR(BKGAUR1947@GMAIL.COM)()(RESPONDENT) B K GAUR(BKGAUR1947@GMAIL.COM)()(RESPONDENT)		
2	RFA-767/2023 CM APPL. 48541/2023 CM APPL. 48542/2023 CM APPL. 48543/2023 WITH RFA 768/2023	SHRI SOHAN SINGH (SINCE DECEASED) THROUGH HIS LEGAL HEIRS & ANR. V/s SMT. PRAKASH KAUR (SINCE DECEASED) THROUGH HER LEGAL HEIRS & ANR.	VARUN DHINGRA	
		OTHER DETAILS OF ADVOCATES: DE JURE CONSULTANTS(@VARUN_DHINGRA@YMAIL.COM)(9899547709)(PETITIONER) MUNISH(MUNISHLAW.VOHRA@GMAIL.COM)(9811427955)(RESPONDENT)		
3	RFA-768/2023 CM APPL. 48546/2023 CM APPL. 48547/2023 CM APPL. 48548/2023	SOHAN SINGH (SINCE DECEASED) THROUGH HIS LEGAL HEIRS & ANR. V/s PRAKASH KAUR (SINCE DECEASED) THROUGH HER LEGAL HEIRS & ANR.	VARUN DHINGRA	
		OTHER DETAILS OF ADVOCATES: DE JURE CONSULTANTS(@VARUN_DHINGRA@YMAIL.COM)(9899547709)(PETITIONER) MUNISH (MUNISHLAW.VOHRA@GMAIL.COM)(9811427955)(RESPONDENT)		
4	RFA-973/2023 CM APPL. 63730/2023	RAVI PRAKASH SHARMA V/s M/S VARDHMAN PROPERTIES LIMITED	NITIN GARG	
		OTHER DETAILS OF ADVOCATES:		
5	W.P.(C)-15313/2022	CENTRAL BOARD OF TRUSTEES V/s M/S UNIQUE PRINT-PACK PVT LTD	RAJEEV K AGARWAL, INDERJEET K SIDHU, RAJESH MANCHANDA	
		OTHER DETAILS OF ADVOCATES: INDERJEET K SIDHU(IKSIDHUASSOCIATES@GMAIL.COM)(9810587998)(PETITIONER)		
6	W.P.(C)-10490/2023 CM APPL. 40667/2023	UNION OF INDIA THROUGH THE DIRECTOR, LADY HARDINGE MEDICAL COLLEGE & KALAWATI SARAN CHILDRENS HOSPITAL V/s SEWAK RAM & ORS.	VIKRANT NILESH GOYAL	

		OTHER DETAILS OF ADVOCATES: VIKRANT NILESH GOYAL(VNGOYAL@GMAIL.COM)(9953228888)(PETITIONER) VIKRANT NILESH GOYAL()(9953228888)(PETITIONER) SULABH INTERNATIONAL SOCIAL SERVICE ORGANISATION(INFO@SULABHINTERNATIONAL.ORG, CONTACT@SULABHINTERNATIONAL.ORG)()(RESPONDENT) SURYA(SURYA4678ADVOCATE@GMAIL.COM)(9871787075)(RESPONDENT) SURYA(SURYA4678ADVOCATE@GMAIL.COM)(9871787075)(RESPONDENT)		
7	W.P.(C)-11420/2023 CM APPL. 44439/2023	HT MEDIA LTD V/s SALIM KHAN & ANR.	RAAVI BIRBAL	
		OTHER DETAILS OF ADVOCATES: RAAVI BIRBAL()(9818024661)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
8	W.P.(C)-15153/2023 CM APPL. 60607/2023	M/S LE VINIT ACCESSORIES V/s SH. SANJEEV TYAGI	ALAMINE	
		OTHER DETAILS OF ADVOCATES: ALAMINE(ALITALUKDAR09@GMAIL.COM)(8826112034)(PETITIONER) SH. SONU PANDEY()(9654452299)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
9	CONT.CAS(C)-368/2023 WITH W.P.(C) 15225/2022	INDIAN NATIONAL MIGRANT WORKERS UNION V/s SUNITA CHOUDHARY, MEDICAL SUPERINTENDENT & ORS.	MANU PRABHAKAR, SONAKSHI SINGH, BISWAMBAR NAYAK	
		OTHER DETAILS OF ADVOCATES: BISWAMBAR NAYAK(ADVOCATE3685@GMAIL.COM)(9811027360)(PETITIONER) INDIAN NATIONAL MIGRANT WORKERS UNION(INMWU1977@GMAIL.COM)(9891595654)(PETITIONER) BHARAT CHUGH, MAYANK ARORA, SIDDHARTH(CONTACT@BHARATCHUGH.IN)(9810553252)(PETITIONER) DR SUNITA CHOUDHARY(MS-OKHLADELHI@CSIC.NIC.IN)()(RESPONDENT) JOSEPH CV(RD-DELHI@ESIC.NIC.IN)()(RESPONDENT) RISHIKANT SINGH(RISHIKANTSINGH66@GMAIL.COM)()(RESPONDENT) MANU PRABHAKAR(PRABHAKARMANU@GMAIL.COM)(9015853090)(RESPONDENT) SONAKSHI SINGH(SONAKSHI1081@GMAIL.COM)(9711834225)(RESPONDENT)		
10	W.P.(C)-15225/2022 CM APPL. 47149/2022	INDIAN NATIONAL MIGRANT WORKERS UNION V/s UNION OF INDIA & ORS.	MANU PRABHAKAR, SONAKSHI SINGH, BISWAMBAR NAYAK	
		OTHER DETAILS OF ADVOCATES: BISWAMBAR NAYAK(ADVOCATE3685@GMAIL.COM)(9811027360)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ESIC HOPIEAL(MS-OKHLADELHI@CSIC.NIC.IN, RISHIKANTSINGH66@GMAIL.COM, RD- DELHI@ESIC.NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) MANU PRABHAKAR(PRABHAKARMANU@GMAIL.COM)(9015853090)(RESPONDENT) SONAKSHI SINGH(SONAKSHI1081@GMAIL.COM)(9711834225)(PETITIONER)		
11	RFA-69/2020 CM APPL. 3744/2020	JAGDISH LAL & ANR V/s DALBIR SINGH & ORS	SURESH CHAND SINGHAL, PRADEEP KUMAR, B S CHOWDHARY	
		OTHER DETAILS OF ADVOCATES: B S CHOWDHARY()(9213115620)(PETITIONER) SURESH CHAND SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(RESPONDENT) PRADEEP KUMAR(SURAJHINGHLLB7531@GMAIL.COM)(7531827548)(PETITIONER)		
12	RFA-211/2020 CM APPL. 14719/2020 CM APPL. 14720/2020 CM APPL. 35799/2021	ANTHEM YASH KIRTI INFRACITY PVT LTD V/s UNIQUE INFOCOM PVT LTD & ORS.	VIJAY KINGER, PARINAV GUPTA	
		OTHER DETAILS OF ADVOCATES: VIJAYKINGER(KINGER.KINGERLAWFIRM@GMAIL.COM)(9711504511)(PETITIONER) VIJAY KINGER, NARESH KUMAR SHARMA(KINGER.KINGERLAWFIRM@GMAIL.COM)(9711504511)(PETITIONER) SUSHIL(SUSHILRITU1994@GMAIL.COM)()(RESPONDENT) UNIQUE INFOCOM PVT LTD(SUSHILRITU1994@GMAIL.COM)()(RESPONDENT) UNIQUE INFOCOM PVT LTD(SUSHILRITU1994@GMAIL.COM)()(RESPONDENT)		

		PARDEEP GUPTA, PARINAV GUPTA, MANSI(PARINV_GUPTA@YAHOO.COM)(9811153770)(PETITIONER) SUSHIRITU(SUSHIRITU1994@GMAIL.COM)()(RESPONDENT) J C GUPTA(JCGUPTAVINAY@GMAIL.COM)()(RESPONDENT)		
13	RFA-214/2020 CM APPL. 15500/2020 CM APPL. 15504/2020 CM APPL. 19723/2020 WITH RFA 228/2020	DR. G.S. GUPTA THROUGH LEGAL HEIRS & ORS. V/s SMT. MOTIAN DEVI LAMBA THROUGH LEGAL HEIRS & ORS.	PREMASHIS CHOUDHURY, VAIBHAV MAHAJAN, JAYA GOYAL, SAHIL GUPTA, SAHIL GUPTA	
		OTHER DETAILS OF ADVOCATES: MADHU (MADHU_GUPTAHOME@YAHOO.IN)(9818133387)(PETITIONER) G S GUPTA (INFO@ONEWORLDCORPORATION.IN)(9810713713)(PETITIONER) ADDITIONAL COMMISSIONER OF POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MADHU GUPTA(MADHU_GUPTAHOME@YAHOO.IN)(981813387)(RESPONDENT) SAHILGUPTA(SGCLEGAL@OUTLOOK.COM)(9871928196)(PETITIONER) NANDNI SAHNI(NANDNI52HOTMAIL.COM)(9810034205)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PREMASHIS CHOUDHURY(PCHOUDHURU5@HOTMAIL.COM)(9811074212)(PETITIONER) VAIBHAV MAHAJAN(VAIBHAV@MAHAJAN.LAW)(9899805856)(PETITIONER) VAIBHAV MAHAJAN(VAIBHAV@MAHAJAN.LAW)(9899805856)(RESPONDENT) JAYA GOYAL(JAYAGOYAL@NEOJURIS.COM)(9811131012)(RESPONDENT)		
14	RFA-228/2020 CM APPL. 20911/2020 WITH RFA 214/2020	CHET RAM GUPTA (SINCE DECEASED) THR LRS V/s MOTIAN DEVI LAMBA (SINCE DECEASED) & ORS.	PREMASHIS CHOUDHURY, VAIBHAV MAHAJAN, JAYA GOYAL	
		OTHER DETAILS OF ADVOCATES: JAYAGOYAL(JAYAGOYAL@NEOJURIS.COM)(9811131012)(PETITIONER) MANPREET KAUR , JAYA GOYAL(JAYAGOYAL@NEOJURIS.COM)(9811131012)(PETITIONER) PRAVEEN CHAUHAN (PRAVEENCHAUHAN65@GMAIL.COM)(9810008847)(RESPONDENT) NANDANI SAHNI (NANDNIS@HOTMAIL.COM)(9810034205)(RESPONDENT) PREMASHIS CHOUDHURY(PCHOUDHURU5@HOTMAIL.COM)(9811074212)(RESPONDENT) VAIBHAV MAHAJAN(VAIBHAV@MAHAJAN.LAW)(9899805856)(PETITIONER) VAIBHAV MAHAJAN(VAIBHAV@MAHAJAN.LAW)(9899805856)(PETITIONER)		
15	RFA-223/2020 CM APPL. 19597/2020 CM APPL. 19598/2020 CM APPL. 27743/2021	SONA DEVI V/s RAMNIWAS DAGAR	SUMIT DAGAR, JAINENDRA MALDAHIYAR, JAINENDRA MALDAHIYAR	
		OTHER DETAILS OF ADVOCATES: JAINENDRAMALDAHIYAR(JAIJUSTICE@GMAIL.COM)(9891293415)(PETITIONER) JAINENDRA MALDAHIYAR(JAIJUSTICE@GMAIL.COM)(9891293415)(PETITIONER) PARAMVEER SINGH(PARAMVEER196584@GMAIL.COM)(9811348590)(RESPONDENT) RAMNIWAS DAGAR(PARAMVEER196584@GMAIL.COM)()(RESPONDENT) RAMNIWAS DAGAR(PARAMVEER196584@GMAIL.COM)()(RESPONDENT) RAMNIWAS DAGAR(PARAMVEER196584@GMAIL.COM)()(RESPONDENT) JAINENDRA MALDAHIYAR(JAIJUSTICE@GMAIL.COM)(9891293415)(PETITIONER) PARAMVEER(PARAMVEER196584@GMAIL.COM)()(RESPONDENT) SUMIT DAGAR(ADVSDAGAR@GMAIL.COM)(8287434533)(RESPONDENT)		
16	RFA-288/2020	KAPTAN SINGH RATHIE V/s RAJIV BHARDWAJ & ANR.	AZHAR ALI, SHOAB HAIDER	
		OTHER DETAILS OF ADVOCATES: SHOAB HAIDER(SHOABHAIDERADVOCATE@GMAIL.COM)(9899723716)(PETITIONER) SHOABHAIDER(SHOABHAIDERADVOCATE@GMAIL.COM)(9899723716)(PETITIONER) SHEKHAR PRIT JAIN(SPJHA27@YAHOO.COM)(9811009625)(RESPONDENT) AZHAR ALI(AZHARALI9971@GMAIL.COM)(8800394099)(PETITIONER)		
17	RFA-8/2021 WITH RFA 47/2021	M/S R.P. MILKMADE PRODUCTS PRIVATE LIMITED V/s M/S G.T. ENGINEERING CORPORATION & ORS.	RAKESH JAIN, DEEP DHAMIJA	
		OTHER DETAILS OF ADVOCATES: DEEP DHAMIJA & RAKESH GUPTA(DEEPPDHAMIJA@SDGLAWCHAMBERS.COM)(9811048468)(PETITIONER) UDAY CHAUHAN(CHAUHANUDAY93@GMAIL.COM)(9212843448)(RESPONDENT) DIAMOND VALLEY(DIAMONDVALLEY2015@GMAIL.COM)(8755909808)(RESPONDENT)		

		M/S R.P. MILKMADE PRODUCTS PRIVATE LIMITED(DEEPPDHAMIJA@SDGLAWCHAMBERS.COM)(8711948468)(RESPONDENT) M/S G.T. ENGINEERING CORPORATION(CHAUHANUDAY93@GMAIL.COM)(9212843448)(RESPONDENT) MR. SANJAY KHANDELWAL(CHAUHANUDAY93@GMAIL.COM)(9212843448)(RESPONDENT) M/S DIAMOND VALLEY GARDENS PRIVATE LIMITED(DIAMONDVALLEY2015@GMAIL.COM)(8755909808)(RESPONDENT) RAKESH JAIN (RKJLAWYER@GMAIL.COM)(9811252009)(PETITIONER)	
18	RFA-47/2021 WITH RFA 8/2021	M/S DIAMOND VALLEY GARDENS PRIVATE LIMITED V/s M/S G.T. ENGINEERING CORPORATION & ORS.	RAKESH JAIN
		OTHER DETAILS OF ADVOCATES: RAKESH JAIN(RKJLAWYER@GMAIL.COM)(9811252009)(PETITIONER) R P (RPMILKMADE@GMAIL.COM)(9637000313)(RESPONDENT) UDAY CHAUHAN(CHAUHANUDAY93@GMAIL.COM)(9212843448)(RESPONDENT) R P (RPMILKMADE@GMAIL.COM)(9637000313)(RESPONDENT) M/S DIAMOND VALLEY GARDENS PRIVATE LIMITED(RKJLAWYER@GMAIL.) (9811252009)(RESPONDENT) M/S DIAMOND VALLEY GARDENS PRIVATE LIMITED(RKJLAWYER@GMAIL.) (9811252009)(RESPONDENT) M/S DIAMOND VALLEY GARDENS PRIVATE LIMITED(RKJLAWYER@GMAIL.) (9811252009)(RESPONDENT) M/S DIAMOND VALLEY GARDENS PRIVATE LIMITED(RKJLAWYER@GMAIL.) (9811252009)(RESPONDENT) M/S R.P. MILKMADE PRODUCTS PRIVATE LIMITED(RPMILKMADE@GMAIL.COM)(9639000313)(RESPONDENT) MR. SANJAY KHANDELWAL(CHAUHANUDAY93@GMAIL.COM)()(RESPONDENT) M/S G.T. ENGINEERING CORPORATION,(CHAUHANUDAY93@GMAIL.COM)()(RESPONDENT) M/S R.P. MILKMADE PRODUCTS PRIVATE LIMITED(RPMILKMADE@GMAIL.COM)(9639000313)(RESPONDENT) MR. SANJAY KHANDELWAL(CHAUHANUDAY93@GMAIL.COM)(9212843448)(RESPONDENT) M/S G.T. ENGINEERING CORPORATION,(CHAUHANUDAY93@GMAIL.COM)(9212843448)(RESPONDENT) MR. SANJAY KHANDELWAL(CHAUHANUDAY93@GMAIL.COM)()(RESPONDENT) M/S G.T. ENGINEERING CORPORATION,(CHAUHANUDAY93@GMAIL.COM)()(RESPONDENT) MR. SANJAY KHANDELWAL(CHAUHANUDAY93@GMAIL.COM)()(RESPONDENT) M/S G.T. ENGINEERING CORPORATION,(CHAUHANUDAY93@GMAIL.COM)()(RESPONDENT)	
19	RFA-165/2021 CM APPL. 9975/2021 CM APPL. 9976/2021	M/S EVERGREEN INTERNATIONAL LTD V/s M/S M.H. FABRICATIONS	ABHAY KUMAR DUBEY, DHEERAJ GUPTA, DHEERAJ GUPTA
		OTHER DETAILS OF ADVOCATES: DHEERAJ GUPTA, SANAM SIDDIQUI (PERITIALAW@GMAIL.COM)(7210670704)(PETITIONER) DHEERAJGUPTA(PERITIAPRADEEP@GMAIL.COM)(7210670704)(PETITIONER) ABHAY KUMAR DUBEY(ABHAYKR77@GMAIL.COM)(9560449939)(PETITIONER)	
20	RFA-215/2021 CM APPL. 13218/2021	JAGE @ JAGE RAM V/s MUNSHI RAM	MANISH KUMAR, RAJEEV KUMAR, RAJEEV KUMAR
		OTHER DETAILS OF ADVOCATES: RAJEEV K SINGH (ADVOCATERAJEEVSINGH@GMAIL.COM)(9810691143)(PETITIONER) MUNSHI RAM ()(9250902676)(RESPONDENT) JAGE @ JAGE RAM (ADVOCATERAJEEVSINGH@GMAIL.COM)(885112156)(RESPONDENT) JAGE @ JAGE RAM (ADVOCATERAJEEVSINGH@GMAIL.COM)(885112156)(RESPONDENT) MANISH KUMAR(MSINGH.ADVOCATE@YAHOO.COM)(9911277043)(PETITIONER)	
21	RFA-345/2021 CM APPL. 34674/2021	MR JAVED AKHTAR V/s MOHD SARFARAZ & ORS.	LOKESH BHOLA, ANIL SHARMA, ZIA UL ISLAM, SUDHIR KUMAR SHARMA
		OTHER DETAILS OF ADVOCATES: SUDHIR KUMAR SHARMA(SUDHIRKSHARMA29@GMAIL.COM)(9811232930)(PETITIONER) LOKESH BHOLA(LOKESHBHOLA@GMAIL.COM)(9999410660)(RESPONDENT)	

		ANIL SHARMA(ANNISHARMA13@GMAIL.COM)(9811006742)(PETITIONER) ZIA UL ISLAM(LAWYER.ZISLAM@GMAIL.COM)(9718864783)(PETITIONER)	
22	RFA-91/2022 CM APPL. 13068/2022 CM APPL. 26441/2023	MOHD. MUSTAQEEM & ORS. V/s MST. NOORJAHAN BEGUM & ORS.	ASUTOSH LOHIA, MOHIT SINGH, ATUL NAGARAJAN, FAISAL NASEEM
		OTHER DETAILS OF ADVOCATES: MR. FAISAL NASEEM(FAIZALNASEEM@GMAIL.COM)(9971936265)(PETITIONER) FAIZAL (FAIZALNASEEM@GMAIL.COM){}(PETITIONER) MOHIT SINGH(MOHITSINGHADV@GMAIL.COM)(9711907070)(PETITIONER) ASHUTOSH(ASHUTOSH@HOTMAIL.COM){}(RESPONDENT) ASUTOSH LOHIA (ALOHIAADV@GMAIL.COM)(9810120000)(RESPONDENT) ASUTOSH LOHIA (ALOHIAADV@GMAIL.COM)(9810120000)(PETITIONER) MOHIT SINGH (MOHITSINGHADV@GMAIL.COM)(9711907070)(RESPONDENT) ATUL NAGARAJAN(ATUL@ATULNAGARAJAN.IN)(9811169087)(PETITIONER)	
23	RFA-131/2022 CM APPL. 17734/2022 CM APPL. 17738/2022 WITH RFA 133/2022 RFA 134/2022 RFA 154/2022	BILQUIS V/s JAMIA MILIA ISLAMIA & ORS.	VIKRAM SINGH
		OTHER DETAILS OF ADVOCATES: BIQUIS(){9212063011}(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) JAMIA MILLIA ISLAMIA(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT)	
24	RFA-133/2022 CM APPL. 18031/2022 CM APPL. 18035/2022	NAWAB V/s JAMIA MILIA ISLAMIA & ORS.	VIKRAM SINGH
		OTHER DETAILS OF ADVOCATES: ARVIND SAH(){3911532732}(PETITIONER) ARVIND KUMAR SHUKLA, REETU SHARMA & SHANTANU SHUKLA(V9311532732@GMAIL.COM)(9311532732)(PETITIONER) NAWAB(){9891845725}(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) FUZAIL(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT) JAMIA MILLIA ISLAMIA(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT) STANDING(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT)	
25	RFA-134/2022 CM APPL. 18081/2022 CM APPL. 18082/2022 CM APPL. 18084/2022 CM APPL. 18085/2022 CM APPL. 18086/2022	ABDUL HAMEED (SINCE DECEASED) THROUGH HIS LRS V/s JAMIA MILIA ISLAMIA & ORS.	VIKRAM SINGH
		OTHER DETAILS OF ADVOCATES: ARVIND SAH , VIKRAM SINGH , MOHIT MITTAL(V9311532732@GMAIL.COM)(9311532732)(PETITIONER) JAMIA MILLIA ISLAMIA(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
26	RFA-154/2022 CM APPL. 18960/2022 CM APPL. 18964/2022	SHERDIN & ORS. V/s JAMIA MILIA ISLAMIA & ORS.	VIKRAM SINGH
		OTHER DETAILS OF ADVOCATES: ARVINDSAH, VIKRAM SINGH, MOHIT MITTA(V9311532732@GMAIL.COM)(9311532732)(PETITIONER) JAMIA MILLIA ISLAMIA(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
27	RFA-422/2022 CM APPL. 39129/2022	ASHOK KUMAR SHAH & ANR. V/s HARIKANT PRASAD	NIKI KANTAWALA, PRERANA
		OTHER DETAILS OF ADVOCATES: PRERNA(ADVOCATEPRERANA@GMAIL.COM)(9999867039)(PETITIONER) HARIKANT(){9910778503}(RESPONDENT) NIKI KANTAWALA(SURESH.SRIVASTAVA@AUREUSLAW.COM)(9818269100)(RESPONDENT)	

28	CM APPL. 61417/2023 In RFA-661/2022	RAJIV & ANR. V/s KIRAN BALA & ORS.	JUSNEET SINGH KOHLI, AVINASH KUMAR TYAGI	
		OTHER DETAILS OF ADVOCATES: AVINASH KUMAR(AVINASHTYAGI1@YAHOO.COM)(9899327537)(PETITIONER) AVINASH KUMAR TYAGI(AVINASHTYAGI1@YAHOO.COM)(9899327537)(PETITIONER) KOHLI AND ASSOCIATES(JASNEETSINGHKOHLI@GMAIL.COM)(9999631964)(PETITIONER) AVINASH TYAGI (AVINASHTYAGI1@GMAIL.COM)()(RESPONDENT) JUSNEET SINGH KOHLI(JASNEETSINGHKOHLI@GMAIL.COM)(9999631964)(RESPONDENT)		
29	RFA-126/2023	MOHINDER PAL SINGH KHURANA V/s S. ARVINDER SINGH & ANR.	BHARAT KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJIV DUGGAL & ASSOCIATES(RAJIVDUGGALADVOCATE@HOTMAIL.COM)(9999776227)(PETITIONER)		
30	RFA-145/2023 CM APPL. 9011/2023 CM APPL. 9012/2023	FOOD CORPORATION OF INDIA V/s M/S SHIV SHAKTI TRADERS	RITESH AGARWAL, SHAHEEN	
		OTHER DETAILS OF ADVOCATES: O P SINGH(OPSINGH3@GMAIL.COM)(9811086864)(PETITIONER) O P SINGH (OPSINGH3@GMAIL.COM)(9811086864)(PETITIONER) RITESH AGARWAL(UNTWALIA@YAHOO.CO.IN)(9999972564)(RESPONDENT)		
31	RFA-177/2023 CM APPL. 10618/2023 CM APPL. 10619/2023	CANARA BANK AND ORS. V/s GAFOOR KHAN	ANSAR AHMAD, VARUN MITTAL	
		OTHER DETAILS OF ADVOCATES: VARUN MITTAL (VM@VKMLEGAL.COM)(9953062629)(PETITIONER) VARUN MITTAL (VM@VKMLEGAL.COM)(9953062629)(PETITIONER) GAFOOR KHAN(ANSARAHMAD7857@YAHOO.COM)()(RESPONDENT) ANSARAH(ANSARAHMAD7857@YAHOO.COM)()(RESPONDENT) ANSAR AHMAD(ANSARAHMAD7857@YAHOO.COM)(9990215410)(RESPONDENT)		
32	RFA-238/2023 CM APPL. 14149/2023	GAURAV GUPTA V/s AMIT CHAUDHARY	NEERAJ KUMAR SHARMA, SANTOSH KUMAR SAHU	
		OTHER DETAILS OF ADVOCATES: ARUN SHARMA & SANTOSH KUMAR SAHU(ADVOCATEARUN.AS@GMAIL.COM)(9811441770)(PETITIONER) NEERAJ KUMAR SHARMA(NKSHARMA0699@GMAIL.COM)(8750335517)(PETITIONER)		
33	RFA-240/2023 CM APPL. 14371/2023	VIJAY NAYAK V/s HOLY FAITH INTERNATIONAL PVT.LTD	ANITTA & ADONA LLP	
		OTHER DETAILS OF ADVOCATES: VIJAY NAYAK(OFFICE@ANITTAADONA.COM)(9289767000)(PETITIONER) ANITTA & ADONA LLP(OFFICE@ANITTAADONA.COM)(9289767700)(PETITIONER) ANITA & ADONA LLP(OFFICE@ANITTAADONA.COM)(9289767700)(PETITIONER) SONICA(SONICA@MBDGROUP.COM)()(RESPONDENT)		
34	RFA-307/2023 CM APPL. 18777/2023 CM APPL. 18779/2023	SHEFALI YADAV AND ANR. & ANR. V/s KAMALJEET YADAV & ORS.	RAJEEV VERMA, APOORV SARVARIA	
		OTHER DETAILS OF ADVOCATES: APOORV SARVARIA (VGCLAWFIRM@GMAIL.COM)(8448435854)(PETITIONER) APOORV SARVARIA (MAIL@VGCLAWFIRM.COM)()(PETITIONER) NIYAZI (NIYAZI786@GMAIL.COM)()(RESPONDENT) NIYAZI (NIYAZI786@GMAIL.COM)()(RESPONDENT) RAJEEV VERMA(PERFECTLAWYERS@GMAIL.COM)(9711129847)(PETITIONER)		
35	RFA-337/2023 CM APPL. 21549/2023	VED PRAKASH V/s MEENA DEVI	VIKRANT HUDDA, DINESH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: D K SINGH ASSOCIATES(DKSINGHASSOCIATES2007@REDIFFMAIL.COM)(9811108641)(PETITIONER) SANJAY KATHURIA(SANJAYKATHURIA012@YAHOO.CO.IN)()(RESPONDENT) VIKRANT HUDDA(ADV.VIKRANTHUDDA@GMAIL.COM)(9990969164)(PETITIONER)		

36	RFA-424/2023 CM APPL. 28180/2023	SHRI ASHOK KUMAR BAJAJ V/s SMT. USHA	ANJALI NEHRA	
		OTHER DETAILS OF ADVOCATES: SHYAM SINGH SISODIA(SSSISODIA625@GMAIL.COM)(9871059348)(PETITIONER) SHYAM SINGH SISODIA(SSSISODIA625@GMAIL.COM)(9871059348)(PETITIONER) SHYAM SINGH SISODIA(SSSISODIA625@GMAIL.COM)()(PETITIONER)		
37	RFA-486/2023 CM APPL. 33278/2023 CM APPL. 33279/2023 CM APPL. 33280/2023 CM APPL. 33282/2023 CM APPL. 55540/2023	NAMDHARI ENGINEERS & ANR. V/s MASTER NIKHIL	NIRANJAN KAUR, SIDDHARTH	
		OTHER DETAILS OF ADVOCATES: SLH & A(LEGAL.SLH@GMAIL.COM)(9999337791)(PETITIONER) MASTER NIKHIL ()(9910417774)(RESPONDENT) RUPENDU SINGH()(9971147774)(RESPONDENT) SLH(LEGAL.SLH@GMAIL.COM)()(RESPONDENT)		
38	RFA-602/2023	COSCO BLOSSOMS PRIVATE LTD. & ANR. V/s CENTRAL BANK OF INDIA & ORS.	RAJINDER WALI	
		OTHER DETAILS OF ADVOCATES: RAJINDER WALI(WALI.RVASSOCIATES@GMAIL.COM)(9811056230)(PETITIONER) RAJINDER WALI(WALI.RVASSOCIATES@GMAIL.COM)(9811056230)(PETITIONER) JASWINDER SINGH(JASWINDER.PHULL@GMAIL.CO, UVARCL@GMAIL.COM)()(RESPONDENT) JASWINDER SINGH(JASWINDER.PHULL@GMAIL.COM, UVARCL@GMAIL.COM)()(RESPONDENT)		
39	RFA-624/2023 CM APPL. 40000/2023 CM APPL. 40001/2023 CM APPL. 40003/2023	SHRI N. K. ARORA V/s SHRI PREM CHAND SHARMA	VISHAL SONI	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR JHA(ADVOCATESJHA@GMAIL.COM)(9873947450)(PETITIONER) PREM CHAND SHARMA(PKSHARMA6689@YAHOO.COM)()(RESPONDENT)		
40	RFA-789/2023 CM APPL. 49604/2023	SUNIL MANCHANDA V/s ANIL MANCHANDA & ORS.	HEMANT GUPTA, RAJIV RANJAN MISHRA	
		OTHER DETAILS OF ADVOCATES: S.S. KATYAL(WAKIL1981@GMAIL.COM)()(PETITIONER) ANIL MANCHANDA AND ORS.(LEGALTEAM.PLC@GMAIL.COM)()(RESPONDENT) HEMANT GUPTA(VAKILHRA@HOTMAIL.COM)(9811085066)(RESPONDENT)		
41	RFA-861/2023 CM APPL. 54667/2023	AMIT VERMA V/s EDWARD BARUA @ EDWARD BARWA	MAHIMA DAYANI, KESHAV V HEGDE	
		OTHER DETAILS OF ADVOCATES: KESHAV V. HEDGE(HEDGEKESHAV16@GMAIL.COM)()(PETITIONER) EDWARD BARUA @ EDWARD BARWA(DAYANILAW@HOTMAIL.COM)(9811114262)(RESPONDENT) MAHIMA DAYANI(MAHIMADAYANI@GMAIL.COM)(9999288071)(RESPONDENT)		
42	RFA-876/2023 CM APPL. 55563/2023	MR SHER SINGH V/s SH RAJ KUMAR	BHARAT MALHOTRA	
		OTHER DETAILS OF ADVOCATES: BHARAT MALHOTRA(BHARATMAL2@GMAIL.COM)(8447151507)(PETITIONER) RAJ KUMAR()()(RESPONDENT)		
43	RFA-888/2023 CM APPL. 56701/2023 CM APPL. 56703/2023	DHARAMVEER SHARMA V/s M/S BRM LEASE AND CREDIT PVT. LTD. & ORS.	NAVEEN KUMAR CHAUHAN	
		OTHER DETAILS OF ADVOCATES:		

44	RFA-34/2024 CM APPL. 2327/2024 CM APPL. 2328/2024 CM APPL. 2329/2024	PT. DAYA RAM V/s LALIT SETH	SHUBHAM SHARMA	
		OTHER DETAILS OF ADVOCATES:		
45	RFA-107/2024 CM APPL. 8638/2024 CM APPL. 8640/2024	SMT AMARJEET KAUR V/s SH GURDEET SINGH AND ORS	K KRISHNA KUMAR	
		OTHER DETAILS OF ADVOCATES: K KRISHNA KUMAR, DHANANJAY (KALEBUDDE.AZEEM@GMAIL.COM)(9899474399)(PETITIONER) SINGHAK(ADVSINGHAK@GMAIL.COM)()(RESPONDENT)		
46	RFA-138/2024 CM APPL. 11164/2024 CM APPL. 11165/2024	SH. HARMESH KUMAR -DECEASED THROUGH LRS & ORS. V/s SH. RAM KUMAR SINCE DECEASED THROUGH HIS LRS & ORS.	SANJAY K. SHANDILYA	
		OTHER DETAILS OF ADVOCATES: SANJAY K SHANDILYA & HEMANT SHARMA(SHANDILYASANJAY@GMAIL.COM)()(PETITIONER)		
47	CM APPL. 834/2020 CM APPL. 11739/2021 In W.P.(C)-12469/2006 WITH W.P.(C) 3760/2007	CENTRAL COUNCIL OF HOMOEOPATHY V/s VIJAY SINGH	RESP.IN PERSON, MR. SUNIL KUMAR SHARMA, JAGAT ARORA, RAJAT ARORA, RAJAT ARORA	
		OTHER DETAILS OF ADVOCATES: JAGAT ARORA()(9810176964)(PETITIONER) JAGAT SINGH AND ASSOCIATES(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) JAGAT ARORA AND ASSOCIATES(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(RESPONDENT) JAGAT ARORA(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT)		
48	W.P.(C)-8438/2010 CM APPL. 21649/2010	DTC V/s BALJOR SINGH	UDAY N TIWARY	
		OTHER DETAILS OF ADVOCATES:		
49	W.P.(C)-2834/2011	RAJNISH GANDHI V/s JIVEA LAL & ANR	SATENDER VERMA	
		OTHER DETAILS OF ADVOCATES:		
50	W.P.(C)-576/2012	M/S PRIME INTERNATIONAL EXPORTS V/s E.P.F.A. TRIBUNAL & ANR.	HITESH SACHAR, ANJU JAIN, BALRAJ DEWAN, A P SINHA, R.L.DHINGRA	
		OTHER DETAILS OF ADVOCATES: HITESH SACHAR(CANPISCE@GMAIL.COM)(9891966005)(RESPONDENT) ANJU JAIN(CANPISCE@GMAIL.COM)(9811159170)(RESPONDENT)		
51	W.P.(C)-1197/2012	SHRI PAL SINGH V/s MCD	R. P. S. BAGHEL, PRAMOD GUPTA, M.K.BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
52	W.P.(C)-1712/2013 CM APPL. 6914/2024 CM APPL. 6916/2024 WITH W.P.(C) 7826/2021	DELHI TRANSPORT CORPORATION V/s THE REGIONAL PROVIDENT FUND COMMISSIONER DELHI	LOVKESH SAWHNEY, PUNEET GARG, SIDDHARTH, BALRAJ DEWAN, KESHAV MOHAN, AVNISH AHLAWAT, DURGESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: DURGESH KUMAR SHARMA(SAIODHAN1978@GMAIL.COM)(9896475614)(PETITIONER) AVNISH AHLAWAT, UNION OF INDIA(AVNISHAHLAWAT@YAHOO.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) PUNEET GARG(PUNEETADVOCATE.GARG@GMAIL.COM)(9818817044)(RESPONDENT) SIDDHARTH (MAIL@CHAMBERSOFSIDDHARTH.COM)(7838537008)(RESPONDENT)		

53	W.P.(C)-7826/2021	DHARAM PAL CHOUDHARY V/s THE EMPLOYEES PROVIDENT FUND ORGANISATION & ORS.	SIDDHARTH, AVNISH AHLAWAT, DHARAM PAL CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: DHARAM PAL CHOUDHARY(9211777448)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(RESPONDENT) KESHAV MOHAN(ADV.KESHAV.MOHAN@GMAIL.COM)(RESPONDENT) SIDDHARTH (MAIL@CHAMBERSOFSIDDHARTH.COM)(7838537008)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		
54	CM APPL. 8983/2024 In W.P.(C)- 2510/2015(Disposed off case)	BHARAT HEAVY ELECTRICALS LTD. V/s UNION OF INDIA AND ANR.	A K BAJPAI & CO, MANISH MALHOTRA	
		OTHER DETAILS OF ADVOCATES: MANISH MALHOTRA(MALHOTRAADV@GMAIL.COM)(911314422)(PETITIONER) MANISH MALHOTRA(MALHOTRAADV@GMAIL.COM)(9810214422)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(RESPONDENT)		
55	W.P.(C)-1686/2016 WITH W.P.(C) 3641/2017	SOUTH DELHI MUNICIPAL CORPORATION V/s DIGAMBER SHARMA	ATTIN SHANKAR PASTOGI	
		OTHER DETAILS OF ADVOCATES:		
56	W.P.(C)-3641/2017	SHRI DIGAMBER SHARMA V/s SOUTH DELHI MUNICIPAL CORPORATION	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES:		
57	W.P.(C)-1915/2017 CM APPL. 8475/2017	M/S TIRUPATI BUILDINGS & OFFICERS PVT. LTD. V/s AUTHORITY UNDER THE DELHI SHOPS AND ESTABLISHMENTS ACT, 1954 & ANR	PANKAJ ANIL ARORA, SAMEER VASHISHT, R S JENA, AJITESH K KIR	
		OTHER DETAILS OF ADVOCATES: SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
58	W.P.(C)-9679/2017 CM APPL. 39407/2017 CM APPL. 42446/2017	SUPPORT MART TECHNICAL SERVICES PVT. LTD. V/s SH. MANPREET SINGH	MURARI KUMAR	
		OTHER DETAILS OF ADVOCATES:		
59	W.P.(C)-946/2019	PARMILI V/s GOVT. OF NCT OF DELHI AND ORS.	AJEET KUMAR	
		OTHER DETAILS OF ADVOCATES: AJEET KUMAR(9810039471)(PETITIONER)		
60	W.P.(C)-1443/2019 CM APPL. 6618/2019 CM APPL. 40830/2022 WITH W.P.(C) 3033/2019	PANCHSHILA COOPERATIVE HOUSE V/s ASSISTANT PROVIDENT FUND COMMISSIONER, DELHI (SOUTH) AND ANR.	JUDY JAMES, SIDDHARTH, ASHIM SHRIDHAR, SHASHI PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: ASHIM SHRIDHAR(9971547353)(PETITIONER) ASHIM SHRIDHAR(ASHIM_SHRIDHAR@HOTMAIL.COM)(9971547353)(PETITIONER) JUDY JAMES(JUDYJAMES@OUTLOOK.COM)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) JUDY JAMES(CHAMBERSOFJUDEJAMES@OUTLOOK.COM)(9910160187)(RESPONDENT) SIDDHARTH (MAIL@CHAMBERSOFSIDDHARTH.COM)(7838537008)(RESPONDENT)		
61	W.P.(C)-3033/2019 CM APPL. 13996/2019 WITH W.P.(C) 1443/2019	PANCHSHILA COOPERATIVE HOUSE BUILDING SOCIETY V/s ASSISTANT PROVIDENT FUND COMMISSIONERS & ANR.	JUDY JAMES, SIDDHARTH, ASHIM SHRIDHAR	
		OTHER DETAILS OF ADVOCATES: ASHIM SHRIDHAR(9971547353)(PETITIONER) JUDY JAMES(CHAMBERSOFJUDEJAMES@OUTLOOK.COM)(9910160187)(PETITIONER) SIDDHARTH (MAIL@CHAMBERSOFSIDDHARTH.COM)(7838537008)(RESPONDENT)		
62	W.P.(C)-1480/2019 CM APPL. 40302/2019 CM APPL. 47482/2019	M/S SANJAY PRINTERS AND PUBLISHERS PVT. LTD. V/s SH. SURESH KUMAR	SANJAY DEWAN, V N JHA	

		OTHER DETAILS OF ADVOCATES: SANJAY DEWAN()(9811036782)(PETITIONER) V N JHA()(7982978347)(PETITIONER) V N JHA()(7982978347)(PETITIONER)		
63	W.P.(C)-9222/2019 CM APPL. 38054/2019	M/S AGGARWAL BRICKS CENTRE V/s CENTRAL BOARD OF TRUSTEES AND ANR.	SUMIT CHANDER, RAJIV SHUKLA	
		OTHER DETAILS OF ADVOCATES: RAJIV SHUKLA()(9650410577)(PETITIONER)		
64	W.P.(C)-9319/2019 WITH W.P.(C) 9332/2019	SH. BABBU SINGH V/s SH. NARENDER KUMAR AGGARWAL AND ANR.	KUMAR AND CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: KUMAR AND CHOUDHARY()(9891467697)(PETITIONER)		
65	W.P.(C)-9332/2019	SH. BIRENDER SINGH V/s SH. NARINDER KUMAR AGGARWAL AND ANR.	KUMAR AND CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: KUMAR AND CHOUDHARY()(9891467697)(PETITIONER)		
66	W.P.(C)-9677/2019	SMT. UMA MUDGAL V/s EMPLOYEE PROVIDENT FUND ORGANISATION AND ORS.	KESHAV MOHAN, PUNEET GARG, RAJESH KUMAR, ANIL K. AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANIL K. AGGARWAL()(9871228998)(PETITIONER) RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(RESPONDENT)		
67	W.P.(C)-10401/2019 CM APPL. 42968/2019	M/S DYNEMECH SYSTEMS PVT. LTD. AND ANR. V/s GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI DEPARTMENT OF LABOUR AND ANR.	AWADHESH KUMAR, DEEPAK DEWAN	
		OTHER DETAILS OF ADVOCATES: DEEPAK DEWAN()(9810127778)(PETITIONER) AWADHESH KUMAR(KUMARAWADHESH603@GMAIL.COM)(9313329171)(RESPONDENT)		
68	W.P.(C)-10407/2019 CM APPL. 42990/2019	A P S METAL PVT LTD THROUGH ITS DIRECTOR V/s NAURANG	PIYUSH GUPTA	
		OTHER DETAILS OF ADVOCATES: PIYUSH GUPTA()(9818020868)(PETITIONER)		
69	W.P.(C)-13205/2019 CM APPL. 53747/2019	THE MANAGEMENT OF HOTEL CORPORATION OF INDIA LIMITED V/s PRESIDING OFFICER, CGIT CUM LABOUR COURT AND ANR.	RAJIV AGARWAL, M V KINI	
		OTHER DETAILS OF ADVOCATES: M V KINI()(9953785515)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
70	W.P.(C)-13751/2019 CM APPL. 46388/2023	SUDEEP KUMAR JAIN V/s HIGH COURT OF DELHI & ANR	SAAHILA LAMABA, SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMABA()(9818153010)(PETITIONER) SAAHILA KAUR LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)()(RESPONDENT) ANU(ANU@BAGAI.CO.IN)()(RESPONDENT)		
71	W.P.(C)-8658/2021 CM APPL. 26818/2021	VIJENDER SINGH & ORS. V/s CENTRAL PUBLIC WORKS DEPARTMENT (CPWD)	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER)		

72	W.P.(C)-2755/2022	SURENDER SINGH AND ANR V/s COMMISSIONER EMPLOYEES COMPENSATION AND ORS.	RAHUL KUMAR	
		OTHER DETAILS OF ADVOCATES: RAHUL KUMAR AND AMARJEET KUMAR(KUMARRAHULADV@GMAIL.COM)(9999257330)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
73	W.P.(C)-10455/2022	M/S MAYUR BATRA AND CO. V/s GOVERNMENT OF NCT OF DELHI AND ANR	ANJANI KUMAR SINGH, SIDDHARTH DIAS	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH DIAS(SIDDHARTHDIAS@GMAIL.COM)(9810626743)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) K SHARMA(SHARMAAK4@REDIFFMAIL.COM)()(RESPONDENT) ANJANI KUMAR SINGH(ANJANI_22222@REDIFFMAIL.COM)(9868028297)(PETITIONER)		
74	W.P.(C)-14280/2022 CM APPL. 43620/2022	MCD V/s MANOJ KUMARI	ARUN BIRBAL	
		OTHER DETAILS OF ADVOCATES: ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)()(PETITIONER) SHRI RAJIV AGGARWAL()(9818971616)(RESPONDENT)		
75	W.P.(C)-17355/2022	MR. MOHD. ALI V/s M/S BATRA CAR CARE CENTRE	VIVEK PRASAD GUPTA, ANURAG KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: ANURAG(ANURAGTHAKUR0809@GMAIL.COM)(9650250561)(PETITIONER) VIVEK PRASAD GUPTA(VIVEKPGUPTA151991@GMAIL.COM)(7059190634)(RESPONDENT)		
76	W.P.(C)-2938/2023 CM APPL. 11444/2023 WITH W.P.(C) 4408/2023	SIMRAN PREET SINGH V/s SATGURU PRASAD	RAM SHANKAR, NASIR AZIZ	
		OTHER DETAILS OF ADVOCATES: NASIR AZIZ(NASIRAZIZANDCOMPANY@GMAIL.COM)(9654426442)(PETITIONER) RAM SHANKAR (RAMASHANKAR15@YAHOO.COM)(9811214465)(PETITIONER)		
77	W.P.(C)-4408/2023 CM APPL. 16965/2023	SIMRAN PREET SINGH V/s SATGURU PRASAD	RAM SHANKAR, NASIR AZIZ	
		OTHER DETAILS OF ADVOCATES: NASIR AZIZ(NASIRAZIZANDCOMPANY@GMAIL.COM)(9654426442)(PETITIONER) NASIR AZIZ(NASIRAZIZANDCOMPANY@GMAIL.COM)(9654426442)(PETITIONER) RAM SHANKAR (RAMASHANKAR15@YAHOO.COM)(9811214465)(RESPONDENT)		
78	W.P.(C)-5399/2023 CM APPL. 21144/2023	STATE BANK OF INDIA V/s SMT. KAMLA (WIDOW) AND ORS.	AKSHIT KAPUR	
		OTHER DETAILS OF ADVOCATES: R P KAPOOR AND CO(RAJIV@RPKAPUR.COM)(9990955931)(PETITIONER)		
79	W.P.(C)-9846/2023 CM APPL. 37851/2023	M/ S G.T.G FASHIONS PVT. LTD. V/s SHRI NAND KISHORE	ARUN MEHTA	
		OTHER DETAILS OF ADVOCATES: ARUN MEHTA(ADVMEHTA@GMAIL.COM)(9810019124)(PETITIONER) SHRI NAND KISHORE()(8810802323)(RESPONDENT)		
80	W.P.(C)-12753/2023 CM APPL. 50255/2023 CM APPL. 50256/2023	CENTRAL BOARD OF TRUSTEE(EPFO) V/s M/S AIR FRANCE	SHIVANATH MAHANTA	
		OTHER DETAILS OF ADVOCATES: SHIVANATH MAHANTA(MAHANTASHIVANATH@GMAIL.COM)(9868334630)(PETITIONER) M/S AIR FRANCE(INTERNETSALES.IN@AIRFRANCE.FR)()(RESPONDENT)		
81	W.P.(C)-15548/2023 CM APPL. 62300/2023	SMT. SUSHILA DEVI V/s GNCT OF DELHI AND ANOTHER	MURARI CHOUDHARY	

		OTHER DETAILS OF ADVOCATES: MURARI CHOUDHARY(ADVOCATE.MURARI.CHOUDHARY@GMAIL.COM)(9811305935)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
82	W.P.(C)-15897/2023 CM APPL. 63970/2023	SMT. CHARANJEET KAUR V/s GOVT. OF NCT OF DELHI AND ANR	MURARI CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: MURARI CHOUDHARY(ADVOCATE.MURARI.CHOUDHARY@GMAIL.COM)(9811305935)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
83	W.P.(C)-71/2024	BIRENDRA KUMAR MOHAPATRA V/s COMMISSIONER EMPLOYEE PROVIDENT FUND & ANR.	ARUN KUMAR	
		OTHER DETAILS OF ADVOCATES: ARUN KUMAR AND ASSOCIATES(ONLINEARUN@YAHOO.CO.IN)(9810131832)(PETITIONER) RAJESH(RAJESH.LAWS@GMAIL.COM)(9891235156)(RESPONDENT)		P.S.-FIR NO. :(NABI KARIM-NA)
84	W.P.(C)-276/2024 CM APPL. 1229/2024	SUKHVINDER SINGH RATHEE SECURITY AGENCY REGD V/s GOVERNMENT OFNCT OF DELHI AND ORS	MEGHA AGARWAL	
		OTHER DETAILS OF ADVOCATES: MUKUL DEV (INFO@DMJURISCONSULTANTS.COM, MEGHA.AGARWALAW@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
FOR FINAL HEARING				
85	RFA-285/2023 CM APPL. 16953/2023	SUDHIR KAWATRA V/s SHAMLI KAWATRA	RAJNISH KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: ACTUS LEGAL ASSOCIATES AND ADVOCATE(CONTCT@ACTUSLEGAL.IN)(9968954570)(PETITIONER) SUDHIR KAWATRA(KAYENTER@GMAIL.COM)()(PETITIONER) MAHESH(MAHESH.KUMAR@LEGALICS.IN)()(RESPONDENT) SHAMLI KAWATRA(BHARTIINDIA08@GMAIL.COM)()(RESPONDENT)		
86	RFA-368/2023	SMT RENU V/s SH RAVINDER ARORA AND ORS	POOJA SARWAL	
		OTHER DETAILS OF ADVOCATES: ROOP RAM SARWAL & POOJA SARWAL(ROOPRAMSARWAL@GMAIL.COM)(8587862704)(PETITIONER) RAVINDER() (9999839708)(RESPONDENT)		
87	RFA-707/2023	DR R N SINGH V/s UNION OF INDIA & ORS	YASHMEET KAUR, PRASOON KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: YASHMEET KAUR(LAWMARKST@GMAIL.COM)(9810788943)(RESPONDENT)		
88	W.P.(C)-22154/2005	PUNJAB NATIONAL BANK V/s SHREE GOPAL GUPTA	MS.PRAGNYA, RAJIV AGARWAL, MR.JAGAT ARORA	
		OTHER DETAILS OF ADVOCATES: RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) RAJIVAGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) RAJAT (RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(RESPONDENT)		
89	W.P.(C)-2507/2010	NATIONAL BOOK TRUST OF INDIA V/s SATISH KUMAR	R VATS, HK CHATURVEDI, B.K.SATIJA	
		OTHER DETAILS OF ADVOCATES: R VATS(ROOHITVATS6@GMAIL.COM)(9990117171)(PETITIONER)		

90	W.P.(C)-7286/2010	DHARAMPAL PREMCHAND LTD V/s ASSISTANT PF COMMISSIONER SHIMLA AND ANR	BRAJA BANDHU PRADHAN, MK DWIVEDI	
		OTHER DETAILS OF ADVOCATES: BRAJA BANDHU PRADHAN(PRADHANANDCOMPANY@GMAIL.COM)(9891351195)(RESPONDENT)		
91	W.P.(C)-1180/2011	EXECUTIVE ENGINEER,B DIVISION CPWD V/s SURENDER KUMAR	MANISH MOHAN, ASHOK SINGH	
		OTHER DETAILS OF ADVOCATES:		
92	W.P.(C)-5952/2013 CM APPL. 29683/2016 WITH W.P.(C) 6078/2013	THE DIRECTOR GENERAL CPWD V/s KAMLESH BAHADUR SINGH	SAQIB, KARUNESH TANDON	
		OTHER DETAILS OF ADVOCATES:		
93	W.P.(C)-6078/2013	THE DIRECTOR GENERAL CPWD V/s RAJ KUMAR	SAQIB	
		OTHER DETAILS OF ADVOCATES:		
94	W.P.(C)-1238/2014	ARVIND WADHWA V/s THE GENERAL MANGER (ENGINEERING) AIR INDIA LTD.	M/S BHASIN & CO., NITIN GAUR	
		OTHER DETAILS OF ADVOCATES:		
95	W.P.(C)-4505/2014	RAMESH CHANDER SINGH V/s M/S OVERNITE EXPRESS LTD.	GULSHAN CHAWLA, DEV SHEKHAR, RAJAT MALHOTRA	
		OTHER DETAILS OF ADVOCATES:		
96	W.P.(C)-777/2015 WITH W.P.(C) 787/2015 W.P.(C) 789/2015 W.P.(C) 790/2015	RAKESH BENIWAL V/s M/S UPDATER SERVICES (P) LTD. & ANR	PARIVESH SINGH, ANJANA GOSAIN, R.P. SHARMA	
		OTHER DETAILS OF ADVOCATES:		
97	W.P.(C)-787/2015	SURESH KUMAR V/s M/S UPDATER SERVICES (P) LTD. & ANR	PARIVESH SINGH, ANJANA GOSAIN, R.P. SHARMA	
		OTHER DETAILS OF ADVOCATES:		
98	W.P.(C)-789/2015	RAJWATI V/s M/S UPDATER SERVICES (P) LTD. & ANR	PARIVESH SINGH, ANJANA GOSAIN, R.P. SHARMA	
		OTHER DETAILS OF ADVOCATES:		
99	W.P.(C)-790/2015	GEETA DEVI V/s M/S UPDATER SERVICES (P) LTD. & ANR	PARIVESH SINGH, ANJANA GOSAIN, R.P. SHARMA	
		OTHER DETAILS OF ADVOCATES:		
100	W.P.(C)-7000/2015	RAM NATH V/s M/S HINDUSTAN UNILEVER LTD.	AVADH KAUSHIK, K.C. DUBEY & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
101	W.P.(C)-11212/2015	SHRI RAM NIWAS V/s ALL INDIA INSTITUTE OF MEDICAL SCIENCES	HARSH PATHAK, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES:		
102	W.P.(C)-7337/2016 CM APPL. 30230/2016	M/S SYNERGY SYSTEMS V/s ASSISTANT P.F. COMMISSIONER DELHI (N) & ANR	SIDDHARTH, ABHIK MISHRA, GK MISHRA	
		OTHER DETAILS OF ADVOCATES:		
103	W.P.(C)-5814/2018 CM APPL. 22582/2018 CM APPL. 656/2022	ALANKIT ASSIGNMENTS LIMITED V/s DY. LABOUR COMMISSIONER AND ANR.	SWETANK SHANTANU, RAMA SHANKAR & ASSOCIATES, ANKUR GARG	
		OTHER DETAILS OF ADVOCATES: ANKUR GARG()(9971420555)(PETITIONER)		

		PRATAP SHANKER(LEGALCONSULTUS@GMAIL.COM)(9818058809)(PETITIONER) ARSHARMA(ARSHARMA989917@GMAIL.COM)()(RESPONDENT) KUSHAGRA(ADVOCATEKUSHAGRA@GMAIL.COM)()(RESPONDENT)		
104	W.P.(C)-8676/2018	SH. BHAGWAN SINGH MEHRA V/s DELHI DEVELOPMENT AUTHORITY	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL()(9818971616)(PETITIONER)		
105	W.P.(C)-9238/2018 WITH W.P.(C) 9242/2018	DELHI STATE ELECTRICITY WORKERS UNION V/s BSES YAMUNA POWER LTD.	ADIT S. PUJARI	
		OTHER DETAILS OF ADVOCATES: ADIT S. PUJARI()(9718036042)(PETITIONER)		
106	W.P.(C)-9242/2018	DELHI STATE ELECTRICITY WORKERS UNION V/s BSES RAJDHANI POWER LTD.	ADIT S. PUJARI	
		OTHER DETAILS OF ADVOCATES: ADIT S. PUJARI()(9718056042)(PETITIONER)		
107	W.P.(C)-11656/2018 CM APPL. 45022/2018	DELHI TRANSPORT CORPORATION V/s MAHESH KUMAR	MANISHA TYAGI	
		OTHER DETAILS OF ADVOCATES: MANISHA TYAGI()(9811007270)(PETITIONER)		
108	W.P.(C)-12826/2019 CM APPL. 52385/2019 CM APPL. 6577/2021	M/S VICTORIA CAR RENTAL PVT. LTD. V/s KULDEEP SINGH ARORA	OSAMA SUHAK, RAJESH KUMAR, KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR()(9999660384)(PETITIONER)		
109	W.P.(C)-4395/2021 WITH W.P.(C) 6727/2021	VINOD KUMAR V/s GENERAL MANAGER, OTIS ELEVATOR COMPANY (INDIA) LTD. AND ORS.	JITENDRA KUMAR, ASHUTOSH THAKUR	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH THAKUR(ASHU2638@GMAIL.COM)(9717284820)(PETITIONER) JITENDRA KUMAR(JITENDRAG10@YAHOO.CO.IN)(9811215039)(PETITIONER)		
110	W.P.(C)-6727/2021 CM APPL. 21195/2021	THE GENERAL MANAGER OTIS ELVATORS COMPANY INDIA L TD & ANR. V/s VINOD KUMAR & ANR.	UTSAV JAIN, UTSAV JAIN	
		OTHER DETAILS OF ADVOCATES: SAURABH PRAKASH(JAINUTSAV21@GMAIL.COM)(8527214201)(PETITIONER) THE GENERAL MANAGER(AJAY.SINGH@OTIS.COM)(9873286930)(PETITIONER) THE MANAGING DIRECTOR(AJAY.SINGH@OTIS.COM)(9873286930)(RESPONDENT) VINOD KUMAR(ASHU2638@GMAIL.COM)(9868933223)(RESPONDENT) THE MANAGING DIRECTOR OTIS ELEVATORS COMPANY INDIA LTD(AJAY.SINGH@OTIS.COM)()(RESPONDENT) THE MANAGING DIRECTOR OTIS ELEVATORS COMPANY INDIA LTD(AJAY.SINGH@OTIS.COM)()(RESPONDENT) THE GENERAL MANAGER OTIS ELVATORS COMPANY INDIA L TD(AJAY.SINGH@OTIS.COM)()(RESPONDENT) THE GENERAL MANAGER OTIS ELVATORS COMPANY INDIA L TD(AJAY.SINGH@OTIS.COM)()(RESPONDENT) THE GENERAL MANAGER OTIS ELVATORS COMPANY INDIA L TD(AJAY.SINGH@OTIS.COM)()(RESPONDENT) THE MANAGING DIRECTOR OTIS ELEVATORS COMPANY INDIA LTD(AJAY.SINGH@OTIS.COM)()(RESPONDENT) VINOD KUMAR(ASHU2638@GMAIL.COM)()(RESPONDENT) VINOD KUMAR(ASHU2638@GMAIL.COM)()(RESPONDENT) VINOD KUMAR(ASHU2638@GMAIL.COM)()(RESPONDENT)		
111	W.P.(C)-12672/2021	PREM NATH SHARMA V/s DELHI TRANSPORT CORPORATION	NAMAN JAIN	
		OTHER DETAILS OF ADVOCATES: NAMAN JAIN(NAMANJAINCHAMBER@GMAIL.COM)(8860839567)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT)		

112	W.P.(C)-481/2022 CM APPL. 46919/2022 CM APPL. 29645/2023	LUCAS INDIAN SERVICES LTD. V/s PRESIDING OFFICER INDUSTRIAL TRIBUNAL-1 & ORS.	ALAYA LEGAL, NAVEEN CHAWLA, DEEPAK KUMAR SINHA	
		OTHER DETAILS OF ADVOCATES: NAVEEN CHAWLA & MAYANK BUGHANI(CONTACT@SHELDONLAWFIRM.COM)(9811468315)(PETITIONER) LUCAS INDIAN SERVICES LTD(ANKIT.KHANDELWAL@LISMAIL.IN)(7840024884)(PETITIONER) HEMLATA JAIN()(9891651797)(RESPONDENT) RASHTRIYA MAZDOOR SANGH()(9818981841)(RESPONDENT) NAVEEN CHAWLA(CONTACT@SHELDONLAWFIRM.COM)(9811468315)(PETITIONER) VIVEK GUPTA(VIVEKGUPTA151991@GMAIL.COM, HEMAJAIN799@GMAIL.COM)()(RESPONDENT) SHELDONLAW FIRM(CONTACT@SHELDONLAWFIRM.COM)()(PETITIONER) DEEPAK K. SINHA(LLDEEPALSINHA@HOTMAIL.COM)()(RESPONDENT) ()()(RESPONDENT)		
FOR HEARING				
113	RFA-342/2023 CM APPL. 11803/2024	FARHAN KHAN AND ANR V/s AKBAR ALI	UMANG TYAGI, ANKIT	
		OTHER DETAILS OF ADVOCATES: HARMEET GROVER , UMANG TYAGI , ANIL ANAND (UMANGTYAGIOFFICE@GMAIL.COM)(9999178173)(PETITIONER) AFZAL(SURI.AFZAL@GMAIL.COM)()(RESPONDENT) UMANG (UMANGTYAGIOFFICE@GMAIL.COM)()(PETITIONER) A K SURI(AKSURIASSOCIATES@GMAIL.COM)(9811352110)(RESPONDENT)		
114	W.P.(C)-5182/2017	VIRENDER KUMAR V/s M/S AMWAY INDIA ENTERPRISES PVT LTD	YOGESH SWROOP	
		OTHER DETAILS OF ADVOCATES:		
PART-HEARD MATTERS				
115	W.P.(C)-3014/2010	SAWHNEY RUBBER INDUSTRIES V/s WORKMEN	RAM PRAKASH SHARMA, URVI MOHAN, ANURAG LAKHOTIA & RAKESH NAUTIYAL	
		OTHER DETAILS OF ADVOCATES: RAM PRAKASH SHARMA(RPSHARMAADV985@GMAIL.COM)(9868249612)(RESPONDENT) URVI MOHAN(CHAMBERSURVIMOHAN@GMAIL.COM)(7718992441)(RESPONDENT)		
116	W.P.(C)-7005/2014 CM APPL. 16439/2014 CM APPL. 32035/2017 CM APPL. 40746/2019 CM APPL. 11146/2023	MEENAKSHI & ANR. V/s UNION OF INDIA & ORS.	PUNEET SINGH BINDRA, AKSHAY MAKHIJA, N.M. POPLI, N M POPLI, BISWAMBAR NAYAK	AT 2:15 P.M.
		OTHER DETAILS OF ADVOCATES: N M POPLI()(9868487642)(PETITIONER) BISWAMBAR NAYAK(ADVOCATE3685@GMAIL.COM)(9811027360)(PETITIONER) MANOJ(ADHQ.DL@CGHS.NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DG(DG@NIC.IN)()(RESPONDENT) SECY(SECYHFW@NIC.IN)()(RESPONDENT) ISPRAVA(CS@ISPRAVA.COM)()(RESPONDENT) PUNEET SINGH BINDRA(PUNEETSINGHBINDRA@GMAIL.COM)(9560656171)(PETITIONER)		
117	W.P.(C)-4773/2019	SAWHNEY RUBBER INDUSTRIES V/s JAWAHAR PRASAD	RAAVI BIRBAL, RAM PRAKASH SHARMA, LAKHOTIA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: LAKHOTIA & ASSOCIATES()(9628064848)(PETITIONER) RAM PRAKASH SHARMA(RPSHARMAADV985@GMAIL.COM)(9868249612)(RESPONDENT)		
118	W.P.(C)-2133/2020 CM APPL. 7516/2020 CM APPL. 9217/2022 CM APPL. 28944/2022 CM APPL. 31638/2022 CM APPL. 46392/2023 CM APPL. 47271/2023	THE DIRECTOR, CGHS AND ORS. V/s SHRI RAM CHANDER AND ORS.	KAMLESH KUMAR MISHRA, RAJIV AGARWAL, VIJAY JOSHI, RAJIV AGARWAL	AT 2:15 P.M.

		OTHER DETAILS OF ADVOCATES: VIJAY JOSHI(9873677817)(PETITIONER) MR. VIJAY JOSHI(VIJAYJOSHI@GMAIL.COM)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) VIJAY JOSHI(ADVOCATEVIJAYJOSHI@GMAIL.COM)(PETITIONER) RAJIV AGARWAL , MEGHNA DE (RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) KAMLESH (KAMLESH.LEGALAID@GMAIL.COM)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(RESPONDENT) KAMLESH KUMAR MISHRA(KAMLESH.LEGALAID@GMAIL.COM)(RESPONDENT) KAMLESH KUMAR MISHRA(KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(PETITIONER) VIJAY JOSHI(ADVOCATEVIJAYJOSHI@GMAIL.COM)(9873677817)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) VIJAY JOSHI(ADVOCATEVIJAYJOSHI@GMAIL.COM)(RESPONDENT) GURJAS NARULA(GURJASNARULAADV@GMAIL.COM)(RESPONDENT) GURJAS NARULA (GURJASNARULAADV@GMAIL.COM)(PETITIONER) VIJAY JOSHI(ADVOCATEVIJAYJOSHI@GMAIL.COM)(PETITIONER) KAMLESH KUMAR MISHRA(KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(RESPONDENT) KAMLESH KUMAR MISHRA(KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(RESPONDENT) KAMLESH KUMAR MISHRA(KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
119	W.P.(C)-6064/2020	SAWHNEY RUBBER INDUSTRIES V/s SH. VINOD PRASHAD	RAM PRAKASH SHARMA, VIVEK KUMAR	
		OTHER DETAILS OF ADVOCATES: LAKHOTIA & ASSOCIATES(9910081392)(PETITIONER) LAKHOTIA & ASSOCIATES(9868754779)(PETITIONER) ANIL KUMAR, JITENDER NATH(9868754779)(RESPONDENT) SHYAM SUNDER(9868754779)(RESPONDENT) RAM PRAKASH SHARMA(RPSHARMAADV985@GMAIL.COM)(9868249612)(RESPONDENT)		
120	W.P.(C)-6065/2020 CM APPL. 8664/2021	SAWHNEY RUBBER INDUSTRIES V/s SH. ANIL PRASAD	RAM PRAKASH SHARMA, VIVEK KUMAR	
		OTHER DETAILS OF ADVOCATES: LAKHOTIA & ASSOCIATES(9910081392)(PETITIONER) SHYAM SUNDER(9868754779)(RESPONDENT) R P SHARMA(9868249612)(PETITIONER) OFFICE LEX LABOUR(OFFICELEXLABOUR@GMAIL.COM)(RESPONDENT) RAM PRAKASH SHARMA(RPSHARMAADV985@GMAIL.COM)(9868249612)(RESPONDENT)		
121	W.P.(C)-6066/2020	SAWHNEY RUBBER INDUSTRIES V/s SH. SHANKAR PASWAN	RAM PRAKASH SHARMA, VIVEK KUMAR	
		OTHER DETAILS OF ADVOCATES: LAKHOTIA & ASSOCIATES(9910081392)(PETITIONER) SHYAM SUNDER(910081392)(PETITIONER) SHYAM SUNDER(9868754779)(RESPONDENT) RAM PRAKASH SHARMA(RPSHARMAADV985@GMAIL.COM)(9868249612)(PETITIONER)		
122	W.P.(C)-6067/2020 CM APPL. 8919/2021	SAWHNEY RUBBER INDUSTRIES V/s SH. JITENDRA NATH	RAM PRAKASH SHARMA, VIVEK KUMAR	
		OTHER DETAILS OF ADVOCATES: LAKHOTIA & ASSOCIATES(9910081392)(PETITIONER) SHYAM SUNDER(9868754779)(RESPONDENT) OFFICE LEX LABOUR(OFFICELEXLABOUR@GMAIL.COM)(PETITIONER) R P SHARMA(9868249612)(RESPONDENT) RAM PRAKASH SHARMA(RPSHARMAADV985@GMAIL.COM)(9868249612)(RESPONDENT) RAM PRAKASH SHARMA(RPSHARMAADV985@GMAIL.COM)(9868249612)(PETITIONER)		
123	W.P.(C)-6068/2020 CM APPL. 8667/2021	SAWHNEY RUBBER INDUSTRIES V/s SH. RAMAYAN YADAV	RAM PRAKASH SHARMA, VIVEK KUMAR	
		OTHER DETAILS OF ADVOCATES: LAKHOTIA & ASSOCIATES(9868754779)(PETITIONER) LAKHOTIA & ASSOCIATES(9910081392)(PETITIONER) SHYAM SUNDER(9868754779)(RESPONDENT) OFFICE LEX LABOUR(OFFICELEXLABOUR@GMAIL.COM)(PETITIONER) R P SHARMA(9868249612)(RESPONDENT)		

		RAM PRAKASH SHARMA(RPSHARMAADV985@GMAIL.COM)(9868249612)(PETITIONER)	
124	W.P.(C)-6069/2020	SAWHNEY RUBBER INDUSTRIES V/s SH CHINTU KUMAR	RAM PRAKASH SHARMA, VIVEK KUMAR
		OTHER DETAILS OF ADVOCATES: LAKHOTIA & ASSOCIATES()(9910081392)(PETITIONER) LAKHOTIA & ASSOCIATES()(9868754779)(PETITIONER) SHYAM SUNDER()(9868754779)(RESPONDENT) RAM PRAKASH SHARMA(RPSHARMAADV985@GMAIL.COM)(9868249612)(RESPONDENT)	
125	W.P.(C)-6070/2020 CM APPL. 9292/2021	SAWHNEY RUBBER INDUSTRIES V/s PRATAP SINGH	RAM PRAKASH SHARMA, VIVEK KUMAR
		OTHER DETAILS OF ADVOCATES: LAKHOTIA & ASSOCIATES()(9910081392)(PETITIONER) LAKHOTIA & ASSOCIATES()(9868754779)(PETITIONER) SHYAM SUNDER()(9868754779)(RESPONDENT) OFFICE LEX LABOUR(OFFICELEXLABOUR@GMAIL.COM)()(PETITIONER) R P SHARMA()(9868249612)(RESPONDENT) RAM PRAKASH SHARMA(RPSHARMAADV985@GMAIL.COM)(9868249612)(RESPONDENT)	
126	W.P.(C)-6071/2020 CM APPL. 9295/2021	SAWHNEY RUBBER INDUSTRIES V/s SH. PRAMOD KUMAR	RAM PRAKASH SHARMA, ANURAG LAKHOTIA, VIVEK KUMAR
		OTHER DETAILS OF ADVOCATES: LAKHOTIA & ASSOCIATES()(9868754779)(PETITIONER) LAKHOTIA & ASSOCIATES()(9910081392)(PETITIONER) SHYAM SUNDER()(9868754779)(RESPONDENT) OFFICE LEX LABOUR(OFFICELEXLABOUR@GMAIL.COM)()(RESPONDENT) R P SHARMA()(9868249612)(RESPONDENT) RAM PRAKASH SHARMA(RPSHARMAADV985@GMAIL.COM)(9868249612)(RESPONDENT) ANURAG LAKHOTIA(ANURAGLAKHOTIA@GMAIL.COM)(9910081392)(PETITIONER)	
127	W.P.(C)-6201/2020	SAWHNEY RUBBER INDUSTRIES V/s SH. RAM CHARAN	VIVEK KUMAR
		OTHER DETAILS OF ADVOCATES: LAKHOTIA AND ASSOCIATES()(9910081392)(PETITIONER)	
128	W.P.(C)-6510/2020 CM APPL. 8668/2021	SAWHNEY RUBBER INDUSTRIES V/s SH. KRISHAN KANT JHA	RAM PRAKASH SHARMA, VIVEK KUMAR
		OTHER DETAILS OF ADVOCATES: LAKHOTIA AND ASSOCIATES()(9910081392)(PETITIONER) SHYAM SUNDER ()(9868754779)(RESPONDENT) OFFICE LEX LABOUR(OFFICELEXLABOUR@GMAIL.COM)()(PETITIONER) R P SHARMA()(9868249612)(RESPONDENT) RAM PRAKASH SHARMA(RPSHARMAADV985@GMAIL.COM)(9868249612)(RESPONDENT)	
129	W.P.(C)-6523/2020 CM APPL. 8669/2021	SAWHNEY RUBBER INDUSTRIES V/s SH. OM PRAKASH	RAM PRAKASH SHARMA, VIVEK KUMAR
		OTHER DETAILS OF ADVOCATES: LAKHOTIA AND ASSOCIATES()(9910081392)(PETITIONER) SHYAM SUNDER()(9868754779)(RESPONDENT) OFFICE LEX LABOUR(OFFICELEXLABOUR@GMAIL.COM)()(PETITIONER) R P SHARMA()(9868249612)(RESPONDENT) RAM PRAKASH SHARMA(RPSHARMAADV985@GMAIL.COM)(9868249612)(PETITIONER) RAM PRAKASH SHARMA(RPSHARMAADV985@GMAIL.COM)(9868249612)(RESPONDENT)	
130	W.P.(C)-6524/2020	SAWHNEY RUBBER INDUSTRIES V/s SH. KRISHAN KUMAR	RAM PRAKASH SHARMA, VIVEK KUMAR
		OTHER DETAILS OF ADVOCATES: LAKHOTIA AND ASSOCIATES()(9910081392)(PETITIONER) SHYAM SUNDER()(9868754779)(RESPONDENT) RAM PRAKASH SHARMA(RPSHARMAADV985@GMAIL.COM)(9868249612)(RESPONDENT)	
131	W.P.(C)-6525/2020	SAWHNEY RUBBER INDUSTRIES V/s SH. KRISHNA PANDIT	RAM PRAKASH SHARMA, VIVEK KUMAR

		OTHER DETAILS OF ADVOCATES: LAKHOTIA AND ASSOCIATES()(9910081392)(PETITIONER) SHYAM SUNDER()(9868754779)(RESPONDENT) RAM PRAKASH SHARMA(RPSHARMAADV985@GMAIL.COM)(9868249612)(RESPONDENT)		
132	W.P.(C)-7962/2020	SAWHNEY RUBBER INDUSTRIES V/s SH. GAYA PRASAD	VIVEK KUMAR	
		OTHER DETAILS OF ADVOCATES: SAWHNEY RUBBER INDUSTRIES()(9818747713)(RESPONDENT) LAKHOTIA & ASSOCIATES(OFFICELEXLABOUR@GMAIL.COM)(9910081392)(RESPONDENT)		
133	W.P.(C)-7963/2020	SAWHNEY RUBBER INDUSTRIES V/s SH. LAL CHAND	SANJOY GHOSE, VIVEK KUMAR	
		OTHER DETAILS OF ADVOCATES: LAKHOTIA & ASSOCIATES(OFFICELEXLABOUR@GMAIL.COM)(9910081392)(PETITIONER) SAWHNEY RUBBER INDUSTRIES(OFFICELEXLABOUR@GMAIL.COM)(99100)(PETITIONER) SAWHNEY RUBBER INDUSTRIES()(9818747713)(RESPONDENT) SANJOY GHOSE(SANJOY.GHOSE72@GMAIL.COM)(9999569974)(RESPONDENT)		
134	W.P.(C)-7964/2020	SAWHNEY RUBBER INDUSTRIES V/s SH. NARAYAN SINGH	SANJOY GHOSE, VIVEK KUMAR	
		OTHER DETAILS OF ADVOCATES: LAKHOTIA & ASSOCIATES(OFFICELEXLABOUR@GMAIL.COM)(9910081392)(PETITIONER) SAWHNEY RUBBER INDUSTRIES()(9818747713)(RESPONDENT) SANJOY GHOSE(SANJOY.GHOSE72@GMAIL.COM)(9999569974)(RESPONDENT)		
135	W.P.(C)-7966/2020	SAWHNEY RUBBER INDUSTRIES V/s SH. JEET BAHADUR	SANJOY GHOSE, VIVEK KUMAR	
		OTHER DETAILS OF ADVOCATES: LAKHOTIA & ASSOCIATES(OFFICELEXLABOUR@GMAIL.COM)(9910081392)(PETITIONER) LAKHOTIA & ASSOCIATES(OFFICELEXLABOUR@GMAIL.COM)(9910081392)(PETITIONER) SAWHNEY RUBBER INDUSTRIES()(9818747713)(RESPONDENT) SANJOY GHOSE(SANJOY.GHOSE72@GMAIL.COM)(9999569974)(RESPONDENT)		
136	W.P.(C)-7967/2020	SAWHNEY RUBBER INDUSTRIES V/s SH . CHANDER PRAKASH PATHAK	SANJOY GHOSE, VIVEK KUMAR	
		OTHER DETAILS OF ADVOCATES: LAKHOTIA & ASSOCIATES(OFFICELEXLABOUR@GMAIL.COM)(9910081392)(PETITIONER) SAWHNEY RUBBER INDUSTRIES()(9818747713)(RESPONDENT) SANJOY GHOSE(SANJOY.GHOSE72@GMAIL.COM)(9999569974)(RESPONDENT)		
137	W.P.(C)-7969/2020	SAWHNEY RUBBER INDUSTRIES V/s SH. ARJUN PANDIT	SANJOY GHOSE, VIVEK KUMAR	
		OTHER DETAILS OF ADVOCATES: LAKHOTIA & ASSOCIATES(OFFICELEXLABOUR@GMAIL.COM)(9910081392)(PETITIONER) SAWHNEY RUBBER INDUSTRIES()(9818747713)(RESPONDENT) SANJOY GHOSE(SANJOY.GHOSE72@GMAIL.COM)(9999569974)(RESPONDENT)		
138	W.P.(C)-7984/2020	SAWHNEY RUBBER INDUSTRIES V/s SH. MANOJ KUMAR	SANJOY GHOSE, VIVEK KUMAR	
		OTHER DETAILS OF ADVOCATES: LAKHOTIA & ASSOCIATES(OFFICELEXLABOUR@GMAIL.COM)(9910081392)(PETITIONER) SAWHNEY RUBBER INDUSTRIES()(9818747713)(RESPONDENT) SANJOY GHOSE(SANJOY.GHOSE72@GMAIL.COM)(9999569974)(RESPONDENT)		
139	W.P.(C)-7985/2020	SAWHNEY RUBBER INDUSTRIES V/s SH. AVDESH SHAH	SANJOY GHOSE, VIVEK KUMAR	
		OTHER DETAILS OF ADVOCATES: LAKHOTIA & ASSOCIATES(OFFICELEXLABOUR@GMAIL.COM)(9910081392)(PETITIONER) SAWHNEY RUBBER INDUSTRIES()(9818747713)(RESPONDENT) SANJOY GHOSE(SANJOY.GHOSE72@GMAIL.COM)(9999569974)(RESPONDENT)		
140	W.P.(C)-16742/2022 CM APPL. 52843/2022	SHAILESH KUMAR TEJAL GRASIYA ORS V/s THE DIRECTOR CGHS ORS	KAMLESH KUMAR MISHRA	AT 2:15 P.M.

		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA(KAMLESH.LEGALAIID@GMAIL.COM)(9582388509)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
FOR FINAL HEARING (CONNECTED)				
141	W.P.(C)-1183/2015 CM APPL. 2080/2015 CM APPL. 45917/2018 WITH W.P.(C) 7367/2015 W.P.(C) 7368/2015 W.P.(C) 7369/2015 W.P.(C) 7370/2015 W.P.(C) 7373/2015 W.P.(C) 7533/2015 W.P.(C) 7542/2015 W.P.(C) 7546/2015 W.P.(C) 7547/2015 W.P.(C) 7578/2015 W.P.(C) 7579/2015 W.P.(C) 7580/2015 W.P.(C) 7581/2015 W.P.(C) 7586/2015 W.P.(C) 7588/2015 W.P.(C) 7589/2015 W.P.(C) 7366/2015 W.P.(C) 7965/2015 W.P.(C) 7970/2015 W.P.(C) 7972/2015 W.P.(C) 7979/2015 W.P.(C) 7980/2015 W.P.(C) 7981/2015 W.P.(C) 10475/2015 W.P.(C) 10476/2015 W.P.(C) 10487/2015 W.P.(C) 10492/2015 W.P.(C) 10494/2015 W.P.(C) 10496/2015 W.P.(C) 10509/2015 W.P.(C) 10510/2015 W.P.(C) 10511/2015 W.P.(C) 10514/2015 W.P.(C) 10515/2015 W.P.(C) 10517/2015 W.P.(C) 10520/2015 W.P.(C) 10521/2015 W.P.(C) 10528/2015 W.P.(C) 10550/2015 W.P.(C) 10558/2015 W.P.(C) 10614/2015 W.P.(C) 10615/2015 W.P.(C) 10877/2015 W.P.(C) 11046/2015 W.P.(C) 11051/2015 W.P.(C) 11052/2015 W.P.(C) 11053/2015 W.P.(C) 11054/2015 W.P.(C) 333/2016 W.P.(C) 341/2016 W.P.(C) 345/2016 W.P.(C) 888/2016 W.P.(C) 889/2016 W.P.(C) 891/2016 W.P.(C) 911/2016 W.P.(C) 912/2016 W.P.(C) 913/2016 W.P.(C) 915/2016 W.P.(C) 916/2016 W.P.(C) 917/2016 W.P.(C) 918/2016 W.P.(C) 947/2016	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (C)-I & ORS	VAIBHAV AGNIHOTRI, ARUN BHARDWAJ, SRIPARNA CHATTERJEE	

	W.P.(C) 1414/2016 W.P.(C) 1417/2016 W.P.(C) 1418/2016 W.P.(C) 1420/2016 W.P.(C) 1423/2016 W.P.(C) 1425/2016 W.P.(C) 1426/2016 W.P.(C) 1427/2016 W.P.(C) 1428/2016 W.P.(C) 1429/2016 W.P.(C) 1430/2016 W.P.(C) 1431/2016 W.P.(C) 1432/2016 W.P.(C) 1433/2016 W.P.(C) 1434/2016 W.P.(C) 1435/2016 W.P.(C) 1524/2016 W.P.(C) 1532/2016 W.P.(C) 2045/2016 W.P.(C) 2046/2016 W.P.(C) 2047/2016 W.P.(C) 2048/2016 W.P.(C) 2049/2016 W.P.(C) 2050/2016 W.P.(C) 2051/2016 W.P.(C) 2052/2016 W.P.(C) 2053/2016 W.P.(C) 2054/2016 W.P.(C) 2055/2016 W.P.(C) 2057/2016 W.P.(C) 2058/2016 W.P.(C) 2318/2016 W.P.(C) 2321/2016 W.P.(C) 2322/2016 W.P.(C) 2323/2016 W.P.(C) 2324/2016 W.P.(C) 4321/2016 W.P.(C) 4325/2016			
		OTHER DETAILS OF ADVOCATES: SRIPARNA CHATTERJEE()(9999941193)(PETITIONER)		
142	W.P.(C)-10475/2015 CM APPL. 26400/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER(C) & ORS	ARUN BHARDWAJ	LEAD CASE
		OTHER DETAILS OF ADVOCATES:		
143	W.P.(C)-10476/2015 CM APPL. 26404/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (C) & ORS.	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
144	W.P.(C)-10487/2015 CM APPL. 26435/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER(C) & ORS	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
145	W.P.(C)-10492/2015 CM APPL. 26444/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER(C) & ORS	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
146	W.P.(C)-10494/2015 CM APPL. 26446/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (C) & ORS.	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		

147	W.P.(C)-10496/2015 CM APPL. 26449/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER(C) & ORS.	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
148	W.P.(C)-10509/2015 CM APPL. 26499/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER(C) & ORS	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
149	W.P.(C)-10510/2015 CM APPL. 26501/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (C) & ORS.	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
150	W.P.(C)-10511/2015 CM APPL. 26503/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (C) & ORS	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
151	W.P.(C)-10514/2015 CM APPL. 26508/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (C) & ORS.	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
152	W.P.(C)-10515/2015 CM APPL. 26510/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER(C) & ORS	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
153	W.P.(C)-10517/2015 CM APPL. 26514/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER(C) & ORS	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
154	W.P.(C)-10520/2015 CM APPL. 26524/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER(C) & ORS	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
155	W.P.(C)-10521/2015 CM APPL. 26526/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (C) & ORS.	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
156	W.P.(C)-10528/2015 CM APPL. 26541/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (C) & ORS	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
157	W.P.(C)-10550/2015 CM APPL. 26660/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER(C) & ORS	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
158	W.P.(C)-10558/2015 CM APPL. 26702/2015 CM APPL. 46924/2016	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (C) & ORS.	ARUN BHARDWAJ, ARMAAN BHOLA	
		OTHER DETAILS OF ADVOCATES:		
159	W.P.(C)-10614/2015 CM APPL. 27104/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (C) & ORS	ARUN BHARDWAJ	

		OTHER DETAILS OF ADVOCATES:		
160	W.P.(C)-10615/2015 CM APPL. 27106/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (C) & ORS.	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
161	W.P.(C)-10877/2015 CM APPL. 28057/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER(C) & ORS	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
162	W.P.(C)-11046/2015 CM APPL. 28571/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (C) & ORS.	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
163	W.P.(C)-11051/2015 CM APPL. 28579/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (C) & ORS.	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
164	W.P.(C)-11052/2015 CM APPL. 28583/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER AND ORS.	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
165	W.P.(C)-11053/2015 CM APPL. 28585/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER(C) & ORS	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
166	W.P.(C)-11054/2015 CM APPL. 28587/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (C) & ORS.	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
167	W.P.(C)-7366/2015 CM APPL. 13566/2015 CM APPL. 29229/2016	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	ARUN BHARDWAJ, BRIJESH KUMAR TAMBER	
		OTHER DETAILS OF ADVOCATES:		
168	W.P.(C)-7367/2015 CM APPL. 13568/2015 CM APPL. 29266/2016 CM APPL. 37022/2016	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	ARUN BHARDWAJ, BRIJESH KUMAR TAMBER	
		OTHER DETAILS OF ADVOCATES:		
169	W.P.(C)-7368/2015 CM APPL. 13570/2015 CM APPL. 29263/2016	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	ARUN BHARDWAJ, BRIJESH KUMAR TAMBER	
		OTHER DETAILS OF ADVOCATES:		
170	W.P.(C)-7369/2015 CM APPL. 13572/2015 CM APPL. 29261/2016	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	ARUN BHARDWAJ, BRIJESH KUMAR TAMBER	
		OTHER DETAILS OF ADVOCATES:		
171	W.P.(C)-7370/2015 CM APPL. 13574/2015 CM APPL. 29231/2016	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	ARUN BHARDWAJ, BRIJESH KUMAR TAMBER	
		OTHER DETAILS OF ADVOCATES:		

172	W.P.(C)-7373/2015 CM APPL. 13578/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
173	W.P.(C)-7533/2015 CM APPL. 14459/2015 CM APPL. 6646/2016 CM APPL. 30876/2019	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (C) AND ORS.	ARUN BHARDWAJ, BRIJESH KUMAR TAMBER, SRIPARNA CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: SRIPARNA CHATTERJEE()(9999941193)(PETITIONER)		
174	W.P.(C)-7542/2015 CM APPL. 14473/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
175	W.P.(C)-7546/2015 CM APPL. 14493/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
176	W.P.(C)-7547/2015 CM APPL. 14495/2015 CM APPL. 9537/2016	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	ARUN BHARDWAJ, BRIJESH KUMAR TAMBER	
		OTHER DETAILS OF ADVOCATES:		
177	W.P.(C)-7578/2015 CM APPL. 14583/2015 CM APPL. 29262/2016	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	ARUN BHARDWAJ, BRIJESH KUMAR TAMBER	
		OTHER DETAILS OF ADVOCATES:		
178	W.P.(C)-7579/2015 CM APPL. 14589/2015 CM APPL. 4452/2016	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	ARUN BHARDWAJ, BRIJESH KUMAR TAMBER	
		OTHER DETAILS OF ADVOCATES:		
179	W.P.(C)-7580/2015 CM APPL. 14592/2015 CM APPL. 29233/2016	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	ARUN BHARDWAJ, BRIJESH KUMAR TAMBER	
		OTHER DETAILS OF ADVOCATES:		
180	W.P.(C)-7581/2015 CM APPL. 14595/2015 CM APPL. 29232/2016	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	ARUN BHARDWAJ, BRIJESH KUMAR TAMBER	
		OTHER DETAILS OF ADVOCATES:		
181	W.P.(C)-7586/2015 CM APPL. 14616/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	PREET PAL SINGH, ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: PREET PAL SINGH(CHAMBERPPSINGH@GMAIL.COM)(9958555055)(RESPONDENT)		
182	W.P.(C)-7588/2015 CM APPL. 14620/2015 CM APPL. 18568/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
183	W.P.(C)-7589/2015 CM APPL. 14623/2015 CM APPL. 29268/2016 CM APPL. 30877/2019	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	ARUN BHARDWAJ, BRIJESH KUMAR TAMBER, SRIPARNA CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: SRIPARNA CHATTERJEE()(9999941193)(PETITIONER)		

184	W.P.(C)-7965/2015 CM APPL. 16178/2015 CM APPL. 29240/2016 CM APPL. 30878/2019	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	ARUN BHARDWAJ, BRIJESH KUMAR TAMBER, SRIPARNA CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: SRIPARNA CHATTERJEE()(9999941193)(PETITIONER)		
185	W.P.(C)-7970/2015 CM APPL. 16186/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
186	W.P.(C)-7972/2015 CM APPL. 16191/2015 CM APPL. 29260/2016	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	ARUN BHARDWAJ, BRIJESH KUMAR TAMBER	
		OTHER DETAILS OF ADVOCATES:		
187	W.P.(C)-7979/2015 CM APPL. 16201/2015 CM APPL. 6644/2016	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	ARUN BHARDWAJ, BRIJESH KUMAR TAMBER	
		OTHER DETAILS OF ADVOCATES:		
188	W.P.(C)-7980/2015 CM APPL. 16203/2015 CM APPL. 29230/2016	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	ARUN BHARDWAJ, BRIJESH KUMAR TAMBER	
		OTHER DETAILS OF ADVOCATES:		
189	W.P.(C)-7981/2015 CM APPL. 16206/2015	NEW DELHI MUNICIPAL COUNCIL V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
190	W.P.(C)-1414/2016 CM APPL. 6188/2016 CM APPL. 7034/2018	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (C) & ORS	NAVIN SHARMA, SRIPARNA CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: SRIPARNA CHATTERJEE()(9999941193)(PETITIONER)		
191	W.P.(C)-1417/2016 CM APPL. 6196/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
192	W.P.(C)-1418/2016 CM APPL. 6199/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
193	W.P.(C)-1420/2016 CM APPL. 6204/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
194	W.P.(C)-1423/2016 CM APPL. 6209/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		

195	W.P.(C)-1425/2016 CM APPL. 6212/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
196	W.P.(C)-1426/2016 CM APPL. 6215/2016 CM APPL. 30767/2019	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA, SRIPARNA CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: SRIPARNA CHATTERJEE()(9999941193)(PETITIONER)		
197	W.P.(C)-1427/2016 CM APPL. 6218/2016	NEW DELHI MUNICIPAL COUNCIL THR ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
198	W.P.(C)-1428/2016 CM APPL. 6221/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
199	W.P.(C)-1429/2016 CM APPL. 6224/2016 CM APPL. 46970/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA, ARMAAN BHOLA	
		OTHER DETAILS OF ADVOCATES:		
200	W.P.(C)-1430/2016 CM APPL. 6227/2016	NEW DELHI MUNICIPAL COUNCIL THR ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
201	W.P.(C)-1431/2016 CM APPL. 6230/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
202	W.P.(C)-1432/2016 CM APPL. 6233/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
203	W.P.(C)-1433/2016 CM APPL. 6236/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
204	W.P.(C)-1434/2016 CM APPL. 6239/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
205	W.P.(C)-1435/2016 CM APPL. 6242/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER	NAVIN SHARMA	

		(CENTRAL) & ORS		
		OTHER DETAILS OF ADVOCATES:		
206	W.P.(C)-1524/2016 CM APPL. 6562/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
207	W.P.(C)-1532/2016 CM APPL. 6595/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
208	W.P.(C)-2045/2016 CM APPL. 8799/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
209	W.P.(C)-2046/2016 CM APPL. 8802/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) AND ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
210	W.P.(C)-2047/2016 CM APPL. 8805/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
211	W.P.(C)-2048/2016 CM APPL. 8808/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
212	W.P.(C)-2049/2016 CM APPL. 8811/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
213	W.P.(C)-2050/2016 CM APPL. 8814/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
214	W.P.(C)-2051/2016 CM APPL. 8817/2016 CM APPL. 30765/2019	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA, SRIPARNA CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: SRIPARNA CHATTERJEE()(9999941193)(PETITIONER)		
215	W.P.(C)-2052/2016 CM APPL. 8820/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) AND ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		

216	W.P.(C)-2053/2016 CM APPL. 8823/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
217	W.P.(C)-2054/2016 CM APPL. 8826/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
218	W.P.(C)-2055/2016 CM APPL. 8829/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
219	W.P.(C)-2057/2016 CM APPL. 8842/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
220	W.P.(C)-2058/2016 CM APPL. 8845/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
221	W.P.(C)-2318/2016 CM APPL. 10008/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
222	W.P.(C)-2321/2016 CM APPL. 10023/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
223	W.P.(C)-2322/2016 CM APPL. 10026/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
224	W.P.(C)-2323/2016 CM APPL. 10029/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
225	W.P.(C)-2324/2016 CM APPL. 10032/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
226	W.P.(C)-333/2016 CM APPL. 1373/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	

		OTHER DETAILS OF ADVOCATES:		
227	W.P.(C)-341/2016 CM APPL. 1385/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
228	W.P.(C)-345/2016 CM APPL. 1397/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
229	W.P.(C)-4321/2016 CM APPL. 18164/2016 CM APPL. 30772/2019	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA, SRIPARNA CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: SRIPARNA CHATTERJEE()(9999941193)(PETITIONER)		
230	W.P.(C)-4325/2016 CM APPL. 18170/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
231	W.P.(C)-888/2016 CM APPL. 3899/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
232	W.P.(C)-889/2016 CM APPL. 3902/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
233	W.P.(C)-891/2016 CM APPL. 3906/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
234	W.P.(C)-911/2016 CM APPL. 3982/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
235	W.P.(C)-912/2016 CM APPL. 3994/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
236	W.P.(C)-913/2016 CM APPL. 3997/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		

237	W.P.(C)-915/2016 CM APPL. 4002/2016 CM APPL. 13017/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA, PUNEET SAINI	
		OTHER DETAILS OF ADVOCATES:		
238	W.P.(C)-916/2016 CM APPL. 4005/2016 CM APPL. 12513/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA, PUNEET SAINI	
		OTHER DETAILS OF ADVOCATES:		
239	W.P.(C)-917/2016 CM APPL. 4008/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
240	W.P.(C)-918/2016 CM APPL. 4011/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
241	W.P.(C)-947/2016 CM APPL. 4094/2016	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (PERSONNEL) V/s ASSISTANT LABOUR COMMISSIONER (CENTRAL) & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 07
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pankaj.shukla@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-4648/2024 CM APPL. 19040/2024	DEEPAK JAIN & ORS. V/s BASKETBALL FEDERATION OF INDIA & ORS.	AMARTYA BHUSHAN	
		OTHER DETAILS OF ADVOCATES: AMARTYA BHUSHAN AND RAVI SEHGAL(AMARTYA@BHUSHANCHAMBERS.ORG)(9821177891)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UTTAR PRADESH BASKETBALL ASSCIATION(ASSOCIATIONUPBASKETBALL@GMAIL.COM)()(RESPONDENT) BASKETBALL FEDERATION OF INDIA(BASKETBALLFEDERATIONINDIA@GMAIL.COM, DBAGBN@GMAIL.COM)()(RESPONDENT)		
FOR ADMISSION				
2	CONT.CAS(C)-895/2023 WITH W.P.(C) 15098/2022	DILIP SHARMA V/s SH. PRADEEP KUMAR, DEPUTY COMMISSIONER MCD	HARSHITA NIGAM	
		OTHER DETAILS OF ADVOCATES: VISHAL ARUN MISHRA, HARSHITA NIGAM, KHUSHHAL AGGARWAL(VEERBHARATOFFICIAL@GMAIL.COM)(9005173714)(PETITIONER) PRADEEP KUMAR(CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
3	W.P.(C)-15098/2022	DILIP SHARMA AND ANR V/s STATE OF NCT DELHI AND ORS	VISHAL ARUN MISHRA	
		OTHER DETAILS OF ADVOCATES: VISHAL ARUN MISHRA(VEERBHARATOOFFICIAL@GMAIL.COM)()(PETITIONER) TEHSILDAR NAJAFGARH (TEHSILDARNAJAFGARH43@GMAIL.COM, NAJAFGARHSDM@GMAIL.COM, DCSW@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
4	W.P.(C)-2710/2023 CM APPL. 10567/2023	BHUPESH ARORA V/s SERIOUS FRAUD INVESTIGATION OFFICE (SFIO)	RAJEEV KUMAR AWASTHI	

		OTHER DETAILS OF ADVOCATES: AWASTHI & ASSOCIATES(AWASTHINASSOCIATES31@REDIFFMAIL.COM)(9810558550)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
5	CM APPL. 16602/2024 In W.P.(C)-11884/2023(Disposed off case)	NIRAJ AND ORS. V/s THE LAND AND DEVELOPMENT OFFICE AND ORS.	BIBHUTI BHUSHAN MISHRA
		OTHER DETAILS OF ADVOCATES: BIBHUTI BHUSHAN MISHRA(BIBHUTIBHUSHAN54@GMAIL.COM)(9999517030)(PETITIONER) PARVINDER CHAUHAN, MCD, NBCC(PARVINDERCHAUHAN1973@GMAIL.COM, CLOMCDHQ@GMAIL.COM, NBCC@NBCC.ORG)()(RESPONDENT) SANTOSH KUMAR TRIPATHI, GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NBCC, KASHYAP (ADVOCACY@NBCC.ORG, KASHYAP.GUDIPATI@GMAIL.COM)()(RESPONDENT)	
6	W.P.(C)-13370/2023	DR LEENA SINGH V/s THE MUNICIPAL COMMISSIONER MUNICIPAL CORPORATION OF DELHI AND ORS.	MANOJ KUMAR DWIVEDI
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR DWIVEDI(MD08LAWCHAMBER@GMAIL.COM)(8448465768)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SUSHMA BHARDWAJ()(9354154897)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
7	W.P.(C)-866/2024	SHAJID V/s LOK NAYAK JAI PRAKASH NARAYAN HOSPITAL & ANR.	KUMAR UTKARSH
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL AND KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) LOK NAYAK JAI PRAKASH NARAYAN HOSPITAL(LNHMSOFFICE@GMAIL.COM, CDELHI@NIC.IN)()(RESPONDENT)	
8	W.P.(C)-3670/2024	IMS MERCANTILES PVT. LTD. & ANR. V/s GOVERNMENT OF NCT OF DELHI & ORS.	BHARAT GUPTA
		OTHER DETAILS OF ADVOCATES: BHARAT GUPTA AND VARUN TYAGI(LEGISTAUXILIARY@GMAIL.COM)(45640851)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
9	W.P.(C)-4041/2024	HINDUSTAN SCOUTS AND GUIDES ASSOCIATION THROUGH ITS NATIONAL SECRETARY SH. GIRISH JUYAL V/s NITI AAYOG & ORS.	UMESH KASHYAP
		OTHER DETAILS OF ADVOCATES: UMESH KASHYAP(ADVOCATEUMESHKASHYAP@GMAIL.COM)(7210208881)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)	
AFTER NOTICE MISC. MATTERS			
10	W.P.(C)-2856/2018	SAMEER CHITKARA V/s UNION OF INDIA	PRATEEK TUSHAR MOHANCY
		OTHER DETAILS OF ADVOCATES: PRATEEK TUSHAR MOHANCY()(8882246362)(PETITIONER)	
11	W.P.(C)-7216/2019 CM APPL. 30024/2019 WITH W.P.(C) 17101/2022	CPIO UPSC V/s DOONGRA RAM POONIA	NARESH KAUSHIK

		OTHER DETAILS OF ADVOCATES: NARESH KAUSHIK()(9213983484)(PETITIONER)		
12	W.P.(C)-17101/2022 CM APPL. 54278/2022	CPIO UNION PUBLIC SERVICE COMMISSION V/s MS KAVITHA PANICKER & ANR.	ANKUR CHHIBBER, NARESH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)(23711667)(PETITIONER) KAVITHA (KAVITHAPANICKER@YAHOO.COM, NNAVEEN.RAWAT@REDIFFMAIL.COM)()(RESPONDENT) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(RESPONDENT)		
13	W.P.(C)-3661/2021 CM APPL. 11101/2021 CM APPL. 41669/2023 CM APPL. 47030/2023	DUGANTA OIL AND NATURAL GAS PRIVATE LIMITED V/s UNION OF INDIA REPRESENTED BY MINISTRY OF PETROLEUM AND NATURAL GAS GOVERNMENT OF INDIA ACTING THROUGH JOINT SECRETARY & ORS.	SUPARNA SRIVASTAVA, OSHIN, ACM LEGAL, D.K. RUSTAGI, D.K. RUSTAGI	
		OTHER DETAILS OF ADVOCATES: D K RUSTAGI AND CO(ADMIN@DKRUSTAGI.COM)(9717764718)(PETITIONER) GOSWAMI(GOSWAMIR@OILINDIA.IN)()(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) D.K.RUSTAGI & CO.(ADMIN@DKRUSTAGI.COM)(9210795248)(PETITIONER) SDEEP MAHAPATRA(SDEEPMHAPATRA@GMAIL.COM, PRASHANT@REDLAW.IN)()(RESPONDENT) D K RUSTAGI(ADMIN@DKRUSTAGI.COM)(9717764718)(PETITIONER) SDEEP MAHAPATRA(SDEEPMHAPATRA@GMAIL.COM)()(RESPONDENT) DIGPAUL(DIGPAULASSOCIATES@YAHOO.CO.IN)()(RESPONDENT) SUPARNA SRIVASTAVA(SUPARNA.DESK@THEMISADV.COM)(9810235164)(PETITIONER) OSHIN (SINGHANKUSH373@GMAIL.COM)(9555962993)(RESPONDENT) ()()(RESPONDENT)		
14	W.P.(C)-4499/2021	DR B R AMBEDKAR CULTURAL AND WELFARE SOCIETY SC MANAGEMENT V/s MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT TRHOUGH ITS SECRETARY & ANR.	AVINASH TRIPATHI	
		OTHER DETAILS OF ADVOCATES: BINAY KUMAR AND AVINASH TRIPATHI(BINAY2960@GMAIL.COM)(9810160540)(PETITIONER) DD WOBIDAR(DDWOBIDAR2@GMAIL.COM)(9986590207)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DR B R AMBEDKAR CULTURAL AND WELFARE SOCIETY SC MANAGEMENT(AVINASH.TRIPATHI89@GMAIL.COM)(9958633766)(RESPONDENT) DR B R AMBEDKAR CULTURAL AND WELFARE SOCIETY SC MANAGEMENT(AVINASH.TRIPATHI89@GMAIL.COM)(9958633766)(RESPONDENT) DR B R AMBEDKAR CULTURAL AND WELFARE SOCIETY SC MANAGEMENT(AVINASH.TRIPATHI89@GMAIL.COM)(9958633766)(RESPONDENT) DR B R AMBEDKAR CULTURAL AND WELFARE SOCIETY SC MANAGEMENT(AVINASH.TRIPATHI89@GMAIL.COM)(9958633766)(RESPONDENT) MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT TRHOUGH ITS SECRETARY (ANURAGCGC@GMAIL.COM)()(RESPONDENT) DISTRICT DISABLED WELFARE OFFICER(DDWOBIDAR2@GMAIL.COM)()(RESPONDENT) MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT TRHOUGH ITS SECRETARY (ANURAGCGC@GMAIL.COM)()(RESPONDENT) DISTRICT DISABLED WELFARE OFFICER(DDWOBIDAR2@GMAIL.COM)()(RESPONDENT) MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT TRHOUGH ITS SECRETARY (ANURAGCGC@GMAIL.COM)()(RESPONDENT) DISTRICT DISABLED WELFARE OFFICER(DDWOBIDAR2@GMAIL.COM)()(RESPONDENT) DISTRICT DISABLED WELFARE OFFICER(DDWOBIDAR2@GMAIL.COM)()(RESPONDENT) MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT TRHOUGH ITS SECRETARY (ANURAGCGC@GMAIL.COM)()(RESPONDENT)		

15	W.P.(C)-2774/2022 CM APPL. 7962/2022 CM APPL. 40960/2022	ABHINAV DEWAN PROPRIETOR OF PLANET ELECTRO LABS V/s UNION OF INDIA AND ANR	UTKARSH JOSHI	
		OTHER DETAILS OF ADVOCATES: UTKARSH JOSHI(UTKARSHJOSHI255@GMAIL.COM)(9013155901)(PETITIONER) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)()(RESPONDENT) UTKARSH JOSHI(UTKARSHJOSHI255@GMAIL.COM)(9013155901)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)()(RESPONDENT)		
16	W.P.(C)-4544/2022 CM APPL. 11526/2024	VIDYA SAGAR KAUSHALYA DEVI MEMORIAL HEALTH CENTRE (VIMHANS) V/s THE ATOMIC ENERGY REGULATORY BOARD (AERB) AND ANR.	HITENDRA NATH RATH, RAJESH MAHNA	
		OTHER DETAILS OF ADVOCATES: UNION OF INDIA (UOIDHC@GMAIL.COM)(9999971690)(PETITIONER) RAJESH MAHNA(RAJESHMAHNA.ADV@GMAIL.COM)(9810116690)(PETITIONER) NMC(NMC@NMC.CO.IN)()(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RAJESH MAHNA & CO.(RAJESHMAHNA@YAHOO.CO.IN)(7373900606)(PETITIONER) ANURAG CGSC, HITENDRA RATH(ANURAGCGSC@GMAIL.COM, HITENDRARATH@GMAIL.COM)()(RESPONDENT) HITENDRA NATH RATH(HITENDRARATH@GMAIL.COM)(9990118668)(RESPONDENT)		
17	W.P.(C)-6136/2022 CM APPL. 18505/2022	SMALL INDUSTRIES WELFARE ASSOCIATION (REGD.) V/s DELHI STATE INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED AND ANR	FIRDOUSE QUTUB WANI, ASHWANI BHARADWAJ	
		OTHER DETAILS OF ADVOCATES: ASHWANI BHARDWAJ(DRASHWANIBHARDWAJ@GMAIL.COM)(9810343806)(PETITIONER) ANUSALWAN(ANUSALWAN@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) FIRDOUSE QUTUB WANI(FIRDOUSEWANI.LAWZ@GMAIL.COM)(9718043116)(RESPONDENT)		
18	W.P.(C)-11375/2022	VEMPARALA SRIKANT AND ANR. V/s GENERAL SECRETARY, INDIA BULLS CENTRUM FLAT OWNERS WELFARE CO- OPERATIVE SOCIETY, HYDERABAD	HARSH VIBHORE SINGHAL	
		OTHER DETAILS OF ADVOCATES: HARSH VIBHORE SINGHAL(HARSHSINGHAL58@GMAIL.COM)(9811060716)(PETITIONER) ICOWN HYD(ICOWA.HYD2016@GMAIL.COM)()(RESPONDENT)		
19	W.P.(C)-11707/2022	RAJESH KUMAR MEHTA V/s UNION OF INDIA & ORS.	ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: ACHAL GUPTA(ACHALG@AEQLAW.COM)(9891191186)(PETITIONER) UNION BANK OF INDIA(OPGAGGAR@GMAIL.COM)()(RESPONDENT)		
20	W.P.(C)-13498/2022 CM APPL. 53329/2023 CM APPL. 55245/2023	MAUSAM SEHRAWAT V/s UNION OF INDIA AND ORS	VIDUSHPAT SINGHANIA, RAVINDER KUMAR YADAV, JAI DEV SHARMA, AVADH BIHARI KAUSHIK	
		OTHER DETAILS OF ADVOCATES: JAIDEV SHARMA(ADVOCATEJAIDEVSHARMA@GMAIL.COM)(9810874706)(PETITIONER) RAILWAY SPORTS PROMOTION BOARD(REACHNIKHILGOEL@GMAIL.COM)()(RESPONDENT) DACCHITASHASHI(DACCHITASHASHI29@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) AVADH BIHARI KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(PETITIONER)		

		AVADH BIHARI KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(PETITIONER) AAYUSHI SINGHAL(AAYUSHISINGHAL@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) ANIL SONI(ANILSONI.CGHS@GMAIL.COM, VIDUSHPAT@KRIDALEGAL.COM, NAVEEN@DLTPARTNERS.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) SHRI VIDUSHPAT SINGHANIA(VIDUSHPAT@KRIDALEGAL.COM, NAVEEN@DLTPARTNERS.COM, AAYUSHISINGHAL@GMAIL.COM)()(RESPONDENT) ANIL SONI(ANILSONI.CGSC@GMAIL.COM)()(RESPONDENT) JAIDEV SHARMA (ADVOCATEJAIDEVSHARMA@GMAIL.COM)()(PETITIONER) ANIL SONI(ANILSONI.CGSC@GMAIL.COM)()(RESPONDENT) AAYUSHI (AAYUSHISINGHAL@GMAIL.COM)()(RESPONDENT) VIDUSHPAT(VIDUSHPAT@KRIDALEGAL.COM)()(RESPONDENT) NAVEEN (NAVEEN@DLRPARTNERS.COM)()(RESPONDENT) VIDUSHPAT SINGHANIA(VIDUSHPAT@KRIDALEGAL.COM)(9953326784)(PETITIONER) RAVINDER KUMAR YADAV(ADVRAVINDERYADAV@GMAIL.COM)(9811053371)(PETITIONER)		
21	W.P.(C)-16992/2022 CM APPL. 53853/2022 WITH W.P.(C) 7537/2022	ARVIND KUMAR SINHA V/s UNION OF INDIA & ORS.	MANISH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: MANISH KAUSHIK(MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ALL INDIA CHESS FEDERATION(INDIANCHESSFED@GMAIL.COM, CARE@YOGEMS.COM)()(RESPONDENT)		
FOR FINAL HEARING				
22	W.P.(C)-7537/2022 CM APPL. 23137/2022 CM APPL. 49370/2022	RAVINDRA DONGRE V/s UNION OF INDIA & ORS.	SANJAY KUMAR CHADHA, GHANSHYAM JHA, MANISH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: MANISH KAUSHIK AND MISHAL JOHARI AND ANNANYA NAYYAR (MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(PETITIONER) MANISH KAUSHIK AND MISHAL JOHARI (MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(PETITIONER) INDIAN CHESSFED(INDIANCHSSFED@GMAIL.COM)()(RESPONDENT) INDIAN CHESSFED(INDIANCHESSFED@GMAIL.COM)()(RESPONDENT) AJIT JOHER(AJITJOHER@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) INDIAN CHESSFED(INDIANCHESSFED@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) MANISH KAUSHIK(MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SANJAY KUMAR CHADHA(SANJAYKCHADHA@BSKLEGAL.ORG)(9811177238)(PETITIONER) GHANSHYAM JHA(KARANK372@GMAIL.COM)(8527326747)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
23	W.P.(C)-850/2023 CM APPL. 3301/2023 CM APPL. 3302/2023 CM APPL. 22447/2023 CM APPL. 22448/2023 CM APPL. 33674/2023 CM APPL. 9202/2024 WITH W.P.(C) 856/2023 W.P.(C) 857/2023	NATIONAL FEDERAION OF FARMERS PROCUREMENT PROCESSING & RETAILING COOPERATIVS OF INDIA LTD NACOP V/s UNION OF INDIA & ORS & ANR.	UJJWAL JHA, ROSHAN LAL GOEL, ANJU GUPTA	
		OTHER DETAILS OF ADVOCATES: UJJWAL JHA(UJJWALLAW@GMAIL.COM)(9958178204)(PETITIONER) OFFICE OF THE DIRECTORATE GENERAL OF HEALTH SERVICES(DDALHMC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UJJWAL(UJJWALLAW@GMAIL.COM)()(PETITIONER) ANJU GUPTA(CHERUB_GOEL@YAHOO.CO.IN)(9654169406)(RESPONDENT) UJJWAL(UJJWALLAW@GMAIL.COM)()(PETITIONER) ANJU GUPTA(CHERUB_GOEL@YAHOO.CO.IN, UOIDHC@GMAIL.COM)(9654169406)(RESPONDENT) UJJWAL(UJJWALLAW@GMAIL.COM)()(PETITIONER) ANJU GUPTA(CHERUB_GOEL@YAHOO.CO.IN)(9654169406)(RESPONDENT)		

24	W.P.(C)-856/2023 CM APPL. 3345/2023 CM APPL. 24054/2023	NATIONAL FEDERATION OF FARMERS PROCUREMENT PROCESSING & RETAILING COOPERATIVES OF INDIA LTD NACOP V/s UNION OF INDIA & ANR.	UJJWAL JHA, ROSHAN LAL GOEL	
		OTHER DETAILS OF ADVOCATES: UJJWAL JHA (UJJWALLAW@GMAIL.COM)(9958178204)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) VMMC (VMMC_SJH@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@YAHOO.COM)()(RESPONDENT)		
25	W.P.(C)-857/2023 CM APPL. 3347/2023 CM APPL. 3348/2023 CM APPL. 24047/2023 CM APPL. 24048/2023 CM APPL. 28065/2023 CM APPL. 38534/2023	NATIONAL FEDERATION OF FARMERS PROCUREMENT PROCESSING & RETAILING COOPERATIVES OF INDIA LTD (NACOF) V/s UNION OF INDIA & ANR.	UJJWAL JHA, ROSHAN LAL GOEL	
		OTHER DETAILS OF ADVOCATES: UJJWAL JHA (UJJWALLAW@GMAIL.COM)(9958178204)(PETITIONER) DIARY SECTION (DIARY.SECTION@RMLH.NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UJJWAL(UJJWALLAW@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ANJU GUPTA(CHERUB_GOEL@YAHOO.CO.IN)(9654169406)(RESPONDENT) UJJWAL(UJJWALLAW@GMAIL.COM)()(PETITIONER) ANJU GUPTA(CHERUB_GOEL@YAHOO.CO.IN)(9654169406)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UJJWAL JHA(UJJWALLAW@GMAIL.COM)(9958178204)(PETITIONER) CHERUB, UNION OF INDIA(CHERUB_GOEL@YAHOO.CO.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
26	W.P.(C)-3608/2023 CM APPL. 13965/2023	V R TECHNICHE CONSULTANT PVT LTD V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	NANDADEV I DEKA	
		OTHER DETAILS OF ADVOCATES: NANDADEV I DEKA(NDEKA@NDDCHAMBERS.CO.IN)(8130788166)(PETITIONER) M V KINI(DELHI@MVKINI.COM)()(RESPONDENT)		
27	W.P.(C)-5837/2023	EHTESHAM QUTUBUDDIN SIDDIQUI V/s CPIO ASSISTANT DIRECTOR	VINAY RATHI	
		OTHER DETAILS OF ADVOCATES: MR. VINAY RATHI(BHANUVASHISHTHA09@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
28	W.P.(C)-7533/2023	SANJAY JAIN V/s UNION OF INDIA & ORS.	SUBHASH C JINDAL	
		OTHER DETAILS OF ADVOCATES: SUBHASH C JINDAL(ADVOJINDAL@GMAIL.COM)(9811007350)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, LDO@NIC.IN)(1123384193)(RESPONDENT)		
29	W.P.(C)-8801/2023 CM APPL. 33266/2023 WITH W.P.(C) 8803/2023 W.P.(C) 8826/2023 W.P.(C) 8827/2023	MAH TALAT ALAVI & ORS. V/s JAMIA MILLIA ISLAMIA UNIVERSITY	KUSHAL KUMAR	
		OTHER DETAILS OF ADVOCATES: ERUDITE LEGAL(KUSHAL.KUMAR@ERUDITELEGA.ASIA)(9958724670)(PETITIONER) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)()(RESPONDENT)		
30	W.P.(C)-8803/2023 CM APPL. 33310/2023	ABU SALIM & ORS. V/s JAMIA MILLIA ISLAMIA UNIVERSITY	KUSHAL KUMAR	
		OTHER DETAILS OF ADVOCATES: ERUDITE LEGAL(KUSHAL.KUMAR@ERUDITELEGA.ASIA)(9958724670)(PETITIONER) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)()(RESPONDENT)		

31	W.P.(C)-8826/2023 CM APPL. 33347/2023	AMERA KHATOON & ORS. V/s JAMIA MILLIA ISLAMIA UNIVERSITY	KUSHAL KUMAR	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM){}(RESPONDENT) ERUDITE LEGAL(KUSHAL.KUMAR@ERUDITELEGA.ASIA)(9958724670)(RESPONDENT)		
32	W.P.(C)-8827/2023 CM APPL. 33349/2023	SADIQUR RAHMAN KIDWAI & ORS. V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ANR.	KUSHAL KUMAR	
		OTHER DETAILS OF ADVOCATES: ERUDITE LEGAL(KUSHAL.KUMAR@ERUDITELEGA.ASIA)(9958724670)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, PRITISHSABHARWAL1@GMAIL.COM)(9868250806)(RESPONDENT)		
33	W.P.(C)-11549/2023 CM APPL. 44982/2023 CM APPL. 58359/2023	BOUGAINVILLA APARTMENTS RESIDENTS WELFARE ASSOCIATION V/s GOVERNMENT OF NCT OF DELHI & ORS.	ADITYA GAUR, AMIT KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: ADITYA GAUR & ASSOCIATES(JURIST.ADITYAGAUR@GMAIL.COM)(9999397097)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@YAHOO.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) A K THAKUR (ANUSHRUTITRIPATHI472@GMAIL.COM)(9810635888)(PETITIONER) SOWESHPI(SOWESHPI1@REDIFFMAIL.COM){}(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){}(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT)		
34	W.P.(C)-12285/2023	EZIEFULA SAMUEL UCHEGBU V/s FOREIGNERS REGIONAL REGISTRATION OFFICE (FRRO)	NEHA KAPOOR	
		OTHER DETAILS OF ADVOCATES: NEHA KAPOOR(NEHAKAPOORADV24@GMAIL.COM)(9958804676)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
35	W.P.(C)-15939/2023 CM APPL. 64171/2023 CM APPL. 6847/2024	HENAULT VALENTIN JEAN ROGER V/s UNION OF INDIA & ORS.	V HARI PILLAI	
		OTHER DETAILS OF ADVOCATES: PDS CONSULTANTS(SUSHAUNNI@GMAIL.COM){}(PETITIONER) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM){}(RESPONDENT) PDS & PARTNERS(SUNILKUMAR0705@GMAIL.COM)(9811790705)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
36	W.P.(C)-16419/2023 CM APPL. 66095/2023 CM APPL. 66097/2023 CM APPL. 12368/2024	EXECUTIVE COMMITTEE OF THE DIOCESE OF DELHI THE CHURCH OF NORTH INDIA AND ANR V/s REV MOHIT H HITTER AND ORS	PRASHANT KUMAR, ANURAG JAIN	
		OTHER DETAILS OF ADVOCATES: ROMY CHACKO(ROMYCHACKO@REDIFFMAIL.COM)(9810125529)(PETITIONER) MOHIT , DDC(MHHITTER@GMAIL.COM, DDC.ICC.PO@GMAIL.COM){}(RESPONDENT) ANURAG JAIN(ANURAGLAWYER2000@GMAIL.COM)(9811235881)(RESPONDENT) ROMY CHACKO, DDC(ROMYCHACKO@REDIFFMAIL.COM, DDC.ICC.PO@GMAIL.COM){}(RESPONDENT)		
37	W.P.(C)-16572/2023 WITH W.P.(C) 16631/2023	BELLA MONDE HOTELS PVT LTD V/s GOVERNMENT OF NCT DELHI & ANR.	HRISHIKESH BARUAH	
		OTHER DETAILS OF ADVOCATES: HRISHIKESH BARUAH(HRISHIKESH@HBARUAH.COM, APOORVAJAIN811@GMAIL.COM)(9810671087)(PETITIONER) DISTRICT MAGISTRATE SOUTH NEW DELHI(JYOTI.LEGAL@GMAIL.COM)(9811136141)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

38	W.P.(C)-16631/2023	KARM EVENTS AND MANAGEMENT PRIVATE LIMITED V/s GOVERNMENT OF NCT OF DELHI & ORS.	HRISHIKESH BARUAH	
		OTHER DETAILS OF ADVOCATES: HRISHIKESH BARUAH(HRISHIKESH@HBARUAH.COM, APOORVAJAIN811@GMAIL.COM)(9810671087)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) INDO TIBETAN BORDER POLICE FORCE(ITCELLADMN@ITBP.GOV.IN)()(RESPONDENT) DISTRICT MAGISTRATE (JYOTI.LEGAL@GMAIL.COM)(9811136141)(RESPONDENT)		
39	W.P.(C)-16727/2023 CM APPL. 67395/2023	DEEPAK KAUSHIK V/s PRINCIPAL JUDGE NORTH WEST DISTRICT AND ORS	DEEPIYOT SINGH	
		OTHER DETAILS OF ADVOCATES: DEEPIYOTI SINGH(DEEPIYOTISINGH@ACUITYALA.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
40	W.P.(C)-510/2024 CM APPL. 2302/2024	VARUNA THAKUR & ORS. V/s UNION OF INDIA & ORS.	KUNAL MALHOTRA	AT 04:30 P.M.
		OTHER DETAILS OF ADVOCATES: KUNAL MALHOTRA(KUNALMALHOTRA15@GMAIL.COM)()(PETITIONER) ED(DL.HC-ED@GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
41	W.P.(C)-756/2024	SH PURSHOTTAM DOGRA V/s STATE OF NCT OF DELHI AND ORS	AANCHAL BASUR	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR(ADMIN@ABLAW.IN)(8377088586)(PETITIONER) ABHINAY DOGRA(ABHINAY.DOGRA@YAHOO.CO.IN)(9266389389)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
42	W.P.(C)-2097/2024 CM APPL. 8718/2024	AMAR SINGH V/s SANJAY AND ORS	DEEPAL GOEL	
		OTHER DETAILS OF ADVOCATES: HARISH KUMAR AND DEEPAL GOEL(ATTORNEY.GOEL@GMAIL.COM)(9999048001)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SH. SANJAY()(9582465737)(RESPONDENT)		
43	W.P.(C)-3143/2024 CM APPL. 12870/2024 CM APPL. 16592/2024	J.P. SINGH V/s GOVT. OF NCT OF DELHI AND ANR	JAI PAL SINGH	
		OTHER DETAILS OF ADVOCATES: J P SINGH(JPSINGHMEERUT@GMAIL.COM)(7060000001)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) REGISTRAR OF SOCIETIES(DCCENTRAL@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) J.P. SINGH(JPSINGHMEERUT@GMAIL.COM)(7060000001)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DC CENTRAL(DCCENTRAL@NIC.IN)()(RESPONDENT)		

FOR COMPLIANCE				
44	W.P.(C)-3735/2023	PUSHP LATA GUPTA V/s SENIOR CITIZEN TRIBUNAL CENTRAL DISTRICT & ORS.	RAHUL SRIVASTAVA, BEENASHAW NANDA SONI	
		OTHER DETAILS OF ADVOCATES: BEENASHAW(BEENASHAW@GMAIL.COM, BEENASHAW.LAWOFFICE@GMAIL.COM)(9810046611)(PETITIONER) MANOJ()(9891820560)(RESPONDENT) NEERAJ()(9811144965)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAHUL SRIVASTAVA(THEMIS.DESK@THEMISADV.COM)(9811079838)(PETITIONER)		
FOR FINAL HEARING				
45	W.P.(C)-5755/2021 CM APPL. 5425/2024	MOHD. SABIR V/s DELHI STATE LEGAL SERVICES AUTHORITY THROUGH SPECIAL SECRETARY	SAMEER VASHISHT, TARA NARULA	
		OTHER DETAILS OF ADVOCATES: TARANARULA(TARA@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER) TARA NARULA AND NUPUR(TARA@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER) DELHI STATE LEGAL SERVICES AUTHORITY(LEGALAIDWING- DLSA@NIC.IN)(1123384781)(RESPONDENT) TARA NARULA(TARA@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER) DLSA(LEGALAIDWING-DLSA@NIC.IN, SLAW@NIC.IN)()(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
46	W.P.(C)-8772/2022 CM APPL. 26410/2022	MEGHNA CHOKSEY RAMCHANDANI V/s CENTRAL BUREAU OF INVESTIGATION & ANR.	MANNAT KAHAI SINGH	
		OTHER DETAILS OF ADVOCATES: MANNAT SINGH(MANNAT@SONILAWOFFICES.COM)(9711596026)(PETITIONER) DLACBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
47	W.P.(C)-15197/2023 CM APPL. 60752/2023 CM APPL. 60753/2023	AGP CGD INDIA PRIVATE LIMITED & ANR. V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD & ORS.	AGARWAL LAW ASSOCIATES, M THEEPA, SUMITI YADAVA	AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: CLARUS LAW ASSOCIATES(PIYUSH.JOSHI@CLARUSLAW.COM, SUMITI.YADAVA@CLARUSLAW.COM)(9871881988)(PETITIONER) CLARUS LAW ASSOCIATES(PIYUSH.JOSHI@CLARUSLAW.COM, SUMITI.YADAVA@CLARUSLAW.COM)(9871881988)(PETITIONER) ULTRA GAS & ENERGY LTD.(UPASANA.DIKSHIT@UGEL.IN)(2266601100)(RESPONDENT) PETROLEUM AND EXPLOSIVES SAFETY ORGANISATION (EXPLOSIVES@EXPLOSIVES.GOV.IN, ADAZ@ADAZLAW.COM)(9810382091)(RESPONDENT) PETROLEUM AND NATURAL GAS REGULATORY BOARD (SECRETARY@PNGRB.GOV.IN, UOIDHC@GMAIL.COM)(9999663394)(RESPONDENT) PETROLEUM AND EXPLOSIVE SAFETY ORGANISATION(EXPLOSIVES@EXPLOSIVES.GOV.IN, ADAZ@ADAZLAW.COM)(9810382091)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ()()(RESPONDENT) M THEEPA(570LAWCHAMBERS@GMAIL.COM)(9818636496)(RESPONDENT)		

COURT NO. 28
HON'BLE MS.JUSTICE JYOTI SINGH

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CRL.M.C.-1585/2018 CRL.M.A. 5751/2018	SHYAM SUNDER JINDAL V/s THE STATE (NCT OF DELHI) & ANR	ALOK TRIPATHI, PRASHANT MEHTA, SURUCHII AGGARWAL	AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: SURUCHII AGGARWAL()(9312631490)(PETITIONER) ALOK TRIPATHI (ADV.ALOKTRIPATHI@GMAIL.COM)(8800482088)(PETITIONER) PRASHANT MEHTA(PRASHANTMOHANMEHTA@GMAIL.COM)(9999590003)(PETITIONER)		
FRESH MATTERS & APPLICATIONS				
2	CRL.M.C.-2248/2024	SANDEEP KUMAR @ SANJAY & ANR. V/s STATE GOVT. OF NCT OF DEHI AND ANR.	TUSHAR MITTAL	
		OTHER DETAILS OF ADVOCATES: GARIMA JINDAL(GARIMAJINDAL2606@GMAIL.COM)(7838398703)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(K.N.KATJU MARG-335/2019)
BAIL MATTERS				
3	BAIL APPLN.-2927/2022	KANYANGA MAUREEN V/s CUSTOMS	SHYAM SUNDER AGGARWAL, JAGMAN SINGH KUSHWAHA	
		OTHER DETAILS OF ADVOCATES: J.S. KUSHWAHA(JAGMANSINGHKUSHWAHA@GMAIL.COM)()(PETITIONER) VISHAL CHADHA(ADVOCATEVISHALCHADHA@GMAIK.COM)()(RESPONDENT) SHYAM SUNDER AGGARWAL(SUNDER.AGGARWAL@GMAIL.COM)(9810415987)(PETITIONER) SHYAM SUNDER AGGARWAL(SUNDER.AGGARWAL@GMAIL.COM)(9810415987)(PETITIONER)		P.S.-FIR NO. :(CUSTOMS-SC 647/2021)
4	BAIL APPLN.-3595/2022	GURUPADA MAJI V/s ENFORCEMENT DIRECTORATE	SUMER SINGH BOPARAI	PART-HEARD
		OTHER DETAILS OF ADVOCATES: SUMER SINGH BOPARAI(SUMERSINGHBOPARAI@GMAIL.COM)(9560450308)(PETITIONER) SIDHAQNT SARASWAT(SARAWATSIDHANT@GMAIL.COM)(9560450308)(PETITIONER) ENFORCEMENT DIRECTORATE(ED-DEL-REV@NIC.IN)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 17/2020) W.P.(CRL) 1824/2021 FILED BY ASHOK KUMAR MISHRA (D. OF HEARING : 25-JUL-24) BAIL APPLN. 2541/2022 FILED BY GURUPADA MAJI (DISPOSED ON : 25-AUG-22) BAIL APPLN. 2615/2022 FILED BY GURUPADA MAJI (DISPOSED ON : 01-SEP-22) W.P.(CRL) 2576/2022 FILED BY VIKAS MISHRA (D. OF HEARING : 22-APR-24) BAIL APPLN. 1878/2021 FILED BY ASHOK KUMAR MISHRA (D. OF HEARING : 24-APR-24) W.P.(CRL) 1808/2021 FILED BY ABHISHEK BANERJEE & ANR. (DISPOSED ON : 11-MAR-22) CRL.M.C. 2442/2021 FILED BY RUJIRA BANERJEE (DISPOSED ON : 11-MAR-22) W.P.(CRL) 2221/2021 FILED BY VIKAS MISHRA (D. OF HEARING : 25-JUL-24)

				W.P.(CRL) 947/2023 FILED BY MOLOY GHATAK (DISPOSED ON : 17-NOV-23) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT- ECIR 17/2020)
5	BAIL APPLN.-2280/2023	SMT. SUNITA V/s THE STATE (GOVT. OF NCT OF DELHI)	PRADEEP SINGH RANA	
		OTHER DETAILS OF ADVOCATES: PRADEEP RANA(RANAPRADEEP1020@GMAIL.COM)(8586877727)(PETITIONER) KAPIL SHARMA (DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARI NAGAR-128/2020) CRL.M.C. 1941/2020 FILED BY SUNITA (DISPOSED ON : 15-SEP-21) BAIL APPLN. 3791/2021 FILED BY SURENDER SIINGH (DISPOSED ON : 09-SEP-22) CRL.M.C. 1502/2020 FILED BY CHANDER PAL SINGH (DISPOSED ON : 02-DEC-20) BAIL APPLN. 3143/2020 FILED BY SUNITA (DISPOSED ON : 16-OCT-20) BAIL APPLN. 2502/2020 FILED BY SURENDER SINGH (DISPOSED ON : 23-OCT-20) CRL.REV.P. 429/2021 FILED BY SURRENDER PAL SINGH & ORS. (D. OF HEARING : 08-APR-24) BAIL APPLN. 2945/2023 FILED BY YATISH CHOUDHARY (DISPOSED ON : 19-DEC-23) P.S.-FIR NO. :(HARI NAGAR-128/2020)
6	BAIL APPLN.-3459/2023	RANJIT RAINA V/s STATE OF NCT OF DELHI	SEEMA MISRA	
		OTHER DETAILS OF ADVOCATES: SHIVAM SHARMA (SEEMAMISRA08@GMAIL.COM)(9811454468)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ SOUTH-604/2021) BAIL APPLN. 302/2022 FILED BY SANJAY NEGI (DISPOSED ON : 13-JUL-22) BAIL APPLN. 2822/2022 FILED BY GULSHAN KUMAR (DISPOSED ON : 28-NOV-22) P.S.-FIR NO. :(VASANT KUNJ SOUTH-604/2021)
7	BAIL APPLN.-3694/2023	HASAN ABBAS V/s STATE NCT OF DELHI	MOHD SUZA FAISAL, MD ALI	
		OTHER DETAILS OF ADVOCATES: MOHAMMAD ALI (MD.ALI@ASJLEGAL.IN)(8586094428)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHD SUZA FAISAL(SHUIJAKHAN235@GMAIL.COM)(9389759254)(PETITIONER)		P.S.-FIR NO. :(GOKULPURI-117/2017)
8	BAIL APPLN.-3885/2023	VICKY V/s THE STATE GOVT. OF NCT OF DELHI	VARUN BANSAL	
		OTHER DETAILS OF ADVOCATES: PARVATHI MENON(MANDBLAWOFFICES@GMAIL.COM)(9953168853)(PETITIONER) KAPIL SHARMA (DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CHANKYA PURI-6/2020)
9	BAIL APPLN.-148/2024 CRL.M.A. 1174/2024 WITH BAIL APPLN. 153/2024	CHETNA THAKUR V/s STATE OF NCT OF DELHI	KNM & PARTNERS, LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: VIJAY NAIR (KSAINI@KNM.IN)(9879386868)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-23/2022) BAIL APPLN. 153/2024 FILED BY SANJAY KUMAR (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(ECONOMIC OFFENCE WING- 23/2022)

10	BAIL APPLN.-153/2024 CRL.M.A. 1203/2024	SANJAY KUMAR V/s STATE OF NCT OF DELHI	KNM & PARTNERS, LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: VIJAY NAIR (KSAINI@KNM.IN)(9879386868)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ECONOMIC OFFENCE WING-23/2022) BAIL APPLN. 148/2024 FILED BY CHETNA THAKUR (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-23/2022)
11	BAIL APPLN.-272/2024	ARSHAD SOBBI V/s THE STATE (GOVT. OF NCT) DELHI	PARANJAY CHOPRA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: PARANJAY CHOPRA (CHOPRA.PARANJAY@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(FARASH BAZAR-254/2020)
12	BAIL APPLN.-363/2024 CRL.M.A. 3164/2024	JATINDER KUMAR @ PALTU V/s STATE (NCT OF DELHI) & ANR.	PRAKASH KASHYAP, GAURAV JAIN	
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN(ADVOCATEGAURAVJAIN22@GMAIL.COM)(9899950072)(PETITIONER) GAURAV JAIN(ADVOCATEGAURAVJAIN22@GMAIL.COM)(9899950072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRAKASH KASHYAP(PRAKASHK.LEGAL@GMAIL.COM)(8826591010)(PETITIONER)		P.S.-FIR NO. :(VASANT KUNJ SOUTH-381/2023)
13	BAIL APPLN.-417/2024	HARISH V/s STATE OF DELHI	MOHAMMED SHAMIKH	
		OTHER DETAILS OF ADVOCATES: MOHAMMED SHAMIKH(MOHDSHAMIKHADVOCATE@GMAIL.COM)(9999727247)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ROHINI SOUTH-269/2022)
14	BAIL APPLN.-554/2024 CRL.M.A. 4895/2024 CRL.M.A. 4896/2024	SATPAL (THROUGH PAROKAR/BROTHER) V/s STATE OF NCT OF DELHI	SAHIL KHURANA	
		OTHER DETAILS OF ADVOCATES: GOPAL NEGI(NEGI8802@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ALIPUR-904/2021) TR.P.(CRL.) 93/2023 FILED BY NARESH GOYAL & ANR. (DISPOSED ON : 30-JAN-24) P.S.-FIR NO. :(ALIPUR-904/2021)
TRANSFER PETITIONS (CRIMINAL)				
15	TR.P.(CRL.)-17/2024	STATE NCT OF DELHI V/s SUBHASH CHANDER AGGARWAL AND ORS.	AS DIRECTED	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ECONOMIC OFFENCE WING-104/2009) BAIL APPLN. 2371/2009 FILED BY VIJAY DESHWAL (DISPOSED ON : 23-JUL-10) BAIL APPLN. 2205/2009 FILED BY SMT.SNEH AGGARWAL (DISPOSED ON : 23-JUL-10) BAIL APPLN. 2454/2009 FILED BY SUBHASH AGGARWAL & ORS. (DISPOSED ON : 23-JUL-10) BAIL APPLN. 1865/2010 FILED BY VIJAY DESHWAL (DISPOSED ON : 08-DEC-10) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-

				104/2009)
16	TR.P.(CRL.)-32/2024 CRL.M.A. 9493/2024	ASHISH KUMAR V/s CENTRAL BUREAU OF INVESTIGATION & ORS.	SHAGUFA SALIM	AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: ADARSH PRIYADARSHI (PRIYADARSHI.ADARSH@GMAIL.COM)(8806662746)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-2-S-1994) W.P.(CRL) 1504/2012 FILED BY SUKHWINDER SINGH SUKHI (DISPOSED ON : 22-OCT-13) P.S.-FIR NO. :(CBI-2-S-1994)
WRIT PETITIONS (CRIMINAL)				
17	W.P.(CRL)-2443/2021 CRL.M.A. 19667/2021 CRL.M.A. 19704/2021 CRL.M.A. 9353/2024 WITH W.P.(CRL) 397/2022 W.P.(CRL) 496/2023 W.P.(CRL) 2828/2023 W.P.(CRL) 2827/2023	SHANKAR PRASAD V/s BSES RAJDHANI POWER LIMITED	RISHAB RAJ JAIN, MEDHANSHU TRIPATHI, MEDHANSHU TRIPATHI	
		OTHER DETAILS OF ADVOCATES: MEDHANSHU TRIPATHI(MEDHANSHU@YAHOO.IN)(9350188064)(PETITIONER) BSES RAJDHANI(SUNILFADV@GMAIL.COM)()(RESPONDENT) MEDHANSHU(MEDHANSHU@YAHOO.IN)(9350188064)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT)		
18	W.P.(CRL)-397/2022 CRL.M.A. 3379/2022 WITH W.P.(CRL) 496/2023	AMIT PRASAD V/s BSES RAJDHANI POWER LTD.	RISHAB RAJ JAIN, MEDHANSHU TRIPATHI	
		OTHER DETAILS OF ADVOCATES: SATISH RANA(STSHKMR24@GMAIL.COM)(9899371661)(PETITIONER) MEDHANSHU TRIPATHI(MEDHANSHU@YAHOO.COM)()(PETITIONER) SUNILF(SUNILF.ADV@GMAIL.COM)()(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT)		
19	W.P.(CRL)-2827/2023 CRL.M.A. 26332/2023	AMIT PRASAD V/s BSES RAJDHANI POWER LIMITED	RISHAB RAJ JAIN, MEDHANSHU TRIPATHI	
		OTHER DETAILS OF ADVOCATES: MEDHANSHU TRIPATHI (MEDHANSHU@YAHOO.CO.IN)(9350188064)(PETITIONER) SUNIL FERNANDES (SUNILF.ADV@GMAIL.COM)()(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT)		
20	W.P.(CRL)-2828/2023 CRL.M.A. 26334/2023	AMIT PRASAD V/s BSES RAJDHANI POWER LIMITED	RISHAB RAJ JAIN, MEDHANSHU TRIPATHI	
		OTHER DETAILS OF ADVOCATES: MEDHANSHU TRIPATHI (MEDHANSHU@YAHOO.CO.IN)(9350188064)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT)		
21	W.P.(CRL)-496/2023 CRL.M.A. 4556/2023	AMIT PRASAD V/s BSES RAJDHANI POWER LIMITED	RISHAB RAJ JAIN, MEDHANSHU TRIPATHI	
		OTHER DETAILS OF ADVOCATES: MEDHANSHU TRIPATHI() (9350188064)(PETITIONER) JAI GOPAL SHARMA(JAIGOPALSHARMA545@GMAIL.COM)()(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT)		
22	W.P.(CRL)-143/2022 CRL.M.A. 1380/2022	RIDLEY LIFE SCIENCES PVT LTD & ORS. V/s UNION OF INDIA THROUGH DRUGS CONTROLLER GENERAL OF INDIA & ANR.	ANSHUMAN SHARMA	
		OTHER DETAILS OF ADVOCATES: AZAZAHMED(AZAZHMED@ASLAWS.IN)(9716059779)(PETITIONER) ANSHUMAN SHARMA(ANSHUMAN.SHARMA@ASLAWS.IN)(9910207302)(PETITIONER)		

		INSPECTOR OF DURGS(CDSONZ@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(DCI@NIC.IN)()(RESPONDENT)	
23	W.P.(CRL)-239/2022	GUNVEEN SINGH V/s STATE (THROUGH GOVT OF NCTD, DELHI) & ORS.	SAURABH SINGH AHLUWALIA
		OTHER DETAILS OF ADVOCATES: PANKAJ MENDIRATTA(SAURAVBHSINGH5879@GMAIL.COM)(8527745722)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAMAN SAHNI(LAKSHAYJOSHI0@GMAIL.COM)(9999852428)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MEHRAULI-170/2020) W.P.(CRL) 489/2021 FILED BY AJAY SAHNI (D. OF HEARING : 13-MAY-24) P.S.-FIR NO. :(MEHRAULI-170/2020)
24	W.P.(CRL)-545/2022 CRL.M.A. 4697/2022	ANIKET DEY V/s STATE (NCT OF DELHI) & ANR.	RAJENDRA SAHU, ANKUR, KARAN DHALLA
		OTHER DETAILS OF ADVOCATES: KARAN DHALLA(KARANDHALLA@GMAIL.COM)(7982434774)(PETITIONER) KARAN DHALLA(KARANDHALLA@GMAIL.COM)(7982434774)(PETITIONER) STATE OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUJ JAIN(INFO@SUNPOLYBAG.ORG,SPLBAG@GMAIL.COM)(9811307766)(RESPONDENT) INFO(INFO@SUNPOLYBAG.ORG)()(RESPONDENT) S P L BAG(SPLBAG@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJENDRA SAHU(RAJ@SAHULEGAL.COM)(9910008632)(RESPONDENT) ANKUR (ANKURSINGHAL983@GMAIL.COM)(8882688911)(PETITIONER) ANKUR (ANKURSINGHAL983@GMAIL.COM)(8882688911)(PETITIONER) RAJENDRA SAHU(RAJ@SAHULEGAL.COM)(9910008632)(PETITIONER) ANKUR (ANKURSINGHAL983@GMAIL.COM)(8882688911)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (GAZI PUR-378/2020) BAIL APPLN. 2218/2021 FILED BY ANIKET DEY (DISPOSED ON : 31-AUG-21) P.S.-FIR NO. :(GAZI PUR-378/2020)
25	CRL.M.A. 7035/2024 CRL.M.A. 7036/2024 In W.P.(CRL)-612/2022	SUCHETA OMPRAKASH GOENKA V/s SERIOUS FRAUD INVESTIGATION OFFICE THROUGH THE INVESTIGATING OFFICER & ANR.	GURMEHAR SINGH SISTANI, SHWETA SINGH PARIHAR, SHWETA SINGH PARIHAR, MUKUL MALIK, PANKUSH GOYAL
		OTHER DETAILS OF ADVOCATES: SHWETA SINGH PARIHAR(SHWETASPARIHAR05@GMAIL.COM)(9810347737)(PETITIONER) SUCHETA OMPRAKASH GOENKA(SUCHIGOENKA22@GMAIL.COM)(9820297965)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SERIOUS FRAUD INVESTIGATION OFFICE(SANJEEV.YADAV@SFIO.NIC.IN)()(RESPONDENT) UNION OF INDIA(SECY.MCA@NIC.IN,)(RESPONDENT) SHWETA SINGH(SHWETASPARIHAR05@GMAIL.COM)(9810347737)(PETITIONER) RANJEETA ROHATGI(OFFICE.RROHATGI@GMAIL.COM)(981037737)(PETITIONER) ABHIGYAN SIDDHANT(ABHIGYANSIDDHANT.COM)()(RESPONDENT) ANURAG AHLUWALIA(ANURAGCGSC@GMAIL.COM)()(RESPONDENT) HARDIK SHARMA(ADVOCATEHARDIKSHARMA@GMAIL.COM)(9315386954)(PETITIONER) MUKUL MALIK(ADMUKULMALIK@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) DIVYANSHU BHARDWAJ(DIVYANSHUBHARDWAJ101@GMNAIL.COM)(9850597752)(PETITIONER) SANJEEVK YADAV(SANJEEVK.YADAV@SFIO.NIC.IN)()(RESPONDENT) HARDIK SHARMA (ADV.PANKUSHGOYAL@GMAIL.COM)(8527719711)(PETITIONER) AHLUWALIA (AHLUWALIA.OFFICE@GMAIL.COM)()(RESPONDENT) AYUSH JINDAL (ADV.PANKUSHGOYAL@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PANKUSH GOYAL (ADVOCATEHARDIKSHARMA@GMAIL.COM)(9315386954)(PETITIONER) AHLUWALLIA(AHLUWALIA.OFFICE@GMAIL.COM)()(RESPONDENT) GURMEHAR SINGH SISTANI(GURMEHAR.LAW@GMAIL.COM)(9810977667)(PETITIONER)	P.S.-FIR NO. :(EOW MUMBAI-14/2018)

26	W.P.(CRL)-1088/2022	SH. SUMER SINGH & ORS. V/s THE STATE & ORS.	ARVIND KUMAR, SATYAJIT KUMAR SINGH, USHA SHARMA	
		OTHER DETAILS OF ADVOCATES: USHA SHARMA(ASSOCIATESR7@GMAIL.COM)(9999981708)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARVIND KUMAR(LAWYERS.CHAUHAN@GMAIL.COM)(9868214878)(RESPONDENT) SATYAJIT KUMAR SINGH(SATYAJITKUMARSINGH@GMAIL.COM)(9811571606)(PETITIONER)		
27	W.P.(CRL)-1445/2022	RACHNA & ORS. V/s THE COMMISSIONER OF POLICE DELHI	MANAN AGGARWAL	
		OTHER DETAILS OF ADVOCATES: LAW PRETATION LEGAL(LAWPRETATIONLEGAL@GMAIL.COM)(9953587340)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAKESH ASTHANA(CP.RAKESHASTHANA@DELHIPOLICE.GOV.IN)()(RESPONDENT)		
28	W.P.(CRL)-1488/2022	MOHD LATIF KHAN & ANR. V/s STATE OF NCT OF DELHI AND ORS.	SHRIYA MAINI	
		OTHER DETAILS OF ADVOCATES: RAJIVE MANINI(RAJIVEMAINI01@HOTMAIL.COM)(9811115109)(PETITIONER) SHRIYA MAINI(SHRIYA.MAINI90@GMAIL.COM)(9810281495)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SOUTH CAMPUS-000098/2022)
29	W.P.(CRL)-1567/2022 CRL.M.A. 13631/2022	ANUBHA ATTRI V/s STATE OF NCT OF DELHI & ANR.	ASHISH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: MANU GARG(MANUGARG@AKASSOCIATES.ORG.IN)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) STANDING COUNSEL(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(JANAKPURI-580/2018)
30	W.P.(CRL)-1656/2022	MASTER DEEPANSHU CHAUHAN THROUGH SH. VINAY KUMAR V/s STATE (THE NCT OF DELHI) AND ORS	JATIN SINGH	
		OTHER DETAILS OF ADVOCATES: UDITI BALI(RG20581@GMAIL.COM)(9899221219)(PETITIONER) UDITI BALI(RG20581@GMAIL.COM)(9899221219)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(USMANPUR-626/2022)
31	W.P.(CRL)-1668/2022 CRL.M.A. 23413/2022 CRL.M.A. 31332/2023 CRL.M.A. 31333/2023 CRL.M.A. 2365/2024	KALPANA MAHESHWARI V/s CENTRAL BUREAU OF INVESTIGATION	NAMISHA ANUJ JAIN, NAMISHA ANUJ JAIN	
		OTHER DETAILS OF ADVOCATES: NAMISHA JAIN(NNAMISHA.10@GMAIL.COM)(8076333599)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) NAMISHA JAIN (NNAMISHA.10@GMAIL.COM)(8076333599)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT) NAMISHA JAIN (NNAMISHA.10@GMAIL.COM)(8076333599)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT)		
32	W.P.(CRL)-1811/2022 CRL.M.A. 15624/2022	VARUN GUPTA & ANR. V/s STATE NCT OF DELHI & ANR.	NITIN SALUJA	
		OTHER DETAILS OF ADVOCATES: NITIN SALUJA(SALUJA.NITIN6@GMAIL.COM)(9811722485)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAURYA ENCLAVE-400/2022) CRL.M.C. 832/2024 FILED BY VARUN GUPTA & ANR. (DISPOSED ON : 02-FEB-24)

				P.S.-FIR NO. :(MAURYA ENCLAVE-400/2022)
33	W.P.(CRL)-1865/2022 CRL.M.A. 16159/2022	SUBHASH CHAND JAIN V/s STATE (THROUGH GNCTD) AND ORS.	ARJUN MAHAJAN, VINEET MEHTA	
		OTHER DETAILS OF ADVOCATES: ARJUN MAHAJAN (ELS@EXPERTLEGALSERVICE.COM)(9811923428)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-10/2022) BAIL APPLN. 1435/2022 FILED BY SUBHASH CHAND JAIN (DISPOSED ON : 18-MAY-22) CRL.M.C. 5859/2022 FILED BY RAVI KUMAR JAIN (DISPOSED ON : 01-APR-24) BAIL APPLN. 1839/2022 FILED BY VINOD KUMAR JAIN (DISPOSED ON : 16-JAN-24) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-10/2022)
34	W.P.(CRL)-1941/2022	VIJAY PRAKSH GUPTA V/s STATE OF NCT OF DELHI & ORS.	MOHIT VERMA	
		OTHER DETAILS OF ADVOCATES: L.K. VERMA(LKVERMA.ASSOCIATES@MAIL.COM)(9811015744)(PETITIONER) MOHIT VERMA(MOHITV360002GMAIL.COM)(9811015744)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(FATEHPUR BERI-235/2022)
35	W.P.(CRL)-2112/2022 CRL.M.A. 18201/2022 WITH W.P.(CRL) 2947/2022	ABBOTT HEALTHCARE PVT LTD. & ORS. V/s FOOD SAFETY OFFICER GOVT OF NCT OF DELHI	J. SAGAR ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: J.SAGAR(DHRUV.NAYAR@JSLAW.COM)(9810026319)(PETITIONER) J.SAGAR(PPT@JSALAW.COM)(9810172127)(PETITIONER) NARESH SHARMA(NARESH.SHARMA42@DELHI.GOV.IN){}(RESPONDENT)		
36	W.P.(CRL)-2947/2022 CRL.M.A. 25823/2022	APOLLO HOSPITAL ENTERPRISES LIMITED. & ORS. V/s FOOD SAFETY OFFICER GOVT OF NCT OF DELHI	KUNAL SINHA	
		OTHER DETAILS OF ADVOCATES: SARTHAK SHARMA(SARTHAKSHARMA566@GMAIL.COM){}(PETITIONER) NARESH SHARMA(NARESH.SHARMA42@DELHI.GOV.IN){}(RESPONDENT)		
37	W.P.(CRL)-2225/2022 CRL.M.A. 19249/2022	MOHAMMAD ALAM SHAH @DANISH SHAH V/s UNION OF INDIA	VIVEK VIDYARTHI	
		OTHER DETAILS OF ADVOCATES: VIVEK VIDYADTHI(VIDYARTHIANDASSOCIATES@GMAIL.COM)(9810109137)(PETITIONER) YOGENDER PAL SINGH(YOGENDER.SINGH306@GMAIL.COM){}(PETITIONER) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT)		
38	W.P.(CRL)-2518/2022 CRL.M.A. 21913/2022 CRL.M.A. 21914/2022 CRL.M.A. 19180/2023	ZAFAR UL ISLAM V/s STATE OF NCT OF DELHI	SARTHAK MAGGON	
		OTHER DETAILS OF ADVOCATES: SM LAW OFFICE(SMLAWOFFICE.IN)(7045654395)(PETITIONER) SARTHAK MAGGON LAW OFFICES(SARTHAK.MAGGON@SMLAWOFFICES.IN)(7045654395)(PETITIONER) COMPLIANCE TEAM(COMPLIANCEOFFICE@SMLAWOFFICE.IN){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SEELAMPUR-615/2005) BAIL APPLN. 2710/2007 FILED BY WAHID AHMAD (DISPOSED ON : 18-FEB-08) BAIL APPLN. 1735/2008 FILED BY WAHID AHMAD (DISPOSED ON : 23-OCT-08) BAIL APPLN. 825/2008 FILED BY ZAFAR-UL-ISLAM (DISPOSED ON : 15-MAY-08) CRL.A. 1245/2010 FILED BY MAZHAR-UL-ISLAM (DISPOSED ON : 11-AUG-11) W.P.(CRL) 74/2012 FILED BY MAZHAR UL ISLAM (DISPOSED ON : 28-FEB-12) W.P.(CRL) 772/2020 FILED BY MAZHAR UL

			<p>ISLAM (DISPOSED ON : 12-JUN-20) CRL.A. 1310/2010 FILED BY WAHID AHMED (DISPOSED ON : 11-AUG-11) BAIL APPLN. 3143/2005 FILED BY ZAFAR-UL- ISLAM (DISPOSED ON : 13-JUL-06) BAIL APPLN. 38/2006 FILED BY WAHID AHMED (DISPOSED ON : 13-JUL-06) BAIL APPLN. 1401/2008 FILED BY ZAFAR-UR- ISLAM (DISPOSED ON : 15-JUL-08) BAIL APPLN. 1945/2007 FILED BY ZAFAR-UL- ISLAM (DISPOSED ON : 28-SEP-07) CRL.M.C. 1002/2008 FILED BY HAZI RASHID AHMED (DISPOSED ON : 10-APR-08) BAIL APPLN. 555/2009 FILED BY ZAFAR UL ISLAM (DISPOSED ON : 08-MAY-09) CRL.A. 1311/2010 FILED BY ZAFAR-UL-ISLAM (DISPOSED ON : 11-AUG-11) W.P.(CRL) 1732/2011 FILED BY ZAFRUL ISLAM (DISPOSED ON : 15-MAY-12) W.P.(CRL) 1370/2011 FILED BY WAHID AHMAD (DISPOSED ON : 12-OCT-11) W.P.(CRL) 1494/2011 FILED BY WAHID AHMAD (DISPOSED ON : 21-MAY-12) W.P.(CRL) 2/2013 FILED BY ZAFAR-UL-ISLAM (DISPOSED ON : 06-FEB-13) W.P.(CRL) 1815/2013 FILED BY WAHID AHMED (DISPOSED ON : 31-OCT-13) W.P.(CRL) 1574/2013 FILED BY WAHID AHMAD (DISPOSED ON : 24-SEP-13) W.P.(CRL) 523/2014 FILED BY ZAFAR-UL-ISLAM (DISPOSED ON : 28-MAR-14) W.P.(CRL) 522/2014 FILED BY WAHID AHMED (DISPOSED ON : 16-APR-14) W.P.(CRL) 2/2014 FILED BY ZAFAR-UL-ISLAM (DISPOSED ON : 11-FEB-14) W.P.(CRL) 870/2015 FILED BY ZAFAR-UL-ISLAM (DISPOSED ON : 27-APR-15) W.P.(CRL) 681/2015 FILED BY MAZHAR-UL- ISLAM (DISPOSED ON : 08-APR-15) W.P.(CRL) 2777/2015 FILED BY ZAFAR-UL-ISLAM (DISPOSED ON : 02-DEC-15) W.P.(CRL) 1661/2015 FILED BY WAHID AHMED (DISPOSED ON : 27-AUG-15) W.P.(CRL) 28/2016 FILED BY ZAFAR-UL-ISLAM (DISPOSED ON : 08-JAN-16) W.P.(CRL) 2095/2016 FILED BY MAZHAR-UL- ISLAM (DISPOSED ON : 28-SEP-16) W.P.(CRL) 1691/2016 FILED BY ZAFAR-UL-ISLAM (DISPOSED ON : 03-JUN-16) W.P.(CRL) 661/2017 FILED BY ZAFAR-UL-ISLAM (DISPOSED ON : 18-JAN-18) W.P.(CRL) 1410/2017 FILED BY MAZHAR-UL- ISLAM (DISPOSED ON : 01-AUG-17) W.P.(CRL) 2432/2018 FILED BY MAZHAR-UL- ISLAM (DISPOSED ON : 04-OCT-18) W.P.(CRL) 1287/2019 FILED BY MAZHAR UL ISLAM (DISPOSED ON : 05-SEP-19) W.P.(CRL) 589/2020 FILED BY MAZHAR UL ISLAM (DISPOSED ON : 02-MAR-20) W.P.(CRL) 1275/2021 FILED BY MAZHAR UL ISLAM (DISPOSED ON : 06-AUG-21) W.P.(CRL) 282/2021 FILED BY WAHID AHMAD PANWAR (DISPOSED ON : 16-FEB-21) W.P.(CRL) 1719/2021 FILED BY MAZHAR UL ISLAM (DISPOSED ON : 22-OCT-21) W.P.(CRL) 906/2022 FILED BY WAHID AHMED (DISPOSED ON : 16-SEP-22) W.P.(CRL) 2495/2023 FILED BY MAZHAR-UL- ISLAM (DISPOSED ON : 01-SEP-23)</p>
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				P.S.-FIR NO. :(SEELAMPUR-615/2005)
39	W.P.(CRL)-2546/2022	RAJIV @ MONU V/s STATE	TANYA AGARWAL (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ADITYA SHUKLA(ADITYASHUKLA3103@GMAIL.COM){}(PETITIONER) TANYA(TANYA.ADVOCATE@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUNDKA-190/2013) BAIL APPLN. 1461/2016 FILED BY RAJEEV @ MONU (DISPOSED ON : 26-SEP-16) CRL.A. 192/2017 FILED BY RAJIV @ MONU (DISPOSED ON : 08-OCT-18) CRL.A. 284/2017 FILED BY POONAM (DISPOSED ON : 08-OCT-18) W.P.(CRL) 1688/2019 FILED BY POONAM (IN JC) (DISPOSED ON : 03-JUL-19) W.P.(CRL) 3017/2019 FILED BY RAJIV @ MONU (DISPOSED ON : 18-FEB-20) P.S.-FIR NO. :(MUNDKA-190/2013)
40	W.P.(CRL)-2855/2022 CRL.M.A. 24823/2022 CRL.M.A. 25432/2023	HARSH KUMAR BHAWAKAR AND ORS V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	SAROJ KUMAR JHA, LOKESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: SAROJ KUMAR JHA(JHAKSAROJHL@GMAIL.COM){}(PETITIONER) SAROJ KUMAR JHA(JHAKSAROJHL@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) POONAM(POONAMRATHORE1983@GMAIL.COM){}(RESPONDENT) LOKESH KUMAR MISHRA (ADVLKMSC@GMAIL.COM)(9899392325)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NANAK PURA-45/2021)
41	W.P.(CRL)-2861/2022 CRL.M.A. 24917/2022	SUMIT KUMAR AJMANI V/s HDFC BANK LTD	SANJEEV KUMAR, RUCHI ARORA	
		OTHER DETAILS OF ADVOCATES: SUMIT KUMAR AJMANI(ADVRUCHIARORA007@GMAIL.COM)(8920800996)(PETITIONER) ATTEV MATHUR (ATTEV_MATHUR@SNGPARTNERS.IN)(9811800816)(RESPONDENT) SANJAY GUPTA(SANJAY_GUPTA@SNGPARTNERS.IN)(9811152920)(RESPONDENT) SANJEEV KUMAR (SANJEEV.PATHAK@SRCLEGAL.COM)(8285002845)(RESPONDENT)		
CRIMINAL LEAVE PETITIONS				
42	CRL.L.P.-501/2014	STATE V/s JAG MOHAN @ MOHAR SINGH & ANR	RAJESH ANAND, M.P. SINGH, JASHU BALA, MANOJ OHRI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CONNAUGHT PLACE-521/2005) CRL.M.C. 2605/2007 FILED BY JAI CHAND (DISPOSED ON : 20-AUG-07) W.P.(CRL) 45/2006 FILED BY JAG MOHAN @ MOHAR SINGH (DISPOSED ON : 01-DEC-06) W.P.(CRL) 159/2006 FILED BY KHOOB SINGH & ANR. (DISPOSED ON : 14-JUL-06) W.P.(CRL) 161/2006 FILED BY JAI CHAND @ MUNNA & ANR. (DISPOSED ON : 14-JUL-06) CRL.M.C. 2620/2007 FILED BY SHEER SINGH (DISPOSED ON : 20-AUG-07) CRL.M.C. 2621/2007 FILED BY KHOOB SINGH (DISPOSED ON : 20-AUG-07) CRL.M.C. 2622/2007 FILED BY BRIJ MOHAN (DISPOSED ON : 20-AUG-07) CRL.A. 546/2010 FILED BY JAI CHAND (DISPOSED ON : 24-MAY-10)

				P.S.-FIR NO. :(CONNAUGHT PLACE-521/2005)
43	CRL.L.P.-25/2015	STATE V/s RAVI KUMAR & ORS	SUNIL SHARMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND PARBAT-70/2012) BAIL APPLN. 1245/2012 FILED BY SUNIL KUMAR (DISPOSED ON : 12-DEC-12) P.S.-FIR NO. :(ANAND PARBAT-70/2012)
44	CRL.L.P.-378/2015	STATE (GOVT OF NCT OF DELHI) V/s MADAN LAL & ANR	M P SINGH, FEROS KHAN GHAZI	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(S.B.DAIRY-38/2008)
45	CRL.L.P.-566/2015 CRL.M.A. 10577/2015	STATE V/s RAJ KUMAR NAMDEV	AJAY LAROIA, VINOD DIWAKAR	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(KAPASHERA-212/2012)
46	CRL.L.P.-631/2015 CRL.M.A. 12599/2015	KIRPAL KOHLI V/s HARISH CHAWLA	PRADEEP KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES:		
47	CRL.L.P.-556/2016	NAVEEN KUMAR V/s RAMESH CHAND	AMITESH GAURAV	
		OTHER DETAILS OF ADVOCATES:		
48	CRL.L.P.-363/2017 CRL.M.A. 877/2023	CENTRAL BUREAU OF INVESTIGATION V/s ANIL DANDONA	SANDHVI GAUR, VARUN SETH, RAJDIPA BEHURA, MRIDUL JAIN	
		OTHER DETAILS OF ADVOCATES: MRIDUL JAIN(ADVOCATEJAINOFFICE@GMAIL.COM)(9810302811)(PETITIONER) VARUN (VARUNADVOCATE727@GMAIL.COM)()(PETITIONER) VARUN SETH(VARUNADVOCATE727@GMAIL.COM)(8826680187)(PETITIONER)		P.S.-FIR NO. :(CBI-49-A-2000)
49	CRL.L.P.-498/2017 CRL.M.A. 14210/2017	CBI V/s RAKESH KUMAR	NIKHIL GOEL	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CBI-11-A-13)
50	CRL.L.P.-543/2017 CRL.M.A. 15378/2017	BAGEESH DATT MISHRA V/s NAVEEN KUMAR	HARI SHANKAR	
		OTHER DETAILS OF ADVOCATES:		
51	CRL.L.P.-551/2017 CRL.M.A. 15576/2017	ADHESH GUPTA V/s SHYAM KUMAR	SUMIT KUMAR	
		OTHER DETAILS OF ADVOCATES:		
52	CRL.L.P.-39/2020 CRL.M.A. 535/2020	DARSHAN LAL HANDA V/s ABRAHAM MATHEW	ASHISH AGGARWAL, GIGI C GEORGE, GURMEET SINGH	
		OTHER DETAILS OF ADVOCATES: GURMEET SINGH()(8750002000)(PETITIONER) ASHISH AGGARWAL(AASHISHADVOCATE@GMAIL.COM)(9810077771)(PETITIONER) GIGI C GEORGE(GIGICGEORGE.ADV42@YAHOO.IN)(9810625315)(RESPONDENT)		
53	CRL.L.P.-132/2020	NITIN V/s DEEPAK @ DEEPAK MEHTA	KAMAL KHURANA	
		OTHER DETAILS OF ADVOCATES: KAMAL KHURANA()(9891508216)(PETITIONER)		

54	CRL.L.P.-168/2020	MRS. INDIRA K.V. V/s STATE & ANR.	ALEX JOSEPH	
		OTHER DETAILS OF ADVOCATES: ALEX JOSEPH()(9643951559)(PETITIONER)		
55	CRL.L.P.-221/2020	STATE V/s SANJAY KUMAR	SUNIL KUMAR MEHTA, RAJNI GUPTA	
		OTHER DETAILS OF ADVOCATES: RAJNI GUPTA()(9871216664)(PETITIONER) SUNIL KUMAR MEHTA(SUNILRLMEHTA@GMAIL.COM)(9810150483)(RESPONDENT)		P.S.-FIR NO. :(BHALSWA DAIRY-22/2013)
FOR ADMISSION				
56	CRL.M.C.-579/2024 CRL.M.A. 2371/2024	SHANTANU PRAKASH V/s CBI & ORS.	NEHA NAGPAL	
		OTHER DETAILS OF ADVOCATES: NEEHA NAGPAL(OFFICE@NEEHANAGPAL.COM)(9898100308)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-223-2021-A-0007) W.P.(CRL) 1903/2021 FILED BY SHANTANU PRAKASH (D. OF HEARING : 22-APR-24) CRL.M.C. 2307/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 19-MAY-22) P.S.-FIR NO. :(CBI-223-2021-A-0007)
57	CRL.M.C.-1265/2024 CRL.M.A. 4999/2024 CRL.M.A. 5000/2024	ABHIJIT BANERJEE AND ANR. V/s STATE N.C.T. OF DELHI AND ANR.	GAURAV GUPTA	
		OTHER DETAILS OF ADVOCATES: GAURAV GUPTA(GAURAV@GAURAVGUPTA.NET.IN)(9958444233)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHITTRANJAN PARK-68/2017) CRL.M.C. 958/2018 FILED BY ABHIJIT BANERJEE (DISPOSED ON : 03-AUG-18) P.S.-FIR NO. :(CHITTRANJAN PARK-68/2017)
58	CRL.M.C.-2513/2024	VIKAS SHARMA ALIAS VICKY AND ORS V/s THE STATE AND ANRS & ANR.	SUSHILA KUMARI KHARI	
		OTHER DETAILS OF ADVOCATES: SHARMA DEVI (SUSHILAKHARI@HOTMAIL.COM)(7827217326)(PETITIONER) SUSHILA KR.KHARI (SUSHILAKHARI@HOTMAIL.COM)(7827217326)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(USMANPUR-899/2014)
59	CRL.REV.P.-177/2024 CRL.M.A. 4002/2024 CRL.M.A. 4003/2024	VANDANA PAL V/s DHARMENDRA KUMAR PAL	RAMPAL	
		OTHER DETAILS OF ADVOCATES: RAJKUMAR SOLANKI (RAJKUMARSOLANKI196@GMAIL.COM)(9990723215)(PETITIONER) LAWYERAJAY (LAWYERAJAY@YAHOO.COM)()(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
60	CONT.CAS(C)-9/2024 CM APPL. 182/2024 WITH CRL.REV.P. 267/2021 CRL.REV.P. 345/2021	RUCHIKA JAIN V/s ABHISHEK JAIN	VAIBHAV VATS	
		OTHER DETAILS OF ADVOCATES:		
61	CRL.REV.P.-267/2021 CRL.M.A. 13834/2021 CRL.M.A. 4058/2022 CRL.M.A. 323/2023 WITH CRL.REV.P. 345/2021	ABHISHEK JAIN V/s RUCHIKA JAIN & ORS.	SANMATI BIR SINGH, ANUJ JAIN, MALLIKA PARMAR, ANUJ JAIN	
		OTHER DETAILS OF ADVOCATES: ABHISHEK JAIN(ABHIJAIN78244@GMAIL.COM)(9811350028)(PETITIONER) ANUJ JAIN(AAJ2700@GMAIL.COM)(921216159)(PETITIONER)		

		RAJ BALA JAIN(SSJ4949@GMAIL.COM)(9311527801)(RESPONDENT) SUMAT PRASHAD JAIN(SSJ4949@GMAIL.COM)(9311527801)(RESPONDENT) RUCHIKA JAIN(RUCHIKA.JAIN84@GMAIL.COM)(9811435851)(RESPONDENT) MALLIKA PARMAR(MALLIKA.PARMAR@YAHOO.COM)(9971428439)(PETITIONER) SSJ(SSJ4949@GMAIL.COM)(RESPONDENT) A A J(AAJ2700@GMAIL.COM)(RESPONDENT) RUCHIKA JAIN(RUCHIKA.JAIN@YAHOO.COM)(PETITIONER) MALLIKA PARMAR(MALLIKA.PARMAR@YAHOO.COM)(PETITIONER) AAJ(AAJ2700@GMAIL.COM)(RESPONDENT) SANMATI BIR SINGH(SSJ4949@GMAIL.COM)(9891043078)(PETITIONER)		
62	CRL.REV.P.-345/2021 CRL.M.A. 17185/2021 CRL.M.A. 17187/2021	RUCHIKA JAIN V/s ABHISHEK JAIN & ORS.	MALLIKA PARMAR	
		OTHER DETAILS OF ADVOCATES: MALLIKA PARMAR(MALLIKA.PARMAR@YAHOO.COM)(9971428439)(PETITIONER) ABHISHEK JAIN(ABHIJAIN78244@GMAIL.COM)(9811350028)(RESPONDENT)		
63	CRL.A.-1191/2016 WITH CRL.A. 151/2017	RAVI SHANKAR MISHRA V/s STATE (GOVT. OF NCT OF DELHI)	D.K. PANDEY, DR.RITU BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MANDAWALI-418/2007) CRL.A. 151/2017 FILED BY SANTOSH KUMAR GUPTA (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(MANDAWALI-418/2007)
64	CRL.A.-151/2017	SANTOSH KUMAR GUPTA V/s STATE (GOVT. OF NCT DELHI)	ATUL KUMAR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MANDAWALI-418/2007) CRL.A. 1191/2016 FILED BY RAVI SHANKAR MISHRA (DISPOSED ON : 05-NOV-19) P.S.-FIR NO. :(MANDAWALI-418/2007)
65	CRL.A.-168/2017 CRL.M.A. 2802/2015 CRL.M.A. 2803/2015 CRL.M.A. 35398/2023	BSES RAJDHANI POWER LTD V/s MAHINDER SINGH	RAHUL MALHOTRA, MANISH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR (MANISH@KDATTA.IN)(9811079853)(PETITIONER) KULDEEP SHOKEEN (KULDEEPSHOKEEN443@GMAIL.COM)(RESPONDENT)		
66	CRL.M.(BAIL) 743/2023 In CRL.A.-732/2017	BABA BAMDEV RAM V/s STATE NCT OF DELHI	S S LEGAL SOLUTIONS, SANJEEV KR. BALIYAN	
		OTHER DETAILS OF ADVOCATES: VIKAS KUMAR (VIKASKUMAR968@GMAIL.COM)(9871921898)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MOTI NAGAR-138/2011)
67	CRL.A.-195/2018	STATE OF NCT OF DELHI V/s SANDEEP	R K BACHCHAN, KUSUM DHALLA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(PUNJABI BAGH-296/2012)
68	CRL.A.-41/2021	KRISHAN V/s STATE OF NCT DELHI	BIRENDRA MISHRA	
		OTHER DETAILS OF ADVOCATES: BIRENDRA KUMAR MISHRA(B.ADV.1975@GMAIL.COM)(9650010789)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BEGAM PUR-35/20214)

69	CRL.M.(BAIL) 681/2023 In CRL.A.-400/2021	PRAKASH KUMAR V/s GOVT. NCT OF DELHI	ABHAY MANI TRIPATHI, ABHAY MANI TRIPATHI	
		OTHER DETAILS OF ADVOCATES: ABHAY MANI TRIPATHI(MANI.ABHAY@GMAIL.COM)(9811329325)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHAY MANI TRIPATHI (MANI.ABHAY@GMAIL.COM)(9811329325)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(FATEHPUR BERI-302/2015)
70	CRL.A.-131/2022 CRL.M.A. 6119/2022 WITH CRL.A. 219/2022 CRL.M.C. 1286/2022	GOVINDA CHAUHAN @ GOVINDA & ORS. V/s STATE & ANR.	ANUBHAV MEHROTRA	
		OTHER DETAILS OF ADVOCATES: ANUBHAV MEHROTRA(MEHOTRAANUBHAV@GMAIL.COM)(9811852189)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GEETA COLONY-455/2014) CRL.M.C. 2305/2018 FILED BY MUKHTAR ALI (DISPOSED ON : 18-JUL-18) CRL.M.C. 5061/2018 FILED BY MUKHTAR ALI (DISPOSED ON : 04-OCT-18) CRL.M.C. 1286/2022 FILED BY GOVIND CHAUHAN @ GOVINDA & ORS. (D. OF HEARING : 08-APR-24) CRL.A. 219/2022 FILED BY MUKHTAR ALI (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(GEETA COLONY-455/2014)
71	CRL.A.-219/2022	MUKHTAR ALI V/s STATE GNCT OF DELHI	MOHD ZAHID	
		OTHER DETAILS OF ADVOCATES: MOHD.ZAHID(ZAHID9811750070@GMAIL.COM)(9811750070)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GEETA COLONY-455/2014) CRL.M.C. 2305/2018 FILED BY MUKHTAR ALI (DISPOSED ON : 18-JUL-18) CRL.M.C. 5061/2018 FILED BY MUKHTAR ALI (DISPOSED ON : 04-OCT-18) CRL.M.C. 1286/2022 FILED BY GOVIND CHAUHAN @ GOVINDA & ORS. (D. OF HEARING : 08-APR-24) CRL.A. 131/2022 FILED BY GOVINDA CHAUHAN @ GOVINDA & ORS. (D. OF HEARING : 08-APR- 24) P.S.-FIR NO. :(GEETA COLONY-455/2014)
72	CRL.M.C.-1286/2022 CRL.M.A. 5642/2022	GOVIND CHAUHAN @ GOVINDA & ORS. V/s STATE & ANR.	ANUBHAV MEHROTRA	
		OTHER DETAILS OF ADVOCATES: ANUBHAV MEHROTRA(MEHROTRANUBHAV@GMAIL.COM)(9811852189)(PETITIONER) ASHUTOSH RANA(ADVRANAASHUTOSH@GMAIL.COM)(9811852189)(RESPONDENT) DELHI POLICE(DHCPROSEUCTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GEETA COLONY-455/2014) CRL.M.C. 2305/2018 FILED BY MUKHTAR ALI (DISPOSED ON : 18-JUL-18) CRL.M.C. 5061/2018 FILED BY MUKHTAR ALI (DISPOSED ON : 04-OCT-18) CRL.A. 131/2022 FILED BY GOVINDA CHAUHAN @ GOVINDA & ORS. (D. OF HEARING : 08-APR- 24) CRL.A. 219/2022 FILED BY MUKHTAR ALI (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(GEETA COLONY-455/2014)

73	CRL.A.-156/2022 CRL.M.(BAIL) 442/2022	X V/s STATE OF NCT OF DELHI	ABDUL QADIR	
		OTHER DETAILS OF ADVOCATES: AYUSHI MITTAL(A.AYUSHI101998@GMAIL.COM)(7292089942)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MOTI NAGAR-73/2017)
74	CRL.A.-216/2022	STATE NCT OF DELHI V/s ALMUDDIN	RANJAN ROY, RAJNI GUPTA	
		OTHER DETAILS OF ADVOCATES: STATE OF NCT DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) RAJNI GUPTA(RAJNIGUPTA3@GMAIL.COM)(9871216664)(PETITIONER) RANJAN ROY(ADVROYRANJAN@GMAIL.COM)(9810157399)(RESPONDENT)		P.S.-FIR NO. :(DABRI-1104/2015)
75	CRL.A.-230/2022	STATE NCT OF DELHI V/s JITENDER & ORS.	RAJNI GUPTA	
		OTHER DETAILS OF ADVOCATES: STATE OF NCT DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) RAJNI GUPTA(RAJNIGUPTA3@GMAIL.COM)(9871216664)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAHANGIR PURI-184/2016) BAIL APPLN. 2032/2016 FILED BY JITENDER (DISPOSED ON : 30-SEP-16) P.S.-FIR NO. :(JAHANGIR PURI-184/2016)
76	CRL.M.(BAIL) 113/2023 In CRL.A.-335/2022	GAURAV SHUKLA V/s STATE	NISHANT MADAN	
		OTHER DETAILS OF ADVOCATES: RAJIV MOHAN LAW OFFICES(RAJIVMOHANLAWOFFICES@GMAIL.COM)(8527402409)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KOTLA MUBARAKPUR-848/2015) BAIL APPLN. 1755/2015 FILED BY GAURAV SHUKLA (DISPOSED ON : 15-OCT-15) CRL.M.C. 1562/2020 FILED BY GAURAV SHUKLA (DISPOSED ON : 10-JUL-20) P.S.-FIR NO. :(KOTLA MUBARAKPUR-848/2015)
77	CRL.M.(BAIL) 502/2024 In CRL.A.-574/2022	NIRANJAN TIWARI V/s STATE	RAM KUMAR, SAKSHI TANWAR	
		OTHER DETAILS OF ADVOCATES: PRASHANT SINGH TANWAR(PRASHANT.TANWAR58@GMAIL.COM)(8505858058)(PETITIONER) ADVOCATE RAM KUMAR(RAMK.PROFESSIONAL@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRASHANT SINGH TANWAR(PRASHNAT.TANWAR58@GMAIL.COM)(8505858058)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRASHANT SINGH (PRASHANT.TANWAR58@GMAIL.COM)(9643847071)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BINDAPUR-1138/2015)
78	CRL.A.-670/2022	STATE V/s SHAHBAZ	TARANG SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) TARANG SRIVASTAVA(SRIVASTAVATARANG@YAHOO.CO.IN)(9810874158)(PETITIONER)		P.S.-FIR NO. :(KOTWALI-35/2016)
79	CRL.M.C.-235/2018 CRL.M.A. 915/2018 WITH CRL.M.C. 4352/2018	BHOOPENDER & ANR V/s THE STATE GOVT OF NCT OF DELHI & ORS	RAKESH NAUTIYAL	
		OTHER DETAILS OF ADVOCATES: RAKESH NAUTIYAL()(9718565756)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUNJABI BAGH-292/2013)

				CRL.M.C. 4352/2018 FILED BY BHOOPENDER & ANR. (DISPOSED ON : 24-APR-19) P.S.-FIR NO. :(PUNJABI BAGH-292/2013)
80	CRL.M.C.-866/2018 WITH CRL.M.C. 1315/2019	ASHISH MALIK & ANR V/s THE STATE GOVT OF NCT OF DELHI & ANR	VIJAY YADAV	
		OTHER DETAILS OF ADVOCATES: VIJAY YADAV()(9711292858)(PETITIONER)		P.S.-FIR NO. :(S.B.DAIRY-296/2013)
81	CRL.M.C.-1315/2019	SANJEEV KAPOOR & ANR. V/s STATE & ANR.	ADITYA JAIN	
		OTHER DETAILS OF ADVOCATES: ADITYA JAIN()(9811506620)(PETITIONER)		P.S.-FIR NO. :(VIJAY VIHAR-556/2018)
82	CRL.M.C.-1056/2018	KRISHAN CHAND V/s STATE & ANR	BALDEV RAJ	
		OTHER DETAILS OF ADVOCATES: BALDEV RAJ()(8588844284)(PETITIONER)		
83	CRL.M.C.-1871/2018	GAURAV GANDHI V/s THE STATE (NCT OF DELHI)& ANR	R.P.TYAGI	
		OTHER DETAILS OF ADVOCATES: R.P.TYAGI()(9999296304)(PETITIONER)		
84	CRL.M.C.-2183/2018 WITH CRL.M.C. 4509/2019	RAGINI LAL V/s STATE NCT OF DELHI & ANR	JITENDRA SETHI	
		OTHER DETAILS OF ADVOCATES: JITENDRA SETHI()(9810062191)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PASCHIM VIHAR EAST-252/2013) CRL.M.C. 2739/2016 FILED BY MS RAGINI LAL (DISPOSED ON : 02-AUG-16) CRL.M.C. 4509/2019 FILED BY RAJENDER DHUPAR & ANR. (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(PASCHIM VIHAR EAST-252/2013)
85	CRL.M.C.-4509/2019 CRL.M.A. 35372/2019 CRL.M.A. 35373/2019 WITH CRL.M.C. 2183/2018	RAJENDER DHUPAR & ANR. V/s STATE & ORS.	ADITYA WADHWA	
		OTHER DETAILS OF ADVOCATES: ADITYA WADHWA()(9910412299)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PASCHIM VIHAR EAST-252/2013) CRL.M.C. 2739/2016 FILED BY MS RAGINI LAL (DISPOSED ON : 02-AUG-16) CRL.M.C. 2183/2018 FILED BY RAGINI LAL (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(PASCHIM VIHAR EAST-252/2013)
86	CRL.M.C.-4080/2018 CRL.M.A. 29898/2018	O P DAWAR V/s STATE & ANR	OM PRAKASH GULABANI	
		OTHER DETAILS OF ADVOCATES: OM PRAKASH GULABANI()(9811357500)(PETITIONER)		
87	CRL.M.C.-4229/2018 CRL.M.A. 30431/2018 WITH CRL.M.C. 4232/2018	TV9 KARNATAKA PVT LTD & ORS V/s SHANTANU PRAKASH & ANR	RAHAT BANSAL	
		OTHER DETAILS OF ADVOCATES: RAHAT BANSAL()(9899057063)(PETITIONER)		
88	CRL.M.C.-4232/2018 CRL.M.A. 30446/2018	SYED ASHFAQ V/s SHANTANU PRAKASH & ANR	VARUN MUDGAL	
		OTHER DETAILS OF ADVOCATES: VARUN MUDGAL()(9999050203)(PETITIONER)		

89	CRL.M.C.-5950/2018 CRL.M.A. 48082/2018	AMIT JAIN V/s REGISTRAR OF COMPANIES	AMITESH SINGH BAKSHI	
		OTHER DETAILS OF ADVOCATES: AMITESH SINGH BAKSHI(981822833)(PETITIONER)		
90	CRL.M.C.-6070/2018 CRL.M.A. 48496/2018	SUDHA NIMESH V/s HARISH KUMAR NIMESH	MAYANK MEHANDRU, T.S. AHUJA	
		OTHER DETAILS OF ADVOCATES: T.S. AHUJA(9811586723)(PETITIONER)		
91	CRL.M.C.-1560/2024 CRL.M.A. 6092/2024	MAHENDRA RAMESH ADSUL AND ORS. V/s STATE OF DELHI & ANR.	BED PRAKASH	
		OTHER DETAILS OF ADVOCATES: BED PRAKASH SINGH(LAWYER.BEDPRAKASH@GMAIL.COM)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-807/2015)
92	CRL.REV.P.-31/2021 CRL.M.A. 1201/2021	MICHELE JANEZIC V/s STATE OF NCT OF DELHI & ANR.	AKSHIT SAWAL	
		OTHER DETAILS OF ADVOCATES: MRINAL MADHAV(MRINAL@KNMLEGAL.COM)(9990200918)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MICHELE JANEZIC(MRINAL@KNMLEGAL.COM)(9990200918)(RESPONDENT) MICHELE JANEZIC(MRINAL@KNMLEGAL.COM)(9990200918)(RESPONDENT) MICHELE JANEZIC(MRINAL@KNMLEGAL.COM)(9990200918)(RESPONDENT) STATE OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJESH ARORA(RAJESHARORA1234@GMAIL.COM)(RESPONDENT) RAJESH ARORA(RAJESHARORA1234@GMAIL.COM)(RESPONDENT) STATE OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) STATE OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SOUTH CAMPUS-220/2014) W.P.(CRL) 1964/2014 FILED BY MICHELE JANEZIC (DISPOSED ON : 25-SEP-14) CRL.M.C. 932/2015 FILED BY MICHELE JANEZIC (DISPOSED ON : 14-MAR-17) CRL.M.C. 5775/2014 FILED BY MICHELE JANEZIC (DISPOSED ON : 18-DEC-14) W.P.(CRL) 1536/2014 FILED BY MICHELE JANEZIC (DISPOSED ON : 29-AUG-14) P.S.-FIR NO. :(SOUTH CAMPUS-220/2014)
93	CRL.REV.P.-365/2021	AKBAR HUSSAINI V/s MST. SHIREEN NAQVI & ANR.	SHIVOM GARG, ANKUR SINHA, AISHWARYA DOBHAL	
		OTHER DETAILS OF ADVOCATES: AISHWARYA DOBHAL(LEGAL.AISWARYA@GMAIL.COM)(9557844741)(PETITIONER) SHIVOM GARG(SHIVOMKUMAR84@GMAIL.COM)(9650920980)(PETITIONER) SHIVOM GARG(SHIVOMKUMAR84@GMAIL.COM)(9650920980)(PETITIONER) ANKUR SINHA(ADVANKURSINHA1@GMAIL.COM)(8552883399)(PETITIONER)		
94	CRL.REV.P.-429/2021	SURRENDER PAL SINGH & ORS. V/s THE STATE	PRADEEP SINGH RANA	
		OTHER DETAILS OF ADVOCATES: PRADEEP RANA(RANAPRADEEP1020@GMAIL.COM)(8586877727)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARI NAGAR-128/2020) CRL.M.C. 1941/2020 FILED BY SUNITA (DISPOSED ON : 15-SEP-21) BAIL APPLN. 3791/2021 FILED BY SURENDER SIINGH (DISPOSED ON : 09-SEP-22) BAIL APPLN. 2280/2023 FILED BY SMT. SUNITA (D. OF HEARING : 08-APR-24) CRL.M.C. 1502/2020 FILED BY CHANDER PAL SINGH (DISPOSED ON : 02-DEC-20) BAIL APPLN. 3143/2020 FILED BY SUNITA (DISPOSED ON : 16-OCT-20) BAIL APPLN. 2502/2020 FILED BY SURENDER SINGH (DISPOSED ON : 23-OCT-20) BAIL APPLN. 2945/2023 FILED BY YATISH CHOUDHARY (DISPOSED ON : 19-DEC-23) P.S.-FIR NO. :(HARI NAGAR-128/2020)

FOR DIRECTION ON OFFICE NOTE				
95	W.P.(CRL)-900/2022 CRL.M.A. 14542/2022	AKHILESH SINGH AND ORS V/s STATE OF NCT OF DELHI AND ANOTHER	VIBHOR VERDHAN	
		OTHER DETAILS OF ADVOCATES: BERENDRA NEGI(BERENDRANEGI51@GMAIL.COM)(9870423671)(PETITIONER) SHWETANK SAILAKWAL(VIBHOR_VEVDHAN@YAHOO.COM)(9711961483)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIBHOR VERDHAN(VIBHOR_VERDHAN@YAHOO.COM)(9990803222)(PETITIONER) BERENDRA NEGI(BEREDRANEGI51@GMAIL.COM)(9870423671)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MOHAN GARDEN-84/2019)

COURT NO. 47

HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmvijaypal.dhc@gov.inCLICK HERE TO JOIN VC<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt13>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	W.P.(C)-12218/2015 CM APPL. 32437/2015	M/S SWASTIK CONSTRUCTION & BUILDERS PVT. LTD. V/s UNION OF INDIA & ORS	KUMAR VIKRAM & CO.	POST - LUNCH
		OTHER DETAILS OF ADVOCATES:		

08.04.2024

ADVANCE CAUSE LIST

COURT NO. 30
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

CLICK TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt14>

MEETING ID : 2528 229 8537

NOTE: "IN ALL 498 – A PETITIONS WHEREIN QUASHING IS SOUGHT ON THE BASIS OF SETTLEMENT, ONLY HUSBAND IS REQUIRED TO APPEAR PHYSICALLY IN COURT AND OTHER RELATIVES CAN JOIN THROUGH VC."

NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: " MATTERS PERTAINING TO QUASHING OF **FIR** ON THE BASIS OF SETTLEMENT SHALL BE TAKEN UP IN THE FIRST HALF AS PER THEIR TURN AND IN THE SECOND HALF, THEY WILL BE TAKEN UP AT **02:15 P.M.**"

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpankajgoel.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL MATTERS				
1	BAIL APPLN.-3267/2023	EDITH NAMIREMBE V/s CUSTOMS	JAGMAN SINGH KUSHWAHA	
		OTHER DETAILS OF ADVOCATES: J.S KUSHWAHA (JAGMANSINGHKUSHWAHA@GMAIL.COM)(9810139156)(PETITIONER) PRAMOD (ADVPRAMODB@YAHOO.CO.IN)()(RESPONDENT)		P.S.-FIR NO. :(CUSTOMS-SC 899/2022)
2	BAIL APPLN.-4045/2023	MOHAMMAD HALEEM HASHIMI V/s CUSTOMS THR. AIR CUSTOMS OFFICER	ARJUN MALIK (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: UDAY CHAUHAN (CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(CUSTOMS-SC 298/2021)
3	BAIL APPLN.-1123/2024 CRL.M.A. 9815/2024	AMIT @BUNTY V/s THE STATE (GOVT. OF NCT OF DELHI)	CHANDAN KUMAR MANDAL	
		OTHER DETAILS OF ADVOCATES: CHANDAN KUMAR MANDAL (ADVOCATE4LIVINGBEING@GMAIL.COM)(9891703623)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAHANGIR PURI-575/2023) BAIL APPLN. 1061/2024 FILED BY AMIT @ BUNTY (DISPOSED ON : 27-MAR-24)

			P.S.-FIR NO. :(JAHANGIR PURI-575/2023)
SPECIAL BENCH MATTERS(AS DIRECTED BY ACTING CHIEF JUSTICE)			
4	CRL.A.-633/2001	CHET RAM YADAV & ANR. V/s STATE OF DELHI	K.B.ANDLEY
		OTHER DETAILS OF ADVOCATES:	P.S.-FIR NO. :(JAFFARPUR KALAN-73/1991)
FOR ADMISSION			
5	CRL.M.C.-4181/2023 CRL.M.A. 15683/2023	RAJAN DUTTA V/s THE STATE OF NCT OF DELHI THROUGH SHO PS HAZRAT NIZAMUDDIN & ANR.	MD QUAMAR ALI
		OTHER DETAILS OF ADVOCATES: MD. QAMAR ALI (QMR.ROSE@GMAIL.COM)(9811160421)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAZARAT NIZAMUDDIN-117/2018) CRL.M.C. 3855/2018 FILED BY SWAYAMSIDHA PATNAIK (DISPOSED ON : 02-AUG-18) P.S.-FIR NO. :(HAZARAT NIZAMUDDIN-117/2018)
6	CRL.M.C.-5627/2023	SANJAY AGGARWAL V/s STATE GOVT OF NCT OF DELHI & ORS.	DEEPAK
		OTHER DETAILS OF ADVOCATES: J.K. SHARMA(SATISHANDASSOCIATES@GMAIL.COM)(9999645133)(PETITIONER) J.K. SHARMA(JKSHARMAADVOCATE@GMAIL.COM)(9868410873)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(KIRTI NAGAR-639/2015)
7	CRL.M.C.-5857/2023 CRL.M.A. 22066/2023	GAURAV KATARIA AND ANRS V/s THE STATE NCT OF DELHI AND ANRS	ABANI KUMAR DEY
		OTHER DETAILS OF ADVOCATES: A.K. DEY(ABANI_KUMAR2003@YAHOO.COM)(9540821003)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(LAJPAT NAGAR-503/2014)
8	CRL.M.C.-7398/2023 CRL.M.A. 27615/2023 WITH CRL.M.C. 8405/2023	SUNDRI SOWSIEN @ SUSSAIN V/s STATE GOVT OF NCT OF DELHI AND ANR.	TANYA AGARWAL (DHCLSC)
		OTHER DETAILS OF ADVOCATES: TANYA AGARWAL(TANYA.ADVOCATE@GMAIL.COM)(9205868644)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW FRIENDS COLONY-51/2011) CRL.M.C. 8405/2023 FILED BY MUUAZ HUSSEIN@ MUAAZ HUSSEIN (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(NEW FRIENDS COLONY-51/2011)
9	CRL.M.C.-8405/2023 CRL.M.A. 31384/2023	MUUAZ HUSSEIN@ MUAAZ HUSSEIN V/s STATE GOVT OF NCT OF DELHI & ANR.	TANYA AGARWAL
		OTHER DETAILS OF ADVOCATES: TANYA AGARWAL(TANYA.ADVOCATE@GMAIL.COM)(9205868644)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW FRIENDS COLONY-51/2011) CRL.M.C. 7398/2023 FILED BY SUNDRI SOWSIEN @ SUSSAIN (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(NEW FRIENDS COLONY-51/2011)
10	CRL.M.C.-8317/2023 CRL.M.A. 30952/2023 WITH CRL.M.C. 8360/2023 CRL.M.C. 8377/2023 CRL.M.C. 8383/2023 CRL.M.C. 8385/2023 CRL.M.C. 8387/2023	M/S KELTECH INFRASTRUCTURE LTD V/s MS DEEPA CHAWLA	ARUN VOHRA, NIRAJ KUMAR SINGH

	CRL.M.C. 8388/2023 CRL.M.C. 8416/2023			
		OTHER DETAILS OF ADVOCATES: NIRAJ KUMAR (NEERAJ Singh_17@YAHOO.IN)(9810512928)(PETITIONER) NIRAJ KUMAR SINGH(NEERAJ Singh_17@YAHOO.IN)(9810512928)(PETITIONER) ARUN VOHRA(ARUNVOHRA18@GMAIL.COM)(9811089104)(RESPONDENT)		
11	CRL.M.C.-8360/2023 CRL.M.A. 31206/2023	M/S KELTECH INFRASTRUCTURE LTD V/s MS DEEPA CHAWLA	ARUN VOHRA, NIRAJ KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: NIRAJ KUMAR SINGH(NEERAJ Singh_17@YAHOO.COM)()(PETITIONER) ARUN VOHRA(ARUNVOHRA18@GMAIL.COM)(9811089104)(RESPONDENT)		
12	CRL.M.C.-8377/2023 CRL.M.A. 31247/2023 CRL.M.A. 31248/2023	M/S KELTECH INFRASTRUCTURE LTD V/s MS DEEPA CHAWLA	ARUN VOHRA, NIRAJ KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: NIRAJ KUMAR SINGH (NEERAJ Singh_17@YAHOO.IN)(9810512928)(PETITIONER) ARUN VOHRA(ARUNVOHRA18@GMAIL.COM)(9811089104)(RESPONDENT)		
13	CRL.M.C.-8383/2023 CRL.M.A. 31265/2023 CRL.M.A. 31266/2023	M/S KELTECH INFRASTRUCTURE LTD V/s MS DEEPA CHAWLA	ARUN VOHRA, NIRAJ KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: NIRAJ KUMAR SINGH (NEERAJ Singh_17@YAHOO.IN)(9810512928)(PETITIONER) ARUN VOHRA(ARUNVOHRA18@GMAIL.COM)(9811089104)(RESPONDENT)		
14	CRL.M.C.-8385/2023 CRL.M.A. 31274/2023 CRL.M.A. 31275/2023	M/S KELTECH INFRASTRUCTURE LTD V/s MS DEEPA CHAWLA	ARUN VOHRA, NIRAJ KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: NIRAJ KUMAR SINGH (NEERAJ Singh_17@YAHOO.IN)(9810512928)(PETITIONER) ARUNVOHRA(ARUNVOHRA18@GMAIL.COM)()(RESPONDENT) ARUN VOHRA(ARUNVOHRA18@GMAIL.COM)(9811089104)(RESPONDENT)		
15	CRL.M.C.-8387/2023 CRL.M.A. 31279/2023 CRL.M.A. 31280/2023	M/S KELTECH INFRASTRUCTURE LTD V/s MS DEEPA CHAWLA	ARUN VOHRA, NIRAJ KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: NIRAJ KUMAR SINGH (NEERAJ Singh_17@YAHOO.IN)(9810512928)(PETITIONER) ARUNVOHRA (ARUNVOHRA18@GMAIL.COM)()(RESPONDENT) ARUN VOHRA(ARUNVOHRA18@GMAIL.COM)(9811089104)(RESPONDENT)		
16	CRL.M.C.-8388/2023 CRL.M.A. 31283/2023 CRL.M.A. 31284/2023	M/S KELTECH INFRASTRUCTURE LTD V/s MS DEEPA CHAWLA	ARUN VOHRA, NIRAJ KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: NIRAJ KUMAR (NEERAJ Singh_17@YAHOO.IN)(9810512928)(PETITIONER) ARUNVOHRA(ARUNVOHRA18@GMAIL.COM)()(RESPONDENT) YOGESH MAINI(YOGESHMAINIADV@GMAIL.COM)(9211258298)(PETITIONER) ARUN VOHRA(ARUNVOHRA18@GMAIL.COM)(9811089104)(RESPONDENT)		
17	CRL.M.C.-8416/2023 CRL.M.A. 31419/2023	M/S KELTECH INFRASTRUCTURE LTD V/s MS DEEPA CHAWLA	ARUN VOHRA, NIRAJ KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: NIRAJ KUMAR SINGH(NEERAJ Singh_17@YAHOO.IN)(9810512928)(PETITIONER) DEEPA CHAWLA(ARUNVOHRA18@GMAIL.COM)()(RESPONDENT) ARUN VOHRA(ARUNVOHRA18@GMAIL.COM)(9811089104)(RESPONDENT)		
18	CRL.REV.P.-208/2024 CRL.M.A. 4841/2024 CRL.M.A. 4842/2024	ASHVINDER SINGH NAND V/s JASMINE KAUR	ASHISH DOGRA	
		OTHER DETAILS OF ADVOCATES: ALLIES JURISTS(LEGALPANACEA@GMAIL.COM)(9911339930)(PETITIONER) ALLIED JURISTS(LEGALPANACEA@GMAIL.COM)(9911339930)(PETITIONER) JASMINE KAUR(JAZZKAUR.KAUR@GMAIL.COM)(9501443806)(RESPONDENT) JASMINE KAUR(JAZZKAUR.KAUR@GMAIL.COM)(9501044380)(RESPONDENT)		

AFTER NOTICE MISC. MATTERS				
19	CRL.M.C.-386/2023 CRL.M.A. 1541/2023	BERTRAM DEVADAS AND ORS. V/s STATE AND ANR.	PUNEET KUMAR JAISWAL, SAVITA SINGH	
		OTHER DETAILS OF ADVOCATES: KUNAL MANAV(KUNALMANAV2010@GMAIL.COM)(9891234058)(PETITIONER) PUNEET JAISWAL(PUNEETJAISW@GMAIL.COM)(9953860121)(PETITIONER) KISHAN JAISWAL (KISHANJAISWAL2328@GMAIL.COM)()(PETITIONER) PUNEET JAISWAL(PUNEETJAISWAL@GMAIL.COM)(9891234058)(PETITIONER) KUNAL MANAV(KUNALMANAV2010@GMAIL.COM)(9953860121)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DHC DELHI POLICE (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) PUNEET KUMAR JAISWAL(PUNEETJAISW@GMAIL.COM)(9891234058)(PETITIONER) SAVITA SINGH(SAVITASINH@GMAIL.COM)(9654616776)(RESPONDENT)		P.S.-FIR NO. :(CONNAUGHT PLACE-256/2022)
20	CRL.M.C.-419/2023 CRL.M.A. 1632/2023 CRL.M.A. 34293/2023 CRL.M.A. 3939/2024	ADITYA AGGARWAL V/s GOVT OF NCT OF DELHI & ANR.	NAMIT SURI, SATYA RANJAN SWAIN	
		OTHER DETAILS OF ADVOCATES: ADITYA AGGARWAL(ADITYAMB@GMAIL.COM)()(PETITIONER) NAMIT SURI(LISTING@LEXINDIS.COM)(9582410211)(PETITIONER) MRS. BARBEE CHAUHAN(BARBEE194@GMAIL.COM)(9810100227)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SATYA RANJAN SWAIN (THECHAMBERS.SRS@GMAIL.COM)(8860189238)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SATYA RANJAN SWAIN(THEXHAMBERS.SRS@GMAIL.COM)(8860189238)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CIVIL LINES-407/2021)
21	CRL.M.C.-816/2023	ARRI PRODUCTION HOUSE & ANR. & ANR. & ANR. V/s FRANKFINN ENTERTAINMANT COMPANY PVT.LTD.	KAPIL MIDHA, PHOENIX LAW FIRM	
		OTHER DETAILS OF ADVOCATES: KAPIL MIDHA(KAPIL@MKMIDHA.COM)(9818382806)(RESPONDENT)		
22	CRL.M.C.-884/2023	PURSHOTTAM RATHI V/s STATE NCT OF DELHI AND ANR. & ORS.	MANISHA CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ZAHID HANIEF(ZAHIDHANIEF@GMAIL.COM)(7210525656)(PETITIONER) MANISHA CHAUHAN(MANISHCHAUHAN2126@GMAIL.COM)(9953710028)(PETITIONER) ZAHID HANIEF(ZAHIDHANIEF@GMAIL.COM)(7210525656)(PETITIONER) ZAHID HANIEF(ZAHIDHANIEF@GMAIL.COM)(7210525656)(PETITIONER) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PASCHIM VIHAR WEST-655/2022)
23	CRL.M.C.-1261/2023 CRL.M.A. 4812/2023 WITH CRL.M.C. 1262/2023	SH ASHISH JHUNJHUNWALA V/s M/S. INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD & ANR.	VIBHAV MISHRA	
		OTHER DETAILS OF ADVOCATES: AMIT SHARMA(SUJAL9999@GMAIL.COM)(9999855715)(PETITIONER) RAKA BEJOY PHOOKAN(RAKAPHOOKAN@SALVUSPARTNERS.COM)()(PETITIONER) RAMSARUP(IP.RAMSARUP@IN.GT.COM)()(RESPONDENT) RAMSARUP (RAMSARUP@IN.GT.COM)()(RESPONDENT) M/S RAMSARUP INDUSTRIES LTD(IP.RAMSARUP@IN.GT.COM)()(RESPONDENT)		

24	CRL.M.C.-1262/2023 CRL.M.A. 4815/2023	SH ASHISH JHUNJHUNWALA V/s M/S. INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD & ANR.	VIBHAV MISHRA	
		OTHER DETAILS OF ADVOCATES: RAKA BEJOY PHOOKAN(RAKAPHOOKAN@SALVUSPARTNERS.COM)()(PETITIONER)		
25	CRL.M.C.-1319/2023 CRL.M.A. 5046/2023	SIVANKUTTY & ORS. V/s P. K PATRA	K. PRASANTH, K. PRASANTH	
		OTHER DETAILS OF ADVOCATES: JP LAW FIRM(JPLAWFIRMDELHI@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) K. PRASANTH(ADVKULAMBIL@GMAIL.COM)(9818243696)(PETITIONER)		
26	CRL.M.C.-1375/2023 CRL.M.A. 5284/2023	ALLIANCE COMNET LTD & ORS. V/s REGISTRAR OF COMPANIES	ALOK TRIPATHI	
		OTHER DETAILS OF ADVOCATES: ALOK TRIPATHI(ALOKTRIPATHI.ADV@GMAIL.COM)(9818444096)(PETITIONER) ROC DELHI(ROC.DELHI@MCA.GOV.IN)()(RESPONDENT)		
27	CRL.M.C.-1691/2023	ASI HARCHARAN V/s STATE (NCT OF DELHI)	VIKAS ARORA	
		OTHER DETAILS OF ADVOCATES: VIKAS ARORA (VIKASVICKY@HOTMAIL.COM)(9811414440)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
28	CRL.M.C.-1802/2023 CRL.M.A. 6901/2023	ATUL NATH & ANR. V/s STATE OF NCT OF DELHI & ANR.	NISTHA GUPTA, MEENAKSHI KALRA, NISTHA GUPTA	
		OTHER DETAILS OF ADVOCATES: NISTHA GUPTA (NISTHA@KASHYAPCHAMBERS.COM)(9415152494)(PETITIONER) NISHTA GUPTA(NISHTA@KASHYAPCHAMBERS.COM)(9415152494)(PETITIONER) NISHANT GUPTA(NISTHA@KASHYAPCHAMBERS.COM)(9415152494)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHC@G10.IN)(9891919168)(RESPONDENT) NISTHA GUPTA(NISTHAGUPTA95@GMAIL.COM)(9415152494)(PETITIONER) MEENAKSHI KALRA(MEENAKSHIKALRA30@GMAIL.COM)(9873448030)(RESPONDENT)		
29	CRL.M.C.-2188/2023	VISHAL V/s STATE & ORS.	SHAMINDRA SINGH KADIAN	
		OTHER DETAILS OF ADVOCATES: SHAMINDRA (SHAMINDRA.KADIAN@GMAIL.COM)(9958022158)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
30	CRL.M.C.-2192/2023	SMRITI KHOSLA V/s STATE OF NCT OF DELHI & ANR.	PRASHANT MENDIRATTA, ANIRUDH MEHROTRA	
		OTHER DETAILS OF ADVOCATES: ANIRUDH MEHROTRA(MEHROTRA.ANIRUDH11@GMAIL.COM)(9953071886)(PETITIONER) ANIRUDH MEHROTRA(MEHROTRA.ANIRUDH11@GMAIL.COM)(9953071886)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRASHANT		

		MENDIRATTA(PMLAWCHAMBERS@GMAIL.COM)(9811182500)(RESPONDENT)		
31	CRL.M.C.-2337/2023 CRL.M.A. 8876/2023 CRL.M.A. 11018/2023	URMIL GUPTA & ANR. V/s KRISHAN KUMAR	JUSNEET SINGH KOHLI	
		OTHER DETAILS OF ADVOCATES: ROHIT SINGHAL(CLERKROHITSINGHAL@GMAIL.COM)()(PETITIONER) RISH ABHRELAN(RISHABHRELAN@GMAIL.COM)()(RESPONDENT) VINNY(VINNY.SHANGLOO@GMAIL.COM)()(RESPONDENT) KOHLI (JASNEETSINGHKOHLI@GMAIL.COM)(9999631964)(PETITIONER) RISHA BHRELAN(RISHABHRELAN@GMAIL.COM)()(RESPONDENT)		
32	CRL.M.C.-2542/2023 CRL.M.A. 9646/2023	BHOOPENDER AND OTHERS V/s SMT RITIKA	RAKESH NAUTIYAL	
		OTHER DETAILS OF ADVOCATES: SACHIN AGGARWAL(SACHINAGGARWALADV@GMAIL.COM)(9811071022)(PETITIONER) RAKESH NAUTIYAL(RAKESH.ANUTIYAL21@GMAIL.COM)(9213230980)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
33	CRL.M.C.-2654/2023 CRL.M.A. 9938/2023	RAHUL VIJAYVARGIA V/s THE STATE OF DELHI AND ORS.	NIDHI MITTAL	
		OTHER DETAILS OF ADVOCATES: NIDHI MITTAL(NIDHI.MITTAL0405@GMAIL.COM)(8447971163)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
34	CRL.M.C.-2655/2023 CRL.M.A. 9944/2023	SANJIV RAI V/s STATE NCT OF DELHI	SANDEEP DEVASHISH DAS	
		OTHER DETAILS OF ADVOCATES: SANDEEP DEVASHISH DAS(SANDEEP.DAS@APPARTNERS.IN)(9717798958)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-253/2018) BAIL APPLN. 2819/2020 FILED BY KARUNAKARAN RAMCHAND (DISPOSED ON : 15-DEC-20) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-253/2018)
35	CRL.M.C.-2680/2023	SH. SUNDER LAL V/s THE STATE (N.C.T. OF DELHI) & ANR.	KAUSHAL KUMAR	
		OTHER DETAILS OF ADVOCATES: RAHUL THAKUR 7 ASSOCIATES(RAHULTHAKUR3B@GMAIL.COM)(9716727289)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NIHAL VIHAR-81/2016)
36	CRL.M.C.-2949/2023 CRL.M.A. 11056/2023 CRL.M.A. 25555/2023	ARUN MALHOTRA V/s MANYA MALHOTRA & ANR.	SANDESH KUMAR	
		OTHER DETAILS OF ADVOCATES: SANDESH KUMAR (JASWALSANDESH@GMAIL.COM)(8920900526)(PETITIONER) MANYA MALHOTRA(MANAMALHOTRA1790@GMAIL.COM)()(RESPONDENT) KUNAL ANAND(OFFICE@MARKLEGAL.CO.IN)(8447226339)(PETITIONER) MANYA MALHOTRA(MANYAMALHOTRA1790@GMAIL.COM)()(RESPONDENT)		
37	CRL.M.C.-3165/2023 CRL.M.A. 11842/2023	DIRECTORATE OF ENFORCEMENT V/s RAJ SINGH GEHLOT	ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN (HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 14/2019) BAIL APPLN. 4295/2021 FILED BY RAJ SINGH GEHLOT (DISPOSED ON : 02-MAR-22) CRL.M.C. 1852/2022 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 11-SEP-23) CRL.M.C. 4711/2022 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 07-OCT-22)

				CRL.M.C. 3713/2022 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 11-SEP-23) CRL.M.C. 7029/2022 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 26-APR-24) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 14/2019)
38	CRL.M.C.-3276/2023	ASFAQ @ RAHUL AND OTHERS V/s THE STATE AND ANOTHER	NITIKA BAKSHI	
		OTHER DETAILS OF ADVOCATES: MITTHAN LAL (RAJIVSONIDOLLY@GMAIL.COM)(9899863206)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NABI KARIM-11/2012)
39	CRL.M.C.-3615/2023	SH ANEET GOGIA & ORS. V/s STATE AND ANR.	ATUL KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KESHAV PURAM-363/2017) W.P.(CRL) 130/2021 FILED BY ANEET GOGIA AND ORS (DISPOSED ON : 24-FEB-21) P.S.-FIR NO. :(KESHAV PURAM-363/2017)
40	CRL.M.C.-3629/2023	ANUPAM SHAHU V/s THE STATE	NAVEEN SEHRAWAT	
		OTHER DETAILS OF ADVOCATES: NAVEEN SEHRAWAT(ADV.NAVEEN.SEHRAWAT@GMAIL.COM)(9999926997)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KISHAN GARH-105/2020)
41	CRL.M.C.-3724/2023 CRL.M.A. 14095/2023	K & ANR. V/s STATE & ANR.	SUKHBIR SINGH	
		OTHER DETAILS OF ADVOCATES: SUKHBIR SINGH(SUKHBIR.SINGH.ADV@GMAIL.COM)(9971452626)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NEB SARAI-292/2020)
42	CRL.M.C.-4273/2023	MOHD IKBAL V/s STATE OF NCT OF DELHI & ANR.	AKANKSHA RAI	
		OTHER DETAILS OF ADVOCATES: AKANKSHA RAI (RAIKANKSHA31222@GMAIL.COM)(8010102905)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SUBHASH PLACE-362/2020)
43	CRL.M.C.-4496/2023 CRL.M.A. 17231/2023 CRL.M.A. 17232/2023 CRL.M.A. 17233/2023	SH. ASHISH BHAWAKAR V/s SMT. POONAM BHAWAKAR	LOKESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: LOKESH KUMAR SHARMA(ADVLKMSC@GMAIL.COM)(9899392325)(PETITIONER) POONAM BHAWAKAR(POONAMRATHORE1983@GMAIL.COM)(9871894053)(RESPONDENT)		
44	CRL.M.C.-4570/2023	AUSAF HAIDER V/s THE STATE GOVT. OF NCT OF DELHI & ANR.	NAGENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: AJIT UPADHYAY(AJITUPADYAY@GMAIL.COM)(9312875339)(PETITIONER) TEJVEER SINGH(TEJVEER.TVS@GMAIL.COM)(())(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-29/2011) BAIL APPLN. 1335/2012 FILED BY SANJEEV BHATIA (DISPOSED ON : 30-APR-13) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-

				29/2011)
45	CRL.M.C.-4853/2023 CRL.M.A. 18535/2023	RAKESH KUMAR SAINI V/s STATE	CHARAN SINGH	
		OTHER DETAILS OF ADVOCATES: CHARAN SINGH (CB99SINGH@GMAIL.COM)(9899396566)(PETITIONER) CHARAN SINGH(SVKZEROX@GMAIL.COM){}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		
46	CRL.M.C.-4906/2023	SHREE PARAS ENTERPRISES V/s STATE & ORS.	JANENDER KUMAR CHUMBAK, SEEMA GUPTA	
		OTHER DETAILS OF ADVOCATES: JANENDER KUMAR CHUMBAK(JANENDER@ALOINDIA.COM)(9873720072)(PETITIONER) SEEMA GUPTA(SEEMAGUPTA378@YAHOO.COM)(9810277083)(PETITIONER)		
47	CRL.M.C.-5002/2023	MD EHSAAN AND ANR V/s THE STATE GOVT OF NCT OF DELHI AND ANR	ARJUN HANDA	
		OTHER DETAILS OF ADVOCATES: MASOOD HUSSAIN (ADVMASOODHUSSAIN@GMAIL.COM)(9891138578)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KISHAN GARH-286/2019)
48	CRL.M.C.-5225/2023 CRL.M.A. 19884/2023	NANHE LAL V/s GOVT. OF NCT OF DELHI & ANR.	MAYANK SAPRA	
		OTHER DETAILS OF ADVOCATES: MAYANKS(MAYANKSAPRALAW@GMAIL.COM)(8447496269)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CHITTRANJAN PARK-39/2020)
49	CRL.M.C.-5584/2023 CRL.M.A. 21065/2023	NASIR HUSSAIN & ANR. V/s STATE (NCT OF DELHI) AND ANR.	ANSHUL KUMAR	
		OTHER DETAILS OF ADVOCATES: SOUNAK S. DAS(SITIMOY@GMAIL.COM)(9811096317)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
50	CRL.M.C.-5613/2023	NADEEM ANSARI @ KALU V/s THE STATE OF NCT AND ANR	FIROZ IQBAL KHAN	
		OTHER DETAILS OF ADVOCATES: MOHD SHAD (ZORIFLAWFIRM@GMAIL.COM)(9811420942)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAHANGIR PURI-6/2017)
51	CRL.M.C.-5943/2023	NAVEEN DAHIYA V/s STATE THROUGH SHO PS RANHOLA AND ANR	VINOD	
		OTHER DETAILS OF ADVOCATES: VIVEKANAND RAY (VIVEKJIADV@GMAIL.COM)(9811475659)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(RANHOLA-811/2020)
52	CRL.M.C.-5978/2023 CRL.M.A. 22408/2023	DHARAM VIR SIDHMUKH AND ORS V/s AJIT KAKKAR AND ORS	BRIJENDER SINGH DHULL	
		OTHER DETAILS OF ADVOCATES: BRIJENDER SINGH DHULL(BRIJENDERDHULL@YAHOO.COM)(9810616615)(PETITIONER) AJIT KAKKAR(JAISINGHYADAV628@GMAIL.COM)(9891593456)(RESPONDENT)		

53	CRL.M.C.-6020/2023 CRL.M.A. 22563/2023	NEERAJ KUMAR & ANR. V/s STATE OF NCT OF DELHI AND ORS	RAHUL MAURYA	
		OTHER DETAILS OF ADVOCATES: RAHUL MAURYA(ADVMKRAHUL@GMAIL.COM)(9971707485)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BURARI-901/2023)
54	CRL.M.C.-6717/2023 CRL.M.A. 25172/2023	VIJAY VERMA V/s M/S AGGARWAL TRADERS DOORS LTD & ANR.	ASHISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: O.P. FAIZI 7 CO.(AASHISHADVOCATE@GMAIL.COM)(9810077771)(PETITIONER) KM GATOZSN (KMGATOZSN@GMAIL.COM)()(PETITIONER) O.P FAIZI (AASHISHADVOCATE@GMAIL.COM)(9810077771)(PETITIONER) M/S AGGARWAL TRADES DOORS LTD(KMGATOZSN@GMAIL.COM)()(RESPONDENT) KM GATOZSN (KMGATOZSN@GMAIL.COM)()(RESPONDENT)		
55	CRL.M.C.-7135/2023 WITH CRL.M.C. 7136/2023 CRL.M.C. 7141/2023 CRL.M.C. 7156/2023	MANISH CHADHA V/s STATE GOVT OF NCT OF DELHI & ORS.	MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: MANISH CHADHA(MANISH_KR2014@REDIFFMAIL.COM)(9711355984)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK NAGAR-151/2016) CRL.REV.P. 941/2023 FILED BY MANISH CHADHA (DISPOSED ON : 19-SEP-23) W.P.(CRL) 1796/2022 FILED BY MANISH CHADHA (DISPOSED ON : 04-JAN-24) CRL.REV.P. 938/2023 FILED BY MANISH CHADHA (DISPOSED ON : 19-SEP-23) CRL.REV.P. 937/2023 FILED BY MANISH CHADHA (DISPOSED ON : 19-SEP-23) CRL.M.C. 7141/2023 FILED BY MANISH CHADHA (D. OF HEARING : 08-APR-24) CRL.M.C. 7156/2023 FILED BY MANISH CHADHA (D. OF HEARING : 08-APR-24) CRL.M.C. 7136/2023 FILED BY MANISH CHADHA (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(TILAK NAGAR-151/2016)
56	CRL.M.C.-7136/2023	MANISH CHADHA V/s STATE NCT OF DELHI & ORS.	MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: MANISH (MANISH_KR2014@REDIFFMAIL.COM)(9711355984)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK NAGAR-151/2016) CRL.REV.P. 941/2023 FILED BY MANISH CHADHA (DISPOSED ON : 19-SEP-23) W.P.(CRL) 1796/2022 FILED BY MANISH CHADHA (DISPOSED ON : 04-JAN-24) CRL.REV.P. 938/2023 FILED BY MANISH CHADHA (DISPOSED ON : 19-SEP-23) CRL.REV.P. 937/2023 FILED BY MANISH CHADHA (DISPOSED ON : 19-SEP-23) CRL.M.C. 7135/2023 FILED BY MANISH CHADHA (D. OF HEARING : 08-APR-24) CRL.M.C. 7141/2023 FILED BY MANISH CHADHA (D. OF HEARING : 08-APR-24) CRL.M.C. 7156/2023 FILED BY MANISH CHADHA (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(TILAK NAGAR-151/2016)
57	CRL.M.C.-7141/2023	MANISH CHADHA V/s STATE NCT OF DELHI & ORS.	MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: MANISH (MANISH_KR2014@REDIFFMAIL.COM)(9711355984)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK NAGAR-151/2016)

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		CRL.REV.P. 941/2023 FILED BY MANISH CHADHA (DISPOSED ON : 19-SEP-23) W.P.(CRL) 1796/2022 FILED BY MANISH CHADHA (DISPOSED ON : 04-JAN-24) CRL.REV.P. 938/2023 FILED BY MANISH CHADHA (DISPOSED ON : 19-SEP-23) CRL.REV.P. 937/2023 FILED BY MANISH CHADHA (DISPOSED ON : 19-SEP-23) CRL.M.C. 7135/2023 FILED BY MANISH CHADHA (D. OF HEARING : 08-APR-24) CRL.M.C. 7156/2023 FILED BY MANISH CHADHA (D. OF HEARING : 08-APR-24) CRL.M.C. 7136/2023 FILED BY MANISH CHADHA (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(TILAK NAGAR-151/2016)
58	CRL.M.C.-7156/2023	MANISH CHADHA V/s STATE NCT OF DELHI & ORS.	MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: MANISH CHADHA (MANISH_KR2014@REDIFFMAIL.COM)(9711035598)(PETITIONER) MANISH CHADHA(MANISH_KR2014@REDIFFMAIL.COM)(9711355984)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK NAGAR-151/2016) CRL.REV.P. 941/2023 FILED BY MANISH CHADHA (DISPOSED ON : 19-SEP-23) W.P.(CRL) 1796/2022 FILED BY MANISH CHADHA (DISPOSED ON : 04-JAN-24) CRL.REV.P. 938/2023 FILED BY MANISH CHADHA (DISPOSED ON : 19-SEP-23) CRL.REV.P. 937/2023 FILED BY MANISH CHADHA (DISPOSED ON : 19-SEP-23) CRL.M.C. 7135/2023 FILED BY MANISH CHADHA (D. OF HEARING : 08-APR-24) CRL.M.C. 7141/2023 FILED BY MANISH CHADHA (D. OF HEARING : 08-APR-24) CRL.M.C. 7136/2023 FILED BY MANISH CHADHA (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(TILAK NAGAR-151/2016)
59	CRL.M.C.-7177/2023 CRL.M.A. 26762/2023 CRL.M.A. 1679/2024 CRL.M.A. 1680/2024	BHARTI & ANR. V/s NIKHIL THAKUR & ORS.	S D WINDLESH	
		OTHER DETAILS OF ADVOCATES: S.D WINDLESH (SDWINDLESHADV@GMAIL.COM)(9811169203)(PETITIONER) S.D WINDLESH (SDWINDLESHADV@GMAIL.COM)(9811169203)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SANGAM VIHAR-62/2021) BAIL APPLN. 1491/2021 FILED BY GOPAL (DISPOSED ON : 13-SEP-21) BAIL APPLN. 4336/2021 FILED BY GOPAL (DISPOSED ON : 23-MAY-22) P.S.-FIR NO. :(SANGAM VIHAR-62/2021)
60	CRL.M.C.-7300/2023 CRL.M.A. 27244/2023 CRL.M.A. 3542/2024	RAJINDER GARG & ANR. V/s SMALL FARMERS AGRI BUSINESS CONSORTIUM SFAC	GURMEHAR VAAN SINGH	
		OTHER DETAILS OF ADVOCATES: GURMEHAR SINGH(GURMEHARSINGH1495@GMAIL.COM)(8826138667)(PETITIONER) SFAC(SFAC@NIC.IN){}(RESPONDENT)		
61	CRL.M.C.-7342/2023 CRL.M.A. 27373/2023	SUBHASH CHANDER V/s STATE GNCT OF DELHI AND ORS	MOHAMMAD ANAS	
		OTHER DETAILS OF ADVOCATES: ANAS SHAIKH(ANASSHAIKH007@GMAIL.COM)(9990535912)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-358/2010) W.P.(CRL) 3875/2018 FILED BY SUBHASH CHANDER (DISPOSED ON : 19-DEC-18)

				P.S.-FIR NO. :(I.P.ESTATE-358/2010)
62	CRL.M.C.-7519/2023 CRL.M.A. 27986/2023	MS. YOGITA V/s MR. YOGESH KAPOOR	RAJAT	
		OTHER DETAILS OF ADVOCATES: RAJAT VADEHRA(RAJAT.VADEHRA88@GMAIL.COM)(9811373348)(PETITIONER)		
63	CRL.M.C.-7556/2023 CRL.M.A. 28115/2023 WITH CRL.M.C. 7557/2023	GOVIND CHAUDHARY V/s STATE OF NCT DELHI AND ORS	SHASHANK SHEKHAR JHA	
		OTHER DETAILS OF ADVOCATES: SHASHANK SHEKHAR JHA (SHASHANKJHA.MAIL@GMAIL.COM)(9557412076)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BURARI-221/2022) CRL.M.C. 7557/2023 FILED BY NEETU CHAUDHARY (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(BURARI-221/2022)
64	CRL.M.C.-7557/2023 CRL.M.A. 28116/2023	NEETU CHAUDHARY V/s STATE OF NCT DELHI	SHASHANK SHEKHAR JHA	
		OTHER DETAILS OF ADVOCATES: SHASHANK SHEKHAR JHA (SHASHANKJHA.MAIL@GMAIL.COM)(9557412076)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BURARI-221/2022) CRL.M.C. 7556/2023 FILED BY GOVIND CHAUDHARY (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(BURARI-221/2022)
65	CRL.M.C.-7917/2023	SHADAB ALI V/s STATE GNCT OF DELHI & ORS. & ORS.	AMIT KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: ALOK KR. GUPTA (ALOK051@GMAIL.COM)(8368355873)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-38/2018) BAIL APPLN. 1504/2018 FILED BY SHADAB ALI (DISPOSED ON : 08-JUL-19) BAIL APPLN. 2744/2020 FILED BY SHADAB ALI (DISPOSED ON : 21-SEP-20) P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-38/2018)
66	CRL.M.C.-8216/2023	SANDHYA DEVI V/s STATE THROUGH SHO PS JANAK PURI METRO AND ANR	RAMIT SEHRAWAT	
		OTHER DETAILS OF ADVOCATES: VIVEK DAGAR(VIVEKDAGAR828@GMAIL.COM)(9871555910)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JANAK PURI METRO-25/2021)
67	CRL.M.C.-8454/2023 CRL.M.A. 31583/2023 CRL.M.A. 31585/2023 CRL.M.A. 34921/2023	SH ANKIT JAIN AND ORS V/s MRS. HEENA GUPTA AND ANR	AKSHAY BHARDWAJ, ANKIT JAIN	
		OTHER DETAILS OF ADVOCATES: ANKIT JIAN(A.JAIN900@GMAIL.COM)(9873468419)(PETITIONER) HEENA GUPTA(HEENA.GUPTA993@GMAIL.COM)(8368163487)(RESPONDENT) ANKIT JAIN(A.JAIN900@GMAIL.COM)(9873468419)(PETITIONER) GAURAV(GAURAVADVOCATE07@GMAIL.COM){}(RESPONDENT) AKSHAY BHARDWAJ(BHARDWAJLAWFIRMS@GMAIL.COM)(9810056596)(RESPONDENT)		
68	CRL.M.C.-8621/2023 CRL.M.A. 32195/2023	SH. HARDEEP SANDHU V/s PUNJAB NATIONAL BANK	L. B. RAI	
		OTHER DETAILS OF ADVOCATES: RAI (ATTORNEYLBRAI@GMAIL.COM){}(PETITIONER) BAWEJA (BAWEJA.AGAD@GMAIL.COM){}(RESPONDENT)		

69	CRL.M.C.-9074/2023	SH.MANISH GOYAL & ANR. V/s THE STATE & ANR.	SURENDER	
		OTHER DETAILS OF ADVOCATES: KHANNA (KHANNALEGALHOUSE@GMAIL.COM)(9911047302)(PETITIONER) KHANNA LEGAL (KHANNALEGALHOUSE@GMAIL.COM)(9911047302)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) KHANNA (KHANNALEGALHOUSE@GMAIL.COM)(9911047302)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NEB SARAI-36/2014)
70	CRL.M.C.-9295/2023	BALBIR SINGH & ANR. V/s THE STATE THR. S.H.O. P.S. VIJAY VIHAR	ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: N.S. DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9811155424)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIJAY VIHAR-9/2021) BAIL APPLN. 1291/2021 FILED BY GAURAV CHOUDHARY (DISPOSED ON : 09-AUG-21) BAIL APPLN. 1092/2021 FILED BY BALBIR SINGH (DISPOSED ON : 09-AUG-21) P.S.-FIR NO. :(VIJAY VIHAR-9/2021)
71	CRL.M.C.-9375/2023	AVINASH SINGH SODHI V/s THE STATE (NCT OF DELHI) & ANR.	AMARDEEP MAINI	
		OTHER DETAILS OF ADVOCATES: AMARDEEP MAINI(ADVOCATEMANINI@GMAIL.COM)(9818451845)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(RAJOURI GARDEN-416/2019)
72	CRL.M.C.-528/2024	SUNNY BANSAL V/s STATE OF NCT OF DELHI & ANR.	SUBHAM KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: SUBHAM JAIN (SUBHAMJAINSKJ@GMAIL.COM)(9871357167)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BAWANA-287/2023)
73	CRL.M.C.-757/2024	MALKIT SINGH AND ORS V/s STATE GOVT.OF NCT OF DELHI AND ANR.	SANJAY	
		OTHER DETAILS OF ADVOCATES: ARUN KUMAR (ADVHARSHHARDY2017@GMAIL.COM)(7701901001)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(UTTAM NAGAR-284/2018) CRL.M.C. 814/2024 FILED BY DALJIT SINGH ALIAS SANNU AND ORS (DISPOSED ON : 01-FEB-24) CRL.M.C. 822/2024 FILED BY MAHIPAL AND ORS (DISPOSED ON : 01-FEB-24) P.S.-FIR NO. :(UTTAM NAGAR-284/2018)
74	CRL.REV.P.-160/2024 CRL.M.(BAIL) 203/2024	MOHD. NASIM V/s STATE NCT OF DELHI	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR (SUNILADV20@GMAIL.COM)(9811028518)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(AMAR COLONY-304/2011)

08.04.2024

ADVANCE CAUSE LIST

COURT NO. 50
HON'BLE MR.JUSTICE DINESH KUMAR SHARMA

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MEETING ID : 1766397421

NOTE : ALL COUNSELS FOR THE PARTIES,LITIGANTS ARE REQUESTED TO KEEP THEIR MIC IN MUTE MODE TILL THEIR MATTER IS CALLED OUT.

NOTE: PLEASE GIVE YOUR APPEARANCES IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO pramod.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS / AT 12:30 P.M.				
1	W.P.(CRL)-1044/2021 CRL.M.A. 8437/2021 CRL.M.A. 841/2024 WITH W.P.(CRL) 1049/2021 W.P.(CRL) 1051/2021 W.P.(CRL) 1052/2021	INDIAN FARMERS FERTILISER COOPERATIVE LIMITED V/s UNION OF INDIA & ANR.	MANU MISHRA, KRISHAN KUMAR, ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) ALOKKUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) MOHAMMEMUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) CBI(HOZDEL@CBI.GOV.IN){}(RESPONDENT) ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) MANU MISHRA(MANUMISHRA.HNLU@GMAIL.COM)(9770774151)(PETITIONER) KRISHAN KUMAR(KUMARKRISHAN1972@GMAIL.COM)(9810068578)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-221-2021-E-0009) W.P.(CRL) 1052/2021 FILED BY DR U S AWASTHI (D. OF HEARING : 08-APR-24) W.P.(CRL) 1051/2021 FILED BY P.S. GAHLAUT (D. OF HEARING : 08-APR-24) W.P.(CRL) 1035/2021 FILED BY AMARENDRA DHARI SINGH (D. OF HEARING : 15-APR-24) W.P.(CRL) 1049/2021 FILED BY INDIAN POTASH LIMITED (D. OF HEARING : 08-APR-24) W.P.(CRL) 2200/2021 FILED BY DR. U. S. AWASTHI (D. OF HEARING : 15-APR-24) W.P.(CRL) 2199/2021 FILED BY P.S. GAHLAUT (D. OF HEARING : 15-APR-24) W.P.(CRL) 2165/2022 FILED BY AMARENDRA DHARI SINGH (D. OF HEARING : 15-APR-24) P.S.-FIR NO. :(CBI-221-2021-E-0009)
2	W.P.(CRL)-1049/2021 CRL.M.A. 8477/2021 CRL.M.A. 29911/2023	INDIAN POTASH LIMITED V/s UNION OF INDIA & ANR.	MANU MISHRA, ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) ALOKKUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-221-2021-E-0009) W.P.(CRL) 1052/2021 FILED BY DR U S AWASTHI (D. OF HEARING : 08-APR-24)

		<p>MOHAMMEDMUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ALOK KUMAR (ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM){}(RESPONDENT) MANU MISHRA(MANUMISHRA.HNLU@GMAIL.COM)(9770774151)(PETITIONER)</p>	<p>W.P.(CRL) 1051/2021 FILED BY P.S. GAHLAUT (D. OF HEARING : 08-APR-24) W.P.(CRL) 1035/2021 FILED BY AMARENDRA DHARI SINGH (D. OF HEARING : 15-APR-24) W.P.(CRL) 1044/2021 FILED BY INDIAN FARMERS FERTILISER COOPERATIVE LIMITED (D. OF HEARING : 08-APR-24) W.P.(CRL) 2200/2021 FILED BY DR. U. S. AWASTHI (D. OF HEARING : 15-APR-24) W.P.(CRL) 2199/2021 FILED BY P.S. GAHLAUT (D. OF HEARING : 15-APR-24) W.P.(CRL) 2165/2022 FILED BY AMARENDRA DHARI SINGH (D. OF HEARING : 15-APR-24) P.S.-FIR NO. :(CBI-221-2021-E-0009)</p>
3	W.P.(CRL)-1051/2021 CRL.M.A. 8479/2021	P.S. GAHLAUT V/s UNION OF INDIA & ANR.	MANU MISHRA, ALOK KUMAR
		<p>OTHER DETAILS OF ADVOCATES: ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) MOHAMMEDMUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM){}(RESPONDENT) MANU MISHRA(MANUMISHRA.HNLU@GMAIL.COM)(9770774151)(PETITIONER)</p>	<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-221-2021-E-0009) W.P.(CRL) 1052/2021 FILED BY DR U S AWASTHI (D. OF HEARING : 08-APR-24) W.P.(CRL) 1035/2021 FILED BY AMARENDRA DHARI SINGH (D. OF HEARING : 15-APR-24) W.P.(CRL) 1044/2021 FILED BY INDIAN FARMERS FERTILISER COOPERATIVE LIMITED (D. OF HEARING : 08-APR-24) W.P.(CRL) 1049/2021 FILED BY INDIAN POTASH LIMITED (D. OF HEARING : 08-APR-24) W.P.(CRL) 2200/2021 FILED BY DR. U. S. AWASTHI (D. OF HEARING : 15-APR-24) W.P.(CRL) 2199/2021 FILED BY P.S. GAHLAUT (D. OF HEARING : 15-APR-24) W.P.(CRL) 2165/2022 FILED BY AMARENDRA DHARI SINGH (D. OF HEARING : 15-APR-24) P.S.-FIR NO. :(CBI-221-2021-E-0009)</p>
4	W.P.(CRL)-1052/2021 CRL.M.A. 8481/2021	DR U S AWASTHI V/s UNION OF INDIA & ANR.	MANU MISHRA, KRISHAN KUMAR, ALOK KUMAR
		<p>OTHER DETAILS OF ADVOCATES: ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) ALOKKUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) MOHAMMEDMUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM){}(RESPONDENT) MANU MISHRA(MANUMISHRA.HNLU@GMAIL.COM)(9770774151)(PETITIONER) KRISHAN KUMAR(KUMARKRISHAN1972@GMAIL.COM)(9810068578)(PETITIONER)</p>	<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-221-2021-E-0009) W.P.(CRL) 1051/2021 FILED BY P.S. GAHLAUT (D. OF HEARING : 08-APR-24) W.P.(CRL) 1035/2021 FILED BY AMARENDRA DHARI SINGH (D. OF HEARING : 15-APR-24) W.P.(CRL) 1044/2021 FILED BY INDIAN FARMERS FERTILISER COOPERATIVE LIMITED (D. OF HEARING : 08-APR-24) W.P.(CRL) 1049/2021 FILED BY INDIAN POTASH LIMITED (D. OF HEARING : 08-APR-24) W.P.(CRL) 2200/2021 FILED BY DR. U. S. AWASTHI (D. OF HEARING : 15-APR-24) W.P.(CRL) 2199/2021 FILED BY P.S. GAHLAUT (D. OF HEARING : 15-APR-24) W.P.(CRL) 2165/2022 FILED BY AMARENDRA DHARI SINGH (D. OF HEARING : 15-APR-24) P.S.-FIR NO. :(CBI-221-2021-E-0009)</p>

COURT NO. 27
HON'BLE MR. JUSTICE ANOOP KUMAR MENDIRATTA

NOTE: AS DIRECTED BY HON'BLE LORDSHIP, CASES FIXED IN THE CATERGORY OF
 "SPECIAL BENCH MATTERS (DIRECTED BY HON'BLE THE ACTING CHIEF JUSTICE)"
 SHALL BE TAKEN UP AT 02:30 P.M.

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sang.sudan2004@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL MATTERS				
1	CRL.M.A. 18352/2023 In BAIL APPLN.- 2935/2022(Disposed off case)	DINESH KUMAR SHARMA V/s STATE	AMIT SHARMA, KRISHNA CHANDRA DUBEY	
		OTHER DETAILS OF ADVOCATES: MAHESH SHARMA(ADVOCATES@GMAIL.COM)(9811138858)(PETITIONER) AMIT SHARMA(ADVOCATEAMITSHARMAOFFICE@GMAIL.COM)(9811138858)(PETITIONER) PANKAJ PHOTOSTAT(PHOTOSTATPANKAJ@GMAIL.COM){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) K.C DUBEY (KCDUBEASSOCIATES@GMAIL.COM)(9810445502)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIVEK VIHAR-194/2018) BAIL APPLN. 2170/2018 FILED BY SMT SEEMA SHARMA (DISPOSED ON : 13-NOV-18) BAIL APPLN. 2175/2018 FILED BY DINESH KUMAR SHARMA (DISPOSED ON : 13-NOV-18) CRL.M.C. 1649/2019 FILED BY SHEETAL @ SHANNO DEVI (DISPOSED ON : 21-DEC-22) CRL.M.C. 1646/2019 FILED BY SHEETAL @ SHANNO DEVI (DISPOSED ON : 03-MAR-21) P.S.-FIR NO. :(VIVEK VIHAR-194/2018)
2	BAIL APPLN.-3446/2022 WITH BAIL APPLN. 309/2023 BAIL APPLN. 3641/2022	SANJAY GUPTA V/s STATE NCT OF DELHI	KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: KANHIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SEELAMPUR-486/2022) BAIL APPLN. 3641/2022 FILED BY WASIUDDIN ANSARI @SHOEB ARSHI (D. OF HEARING : 08-APR-24) W.P.(CRL) 2953/2022 FILED BY RAJKUMAR @ RAJU MEENA (DISPOSED ON : 12-DEC-22) BAIL APPLN. 309/2023 FILED BY RAJ KUMAR @ RAJU MEENA (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(SEELAMPUR-486/2022)

3	BAIL APPLN.-3641/2022	WASIUDDIN ANSARI @SHOEB ARSHI V/s STATE (NCT OF DELHI) & ANR.	ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR(ADVABHAY@GMAIL.COM)(9810254016)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SEELAMPUR-486/2022) BAIL APPLN. 3446/2022 FILED BY SANJAY GUPTA (D. OF HEARING : 08-APR-24) W.P.(CRL) 2953/2022 FILED BY RAJKUMAR @ RAJU MEENA (DISPOSED ON : 12-DEC-22) BAIL APPLN. 309/2023 FILED BY RAJ KUMAR @ RAJU MEENA (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(SEELAMPUR-486/2022)
4	BAIL APPLN.-309/2023	RAJ KUMAR @ RAJU MEENA V/s STATE NCT OF DELHI & ANR.	KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SEELAMPUR-486/2022) BAIL APPLN. 3641/2022 FILED BY WASIUDDIN ANSARI @SHOEB ARSHI (D. OF HEARING : 08- APR-24) BAIL APPLN. 3446/2022 FILED BY SANJAY GUPTA (D. OF HEARING : 08-APR-24) W.P.(CRL) 2953/2022 FILED BY RAJKUMAR @ RAJU MEENA (DISPOSED ON : 12-DEC-22) P.S.-FIR NO. :(SEELAMPUR-486/2022)
5	BAIL APPLN.-106/2024	DALJEET SINGH V/s STATE OF NCT OF DELHI	AMREEK SINGH	
		OTHER DETAILS OF ADVOCATES: AMREEK SINGH(DLF717@YAHOO.COM)(9312598219)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BHAJAN PURA-445/2019)
6	BAIL APPLN.-558/2024	MANISH TATAWAT @ MANISH V/s THE STATE NCT OF DELHI	SURENDER KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: SURENDER KUMAR SHARMA (ANOKHIJINDGI@GMAIL.COM)(9891297097)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SULTAN PURI-174/2023)
7	BAIL APPLN.-652/2024	ROHIT LOHCHAB V/s THE STATE (GOVT. OF NCT OF DELHI)	PRADEEP SINGH RANA	
		OTHER DETAILS OF ADVOCATES: PRADEEP RANA (RANAPRADEEP1020@GMAIL.COM)(8586877727)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BAWANA-489/2020) BAIL APPLN. 295/2021 FILED BY ROHIT THROUGH PAROKAR JAGDISH CHANDRA (DISPOSED ON : 18-MAY-22) BAIL APPLN. 3767/2023 FILED BY ROHIT LOHCHAB (DISPOSED ON : 08-NOV-23) P.S.-FIR NO. :(BAWANA-489/2020)

CRIMINAL MISC. MAIN			
8	CRL.M.C.-195/2021 CRL.M.A. 992/2021	SUSHIL AGGARWAL V/s IKRAMUL HAQ	KAPIL KHER, KAPIL KHER
		OTHER DETAILS OF ADVOCATES: KAPIL KHER(ANILKHER@GMAIL.COM)(9910072729)(PETITIONER) KAPIL KHER(ANILKHER@GMAIL.COM)(9910072729)(PETITIONER) IKRAMUL HAQ(LAWANDHUMANRIGHTS@ICLOUD.COM)()(RESPONDENT) SUSHIL AGGARWAL(SKAGGARWAL68@YAHOO.COM)()(RESPONDENT) IKRAMUL HAQ(LAWANDHUMANRIGHTS@ICLOUD.COM)()(RESPONDENT)	
9	CRL.M.C.-711/2021 CRL.M.A. 3472/2021 WITH CRL.M.C. 1039/2021	ASHOK GOENKA V/s CENTRAL BUREAU OF INVESTGATION	SHASHANK DEWAN
		OTHER DETAILS OF ADVOCATES: SHASHANKDEWAN(ADVSHASHANKDEWAN@GMAIL.COM)(9999130505)(PETITIONER) ANURAG ANDLEY(SHASHANK.DEWAN92@GMAIL.COM)(9999130505)(PETITIONER) DLACBIDHC(DLACBIDHC@GMAIL.COM)()(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-1/E/98) CRL.M.C. 5462/2019 FILED BY K.M UDUPA (DISPOSED ON : 17-FEB-21) CRL.M.C. 1039/2021 FILED BY K.M. UDUPA (D. OF HEARING : 08-APR-24) CRL.M.C. 954/2022 FILED BY ARUN KUMAR GOENKA (DISPOSED ON : 08-JAN-24) CRL.M.C. 3368/2021 FILED BY ARUN KUMAR GOENKA (DISPOSED ON : 20-DEC-21) P.S.-FIR NO. :(CBI-1/E/98)
10	CRL.M.C.-1039/2021 CRL.M.A. 5269/2021 CRL.M.A. 5740/2021 WITH CRL.M.C. 711/2021	K.M. UDUPA V/s CBI	VIBHOR GARG, VIBHOR GARG
		OTHER DETAILS OF ADVOCATES: VIBHORGARG(VIBHOR@BAVLEGAL.IN)(9811352998)(PETITIONER) VIBHOR GARG(VIBHOR@BAVLEGAL.IN)(9811352998)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) NIKITA BARMAN AND VIBHOR GARG AND SUMIT KR MISHRA(VIBHOR@BAVLEGAL.IN)(9811352998)(PETITIONER) VIBHORGARG(VIBHOR@BAVLEGAL.IN)(9811352998)(PETITIONER) LD. SPP CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-1/E/98) CRL.M.C. 711/2021 FILED BY ASHOK GOENKA (D. OF HEARING : 08-APR-24) CRL.M.C. 5462/2019 FILED BY K.M UDUPA (DISPOSED ON : 17-FEB-21) CRL.M.C. 954/2022 FILED BY ARUN KUMAR GOENKA (DISPOSED ON : 08-JAN-24) CRL.M.C. 3368/2021 FILED BY ARUN KUMAR GOENKA (DISPOSED ON : 20-DEC-21) P.S.-FIR NO. :(CBI-1/E/98)
11	CRL.M.C.-872/2021 CRL.M.A. 4364/2021 CRL.M.A. 17132/2022	VIJAY KUMAR SOOD V/s IKRAMUL HAQ	PARAMVIR SINGH NARANG, MODASSIR HUSAIN KHAN, MODASSIR HUSAIN KHAN
		OTHER DETAILS OF ADVOCATES: MODASSIR KHAN (ADVMODASSIRKHAN@GMAIL.COM)(7379941951)(PETITIONER) SALIM A. INAMDAR, PRADEEP CHHINDRA(SALIM@SALIMINAMDAR.COM)(9971136830)(PETITIONER) VIJAY KUMAR SOOD(VIJAYKUMARSOOD@YAHOO.COM)()(PETITIONER) IKRAMUL HAQ(LAWANDHUMANRIGHTS@ICLOU.COM)()(RESPONDENT) VIJAY KUMAR SOOD (SALIM@SALIMINAMDAR.COM)(9971136830)(RESPONDENT) VIJAY KUMAR SOOD (SALIM@SALIMINAMDAR.COM)(9971136830)(RESPONDENT) IKRAMUL HAQ(LAWANDHUMANRIGHTS@ICLOUD.COM)()(RESPONDENT) IKRAMUL HAQ(LAWANDHUMANRIGHTS@ICLOUD.COM)()(RESPONDENT) SALIM AMBAR INAMDAR(SALIM@SALIMINAMDAR.COM)()(PETITIONER) SAI LAW OFFICE(OFFICE@SALIMINAMDAR.COM)()(PETITIONER) MODASSIR KHAN(MODASSIR@SALIMINADAR.COM)()(RESPONDENT) LAW AND HUMAN RIGHTS (LAWANDHUMANRIGHTS@ICLOUD.COM)()(RESPONDENT) PARAMVIR SINGH NARANG(LAWANDHUMANRIGHTS@ICLOUD.COM)(9560055879)(PETITIONER)	

12	CRL.M.C.-1275/2021 CRL.M.A. 6451/2021 WITH CRL.M.C. 1284/2021 CRL.M.C. 1283/2021	RAJEEV KUMAR GUPTA V/s ALOK KUMAR AGRAWAL	MONICA GOEL, MD SHAHID ANWAR	
		OTHER DETAILS OF ADVOCATES: MD.SHAHID ANWAR(SHAHIDANWAR@GMAIL.COM)(9811898482)(PETITIONER) ALOK AGARWAL(ALOK16256.AGRAWAL@GMAIL.COM)(9871440033)(RESPONDENT) RAJEEV KUMAR GUPTA (RAJEEVKGUPTA29@GMAIL.COM)(9818000018)(RESPONDENT) RAJEEV KUMAR GUPTA(RAJEEVKGUPTA29@GMAIL.COM)(9818000018)(RESPONDENT) ALOK KUMAR AGRAWAL(ALOK16256.AGRAWAL@GMAIL.COM)(9871440033)(RESPONDENT) ALOK KUMAR AGRAWAL(ALOK16256.AGRAWAL@GMAIL.COM)(9871440033)(RESPONDENT) MONICA GOEL(ADVOCATEMONICAGOEL@GMAIL.COM)(9971853567)(PETITIONER)		
13	CRL.M.C.-1283/2021 CRL.M.A. 6491/2021	RAJEEV KUMAR GUPTA V/s ALOK KUMAR AGRAWAL	MONICA GOEL, MD SHAHID ANWAR	
		OTHER DETAILS OF ADVOCATES: MD SHAHID ANWAR(SHAHIDANWAR@GMAIL.COM)(9811898482)(PETITIONER) ALOK KUMAR AGRAWAL(ALOK16256.AGARWAL@GMAIL.COM)(9871440033)(RESPONDENT) RAJEEV KUMAR GUPTA(RAJEEVKGUPTA29@GMAIL.COM)(9818000018)(RESPONDENT) ALOK KUMAR AGRAWAL(ALOK16256.AGRAWAL@GMAIL.COM)(9871440033)(RESPONDENT) MONICA GOEL(ADVOCATEMONICAGOEL@GMAIL.COM)(9971853567)(PETITIONER)		
14	CRL.M.C.-1284/2021 CRL.M.A. 6493/2021 WITH CRL.M.C. 1283/2021	RAJEEV KUMAR GUPTA V/s ALOK KUMAR AGRAWAL	MONICA GOEL, MD SHAHID ANWAR	
		OTHER DETAILS OF ADVOCATES: MD SHAHID ANWAR(SHAHIDANWAR@GMAIL.COM)(9811898482)(PETITIONER) MD SHAHID ANWAR(SHAHIDANWAR@GMAIL.COM)(9811898482)(PETITIONER) ALOK KUMAR AGR WAL(ALOK16256.AGRAWAL@GMAIL.COM)(9871440033)(RESPONDENT) ALOK KUMAR AGRAWAL(ALOK16256.AGARWAL@GMAIL.COM)(9871440033)(RESPONDENT) RAJEEV KUMAR GUPTA(RAJEEVKGUPTA29@GMAIL.COM)(9818000018)(RESPONDENT) ALOK KUMAR AGRAWAL(ALOK16256.AGRAWAL@GMAIL.COM)(9871440033)(RESPONDENT) MONICA GOEL(ADVOCATEMONICAGOEL@GMAIL.COM)(9971853567)(PETITIONER)		
15	CRL.M.C.-1809/2021	MD ISLAM V/s STATE AND ORS	AJAY KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: AJAY SINGH(AJAY_LEGALHELP@YAHOO.CO.IN)(9818192846)(PETITIONER) A.K.SINGH(AJAY_LEGALHELP@YAHOO.COM)(9818192846)(PETITIONER) PARVAN KUMAR(ASHISHHANUMAN45@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MALVIYA NAGAR-319/2021) BAIL APPLN. 849/2022 FILED BY RAHIMUDDIN (DISPOSED ON : 12-SEP-22) P.S.-FIR NO. :(MALVIYA NAGAR-319/2021)
16	CRL.M.C.-1852/2021	CBI V/s I M QUDDUSI	HARDIK SHARMA, NIKHIL GOEL	
		OTHER DETAILS OF ADVOCATES: NIKHIL GOEL(REACHNIKHILGOEL@GMAIL.COM)(9810133254)(PETITIONER) IMQUDDUSI(IMQUDDUSI@GMAIL.COM)()(PETITIONER) IMQUDDUSI(IMQUDDUSI@GMAIL.COM)()(RESPONDENT) I MA QUDDUSI(IMQUDDUSI@GMAIL.COM)()(RESPONDENT) I M QUDDUSI(IMQUDDUSI@GMAIL.COM)()(RESPONDENT) HARDIK SHARMA(ADVOCATEHARDIKSHARMA@GMAIL.COM)(9315386954)(RESPONDENT)		P.S.-FIR NO. :(CBI-217/2019/A/0009)

17	CRL.M.C.-2085/2021 CRL.M.A. 14031/2021 CRL.M.A. 28366/2023	REVACURE LIFESCENCES LLP & ORS. V/s STATE GOVT OF NCT DELHI & ORS.	ADITYA SINGH DESHWAL	
		OTHER DETAILS OF ADVOCATES: REVACURE LIFESCENCES LLP(INFO@REVACURELIFESCENCES.COM)(777101402)(PETITIONER) RAVI SAXENA(RAVI@REVACURELIFESCENCES.COM)(9650698488)(PETITIONER) ADITYA SINGH DESHWAL(OFFICE@LEGALVENTURESLEWOFFICES.COM)(9536367061)(PETITIONER) RAJEEV SAXENA(RAJEEV@REVACURELIFESCENCES.COM)(9425152550)(PETITIONER) SAURBH(SAURBH@REVACURELIFESCENCE.COM)(9458814225)(PETITIONER) MANOJ DUTTA(MANOJ.DUTTA10@GMAIL.COM)(9650698486)(PETITIONER) NEETI BHARDWAJ(NEETI@REVACURELIFESCENCES.COM)(9650698485)(PETITIONER) M/S BHARDWAJ INDIA PVT LTD(INFO@BHARDWAJ-INDIA.COM)(8448594840)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BHUENDRA MOHAN BHARDWAJ(BHARDWAJ@BHARDWAJ-INDIA.COM)(RESPONDENT) ADITYA (INFO@LEGALVENTURESLEWOFFICES.COM)(9536367061)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-53/2019)
18	CRL.M.C.-2292/2021 CRL.M.A. 15289/2021	MAHESH PATHAK V/s STATE OF NCT OF DELHI & ANR.	ASHOK KUMAR SINGH, ASHOK KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR SINGH(ASHOKSINGH25IN@YAHOO.COM)(9811200146)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(LAJPAT NAGAR-342/2000) CRL.M.C. 4013/2003 FILED BY ANIMESH DAS (DISPOSED ON : 29-SEP-03) CRL.M.C. 1717/2004 FILED BY DR. MAHESH PATHAK (DISPOSED ON : 02-SEP-04) P.S.-FIR NO. :(LAJPAT NAGAR-342/2000)
19	CRL.M.C.-2448/2021 CRL.M.A. 16092/2021 CRL.M.A. 30846/2023 WITH CRL.M.C. 3244/2021	LAKSHMI VILAS BANK NOW KNOWN AS DBS BANK V/s STATE OF NCT OF DELHI AND ANR	VINAY PREET SINGH, ANIL PANWAR, VIBHOR VERDHAN, ANIL PANWAR	
		OTHER DETAILS OF ADVOCATES: BERENDRA NEGI(BERENDRANEGI51@GMAIL.COM)(9870423671)(PETITIONER) VIBHOR VERDHAN(VIBHOR_VERDHAN@YAHOO.COM)(9711961483)(PETITIONER) LAKSHMI VILAS BANK(KALKAJI_BM@LVBANK.IN)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LAKSHYA NATH TALWAR(TAL@CSTINDIA.COM)(9810032000)(RESPONDENT) ANIL PANWAR(PANWARASSOCIATES@GMAIL.COM)(9818266633)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VINAY PREET SINGH(VINAYPREET.SINGH@LIVE.CO.UK)(7050000028)(RESPONDENT) ANIL PANWAR(PANWARASSOCIATES@GMAIL.COM)(9818266633)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-465/2020) CRL.M.C. 3244/2021 FILED BY MANVI VERMA AND OTHERS (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-465/2020)
20	CRL.M.C.-3244/2021 CRL.M.A. 19954/2021 CRL.M.A. 30851/2023	MANVI VERMA AND OTHERS V/s STATE OF NCT OF DELHI AND ANR	VINAY PREET SINGH, ANIL PANWAR, VIBHOR VERDHAN, ANIL PANWAR	
		OTHER DETAILS OF ADVOCATES: RAMESHWARI DUTT MISHRA(KALKAJI_OPERATIONS_HEAD@1VBANK.IN)(9867129956)(PETITIONER) P.SAMBA MURTHY(SAMBAMURTHY.GANDHI@1VBANK.IN)(9490294010)(PETITIONER) VIBHOR VERDHAN(VIBHOR_VERDHAN@YAHOO.COM)(9711961483)(PETITIONER) MANVI VERMA(KALKAJI_BM@VBANK.IN)(9711289121)(PETITIONER) RAMINDER SINGH(RAMINDERSINGH@1VBANK.IN)(9810160659)(PETITIONER) BERENDRA NEGI(BERENDRANEGI51@GMAIL.COM)(PETITIONER) VIBHOR VERDHAN(VIBHOR_VERDHAN@YAHOO.COM)(9711961483)(PETITIONER) PRADEEP SINGH(PRADEEPSINGH.SURANDRAPRATAP@VBANK.IN)(9987206286)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-465/2020) CRL.M.C. 2448/2021 FILED BY LAKSHMI VILAS BANK NOW KNOWN AS DBS BANK (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-465/2020)

		LAKSHAY NATH TALWAR(TAL@CSTINDIA.COM)(9810032000)(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LAKSHAY NATH TALWAR(TAL@CSTINDIA.COM)(9810032000)(RESPONDENT) ANIL PANWAR(PANWARASSOCIATES2GMAIL.COM)(9818266633)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VINAY PREET SINGH(VINAYPREET.SINGH@LIVE.CO.UK)(7050000028)(RESPONDENT) ANIL PANWAR(PANWARASSOCIATES@GMAIL.COM)(9818266633)(PETITIONER)		
21	CRL.M.C.-2524/2021 CRL.M.A. 16452/2021	EAST INDIA UDYOG LTD V/s MEERA AHUJA AND ANR.	TANYA HARNAL, K BHIMRAJ ACHARY, SHUBHAM JAISWAL, SHUBHAM JAISWAL	
		OTHER DETAILS OF ADVOCATES: NAMITSAXENA(NAMITSAXENAOFFICE@GMAIL.COM)()(PETITIONER) SHUBHAM JAISWAL(ADV.SHUBHAM23@GMAIL.COM)(8377837039)(PETITIONER) TANYAHARNAL(TANYAHARNAL17@GMAIL.COM)()(RESPONDENT) TANYA HARNAL(TANYAHARNAL17@GMAIL.COM)(9999897084)(RESPONDENT) TANYA HARNAL(TANYAHARNAL17@GMAIL.COM)(9999897084)(RESPONDENT) TANYA HARNAL(TANYAHARNAL17@GMAIL.COM)(9999897084)(RESPONDENT) K BHIMRAJ ACHARY(ACHARYA.RAJ@GMAIL.COM)(9873406652)(PETITIONER)		
22	CRL.M.C.-2654/2021	MS. TRIVENI V/s STATE OF NCT OF DELHI & ANR. & ORS.	CS RATHOUR, MUJEEB KHAN, LEELAWATI	
		OTHER DETAILS OF ADVOCATES: TRIVENI(ADVOCATELEELASUMAN@GMAIL.COM)()(PETITIONER) WILDLIFE & NATURE SANTOSH KUMAR(SHAANRAWAT28@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MUJEEB KHAN(MUJEEBKHAN1582@GMAIL.COM)()(RESPONDENT) CS RATHOUR(RATHOURCO@HOTMAIL.COM)(9313781649)(PETITIONER) MUJEEB KHAN(ADVMUJEEBKHAN@GMAIL.COM)(8860990441)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMBEDKAR NAGAR-494/2014) BAIL APPLN. 2207/2014 FILED BY SHAKEB (DISPOSED ON : 24-NOV-14) P.S.-FIR NO. :(AMBEDKAR NAGAR-494/2014)
23	CRL.M.C.-467/2024 CRL.M.A. 1836/2024	ANUJ GUPTA V/s STATE GOVT OF NCT DELHI & ANR.	KRISHNA DEV YADAV	
		OTHER DETAILS OF ADVOCATES: MALINI SUD(MALINI.SUD@CAPEXLEGAL.COM)(9871375010)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
24	CRL.M.C.-1339/2024	LAL BAHADUR PANDEY @ SANTOSH PANDEY V/s STATE OF NCT OF DELHI AND ANR	VIDUR KAMRA	
		OTHER DETAILS OF ADVOCATES: KAMRA (OFFICE.ADVOCATE.SANJEEV@GMAIL.COM)(8447871289)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ QAZI-111/2022) BAIL APPLN. 1236/2022 FILED BY LAL BAHADUR PANDEY ALIAS SANTOSH PANDEY (DISPOSED ON : 01-JUN-22) BAIL APPLN. 1237/2022 FILED BY SATYAM PATHAK (DISPOSED ON : 01-JUN-22) P.S.-FIR NO. :(HAUZ QAZI-111/2022)
25	CRL.M.C.-2585/2024 CRL.M.A. 9869/2024	SHRI VINAY & ORS. V/s STATE NCT OF DELHI AND ANR & ORS.	ABHISHEK	
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR SINGH(ANILSINGHANDCOMPANY@GMAIL.COM)(9811025428)(PETITIONER) PANKAJ KUMAR SINGH(ANILSINGHANDCOMPANY@GMAIL.COM)(9811025428)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(UTTAM NAGAR-311/2019)

WRIT PETITIONS (CRIMINAL)				
26	W.P.(CRL)-970/2024 CRL.M.A. 9230/2024	NITIN SAXENA V/s CENTRAL BUREAU OF INVESTIGATION & ORS.	ANKIT KAKKAR	
		OTHER DETAILS OF ADVOCATES: MADHUSUDAN (MADHUSUDANADV@GMAIL.COM)(9911810044)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT)		
27	W.P.(CRL)-1074/2024 CRL.M.A. 10121/2024	GULSHAN V/s THE STATE NCT OF DELHI & ANR.	MANOJ	
		OTHER DETAILS OF ADVOCATES: ANUSHK SHARMA(ADV.ANUSHKASHARMA03@GMAIL.COM)(9953075719)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PRASAD NAGAR-157/2022)
CRIMINAL APPEALS				
28	CRL.A.-739/2016 CRL.M.A. 12225/2016 WITH CRL.A. 324/2018	STATE (NCT) OF DELHI V/s SHREEPAL	M. KASHIF KHAN, M L YADAV, RAVI NAYAK	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SEELAMPUR-97/2012) CRL.A. 324/2018 FILED BY SHREEPAL (D. OF HEARING : 26-JAN-30) P.S.-FIR NO. :(SEELAMPUR-97/2012)
29	CRL.A.-324/2018 WITH CRL.A. 739/2016	SHREEPAL V/s THE STATE GOVT OF NCT OF DELHI	M L YADAV	
		OTHER DETAILS OF ADVOCATES: M L YADAV()(9810329394)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SEELAMPUR-97/2012) CRL.A. 739/2016 FILED BY STATE (NCT) OF DELHI (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(SEELAMPUR-97/2012)
30	CRL.M.(BAIL) 222/2020 In CRL.A.-135/2020	RAMESH V/s THE STATE (N.C.T OF DELHI)	L.K VERMA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: L.K VERMA & ASSOCIATES()(9811015744)(PETITIONER)		P.S.-FIR NO. :(AMBEDKAR NAGAR-290/2014)
31	CRL.A.-179/2020 WITH CRL.A. 137/2021	STATE V/s FAHIMUDDIN	AASHAA TIWARI	
		OTHER DETAILS OF ADVOCATES: AASHAA TIWARI()(9971569882)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KASHMERE GATE-566/2007) CRL.A. 137/2021 FILED BY STATE GOVT. OF NCT DELHI (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(KASHMERE GATE-566/2007)
32	CRL.A.-137/2021 CRL.M.A. 4835/2021 CRL.M.A. 4836/2021	STATE GOVT. OF NCT DELHI V/s SHAKIL	HEMANT CHOUDHARY, KEWAL SINGH AHUJA, KEWAL SINGH AHUJA	
		OTHER DETAILS OF ADVOCATES: STATE GOVT. OF NCT DELHI(KEWALAHUJA@GMAIL.COM)()(PETITIONER) STATE GOVT. OF NCT DELHI(KEWALAHUJA@GMAIL.COM)(9871990556)(PETITIONER) STATE GOVT. OF NCT DELHI(KEWALAHUJA@GMAIL.COM)(9871990556)(PETITIONER) STATE GOVT. OF NCT DELHI(KEWALAHUJA@GMAIL.COM)(9871990556)(PETITIONER) STATE GOVT. OF NCT DELHI(KEWALAHUJA@GMAIL.COM)(9871990556)(PETITIONER) STATE GOVT. OF NCT DELHI(KEWALAHUJA@GMAIL.COM)(9871990556)(PETITIONER) STATE GOVT. OF NCT DELHI(KEWALAHUJA@GMAIL.COM)(9871990556)(PETITIONER) STATE GOVT. OF NCT DELHI(KEWALAHUJA@GMAIL.COM)(9871990556)(PETITIONER) HEMANT CHOUDHARY(CHOUDHARY.HEMANT@HOTMAIL.COM)(9891384449)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KASHMERE GATE-566/2007) CRL.A. 179/2020 FILED BY STATE (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(KASHMERE GATE-566/2007)

33	CRL.A.-289/2020	YUDHISTER SINGH V/s STATE & ANR.	AMAAN SHREYAS, AKHIL SACHAR	
		OTHER DETAILS OF ADVOCATES: AKHIL SACHAR()(9891894030)(PETITIONER) AMAAN SHREYAS(MAIL@ASHREYAS.IN)(9560087289)(PETITIONER) AMAAN SHREYAS(MAIL@ASHREYAS.IN)(9560087289)(PETITIONER)		
34	CRL.M.(BAIL) 388/2023 In CRL.A.-250/2023	ANJUM ALI @ MUNA V/s STATE (NCT OF DELHI) & ANR.	RAJDIPA BEHURA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: PARVEEN DABAS (PARVDABAS@GMAIL.COM)(9899914199)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAIT PUR-257/2016)
35	CRL.M.(BAIL) 1026/2023 In CRL.A.-563/2023	PANKAJ SHARMA V/s STATE (NCT OF DELHI)	KUSHDEEP GAUR	
		OTHER DETAILS OF ADVOCATES: KUSHDEEP GAUR (KUSHDEEP.GAUR@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NANGLOI-196/2019)
36	CRL.A.-584/2023 CRL.M.(BAIL) 1060/2023	SAROJ KUMAR SHARMA @ SAJJAN V/s THE STATE (GOVT. OF NCT OF DELHI)	PANKAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR (PANKAJK.PUNDIR@GMAIL.COM)(9312705068)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SARITA VIHAR-363/2015)
37	CRL.A.-805/2023	DHARMENDER SHARMA V/s DEEPAK DILWAL	PRABHAV RALLI	
		OTHER DETAILS OF ADVOCATES:		
38	CRL.M.(BAIL) 1420/2023 CRL.M.A. 27508/2023 In CRL.A.-854/2023	AKSHAY @AJJU V/s STATE	ARUNDHATI KATJU (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VIKAS KUMAR(VIKASKUMAR968@GMAIL.COM)(9871921898)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND PARBAT-577/2014) BAIL APPLN. 629/2015 FILED BY MUKESH @ DAKKI (DISPOSED ON : 21-MAY-15) BAIL APPLN. 2029/2017 FILED BY MUKESH @ DAKKI (DISPOSED ON : 11-OCT-17) BAIL APPLN. 446/2018 FILED BY AKSHAY @ AJJU (DISPOSED ON : 23-FEB-18) BAIL APPLN. 2261/2019 FILED BY AKSHAY @ AJJU (DISPOSED ON : 12-SEP-19) BAIL APPLN. 3565/2021 FILED BY AKSHAY ALIAS AJJU (DISPOSED ON : 25-MAY-22) BAIL APPLN. 9/2015 FILED BY MUKESH @ DAKKI (DISPOSED ON : 13-FEB-15) CRL.A. 92/2024 FILED BY MUKESH KUMAR @ DAKI (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(ANAND PARBAT-577/2014)
39	CRL.M.(BAIL) 1442/2023 In CRL.A.-864/2023	MANOJ V/s STATE (GOVT OF NCT DELHI)	KAVITA JHA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KALYAN PURI-436/2021)

40	CRL.M.(BAIL) 1509/2023 In CRL.A.-903/2023	RAHUL @ KARTIK V/s STATE (GOVT. OF NCT OF DELHI)	ANKUR	
		OTHER DETAILS OF ADVOCATES: A.K SIGHAL (KAPILSINGHA18888@GMAIL.COM)(9818899123)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BADARPUR-64/2019)
41	CRL.M.(BAIL) 1553/2023 In CRL.A.-920/2023	MUKESH PURI V/s GOVT. OF NCT OF DELHI	KUNAL MALHOTRA	
		OTHER DETAILS OF ADVOCATES: ABHINAV SHARMA (ADVASOFFICE@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BINDAPUR-661/2017)
42	CRL.M.(BAIL) 176/2024 In CRL.A.-92/2024	MUKESH KUMAR @ DAKI V/s STATE OF GNCT OF DELHI & ANR.	R SATISH KUMAR	
		OTHER DETAILS OF ADVOCATES: R.VENKATARAMAN (VENKAT1ADVOCATE@GMAIL.COM)(9910090030)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND PARBAT-577/2014) BAIL APPLN. 629/2015 FILED BY MUKESH @ DAKKI (DISPOSED ON : 21-MAY-15) BAIL APPLN. 2029/2017 FILED BY MUKESH @ DAKKI (DISPOSED ON : 11-OCT-17) BAIL APPLN. 446/2018 FILED BY AKSHAY @ AJJU (DISPOSED ON : 23-FEB-18) BAIL APPLN. 2261/2019 FILED BY AKSHAY @ AJJU (DISPOSED ON : 12-SEP-19) BAIL APPLN. 3565/2021 FILED BY AKSHAY ALIAS AJJU (DISPOSED ON : 25-MAY-22) BAIL APPLN. 9/2015 FILED BY MUKESH @ DAKKI (DISPOSED ON : 13-FEB-15) CRL.A. 854/2023 FILED BY AKSHAY @AJJU (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(ANAND PARBAT-577/2014)
CRIMINAL LEAVE PETITIONS				
43	CRL.L.P.-1/2018 CRL.M.A. 4/2018 CRL.M.A. 6/2018	STATE OF NCT OF DELHI V/s GANGA SINGH	VINOD YADAV, KUSUM DHALLA	
		OTHER DETAILS OF ADVOCATES: KUSUM DHALLA()(8802569369)(PETITIONER)		
44	CRL.L.P.-266/2018 CRL.M.A. 7579/2018	SANJAY CHIRPAL V/s STATE & ANR	G S LAW	
		OTHER DETAILS OF ADVOCATES: G S LAW()(9891894030)(PETITIONER)		
45	CRL.L.P.-414/2018	SHRI PRADEEP JAIN V/s M/S VENUS STEEL PRODUCT & ANR	RAJESH KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR JAIN()(9868028932)(PETITIONER)		
46	CRL.L.P.-485/2018 WITH CRL.L.P. 486/2018	MOHD. HILAL V/s BALRAJ SINGH BHALLA		
		OTHER DETAILS OF ADVOCATES: ZAFAR ABBAS()(9896812234)(PETITIONER)		
47	CRL.L.P.-486/2018	MOHD. HILAL V/s BALRAJ SINGH BHALLA	DHRUV GUPTA (DHCLSC), ZAFAR ABBAS	
		OTHER DETAILS OF ADVOCATES: ZAFAR ABBAS()(9868122342)(PETITIONER)		

48	CRL.L.P.-568/2018 CRL.M.A. 31188/2018	SMT. SOFIA GARG V/s STATE OF DELHI (N.C.T. OF DELHI) AND ANOTHER	MAHESH MAHANI	
		OTHER DETAILS OF ADVOCATES: MAHESH MAHANI()(8588853448)(PETITIONER)		
49	CRL.L.P.-26/2022 CRL.M.A. 378/2022	STATE V/s YASHPAL@SUNNY & ANR.	RAJPAL SINGH, TARANG SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) TARANG SRIVASTAVA(SRIVASTAVATARANG@YAHOO.CO.IN)(9810874158)(PETITIONER) RAJPAL SINGH (RAJPALANITA003@GMAIL.COM)(9811688306)(RESPONDENT)		P.S.-FIR NO. :(NAND NAGRI-922/2015)
50	CRL.L.P.-71/2022	FOOD SAFETY OFFICER V/s OM PRAKASH	UMANG TYAGI, RAJNI GUPTA	
		OTHER DETAILS OF ADVOCATES: RAJNI GUPTA(RAJNIGUPTA3@GMAIL.COM)()(PETITIONER) UMANG TYAGI(UMANGTYAGIOFFICE@GMAIL.COM)(9999178173)(RESPONDENT)		
51	CRL.L.P.-534/2022	MAHAVIR SINGH V/s HARVIJAY SINGH	LEELAWATI	
		OTHER DETAILS OF ADVOCATES:		
52	CRL.L.P.-550/2022 CRL.M.A. 24806/2022	SH PRAYAG NARAIN DECEASED THROUGH LR SH ANIL KUMAR V/s SH HEMRAJ MITTAL & ANR.	MD ALI	
		OTHER DETAILS OF ADVOCATES: MOHAMMED ALI(MD.ALI@ASJLEGAL.IN)(8586094428)(PETITIONER)		
SPECIAL BENCH MATTERS(AS DIRECTED BY ACTING CHIEF JUSTICE)				
53	CRL.A.-315/2003 WITH CRL.A. 316/2003	LALIT KUMAR V/s NCT OF DELHI	G.K.BHARTI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ADARSH NAGAR-218/1987) CRL.A. 770/2000 FILED BY SATISH KUMAR (DISPOSED ON : 09-JUL-09) CRL.A. 765/2000 FILED BY KAMESHWAR TIWARI (DISPOSED ON : 09-JUL-09) CRL.A. 34/2001 FILED BY SATYAVAN (DISPOSED ON : 09-JUL-09) CRL.A. 780/2000 FILED BY RAMESH KUMAR (DISPOSED ON : 09-JUL-09) W.P.(CRL) 1058/2010 FILED BY SATISH KUMAR (DISPOSED ON : 20-JUL-10) W.P.(CRL) 406/2010 FILED BY SATYAWAN (DISPOSED ON : 10-SEP-10) W.P.(CRL) 958/2011 FILED BY SATYAWAN (DISPOSED ON : 04-NOV-11) W.P.(CRL) 389/2012 FILED BY SATISH (DISPOSED ON : 08-JUL-13) W.P.(CRL) 591/2012 FILED BY SATYAWAN (DISPOSED ON : 20-SEP-12) W.P.(CRL) FILED BY SATYAWAN (D. OF FILING : 07-FEB-12) DIARY NO. : 24815/2012 W.P.(CRL) 592/2012 FILED BY SATYAWAN (DISPOSED ON : 22-NOV-12) W.P.(CRL) 938/2013 FILED BY SATISH KUMAR (DISPOSED ON : 19-JUL-13) W.P.(C) 3738/2013 FILED BY SATISH KUMAR (D. OF HEARING : 30-MAY-13) W.P.(CRL) 1646/2014 FILED BY SATYAWAN (DISPOSED ON : 19-AUG-14) W.P.(CRL) 496/2014 FILED BY SATISH KUMAR

				(DISPOSED ON : 22-MAY-14) W.P.(CRL) FILED BY SATYAWAN (D. OF FILING : 11-AUG-14) DIARY NO. : 139839/2014 W.P.(CRL) 2776/2015 FILED BY SATYAWAN (DISPOSED ON : 08-FEB-16) W.P.(CRL) 1098/2016 FILED BY SATISH (DISPOSED ON : 05-APR-16) P.S.-FIR NO. :(ADARSH NAGAR-218/1987)
54	CRL.A.-316/2003 WITH CRL.A. 315./2003	MANISH KUMAR V/s NCT OF DELHI (STATE)	G.K.BHARTI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NABI KARIM-106/2001) CRL.A. 315/2003 FILED BY LALIT KUMAR (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(NABI KARIM-106/2001)
55	CRL.A.-334/2003 CRL.M.A. 1424/2003	MOHD. ASHRAF V/s THE STATE OF NCT OF DELHI	PAWAN SHARMA, VK RAINA/ROHINI JAIL, RENU & RAJESH, SUMEET VERMA/JAIL- 2	AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(RESPONDENT) WITHOUT GENERATE ()(RESPONDENT)		P.S.-FIR NO. :(I.P.ESTATE-479/1999)

COURT NO. 10
HON'BLE DR.JUSTICE SUDHIR KUMAR JAIN

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usha.rawat@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	CM APPL. 16597/2020 In W.P.(C)-3043/2020(Disposed off case)	GAMMON ENGINEERS & CONTRACTORS PVT LTD V/s DELHI TOURISM & TRANSPORTATION DEVELOPMENT CORPORATION & ANR	AWANTIKA MANOHAR, DHAWESH PAHUJA, SHOBHANA TAKIAR	
		OTHER DETAILS OF ADVOCATES: AWANTIKA MANOHAR (AWANTIKA.MANO HAR@GMAIL.COM)(9560385529)(PETITIONER) RAM NIWAS (DTTDC.CPM@GMAIL.COM)(9871459238)(RESPONDENT) BHAWANA KATARIA (STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SHOBHANA TAKIAR & ASSOCIATES(SHOBHANA_TAKIAR@YAHOO.CO.IN)(9810962950)(PETITIONER) AWANTIKA MANOHAR(AWANTIKA.MANO HAR@GMAIL.COM)(9560385529)(PETITIONER) SHOBHANA TAKIAR & ASSOCIATES(SHOBHANA_TAKIAR@YAHOO.CO.IN)(9810962950)(RESPONDENT) AWANTIKA MANOHAR(AWANTIKA.MANO HAR@GMAIL.COM)(9560385529)(RESPONDENT) SHOBHANA TAKIAR & ASSOCIATES(SHOBHANA_TAKIAR@YAHOO.CO.IN)(9810962950)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
2	LA.APP.-250/2023 CM APPL. 27530/2023	UNION OF INDIA V/s FATEH SINGH & ANR.	TARUNVIR SINGH KHEHAR, SIDDHARTH PANDA, YEESHU JAIN	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(9810862947)(RESPONDENT) TARUNVIR SINGH KHEHAR(CONTACTUSKLA@GMAIL.COM)(9910122225)(RESPONDENT) SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(PETITIONER)		
3	W.P.(C)-4327/2014	SARWAN KUMAR V/s UNION OF INDIA AND ANR	PARVINDER CHAUHAN	
		OTHER DETAILS OF ADVOCATES:		
4	W.P.(C)-6033/2014	BIMAL GUPTA V/s DELHI METRO RAIL CORPORATION & ANR	PRAVINDER CHAUHAN, MANOJ GUPTA	
		OTHER DETAILS OF ADVOCATES:		
5	W.P.(C)-7755/2014 CM APPL. 18263/2014 CM APPL. 26433/2017	VIRENDER MOHAN & ORS. V/s DELHI AGRICULTURAL MARKETING BOARD & ANR.	KARAN SHARMA	
		OTHER DETAILS OF ADVOCATES:		

6	W.P.(C)-12042/2015 CM APPL. 33423/2019 CM APPL. 62386/2023	SANDEEP KUMAR V/s UNION OF INDIA & ORS.	SHANTHA DEVI RAMAN	
		OTHER DETAILS OF ADVOCATES: SHANTHA DEVI RAMAN()(9810973546)(PETITIONER) SHANTHA DEVI RAMAN(SDRAMANADVANCESERVICE@GMAIL.COM)(9810973546)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, ADVOCATERAJAPPA@GMAIL.COM)()(RESPONDENT)		
7	W.P.(C)-6997/2016 CM APPL. 28760/2016	MOHD. YAMEEN & ORS V/s UNION OF INDIA & ANR	BARKHA BABBAR, DIWAN SINGH CHAUHAN	
		OTHER DETAILS OF ADVOCATES:		
8	CM APPL. 50157/2022 In W.P.(C)-2928/2017(Disposed off case)	PARIKSHIT NAGPAL V/s UNION OF INDIA AND ANR	KETAN MALHOTRA, SATVINDER SINGH, PRIYANKA GUPTA	
		OTHER DETAILS OF ADVOCATES: PRIYANKA SINHA(PRIYANKA.GSINHA@GMAIL.COM)(9899263943)(PETITIONER) G. NARAYAN(G.NARAYANOFFICE@GMAIL.COM, GIGICGEORGE.ADV42@YAHOO.IN)()(RESPONDENT)		
9	W.P.(C)-3093/2017 CM APPL. 13443/2017	ASSOCIATION OF DIAGNOSTICS MANUFACTURERS OF INDIA V/s NATIONAL INSTITUTE OF BIOLOGICALS & ANR	RAJESHWARI & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
10	W.P.(C)-5254/2017 CM APPL. 22300/2017	PUTTI LAL CHAUDHRY & ORS V/s MINISTRY OF RAILWAYS & ORS	MANVENDRA VERMA, VARUN NISCHAL, CHOUDHARY ALI ZIA KABIR & DEEPAK KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES:		
11	W.P.(C)-9212/2017	ANUPAM V/s UNION OF INDIA & ORS	ANUPAM VERMA (PETITIONER IN PERSON)	
		OTHER DETAILS OF ADVOCATES:		
12	W.P.(C)-3673/2018 CM APPL. 14525/2018	RELIANCE COMMUNICATIONS LTD. V/s UNION OF INDIA	SHARATH SAMPATH	
		OTHER DETAILS OF ADVOCATES: SHARATH SAMPATH()(9818903313)(PETITIONER)		
13	W.P.(C)-3712/2018 CM APPL. 14716/2018	VINAY RAINA AND ORS. V/s DISTRICT DISASTER MANAGEMENT AUTHORITY (SOUTH), GOVT. OF NCT OF DELHI AND ANR.	DEVESH MAURYA, MINI PUSHAKARNA	
		OTHER DETAILS OF ADVOCATES: MINI PUSHAKARNA()(9810674872)(PETITIONER) DEVESH MAURYA(MAURYA.DEVESH19@GMAIL.COM)(9807679324)(PETITIONER)		
14	W.P.(C)-945/2019 CM APPL. 4264/2019	BAJAJ CARPET INDUSTRIES LTD. V/s UNION OF INDIA AND ANR.	UDIT JAIN, VIVEK SIBAL	
		OTHER DETAILS OF ADVOCATES: VIVEK SIBAL()(9871014678)(PETITIONER) UDIT JAIN(AJAY.KUMAR7054@GMAIL.COM)(9811419024)(PETITIONER)		
15	W.P.(C)-1561/2019 CM APPL. 7223/2019 CM APPL. 8643/2019 CM APPL. 44242/2019 CM APPL. 14900/2024 CM APPL. 16856/2024	VISHWAS VERMA & ANR V/s DSIIDC & ORS	SARBJIT SHARMA, RAKESH KUMAR MITTAL, MITHLESH JHA, RAJIV BHASIN, ROHIT KUMAR GOEL	
		OTHER DETAILS OF ADVOCATES: MITHLESH JHA()(9990999455)(PETITIONER) MITHLESH JHA()(9990999455)(PETITIONER) RAJIV BHASIN()(9811210505)(PETITIONER) MITHLESH JHA(YOGENDER.SINGH306@GMAIL.COM)(9990999455)(PETITIONER) PARVINDER CHAUHAN, MANSRI(PARVINDERCHAUHAN.ADV@GMAIL.COM,		

		<p>MANSRI25@GMAIL.COM)()(RESPONDENT) NISHANT DATTA, BALENDU, MCD(NISHANT_DATTA@HOTMAIL.COM, BALENDUSHEKHAR@GMAIL.COM, CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI, ANU SALWAN, DDA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANUSALWAN@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)(9868250806)(RESPONDENT) MITHESH JHA(YOGENDER.SINGH306@GMAIL.COM)(9990999455)(PETITIONER) PARVINDER CHAUHAN, MANSRI(PARVINDERCHAUHAN.ADV@GMAIL.COM, MANSRI25@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI, ANU SALWAN, DDA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANUSALWAN@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)(9868250806)(RESPONDENT) NISHANT DATTA, BALENDU, MCD(NISHANT_DATTA@HOTMAIL.COM, BALENDUSHEKHAR@GMAIL.COM, CLOMCDHQ@GMAIL.COM)()(RESPONDENT) RAKESH KUMAR MITTAL(ADVRAKESHMITTAL@GMAIL.COM)(9999303080)(RESPONDENT)</p>		
16	W.P.(C)-4487/2019 CM APPL. 20006/2019 WITH W.P.(C) 4507/2019	COLD RUSH LOGISTICS PRIVATE LIMITED V/s UNION OF INDIA & ORS	RUCHI GUPTA	
		OTHER DETAILS OF ADVOCATES: RUCHI GUPTA()(9811371398)(PETITIONER)		
17	W.P.(C)-11066/2019	SMITHS MEDICAL INDIA PVT. LTD. AND ANR. V/s UNION OF INDIA AND ANR.	JUSCONTRACTUS	
		OTHER DETAILS OF ADVOCATES: JUSCONTRACTUS()(981177786)(PETITIONER)		
18	W.P.(C)-2689/2020	HIND ALUMINIUM INDUSTRIES LIMITED AND ANR. V/s UNION OF INDIA AND ORS.	KUMAR VISHALAKSH	
		OTHER DETAILS OF ADVOCATES: KUMAR VISHALAKSH()(9811419024)(PETITIONER)		
19	W.P.(C)-4240/2020	SHREE ATMA VALLABH JAIN SMARAK SHIKSHAN NIDHI V/s GOVERNMENT OF NCT OF DELHI & ORS.	SAMEER VASHISHT, AMIT JAIN	
		OTHER DETAILS OF ADVOCATES: AMIT JAIN(AMITOSWAL14@GMAIL.COM)(9911525000)(PETITIONER) AMITJAIN(AMITOSWAL14@GMAIL.COM)(9911525000)(PETITIONER) SD MALIPUR(SDMALIPUR@GMAIL.COM)()(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) DIVCOM(DIVCOM@NIC.IN)()(RESPONDENT) SHREE ATMA VALLABH JAIN SMARAK SHIKSHAN NIDHI(AMITOSWAL14@GMAIL.COM)()(RESPONDENT) GOVERNMENT OF NCT OF DELHI(DIVCOM@NIC.IN)()(RESPONDENT) SDM, ALIPUR, DISTRICT NORTH, DELHI(SDMALIPUR@GMAIL.COM)()(RESPONDENT) CONSOLIDATION OFFICER, DISTRICT NORTH, ALIPUR, DELHI(SDMALIPUR@GMAIL.COM)()(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
20	W.P.(C)-4484/2020 CM APPL. 16172/2020	KING ICE PLANT V/s UNION OF INDIA	SHASHI PANWAR	
		OTHER DETAILS OF ADVOCATES: RAJARAM C IYER & SHASHI PANWAR(RAJARAMC.IYER@GMAIL.COM)(9560394800)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) KING ICE PLANT(SHASHIPANWAR01@GMAIL.COM)()(RESPONDENT)		
21	W.P.(C)-9421/2020 CM APPL. 30347/2020	SUMONA MAJUMDAR V/s NATIONAL MEDICAL COMMISSION & ORS.	PRAVEEN KHATTAR, AKHIL SACHAR (DHCLSC), AKHIL SACHAR	
		OTHER DETAILS OF ADVOCATES: AKHIL SACHAR(SACHAR.AKHIL@GMAIL.COM)(9891105069)(PETITIONER) NATIONAL MEDICAL COMMISSION(OFFICESINGHDEV2@GMAIL.COM)(9999012345)(RESPONDENT) THE MEDICAL		

		SUPERINTENDENT(DIARY.SECTION@RMLH.NIC.IN)(9810161546)(RESPONDENT) SUMONA MAJUMDAR(SACHAR.AKHIL@GMAIL.COM)(9891105069)(RESPONDENT) NATIONAL MEDICAL COMMISSION(OFFICESINGHDEV2@GMAIL.COM)(9999012345)(RESPONDENT) DR. RAM MANHAR LOHIA HOSPITAL (DIARY.SECTION@RMLH.NIC.IN)(9810161546)(RESPONDENT) PRAVEEN KHATTAR(LAWPRAVEEN@YAHOO.CO.UK)(9868212700)(RESPONDENT)		
22	W.P.(C)-9537/2020 CM APPL. 30583/2020 CM APPL. 4927/2021	UV ASSET RECONSTRUCTION COMPANY LIMITED V/s UNION OF INDIA & ORS.	LEXORBIS, RAVILOCHAN DALIPARTH, CHANDNI GHATAK, CHANDNI GHATAK	
		OTHER DETAILS OF ADVOCATES: CHANDNIGHATAK(CHANDNIGHATAK26@GMAIL.COM)(8769842888)(PETITIONER) HARSHITA CHOUBEY AND CHANDNI GHATAK(CHAUBEY.HARSHITA@GMAIL.COM , CHANDNIGHATAK26@GMAIL.COM)(9999776655)(PETITIONER) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MANISHA(MANISHA@LEXORBIS.COM)(9811161518)(RESPONDENT) INSLVENCY AND BANKRUPTCY BOARD OF INDIA(CHAIRPERSON@IBBI.GOV.IN)(23462085)(RESPONDENT) INSOLVENCY AND BANKRUPTCY BOARD OF INDIA(CHAIRPERSON@IBBI.GOV.IN)(RESPONDENT) MANISHA SINGH()(9873922734)(PETITIONER) HARSHITA CHOULBEY(CHOUBEY.HARSHITA@GMAIL.COM)(RESPONDENT) RAJAT SEHGAL(RAJATSEHGAL86@GMAIL.COM)(RESPONDENT) RAVI PRAKASH(ADV.PRAKASH.RAVI@GMAIL.COM)(RESPONDENT) CHANDNI GHATAK(CHANDNIGHATAK26@GMAIL.COM)(RESPONDENT) ()(RESPONDENT) RAVILOCHAN DALIPARTH(RAVILOCHAN.95@GMAIL.COM)(9811021128)(PETITIONER)		
23	W.P.(C)-12623/2022 CM APPL. 38240/2022 WITH W.P.(C) 16081/2022	SANJAY ARORA V/s GOVERNMENT OF NCT OF DELHI & ORS.	RUCHIKA RATHI, ATUL SHARMA	AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: MR. ATUL SHARMA(ASA@ASALEGAL.IN)(9873144315)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RUCHIKA RATHI(RUCHIKA.ADV@GMAIL.COM)(9711154508)(RESPONDENT)		
24	W.P.(C)-16081/2022 CM APPL. 50192/2022 WITH W.P.(C) 12623/2022	UDIT AGGARWAL V/s DELHI DENTAL COUNCIL AND ORS	RUCHIKA RATHI	AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: RUCHIKA RATHI()(9711154508)(PETITIONER) DR. SANJAY ARORA(TMJHELPLINE@GMAIL.COM, ASA@ASALEGAL.IN)(RESPONDENT) DELHI DENTAL COUNCIL(REGISTRARDELHIDENTALCOUNCIL@GMAIL.COM)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
25	W.P.(C)-12620/2021	MOHAMMED UMAR ASHRAFI V/s UNION OF INDIA THROUGH MINISTRY OF INFORMATION AND BROADCASTING & ORS.	MAMTA RANI, KHAITAN & CO., SARANSH JAIN, ANKUR VATS, RAJESH RAI	AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: RAJESH RAI(INFO@RRLEGAL.IN)(9810573041)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT) KHAITAN & CO. (COURTCLERK.DEL@KHAITANCO.COM)(9811182853)(RESPONDENT) SARANSH JAIN (JAIN SARANSH19@GMAIL.COM)(9891116807)(RESPONDENT) ANKUR VATS(ANKURVATS3108@GMAIL.COM)(9654988185)(RESPONDENT)		
26	W.P.(C)-14360/2021 CM APPL. 45255/2021 CM APPL. 2897/2022 CM APPL. 59113/2023	ANTRIKSH JOHRI V/s UNION OF INDIA & ANR.	MAMTA RANI, YOGESH BHARDWAJ	AT 02:30 P.M.

		OTHER DETAILS OF ADVOCATES: ANUJA SAXENA(BHARDWAJYOGESH83@GMAIL.COM)(9350105034)(PETITIONER) SUPOUT IN GOOGLE(SUPOUT-IN@GOOGLE.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) ANUJA SAXENA(BHARDWAJYOGESH83@GMAIL.COM)(9350105034)(PETITIONER) SHRUTTIMA EHERSA(SHRUTTIMA@INTTLADVOCARE.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
27	W.P.(C)-1671/2022 CM APPL. 4805/2022	MOLEESHA V/s UNION OF INDIA & ORS.	MAMTA RANI, AMIT GEORGE	AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)(9910524364)(PETITIONER) INDIAN KANOON(WEBMASTER@INDIANKANOON.COM)()(RESPONDENT) R(SUPPORT-IN@GOOGLE.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
28	W.P.(C)-9824/2023 CM APPL. 37746/2023 CM APPL. 37747/2023	D G V/s UNION OF INDIA & ORS.	SATYAM THAREJA	
		OTHER DETAILS OF ADVOCATES: SATYAM THAREJA(OFFICE@TNCLAW.IN)(9711097015)(PETITIONER) INDIAN KANOON(API@INDIANKANOON.COM, ANU@BAGAI.CO.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
FOR DISPOSAL				
29	LA.APP.-82/2019	SANTOSH HOSPITALITY PVT LTD V/s UNION OF INDIA & ANR	VIBHA MAHAJAN SETH, DEEPAK KHOSLA	
		OTHER DETAILS OF ADVOCATES: DEEPAK KHOSLA()(9811218591)(PETITIONER)		
PART-HEARD MATTERS				
30	BAIL APPLN.-2740/2021 CRL.M.A. 1712/2022 CRL.M.A. 19573/2023 WITH BAIL APPLN. 2835/2021	NALINI BHANDARI V/s STATE	VRINDA BHANDARI, BHARAT SHARMA, UPENDER KUMAR, VRINDA BHANDARI	
		OTHER DETAILS OF ADVOCATES: BHARATSHARMA(ADVOCATEBHARAT001@GMAIL.COM)(9811449799)(PETITIONER) BHARAT SHARMA(ADVOCATEBHARAT001@GMAIL.COM)(9811449799)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KUMAR UPENDER(MY.JURIST007@GMAIL.COM)(9899664941)(PETITIONER) PIYUSH PAHUJA(ADVPIYUSHPAHUJA91@GMAIL.COM)(8860459079)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VRINDA BHANDARI(VRINDA@VBCHAMBERS.IN)(9711680348)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) DATTA(DATTASSOCIATES@YAHOO.COM)()(RESPONDENT) VRINDA BHANDARI(VRINDABHANDARI89@GMAIL.COM)(9711680348)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-182/2020) BAIL APPLN. 2835/2021 FILED BY JAGMOHAN BHANDARI (D. OF HEARING : 08-APR-24) W.P.(CRL) 2014/2021 FILED BY NALINI BHANDARI (DISPOSED ON : 09-DEC-22) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-182/2020)
31	BAIL APPLN.-2835/2021 CRL.M.A. 3338/2022 CRL.M.A. 19572/2023	JAGMOHAN BHANDARI V/s STATE	BHARAT SHARMA, UPENDER KUMAR, VRINDA BHANDARI	
		OTHER DETAILS OF ADVOCATES: BHARAT SHARMA(ADVOCATEBHARAT001@GMAIL.COM)(9811449799)(PETITIONER) BHARATSHARMA(ADVOCATEBHARAT001@GMAIL.COM)(9811449799)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PIYUSH PAHUJA(ADVPIYUSHPAHUJA91@GMAIL.COM)(8860459079)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VRINDA BHANDARI(VRINDA@VBCHAMBERS.IN)(9711680348)(PETITIONER) DATTA(DATTASSOCIATES@YAHOO.COM)()(RESPONDENT) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-182/2020) BAIL APPLN. 2740/2021 FILED BY NALINI BHANDARI (D. OF HEARING : 08-APR-24) W.P.(CRL) 2014/2021 FILED BY NALINI BHANDARI (DISPOSED ON : 09-DEC-22) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-182/2020)

32	W.P.(C)-7979/2010 CM APPL. 20593/2010 CM APPL. 18388/2018 CM APPL. 19024/2019 CM APPL. 5749/2023 CM APPL. 10842/2023	JASLEEN RAVI INDER SINGH & ORS V/s LAND AND DEVELOPMENT OFFICE & ORS	KIRTIMAN SINGH, ABDUL RASHEED QURESHI, NEERAJ CHAUDHARI, LALIT GUPTA, KIRTIMAN SINGH	
		<p>OTHER DETAILS OF ADVOCATES:</p> <p>KIRTIMAN SINGH()(7042427073)(PETITIONER) LALIT GUPTA()(9810355699)(PETITIONER) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)(9891776632)(PETITIONER) LG LAW OFFICE(LGLAWOFFICE16@GMAIL.COM)()(PETITIONER) LALIT GUPTA (LGADVOCATES@GMAIL.COM)(9810355699)(PETITIONER) BLRAJ (BLRAJMAHAPATRA@GMAIL.COM)()(RESPONDENT) PAWAN MATHUR (PAWANMATHURCAUSELLST@GMAIL.COM)()(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)(9811700872)(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)(9811700872)(RESPONDENT)</p>		
FOR CONSIDERATION				
33	W.P.(C)-13408/2019 CM APPL. 54421/2019 CM APPL. 44765/2022 CM APPL. 44766/2022	RAJANI KASHYAP V/s NBCC (INDIA) LIMITED AND ORS.	RAJIV BHUPAL SAMAIYAR, S. BENO BENCIGAR, SWAYAM PRAKASH	
		<p>OTHER DETAILS OF ADVOCATES:</p> <p>S. BENO BENCIGAR()(9911675022)(PETITIONER) S. BENO BENCIGAR AND S P KASHYAP()(9911675022)(PETITIONER) HRM NBCC INDIA(HRM@NBCCINDIA.COM, RP.GOEL@NBCCINDIA.COM, NBHANDARI2009@GMAIL.COM)()(RESPONDENT) RAJIV BHUPAL SAMAIYAR(RBSAMAIYAR@YAHOO.COM)(9811343911)(RESPONDENT)</p>		

COURT NO. 25
HON'BLE MS.JUSTICE SWARANA KANTA SHARMA

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

harikishan.berwa@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(CRL)-579/2024 CRL.M.A. 5302/2024	HARI SHANKAR AND ORS V/s STATE GNCT OF DELHI AND ORS	ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR SHARMA (ADV.ALOKSHARMA36@GMAIL.COM)(9968251053)(PETITIONER) ALOK KUMAR (ADV.ALOKSHARMA36@GMAIL.COM)(9968251053)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(HARSH VIHAR-489/2018)
2	W.P.(CRL)-592/2024	KARAN SINGH V/s STATE OF NCT OF DELHI	PARANJAY CHOPRA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: PARANJAY CHOPRA(CHOPRA.PARANJAY@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MALVIYA NAGAR-323/2009) BAIL APPLN. 1207/2010 FILED BY SHASHI KANT @ KAKU (DISPOSED ON : 15-JUL-10) BAIL APPLN. 1699/2012 FILED BY BHARAT BHARDWAJ @ NIKKU (DISPOSED ON : 30-NOV-12) BAIL APPLN. 524/2013 FILED BY SHASHI KANT @ KAKU (DISPOSED ON : 08-OCT-13) BAIL APPLN. 593/2013 FILED BY MANOJ GULAIA (DISPOSED ON : 10-APR-13) BAIL APPLN. 1369/2013 FILED BY MANOJ GULAIA (DISPOSED ON : 08-OCT-13) BAIL APPLN. 2126/2014 FILED BY BHEESHAM SHARMA (DISPOSED ON : 25-NOV-14) BAIL APPLN. 2125/2014 FILED BY SUNIL PANDEY @ SONU (DISPOSED ON : 25-NOV-14) CRL.A. 308/2019 FILED BY SHASHIKANT BHARDWAJ @KAKU (DISPOSED ON : 27-MAR-23) CRL.A. 246/2019 FILED BY AMIT PANDEY & ANR (DISPOSED ON : 27-MAR-23) CRL.A. 423/2019 FILED BY BHISHAM SHARMA @ SIDHARTH SHARMA (DISPOSED ON : 27-MAR-23) CRL.A. 422/2019 FILED BY MANOJ GULIA (DISPOSED ON : 27-MAR-23) CRL.A. 514/2019 FILED BY SH. BHARAT BHARDWAJ @ NIKKU (DISPOSED ON : 27-MAR-23) CRL.A. 653/2019 FILED BY AMIT GULIA (DISPOSED ON : 27-MAR-23)

				W.P.(CRL) 1896/2023 FILED BY AMIT GULIA @ ANDAL (D. OF HEARING : 21-MAY-24) W.P.(CRL) 1736/2023 FILED BY BHARAT BHARDWAJ @ NIKKU (D. OF HEARING : 21-MAY-24) P.S.-FIR NO. :(MALVIYA NAGAR-323/2009)
FOR ADMISSION				
3	BAIL APPLN.-1039/2024	RAHUL KUMAR PAL V/s STATE GOVT OF NCT OF DELHI THROUGH SHO P S LAHORI GATE	RANDHEER SINGH	
		OTHER DETAILS OF ADVOCATES: RANDHEER SINGH (ADVRDSINGH2001@GMAIL.COM)(9711955204)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(LAHORI GATE-000111/2022) BAIL APPLN. 2983/2022 FILED BY RAHUL KUMAR PAL (DISPOSED ON : 20-OCT-22) P.S.-FIR NO. :(LAHORI GATE-000111/2022)
4	W.P.(CRL)-2338/2022	SAVITRI SOLANKI V/s STATE AND ORS	NIRMAL PANDIT	
		OTHER DETAILS OF ADVOCATES:		
5	W.P.(CRL)-1485/2023	CHIRANJEEV SINGH & ORS. V/s STATE (GOVT. OF NCT OF DELHI) AND ANR.	UDAY SHANKAR	
		OTHER DETAILS OF ADVOCATES: UDAY SHANKAR (KARANGOUR3@GMAIL.COM)(9810805071)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-181/2023)
AFTER NOTICE MISC. MATTERS				
6	BAIL APPLN.-2436/2023	PARVEEN KUMAR SOLANKI V/s DIRECTORATE OF REVENUE INTELLIGENCE	VIKRAM HEGDE	
		OTHER DETAILS OF ADVOCATES: VIKRAM HEGDE (VIKRAM@VHLAWCHAMBERS.IN)(9599927812)(PETITIONER) VIKRAM HEGDE (VIKRAM@VHLAWCHAMBERS.IN)(9599927812)(PETITIONER) VIKRAM HEGDE (VIKRAM@VHLAWCHAMBERS.IN)(9599927812)(PETITIONER)		
7	BAIL APPLN.-3289/2023 CRL.M.A. 26484/2023	RAJESH CHAUHAN V/s STATE OF GOVERNMENT OF NCT OF DELHI THROUGH HOME SECRETARY & ANR.	MANISH SHANKER	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-151/2020)
8	BAIL APPLN.-707/2024 CRL.M.A. 6254/2024	TILAK V/s STATE (NCT OF DELHI)	PARAS JOSHI	
		OTHER DETAILS OF ADVOCATES: URVASHI BHATIA(BHATIAANDKHATRILAWOFFICE@GMAIL.COM)(9899905773)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KANJHAWALA-645/2021) BAIL APPLN. 4215/2021 FILED BY DEEPAK (DISPOSED ON : 28-JAN-22) BAIL APPLN. 1726/2022 FILED BY TILAK (DISPOSED ON : 10-MAY-23) BAIL APPLN. 3590/2023 FILED BY TILAK (DISPOSED ON : 30-OCT-23) P.S.-FIR NO. :(KANJHAWALA-645/2021)
9	CRL.A.-48/2009 WITH CRL.A. 49/2009	BANARAS BEADS LTD. V/s ASSISTANT DIRECTOR ENFORCEMENT DIRECTORATE & ORS.	SANJAY KATYAL, AMIT MAHAJAN, SHIVA RAJ B.MATHUR	
		OTHER DETAILS OF ADVOCATES:		

10	CRL.A.-49/2009	ASHOK KUMAR GUPTA & ANR. V/s ASSISTANT DIRECTOR ENFORCEMENT DIRECTORATE & ANR.	AVINDER SINGH, ANURAG KUMAR, S P NIGAM, MR.SHIVA RAJ B.MATHUR	
		OTHER DETAILS OF ADVOCATES:		
11	CRL.A.-288/2009	AJAY @ DAINAL @ DAINI V/s STATE	LOVEKESH SAWHNEY, S.K. PANDEY	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(SHAKARPUR-861/2007)
12	CRL.A.-312/2009 WITH CRL.A. 313/2009	AJIT SINGH @ JEETA V/s STATE	ASHOK KUMAR MISHRA, LOVEKESH SAWHNEY, AASHAA TIWARI, MS YATESH, OM DATT SHARMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KANJHAWALA-321/2002) BAIL APPLN. 1115/2008 FILED BY AJEET SINGH @ JEETA (DISPOSED ON : 10-SEP-08) BAIL APPLN. 574/2008 FILED BY AJIT SINGH @ JEETA (DISPOSED ON : 18-MAR-08) CRL.A. 313/2009 FILED BY AJEET SINGH @ JEETA (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(KANJHAWALA-321/2002)
13	CRL.A.-313/2009	AJEET SINGH @ JEETA V/s STATE	LOVEKESH SAWHNEY, MS YATESH, OM DATT SHARMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KANJHAWALA-321/2002) CRL.A. 312/2009 FILED BY AJIT SINGH @ JEETA (D. OF HEARING : 08-APR-24) BAIL APPLN. 1115/2008 FILED BY AJEET SINGH @ JEETA (DISPOSED ON : 10-SEP-08) BAIL APPLN. 574/2008 FILED BY AJIT SINGH @ JEETA (DISPOSED ON : 18-MAR-08) P.S.-FIR NO. :(KANJHAWALA-321/2002)
14	CRL.A.-1520/2011	RAJINDER SINGH NEGI V/s STATE	M L YADAV	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH- 13/2005)
15	CRL.A.-539/2020 CRL.M.(BAIL) 8255/2020	KULDEEP SINGH SENGER V/s CENTRAL BUREAU OF INVESTIGATION	JATIN BHATT, KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: KANHAIYASINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) NIKHIL(REACHNIKHILGOEL@GMAIL.COM)()(RESPONDENT) KULDEEP SINGH SENGER(ADV.SINGHAL@GMAIL.COM)(9212424765)(RESPONDENT) CENTRAL BUREAU OF INVESTIGATION(REACHNIKHILGOEL@GMAIL.COM)()(RESPONDENT) JATIN BHATT(JATINBHATT@OUTLOOK.COM)(7217710552)(RESPONDENT)		P.S.-FIR NO. :(CBI-9(S)/2018)
16	CRL.M.C.-99/2020	MAHENDER PAL CHAUHAN & ANR V/s STATE & ANR	MANU SISHODIA	
		OTHER DETAILS OF ADVOCATES: MANU SISHODIA()(9810019309)(PETITIONER)		P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD- 402/2007)
17	CRL.M.C.-213/2020	SUNIL RASTOGI V/s STATE	ABHIMANYU KAMPANI LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU KAMPANI LAW OFFICES()(9818647579)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-173/2017) BAIL APPLN. 3056/2019 FILED BY SUNIL

				<p>RASTOGI (DISPOSED ON : 06-MAR-20) BAIL APPLN. 3096/2019 FILED BY KAPIL RASTOGI (DISPOSED ON : 02-MAR-21) CRL.M.C. 1445/2022 FILED BY MS MARG REALCON PRIVATE LTD (D. OF HEARING : 15-MAY-24)</p> <p>P.S.-FIR NO. :(ECONOMIC OFFENCE WING-173/2017)</p>
18	CRL.M.C.-1364/2020	ABHISHEK SHARMA V/s STATE & ANR.	JYOTI GUPTA	
		OTHER DETAILS OF ADVOCATES: JYOTI GUPTA()(9871598630)(PETITIONER)		P.S.-FIR NO. :(KOTLA MUBARAKPUR-118/2016)
19	CRL.M.C.-1548/2020	CENTRAL GOODS AND SERVICE TAX V/s VIKRAM GOYAL	MANBHAR MITTAL, SATISH AGGARWALA	
		OTHER DETAILS OF ADVOCATES: SATISH AGGARWALA(SATISHAGGARWALA@YAHOO.COM)(9899816666)(PETITIONER) SATISH AGGARWALA(SATISHAGGARWALA@GMAIL.COM)(9899816666)(PETITIONER) SATISH AGGARWALA(SATISHAGGARWALA@GMAIL.COM)(9899816666)(PETITIONER) MANBHAR MITTAL (MANUMITTAL0607@GMAIL.COM)(9718591657)(RESPONDENT)		
20	CRL.M.C.-1758/2020 CRL.M.A. 12244/2020	SH. SHYAMAL ROY CHOWDURY V/s STATE & ANR.	VIVEK KUMAR TANDON, SUSHANT KUMAR BHADURI	
		OTHER DETAILS OF ADVOCATES: S K BHADURI(SUSHANT.BHADURI@GMAIL.COM)(9810439195)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANISH(MANISHLEGALSOLUTIONS@GMAIL.COM)(9811007215)(RESPONDENT) CHAITNYA GOSAIN(CRIMINALSTANDINGCOUNSEL@GMAIL.COM)(999981270)(RESPONDENT) SH. SHYAMAL ROY CHOWDURY(SUSHANT.BHADURI@GMAIL.COM)()(RESPONDENT) SH. SHYAMAL ROY CHOWDURY(SUSHANT.BHADURI@GMAIL.COM)(9810439195)(RESPONDENT) SH. SHYAMAL ROY CHOWDURY(SUSHANT.BHADURI@GMAIL.COM)()(RESPONDENT) PRADEEP GODHWANI (MANISHLEGALSOLUTIONS@GMAIL.COM)()(RESPONDENT) PRADEEP GODHWANI (MANISHLEGALSOLUTIONS@GMAIL.COM)()(RESPONDENT) STATE THROUGH GOVT OF N.C.T. OF DELHI (CRIMINALSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) VIVEK KUMAR TANDON(TANDONADVOCATES@GMAIL.COM)(9810177733)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJINDER NAGAR-50/2009) W.P.(CRL) 249/2010 FILED BY SHYAMAL ROY CHOWDHARY (DISPOSED ON : 26-SEP-12) P.S.-FIR NO. :(RAJINDER NAGAR-50/2009)
21	CRL.M.C.-1787/2020 CRL.M.A. 12489/2020 WITH CRL.M.C. 2107/2020	RELIGARE FINVEST LIMITED V/s STATE AND ANR	MANEKA KHANNA, ADITYA DEWAN, SANDEEP DEVASHISH DAS	
		OTHER DETAILS OF ADVOCATES: SANDEEP DAS SURBHI SHARMA(SANDEEP.DAS@PRISMLAW.IN)(971386861)(PETITIONER) SANDEEPDAS(SANDEEP.DAS@DASLAW.CO.IN)(9717798958)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANEKA KHANNA(MANEKAKHANNA@GMAIL.COM)(9830059899)(RESPONDENT) ADITYA DEWAN (ADITYADEWAN@GMAIL.COM)(8527611077)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-189/2019) CRL.M.C. 3173/2021 FILED BY DBS BANK INDIA LIMITED (DISPOSED ON : 24-MAR-23) CRL.M.C. 2107/2020 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-189/2019)
22	CRL.M.C.-2107/2020 CRL.M.A. 15027/2020	RELIGARE FINVEST LIMITED V/s STATE OF NCT OF DELHI AND ANR	SANDEEP DEVASHISH DAS	
		OTHER DETAILS OF ADVOCATES: SANDEEPDAS(SANDEEP.DAS@DASLAW.CO.IN)(9717798958)(PETITIONER) SANDEEP DAS(SANDEEP.DAS@PRISMLAW.IN)(9717798958)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-189/2019) CRL.M.C. 3173/2021 FILED BY DBS BANK INDIA LIMITED (DISPOSED ON : 24-MAR-23) CRL.M.C. 1787/2020 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 08-APR-24)

				P.S.-FIR NO. :(ECONOMIC OFFENCE WING-189/2019)
23	CRL.M.C.-2134/2020 CRL.M.A. 15219/2020	SMT. SHALLY CHAWLA V/s RAJESH AGGARWAL	NOOR ALAM, SANJEEV KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJEEVKUMAR(LAWYERSANJEEV@GMAIL.COM)(9971178842)(PETITIONER) SANJEEV KUMAR(LAWYERSANJEEV@GMAIL.COM)(9971178842)(PETITIONER) AKTRIVEDI(AKTRIVEDIADVOCATE@GMAIL.COM)()(RESPONDENT) A K TRIVEDI(AKTRIVEDIADVOCATE@GMAIL.COM)(9810104312)(RESPONDENT) SMT. SHALLY CHAWLA(LAWYERSANJEEV@GMAIL.COM)(9971178842)(RESPONDENT) RAJESH AGGARWAL(AKTRIVEDIADVOCATE@GMAIL.COM)(9810104312)(RESPONDENT) NOOR ALAM(NOORALAM22@GMAIL.COM)(9911757669)(PETITIONER)		
24	W.P.(CRL)-807/2015 CRL.M.A. 5793/2015	SOCIAL ACTION FORUM FOR MANAV ADHIKAR & ANR. V/s STATE OF NCT OF DELHI & ANR.	DR.CHARU WALIKHANNA	
		OTHER DETAILS OF ADVOCATES:		
25	W.P.(CRL)-35/2023 CRL.M.A. 395/2023 CRL.M.A. 27658/2023 WITH W.P.(CRL) 749/2023	B L AGGARWAL V/s STATE OF NCT OF DELHI & ANR.	ANURAG OJHA	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA(FILING.CJLLP@GMAIL.COM)(8969011590)(PETITIONER) ANURAG OJHA(FILING.CJLLP@GMAIL.COM)(8969011590)(PETITIONER) VIJAY KR SINGHI(SANGHIVIJAY@YAHOO.COM)(9811040602)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIJAY KR. SANGHI(SANGHIVIJAY@YAHOO.COM)(9811040602)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANURAG OJHA (FILING.CJLLP@GMAIL.COM)(8969011590)(PETITIONER) ANURAG OJHA (FILING.CJLLP@GMAIL.COM)(8969011590)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-60/2022) W.P.(CRL) 2951/2022 FILED BY SINGHAL PROPBUILD PVT LTD & ANR. (D. OF HEARING : 25-APR-24) BAIL APPLN. 853/2023 FILED BY VINOD BANSAL (D. OF HEARING : 30-APR-24) BAIL APPLN. 1142/2023 FILED BY B L AGGARWAL (D. OF HEARING : 30-APR-24) W.P.(CRL) 749/2023 FILED BY VINOD BANSAL (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-60/2022)
26	W.P.(CRL)-749/2023 CRL.M.A. 6921/2023	VINOD BANSAL V/s STATE OF NCT OF DELHI & ANR.	ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-60/2022) W.P.(CRL) 2951/2022 FILED BY SINGHAL PROPBUILD PVT LTD & ANR. (D. OF HEARING : 25-APR-24) BAIL APPLN. 853/2023 FILED BY VINOD BANSAL (D. OF HEARING : 30-APR-24) W.P.(CRL) 35/2023 FILED BY B L AGGARWAL (D. OF HEARING : 08-APR-24) BAIL APPLN. 1142/2023 FILED BY B L AGGARWAL (D. OF HEARING : 30-APR-24) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-60/2022)
27	W.P.(CRL)-507/2023 CRL.M.A. 17387/2023	RAJ KUMAR @RAJU V/s STATE OF NCT OF DELHI	GAYATRI NANDWANI (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ANKUR CHAUDHARY(ADV.ANKURCHAUDHARY@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GEETA COLONY-49/2010) CRL.A. 696/2012 FILED BY DINESH KUMAR MATHUR (DISPOSED ON : 16-AUG-17) CRL.A. 180/2013 FILED BY RAJ KUMAR @ RAJU (DISPOSED ON : 16-AUG-17) W.P.(CRL) / FILED BY RAJ KUMAR @ RAJU (D.

				OF HEARING :) W.P.(CRL) 536/2022 FILED BY RAJ KUMAR @ RAJU (DISPOSED ON : 10-MAR-22) P.S.-FIR NO. :(GEETA COLONY-49/2010)
28	W.P.(CRL)-1472/2023 CRL.M.A. 13998/2023	PRAMOD GOYAL & ORS. V/s STATE THROUGH P.S. ZAFRABAD DELHI	ADITYA VIKRAMSINGH CHAUHAN	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAFFARABAD-87/2015) CRL.M.C. 970/2015 FILED BY RAJINDER PRASAD GOYAL (DISPOSED ON : 11-MAR-15) P.S.-FIR NO. :(JAFFARABAD-87/2015)
29	W.P.(CRL)-2329/2023	VANDANA SACHDEVA V/s STATE OF NCT OF DELHI	MOHIT CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: MOHIT CHAUDHARY (MOHITCHADUAHRY2020@GMAIL.COM)(9810663997)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHALIMAR BAGH-456/2023)
30	W.P.(CRL)-2752/2023	MONU @ JIJI V/s STATE OF NCT OF DELHI	SHIV CHOPRA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SUMMINDER PASWAN(SUMMINDERPASWANADV@GMAIL.COM)(9810949951)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ROHINI SOUTH-260/2016) CRL.A. 909/2019 FILED BY MONU @ JIJI (DISPOSED ON : 23-MAY-23) P.S.-FIR NO. :(ROHINI SOUTH-260/2016)
31	W.P.(CRL)-3228/2023	M/S OM BUILDERS & ANR. V/s GOVERNMENT OF INDIA (NCT OF DELHI) & ANR.	ISHAN SANGHI, VIVEK AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SUMIT RAJPUTR(SUMITRAJPUT7641@GMAIL.COM)()(PETITIONER) A & A LAW CORP(INFO@AALAWCORP.COM)(9811770164)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ISHAN SANGHI(ISHANSANGHI@GMAIL.COM)(9999712309)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
32	BAIL APPLN.-1740/2009 CRL.M.A. 13610/2010 CRL.M.A. 4587/2012 CRL.M.A. 13614/2014 CRL.M.A. 18718/2016 CRL.M.A. 19128/2016 CRL.M.A. 14478/2017 CRL.M.A. 47831/2018 CRL.M.A. 16297/2022 CRL.M.A. 9256/2023 WITH W.P.(CRL) 1189/2010 CONT.CAS(C) 401/2011 CONT.CAS(C) 609/2011 CRL.M.C. 3689/2010 W.P.(CRL) 1191/2010	AJAY MOHAN KAPUR V/s STATE N.C.T. OF DELHI	SUD & SUD, PANKAJ BAGGA, MR.TARUN GOOMBER, R D RANA, GURPREET, DUBEY & CO, JAI BANSAL, ARVIND SHARMA, R.D. RANA	
		OTHER DETAILS OF ADVOCATES: ARVIND SHARMA(ARVINDVATS86@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) R.D. RANA()(9810195190)(PETITIONER) R.D. RANA(ARVINDVATS86@GMAIL.COM)(9810195150)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(LAJPAT NAGAR-251/2009) CRL.M.C. 666/2010 FILED BY RAKHI @ POOJA KAPUR (DISPOSED ON : 07-DEC-10) CRL.M.C. / FILED BY RAKHI @ POOJA KAPUR (D. OF HEARING :) CRL.M.C. 3689/2010 FILED BY RAKHI @ POOJA KAPUR (D. OF HEARING : 08-APR-24) W.P.(CRL) 1189/2010 FILED BY AJAY MOHAN

				KAPOOR (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(LAJPAT NAGAR-251/2009)
33	CRL.M.C.-3689/2010 CRL.M.A. 4237/2011 CRL.M.A. 5342/2013 CRL.M.A. 9939/2013 CRL.M.A. 12231/2013 CRL.M.A. 12791/2013 CRL.M.A. 14375/2014 CRL.M.A. 14474/2017	RAKHI @ POOJA KAPUR V/s STATE & ANR	KIRAN SINGH, ARUN CHOUDHARY, R D RANA, PRAMOD KUMAR DUBEY, R P LUTHRA, RITESH THUSU, ASHLEY CHERIAN, GURPREET SINGH, ARUN CHAUDHARY, RD RANA, ASHIM SHRIDHAR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(LAJPAT NAGAR-251/2009) BAIL APPLN. 1740/2009 FILED BY AJAY MOHAN KAPUR (DISPOSED ON : 30-NOV-16) CRL.M.C. 666/2010 FILED BY RAKHI @ POOJA KAPUR (DISPOSED ON : 07-DEC-10) CRL.M.C. / FILED BY RAKHI @ POOJA KAPUR (D. OF HEARING :) W.P.(CRL) 1189/2010 FILED BY AJAY MOHAN KAPOOR (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(LAJPAT NAGAR-251/2009)
34	W.P.(CRL)-1189/2010 CRL.M.A. 13674/2010 CRL.M.A. 2261/2011 CRL.M.A. 12410/2013 CRL.M.A. 15153/2013 CRL.M.A. 6280/2016 CRL.M.A. 10379/2016 CRL.M.A. 12604/2016 CRL.M.A. 1719/2017 CRL.M.A. 12006/2017 CRL.M.A. 12686/2017 CRL.M.A. 14489/2017 CRL.M.A. 16951/2017 CRL.M.A. 21177/2017 CRL.M.A. 5469/2018 CRL.M.A. 6405/2018 CRL.M.A. 34067/2018 CRL.M.A. 241/2019 CRL.M.A. 2277/2019 CRL.M.A. 2475/2019 CRL.M.A. 9835/2019 CRL.M.A. 10181/2019 CRL.M.A. 11795/2019 CRL.M.A. 13131/2019 CRL.M.A. 14276/2020 CRL.M.A. 14372/2020 CRL.M.A. 14373/2020 CRL.M.A. 854/2021 CRL.M.A. 3945/2021 CRL.M.A. 8114/2021 CRL.M.A. 14212/2022 CRL.M.A. 30088/2023 WITH BAIL APPLN. 1740/2009	AJAY MOHAN KAPOOR V/s STATE & ANR	PRABHJIT, WITHOUT GENERATE, PANKAJ BAGGA, BAKUL JAIN & GURPREET SINGH, R P LUTHRA, ASHIM SHARIDHAR, RAKESH MUKHIJA, R.D RANA, R D RANA, R. D RANA, R.D. RANA, LAHANA SINGH SAINI, ARVIND SHARMA, ARVIND SHARMA, NEERAD PANDEY	
		OTHER DETAILS OF ADVOCATES: R. D RANA()(9810195190)(PETITIONER) R.D. RANA()(9810195190)(PETITIONER) R D RANA()(9810195190)(PETITIONER) R D RANA()(9810195190)(PETITIONER) R D RANA()(9810195190)(PETITIONER) R.D. RANA()(9810195190)(PETITIONER) R D RANA()(9810195190)(PETITIONER) R.D. RANA()(9810195190)(PETITIONER) R.D. RANA()(9810195190)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(LAJPAT NAGAR-251/2009) BAIL APPLN. 1740/2009 FILED BY AJAY MOHAN KAPUR (DISPOSED ON : 30-NOV-16) CRL.M.C. 666/2010 FILED BY RAKHI @ POOJA KAPUR (DISPOSED ON : 07-DEC-10) CRL.M.C. / FILED BY RAKHI @ POOJA KAPUR (D. OF HEARING :) CRL.M.C. 3689/2010 FILED BY RAKHI @ POOJA KAPUR (D. OF HEARING : 08-APR-24)

		R.D. RANA()(9810195190)(PETITIONER) LAHANA SAINI(ADVOCATE.LSSAINI@GMAIL.COM)(9810061848)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) R P LUTHRA(ADVOLUTHRA@YAHOO.CO.IN)(9818133399)(RESPONDENT) L S SAINI(ADVOCATE.LSSAINI@GMAIL.COM)(9810061848)(RESPONDENT) RAKESH KUMAR(RKADV786@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) R P LUTHRA(ADVOLUTHRA@YAHOO.CO.IN)(9818133399)(RESPONDENT) ARVIND SHARMA & R D RANA(ARVINDVATS86@GMAIL.COM)(9999168332)(PETITIONER) ARVINDSHARMA(ARVINDVATS86@GMAIL.COM)(9999168332)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LAHANA SAINI(ADVOCATE.LSSAINI@GMAIL.COM)(9810061848)(PETITIONER) L S SAINI(ADVOCATE.1SSAINI@GMAIL.COM)(9810061848)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAKESH(RKADV786@GMAIL.COM)()(RESPONDENT) LAHANA SAINI(ADVOCATE.LSSAINI@GMAIL.COM)(9810061848)(PETITIONER) L.K.SAINI(ADVOCATE.LSSAINI@GMAIL.COM)(9810061848)(PETITIONER) KAPILSHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARVIND SHARMA(ARVINDVATS86@GMAIL.COM)(9810195190)(PETITIONER) KAPIL SHARMA (DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(LAJPAT NAGAR-251/2009)
35	W.P.(CRL)-1191/2010 CRL.M.A. 13677/2010 CRL.M.A. 12415/2013	AJAY MOHAN KAPOOR V/s STATE & ANR	PRABHJIT, PANKAJ BAGGA, Y P SINGH, PRAMOD KUMAR DUBEY, BAKUL JAIN & GURPREET SINGH, R P LUTHRA, RAKESH MUKHIJA, R D RANA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJOURI GARDEN-306/2009) BAIL APPLN. 1741/2009 FILED BY AJAY MOHAN KAPUR (DISPOSED ON : 21-DEC-09) CRL.M.C. 3689/2010 FILED BY RAKHI @ POOJA KAPUR (D. OF HEARING : 08-APR-24) CRL.M.C. 666/2010 FILED BY RAKHI @ POOJA KAPUR (DISPOSED ON : 07-DEC-10) P.S.-FIR NO. :(RAJOURI GARDEN-306/2009)
36	CONT.CAS(C)-401/2011 WITH BAIL APPLN. 1740/2009 W.P.(CRL) 1189/2010	AJAY MOHAN KAPUR V/s POOJA KAPUR	RAJESH RATTAN, RAKESH MUKHIJA	
		OTHER DETAILS OF ADVOCATES:		
37	CONT.CAS(C)-609/2011 WITH CRL.M.C. 3689/2010	POOJA KAPOOR @ RAKHI V/s AJAY MOHAN KAPUR	PRAMOD KR DUBEY, PANKAJ BAGGA	
		OTHER DETAILS OF ADVOCATES:		
FOR FINAL DISPOSAL				
38	CRL.A.-905/2010 CRL.M.A. 3574/2015	JAI BHAGWAN KATRIA V/s STATE	SUNIL MITTAL, S K BHATNAGAR, SUNIL K MITTAL	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-8/2006) CRL.M.C. 625/2010 FILED BY JAI BHAGWAN KATARIA (DISPOSED ON : 19-MAR-10) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH- 8/2006)
39	CRL.M.C.-103/2020	DURGAWATI V/s STATE	VISHAL CHAUHAN, NIKITA SHARMA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: NIKITA SHARMA()(9811979661)(PETITIONER) VISHAL CHAUHAN(VISHALCHAUHAN.ADV@GMAIL.COM)(9212172077)(RESPONDENT)		

40	CRL.M.C.-565/2020	P. VICTIM V/s STATE NCT OF DELHI & ANR	BASANT KUMAR, V.K JHA	
		OTHER DETAILS OF ADVOCATES: V.K JHA()(9868764701)(PETITIONER) BASANT KUMAR(ADVBASANTKRGAUTAM@GMAIL.COM)(9013012928)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUKHERJEE NAGAR-731/2018) BAIL APPLN. 519/2019 FILED BY ANKIT KUMAR CHATURVEDI (DISPOSED ON : 23-JUL-19) P.S.-FIR NO. :(MUKHERJEE NAGAR-731/2018)
41	CRL.M.C.-3563/2022	RAJENDER KUMAR V/s THE STATE GOVT. OF DELHI & ANR.	GAURAV SINGH, MOHAR SINGH JADHAV	
		OTHER DETAILS OF ADVOCATES: M.S.YADAV(STOICJADHAV@YAHOO.CO.IN)(9213173678)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GAURAV SINGH(GRVSINGH.SINGH1@GMAIL.COM)(9650649735)(PETITIONER)		
FOR FINAL DISPOSAL (CONNECTED)				
42	CRL.M.C.-2894/2006 WITH W.P.(CRL) 1334/2004 W.P.(CRL) 335/2004 CRL.M.C. 4664/2006 CRL.M.C. 1154/2008	ASHA V/s STATE & ORS	MR.VIJAY AGGARWAL, RAKESH MUKHIJA, MR.PUNEET MITTAL, MR. RAJIV CHANDHIOKE, M.P.SINGH, MANOJ KUMAR, JAYANT K MEHTA, MR. RAJAN K.CHOURASIA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER)		
43	W.P.(CRL)-1334/2004	RAJAN PANT V/s STATE	R.N. MITTAL, PUNEET MITTAL, RAJDIPA BEHURA, SHAHIDA BEGUM, ANIL SONI, JASPREET S.RAI, PRAMOD JALAN, AKSHAY BIPIN	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK MARG-126/2004) BAIL APPLN. 1911/2004 FILED BY RANJAN PANT (DISPOSED ON : 06-JAN-05) CRL.M.C. 4664/2006 FILED BY KANWAL CHAUDRI (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(TILAK MARG-126/2004)
44	W.P.(CRL)-335/2004 WITH CRL.M.C. 1154/2008 W.P.(CRL) 1334/2004 CRL.M.C. 4664/2006	RANJAN PANT V/s STATE & ORS.	RAJDIPA BEHURA, PUNEET MITTAL, AKSHAY BIPIN, R.N.MITTAL, ANIL SONI, SHAHIDA BEGUM, JASPREET S.RAI, AKSHAY MALIK, NARESH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHALIMAR BAGH-628/2000) CRL.M.C. 4670/2003 FILED BY BRIJ BHUSHAN (DISPOSED ON : 12-AUG-05) CRL.M.C. 3268/2003 FILED BY BRIJ BHUSHAN (DISPOSED ON : 17-NOV-03) CRL.M.C. 1529/2003 FILED BY DELHI METRO RAIL CORPN.LTD. (DISPOSED ON : 26-FEB-03) CRL.M.C. 2344/2004 FILED BY BRIJ BHUSHAN (DISPOSED ON : 22-MAR-10) CRL.M.C. 225/2018 FILED BY BRIJ BHUSHAN (DISPOSED ON : 04-SEP-19) P.S.-FIR NO. :(SHALIMAR BAGH-628/2000)

45	CRL.M.C.-4664/2006	KANWAL CHAUDRI V/s STATE & ORS.	ROHIT NAGPAL, PINKY ANAND, B.B.GUPTA, MR.PUNEET MITTAL	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE () (PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK MARG-126/2004) W.P.(CRL) 1334/2004 FILED BY RAJAN PANT (D. OF HEARING : 08-APR-24) BAIL APPLN. 1911/2004 FILED BY RANJAN PANT (DISPOSED ON : 06-JAN-05) P.S.-FIR NO. :(TILAK MARG-126/2004)
46	CRL.M.C.-1154/2008	SHYAM SUNDER V/s STATE & ORS	JAIDEEP MALIK, MEERA BHATIA, PINKY ANAND	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 13
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

n.shubhankar@dhc.nic.in

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<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CM APPL. 17707/2024 In CONT.CAS(C)-420/2019	J D AUTO ELECTRICALS PVT LTD V/s HARDEV SINGH	VINEET MALHOTRA, SAHIL KAKKAR, HARSH HARDY, AMRIT KAUR OBEROI	
		OTHER DETAILS OF ADVOCATES: AMRIT KAUR OBEROI(9899347698)(PETITIONER) AMRIT KAUR OBEROI(505CHAMBER@GMAIL.COM)(9899347698)(PETITIONER) HARDEV SINGH(8505930629)(RESPONDENT) AMRIT KAUR OBEROI(505CHAMBER@GMAIL.COM)(9899347698)(PETITIONER) ADV(ADV.SAHILKAKKAR@YAHOO.COM, ADVJYOTIKUKREJA@GMAIL.COM)(RESPONDENT) AMRIT KAUR OBEROI(505CHAMBER@GMAIL.COM)(9899347698)(PETITIONER) SAHIL(ADV.SAHILKAKKAR@YAHOO.COM)(RESPONDENT) AMRIT KAUR OBEROI(505CHAMBER@GMAIL.COM)(9899347698)(PETITIONER) AMRIT KAUR OBEROI(505CHAMBER@GMAIL.COM)(9899347698)(PETITIONER) SAHIL(ADV.SAHILKAKKAR@YAHOO.COM)(RESPONDENT) SAHIL KAKKAR(ADV.SAHILKAKKAR@YAHOO.COM)(RESPONDENT) AMRIT KAUR(505CHAMBER@GMAIL.COM)(PETITIONER) SAHIL KAKKAR(ADV.SAHILKAKKAR@GMAIL.COM)(7838276040)(RESPONDENT) AMRIT (505CHAMBER@GMAIL.COM)(9899347698)(PETITIONER) SAHIL KAKKAR (ADV.SAHILKAKKAR@GMAIL.COM)(7838276040)(RESPONDENT) HARSH HARDY(ADVHARSHHARDY2017@GMAIL.COM)(7701901001)(PETITIONER)		
2	CONT.CAS(C)-899/2019 CM APPL. 13113/2023 CM APPL. 34118/2023 CM APPL. 66857/2023 CM APPL. 4763/2024	MAHESH KUMAR V/s VIJAY KUMAR DEV & ORS	MAHESH KUMAR YADAV, BHARAT AGGARWAL, RAJINDER KUMAR, SATYAKAM, SATISH KUMAR TRIPATHI, KAMLESH KUMAR MISHRA, BIBHUTI BHUSHAN MISHRA	
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR TRIPATHI(9868101733)(PETITIONER) KAMLESH KUMAR MISHRA (KAMLESH.LEGALAIID@GMAIL.COM)(9582388509)(PETITIONER) NDMC(CHAIRPERSON@NDMC.GOV.IN)(PETITIONER) NDMC(CHAIRPERSON@NDMC.GOV.IN)(PETITIONER) KKM(OFFICEOFADVKKM@GMAIL.COM)(PETITIONER) BI BHUTI(BIBHUTIBHUSHAN54@GMAIL.COM)(RESPONDENT) BIBHUTI BHUSHAN(BIBHUTIBHUSHAN54@GMAIL.COM)(RESPONDENT) JD ENFORCEMENT(JD.ENFORCEMENT@GOV.IN)(RESPONDENT) JD ENFORCEMENT(JD.ENFORCEMENT@GOV.IN)(RESPONDENT) KAMLESH KUMAR MISHRA (KAMLESH.LEGALAIID@GMAIL.COM)(9582388509)(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)(RESPONDENT) KAMLESH KUMAR MISHRA (KAMLESH.LEGALAIID@GMAIL.COM)(9582388509)(RESPONDENT) BIBHUTI BHUSHAN MISHRA (BIBHUTIBHUSHAN54@GMAIL.COM)(9999517030)(PETITIONER) MOHD HAYAT (MOHD.HAYAT11@GMAIL.COM)(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)(RESPONDENT) NATIONAL HAWKERFEDRATION(NATIONALHAWKERFEDERATION@GMAIL.COM)(RESPONDENT)		

		<p>DMCOLAW FIRM(DMCOLAWFIRM@GMAIL.COM)()(RESPONDENT) SHPEECHARA(SHPEECHARA@GMAIL.COM)()(RESPONDENT) KAMLESH MISHRA(KAMLESH.LEGALAIID@GMAIL.COM)()(RESPONDENT) DHARMENDER(ADVOCATEDHARAMSHARMA@GMAIL.COM)()(RESPONDENT) RAJINDER KUMAR(RAJAN3LION@GMAIL.COM)()(RESPONDENT) GAURAV PANDEY(PANDEYG799@GMAIL.COM)()(RESPONDENT) DHAWAN AASTHA(DHAWAN.AASTHA.90@GMAIL.COM)()(RESPONDENT) RAM NARAYAN SINGH(ADV.RNSINGH@GMAIL.COM)()(RESPONDENT) NS(NS32008@GMAIL.COM)()(RESPONDENT) MATHURABAI(MATHURABAI9@GMAIL.COM)()(RESPONDENT) ADV RAJAT(ADVRAJATBAWANIWAL@GMAIL.COM)()(RESPONDENT) RAJAT BAWANIWAL(ADVRAJATBAWANIWAL@GMAIL.COM)()(RESPONDENT) MAHESH KUMAR YADAV(MKYADAV2081@GMAIL.COM)(9899833560)(PETITIONER) SC SERVICE(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) SHPEECHARA (SHPEECHARA@GMAIL.COM)()(RESPONDENT) MAHESH KUMAR (MKYADAV2081@GMAIL.COM)(9899833560)(PETITIONER) SATYA(SATYAKAMASSOCIATES@GMAIL.COM)()(RESPONDENT) PRAVEEN(EKIOSK15DHC@GMAIL.COM)()(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) MAHESH KUMAR YADAV(MKYADAV2081@GMAIL.COM)(9899833560)(PETITIONER) BHARAT AGGARWAL(BHARATAGGARWAL84@GMAIL.COM)(8130933046)(PETITIONER) RAJINDER KUMAR(RAJAN3LION@GMAIL.COM)(9873202832)(PETITIONER) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)</p>		
3	<p>CONT.CAS(C)-1184/2023 CM APPL. 61822/2023 CM APPL. 3042/2024 CM APPL. 8709/2024 CM APPL. 20184/2024 CM APPL. 20185/2024 WITH CONT.CAS(C) 1185/2023</p>	<p>HEMANT SETHI V/s GYANESH BHARTI & ORS.</p>	<p>VARUN NISCHAL, VARUN NISCHAL, PRITISH SABHARWAL</p>	
		<p>OTHER DETAILS OF ADVOCATES: HEMANT SETHI(HEMANTSETHI.KGS@GMAIL.COM)(7838358102)(PETITIONER) VARUN NISHCAL(LAWCHAMBERS.NISCHAL@GMAIL.COM)(9811499378)(PETITIONER) ABHISHEK KUMAR(DC-KAROLBAGH@MCD.NIC.IN)()(RESPONDENT) VARUN NISCHAL(LAWCHAMBERS.NISCHAL@GMAIL.COM)(9811499378)(PETITIONER) ARIF(ARIF.LAWANDJUDICIAL@GMAIL.COM)()(RESPONDENT) SIDDHANT(SIDDHANTADV.NATH@GMAIL.COM)()(RESPONDENT) ANIL(ANILCO40@GMAIL.COM)()(RESPONDENT) VARUN NISCHAL (LAWCHAMBERS.NISCHAL@GMAIL.COM)(9811499378)(PETITIONER) SIDDHANT(SIDDHANTADV.NATH@GMAIL.COM)()(RESPONDENT) VARUN NISCHAL(LAWCHAMBER.NISCHAL@GMAIL.COM)(9811499378)(PETITIONER) SIDDHANT, DHC SHOP NO. 2 , ARIF(SIDDHANTADV.NATH@GMAIL.COM, DHCSHOPNO2@GMAIL.COM, ARIF.LAWANDJUDICIAL@GMAIL.COM)()(RESPONDENT) NICHAL(LAWCHAMBERS.NISCHAL@GMAIL.COM)()(PETITIONER) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(RESPONDENT)</p>		
4	<p>CONT.CAS(C)-1185/2023 CM APPL. 61825/2023 CM APPL. 3233/2024 CM APPL. 8708/2024 CM APPL. 20181/2024 CM APPL. 20182/2024</p>	<p>MR MOHIT CHANDWANI V/s SH GYANESH BHARTI & ORS.</p>	<p>VARUN NISCHAL, PRITISH SABHARWAL</p>	
		<p>OTHER DETAILS OF ADVOCATES: VARUN NISCHAL(LAWCHAMBER.NISCHAL@GMAIL.COM)(9811499378)(PETITIONER) GYANESH BHARTI(COMMISSIONER@MCD.NIC.IN)()(RESPONDENT) ABHISHEK KUMAR(DC-KAROLBAGH@MCD.NIC.IN)()(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) VARUN NISCHAL(LAWCHAMBERS.NISCHAL@GMAIL.COM)(9811499378)(PETITIONER) SIDDHANT(SIDDHANTADV.NATH@GMAIL.COM)()(RESPONDENT) ARIF(ARIF.LAWANDJUDICIAL@GMAIL.COM)()(RESPONDENT) VARUN NISCHAL (LAWCHAMBERS.NISCHAL@GMAIL.COM)(9811499378)(PETITIONER) SIDDHANT(SIDDHANTADV.NATH@GMAIL.COM)()(RESPONDENT) VARUN NISCHAL , ARIF AHMED KHAN(LAWCHAMBERS.NISCHAL@GMAIL.COM)(9811499378)(PETITIONER) SIDDHANT(SIDDHANTADV.NATH@GMAIL.COM)()(RESPONDENT)</p>		

5	CM APPL. 53042/2023 In CONT.CAS(C)- 1274/2023(Disposed off case)	RITA SAXENA V/s GVL SATYA KUMAR MANAGING DIRECTOR CRIS & ORS.	PRATYUSH SHARMA	
		OTHER DETAILS OF ADVOCATES: PRATYUSH SHARMA(PRATYUSH.SHRM@GMAIL.COM)(9711744465)(PETITIONER) G V L SATYA KUMAR(MDCRIS@CRIS.ORG.IN)()(RESPONDENT) RANA(RANA.SURJIT@CRIS.ORG.IN)()(RESPONDENT) MANOJ KUMAR(KUMAR.MANOJ@CRIS.ORG.IN)(23327797)(RESPONDENT) VIRENDER KUMAR(KUMAR.VIRENDER@CRIS.ORG.IN)()(RESPONDENT) CHANDER SHEKHAR(CHANDERSHEKHAR@CRIS.ORG.COM)()(RESPONDENT) PRATYUSH SHARMA(PRATYUSH.SHRM@GMAIL.COM)(1147751110)(PETITIONER) CRIS(MDCRIS@CRIS.ORG.IN, CHANDERSHEKHER@CRIS.ORG.IN, KUMAR.VIRENDER@CRIS.ORG.IN)()(RESPONDENT) CRIS(KUMAR.MANOJ@CRIS.ORG.IN, CKUMAR7691@GMAIL.COM, KIRTIARI11@GMAIL.COM)()(RESPONDENT)		
6	CONT.CAS(C)-1584/2023	DR RADHIKA V/s DR LANKA MAHESH	DEEPAK SINGH, AMITA SACHDEVA	
		OTHER DETAILS OF ADVOCATES: DEEPAK SINGH (DEEPAKSINGHLEGAL@GMAIL.COM)(9999684758)(RESPONDENT)		
7	CONT.CAS(C)-1872/2023	VARUN SHARMA V/s POOJA SAINI SHARMA	DENNIS JACOB	
		OTHER DETAILS OF ADVOCATES: KAMAKSHI GUPTA (KAMAKSHI0410@GMAIL.COM)(9870924766)(PETITIONER) LOVELEENBU(LOVELEENBU@GMAIL.COM)()(RESPONDENT)		
8	CONT.CAS(C)-1900/2023	SHEETAL BHUTANI V/s RAJ CHAWLA	KUNAL MADAN	
		OTHER DETAILS OF ADVOCATES: SHEETAL(BHSHEETU@GMAIL.COM)(9999063600)(PETITIONER) KMA LAW OFFICE(KUNALMADAN@KMALAWOFFICE.COM)(9810821712)(PETITIONER) RAJ CHAWLA(TORAJCHAWLA@REDIFFMAIL.COM)()(RESPONDENT)		
9	CONT.CAS(C)-13/2024	SUNIL V/s PINKI RANI	MILAN LASKAR	
		OTHER DETAILS OF ADVOCATES: MILAN LASKAR(AUSLAWMILAN@GMAIL.COM)(9818529312)(PETITIONER) PINKI(PINKI11RANI@GMAIL.COM)()(RESPONDENT)		
10	W.P.(C)-8131/2020 CM APPL. 26390/2020	SANJAY DHINGRA V/s 1. IDBI BANK LIMITED & ORS.	ADITY GUPTA, DHIR AND DHIR ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: SANJAY DHINGRA(DHINGRASANJAY1970@GMAIL.COM)(9811047252)(PETITIONER) JAYASHREE SHUKLA DASGUPTA(JAYASHREE.SHUKLA@DHIRASSOCIATES.COM)(9811830704)(PETITIONER) IDBI BANK LTD(CUSTOMERCARE@IDBI.COM)()(RESPONDENT) SIDHARTHA BARUA(SIDBARUA@GMAIL.COM)(9899040660)(RESPONDENT) KWALITY LTD(SHAILENDRA.AJMERA@IN.EY.COM)(9810058094)(RESPONDENT) IDBI BANK LTD(CUSTOMERCARE@IDBI.COM)()(RESPONDENT) KWALITY DAIRY PRODUCTS FZE(SIDDHANTG@GMAIL.COM)(9810201760)(RESPONDENT) SANJAY DHINGRA(DHINGRASANJAY1970@GMAIL.COM)(9811047252)(RESPONDENT) 2. IDBI BANK LIMITED(SIDBARUA@GMAIL.COM)(9899040660)(RESPONDENT) 3. KWALITY DAIRY PRODUCTS FZE(SIDDHANTG@GMAIL.COM (9810201760)(RESPONDENT) 4. KWALITY LIMITED(SHAILENDRA.AJMERA@IN.EY.COM)(9810058094)(RESPONDENT) ADITY GUPTA(G.ADITY@GMAIL.COM)(9811566369)(PETITIONER)		

11	W.P.(C)-13438/2023 CM APPL. 53055/2023 CM APPL. 65963/2023 WITH W.P.(C) 13512/2023	AMBIENCE PRIVATE LIMITED & ANR. V/s PUNJAB AND SIND BANK & ORS.	ANUSH RAAJAN V	
		OTHER DETAILS OF ADVOCATES: V. ANUSH RAAJAN(OFFICE@ANUSHRAAJAN.COM)(8800247055)(PETITIONER) PUNJAB AND SIND BANK(HO.SAMVERTICAL@PSB.CO.IN, RAJAT132NOIDA@YAHOO.CO.IN)()(RESPONDENT) RAJESH GAUTAM(RAJESH@GAUTAMLAWCHAMBERS.NET)()(RESPONDENT) RAJESH GAUTAM(RAJESHGAUTAM@KLMEHTA.NET, ANANT@GAUTAMLAWCHAMBERS.NET)()(RESPONDENT) V ANUSH RAAJAN(OFFICE@ANUSHRAAJAN.COM)(8800247055)(PETITIONER) HO SAMVERTICAL(HO.SAMVERTICAL@PSB.CO.IN)()(RESPONDENT) RICHA (RICHA.TRIPATHI@PSB.CO.IN)()(RESPONDENT) SEEMA (SEEMAGUPTA378@YAHOO.COM)()(RESPONDENT)		
12	W.P.(C)-13512/2023 CM APPL. 53380/2023 CM APPL. 65935/2023	AMBIENCE PRIVATE LIMITED & ANR. V/s PUNJAB AND SIND BANK THROUGH MD AND CEO & ORS.	ANUSH RAAJAN V	
		OTHER DETAILS OF ADVOCATES: V. ANUSH RAAJAN, PRADYUMN YADAV(OFFICE2ANUSHRAAJAN.COM)(8800247055)(PETITIONER) V. ANUSH RAAJAN(OFFICE@ANUSHRAAJAN.COM)(8800247055)(PETITIONER) RAJESH GAUTAM(RAJESHGAUTAM@KLMEHTA.NET)()(RESPONDENT) PUNJAB AND SIND BANK(HO.SAMVERTICAL@PSB.CO.IN, RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(RESPONDENT) PUNJAB AND SIND BANK (RAJAT132NAOIDA@YAHOO.CO.IN)()(RESPONDENT) SEEMA GUPTA (SEEMAGUPTA378@YAHOO.COM)()(PETITIONER) V ANUSH RAAJAN(OFFICE@ANUSHRAAJAN.COM)(8800247055)(PETITIONER) HO SAMVERTICAL(HO.SAMVERTICAL@PSB.CO.IN)()(RESPONDENT) RICHA (RICHA.TRIPATHI@PSB.CO.IN)()(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
13	CONT.CAS(C)-37/2019 REVIEW PET. 354/2023 WITH W.P.(C) 3377/2018 W.P.(C) 3297/2018 W.P.(C) 3313/2018 W.P.(C) 650/2019 W.P.(C) 6999/2019 W.P.(C) 7000/2019 W.P.(C) 2602/2023	I.K SAINI V/s K.N JHA & ORS	SAMEER VASHISHT, IN PERSON, ISH KUMAR SAINI	
		OTHER DETAILS OF ADVOCATES: IN PERSON()(8440085738)(PETITIONER) I K SAINI(IKSAINI00000@GMAIL.COM)(7303195729)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
14	CONT.CAS(C)-528/2024 WITH CONT.CAS(C) 444/2024	SALMA V/s SONU & ORS.	ZAHID ALI	
		OTHER DETAILS OF ADVOCATES: ZAHID ALI(ADV.ZAHID76@GMAIL.COM)(9871099868)(PETITIONER) SONU(SONUMUSTAFABAD786@GMAIL.COM)()(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
15	CONT.CAS(C)-444/2024	SALMA V/s SONU	ZAHID ALI	
		OTHER DETAILS OF ADVOCATES: ZAHID ALI(ADV.ZAHID76@GMAIL.COM)(9871099868)(PETITIONER) SONU(SONUMUSTAFABAD786@GMAIL.COM)()(RESPONDENT)		

FOR ADMISSION				
16	CM APPL. 3512/2024 In CONT.CAS(C)- 1255/2023(Disposed off case)	NAIM V/s MUNICIPAL CORPORATION OF DELHI & ORS.	SHAMIM SAIFI, MOHD ABSAR AHMAD	
		OTHER DETAILS OF ADVOCATES: KUSH GUPTA(ADV.KUSHGUPTA@GMAIL.COM){}(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){}(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) ABSAR AHMAD(ADV.ABSARAHMAD@GMAIL.COM)(9999535003)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM){}(RESPONDENT)		
17	CM APPL. 12569/2024 In CONT.CAS(C)-1928/2023	MS DIVINE @ DIKSHA & ORS. V/s UNION OF INDIA & ORS.	SHALVI SHUKLA	
		OTHER DETAILS OF ADVOCATES: SHEESH & PARTNERS (SHALVISHUKLA81@GMAIL.COM)(9015073960)(PETITIONER) DIG PROVHQ(DIGPROVHQ@BSF.GOV.IN){}(RESPONDENT) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) EDPDTE(EDPDTE@BSF.NIC.IN){}(RESPONDENT)		
18	CONT.CAS(C)-340/2024	SMERITY RANI V/s RAHUL NAVIN	HIMANSHU UPADHYAYA	
		OTHER DETAILS OF ADVOCATES: HIMANSHU (UPADHYAYAILC@GMAIL.OCM){}(PETITIONER) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT)		
19	W.P.(C)-2597/2024 CM APPL. 10695/2024	HARSH GOYAL V/s SECURITIES EXCHANGE BOARD OF INDIA & ORS.	ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(NJAIN91@REDIFFMAIL.COM)(802003140)(PETITIONER) ALOK KUMAR(NJAIN91@REDIFFMAIL.COM)(8802003140)(PETITIONER) KARVY STOCK BROKING PRIVATE LIMITED(COMPSEC@KARVY.COM){}(RESPONDENT) SECURITIES EXCHANGE BOARD OF INDIA(SEBI@SEBI.GOV.IN, SUREVEILLANCECELL@NSDL.COM){}(RESPONDENT) SECURITIES EXCHANGE BOARD OF INDIA(SEBI@SEBI.GOV.IN, SURVEILLANCECELL@NSDL.COM, ACCTSMEN@NSE.CO.IN, BSEHELP@BSEINDI){}(RESPONDENT) COMPSEC KARVY(COMPSEC@KARVY.COM){}(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
20	CONT.CAS(C)-55/2013 WITH CONT.CAS(C) 500/2013	HARI MOHAN PRABHAKER V/s DR. SUDHIR KRISHNA	R K SAINI	
		OTHER DETAILS OF ADVOCATES:		
21	CONT.CAS(C)-500/2013	NIRMAL TOWER BUILDING OCCUPANTS WELFARE SOCIETY (REGD) V/s SUMIT GAKHAR & ANR	SUNIL KUMAR, ANSHUJ DHINGRA LAW OFFICES	
		OTHER DETAILS OF ADVOCATES:		
22	CONT.CAS(C)-269/2015	RAMESH KUMAR SHARMA V/s DINESH SINGH & ANR	KRIPA SHANKAR PRASAD, DEEPIKA	
		OTHER DETAILS OF ADVOCATES: KRIPA SHANKAR PRASAD(KRIPA_P_IN@YAHOO.CO.IN)(9213208328)(RESPONDENT)		
23	CONT.CAS(C)-831/2015	SAMADHAN SWIMMING CLUB & ORS V/s RAJEEV GUPTA UNION OF INDIA & ORS	ASUTOSH LOHIA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		

24	CONT.CAS(C)-167/2016 CRL.M.A. 4094/2018 CM APPL. 19664/2023 WITH CONT.CAS(C) 86/2022	PUSHPA SINGH V/s S N SINGH & ANR	SANJAY MANI TRIPATHI, MUKESH KHER, MUKESH KUMAR KHER	
		OTHER DETAILS OF ADVOCATES: MUKESH KHER()(9810010073)(PETITIONER) MUKESH KHER (MUKESHKHERADVOCATE@GMAIL.COM)(9810010073)(PETITIONER) SANJAY M TRIPATHI(SANJAYMTRIPATHI@GMAIL.COM)()(RESPONDENT)		
25	CONT.CAS(C)-86/2022 CM APPL. 4516/2022 CM APPL. 3029/2023 CM APPL. 20842/2023	PUSHPA SINGH V/s MR. S.N. SINGH & ORS.	SANJAY MANI TRIPATHI, MUKESH KUMAR KHER	
		OTHER DETAILS OF ADVOCATES: SANJAY MANI TRIPATHI(SANJAYMTRIPATHI@GMAIL.COM)(9910396889)(PETITIONER) UPRASVIDYALAYAVV(UPRASVIDYALAYAVV@GMAIL.COM)()(RESPONDENT) MUKESH KHER(MUKESHKHERADVOCATE@GMAIL.COM)(9810010073)(PETITIONER) SANTOSH(SANTOSH.GIRL86@REDIFFMAIL.COM)()(PETITIONER) MUKESH(MUKESHKHERADVOCATE@GMAIL.COM)()(RESPONDENT) MUKESH KHER (DEVENDRADATTBHATT@GMAIL.COM)(9810010073)(PETITIONER) SANJAY M TRIPATHI(SANJAYMTRIPATHI@GMAIL.COM)()(RESPONDENT)		
26	CONT.CAS(C)-873/2018 CM APPL. 10359/2023	GEETA GUPTA V/s RAMESH CHAND TYAGI & ORS	MAN MOHAN SWAROOP, RIKKY GUPTA	
		OTHER DETAILS OF ADVOCATES: RIKKY GUPTA()(9811062591)(PETITIONER) RIKKY GUPTA, ANANYA(RIKKSGUPTA@GMAIL.COM)(9811062591)(PETITIONER) MANMOHAN(MANMOHAN@YAHOO.COM)()(RESPONDENT) SWAROOP(SWAROOP_SANYOGITA@YAHOO.COM)()(RESPONDENT) MAN MOHAN SWAROOP(SWAROOP_MANMOHAN@YAHOO.COM)(9818992285)(RESPONDENT)		
27	CONT.CAS(C)-388/2019	GITANJALI DASH V/s SOHAN LAL	KAMLESH KUMAR MISHRA (DHCLSC), PAWAN RELEY	
		OTHER DETAILS OF ADVOCATES: PAWAN RELEY()(9654906526)(PETITIONER)		
28	CONT.CAS(C)-505/2019 WITH CONT.CAS(C) 506/2019	COURT OF ITS OWN MOTION V/s ANURADHA MISRA	AS DIRECTED BY HON'BLE COURT	
		OTHER DETAILS OF ADVOCATES:		
29	CONT.CAS(C)-506/2019	COURT ON ITS OWN MOTION V/s ANURADHA MISRA	AS AS DIRECTED BY HON'BLE COURT	
		OTHER DETAILS OF ADVOCATES:		
30	CONT.CAS(C)-776/2019	BALDEV SINGH & ORS V/s NEHA BANSAL & ANR	SAMEER VASHISHT, SANJAY KUMAR PATHAK, SMITA MAAN	
		OTHER DETAILS OF ADVOCATES: SMITA MAAN()(9873560694)(PETITIONER) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
31	CONT.CAS(C)-946/2019	D S KUNDU V/s ASHOK KUMAR NAVET	IN PERSON	
		OTHER DETAILS OF ADVOCATES: IN PERSON()(9873245913)(PETITIONER)		
32	CONT.CAS(C)-1116/2019	KONICA YADAV & ORS V/s R P GUPTA & ANR	NIKHIL PALLI	
		OTHER DETAILS OF ADVOCATES: NIKHIL PALLI()(8448438445)(PETITIONER)		

33	CONT.CAS(C)-293/2020	ARUN CHHIBBER V/s AJAY KUMAR BHALLA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
34	CONT.CAS(C)-335/2020	BIJENDRA SINGH BHATI V/s SHRI AJAY KUMAR BHALLA & ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKURCHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
35	CONT.CAS(C)-529/2021	DELHI AUTO RICKSHAW SANGH V/s DELHI TRANSPORT AUTHORITY & ORS.	VISHAL KHANNA	
		OTHER DETAILS OF ADVOCATES: VISHAL KHANNA(VISHALSIR2001@YAHOO.COM)(9953702034)(PETITIONER) COMMTPT(COMMTPT@NIC.IN, SCOTPT2.DELHI@GOV.IN, COMMTPT2@NIC.IN, COMMTPT5@NIC.IN)()(RESPONDENT) VISHAL KHANNA(VISHALSIR2001@YAHOO.COM)(9999123499)(RESPONDENT) DELHI AUTO RICKSHAW SANGH(VISHALSIR2001@YAHOO.COM)(9953702034)(RESPONDENT) MLO(COMMTPT@NIC.IN)()(RESPONDENT) DEPUTY COMMISSIONER (COMMTPT@NIC.IN)()(RESPONDENT) SPECIAL COMMISSIONER(SCOTPT2.DELHI@GOV.IN)()(RESPONDENT) DELHI TRANSPORT AUTHORITY(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) TRANSPORT INSPECTOR(COMMTPT@NIC.IN)()(RESPONDENT)		
36	CONT.CAS(C)-750/2021 CM APPL. 35726/2021 CM APPL. 19058/2022 CM APPL. 19120/2022	SH. SUNIL KUMAR V/s SH. PANKAJ ROY GUPTA & ORS.	VED PAL RANA	
		OTHER DETAILS OF ADVOCATES: V P RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) V P RANA(VEDPALRANAADV@YAHOO.COM)(9811165700)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) V P RANA(VEDPALRANAADV@YAHOO.COM)(9811165700)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
37	CONT.CAS(C)-113/2022 WITH CONT.CAS(C) 142/2022	CAPTAIN MOHIT V/s VIKRAM DEV DUTT & ANR.	AMIT KUMAR MISHRA, ABHINAV TYAGI	
		OTHER DETAILS OF ADVOCATES: GAURAV H SETHI, ABHINAV TYAGI, KESHAV SEHGAL(GAURAV.HSETHI@GMAIL.COM)(9873903132)(PETITIONER) CAPTAIN MOHIT(YADAVMOHITJET320@GMAIL.COM)(999070931)(PETITIONER) VIKRAM DEV DUTT(CMD@AIRINDIA.IN)(23421263)(RESPONDENT) MEENAKSHI KASHYAP(M.KASHYAP@AIRINDIA.IN)(23421299)(RESPONDENT) AMIT KUMAR MISHRA(ABHISHEK@SVARNITI.COM)(8700611021)(RESPONDENT)		
38	CONT.CAS(C)-142/2022	CAPTAIN PRIYANK BASANWAL V/s VIKRAM DEV DUTT & ANR.	AMIT KUMAR MISHRA, ABHINAV TYAGI	
		OTHER DETAILS OF ADVOCATES: GAURAV H SETHI, ABHINAV TYAGI(GAIRAV.HSETHI@GMAIL.COM)(9873903132)(PETITIONER) MEENAKSHI KASHYAP(M.KASHYAP@AIRINDIA.IN)()(RESPONDENT) AIRINDIA(CMD@AIRINDIA.IN)()(RESPONDENT) AMIT KUMAR MISHRA(ABHISHEK@SVARNITI.COM)(8700611021)(PETITIONER)		

39	CONT.CAS(C)-467/2022 CM APPL. 48151/2023	EKTA ABBOT V/s ANKUR ABBOT	RAJIV BAJAJ	
		OTHER DETAILS OF ADVOCATES: RAJIV BAJAJ(RAJIVBAJALAW@GMAIL.COM)(9810806329)(PETITIONER) ANKUR ABBOT(ABBOTANKUR@GMAIL.COM)(9810412333)(RESPONDENT) ANIL KUMAR (ANILKUMARGUPTA60@YAHOO.COM)()(RESPONDENT) KMADAN(KMADAN@KMALAWOFFICE.COM)()(PETITIONER) RAJIV BAJAJ (RAJIVBAJALAW@GMAIL.COM)(9810806329)(RESPONDENT)		
40	CONT.CAS(C)-1089/2022	DEVENDER PAL SINGH V/s SHRI AJAY KUMAR BHALLA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		
41	CONT.CAS(C)-148/2023	THE INDIAN HOTELS COMPANY LIMITED V/s DEEPAK JOSHI & ORS.	ACHUTHAN SREEKUMAR	
		OTHER DETAILS OF ADVOCATES: ARCHUTHAN SREEKUMAR (ARCHUTHAN@ANANDANDANAND.COM)(9999756265)(PETITIONER) CCOPLIANCE(CCOMPLIANCE25@GMAIL.COM)()(RESPONDENT) GRANDVIVANTA(CUSTOMERCARE@GRANDVIVANTA.COM)()(RESPONDENT) GRANDVIVANTA(INFO@GRANDVIVANTA.COM)()(RESPONDENT) CORBETT(CORBETT@GRANDVIVANTA.COM)()(RESPONDENT)		
42	CM APPL. 11267/2024(CM For Restoration) In CONT.CAS(C)- 269/2023(Disposed off case)	AJAY PAL V/s ASHUTOSH GANGAL AND ANR.	SOURABH AHUJA	
		OTHER DETAILS OF ADVOCATES: SOURABH AHUJA(SOURABHAHUJA_75@YAHOO.COM)(9810714492)(PETITIONER) GM(GM@NR.RAILNET.GOV.IN)()(RESPONDENT) CPO(CPO@NIR.RAILNET.GOV.IN)()(RESPONDENT) SOURABH AHUJA(SOURABHAHUJA_75@YAHOO.COM)(9810714492)(PETITIONER) CGSC(SHIVALAKSHMI.CGSC@GMAIL.COM)()(RESPONDENT)		
43	CONT.CAS(C)-1096/2023	FATEH CHAND V/s SH GYANESH BHARTI & ORS.	SHAMSUDDIN ANSARI	
		OTHER DETAILS OF ADVOCATES: S D ANSARI(SDANSARI1950@GMAIL.COM)(9810036438)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
44	CONT.CAS(C)-1102/2023	ASHOK KUMAR SHARMA V/s STATE NCT OF DELHI AND ORS.	JASPREET SINGH RAI	
		OTHER DETAILS OF ADVOCATES: JASPREET SINGH RAI (ADVJASPREETRAI@GMAIL.COM)(9811601211)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
45	CONT.CAS(C)-1251/2023 CM APPL. 45515/2023	GITANJALI DASH V/s SOHAN LAL	PAWAN RELEY	
		OTHER DETAILS OF ADVOCATES: PAWAN RELEY & AKSHAY LODHI(PAWANRELEYLAWCHAMBERS@GMAIL.COM)(8447343516)(PETITIONER) KAMLESH KUMAR(KAMLESH.LEGALAID@GMAIL.COM)()(RESPONDENT)		
46	CONT.CAS(C)-1343/2023	SARAL ADVANCED DIAGNOSTIC PRIVATE LIMITED V/s DEEPAK JAIN & ORS.	ABHISHEK GUPTA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GUPTA(ABHISHEKGUPTA123@HOTMAIL.COM)(9871032872)(PETITIONER) VIRENDER KUMAR(VK_JAIN1@YAHOO.CO.IN)(9899710248)(RESPONDENT) DEEPAK JAIN(DJ.SLJH@GMAIL.COM)(9910079173)(RESPONDENT)		

47	CONT.CAS(C)-1492/2023	KADEER AHMAD AND ORS V/s MUNICIPAL CORPORATION OF DELHI AND ORS.	ANIS AHMAD	
		OTHER DETAILS OF ADVOCATES: JITENDRA REXWAL & ASSOCIATES(JITENDRAREXWAL37@GMAIL.COM)(9911640095)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SH O(SHO.SHAHEENBAGH@DELHIPOLICE.GOV.IN)()(RESPONDENT) MIRZA BEHBOOB()(9911033436)(RESPONDENT) PAPPU()(9810842015)(RESPONDENT)		
48	CONT.CAS(C)-1494/2023 WITH CONT.CAS(C) 1501/2023	MAHAVIR SENIOR MODEL SCHOOL THROUGH ITS MANAGER V/s PRAVEEN SHARMA AND ORS	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SNEHA(AMITKAPOOR3533@GMAIL.COM)()(RESPONDENT) SANDEEP(SOOD_TORONTO@HOTMAIL.COM)()(RESPONDENT) NIDHI JAIN(SANMATI.TJ@GMAIL.COM, NDIHI.981134.80@GMAIL.COM)()(RESPONDENT) SUMIT KAPOOR(SUMITKAPOOR11211@GMAIL.COM, KIRRTIKAPOOR378@GMAIL.COM)()(RESPONDENT) VIMAL(VIMALAFASHION1984@GMAIL.COM)()(RESPONDENT) PRAVEEN(PRAVEENSHARMA5992@GMAIL.COM)()(RESPONDENT) SACHIN(GUPTASACHIN001980@GMAIL.COM)()(RESPONDENT) VIKRAM(BKVIKRAMDAHIYA@GMAIL.COM, DHAIYAANITA27@GMAIL.COM)()(RESPONDENT) NEELAM (RAJESHKHATRI8606@GMAIL.COM, NEELAMKHATRI@GMAIL.COM)()(RESPONDENT) SUSHIL(SUSHILDOGRA@MSN.COM, PURTIDOGRA@MSN.COM)()(RESPONDENT) MANISH(MANISHNARANG66@GMAIL.COM)()(RESPONDENT) AVINASH(SHAM3346@GMAIL.COM, SUNITAGG10@GMAIL.COM)()(RESPONDENT) AMIT JAIN(JAINAMIT_AMIT@YAHOO.CO.IN)()(RESPONDENT) TARUN (PARASHAR10@GMAIL.COM, MEENAKSHIPARASHAR80@GMAIL.COM)()(RESPONDENT)		
49	CONT.CAS(C)-1501/2023	MAHAVIR SENIOR MODEL SCHOOL V/s PRAVEEN SHARMA AND ORS.	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) ANITA(DAHIYAANITA27@GMAIL.COM)()(RESPONDENT) NEELAM(NEELAMKHATRI@GMAIL.COM)()(RESPONDENT) NOVELTY(NOVELTYBAZAR@YAHOO.COM)()(RESPONDENT) MANISH(MANISHNARANG66@GMAIL.COM)()(RESPONDENT) PARVINDER (PARVINDER.JAIN@GMAIL.COM)()(RESPONDENT) AMIT(JAINAMIT_AMIT@YAHOO.CO.IN)()(RESPONDENT) DIVS(DIVS_CUTE2001@YAHOO.CO.IN)()(RESPONDENT) SUNITA(SUNITAGG10@GMAIL.COM)()(RESPONDENT) MEENAKSHI(MEENAKSHIPARASHAR80@GMAIL.COM)()(RESPONDENT) AMIT (AMITKAPOOR3533@GMAIL.COM)()(RESPONDENT) SUSHIL(SUSHILDOGRA@MSN.COM)()(RESPONDENT) SANMATI(SANMATI.TJ@GMAIL.COM)()(RESPONDENT) VIMLA(VIMALAFASHION1984@GMAIL.COM)()(RESPONDENT) KRISHNA(PRAVEENSHARMA5992@GMAIL.COM)()(RESPONDENT) RAJESH(RAJESHKHATRI8606@GMAIL.COM)()(RESPONDENT) PURTI(PURTIDOGRA@MSN.COM)()(RESPONDENT) SUMIT (SUMITKAPOOR11211@GMAIL.COM)()(RESPONDENT) SACHIN(GUPTASACHIN001980@GMAIL.COM)()(RESPONDENT) R(OVERWRITE44@GMAIL.COM)()(RESPONDENT) SHAM(SHAM3346@GMAIL.COM)()(RESPONDENT) SOOD(SOOD_TORONTO@HOTMAIL.COM)()(RESPONDENT) NIDHI(NIDHI.981134.80@GMAIL.COM)()(RESPONDENT) BKVIKRAM(BKVIKRAMDAHIYA@GMAIL.COM)()(RESPONDENT)		

		KIRTI(KIRTIKAPOOR378@GMAIL.COM)()(RESPONDENT) TARUN(TARUN.PARASHAR10@GMAIL.COM)()(RESPONDENT)	
50	CM APPL. 9042/2024(CM For Restoration) In CONT.CAS(C)-1604/2023(Disposed off case)	SHABNAM V/s SH. GYANESH BHARTI AND ORS	SUBHASH CHAND
		OTHER DETAILS OF ADVOCATES: SUBHASH CHAND BUDHIRAJA(AMANNEWST@GMAIL.COM)(9871286169)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)	
51	CONT.CAS(C)-1661/2023	IREQ WATERFRONT PRIVATE LIMITED V/s AIPL HOUSING AND URBAN INFRASTRUCTURE LTD. & ORS.	KNM & PARTNERS, LAW OFFICES, AGARWAL LAW ASSOCIATES
		OTHER DETAILS OF ADVOCATES: IREQ WATERFRONT PVT LTD(ANKIT.JAIN@IREQ.IN)()(PETITIONER) RISHI AGRAWALA, JIMUT MOHAPATRA(HCMAIL@AGLAW.IN)(7838575844)(PETITIONER) KIRTI(KIRTI@AIPL.COM)()(RESPONDENT) HEMANT(HEMANT@AIPL.COM)()(RESPONDENT) ANUP(ANUP@AIPL.COM)()(RESPONDENT) DALJEET(DALJEET@AIPL.COM)()(RESPONDENT) AIPL HOUSING AND URBAN INFRASTRUCTURE LTD(SECRETARIAL@AIPL.COM, CHANDAN@AIPL.COM)()(RESPONDENT) ()()(PETITIONER)	
52	CONT.CAS(C)-1735/2023	UDITI WADHWA SURI V/s ABHISHEK SURI & ORS.	ASHIMA MANDLA
		OTHER DETAILS OF ADVOCATES:	
53	CONT.CAS(C)-1738/2023	RAJESH KUMAR V/s RAM KUMAR	VARUN TYAGI
		OTHER DETAILS OF ADVOCATES:	
54	CONT.CAS(C)-1782/2023	VARUN PAHWA V/s PRIYA PAHWA	AYUSH PURI, RAYMON SINGH
		OTHER DETAILS OF ADVOCATES: KRED JURE(RAYMON.SINGH@KRED-JURE.IN)(9873839482)(PETITIONER) PRIYA(PRIYA22_BAJAJ@YAHOO.COM)()(RESPONDENT) AYUSH PURI(OFFICEAYUSHPURI@GMAIL.COM)(9811439334)(PETITIONER)	
55	CONT.CAS(C)-32/2024 CM APPL. 1078/2024	RAJIV KOHLI V/s SHRI RADHA KRISHAN DIRECTOR ESTATE 1 DEPARTMENT	ABHISHEK SANDILLYA
		OTHER DETAILS OF ADVOCATES: ABHISHEK SANDILLYA(ABHISHEK.SANDILLYA18@GMAIL.COM)(7827288178)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT)	
56	CONT.CAS(C)-171/2024	JAMIA MILIA ISLAMIA UNIVERSITY V/s SH GYANESH BHARTI LD COMMISSIONER MUNICIPAL CORPORATION DELHI & ANR.	SHARAD PANDEY
		OTHER DETAILS OF ADVOCATES: SHARAD PANDEY(SHARADPANDEYADVOCATE@GMAIL.COM)(9891258642)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)	
57	CONT.CAS(C)-181/2024	NEERAJ KUMAR V/s SHRI AJAY KUMAR BHALLA AND ORS	ANKUR CHHIBBER
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)	

58	CONT.CAS(C)-259/2024	MR. RAKESH V/s MR. NARESH KUMAR AND ORS.	ABHISHEK GAUR	
		OTHER DETAILS OF ADVOCATES: A K DUBEY & PAWAN(ADV DUBEY84@GMAIL.COM)(7838122354)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
59	CONT.CAS(C)-317/2024	MD. FARUQUE ALWANDER FARUKH GENDA V/s GOVERNMENT OF NCT DELHI, SHRI NARESH KUMAR AND ANOTHER	KAWALPREET KAUR	
		OTHER DETAILS OF ADVOCATES: KAWALPREET KAUR AND NAYAB GAUHAR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHC PROSECUTION DELHI POLICE@GMAIL.COM)()(RESPONDENT)		
60	CONT.CAS(C)-337/2024	MAMCHAND V/s NARENDER KUMAR @ NEERAJ AND OTHERS	MAAM CHAND	
		OTHER DETAILS OF ADVOCATES: MAM CHAND()(9350147413)(PETITIONER) NARENDER(98916004000)()(RESPONDENT)		
61	CONT.CAS(C)-359/2024	RAMKESH V/s GYANESH BHARTI COMMISSIONER	MANDEEP KUMAR	
		OTHER DETAILS OF ADVOCATES: MANDEEP KUMAR SHARMA, DEEPAK(MANDEEP321@GMAIL.COM)(9899461344)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
62	CONT.CAS(C)-384/2024	SAKSHI NAGRATH V/s TARUN ARORA	PRASHANT MENDIRATTA	
		OTHER DETAILS OF ADVOCATES:		
63	CONT.CAS(C)-403/2024	MAHESH KUMAR YADAV V/s SH MAHAVIR SINGHAL AND ORS	MAHESH KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: MAHESH KUMAR YADAV(MKYADAV2081@GMAIL.COM)(9899833560)(PETITIONER) CS(CSCHAMKANI@GMAIL.COM)()(RESPONDENT) SACHIN()(9891573045)(RESPONDENT) AMIT YADAV(CHAIRPERSON@NDMC.GOV.IN)()(RESPONDENT) MAHAVIR SINGHAL(LAW.DEPTT.NDMC@GMAIL.COM)(9650758886)(RESPONDENT) CHANDER SHEKHAR()(9871300818)(RESPONDENT)		
64	CONT.CAS(C)-406/2024	DR PAYAL GARG V/s DR PRANJAL KULSHRESHTHA	NITISH OJHA	
		OTHER DETAILS OF ADVOCATES: SHREY SHARWAT , NITISH OJHA(NITISHOJHA90@GMAIL.COM)(8375039186)(PETITIONER) PRANJAL KULSHRESHTHA(PRANJAL7088@GMAIL.COM)(9899942784)(RESPONDENT)		
65	CONT.CAS(C)-410/2024	NEERU GROVER V/s MCD & ORS.	RAJESH KUMAR GUPTA, SIDDHARTH SINGH, SIDDHARTH SINGH	
		OTHER DETAILS OF ADVOCATES: JATAN SINGH(JATANSINGHANDASSOCIATES@GMAIL.COM)(9810041079)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) RAJESH KUMAR GUPTA(RAJESHGUPTA.FIIT@GMAIL.COM)(9718555929)(RESPONDENT) SIDDHARTH SINGH(SIDDHARTHSINGH1409@GMAIL.COM)(7836831441)(PETITIONER)		

66	CONT.CAS(C)-435/2024	RANBIR SINGH V/s ANISH DAYAL SINGH	PADMA KUMAR S	
		OTHER DETAILS OF ADVOCATES: PADMA KUMAR S(KUMARSPADMA@GMAIL.COM)(9818346773)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
67	CONT.CAS(C)-446/2024	MRS. MAYA MATHUR V/s SHRI RAM KUMAR SINGH	ARVIND CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: ARVIND CHAUDHARY(ARVINDCHAUDHARY@HOTMAIL.COM)(9811108654)(PETITIONER) RAM KUMAR SINGH(SDMHQNW@GMAIL.COM, SSDMKANJHAWALA@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
68	CONT.CAS(C)-466/2024	ASHA V/s SEETA RAM GOYAL	VIVEK KUMAR GAURAV	
		OTHER DETAILS OF ADVOCATES: ROHIT SHUKLA & ASSOCIATES(LEGALITE2020@GMAIL.COM)(9899957346)(PETITIONER) SEETA()(9211119308)(RESPONDENT)		
69	W.P.(C)-6952/2018 CM APPL. 26355/2018 CM APPL. 15851/2019 CM APPL. 43111/2019	RESIDENT WELFARE ASSOCIATION V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	MR. SATYAKAM, SUNIL KUMAR JAIN, SANJEEV SAHAYE, JHUM JHUM SARKAR	
		OTHER DETAILS OF ADVOCATES: SANJEEV SAHAYE()(9810199210)(PETITIONER) SANJEEV SAHAYE()(9650552762)(PETITIONER) JHUM JHUM SARKAR()(9971839293)(PETITIONER)		
70	W.P.(C)-12746/2018 CM APPL. 54546/2023	BUDH RAJ AND ANR. V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	SM AND M, SAHIB GURDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: SM AND M()(9999496532)(PETITIONER) SM & M (SETHIANDMEHANDRU@GMAIL.COM)(9999496532)(PETITIONER) GURMEET SINGH(OBEROI.GS@GMAIL.COM)()(RESPONDENT)		
71	W.P.(C)-854/2021 CM APPL. 2242/2021 CM APPL. 42964/2021 CM APPL. 11707/2022	SH AJAY KAPOOR V/s DELHI DEVELOPMENT AUTHORITY	VENKATESH	
		OTHER DETAILS OF ADVOCATES: SKV LAW OFFICE(SHRI.VENKATESH@SKVLAWOFFICES.COM, DELHI.OFFICE@SKVLAWOFFICES.COM)(9990184884)(PETITIONER) ARJUN PANT(PANT_ARJUN@REDIFFMAIL.COM)(9811071260)(RESPONDENT) DDA(DDACHAMBERHC@GMAIL.COM)(8950510963)(RESPONDENT) SH AJAY KAPOOR (SHRI.VENKATESH@SKVLAWOFFICES.COM)(9818771818)(RESPONDENT) SH AJAY KAPOOR (SHRI.VENKATESH@SKVLAWOFFICES.COM)(9818771818)(RESPONDENT) SH AJAY KAPOOR (SHRI.VENKATESH@SKVLAWOFFICES.COM)(9818771818)(RESPONDENT) SH AJAY KAPOOR (SHRI.VENKATESH@SKVLAWOFFICES.COM)(9818771818)(RESPONDENT) SH AJAY KAPOOR (SHRI.VENKATESH@SKVLAWOFFICES.COM)(9818771818)(RESPONDENT) DELHI DEVELOPMENT AUTHORITY (PANT_ARJUN@REDIFFMAIL.COM (9811071260)(RESPONDENT) DELHI DEVELOPMENT AUTHORITY (DDACHAMBERHC@GMAIL.COM)()(RESPONDENT) DELHI DEVELOPMENT AUTHORITY (DDACHAMBERHC@GMAIL.COM)()(RESPONDENT) DELHI DEVELOPMENT AUTHORITY (PANT_ARJUN@REDIFFMAIL.COM (9811071260)(RESPONDENT) SKV LAW OFFICES(DELHI.OFFICE@SKVLAWOFFICE.COM)(1147099951)(PETITIONER) MANOHAR(MANOHAR.L58@DDA.GOV.IN)()(RESPONDENT) ANU AGGARWAL(AGGARWAL.ANU@AIJ.GOV.IN)()(RESPONDENT) SAVITA(SAVITA.M39@DDA.GOV.IN, PK.PRASAD70@NIC.IN)()(RESPONDENT)		

		NEERABHARIHOK(NEERABHARIHOK@AIJ.GOV.IN){}(RESPONDENT) SKV LAW OFFICES(DELHI.OFFICE@SKVLAWOFFICE.COM)(1147099951)(PETITIONER) SAVITA(SAVITA.M39@DDA.GOV.IN, PK.PRASAD70@NIC.IN){}(RESPONDENT) ANU AGGARWAL(AGGARWAL.ANU@AIJ.GOV.IN){}(RESPONDENT) MANOHAR(MANOHAR.158@DDA.GOV.IN){}(RESPONDENT) NEERA BHARIHOKE(NEERABHARIHOKE@AIJ.GOV.IN){}(RESPONDENT)		
72	W.P.(C)-7117/2021	POWERWIND PROJECTS PVT LTD V/s RESERVE BANK OF INDIA AND ORS	VIVEK SINGH	
		OTHER DETAILS OF ADVOCATES: VEVEK SINGH(LEXALLIANCE.VIVEK@GMAIL.COM)(9810182555)(PETITIONER) VIVEK SINGH(LEXALLIANCE.VIVEK@GMAIL.COM)(9810182555)(PETITIONER) RD NEW DELHI(RDNEWDELHI@RBI.ORG.IN){}(RESPONDENT) DERR INDUSIND(DERR@INDUSIND.COM){}(RESPONDENT) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)(9810510162)(RESPONDENT) MANJEET YADAV(YADAV.MANJEET8484@GMAIL.COM){}(RESPONDENT) SUDHAKAR SHETTY(SUDHAKAR.SHETTY@VODAFONE.COM){}(RESPONDENT) GHCA INDUSIND(GHCA@INDUSIND.COM){}(RESPONDENT)		
73	W.P.(C)-7716/2021 CM APPL. 24059/2021	IMS MERCANTILES PVT LTD & ANR. V/s STATE BANK OF INDIA	BHARAT GUPTA, BHARAT GUPTA	
		OTHER DETAILS OF ADVOCATES: BHARAT GUPTA(LEGISTAUXILIARY@GMAIL.COM)(9810444651)(PETITIONER) BHARATGUPTA(LEGISTAUXILIARY@GMAIL.COM)(9810444651)(PETITIONER) ASHOK KUMAR(SBI.05169@SBI.CO.IN)(8003893608)(RESPONDENT) AKHIL MITTAL(MITTALSOLICITORS@GMAIL.COM, CLO-NDMC@MCD.GOV.IN)(9212504099)(RESPONDENT) R.P. KAPUR(RAJIV@RPKLAW.COM)(9716076533)(RESPONDENT) IMS MERCANTILES PVT LTD (LEGISTAUXILIARY@GMAIL.COM)(9810444651)(RESPONDENT) IMS MERCANTILES PVT LTD (LEGISTAUXILIARY@GMAIL.COM)(9810444651)(RESPONDENT) STATE BANK OF INDIA(AMRENDS@GMAIL.COM)(8800750004)(RESPONDENT) STATE BANK OF INDIA(AMRENDS@GMAIL.COM)(8800750004)(RESPONDENT)		
74	W.P.(C)-3748/2022 CM APPL. 43468/2022 CM APPL. 43469/2022	VINAY RAI V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	VISHESH WADHWA, VISHAL MAAN	
		OTHER DETAILS OF ADVOCATES: R K WADHWA ()(9810014989)(PETITIONER) DR RAHUL CHHOKER ()(8950510963)(RESPONDENT) SMITA MAAN AND VISHAL MAAN(SMITAMAAN@GMAIL.COM)(9818713233)(PETITIONER) SMITA MAAN(SMITAMAAN@GMAIL.COM)(9818713233)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) WADHWAVISHESH(WADHWAVISHESH@GMAIL.COM){}(RESPONDENT) VISHESH (WADHWAVISHESH@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)(8960896896)(RESPONDENT)		
75	W.P.(C)-1259/2023	ROHIT KHAITAN V/s RESERVE BANK OF INDIA & ORS.	ASHISH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: A.K. ASSOCIATES(VIVEKKUMAR@AKASSOCIATES.ORG.IN){}(PETITIONER) RBI(RBI@LEXORBIS.COM, RAMESH@LEXORBIS.COM, RAJIV@RPKLAW.COM){}(RESPONDENT) SANJAY GUPTA(SANJAY_GUPTA@SNGPARTNERS.IN, CAANITAYAL@GMAIL.COM){}(RESPONDENT)		
76	W.P.(C)-6071/2023	RESIDENCE WELFARE ASSOCIATION(RAHUL KUMA VICE CHAIRMAN AND MUSTAKIM PRESIDENT) V/s DELHI DEVELOPMENT AUTHORITY & ORS.	RAHUL KUMAR, RAHUL KUMAR	AT 03:30 P.M.

		OTHER DETAILS OF ADVOCATES: RAHUL KUMAR(RWA62806@GMAIL.COM)(8905712673)(PETITIONER) MESHURANWAL(ADVMESHURANWAL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAHUL KUMAR(RAHULRAJCISF@GMAIL.COM)(8905712673)(PETITIONER) RAHUL KUMAR(RAHULRAJCISF@GMAIL.COM)(8905712673)(PETITIONER)		
77	W.P.(C)-15239/2023 CM APPL. 61002/2023 CM APPL. 61003/2023	SH. LAGADAPATI MADHUSUDHAN RAO & ORS. V/s STATE BANK OF INDIA	MALAK M BHATT	
		OTHER DETAILS OF ADVOCATES: NEEHA NAGPAL (NN@NEEHANAGPAL.COM)(9810030834)(PETITIONER) MALAK BHATT(MALAK@MALAKBHATT.COM)(9650592002)(PETITIONER) STATE BANK OF INDIA(RAJIV@RPKAUR.COM)()(RESPONDENT)		
78	W.P.(C)-3733/2024 CM APPL. 15396/2024	GAURAV GOEL & ORS. V/s IDBI BANK LIMITED & ORS.	AKSHAT SINGH, KANISHK ARORA	
		OTHER DETAILS OF ADVOCATES: NIDHI VARDHAN AND KANISHK ARORA AND SHAKSHI GOYAL(SHAKSHI@NPLEGAL.IN,KANISHK@NPLEGAL.IN)(7585080313)(PETITIONER) IDBI BANK LIMITED(SIDBARUA@GMAIL.COM, TFCWRL@SUMEDHAMANAGEMENT.COM)()(RESPONDENT) H S PARIHAR(HAMELARIHAR@REDIFFMAIL.COM)()(RESPONDENT) AKSHAT SINGH(AKSHATSINGH@OUTLOOK.COM)(8076898893)(RESPONDENT)		
FOR DISPOSAL				
79	W.P.(C)-3582/2019 CM APPL. 21157/2019	SMT. USHA DIXIT V/s DELHI DEVELOPMENT AUTHORITY	SAVITA TOKAS, SHRUTI MUNJAL, CHAND CHOPRA, ARANYAK PATHAK	AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: ARANYAK PATHAK()(9700000105)(PETITIONER) ARANYAK PATHAK()(9700000105)(PETITIONER) SHRUTI MUNJAL(SHRUTIMUNJAL@SMLAW.CO.IN)(9818080077)(PETITIONER) CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(RESPONDENT)		
FOR FINAL DISPOSAL				
80	W.P.(C)-4268/2021 CM APPL. 12981/2021	ANSAR AHMED & ORS. V/s DELHI DEVELOPMENT AUTHORITY	SUMEET SINGH SHOKEEN, RAJIV KUMAR GHAWANA	
		OTHER DETAILS OF ADVOCATES: RAJIV KUMAR GHAWANA(RKG.LAWOFFICES@GMAIL.COM, RAJIVGHAWANA@GMAIL.COM)(9899308878)(PETITIONER) RAJIVGHAWANA(RAJIVGHAWANA@YAHOO.CO.IN)(9899308878)(PETITIONER) DDA(DDACHAMBERHC@GMAIL.COM)(8950510963)(RESPONDENT) SUMEET SINGH SHOKEEN(SUMEETSHOKEEN@GMAIL.COM)(9891659697)(RESPONDENT)		
END OF THE BOARD MATTERS				
81	W.P.(C)-9073/2015	CHANDER MEENAKSHI V/s DELHI DEVELOPMENT AUTHORITY & ANR	PRATITI RUNGTA	
		OTHER DETAILS OF ADVOCATES:		
FOR COMPLIANCE				
82	CONT.CAS(C)-592/2021	RAM KISHAN & ORS. V/s ANURAG JAIN & ORS.	PRAGNYA ROUSTRAY	
		OTHER DETAILS OF ADVOCATES: PRAGNYA ROUSTRAY(PRAGNYAROUTROY@YAHOO.COM)(9818551955)(PETITIONER) GYANESH BHARTI(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) ANURAG JAIN(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SANJAY GOEL(CLO-NDMC@MCD.NIC.IN)(9212504099)(RESPONDENT)		
83	CONT.CAS(C)-1/2023	SUBHASH CHANDRA PANDEY AND ANR V/s MR. HIMANSHU GUPTA AND ORS	SHIKHA SHARMA	
		OTHER DETAILS OF ADVOCATES:		

84	CONT.CAS(C)-687/2023	S.N. BANERJEE V/s GIRIDHAR ARAMANE AND ANR	ANIL KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: A K TRIVEDI(ADVOCATEAKTRIVEDI@GMAIL.COM)(9810793387)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		
85	CONT.CAS(C)-726/2023	MOHD. PARVEZ V/s MR GYANESH BHARTI AND ORS	HAIDER ALI	
		OTHER DETAILS OF ADVOCATES: MOHD BABARS & ASSOCIATES()(9311776453)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SALIM()(9625341332)(RESPONDENT)		
IN CHAMBER				
86	CONT.CAS(C)-685/2022	VIKRAM ZUTSHI V/s ANAHITA KAUL	RAJESH KUMAR	AT 04:30 P.M.
		OTHER DETAILS OF ADVOCATES: SUNIL SHARMA & ANJALI PATHAK()(9999430741)(PETITIONER) ANAHITA KAUL()(7144343966)(RESPONDENT) ANAHITA KAUL(ANAKAUL1981@GMAIL.COM)()(RESPONDENT)		

COURT NO. 35
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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dhcanilkumar@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	BAIL APPLN.-3378/2023	SACHIN V/s STATE, NCT OF DELHI	SARVAN KUMAR, HEMANT GULATI	
		OTHER DETAILS OF ADVOCATES: JITENDRA SETHI(SETHIASSOCIATESDELHI@GMAIL.COM)(9810062191)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SARVAN KUMAR(ADVOCATESARVAN@GMAIL.COM)(9810763691)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. ::(GAZI PUR-74/2020) BAIL APPLN. 4172/2020 FILED BY JYOTI (DISPOSED ON : 04-AUG-21) BAIL APPLN. 1180/2021 FILED BY AKASH KUMAR (DISPOSED ON : 01-JUN-21) BAIL APPLN. 3189/2021 FILED BY AKASH KUMAR (DISPOSED ON : 21-MAR-22) BAIL APPLN. 630/2022 FILED BY VIJAY (DISPOSED ON : 11-JUL-23) CRL.REV.P. 573/2022 FILED BY AKASH KUMAR (D. OF HEARING : 10-APR-24) CRL.REV.P. 731/2022 FILED BY SACHIN & ANR. (D. OF HEARING : 10-APR-24) BAIL APPLN. 1432/2023 FILED BY AKASH KUMAR (DISPOSED ON : 13-SEP-23) P.S.-FIR NO. :(GAZI PUR-74/2020)
2	CRL.M.C.-1942/2024 CRL.M.A. 7449/2024 CRL.M.A. 7450/2024 CRL.M.A. 7451/2024	SHIVINDER MOHAN SINGH V/s STATE OF NCT OF DELHI THE STATION HOUSE OFFICER & ANR.	ADITYA DEWAN	
		OTHER DETAILS OF ADVOCATES: ADITYA DEWAN (ADITYADEWAN@GMAIL.COM)(8527611077)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-181/2019)
FOR ADMISSION				
3	BAIL APPLN.-4245/2023 CRL.M.A. 34624/2023 CRL.M.A. 34625/2023 WITH BAIL APPLN. 4250/2023 BAIL APPLN. 4249/2023	MR MOHD IMRAN V/s STATE GOVT OF NCT OF DELHI	LOKESH KUMAR MISHRA, DASHMESH TRIPATHI	

		OTHER DETAILS OF ADVOCATES: MANISH BATRA(MANISHBATRA777@GMAIL.COM)(9811217760)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LOKESH KUMAR MISHRA(ADVLKM77@GMAIL.COM)(9899392325)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SADAR BAZAR-1150/2023) BAIL APPLN. 4249/2023 FILED BY MR MOHD SHAZMAN @ SHAZMAN (D. OF HEARING : 08-APR-24) BAIL APPLN. 4250/2023 FILED BY MR MOHD FAIZAN @ FAIZAN (D. OF HEARING : 08-APR-24) BAIL APPLN. /0 FILED BY MOHD SHAZMAN @ SHAZMAN (D. OF HEARING :) P.S.-FIR NO. :(SADAR BAZAR-1150/2023)
4	BAIL APPLN.-4249/2023 CRL.M.A. 34645/2023 CRL.M.A. 34646/2023	MR MOHD SHAZMAN @ SHAZMAN V/s STATE GOVT OF NCT OF DELHI	LOKESH KUMAR MISHRA, DASHMESH TRIPATHI	
		OTHER DETAILS OF ADVOCATES: MANISH BATRA(MANISHBATRA777@GMAIL.COM)(9811217760)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LOKESH KUMAR MISHRA(ADVLKM77@GMAIL.COM)(9899392325)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SADAR BAZAR-1150/2023) BAIL APPLN. 4245/2023 FILED BY MR MOHD IMRAN (D. OF HEARING : 08-APR-24) BAIL APPLN. 4250/2023 FILED BY MR MOHD FAIZAN @ FAIZAN (D. OF HEARING : 08-APR-24) BAIL APPLN. /0 FILED BY MOHD SHAZMAN @ SHAZMAN (D. OF HEARING :) P.S.-FIR NO. :(SADAR BAZAR-1150/2023)
5	BAIL APPLN.-4250/2023 CRL.M.A. 34647/2023 CRL.M.A. 34648/2023	MR MOHD FAIZAN @ FAIZAN V/s STATE GOVT OF NCT OF DELHI	LOKESH KUMAR MISHRA, DASHMESH TRIPATHI	
		OTHER DETAILS OF ADVOCATES: MANISH BATRA(MANISHBATRA777@GMAIL.COM)(9811217760)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LOKESH KUMAR MISHRA(ADVLKM77@GMAIL.COM)(9899392325)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SADAR BAZAR-1150/2023) BAIL APPLN. 4245/2023 FILED BY MR MOHD IMRAN (D. OF HEARING : 08-APR-24) BAIL APPLN. 4249/2023 FILED BY MR MOHD SHAZMAN @ SHAZMAN (D. OF HEARING : 08-APR-24) BAIL APPLN. /0 FILED BY MOHD SHAZMAN @ SHAZMAN (D. OF HEARING :) P.S.-FIR NO. :(SADAR BAZAR-1150/2023)
6	W.P.(CRL)-399/2024 CRL.M.A. 3668/2024	MATHEW SAMUEL V/s CENTRAL BUREAU OF INVESTIGATION	ASHWINI KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: ASHWINI KUMAR SINGH (ADVAKS.ASHWINI@GMAIL.COM)(9990995921)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM){}(RESPONDENT)		P.S.-FIR NO. :(CBI-1-2005)
AFTER NOTICE MISC. MATTERS				
7	BAIL APPLN.-382/2022	OKOYE IFEANYI.J @JOHN V/s STATE, NCT OF DELHI	ANOOP KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: ANOOP KUMAR GUPTA(ADVOCATEANOOPGUPTA@GMAIL.COM)(9810181176)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-34/2019) BAIL APPLN. 2144/2020 FILED BY OKOYE IFEANYI. J (DISPOSED ON : 27-AUG-20) BAIL APPLN. 3698/2020 FILED BY OKOYE IFEANYI J JOHN (DISPOSED ON : 15-DEC-20) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-34/2019)
8	BAIL APPLN.-3187/2023	SACHIN KUMAR @ KAPIL @ ARUSH V/s STATE (GOVT. OF NCT OF DELHI)	RAJAN KUMAR PRASAD	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR(RAJKUMARASSOCIATES@GMAIL.COM)(9711630525)(PETITIONER)		P.S.-FIR NO. :(CHITTRANJAN PARK-319/2021)

		KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
9	BAIL APPLN.-3482/2023 CRL.M.(BAIL) 1449/2023	BHARAT SINGH V/s CENTRAL BUREAU OF NARCOTICS	MANDEEP BAISALA	
		OTHER DETAILS OF ADVOCATES: MANDEEP BAISALA(MANDEEPBAISALA@GMAIL.COM)(8800817611)(PETITIONER) SHAH RUKH AHMAD (MANDEEPBAISALA@GMAIL.COM)(8800817611)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(CENTRAL BUREAU OF NARCOTICS-3/2022)
10	BAIL APPLN.-3813/2023	BASE NONSO EKWEALOR V/s NARCOTICS CONTROL BUREAU	JAGMAN SINGH KUSHWAHA	
		OTHER DETAILS OF ADVOCATES: J.S. KUSHWAHA(JAGMANSINGHKUSHWAHA@GMAIL.COM)(9810139156)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/23/DZU/2021)
11	BAIL APPLN.-3948/2023	RAGHAV BHARDWAJ V/s THE STATE, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI	HARSH HARDY	
		OTHER DETAILS OF ADVOCATES: SACHIN KUMAR SHUKLA (SACHINKUMARSHUKLA15@GMAIL.COM)(9717374008)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GAZI PUR-511/2023)
12	BAIL APPLN.-4112/2023	MD. SHAAN V/s STATE NCT OF DELHI AND ANR.	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH SHARMA (SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MAHINDRA PARK-522/2022)
13	BAIL APPLN.-4267/2023	NITIN VASHISHT V/s STATE OF NCT OF DELHI	MANVENDRA MUKUL, ASHOK KUMAR SONI	
		OTHER DETAILS OF ADVOCATES: ASHOK KR.SONI (ASHOK.AKSONI@GMAIL.COM)(9811381569)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANVENDRA MUKUL(ADV.MANVENDRA@GMAIL.COM)(9910336489)(PETITIONER)		P.S.-FIR NO. :(FARASH BAZAR-503/2023)
14	BAIL APPLN.-11/2024	GOVIND MANDAL V/s STATE OF NCT OF DELHI	PUNEET SHARMA	
		OTHER DETAILS OF ADVOCATES: SHOBHA GUPTA & ASSOCIATES(SHOBHAGUPTA59@GMAIL.COM)(9810073568)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NEW FRIENDS COLONY-375/2021)
15	BAIL APPLN.-220/2024 CRL.M.A. 1731/2024	KAILASH RANA @ KESHAV SINGH RANA V/s STATE OF NCT OF DELHI	AMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: AMAR TIWARI (ADV.AMARTIWARI11@GMAIL.COM)(9870827526)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KALYAN PURI-803/2023)
16	BAIL APPLN.-591/2024	ISHWAR V/s STATE NCT OF DELHI	UPENDRA YADAV	
		OTHER DETAILS OF ADVOCATES: SANDEEP SINGH(ADVSANDEEPSINGH06@GMAIL.COM)(9911063933)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VASANT KUNJ SOUTH-164/2022)

17	BAIL APPLN.-845/2024	ASHISH @ ANUP V/s THE STATE OF NCT OF DELHI AND ANR.	HARSH HARDY	
		OTHER DETAILS OF ADVOCATES: HARSH HARDY(ASKLAWYERSPO@GMAIL.COM)(7701901001)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (LAHORI GATE-39/2019) BAIL APPLN. 2515/2019 FILED BY VINOD @ DADA (DISPOSED ON : 14-OCT-19) BAIL APPLN. 569/2020 FILED BY VONID@ DADA (DISPOSED ON : 10-SEP-21) BAIL APPLN. 2324/2021 FILED BY ASHISH @ ANUP (DISPOSED ON : 21-SEP-21) W.P.(CRL) 931/2021 FILED BY SHYAM SUNDAR SINGHANIA (DISPOSED ON : 15-JUL-22) BAIL APPLN. 2364/2022 FILED BY KANTA (DISPOSED ON : 27-SEP-22) BAIL APPLN. 1017/2024 FILED BY PARVINDER @ KALA (D. OF HEARING : 22-APR-24) BAIL APPLN. 1325/2020 FILED BY VINOD @ DADA (DISPOSED ON : 24-JUL-20) CRL.M.C. /0 FILED BY ROHIT (DISPOSED ON : 01-DEC-22) CRL.M.C. 5545/2022 FILED BY ROHIT (DISPOSED ON : 31-OCT-22) BAIL APPLN. 750/2023 FILED BY ROHIT (DISPOSED ON : 25-SEP-23) CRL.M.C. 684/2023 FILED BY ROHIT (DISPOSED ON : 02-FEB-23) P.S.-FIR NO. :(LAHORI GATE-39/2019)
18	CRL.A.-216/2019 CRL.M.A. 13554/2023	UMESH SINGH V/s STATE	SUMIT CHOUDHARY (DHCLSC), HEMANT SINGH	AT 03:30 P.M.
		OTHER DETAILS OF ADVOCATES: SUMIT CHOUDHARY (DHCLSC)()(9999318211)(PETITIONER) DURGESH PAL (CHAUHANUDAY93@GMAIL.COM)()(PETITIONER) PHOTOSTAT(PHOTOSTAT247@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(GAZI PUR-1044/2015)
19	CRL.A.-1146/2019	SALMAN V/s STATE	ABDUL SATTAR	
		OTHER DETAILS OF ADVOCATES: ABDUL SATTAR()(9818084363)(PETITIONER)		P.S.-FIR NO. :(MALVIYA NAGAR-185/2013)
20	CRL.L.P.-50/2021	RAJESH KUMAR SHARMA V/s STATE AND ANR	ALOK KUMAR, RAJESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR SHARMA(RAJESH77SHARMA@HOTMAIL.COM)(9711215390)(PETITIONER) RISHI SHARMA()(9811000141)(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ALOK KUMAR(ADV.ALOKSHARMA36@GMAIL.COM)(9971735150)(RESPONDENT)		
21	CRL.L.P.-211/2021 WITH CRL.L.P. 222/2021	STATE V/s IRSHAD	AMIT GUPTA	
		OTHER DETAILS OF ADVOCATES: AMIT GUPTA(AGUPTALAW@GMAIL.COM)(9810273846)(PETITIONER)		P.S.-FIR NO. :(NAND NAGRI-827/2018)
22	CRL.M.C.-2103/2017 CRL.M.A. 8633/2017	SHOBHA V/s STATE & ANR.	LALIT KUMAR, AJAY CHAUDHARY	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (GAZI PUR-410/2016) CRL.REV.P. 865/2022 FILED BY SHANTI SWAROOP ALIAS RAJ CHAUDHARY (D. OF HEARING : 31-JUL-24)

				P.S.-FIR NO. :(GAZI PUR-410/2016)
23	CRL.M.C.-2700/2017 CRL.M.A. 11184/2017	PRAKASH LAL KHERA V/s STATE & ANR	ABHISHEK SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(ASHOK VIHAR-363/2004)
24	CRL.M.C.-3187/2017 CRL.M.A. 13151/2017	RAMAN KUMAR JHA & ORS V/s STATE & ANR	PRADEEP TEOTIA, M L YADAV	
		OTHER DETAILS OF ADVOCATES:		
25	CRL.M.C.-4982/2017 CRL.M.A. 19746/2017	SHASHI KANT KALGAONKAR & ANR V/s THE STATE GOVT OF NCT OF DELHI & ANR	RAHUL MEHTA, SANJEET SINGH, KUSH SHARMA	
		OTHER DETAILS OF ADVOCATES:		
26	CRL.REV.P.-314/2015	STATE (GOVT OF NCT OF DELHI) V/s GOVIND & ORS	AASHAA TIWARI	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(JAHANGIR PURI-496/2007)
27	CRL.REV.P.-376/2015 CRL.M.A. 9379/2015 CRL.M.A. 11761/2016	RAVI KUMAR V/s MASTER PRIYANK CHAUHAN & ANR	SUDHIR NAAGAR	
		OTHER DETAILS OF ADVOCATES:		
28	CRL.REV.P.-537/2015 CRL.M.A. 12207/2015	M/S VRAJLAL MANI LAL & COMPANY V/s THE STATE (GOVT OF NCT OF DELHI) & ORS	SATYENDRA KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES:		
29	CRL.REV.P.-756/2015 CRL.M.A. 17086/2015	MUNNI DEVI V/s ASHA SHARMA & ANR	SIMON BENJAMIN, S K VASHISTHA	
		OTHER DETAILS OF ADVOCATES:		
30	CRL.REV.P.-802/2015 CRL.M.A. 18016/2015 WITH CRL.REV.P. 804/2015	BABAN @ BABAL & ORS V/s STATE OF NCT OF DELHI	R.M TUFAIL	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ADARSH NAGAR-527/2014) BAIL APPLN. 951/2015 FILED BY BABAN @ BABAL (DISPOSED ON : 20-JUL-15) BAIL APPLN. 1709/2015 FILED BY ALI @ NUNNU (DISPOSED ON : 12-OCT-15) CRL.REV.P. 804/2015 FILED BY RUSIAN (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(ADARSH NAGAR-527/2014)
31	CRL.REV.P.-804/2015 CRL.M.A. 18026/2015	RUSIAN V/s STATE OF NCT OF DELHI	R.M TUFAIL	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ADARSH NAGAR-527/2014) BAIL APPLN. 951/2015 FILED BY BABAN @ BABAL (DISPOSED ON : 20-JUL-15) BAIL APPLN. 1709/2015 FILED BY ALI @ NUNNU (DISPOSED ON : 12-OCT-15) CRL.REV.P. 802/2015 FILED BY BABAN @ BABAL & ORS (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(ADARSH NAGAR-527/2014)

32	CRL.REV.P.-547/2016 CRL.M.A. 12933/2016	RAJESH GARG @ RAJESH GUPTA V/s STATE & ANR.	KULDEEP VASHISTH, V V SINGH, RAJIV MOHAN LAW OFFICES	
		OTHER DETAILS OF ADVOCATES:		
33	CRL.REV.P.-648/2016 CRL.M.A. 15392/2016 CRL.M.A. 15394/2016	AMITIJ SINGH & ANR V/s STATE & ORS	SHALABH GUPTA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(PUL PRAHLADPUR-10/2016)
34	CRL.REV.P.-673/2016 CRL.M.A. 637/2020 CRL.M.A. 1155/2020	C B I V/s S K KHANNA & ORS	MADHAV KHURANA, KARANJAWALA, H D SHARMA, LEGAL LEAGUE LAW OFFICES, RAM NIWAS BURI, NARENDER MANN, MUKESH BIRLA, KISHORE DIMANIA	
		OTHER DETAILS OF ADVOCATES: MUKESH BIRLA()(9810162413)(PETITIONER) KISHORE DIMANIA()(9560373858)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-217-2011-A-0008) CRL.M.C. 4242/2014 FILED BY VINOD KASHYAP & ORS. (DISPOSED ON : 20-JAN-15) P.S.-FIR NO. :(CBI-217-2011-A-0008)
35	CRL.REV.P.-369/2019	SHAHID KHAN V/s STATE	ANIL TOMAR	
		OTHER DETAILS OF ADVOCATES: ANIL TOMAR()(9811119399)(PETITIONER)		P.S.-FIR NO. :(JAIT PUR-101/2010)
36	CRL.REV.P.-686/2019 CRL.M.A. 12545/2019 CRL.M.A. 12547/2019	ABHIJIT BANERJEE V/s SOHINI BANERJEE & ANR	GAURAV GUPTA	
		OTHER DETAILS OF ADVOCATES: GAURAV GUPTA()(9958444233)(PETITIONER)		
37	CRL.REV.P.-743/2019	PAWAN KUMAR V/s NEETU & ANR.	VARUN KUMAR	
		OTHER DETAILS OF ADVOCATES: VARUN KUMAR()(9582005800)(PETITIONER)		
38	CRL.REV.P.-815/2019 CRL.M.A. 32970/2019 CRL.M.A. 32971/2019 CRL.M.A. 23777/2022	UMESH KUMAR V/s SHIKHA & ANR.	SANDHYA GUPTA, ARUSH KHANNA	
		OTHER DETAILS OF ADVOCATES: SANDHYA GUPTA()(9810333257)(PETITIONER) PRAPTI ALLAGH(PRAPTI.ALLAGH@NUMENLAW.COM)()(PETITIONER) MUSKAN MAHESHWARI(MUSKAN.MAHESHWARI@NUMENLAW.COM)()(PETITIONER) ARUSH KHANNA(ARUSH.KHANNA@NUMENLAW.COM)()(PETITIONER) ROBIN(ADVOCATEROBIN@GMAIL.COM)()(RESPONDENT)		
39	CRL.REV.P.-975/2019	SOM DUTT V/s STATE	RAJAT BHARDWAJ, DIVYA HASIJA, R.A IYER	
		OTHER DETAILS OF ADVOCATES: R.A IYER()(9999679903)(PETITIONER) RAJAT BHARDWAJ(RAJAT.LAWYER@GMAIL.COM)(9891238572)(PETITIONER) DIVYA HASIJA(HASIJA@YMAIL.COM)(9810064629)(PETITIONER)		P.S.-FIR NO. :(GULABI BAGH-8/2015)
40	CRL.REV.P.-1023/2019 WITH CRL.REV.P. 1163/2019 CRL.REV.P. 1162/2019 CRL.REV.P. 1024/2019	THE BUYERS & ANR. V/s STATE & ANR	PRADEEP CHOWDHARY	
		OTHER DETAILS OF ADVOCATES: PRADEEP CHOWDHARY()(7701802824)(PETITIONER)		

41	CRL.REV.P.-1024/2019	THE BUYERS & ANR. V/s STATE & ANR.	PRADEEP CHOWDHARY	
		OTHER DETAILS OF ADVOCATES: PRADEEP CHOWDHARY()(7701802824)(PETITIONER)		
42	CRL.REV.P.-1162/2019 WITH CRL.REV.P. 1163/2019	THE BUYERS & ANR. V/s STATE & ANR.	PRADEEP CHOWDHARY	
		OTHER DETAILS OF ADVOCATES: PRADEEP CHOWDHARY()(7701802824)(PETITIONER)		
43	CRL.REV.P.-1163/2019	THE BUYERS & ANR. V/s STATE & ANR.	PRADEEP CHOWDHARY	
		OTHER DETAILS OF ADVOCATES: PRADEEP CHOWDHARY()(7701802824)(PETITIONER)		
44	CRL.REV.P.-1051/2019	JYOTI GABA V/s DEEPAK GABA	HARPEET SINGH, KAMLESH JHA	
		OTHER DETAILS OF ADVOCATES: KAMLESH JHA()(9999332085)(PETITIONER)		
45	W.P.(CRL)-77/2021	MANISH KUMAR V/s THE STATE & ANR.	SAURAJ YADAV	
		OTHER DETAILS OF ADVOCATES: SAURAJ YADAV(SAURAJYADAV1@GMAIL.COM)(8448924500)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) THE STATE (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) THE STATE (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NABI KARIM-256/2019)
46	W.P.(CRL)-1464/2021	RAKESH KUMAR GUPTA V/s STATE (GOVT. OF NCT OF DELHI) & ANR.	ASHUTOSH KAUSHIK, VINAY SHANKAR DUBEY	
		OTHER DETAILS OF ADVOCATES: VINAY SHANKER DUBEY(VVSDUBEY@GMAIL.COM)(9899237692)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHUTOSH KAUSHIK(ASHUTOSHKAUSHIK123@GMAIL.COM)(9711070545)(PETITIONER)		P.S.-FIR NO. :(SEEMA PURI-224/2017)
47	CRL.M.A. 1344/2023 CRL.M.A. 1345/2023 CRL.M.A. 1395/2023 In W.P.(CRL)- 1606/2021(Disposed off case) WITH W.P.(CRL) 157/2023	GOVINDER SINGH V/s UNION OF INDIA AND ORS & ORS.	GAURAV GUPTA, SIMARPAL SINGH SAWHNEY	
		OTHER DETAILS OF ADVOCATES: GAURAV GUPTA(GAURAV@GAURAVGUPTA.NET.IN)(9958444233)(PETITIONER) MANOJ KUMAR(MANOJ.DEFCOLOFFICE@GMAIL.COM)()(PETITIONER) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DL.HC.ED(DL.HC_ED@GOV.IN)()(RESPONDENT) SIMARPAL SINGH SAWHNEY(OFFICE@GRSCHAMBERS.ORG)(9899436986)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		
48	W.P.(CRL)-157/2023 CRL.M.A. 1464/2023	MADAN LAL THAKUR V/s UNION OF INDIA MINISTRY OF HOME AFFIARS THROUGH ITS STADING COUNSEL UNION OF INDIA & ORS.	SIMARPAL SINGH SAWHNEY	
		OTHER DETAILS OF ADVOCATES: SIMARPAL SINGH SAWHNEY(OFFICE@GRSCHAMBERS.ORG@GMAIL.COM)(9899436986)(PETITIONER) THE DIRECTOR(HOSSAINZOHEB@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		

		GOVINDER SINGH(GAURAV@GUPTAGUPTA.NCT.IN){}(RESPONDENT) THE DIRECTOR(DL.HC-ED@GOV.IN){}(RESPONDENT)		
49	W.P.(CRL)-1994/2021	GOURAV V/s STATE & ANR.	ARJUN SINGH KHURANA	
		OTHER DETAILS OF ADVOCATES: ARJUN SINGH KHURANN(ARJUNSK198818@GMAIL.COM)(9989949868)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ZAKHIRA(ZAKHIRA@ACCURATEFREIGHT.IN){}(RESPONDENT)		P.S.-FIR NO. :(PUNJABI BAGH-749/2021)
50	W.P.(CRL)-2387/2021 CRL.M.A. 19305/2021	RAJBIR SINGH V/s STATE(NCT OF DELHI) AND ORS	SATYENDRA KUMAR RAI, UDITI BALI	
		OTHER DETAILS OF ADVOCATES: UDITI BALI(ADVUDITIBALI@GMAIL.COM)(9910413782)(PETITIONER) UDITI BALI(ADVUDITIBALI@GMAIL.COM)(9910413782)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SATYENDRA KUMAR RAI(SATYENDRA40RAI@GMAIL.COM)(9811312676)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOVIND PURI-524/2021) BAIL APPLN. 4167/2021 FILED BY RAJBIR SINGH (DISPOSED ON : 25-NOV-21) W.P.(CRL) 2332/2021 FILED BY SMT SHAKUNTLA DEVI & ORS. (DISPOSED ON : 01-MAR-23) W.P.(CRL) 2333/2021 FILED BY SMT SHAKUNTLA DEVI (DISPOSED ON : 27-MAY-22) P.S.-FIR NO. :(GOVIND PURI-524/2021)
51	W.P.(CRL)-2598/2021 WITH W.P.(CRL) 329/2022	IRFAN ALI @ IMRAN V/s THE STATE NCT OF DELHI	M SUFIAN SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: FAUZIA REYAZ(FAUZIA.REYAZ@GMAIL.COM){}(PETITIONER) M.SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) IRFAN ALI @IMRAN(ALIITFAN7@GMAIL.COM)(9999673221)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
52	W.P.(CRL)-329/2022 CRL.M.A. 18869/2022	IRFAN ALI @ IMRAN V/s THE STATE NCT OF DELHI & ORS.	M SUFIAN SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: M. SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAMIA NAGAR-DD 25A/2021)
53	W.P.(CRL)-170/2024 CRL.M.A. 8857/2024	VIKAS NAGAR V/s STATE OF NCT OF DELHI	VIKAS NAGAR	
		OTHER DETAILS OF ADVOCATES: VIKAS NAGAR (VIKASNAGAR@HOTMAIL.COM){}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIKAS NAGAR (VIKASNAGAR@HOTMAIL.COM){}(RESPONDENT) VIKAS(VIKASNAGAR@HOTMAIL.COM)(9654775508)(PETITIONER) VIKAS NAGAR(VIKASNAGAR@HOTMAIL.COM)(9654775508)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
54	W.P.(CRL)-829/2024 CRL.M.A. 7722/2024	RAJIV BATRA & ANR. V/s THE STATE OF NCT OF DELHI & ORS.	LAV KUMAR AGRAWAL	
		OTHER DETAILS OF ADVOCATES: LAV KUMAR (RR.ASSOCIATES.CO@GMAIL.COM)(9868206476)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DABRI-0084A/2023)

FOR DIRECTIONS			
55	BAIL APPLN.-2072/2023	NITISH KUMAR V/s DIRECTORATE OF REVENUE INTELLIGENCE	POOJA ROY
		OTHER DETAILS OF ADVOCATES: ADITYA AGARWAL(ADV.ANKITMUTREJA@GMAIL.COM)(9990206703)(PETITIONER) SATISH AGGARWAL(SATISHAGGARWALA@GMAIL.COM)(9899816666)(PETITIONER) SATISH AGGARWAL(SATISHAGGARWALA@GMAIL.COM)()(RESPONDENT)	P.S.-FIR NO. :(DIRECTORATE OF REVENUE INTELLIGENCE- DRI/HQ/GI/338/XVIII/ENQ/01/INT)
SPECIAL BENCH MATTERS(AS DIRECTED BY ACTING CHIEF JUSTICE)			
56	CRL.A.-147/2001	SATBIR SINGH V/s STATE THR. C.B.I.	NEELAM GROVER, NAVIN SHARMA, YATINDER CHAUDHARY & PANKAJ SHARMA, PRAMOD KUMAR, SATISH NAGAR
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER)	P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH- 43A/93)
57	CRL.A.-567/2001	BALDEV SINGH V/s C.B.I.	ATIF SHAMIM, NIKHIL GOEL, A.Q. DUTT, NITESH MEHRA, SANDEEP SETHI
		OTHER DETAILS OF ADVOCATES: ATIF SHAMIM(ATIFSHAMIM@GMAIL.COM)(9810428492)(PETITIONER) NIKHIL GOEL(REACHNIKHILGOEL@GMAIL.COM)(9810133254)(RESPONDENT)	P.S.-FIR NO. :(SUBHASH PLACE-RC-98A/95/DLI)

COURT NO. 15
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

NOTE: APPEARANCE OF ONLY THOSE LEARNED COUNSELS WILL BE MARKED, WHO APPEARED WHEN
 THE MATTER IS CALLED OUT.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	W.P.(C)-6602/2018 CM APPL. 25197/2018 CM APPL. 39328/2019 CM APPL. 18467/2021 CM APPL. 28891/2021 CM APPL. 45215/2023 CM APPL. 11247/2024 WITH W.P.(C) 5425/2019	ALI AHMAD KHAN V/s THE CHAIRMAN NATIONAL BOOK TRUST INDIA & ANR	DHARAMPRABHAS LAW ASSOCIATES, NALIN KOHLI, PIYUSH SINGH, BISWAJIT DAS, TEJASVI KUMAR, DHARMAPRABHAS LAW ASSOCIATES, ANSHUL RAI, ANKIT ROY, BISWAJIT DAS, ANKIT ROY	
		OTHER DETAILS OF ADVOCATES: TEJASVI KUMAR()(9953811859)(PETITIONER) DHARMAPRABHAS LAW ASSOCIATES()(9717931119)(PETITIONER) ANSHULRAI(ANSHUL@DLA.NET.IN)(9971846955)(PETITIONER) DHARMAPRABHAS LAW ASSOCIATES(SKPANDEY@DLA.NET.IN)(9717931119)(PETITIONER) TANVEER (TANVEER350@GMAIL.COM)()(RESPONDENT) Y MAYANK(Y.MAYANK@GMAIL.COM)()(RESPONDENT) NALINKOHLI(INFO@NALINKOHLI.COM)()(RESPONDENT) TEJASVI SRIVASTAVA(TEJASVISRIVASTAVA@GMAIL.COM)()(RESPONDENT) S K PANDEY(SKPANDEY@DLA.NET.IN)()(PETITIONER) NALIN KOHLI AND ANKIT ROY()(9818049001)(RESPONDENT) BISWAJIT DAS(YASHHARSHVARDHAN@JURISNJURIS.COM)(26162550)(PETITIONER) NALIN KOHLI(INFO@NALINKOHLI.COM)()(RESPONDENT) MAYANK(Y.MAYANK@GMAIL.COM)()(PETITIONER) JURIS AND JURIS(JURISANDJURIS@GMAIL.COM, ADMIN@JURISNJURIS.COM, TANVEER350@GMAIL.COM)()(PETITIONER) NALIN KOHLI(INFO@NALINKOHLI.COM)(9818049001)(RESPONDENT) PIYUSH SINGH(COUNSEL.PIYUSH@GMAIL.COM)(9958012518)(PETITIONER) BISWAJIT DAS(JURISANDJURIS@GMAIL.COM)(9911226607)(PETITIONER)		
2	W.P.(C)-5425/2019 CM APPL. 23802/2019 CM APPL. 31394/2021 CM APPL. 44857/2021 CM APPL. 35652/2023 WITH W.P.(C) 6602/2018	ALI AHMED KHAN V/s COUNCIL FOR LEATHER EXPORTS AND ORS.	BISWAJIT DAS, AKSHAY ABROL, NIMISHA MENON, NIMISHA MENON	
		OTHER DETAILS OF ADVOCATES: AKSHAY ABROL()(8894452326)(PETITIONER) Y MAYANK(Y.MAYANK@GMAIL.COM)()(RESPONDENT) S K PANDEY(SKPANDEY@DLA.NET.IN)()(RESPONDENT)		

		NALIN KOHLI (9818049001)(RESPONDENT) S K PANDEY(SK PANDEY@DLA.NET.IN)(PETITIONER) TEJASVI SRIVASTAVA(TEJASVISRIVASTAVA@GMAIL.COM)(RESPONDENT) NALIN KOHLI (INFO@NALINKOHLI.COM)(RESPONDENT) ALI AHMAD(ALIAHMED678@GMAIL.COM, YASHHARSHVARDHAN@JURISNJURIS.COM, JURISANDJURIS@GMAIL.COM)(PETITIONER) NALIN KOHLI(INFO@NALINKOHLI.COM)(9818049001)(RESPONDENT) BISWAJIT DAS(JURISANDJURIS@GMAIL.COM)(9911226607)(PETITIONER)			
FOR ADMISSION					
3	W.P.(C)-14152/2023 CM APPL. 56003/2023	MRS LIBY MANOJ & ORS. V/s GOVT OF NCT OF DELHI & ORS.	RAJENDER YADAV		
		OTHER DETAILS OF ADVOCATES:			
AFTER NOTICE MISC. MATTERS					
4	W.P.(C)-14503/2004	N.S.GUJRAL V/s UOI & ORS.	MR.RAJIV MEHRA, MR.JAGAT ARORA, MR.A.S.CHANDHIK, MONICA GARG, GAURAV SHARMA, RAJAT ARORA, MR.M.K.DATTA, MR.P.P.MALHOTRA, TANPREET S GULATI, MR.SHYAM MOORJANI		
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) TANPREET S GULATI(GULATITANPREET@GMAIL.COM)(8285973031)(PETITIONER)			
5	W.P.(C)-16793/2006 CM APPL. 36263/2023	GURDEEP SINGH CHADHA V/s PUNJAB & SIND BANK	SHIVANSHU BHARDWAJ, JAGAT ARORA, MR.RAKESH MALHOTRA, SHIVANSHU BHARDWAJ		
		OTHER DETAILS OF ADVOCATES: SHIVANSHU BHARDWAJ(CONTACT.SHIVANSHUBHARDWAJ@GMAIL.COM)(9958864562)(PETITIONER) RAJESH GAUTAM(RAJESHGAUTAM@KLMEHTA.NET)(RESPONDENT) SHIVANSHU BHARDWAJ(CONTACT.SHIVANSHUBHARDWAJ@GMAIL.COM)(9958864562)(PETITIONER)			
6	W.P.(C)-6669/2013 CM APPL. 50975/2018	M.K. SAINI V/s INDRAPRASTHA POWER GEN. CO. LTD	R.S. TOMAR		
		OTHER DETAILS OF ADVOCATES: R.S. TOMAR(9811155359)(PETITIONER)			
7	W.P.(C)-3066/2018 CM APPL. 12210/2018	SHRI RAM GOPAL V/s GOVERNMENT OF NCT AND ANR.	SUMIT TOMAR		
		OTHER DETAILS OF ADVOCATES: SUMIT TOMAR(9811990460)(PETITIONER)			
8	W.P.(C)-13279/2018 CM APPL. 10413/2019	SHEELA DEVI V/s ACTING PRINCIPAL BHARATI COLLEGE & ORS	MS BEENASHAW N SONI, SURESH SHARMA		
		OTHER DETAILS OF ADVOCATES: SURESH SHARMA(7042338181)(PETITIONER) SURESH SHARMA(9210951550)(PETITIONER)			
9	W.P.(C)-13670/2018 WITH W.P.(C) 9863/2019	RITU BAJAJ V/s DELHI STATE CIVIL SUPPLIES CORPORATION LTD. (DSCSC)	ANUSUYA SALWAN		
		OTHER DETAILS OF ADVOCATES: ANUSUYA SALWAN(9811225368)(PETITIONER)			
10	W.P.(C)-9863/2019 WITH W.P.(C) 13670/2018	RITU BAJAJ V/s DELHI STATE CIVIL SUPPLIES CORPORATION LTD.	RAAVI BIRBAL, ANUSUYA SALWAN		

		OTHER DETAILS OF ADVOCATES: ANUSUYA SALWAN()(9811225368)(PETITIONER)		
11	W.P.(C)-13919/2018 CM APPL. 30332/2019 CM APPL. 3106/2020	ARUN KUMAR JHA & ORS. V/s THE MANAGEMENT OF MAHARAJA AGRASEN MODEL SCHOOL & ANR.	PRAMOD GUPTA, SURYAKANT SINGLA & ADITYA SINGLA, KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: SURYAKANT SINGLA & ADITYA SINGLA()(9654554066)(PETITIONER) KAMAL GUPTA()(9810988094)(RESPONDENT) KAMAL GUPTA()(9810988094)(PETITIONER) PRAMOD GUPTA(INDUSLAW@GMAIL.COM)(9810083370)(RESPONDENT)		
12	W.P.(C)-3325/2019	NAVEEN GUPTA V/s REGISTRAR COOPERATIVE SOCIETIES AND ANR.	VERTIKA SHARMA	
		OTHER DETAILS OF ADVOCATES: VERTIKA SHARMA()(9811542620)(PETITIONER)		
13	W.P.(C)-5939/2019	RAJ KUMAR V/s LD. DISTRICT AND SESSION JUDGE DELHI (HQS.)	RAJIV SHUKLA, AVNISH AHLAWAT, AMIT ANAND	
		OTHER DETAILS OF ADVOCATES: AMIT ANAND()(9810060840)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		
14	W.P.(C)-12184/2019 CM APPL. 8043/2023 WITH W.P.(C) 12185/2019	SARIKA DABAS V/s MODERN CHILD PUBLIC SCHOOL AND ANR.	SHIKHA SAPRA, SANJEEV KUMAR JHA, ANUJ AGGARWA, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWA()(9891403206)(PETITIONER) ANUJ AGGARWAL(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) PK ADVOCATE(PKADVOCATE@GMAIL.COM)()(RESPONDENT) SHIKHA SAPRA(SHIKHASAPRA@GMAIL.COM)(9818055059)(RESPONDENT) SANJEEV KUMAR JHA(SANCOOL75@GMAIL.COM, KPSRASSOCIATES@GMAIL.COM)(9873931235)(RESPONDENT)		
15	W.P.(C)-12185/2019 CM APPL. 8030/2023	VANDANA YADAV V/s MODERN CHILD PUBLIC SCHOOL AND ANR.	SHIKHA SAPRA, SANJEEV KUMAR JHA, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL()(9891403206)(PETITIONER) ANUJ AGGARWAL(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) P K ADVOCATE(PKADVOCATE@GMAIL.COM)()(RESPONDENT) SHIKHA SAPRA(SHIKHASAPRA@GMAIL.COM)(9818055059)(RESPONDENT) SANJEEV KUMAR JHA(SANCOOL75@GMAIL.COM, KPSRASSOCIATES@GMAIL.COM)(9873931235)(RESPONDENT)		
16	W.P.(C)-4825/2020	VIVEK KANT SRIVASTAVA V/s BUREAU OF INDIAN STANDARDS & ANR.	SUBHASH CHANDER GUPTA, RAJAT ANEJA	
		OTHER DETAILS OF ADVOCATES: RAJATANEJA(RANEJA@ANEJAANDANEJA.COM)(9958687604)(PETITIONER) ANEJA & ANEJA(RANEJA@ANEJAANDANEJA.COM)(9810727771)(PETITIONER) LEGAL(LEGAL@BIS.GOV.IN, DG@BIS.GOV.IN)(9818213940)(RESPONDENT) SUBHASH CHANDER GUPTA(MSUBHASHG@GMAIL.COM)(9810689321)(PETITIONER)		
17	W.P.(C)-4426/2021 CM APPL. 37170/2023	VINAY KUMAR DUBEY V/s GOVT OF NCT OF DELHI & ANR.	CHANDRA SHEKHAR, SUMIT THAKUR	
		OTHER DETAILS OF ADVOCATES: C S PARASHER AND CO.(CSPARASHER@GMAIL.COM)(9811026863)(PETITIONER) C S PARASHER AND CO.(CSPARASHER@GMAIL.COM)(9811026863)(PETITIONER) S KOOL(SKOOL.SS.DEL@APJ.EDU)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) AKOOL SS DEL(SKOOL.SS.DEL@APJ.EDU)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) C S PARASHER(CSPARASHER@GMAIL.COM)(9811026863)(PETITIONER) SANTOSH KUMAR		

		TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) THAKUR SUMIT(THAKURSUMIT79@GMAIL.COM)(9968454481)(RESPONDENT)	
18	W.P.(C)-4527/2021 CM APPL. 13836/2021	VIRENDER SINGH V/s GOVT OF NCT OF DELHI ORS	ANURAG OJHA, ANURAG OJHA
		OTHER DETAILS OF ADVOCATES: SHASHIKANT YADAV(CORPORATEJUDISLLP@GMAIL.COM)(8860069704)(PETITIONER) ANURAGOJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT) RAMESH CHANDRA(CE2YAIDUPOKHGZ-UP@NIC.IN)(8588089272)(RESPONDENT)	
19	W.P.(C)-8843/2021 CM APPL. 27512/2021	SANTOSH V/s MODERN CHILD PUBLIC SR. SEC. SCHOOL (RECOGNIZED) & ANR.	UDESH PURI, ANUJ AGGARWAL
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWALCOMPANY@GMAIL.COM)(9891403206)(PETITIONER) MODERN CHILD PUBLIC SCHOOL(MODERNCHILDPUBLICSCHOOL@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) UDESH PURI(ADV.UDESHPURI@GMAIL.COM)(7042553808)(RESPONDENT)	
20	W.P.(C)-4199/2022 CM APPL. 21506/2022 CM APPL. 3217/2023	PRITY ARORA V/s MODERN CHILD PUBLIC SR. SEC. SCHOOL (RECOGNIZED) & ORS.	SANJEEV KUMAR JHA, ANUJ AGGARWAL
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) ACADEMC SMPS(ACADEMICSMCPS@GMAIL.COM)()(RESPONDENT) ANUJ AGGARWAL(ANUJAGGARWAL1984@GMAIL.COM)(989143206)(PETITIONER) ACADEMICSMCP (ACADMICSMCPS@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) MODERN CHILD SCHOOL (MODERNCHILDPUBLICSCHOOL@GMAIL.COM)()(RESPONDENT) SANJEEV KUMAR JHA(SANCOOL75@GMAIL.COM, KPSRASSOCIATES@GMAIL.COM)(9873931235)(PETITIONER)	
21	W.P.(C)-10979/2022 CM APPL. 32095/2022 WITH W.P.(C) 10984/2022	POONAM V/s MODERN CHILD PUBLIC SR. SEC. SCHOOL RECOGNIZED & ORS.	UDESH PURI, ANUJ AGGARWAL
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL AND SHUBHAMPUNDIR(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) MODERN CHILD PUBLIC SR. SEC.SCHOOL(ACADEMICSMCPS@GMAIL.COM , DIREDU@HUB.NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UDESH PURI(ADV.UDESHPURI@GMAIL.COM)(7042553808)(RESPONDENT)	
22	W.P.(C)-10984/2022 CM APPL. 32102/2022	MEENAKSHI JAIN V/s MODERN CHILD PUBLIC SR. SEC. SCHOOL (RECOGNIZED) & ORS.	UDESH PURI, ANUJ AGGARWAL
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) GOVT OF NCT OF DELHI(DIREDU@HUB.NIC.IN)()(RESPONDENT) UDESH PURI(ADV.UDESHPURI@GMAIL.COM)(7042553808)(RESPONDENT)	
23	W.P.(C)-12697/2022	GIANWATI TAXAK V/s UNIVERSITY OF DELHI & ORS.	BIR SINGH RANA, SANTOSH KUMAR SAHU
		OTHER DETAILS OF ADVOCATES: AMAR NATH GUPTA(AMARPUSHP2@YAHOO.CO.IN)(9871359739)(PETITIONER) SRIAUROBINDOE(SRIAUROBINDOE@YAHOO.CO.IN)()(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT) PRASHANT KUMAR(PRASHANT@SATYAWATIE.DU.AC.IN)()(RESPONDENT)	

		B.S. RANA(BISHNUSRANA@GMAIL.COM)(9810043992)(RESPONDENT) BIR SINGH RANA(BSRANA.ADVOCATE@GMAIL.COM)(9871079321)(RESPONDENT)		
24	W.P.(C)-16432/2022 CM APPL. 51624/2022 CM APPL. 51626/2022 WITH W.P.(C) 4895/2023	M A KHAN V/s UNION OF INDIA AND ORS	BUTUL KHAN	
		OTHER DETAILS OF ADVOCATES: NAUSHAD AHMAD KHAN()(8750647440)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) NC PUL(DIRECTOR@NCPUL.IN)()(RESPONDENT)		
25	W.P.(C)-4895/2023 CM APPL. 18889/2023	INTEKHAB AHMED & ANR. V/s UNION OF INDIA & ANR.	AZRA REHMAN	
		OTHER DETAILS OF ADVOCATES: AZRA REHMAN (REHMAN.AZRA21@GMAIL.COM)(9899632950)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) NCPUL(DIRECTOR@NCPUL.IN)()(RESPONDENT)		
26	W.P.(C)-2974/2023 CM APPL. 11583/2023	M/S JAIPUR GOLDEN TRANSPORT CO. PVT. LTD. V/s FINANCIAL COMMISSIONER, DELHI AND ORS.	SIDDHARTH BATRA	
		OTHER DETAILS OF ADVOCATES: SHIVANI CHAWLA(SIDDHARTH.BATRA@SATRAMDASS.COM)(9888884445)(PETITIONER) FINCOMNCT(FINCOMNCT@NIC.IN, OFFICER-SDMKPSW@GMAIL.COM)()(RESPONDENT)		
27	W.P.(C)-10853/2023	SHRI ASHOK KUMAR V/s LAND AND BUILDING DEPARTMENT AND ANR.	RACHANA DALAL	
		OTHER DETAILS OF ADVOCATES: N.S. DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9811155424)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, GNCTD.SCLA.SKP@GMAIL.COM, YEESHUJAIN@YAHOO.CO.IN)(9868250806)(RESPONDENT)		
28	W.P.(C)-11573/2023 CM APPL. 45070/2023	TASHI JAYARATNAM ALIAS TASHI THIBAUT JAYARATNAM & ANR. V/s GOVT. OF NCT OF DELHI & ORS.	KRISHNA DEV YADAV	
		OTHER DETAILS OF ADVOCATES: MALINI SUD(MALINI.SUD@CAPEXLEGAL.COM, VIDHI.GOEL@CAPEXLEGAL.COM)(9871375010)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
29	W.P.(C)-14017/2023	SURYAVEER SINGH AND ORS V/s GOVT. OF NCT OF DELHI AND ORS	RAVIN RAO	
		OTHER DETAILS OF ADVOCATES:		
FOR FINAL HEARING				
30	W.P.(C)-6640/2003 WITH W.P.(C) 6688/2003	HAKIKAT RAI V/s STATE OF JHARKHAND & ORS.	ABHISHEK, MADHUSMITA BORA, MS. PINKY ANAND, MR. KRISHNA NAND PANDEY, MANISH KUMAR SARAN, GOPAL PRASAD, MR. ANIL MITTAL	
		OTHER DETAILS OF ADVOCATES: ABHISHEK (ABHISHEKSHARMA.OFFICE@GMAIL.COM)(9971611008)(PETITIONER) MADHUSMITA BORA(MBORAADV@GMAIL.COM)(9810353267)(RESPONDENT) WITHOUT GENERATE ()(RESPONDENT) WITHOUT GENERATE ()(RESPONDENT)		
31	W.P.(C)-6688/2003 WITH W.P.(C) 6640/2003	MAHABIR SINGH V/s STATE OF JHARKHAND & ORS.	ABHISHEK, MADHUSMITA BORA, MS. PINKY ANAND, MR. KRISHAN NAND PANDEY, MANISH KUMAR SARAN, GOPAL PRASAD, MR. ANIL MITTAL	
		OTHER DETAILS OF ADVOCATES: ABHISHEK (ABHISHEKSHARMA.OFFICE@GMAIL.COM)(9971611008)(PETITIONER) MADHUSMITA BORA(MBORAADV@GMAIL.COM)(9810353267)(RESPONDENT)		

		WITHOUT GENERATE () (RESPONDENT) WITHOUT GENERATE () (RESPONDENT)	
32	W.P.(C)-13565/2009	BIMAL KUMAR V/s RESIDENT COMMISSIONER, J & K GOVT. AND ORS	SUNIL SINGH
		OTHER DETAILS OF ADVOCATES:	
33	W.P.(C)-10423/2017 CM APPL. 42607/2017 WITH W.P.(C) 3032/2022	BHAGWAN SINGH RAWAT V/s SECRETARY, MHRD, GOVERNMENT OF INDIA AND ANR	PRATAP CHANDRA RANA
		OTHER DETAILS OF ADVOCATES:	
34	W.P.(C)-3032/2022	BHAGWAN SINGH RAWAT V/s SECRETARY, MHRD, GOVERNMENT OF INDIA AND ORS	PRATAP CHANDRA RANA, JAYANARAYAN PATEL
		OTHER DETAILS OF ADVOCATES: JAYANARAYAN PATEL(JNPATEL321@GMAIL.COM)(8527305402)(PETITIONER) ARJUN MITRA()(9810412737)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SANTOSH KUMAT TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PRATAP CHANDRA RANA(PRATAPRANA10@GMAIL.COM)(9990366723)(PETITIONER)	
35	W.P.(C)-1009/2018 CM APPL. 4289/2018 WITH W.P.(C) 11462/2021	PAWAN KUMAR BHATIA & ANR V/s GOVT OF NCT OF DELHI & ANR	SUJOY KUMAR
		OTHER DETAILS OF ADVOCATES: SUJOY KUMAR()(9810048850)(PETITIONER)	
36	W.P.(C)-11462/2021 CM APPL. 35274/2021	DELHI AIDED SCHOOL MANAGEMENT ASSOCIATION V/s GOVT. OF NCT OF DELHI, & ANR.	MAYANK SHARMA, MAYANK SHARMA
		OTHER DETAILS OF ADVOCATES: MAYANK SHARMA(SMSMAYANK@YAHOO.COM)(9910092484)(PETITIONER) DIRECTOR OF EDUCATION(DIREDU@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
37	W.P.(C)-8521/2018	P K SINGH V/s NATIONAL INSURANCE COMPANY LTD. AND ANR.	NITIN KUMAR GUPTA
		OTHER DETAILS OF ADVOCATES: NITIN KUMAR GUPTA()(9711184111)(PETITIONER)	
38	W.P.(C)-10448/2018 CM APPL. 40775/2018	SHASHI BHARDWAJ V/s GOVT OF NCT OF DELHI AND ORS.	ABHAY GUPTA
		OTHER DETAILS OF ADVOCATES: ABHAY GUPTA()(9958500980)(PETITIONER)	
39	W.P.(C)-11428/2018 CM APPL. 44208/2018	SUBHASH CHAND V/s STATE OF NCT OF DELHI AND ORS.	KAMAL KANT JHA
		OTHER DETAILS OF ADVOCATES: KAMAL KANT JHA()(9811403833)(PETITIONER)	
40	W.P.(C)-3553/2019 CM APPL. 50996/2019	SANJIV SHARAN V/s UNION OF INDIA AND ORS.	SUPARNA SRIVASTAVA, RAMESH BABU MR, RAJESH KUMAR, RAJNISH PRASAD, SIDDHARTH
		OTHER DETAILS OF ADVOCATES: SIDDHARTH()(7838537008)(PETITIONER) SUPARNA SRIVASTAVA()(9871889615)(PETITIONER) RAJNISH PRASAD(RAJNISHPRASADAORSC@GMAIL.COM)(9811775390)(PETITIONER)	
41	W.P.(C)-10445/2019 CM APPL. 43138/2019 WITH W.P.(C) 13171/2019 W.P.(C) 13246/2019	RAMESH KUMAR SIKKA V/s UNION OF INDIA AND ORS.	LEGALERIA LAW OFFICES, SACHIN MITTAL

		OTHER DETAILS OF ADVOCATES: SACHIN MITTAL()(9810166992)(PETITIONER)		
42	W.P.(C)-13171/2019 CM APPL. 53603/2019	DHAN BAHADDUR SINGH THAPA V/s UNION OF INDIA AND ORS.	SACHIN MITTAL	
		OTHER DETAILS OF ADVOCATES: SACHIN MITTAL()(9810166992)(PETITIONER)		
43	W.P.(C)-13246/2019 CM APPL. 53851/2019	RANJEET SINGH V/s UNION OF INDIA AND ORS.	SACHIN MITTAL	
		OTHER DETAILS OF ADVOCATES: SACHIN MITTAL()(9810166992)(PETITIONER)		
44	W.P.(C)-4201/2021	MEERA SAGAR V/s UNIVERSITY OF DELHI & ANR.	RAJEEV SHARMA, ASHISH KUMAR	
		OTHER DETAILS OF ADVOCATES: ASHISHKUMAR(ASHISHKUMAR@JURISPERITUS.COM, VIMAL1989VIMAL@GMAIL.COM)(9818475518)(PETITIONER) JURISPERITUS LAW OFFICES()(9899347995)(PETITIONER) HINDU CLO(HINDUCLO@DEL3.VSNL.NET.IN)()(RESPONDENT) RUPAL MOHINDER(RUPALMONHINDER@GMAIL.COM)()(RESPONDENT) MEERA SAGAR(RAMEEZ3591@GMAIL.COM)(9899347995)(RESPONDENT) MEERA SAGAR(RAMEEZ3591@GMAIL.COM)(9899347995)(RESPONDENT) UNIVERSITY OF DELHI(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT) HINDU COLLEGE, DELHI(PRINCIPAL@HINDUCOLLEGE.ORG)(1127667184)(RESPONDENT) HINDU COLLEGE, DELHI(PRINCIPAL@HINDUCOLLEGE.ORG)(1127667184)(RESPONDENT) UNIVERSITY OF DELHI(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT) RAJEEV SHARMA(RAJEEVADVOCATE69@REDIFFMAIL.COM)(9910844633)(RESPONDENT) RAJEEV SHARMA(RAJEEVADVOCATE69@REDIFFMAIL.COM)(9910844633)(RESPONDENT) RAJEEV SHARMA(RAJEEVADVOCATE69@REDIFFMAIL.COM)(9910844633)(RESPONDENT)		
45	W.P.(C)-2947/2022 CM APPL. 38302/2023	VIMAL KUMAR V/s THE DIRECTOR INTELLIGENCE BUREAU AND ORS	DUSHYANT CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: DUSHYANT CHAUDHARY(DCHAUDHARYADVOCATE@GMAIL.COM)(9810368560)(PETITIONER) DUSHYANT CHAUDHARY(DCHAUDHARYADVOCATE@GMAIL.COM)(9810368560)(PETITIONER) HSHSO(HSHSO@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) DUSHYANT CHAUDHARY(PUSHPENDER403KKD@GMAIL.COM)(9810368560)(PETITIONER) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT)		
46	W.P.(C)-4380/2022	DELHI STATE ANGANWADI WORKERS AND HELPERS UNION V/s GOVERNMENT OF NCT OF DELHI	SNEHA MUKHERJEE	AT 04:00 P.M.
		OTHER DETAILS OF ADVOCATES: SNEHA MUKHERJEE(SNEHA@SLIC.ORG.IN)(9999602308)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
47	W.P.(C)-4634/2022 WITH W.P.(C) 4754/2022	GAURAV GULATI V/s INDIAN INSTITUTE OF FOREIGN TRADE	GINNY JETLEY RAUTRAY, SHADAN FARASAT	
		OTHER DETAILS OF ADVOCATES: SHADAN FARASAT(INFO@FARASATLAW.COM)(9818009824)(PETITIONER) DIROFFICE(DIROFFICE@IIFT.AC.IN)()(RESPONDENT) RAUTRAY(MAIL@RAUTRAY.COM)()(RESPONDENT) GINNY JETLEY RAUTRAY(GRAUTRAY@GMAIL.COM)(9811287117)(RESPONDENT)		
48	W.P.(C)-4754/2022	BHUWAN CHANDRA V/s INDIAN INSTITUTE OF FOREIGN TRADE	GINNY JETLEY RAUTRAY, SHADAN FARASAT	
		OTHER DETAILS OF ADVOCATES: SHADAN FARASAT(SDASGUPTA@FARASATLAW.COM)(9818009824)(PETITIONER) RAUTRAY(MAIL@RAUTRAY.COM)()(RESPONDENT)		

		GINNY JETLEY RAUTRAY(GRAUTRAY@GMAIL.COM)(9811287117)(RESPONDENT)	
49	W.P.(C)-13746/2022 CM APPL. 42735/2022 CM APPL. 51726/2022	SUDHANSHU JOSHI V/s UNION OF INDIA & ORS.	MANGESH NAIK, GURVINDER KAUR SURI
		OTHER DETAILS OF ADVOCATES: MANGESH NAIK(MANGESHNAIKADV@GMAIL.COM)(9811118883)(PETITIONER) VED TIWARI(VED.TIWARI@NSDCINDIA.ORG)()(RESPONDENT) VIBHA YADAV(VIBHA.YADAV@NSDCINDIA.ORG)()(RESPONDENT) NSDC INDIA(GRIEVANCE@NSDCINDIA.ORG)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MANGESH NAIK AND ABHISHEK AGARWAL(MANGESHNAIKADV@GMAIL.COM)(9811118883)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) VIBHA YADAV(GRIEVANCE@NSDCINDIA.ORG, VIBHA.YADAV@NSDCINDIA.ORG)()(RESPONDENT) SURI AND COMPANY(LITIGATION@SURICO.IN)(9871692195)(PETITIONER) MANGESH NAIK(MANGESHNAIKADV@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SURI AND COMPANY(LITIGATION@SURICO.IN)(9871692195)(RESPONDENT)	
FOR DISPOSAL			
50	W.P.(C)-4852/2010	VIMAL MEHRA V/s UNION OF INDIA & ANR.	AAKASH SIROHI, SANJEEV MAHAJAN
		OTHER DETAILS OF ADVOCATES: AAKASH SIROHI(AAKASH.SIROHI@GMAIL.COM)(9818347727)(PETITIONER)	
FOR HEARING			
51	W.P.(C)-6610/2021 CM APPL. 20761/2021 CM APPL. 31342/2021 WITH W.P.(C) 12302/2021 W.P.(C) 12303/2021	KULDIP SINGH V/s UNIVERSITY OF DELHI & ANR.	YUGANSH MITTAL, YUGANSH MITTAL
		OTHER DETAILS OF ADVOCATES: YUGANSH MITTAL AND ASHISH RANJAN(CHAMBER172DHC@GMAIL.COM)(9911256665)(PETITIONER) KRIPA P IN(KRIPA.P.IN@GMAIL.COM)()(RESPONDENT) RUPAL MOHINDER(RUPALMONHINDER@GMAIL.COM)()(RESPONDENT) RAMANUJAN COLLEGE(RAMANUJANCOLLEGE2010@GMAIL.COM)()(RESPONDENT) YUGANSH MITTAL(CHAMBER172DHC@GMAIL.COM)(9911256665)(PETITIONER) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)()(RESPONDENT) RAMAN (RAMANUJANCOLLEGE2010@GMAIL.COM)()(RESPONDENT)	
52	W.P.(C)-12302/2021 CM APPL. 38658/2021 WITH W.P.(C) 12303/2021	DR. O.P CHAUDHRY V/s UNIVERSITY OF DELHI & ANR.	GIRINDRA KUMAR PATHAK, YUGANSH MITTAL, YUGANSH MITTAL
		OTHER DETAILS OF ADVOCATES: YUGANSH MITTAL (CHAMBER172DHC@GMAIL.COM)(9911256665)(PETITIONER) RUPAL MOHINDER(RUPALMOHIMDER@GMAIL.COM)()(RESPONDENT) GIRINDRA KUMAR PATHAK(GKPATHAKADVOCATE1@GMAIL.COM)(9891175568)(PETITIONER)	
53	W.P.(C)-12303/2021 CM APPL. 38661/2021	MANJEET MADAN V/s UNIVERSITY OF DELHI AND ANR	GIRINDRA KUMAR PATHAK, YUGANSH MITTAL, YUGANSH MITTAL
		OTHER DETAILS OF ADVOCATES: YUGANSH MITTAL(CHAMBER172DHC@GMAIL.COM)(9911256665)(PETITIONER) RUPAL MOHINDER(RUPALMOHIMDER@GMAIL.COM)()(RESPONDENT) GIRINDRA KUMAR PATHAK(GKPATHAKADVOCATE1@GMAIL.COM)(9891175568)(PETITIONER)	
FOR ARGUMENT			
54	W.P.(C)-2834/2006	S.K.GUPTA V/s BANK OF BARODA & ANR.	PRAMOD GUPTA, VINAY SABHARWAL, MR.MALAYA CHAND
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER)	

FOR FINAL DISPOSAL				
55	W.P.(C)-10867/2015 CM APPL. 27988/2015	M.C. AGGARWAL V/s UNION BANK OF INDIA & ORS	O P GAGGAR, SANJAY GHOSE, JASPREET S. RAI	AT 03:30 P.M.
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 05

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	EX.F.A.-37/2023 CM APPL. 49688/2023	SH SURAJ PRAKASH CHINDA V/s MS TRILOCHAN KAUR & ORS.	SUNIL LALWANI	AT 02:15 P.M.
		OTHER DETAILS OF ADVOCATES: SUNIL LALWANI(LALWANISUNIL1990@GMAIL.COM)(9891880710)(PETITIONER) MS TRILOCHAN KAUR AND ORS. (UOIDHC@GMAIL.COM, ADVOCATENIZAMI@GMAIL.COM)()(RESPONDENT)		

COURT NO. 32
HON'BLE MR.JUSTICE SACHIN DATTA

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sachin.sharma@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 12236/2024 In W.P.(C)- 1455/2023(Disposed off case)	KAPOORI DEVI V/s MUNICIPAL CORPORATION OF DELHI & ORS	MOHAMMAD ANWAR	
		OTHER DETAILS OF ADVOCATES: MOHAMMAD ANWAR(MOHAMMADANWAR977@GMAIL.COM)(9891646113)(PETITIONER) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MOHAMMAD ANWAR & ASSOCIATES(MOHAMMADANWAR977@GMAIL.COM)(9891646113)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
2	W.P.(C)-4167/2024 CM APPL. 16983/2024	OM PRAKASH V/s BSES RAJDHANI POWER LIMITED AND OTHERS	FAIZ IMAM	
		OTHER DETAILS OF ADVOCATES: FAIZIMAM(FAIZIMAM01@GMAIL.COM)(9958097116)(PETITIONER) BSES RAJDHANI POWER LIMITED(RISHABH@RRJASSOCIATE.COM, BRPL.FEEDBACK@RELIANCEADA.COM,)()(RESPONDENT) SANJAY KUMAR(KUMAR.SANJAY0099@GMAIL.COM)()(RESPONDENT)		
3	W.P.(C)-4872/2024 CM APPL. 19905/2024	BEL CIBO HOSPITALITY PVT LTD V/s MUNICIPAL CORPORATION OF DELHI AND ORS	KAUSHAL JEET KAIT	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: LEX BELLATOR()(9013908391)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
FOR ADMISSION				
4	CM APPL. 31181/2023 In RFA-718/2018	PRABHA DEVI JAIN V/s NANAK CHAND JAIN & ORS	RATNESH BANSAL, S K BHADURI, SUSHANT KUMAR BHADURI, RATNESH BANSAL	
		OTHER DETAILS OF ADVOCATES: S K BHADURI()(9810565112)(PETITIONER) S.K. BHADURI(SUSHANT.BHADURI@GMAIL.COM)(9810439195)(PETITIONER) CHE(CHERUBGOEL@YAHOO.CO.IN)()(RESPONDENT) ROSHAN LAL GOEL(CHERUBGOEL@YAHOO.CO.IN)(9654169406)(RESPONDENT) VIKRAM(VIKRAMAGGARWAL@YAHOO.COM)()(RESPONDENT) VIKRAM(VIKRAMAGGARWAL@YAHOO.COM)(9212717379)(RESPONDENT) S K BHADURI , PREM PRAKASH(SUSHANT.BHADURI@GMAIL.COM)(9810439195)(PETITIONER) VIKRAM AGGARWAL(ADV.VIKARAMAGGARWAL@YAHOO.COM.IN)(9212717379)(RESPONDENT) CHERUB GOEL(CHERUBGOEL@YAHOO.CO.IN)(9654169406)(RESPONDENT) RATNESH BANSAL (RATNESHBANSAL76@GMAIL.COM)(9810713582)(PETITIONER) R()(9312344756)(RESPONDENT) CHERUB GOEL(CHERUB_GOEL@YAHOO.CO.IN)()(RESPONDENT) R()(9212717379)(RESPONDENT) R()(9654169406)(RESPONDENT) S K BHADURI , PREM PRAKASH(SUSHANT.BHADURI@GMAIL.COM)(9810439195)(PETITIONER) R K JAIN()(9312344756)(RESPONDENT) VIKRAM AGGARWAL(ADV.VIKARAMAGGARWAL@YAHOO.COM.IN)()(RESPONDENT) CHERUB(CHERUB_GOEL@YAHOO.CO.IN)()(RESPONDENT) RATNESH BANSAL(RATNESHBANSAL76@GMAIL.COM)(9810713582)(PETITIONER)		

5	CM APPL. 7937/2024 CM APPL. 7942/2024 CM APPL. 7946/2024 CM APPL. 11255/2024 In W.P.(C)- 7718/2013	MAHANAGAR TELEPHONE NIGAM LTD. V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS.	RAKESH K. SHARMA, MOHINDER JIT SINGH RUPAL, M/S SIKRI AND CO, HARSHIT CHOPRA, JASBIR BIDHURI, UJJWAL SUGANDH, R.P. SHARMA, UJJWAL SUGANDH	
		OTHER DETAILS OF ADVOCATES: SIKRICO(SIKRICO@SIKRILAW.COM)()(PETITIONER) UJJWAL SUGANDH(ADVUSUGANDH@YAHOO.COM)(9999122196)(RESPONDENT) CHIRAG KHER(CHIRAG.KHER87@GMAIL.COM, ADVUSUGANDH@GMAIL.COM)(9871806767)(PETITIONER) CHIRAG KHER(CHIRAG.KHER87@GMAIL.COM, ADVUSUGANDH@GMAIL.COM)(9871806767)(PETITIONER) SIKRICO(SIKRICO@SIKRILAW.COM)()(RESPONDENT) SIKRICO(SIKRICO@SIKRILAW.COM)()(RESPONDENT) CHIRAG KHER(CHIRAG.KHER87@GMAIL.COM, ADVUSUGANDH@GMAIL.COM)(9871806767)(PETITIONER) CHIRAG KHER(CHIRAG.KHER87@GMAIL.COM, ADVUSUGANDH@GMAIL.COM)(9871806767)(PETITIONER) SIKRICO(SIKRICO@SIKRILAW.COM)()(RESPONDENT) SIKRICO(SIKRICO@SIKRILAW.COM)()(RESPONDENT) SIKRICO(SIKRICO@SIKRILAW.COM)()(RESPONDENT) SIKRICO(SIKRICO@SIKRILAW.COM, CHIRAG.KHER87@GMAIL.COM)()(PETITIONER) UJJWAL SUGANDH(ADVUSUGANDH@GMAIL.COM)(9999122196)(RESPONDENT) HARSHIT CHOPRA(ADVHARSHITCHOPRA@GMAIL.COM)(9911543883)(RESPONDENT) JASBIR BIDHURI(JASBIR.BIDHURI@HOTMAIL.COM)(9711224794)(PETITIONER) UJJWAL SUGANDH(ADVUSUGANDH@GMAIL.COM)(9999122196)(RESPONDENT)		
6	W.P.(C)-3176/2024 CM APPL. 13093/2024	SREE VENKATESHWARA ENTERPRISES V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD	TUSHAR SHARMA	
		OTHER DETAILS OF ADVOCATES: UNISON LAW OFFICES(TUSHAR.UNISONLAWOFFICES@GMAIL.COM)(9899832019)(PETITIONER) SAURAV(SAURAVADV@GMAIL.COM)()(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
7	CONT.CAS(C)- 263/2024 WITH W.P.(C) 830/2024	SWATI MAURYA, V/s KRISHNA JHA,	KAMAL SETHI	
		OTHER DETAILS OF ADVOCATES: KAMAL SETHI(ADVOCATEKAMALSETHI@GMAIL.COM)(9711747766)(PETITIONER) KRISHNA JHA()(8310645501)(RESPONDENT)		
8	W.P.(C)-830/2024	SWATI MAURYA V/s GOVERNMENT OF NCT OF DELHI & ORS.	KAMAL SETHI	
		OTHER DETAILS OF ADVOCATES: KAMAL SETHI(ADVOCATEKAMALSETHI@GMAIL.COM)(9711747766)(PETITIONER) MANISH(MANSRI25@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
9	RFA-4/2017	M/S S & S TECHNOCRATS PVT LTD V/s NATIONAL BUILDING CONSTRUCTION CORPORATION LTD	S C GUPTA, DHRUV ROHATGI	
		OTHER DETAILS OF ADVOCATES:		
10	RFA-533/2017	UMESH CHANDRA PANDEY & ORS V/s PRANAB MUKHERJEE & ANR	VISHNU SHANKAR JAIN	
		OTHER DETAILS OF ADVOCATES:		
11	CM APPL. 63391/2023 In RFA-920/2017	SANJAY GUPTA V/s VINOD KUMAR GUPTA & ORS	SURI & CO, TRISHA NAGPAL, VANSHAY KAUL	
		OTHER DETAILS OF ADVOCATES: SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9870111585)(PETITIONER) ABHISHEK (ABHISHEK244@YAHOO.CO.IN)()(RESPONDENT)		

12	RFA-550/2018 CM APPL. 28081/2018 CM APPL. 28082/2018 CM APPL. 2066/2019 CM APPL. 30770/2020 CM APPL. 11579/2024	JIA LAL BAJAJ V/s KEWAL KRISHAN MANCHANDA & ORS	RAJNISH KUMAR JHA, NASEEM AHMED, ANJU LAL, VIRENDER GOSWAMI, MOHIT CHAUDHARY, NASEEM AHMED	
		OTHER DETAILS OF ADVOCATES: ANJU LAL()(9810430756)(PETITIONER) VIRENDER GOSWAMI()(9899697706)(RESPONDENT) PRAVEEN SINGH KUMAR SINGH AND ANKITASHAH(PKSINGHBLSEN.PS@GMAIL.COM)(8077709992)(PETITIONER) MOHITCHAUDHARY(MOHITCHAUDHARY2020@GMAIL.COM,KUSHAL82KUMAR@GMAIL.COM)(9810074159)(PETITIONER) MOHIT CHOUDHARY AND KUNAL SACHDEVA(MOHITCHAUDHARY2020@GMAIL.COM)(9810074159)(PETITIONER) SMT. ARPITA RAI(ARPITA.RAI@GMAIL.COM)(9810095885)(RESPONDENT) RAJNISH JHA(ADVRAJNISHJHA@GMAIL.COM)()(RESPONDENT) SREEADV(SREEADV4U@GMAIL.COM)()(RESPONDENT) VIRENDER GOSWAMI(VGA@VGALEGAL.COM)(9899697706)(RESPONDENT) MR. RAJNISH KUMAR JHA(ADVRAJNISHJHA@GMAIL.COM)(9968954570)(RESPONDENT) MOHIT CHAUDHARY(MOHITCHAUDHARY2020@GMAIL.COM)()(PETITIONER) HIMANSHU YADAV , NASEEM AHMED(NASEEM1449@GMAIL.COM)(9911611222)(RESPONDENT) NASEEM AHMED(NASEEM1449@GMAIL.COM)(9911611222)(PETITIONER)		
13	RFA-980/2018 CM APPL. 53299/2018	DIWAN RAM ARYA V/s VIKAS CHOPRA & ANR	SATISH KUMAR	
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR()(9811053833)(PETITIONER) SATISH KUMAR()(9811053833)(PETITIONER)		
14	RFA-34/2019	SUMIT KAMAL KAPUR V/s SAPAN DHAWAN & ORS	SHANTANU AGARWAL, ABHEY NARULA, ARENESS ATTORNEYS	
		OTHER DETAILS OF ADVOCATES: ARENESS ATTORNEYS()(9891797999)(PETITIONER) SHANTANU AGARWAL(OFFICE@LEXSTERLAW.COM)(8130660702)(PETITIONER) ABHEY NARULA(NARULAABHEY@GMAIL.COM)(9999821737)(RESPONDENT)		
15	RFA-180/2019 CM APPL. 10261/2019 CM APPL. 39301/2019 CM APPL. 41477/2019	B P BANSAL V/s RANJANA GUPTA & ANR	M L SHARMA, IN PERSON	
		OTHER DETAILS OF ADVOCATES: M L SHARMA()(9650708978)(PETITIONER) IN PERSON()(9971039767)(PETITIONER) IN PERSON()(9971039767)(PETITIONER)		
16	RFA-385/2019	M/S M R OVERSEAS PVT LTD V/s OOCL LOGISTICS (INDIA) PVT LTD & ORS	VIKAS MEHTA, KULDIP RAI CHAWLA	
		OTHER DETAILS OF ADVOCATES: KULDIP RAI CHAWLA()(9971897143)(PETITIONER) VIKAS MEHTA (MEHTAVIKAS@HOTMAIL.COM)(9810536903)(PETITIONER) VIKAS MEHTA (MEHTAVIKAS@HOTMAIL.COM)(9810536903)(RESPONDENT)		
17	RFA-499/2019 CM APPL. 24427/2019	M/S PING MARKETING LTD & ANR V/s M/S ICICI BANK PVT LTD	RAVIN RAO & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RAVIN RAO & ASSOCIATES()(9999903426)(PETITIONER)		
18	RFA-848/2019 CM APPL. 42725/2019	VIJAY SEHRAWAT V/s DELHI DEVELOPMENT AUTHORITY	AMIT SWAMI	
		OTHER DETAILS OF ADVOCATES: AMIT SWAMI()(9958299393)(PETITIONER)		

19	CM APPL. 26789/2015 In W.P.(C)- 7764/2013(Disposed off case) WITH W.P.(C) 8365/2014 W.P.(C) 1462/2016	PUNEET DAWAR V/s UNION OF INDIA & ORS	ASHISH MOHAN	WITH W.P.(C) 1462/2016
		OTHER DETAILS OF ADVOCATES:		
20	W.P.(C)-2322/2014 CM APPL. 4875/2014 CM APPL. 578/2015	TATA TELESERVICES LIMITED V/s SOUTH DELHI MUNICIPAL CORPORATION	SHAILESH K KAPOOR	
		OTHER DETAILS OF ADVOCATES:		
21	W.P.(C)-7375/2016 CM APPL. 30303/2020 CM APPL. 29975/2021 CM APPL. 5260/2023	POOJA BURMAN V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	PIYUSH JOHI, PIYUSH JOSHI, CHAND CHOPRA, MUKESH GUPTA, ROHAN MALIK, VEERA MATHAI, VEERA MATHAI	
		OTHER DETAILS OF ADVOCATES: MEENAKSHI SINGH AND SAUMYA GUPAT AND VEERA MATHAI AND YOGITA RATHORE(ADV.SAUMYAGUPTA@GMAIL.COM)(9711959599)(PETITIONER) VEERAMATHAI(ADV.VEERAMATHAI@GMAIL.COM)(8586946451)(PETITIONER) DHANESH RELAN(DHANESHRELAN@YAHOO.CO.IN)()(RESPONDENT) SUMIT YADAVA(SUMIT.YADAVA@CLARUSLAW.COM)()(RESPONDENT) TELMA. RAJU(TELMA.RAJU@CLARUSLAW.COM)()(RESPONDENT) AJAY ARORA(AJAYARORAMCD@GMAIL.COM)()(RESPONDENT) MEENAKSHI SINGH(ADV.SAUMYAGUPTA@GMAIL.COM)(9711959599)(PETITIONER) SUMIT YADAV()(9873483900)(RESPONDENT) DHANESH RELAN(DHANESHRELAN@YAHOO.CO.IN)(9910247777)(RESPONDENT) AJAY ARORA(AJAYARORAMCD@GMAIL.COM)(9811160827)(RESPONDENT) SAUMYA GUPTA(ADV.SAUMYAGUPTA@GMAIL.COM)(9711959599)(PETITIONER) PIYUSH JOSHI(PIYUSH.JOSHI@CLARUSLAW.COM)()(RESPONDENT) AJAY ARORA(AJAYARORAMCD@GMAIL.COM, DHANESHRELAN@YAHOO.CO.IN, SUMITI.YADAVA@CLARUSLAW.COM)()(RESPONDENT) CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(RESPONDENT) MUKESH GUPTA(M.GUPTAADVOCATE@YAHOO.IN)(9810144127)(RESPONDENT)		
22	W.P.(C)-7456/2017 CM APPL. 30748/2017	SOUTH DELHI MUNICIPAL CORPORATION AND ANR V/s STATE OF MIZORAM	SIDDESH KOTWAL, GD MISHRA	
		OTHER DETAILS OF ADVOCATES:		
23	W.P.(C)-2176/2019 CM APPL. 10237/2019 CM APPL. 20571/2019 WITH W.P.(C) 2217/2019 W.P.(C) 3062/2019	SH. TILAK RAJ BHOLA & ORS V/s NORTH DELHI MUNICIPAL CORPORATION & ORS	AMIT VOHRA, SIDHANTH NATH, JITENDER MEHTA, AMIT CHADHA & KUMKUM, SUMANT DE	
		OTHER DETAILS OF ADVOCATES: AMIT CHADHA & KUMKUM()(9911116613)(PETITIONER) SUMANT DE()(9818316693)(PETITIONER)		
24	W.P.(C)-2217/2019 CM APPL. 10459/2019 CM APPL. 20576/2019	RAJEJSH VERMA AND ORS. V/s NORTH DELHI MUNICIPAL CORPORATION AND ORS.	AMIT VOHRA, SIDHANTH NATH, HARIOM GUPTA, SUMAN DE	
		OTHER DETAILS OF ADVOCATES: HARIOM GUPTA()(9810198988)(PETITIONER) SUMAN DE()(9818316693)(PETITIONER)		
25	W.P.(C)-3062/2019 CM APPL. 14100/2019	SOHAN SINGH AND ANR. V/s NORTH DELHI MUNICIPAL CORPORATION AND ORS.	ANUJ CHATURVEDI, B P SINGH	
		OTHER DETAILS OF ADVOCATES:		

		B P SINGH()(9818977551)(PETITIONER)	
26	W.P.(C)-11253/2021 CM APPL. 34650/2021	SHAILESH KUMAR & ORS. V/s UNION OF INDIA & ORS.	PRABHAKAR MEHER, PRABHAKAR MEHER
		OTHER DETAILS OF ADVOCATES: PRABHAKAR MEHER(PKMEHER@HOTMAIL.COM, CONTACT@PKMLEGAL.COM)(9810099147)(PETITIONER) EDMC(PATOCLOEDMC@GMAIL.COM)()(RESPONDENT) DELHI JAL BOARD(SANGEETABHARTI@GMAIL.COM)(9811112863)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DELHI POLLUTION CONTROL COMMIITTEE(CHDPCC@NIC.IN)()(RESPONDENT) IRRIGTAION AND FLOOD CONTROL DEPARTMENT(CEDELHI.DJB@GMAIL.COM)()(RESPONDENT)	
27	W.P.(C)-3196/2022 CM APPL. 9289/2022	MR SUNIL NARANG AND ANR V/s BSES RAJDHANI POWER LTD AND ANR	SANJEEV SONI
		OTHER DETAILS OF ADVOCATES: SANJEEV SONI(SANJEEVSONIADVOCATE2@GMAIL.COM)(9873811588)(PETITIONER) SUNILF(SUNILF.ADV@GMAIL.COM)()(RESPONDENT)	
28	W.P.(C)-10529/2022 CM APPL. 30399/2022	M/S GDCL SIL FLCL JV V/s RAIL VIKAS NIGAM LIMITED	UDIT SETH, MOHIT SETH
		OTHER DETAILS OF ADVOCATES: NIKHIL SINGHVI(NIKHILSINGHVI@GMAIL.COM)(8826130600)(PETITIONER) SHRADDHA DESHMUKH(SHRADDHADESHMUKH@GMAIL.COM)(9971428737)(PETITIONER) SETH JC(SETHJC2008@GMAIL.COM)()(RESPONDENT) UDIT SETH(OFFICE@SETHLAWCHAMBERS.COM)(8585939687)(PETITIONER)	
29	W.P.(C)-16873/2022	RESIDENT WELFARE ASSOCIATION THROUGH ITS AUTHORISE REPRESENTATIVE MR ROMIL JAGGI ION V/s DELHI TRANSPORT CORPORATION GNCTD & ORS.	VIBHOR GARG, DEBOPRIYO
		OTHER DETAILS OF ADVOCATES: ASHISH VERMA()(9971999051)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VIBHOR GARG(VIBHOR@BAVLEGAL.IN)(9811352998)(RESPONDENT)	
30	W.P.(C)-1753/2023 CM APPL. 6708/2023	GURUMUKH SINGH NAMDHARI V/s MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER	VIVEK SARIN
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN (KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MITTALSOLICITORS (MITTALSOLICITORS@GMAIL.COM)()(RESPONDENT)	
31	W.P.(C)-3623/2023	MOHIT SHARMA & ORS. V/s MUNICIPAL CORPORATION OF DELHI & ORS.	BACHCHA PRASAD SHUKLA
		OTHER DETAILS OF ADVOCATES: B P SHUKLA(BPSHUKLA.ADV@GMAIL.COM)(9810495101)(PETITIONER) MAYAN RAJPUT(MAYANK.VERMA@IIFLMAIL.COM)(7503728080)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)	
32	W.P.(C)-10909/2023 CM APPL. 42266/2023	SHRI HARVINDER SINGH ANR ORS V/s MUNICIPAL CORPORATION OF DELHI AND ORS	SHUBHAM AGARWAL
		OTHER DETAILS OF ADVOCATES: J.C. MAHINDRO(JCMAHINDRO@GMAIL.COM)(9810138091)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, VCSADVOCATES@GMAIL.COM)(9868250806)(RESPONDENT)	
33	W.P.(C)-12850/2023 CM APPL. 50648/2023 CM APPL. 162/2024 CM APPL. 7573/2024 CM APPL. 7574/2024	S.S. AGARWAL HUF V/s GOVT OF NCT OF DELHI & ORS.	ADITI SHIVKUMAR TOMAR, SAGAR AGGARWAL

		OTHER DETAILS OF ADVOCATES: ARENESS ATTORNEYS(ARENESS@ARENESSLAW.COM)(9810980834)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) ASPIRE LEGAL(CONTACT@ASPIRELEGAL.IN)(9910444855)(PETITIONER) FLIPKART(CS@FLIPKART.COM, REGULATORY@FLIPKART.COM, DCFOHQ@DLFIRE@NIC.IN)()(RESPONDENT) MCD(COMMISSIONER@MCD.NIC.IN, DCMLTD@DCM.IN, INVESTORS@DCM.IN, SUMANT@PUREARTH.IN)()(RESPONDENT) ASPIRE LEGAL(CONTACT@ASPIRELEGAL.IN)()(PETITIONER) SUMANT(SUMANT@PUREARTH.IN, CS@FLIPKART.COM, REGULATORY@FLIPKART.COM)()(RESPONDENT) MCD, SOLICITOR, GNCTD(CLOMCDHQ@GMAIL.COM, SOLICITOR6@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) MCD(COMMISSIONER@MCD.NIC.IN, DCFOHQ.DLFIRE@NIC.IN, DCMLTD@DCM.IN, INVESTORS@DCM.IN)()(RESPONDENT) ADITI SHIVKUMAR TOMAR(ADITI@ASPIRELEGAL.IN)(8860418897)(PETITIONER)	
34	W.P.(C)-13995/2023 CM APPL. 6435/2024 CM APPL. 6438/2024	SANJIWAN SAHNI V/s MUNICIPAL CORPORATION OF DELHI & ORS.	AMAN NAQVI
		OTHER DETAILS OF ADVOCATES: AMAN NAQVI(INFO@FARASATHLAW.COM)(7524814779)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) AMAN NAQVI(INFO@FARASATLAW.COM)(7524814779)(PETITIONER) VNK AGGARWAL, UNION OF INDIA, MCD(ADVKNKAGGARWAL@GMAIL.COM, UOIDHC@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(1123384193)(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM, SECRETARY@NDMA.GOV.IN, DCFOHQ.DLFIRE@NIC.IN)()(RESPONDENT) AMAN NAQVI(INFO@FARASATLAW.COM)(7524814779)(PETITIONER) NDMC(LAWDEPTT.NDMC@GMAIL.COM)()(RESPONDENT) VNK AGGARWAL, UNION OF INDIA, MCD(ADVKNKAGGARWAL@GMAIL.COM, UOIDHC@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(1123384193)(RESPONDENT) NDMC, NDMA, DLFIRE(LAW.DEPTT.NDMC@GMAIL.COM, SECRETARY@NDMA.GOV.IN, DCFOHQ.DLFIRE@NIC.IN)()(RESPONDENT)	
35	W.P.(C)-14968/2023 CM APPL. 59798/2023 CM APPL. 2437/2024	VIKAS K. CHADHA & ORS. V/s MUNICIPAL CORPORATION OF DELHI & ORS.	VAIBHAV SINGLA, ABHIJEET SINHA, M. TARIQUE SIDDIQUI, NEHA KAPOOR
		OTHER DETAILS OF ADVOCATES: M.TARIQUE SIDDIQUI(TARIQUE379@GMAIL.COM)(9811202991)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI (COMMISSIONER@MCD.NIC.IN, SHO.HNDIN@DELHIPOLICE.GOV.IN, CLOMCDHQ@GMAIL.COM)()(RESPONDENT) BHAGWANT SINGH()(9213418151)(RESPONDENT) RITA JAIN()(9599913719)(RESPONDENT) NARENDER GUPTA()(9871114959)(RESPONDENT) NEHA KAPOOR(ADV.NEHAKAPOOR@GMAIL.COM)(9013062815)(PETITIONER) MUNICIPAL CORPORATION OF DELHI RESPONDENT 3()(9213418151)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI RESPONDENT 5()(9871114959)(RESPONDENT) MCD(COMMISSIONER@MCD.NIC.IN, SHO.HNDIN@DELHIPOLICE.GOV.IN)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI RESPONDENT 4()(9971215918)(RESPONDENT) VIKAS CHADHAM NEELAM , DOLLY(VIKASCHADHA8@GMAIL.COM, NEELAMCHADHA3356@GMAIL.COM, DOLLYCHADHA1984@GMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI RESPONDENT 6()(9599913719)(RESPONDENT) VAIBHAV SINGLA(B.VAIBHAVSINGLA@GMAIL.COM)(8199899995)(RESPONDENT) ABHIJEET SINHA(ABHIJEETSINHAA@GMAIL.COM)(9871354296)(RESPONDENT) VAIBHAV SINGLA(B.VAIBHAVSINGLA@GMAIL.COM)(8199899995)(RESPONDENT)	
36	CM APPL. 13170/2024 In W.P.(C)-266/2024	ONKAR SINGH BHATIA V/s AJIT SINGH AND ORS	NAZIM HAIDER, RAJAN CHAUDHARY
		OTHER DETAILS OF ADVOCATES: MUNTAZIR MEHDI AND ASSOCIATED(ADVO.MEHDI@GMAIL.COM)(9810756193)(PETITIONER) MANISH (MANISH@KDATTA.IN, MANSRI25@GMAIL.COM)()(RESPONDENT) RAJAN CHAUDHARY(RAJAN000999@GMAIL.COM)(9312052152)(PETITIONER) MUNTAZIR MEHDI(ADVO.MEHDI@GMAIL.COM)()(RESPONDENT)	

37	W.P.(C)-1099/2024 CM APPL. 4624/2024 CM APPL. 17876/2024	DR RANA TABASSUM V/s MUNICIPAL CORPORATION OF DELHI & ORS.	RAJMANGAL KUMAR	
		OTHER DETAILS OF ADVOCATES: SATYENDRA KUMAR(SRANDPARTNERSLLP@GMAIL.COM)()(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SR & PARTNERS LLP(SRANDPARTNERSLLP@GMAIL.COM)(9871008489)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, VAIBHAV GUPTA(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, BILL4RAJDHANI@GMAIL.COM)()(RESPONDENT)		
38	W.P.(C)-1266/2024	HEMANT KUMAR V/s MUNICIPAL CORPORATION OF DELHI & ORS.	MANU SISHODIA, GAURAV KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: GARAV KUMAR SINGH(DELLAWS@GMAIL.COM)(9811284899)(PETITIONER) MS. NIRMAL KUMARI()(9582027603)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MANU SISHODIA(MANUSISODIA77@GMAIL.COM)(9810019309)(RESPONDENT)		
39	W.P.(C)-1396/2024 CM APPL. 5757/2024	AKSHAY SOBTI THROUGH ITS AR OF SHRI KULDEEP SOBTI V/s MUNICIPAL CORPORATION OF DELHI	NAVEEN SHARMA	
		OTHER DETAILS OF ADVOCATES: NAVEEN SHARMA AND ASSOCIATES(ADVSHAHAMUDDIN@GMAIL.COM)()(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
40	W.P.(C)-1587/2024 CM APPL. 6588/2024	DEVESH JAJORIA V/s MUNICIPAL CORPORATION OF DELHI & ORS.	YOGESH SHARMA	
		OTHER DETAILS OF ADVOCATES: YOGESH SHARMA(SHARMA.YOGESH1750@GMAIL.COM)(9911440242)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
41	W.P.(C)-1696/2024 CM APPL. 6992/2024	EXCLUSIVE MOTORS PVT. LTD & ANR. V/s UNION OF INDIA & ANR.	SAYANDEEP PAHARI, ASHISH BATRA	
		OTHER DETAILS OF ADVOCATES: ASHISH BATRA(ASHISH_44@HOTMAIL.COM)(9871423261)(PETITIONER) ASHISH BATRA(ASHISH_44@HOTMAIL.COM)(9871423261)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SAYANDEEP PAHARI(LITIGATION@PLRCHAMBERS.COM)(9818308938)(RESPONDENT)		
42	W.P.(C)-1993/2024	JEET KUMAR & ORS. V/s BSES RAJDHANI POWER LIMITED	NIKHIL PALLI, ASHISH NEGI	
		OTHER DETAILS OF ADVOCATES: ASHISH NEGI(ADVOCATE.ASHISHNEGI@OUTLOOK.COM)(8800607931)(PETITIONER) BSES RAJDHANI POWER LIMITED(RISHAB@RRJASSOCIATE.COM)()(RESPONDENT) NIKHIL PALLI(PALLILAWFIRM@GMAIL.COM)(9811676973)(PETITIONER) NIKHIL PALLI(PALLILAWFIRM@GMAIL.COM)(9811676973)(RESPONDENT)		
43	W.P.(C)-2499/2024 CM APPL. 17334/2024 CM APPL. 17335/2024	SHRI ARUN GUPTA & ANR. V/s THE COMMISSIONER MCD & ANR.	KISHORE KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: K K VARMA AND ANUJ KAPOOR(KAPOORANDASSOCIATESADV@GMAIL.COM)(9891656411)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) K.K. VERMA(KAPOORANDASSOCIATESDV@GMAIL.COM)(9891656411)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT)		

44	W.P.(C)-2788/2024 CM APPL. 13291/2024 CM APPL. 13292/2024	NUPUR AGARWAL V/s MUNICIPAL CORPORATION OF DELHI	AMIT GARG, RAJMANGAL KUMAR	
		OTHER DETAILS OF ADVOCATES: AMIT GARG(ADVOCATEAMITGARG@HOTMAIL.COM)(8860538888)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MANOJ K SINGH(MANOJ@SINGHASSOCIATES.IN)()(RESPONDENT) SR & PARTNERS LLP(SRANDPARTNERSLLP@GMAIL.COM)(9871008489)(PETITIONER) AMIT GARG(ADVOCATEAMITGARG@GMAIL.COM)()(RESPONDENT) MCD, MANOJ, AMIT GARG(CLOMCDHQ@GMAIL.COM, MANOJ@SINGHASSOCIATES.IN, A4AMITGARG@GMAIL.COM)()(RESPONDENT)		
45	W.P.(C)-2799/2024 CM APPL. 11433/2024	AMRIT KUMAR TAKKAR V/s MUNICIPAL CORPORATION OF DELHI & ANR.	SALAJ KUMAR RAI	
		OTHER DETAILS OF ADVOCATES: B K PAL AND SALAJ KUMAR RAI(ADV.SALAJ@GMAIL.COM)(9811717766)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
46	W.P.(C)-3003/2024 CM APPL. 12386/2024 WITH W.P.(C) 3004/2024	TATA POWER DELHI DISTRIBUTION LIMITED V/s AJAY KUMAR SINGH	PAYAL CHAWLA, MANISH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR SRIVASTAVA AND MOKSH ARORA(MANISH@KDATTA.IN)(9871102052)(PETITIONER) AJAY KUMAR SINGH(LAJAYKUMARSINGH1978@GMAIL.COM)()(RESPONDENT) PAYAL CHAWLA(PAYALCHAWLA@JUSCONTRACTUS.COM)(981177786)(RESPONDENT)		
47	W.P.(C)-3004/2024 CM APPL. 12388/2024	TATA POWER DELHI DISTRIBUTION LIMITED V/s VIJAY KUMAR	MANISH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR SRIVASTAVA(MANISH@KDATTA.IN)(9871102052)(PETITIONER) RAJEEV (RAJEEV.74562@GMAIL.COM)()(RESPONDENT)		
48	W.P.(C)-3520/2024	SHUBHADA KHOSLA & ANR. V/s MUNICIPAL CORPORATION OF DELHI & ORS.	AMIT SHARMA	
		OTHER DETAILS OF ADVOCATES: AMIT SHARMA AND SUNIL SINGH(ADVOCATEAMITSHARMAOFFICE@GMAIL.COM)(9811138858)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MALL APARTMENT RESIDENT WELFARE ASSOCIATION(MARWAMALLAPT@GMAIL.COM, SHO-TIMRPUR- DL@NIC.IN)()(RESPONDENT)		
FOR FINAL HEARING				
49	W.P.(C)-10626/2023 CM APPL. 41236/2023 CM APPL. 41237/2023	FORUM FOR PROMOTION OF QUALITY EDUCATION FOR ALL & ANR. V/s MUNICIPAL CORPORATION OF DELHI & ANR.	ADITYA GARG	
		OTHER DETAILS OF ADVOCATES: ADITYA GARG(ADV_GARG@YAHOO.COM)(9810246585)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CSDELHI@NIC.IN, SOLICITOR6@GMAIL.COM)(9868250806)(RESPONDENT) MCD(COMMISSIONER@MCD.NIC.IN, CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
FOR DISPOSAL				
50	RFA-124/2019	N D SHARMA V/s CENTRAL BANK OF INDIA	R S MATHUR, RAJESH SHARMA, N D SHARMA	AT 2:30PM
		OTHER DETAILS OF ADVOCATES: N D SHARMA()(9350895559)(PETITIONER)		

51	RFA-623/2019 CM APPL. 30537/2019 CM APPL. 45223/2019 CM APPL. 1400/2020 CM APPL. 1609/2022	SNEH DEVELOPERS PVT LTD & ORS V/s M S PANNU	H S KOHLI, BHUPENDER S CHAUHAN, ANUSUYA SALWAN	
		OTHER DETAILS OF ADVOCATES: H S KOHLI(9811081547)(PETITIONER) BHUPENDER S CHAUHAN(8894001113)(PETITIONER) H S KOHLI(9811081547)(PETITIONER) ANUSUYA SALWAN & ASSOCIATES(ANU11SALWAN@YAHOO.CO.IN)(9811225368)(PETITIONER) H S KOHLI(HSKOHLI@LEGUMPERITIS.COM)(RESPONDENT)		
52	RFA-1086/2019 CM APPL. 54931/2019 WITH RFA 1098/2019	ASHOK KUMAR SHARMA V/s USHA KUSH & ANR	R M SINHA & PRATEEK MOHAN SINHA, RAJIV K GARG & ASHISH GARG	
		OTHER DETAILS OF ADVOCATES: RAJIV K GARG & ASHISH GARG(9810002830)(PETITIONER)		
AFTER NOTICE MISC. MATTERS FOR FINAL HEARING				
53	W.P.(C)-6708/2021 CM APPL. 21107/2021 WITH W.P.(C) 10625/2023	CHRISTIAN EDUCATIONAL SOCIETY V/s NORTH DELHI MUNICIPAL CORPORATION & ORS.	SUNITA OJHA, M QAYAM-UD-DIN	
		OTHER DETAILS OF ADVOCATES: M. QAYAM-UD-DIN(ADVOCATEQAYAMSAAB@GMAIL.COM)(9811030056)(PETITIONER) MITTAL SOLICITORS(MITTALSOLICITORS@GMAIL.COM)(9212504099)(RESPONDENT) MITTAL SOLICITORS(MITTALSOLICITORS@GMAIL.COM)(RESPONDENT) CHRISTIAN EDUCATIONAL SOCIETY(ADVOCATEQAYAMSAAB@GMAIL.COM)(9811030056)(RESPONDENT) CHRISTIAN EDUCATIONAL SOCIETY(ADVOCATEQAYAMSAAB@GMAIL.COM)(9811030056)(RESPONDENT) DY. ASSESSOR AND COLLECTOR(MITTALSOLICITORS@GMAIL.COM)(9212504099)(RESPONDENT) JOINT ASSESSOR AND COLLECTOR(HQ)(MITTALSOLICITORS@GMAIL.COM)(9212504099)(RESPONDENT) DY. ASSESSOR AND COLLECTOR(MITTALSOLICITORS@GMAIL.COM)(9212504099)(RESPONDENT) JOINT ASSESSOR AND COLLECTOR(HQ)(MITTALSOLICITORS@GMAIL.COM)(9212504099)(RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION(MITTALSOLICITORS@GMAIL.COM)(9212504099)(RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION(MITTALSOLICITORS@GMAIL.COM)(9212504099)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER)		
54	W.P.(C)-10625/2023 CM APPL. 41234/2023 CM APPL. 41235/2023 WITH W.P.(C) 10626/2023	ACTION COMMITTEE UNAIDED RECOGNIZED PRIVATE SCHOOL (REGD.) & ANR. V/s MUNICIPAL CORPORATION OF DELHI AND ANR	ANJANA GOSAIN	
		OTHER DETAILS OF ADVOCATES: MS ANJANA GOSAIN(ANJANGOSAINCHAMBERS@GMAIL.COM)(9810100674)(PETITIONER) GNCTD(CSDELHI@NIC.IN)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(RESPONDENT)		
55	W.P.(C)-7528/2021 CM APPL. 23618/2021 WITH W.P.(C) 9469/2021	ACTION COMMITTEE-RECOGNISED PRIVATE SCHOOLS V/s SOUTH DELHI MUNICIPAL CORPORATION	SUNITA OJHA, AKHIL KUMAR GOLA	
		OTHER DETAILS OF ADVOCATES: AKHILGOLA(ADVAKHILKMRGOLA@GMAIL.COM)(9811121363)(PETITIONER) VEDANTA VERMA(VEDANTA@VEDANTAVARMA.COM)(9811121363)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(9968273158)(RESPONDENT) ACTION COMMITTEE-RECOGNISED PRIVATE SCHOOLS(SKBBBPSTC@GMAIL.COM)(9811240840)(RESPONDENT) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)(9968273158)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER)		

56	W.P.(C)-9469/2021 CM APPL. 29384/2021	FORUM FOR PROMOTION OF QUALITY EDUCATION FOR ALL V/s SOUTH DELHI MUNICIPAL CORPORATION	SUNITA OJHA, AKHIL KUMAR GOLA	
		OTHER DETAILS OF ADVOCATES: VEDANTA VERMA(VEDANTA@VEDANTAVARMA.COM)(9811121363)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
57	W.P.(C)-7579/2021 CM APPL. 23716/2021	TAGORE EDUCATION SOCIETY & ORS. V/s SOUTH DELHI MUNICIPAL CORPORATION	AKHIL KUMAR GOLA	
		OTHER DETAILS OF ADVOCATES: AKHILGOLA(ADVAKHILKMRGOLA@GMAIL.COM)(9811121363)(PETITIONER) VEDANTA VERMA(VEDANTA@VEDANTAVARMA.COM)(9811121363)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)(9968273158)(RESPONDENT) TAGORE EDUCATION SOCIETY(DEEPAKSEN@YAHOO.COM)(1126144300)(RESPONDENT) TAGORE INTERNATIONAL SCHOOL(NALINCHESTER@REDIFFMAIL.COM)(9810227525)(RESPONDENT) TAGORE INTERNATIONAL SCHOOL(SHEFALEEGUPTA@TAGOREINT.COM)(9873930444)(RESPONDENT) TAGORE EDUCATION SOCIETY(DEEPAKSEN@YAHOO.COM)(1126144300)(RESPONDENT) TAGORE INTERNATIONAL SCHOOL(NALINCHESTER@REDIFFMAIL.COM)(9810227525)(RESPONDENT) TAGORE INTERNATIONAL SCHOOL(NALINCHESTER@REDIFFMAIL.COM)(9810227525)(RESPONDENT) TAGORE INTERNATIONAL SCHOOL(SHEFALEEGUPTA@TAGOREINT.COM)(9873930444)(RESPONDENT) TAGORE EDUCATION SOCIETY(DEEPAKSEN@YAHOO.COM)(1126144300)(RESPONDENT) TAGORE INTERNATIONAL SCHOOL(SHEFALEEGUPTA@TAGOREINT.COM)(9873930444)(RESPONDENT) TAGORE EDUCATION SOCIETY(DEEPAKSEN@YAHOO.COM)(1126144300)(RESPONDENT) TAGORE INTERNATIONAL SCHOOL(SHEFALEEGUPTA@TAGOREINT.COM)(9873930444)(RESPONDENT) TAGORE INTERNATIONAL SCHOOL(NALINCHESTER@REDIFFMAIL.COM)(9810227525)(RESPONDENT) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)(9968273158)(RESPONDENT) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)(9968273158)(RESPONDENT) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)(9968273158)(RESPONDENT) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)(9968273158)(RESPONDENT)		
58	W.P.(C)-8803/2021 CM APPL. 27397/2021	MOUNT CARMEL SCHOOL SOCIETY AND ORS & ORS. V/s SOUTH DELHI MUNICIPAL CORPORATION	RAKESH KUMAR MITTAL, SUNITA OJHA, AKHIL KUMAR GOLA	
		OTHER DETAILS OF ADVOCATES: VEDANTA VERMA(VEDANTA@VEDANTAVARMA.COM)(9811121363)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)(9968273158)(RESPONDENT) RAKESH KUMAR MITTAL(ADVRAKESHMITTAL@GMAIL.COM)(9999303080)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER) RAKESH KUMAR MITTAL(ADVRAKESHMITTAL@GMAIL.COM)(9999303080)(RESPONDENT)		
59	W.P.(C)-9473/2021 CM APPL. 29403/2021 WITH W.P.(C) 6708/2021 W.P.(C) 7528/2021 W.P.(C) 7579/2021 W.P.(C) 8803/2021 W.P.(C) 9469/2021 W.P.(C) 15146/2021 W.P.(C) 6704/2022 W.P.(C) 11827/2022	P C RAJARATNAMS INSTITUTION & ANR. V/s SOUTH DELHI MUNICIPAL CORPORATION	SUNITA OJHA, AKHIL KUMAR GOLA	
		OTHER DETAILS OF ADVOCATES: VEDANTA VARMA(VEDANTA@VEDANTAVARMA.COM)(9811121363)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)(9968273158)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
60	W.P.(C)-15146/2021 CM APPL. 47726/2021 CM APPL. 20438/2022 CM APPL. 30770/2022	ACTION COMMITTEE UNAIDED RECOGNIZED PRIVATE SCHOOLS V/s NORTH DELHI MUNICIPAL CORPORATION AND ANR.	SUNITA OJHA, ANJANA GOSAIN	
		OTHER DETAILS OF ADVOCATES: ANJANA GOSAIN()(9711018982)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION(CLO-NDMC@MCD.NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

		NORTH DELHI MUNIPAL CORPORATION(CLO-NDMC@MCD.GOV.IN, RAVINDERCLOMCD@GMAIL.COM){}(RESPONDENT) ANJANA GOSAIN(){9711018982}(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)	
61	W.P.(C)-11827/2022 CM APPL. 35239/2022	SAINT TULSI MEMORIAL EDUCATIONAL SOCIETY (REGD.) V/s MUNICIPAL CORPORATION OF DELHI & ANR.	SUNITA OJHA, MANU CHATURVEDI, AMIT SHARMA
		OTHER DETAILS OF ADVOCATES: S.K. JAIN(MUKESHGARGADV@REDIFFMAIL.COM)(9811572632)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(7838904738)(RESPONDENT)	
62	W.P.(C)-6704/2022	MAHARAJA AGRASEN TECHNICAL EDUCATION SOCIETY V/s NORTH DELHI MUNICIPAL CORPORATION & ANR.	AMIT SHARMA
		OTHER DETAILS OF ADVOCATES: MUKESH GARG(MUKESHGARGADV@REDIFFMAIL.COM)(9871292629)(PETITIONER) NORTH DELHI MUNIPAL CORPORATION(COMMR-NORTHDPMC@MCD.NIC.IN){}(RESPONDENT) NORTH DELHI MUNIPAL CORPORATION(CLO-NDMC@MCD.GOV.IN, RAVINDERCLOMCD@GMAIL.COM){}(RESPONDENT) GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI(CSDELHI@NIC.IN)(23392101)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
63	W.P.(C)-11688/2022 CM APPL. 34782/2022	DAV COLLEGE MANAGING COMMITTEE (REGD.) & ANR. V/s MUNICIPAL CORPORATION DELHI	ROHIT BHARADWAJ
		OTHER DETAILS OF ADVOCATES: ROHIT BHARDWAJ(BHARADWAJADV@GMAIL.COM)(9911557338)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT)	
64	W.P.(C)-12269/2022 CM APPL. 36793/2022	RISHI AUROBINDO EDUCATIONAL SOCIETY (REGD.) V/s MUNICIPAL CORPORATION OF DELHI	NAMIT SURI
		OTHER DETAILS OF ADVOCATES: NAMIT SURI AND PURNIMA SINGH(LISTING@LEXINDIS.COM)(8178010667)(PETITIONER) SANJEEV SABHARWAL(SOLICITOR6@GMAIL.COM){}(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT)	

COURT NO. 26
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR'
 AND AVOID ADDRESSING AS 'MY LORD', 'YOUR LORDSHIP' OR 'YOUR HONOUR'.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL MATTERS				
1	BAIL APPLN.-1161/2023	MOHD. MINTOO @ MINTOO V/s THE STATE GNCT OF DELHI	BHARAT SHARMA, S C SAGAR	
		OTHER DETAILS OF ADVOCATES: S.C. SAGAR(SAGAR.CADV913@GMAIL.COM)(9212253338)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BHARAT SHARMA(ADVOCATEBHARAT001@GMAIL.COM)(9811449799)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-194/2019) BAIL APPLN. 1159/2021 FILED BY MOHD MINTOO (DISPOSED ON : 17-FEB-22) BAIL APPLN. 2439/2020 FILED BY MOHD. SALIM (DISPOSED ON : 21-DEC-20) P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-194/2019)
2	BAIL APPLN.-3111/2023	GULSHAN PRASAD V/s NARCOTICS CONTROL BUREAU & ANR.	HITANSHU UTTREJA	
		OTHER DETAILS OF ADVOCATES: ALKA (CONTACT@ALKANUPURSINGH.COM)(9971682999)(PETITIONER) SUBHASH BANSAL (BANSALSUBHASH@YAHOO.COM)(())(RESPONDENT)		P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/75/DZU/2022)
3	BAIL APPLN.-3313/2023	FIROJ V/s STATE OF NCT DELHI & ANR.	MADHAV AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SEEMA MISRA (SEEMAMISRA08@GMAIL.COM)(9711680348)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(TIGRI-351/2022)
4	BAIL APPLN.-4260/2023	AKASH @ AKKU V/s THE STATE (GOVT. OF NCT OF DELHI)	ISHWAR SINGH	
		OTHER DETAILS OF ADVOCATES: ISHWAR SINGH (ISHWARSINGH.DELHI@GMAIL.COM)(9212727374)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PREM NAGAR-319/2021) BAIL APPLN. 1553/2022 FILED BY DEVENDER KUMAR @ ANIKET (DISPOSED ON : 18-APR-23) P.S.-FIR NO. :(PREM NAGAR-319/2021)
5	BAIL APPLN.-29/2024	JAVED ALAM @ RAJA V/s STATE (GOVT. OF NCT OF DELHI)	SARTHAK TOMAR	
		OTHER DETAILS OF ADVOCATES: SARTHAK TOMAR(ADVSARTHAKTOMAR@GMAIL.COM)(())(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BARA HINDU RAO-247/2022) BAIL APPLN. 3436/2022 FILED BY SAYED

				NAUSHAD (DISPOSED ON : 02-DEC-22) CRL.REV.P. 1112/2023 FILED BY MOHD. MUNIB (D. OF HEARING : 06-AUG-24) P.S.-FIR NO. :(BARA HINDU RAO-247/2022)
6	BAIL APPLN.-177/2024	SOUKIN V/s THE NCT STATE NEW DELHI	RASHID KHAN	
		OTHER DETAILS OF ADVOCATES: RASHID KHAN (RASHIDKHANADV635@GMAIL.COM)(9810439127)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD- 368/2022) BAIL APPLN. 1074/2024 FILED BY TIMMI @ ABBAS (D. OF HEARING : 05-APR-24) BAIL APPLN. 1073/2024 FILED BY TALIM (D. OF HEARING : 05-APR-24) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-368/2022)
FOR ADMISSION				
7	CRL.M.C.-3401/2019 WITH CRL.REV.P. 656/2013	SHRI CHAND V/s CENTRAL BUREAU OF INVESTIGATION	ANANYA DE	
		OTHER DETAILS OF ADVOCATES: ANANYA DE()(9953787794)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2006-A-0064) CRL.REV.P. 656/2013 FILED BY GOPAL DIKSHIT (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(CBI-DAI-2006-A-0064)
8	CRL.REV.P.-656/2013 CRL.M.A. 17320/2013	GOPAL DIKSHIT V/s CBI	AKSHAY CHANDRA, ANURAG AHLUWALIA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2006-A-0064) CRL.M.C. 3401/2019 FILED BY SHRI CHAND (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(CBI-DAI-2006-A-0064)
9	CRL.M.C.-2257/2024 CRL.M.A. 8753/2024	SHRI SHIV KUMAR & ORS. V/s THE STATE OF NCT OF DELHI & ANR.	CHANDER MUKESH SANGWAN	
		OTHER DETAILS OF ADVOCATES: C M SANGWAN & ASSOCIATES()(9910372388)(PETITIONER) CM SANGWAN ()(9910372388)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA-824/2017) CRL.M.C. 6344/2019 FILED BY SHIV KUMAR & ORS (DISPOSED ON : 12-MAY-23) P.S.-FIR NO. :(NARELA-824/2017)
10	CRL.REV.P.-426/2023	KASHMIRI LAL V/s STATE & ANR.	ASHUTOSH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH KAUSHIK(ASHUTOSHKAUSHIK123@GMAIL.COM)(9711070545)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
11	CRL.REV.P.-457/2023 CRL.M.(BAIL) 579/2023	SH. SANDEEP BISHNOI V/s THE STATE (NCT) OF DELHI & ANR.	PARUL DUREJA, SUPRABH KUMAR ROSHAN	
		OTHER DETAILS OF ADVOCATES: PARUL DUREJA(PARULDUREJA.CS@GMAIL.COM)(9953032067)(PETITIONER)		P.S.-FIR NO. :(KOTWALI-243/2011)
12	CRL.REV.P.-794/2023 CRL.M.A. 19996/2023	SUNIL K. AGGARWAL V/s P.K UPPAL	SUNIL K AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		

13	CRL.REV.P.-1337/2023 CRL.M.A. 34179/2023 CRL.M.A. 34180/2023 CRL.M.A. 5594/2024	ROHIT ARORA V/s PEARL ARORA	BHARAT MALHOTRA	
		OTHER DETAILS OF ADVOCATES: RAKESH MALHOTRA(BHARATMAL2@GMAIL.COM)(8447151507)(PETITIONER) ABHIJEET SINGH (SBOABHIJEETSINGH@GMAIL.COM)()(PETITIONER) PEARLARORA(PEARLARORA04@GMAIL.COM)()(RESPONDENT)		
14	CRL.REV.P.-376/2024 CRL.M.A. 8514/2024 CRL.M.A. 8515/2024	PEARL ARORA V/s ROHIT ARORA	ADAB SINGH KAPOOR	
		OTHER DETAILS OF ADVOCATES: ADAB SINGH KAPOOR(ADAB@ADABSINGHKAPOOR.COM)(9818073491)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
15	CRL.A.-909/2012 WITH CRL.REV.P. 446/2013	DEEPAK @ DEEPU V/s STATE	RADHEY SHYAM, GAURAV VASHISHTH	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GEETA COLONY-212/2009) CRL.M.C. 62/2013 FILED BY SHOBHA (DISPOSED ON : 09-JUL-13) CRL.REV.P. 446/2013 FILED BY SHOBHA (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(GEETA COLONY-212/2009)
16	CRL.REV.P.-446/2013 WITH CRL.A. 909/2012	SHOBHA V/s STATE & ORS.	GAURAV VASHISHTH, HARISH DASAN & NEHA SARAOGI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GEETA COLONY-212/2009) CRL.A. 909/2012 FILED BY DEEPAK @ DEEPU (D. OF HEARING : 08-APR-24) CRL.M.C. 62/2013 FILED BY SHOBHA (DISPOSED ON : 09-JUL-13) P.S.-FIR NO. :(GEETA COLONY-212/2009)
17	CRL.L.P.-569/2019 CRL.M.A. 38489/2019	RADHEY SHYAM V/s RANJEET SINGH	ANJUM KUMAR	
		OTHER DETAILS OF ADVOCATES: ANJUM KUMAR()(9312288513)(PETITIONER)		
18	CRL.L.P.-611/2019 CRL.M.A. 40378/2019 CRL.M.A. 40379/2019	INDIABULLS HOUSING FINANCE LTD. V/s STATE & ORS.	VIABHAV AGNIHOTRI	
		OTHER DETAILS OF ADVOCATES: VIABHAV AGNIHOTRI()(9582910000)(PETITIONER)		
19	CRL.L.P.-664/2019	BABU LAL V/s PRAMOD KUMAR	ARABINDA NAYAK	
		OTHER DETAILS OF ADVOCATES: ARABINDA NAYAK()(9711152668)(PETITIONER)		
20	CRL.M.C.-1958/2012	SURAJ GARG V/s STATE & ANR	MANISH VASHISHTH, TUSHAR SANNU DAHIYA, SHISHIR MATHUR	
		OTHER DETAILS OF ADVOCATES: TUSHAR SANNU DAHIYA(TUSHARSCHAMBERS@GMAIL.COM)(9171677488)(RESPONDENT)		P.S.-FIR NO. :(PRASHANT VIHAR-297/2008)
21	CRL.M.C.-981/2019 CRL.M.A. 26018/2022	BALJEET SINGH V/s STATE	BHAN PRATAP GUPTA, PUSHPENDU SHUKLA, MANDEEP WALIA	
		OTHER DETAILS OF ADVOCATES: MANDEEP WALIA()(9013313505)(PETITIONER) RAJIV SONI(RAJIVSONIDOLLY@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PRASHANT VIHAR-740/2007)

22	CRL.M.C.-2166/2019 CRL.M.A. 8656/2019 CRL.M.A. 22602/2022	MRS. SHEELA GEORGE & ORS. V/s M/S. PLAZA WIRES PVT. LTD.	DUSHYANT SWAROOP, ASHWIN VAISH, VINOD PANDEY	
		OTHER DETAILS OF ADVOCATES: ASHWIN VAISH , VINOD PANDEY()(9650022033)(PETITIONER) ASHWIN VAISH(ASHWIN.VAISH@GMAIL.COM)(9650022033)(PETITIONER) AJAY PANDEY(ASHWIN.VAISH@GMAIL.COM.)(9650022033)(PETITIONER)		
23	CRL.M.C.-4059/2019	DEEPAK KHOSLA V/s STATE OF NCT OF DELHI	DEEPAK KHOSLA (IN PERSON)	
		OTHER DETAILS OF ADVOCATES: DEEPAK KHOSLA (IN PERSON)()(9811054200)(PETITIONER)		
24	CRL.M.C.-5398/2019 CRL.M.A. 38762/2019 CRL.M.A. 34985/2023	MS. KETIKA KAPOOR V/s STATE & ANR	SAKSHI MEHLEY, KARM LEGAL, ABHISHEK CHANDEL	
		OTHER DETAILS OF ADVOCATES: KARM LEGAL()(9871860967)(PETITIONER) ABHISHEK CHANDEL (ABHISHEKCHANDE11621@GMAIL.COM)(7018894375)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAKSHI MEHLEY(LAWYER.SAKSHI@GMAIL.COM)(9810575142)(PETITIONER)		
25	CRL.M.A. 4641/2024 CRL.M.A. 9197/2024 In CRL.M.C.- 6272/2019(Disposed off case) WITH CRL.M.C. 6282/2019	SANGEETA DATTA & ORS. V/s STATE & ANR.	M.L. BAJAJ, CHARANJIT SINGH	
		OTHER DETAILS OF ADVOCATES: M.L. BAJAJ()(9810987273)(PETITIONER) CHARANJIT SINGH(CHARANJITSINGH58383@GMAIL.COM)(9971676999)(PETITIONER) M.L. BAJAJ(MANOHARBAJAJ6900@GMAIL.COM)(9810987273)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KHAN (KHANCOMPUTERTISHAZARI@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KHAN (KHANCOMPUTERTISHAZARI@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK NAGAR-1871/2015) CRL.M.C. 6282/2019 FILED BY SUMIT DATTA (DISPOSED ON : 13-OCT-23) P.S.-FIR NO. :(TILAK NAGAR-1871/2015)
26	CRL.M.C.-6392/2019 CRL.M.A. 42449/2019	INDRA GHOSH & ORS V/s STATE (NCT OF DELHI) & ANR	PRAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAVEEN KUMAR()(9999099325)(PETITIONER) NIDHI BINDRA (NIDHIRB@GMAIL.COM)		
27	CRL.M.C.-6652/2019 CRL.M.A. 43341/2019 WITH CRL.M.C. 54/2020	VINOD AGRAWAL & ANR V/s STATE OF NCT DELHI & ANR	AKSHAY CHANDRA	
		OTHER DETAILS OF ADVOCATES: AKSHAY CHANDRA()(9999187343)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEB SARAI-766/2015) CRL.M.C. 54/2020 FILED BY GEETA RANI & ANR (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(NEB SARAI-766/2015)
28	CRL.M.C.-54/2020 CRL.M.A. 253/2020	GEETA RANI & ANR V/s STATE OF NCT DELHI & ANR	P.N UPADHYAY	
		OTHER DETAILS OF ADVOCATES: P.N UPADHYAY()(9891111533)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEB SARAI-766/2015) CRL.M.C. 6652/2019 FILED BY VINOD AGRAWAL & ANR (D. OF HEARING : 08- APR-24) P.S.-FIR NO. :(NEB SARAI-766/2015)
29	CRL.M.C.-494/2024	TUMPA JANA V/s STATE GOVT. OF NCT OF DELHI & ORS.	SUM IT NANDVANI, SAURABH BALWANI	
		OTHER DETAILS OF ADVOCATES: SAURABH BALWANI(SAURABH.BALWANI@GMAIL.COM)(9958199188)(PETITIONER)		

		SAURABH BALWANI(SAURABH.BALWANI@GMAIL.COM)(9958199188)(PETITIONER) SAURABH BALWANI (SAURABH.BALWANI@GMAIL.COM)(9958199188)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUM IT NANDVANI(NANDVANIJINDALLAWOFFICES@GMAIL.COM)(7011541912)(PETITIONER)		
30	CRL.M.C.-608/2024 CRL.M.A. 2493/2024	BAIBHAB DAS V/s SUTANU BANERJEE	MOHIT YADAV	
		OTHER DETAILS OF ADVOCATES: MOHIT YADAV(MOHITRV27@GMAIL.COM)(9711940952)(PETITIONER)		
31	CRL.M.C.-1161/2024	JAYANTI MEDHI BARUAH V/s YASH PAL GUPTA	SHAFI ULLAH	
		OTHER DETAILS OF ADVOCATES: SHAFIULLAH (SHAFIULLAHADV@GMAIL.COM)(9313881632)(PETITIONER)		
32	CRL.REV.P.-368/2017 CRL.M.A. 8337/2017	ANAND BHATIA V/s SMT SAVITA	MANU BERI, HEM C VASHISHT	
		OTHER DETAILS OF ADVOCATES:		
33	CRL.REV.P.-199/2023	PITAM SINGH THROUGH PAROKAR V/s STATE OF NCT OF DELHI & ANR.	RAVINDRA KUMAR PANWAR, PARVEEN	
		OTHER DETAILS OF ADVOCATES: PARVEEN YADAV(PRAVEEN198280@GMAIL.COM)(9910231750)(PETITIONER) PARVEEN YADAV(PRAVEEN198280@GMAIL.COM)(9910231750)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAVINDRA KUMAR PANWAR(PANWARABHISHEK654@GMAIL.COM)(7838140745)(RESPONDENT) RAVINDRA KUMAR PANWAR(PANWARABHISHEK654@GMAIL.COM)(7838140745)(RESPONDENT)		
34	CRL.REV.P.-335/2023 CRL.M.A. 8287/2023 CRL.M.A. 6746/2024 WITH CRL.REV.P. 358/2023	DINESH MARWAH V/s STATE OF NCT OF DELHI	ASHU RANI, TARA NARULA, PRABHAV RALLI, TARA NARULA	
		OTHER DETAILS OF ADVOCATES: PRABHAV RALLI(RALLIPRABHAVADV93@GMAIL.COM)(9999249666)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TARA NARULA(TARA@NARULAANDASSOCIATES.COM)(P)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(P)(RESPONDENT) ASHU RANI (ASHU_VERMA1983@YAHOO.CO.IN)(9958233373)(RESPONDENT) TARA NARULA(TARA@NARULAANDASSOCIATES.COM)(9810037337)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUNJABI BAGH-297/2021) CRL.REV.P. 358/2023 FILED BY JIA LAL KUMAR (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(PUNJABI BAGH-297/2021)
35	CRL.REV.P.-358/2023 CRL.M.A. 8806/2023	JIA LAL KUMAR V/s STATE OF NCT OF DELHI	ASHU RANI, PRABHAV RALLI	
		OTHER DETAILS OF ADVOCATES: PRABHAV RALLI(RALLIPRABHAV93@GMAIL.COM)(9999249666)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHU RANI (ASHU_VERMA1983@YAHOO.CO.IN)(9958233373)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUNJABI BAGH-297/2021) CRL.REV.P. 335/2023 FILED BY DINESH MARWAH (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(PUNJABI BAGH-297/2021)
36	CRL.REV.P.-342/2023 CRL.M.A. 8415/2023	JHABARMAL SWAMI V/s STATE THROUGH SHO MANSAROVAR PARK	VIKAS ARORA	
		OTHER DETAILS OF ADVOCATES: VIKAS ARORA (VIKASVICKY@HOTMAIL.COM)(9811414440)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANSAROVER PARK-233/2019) BAIL APPLN. 2265/2019 FILED BY JHABARMAL SWAMI (DISPOSED ON : 15-OCT-19) BAIL APPLN. 3945/2020 FILED BY JHABARMAL SWAMI (DISPOSED ON : 11-JAN-21) P.S.-FIR NO. :(MANSAROVER PARK-

				233/2019)
37	CRL.REV.P.-354/2023 CRL.M.A. 8779/2023	SHASHANK TYAGI V/s KANCHAN TYAGI & ANR.	ASUTOSH LOHIA, AJAY CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: DR. AJAY CHAUDHARY(ADVPLS94@GMAIL.COM)(9717155565)(PETITIONER) ASUTOSH LOHIA (ALOHIAADV@GMAIL.COM)(9810120000)(RESPONDENT)		
38	CRL.REV.P.-465/2023 CRL.M.A. 10933/2023	JAHDUL KHAN & ANR. V/s STATE OF NCT OF DELHI	KUMAR SANU	
		OTHER DETAILS OF ADVOCATES: K.S. CHOUDHARY(ADVKSC88023@GMAIL.COM)(PETITIONER) R.V. SINGH(RAMVEERSHAKYAADV.558@GMAIL.COM)(9899266501)(PETITIONER) R.V. SINGH(RAMVEERSHANKARADV.558@GMAIL.COM)(9899266501)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NEB SARAI-284/2016)
39	CRL.REV.P.-525/2023	CHADER PAL V/s STATE (NCT OF DELHI) THROUGH THE SHO & ANR.	MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR(ATTORNEY.MANISH@GMAIL.COM)(9873950114)(PETITIONER) RAKESH BIST(RAKESHBIST332@GMAIL.COM)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PUNJABI BAGH-458/2022)
40	CRL.REV.P.-608/2023 CRL.M.A. 14572/2023 CRL.M.A. 14574/2023	MR TARUN KUMAR V/s MRS ANAMIKA MALIK AND ANR	TANYA GUPTA	
		OTHER DETAILS OF ADVOCATES: TARUN TOMAR (TARUNTOMAR562@GMAIL.COM)(9555375780)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
41	CRL.REV.P.-643/2023 CRL.M.A. 15406/2023 CRL.M.A. 15408/2023 CRL.M.A. 15409/2023	NIDHI JAISWAL V/s STATE OF NCT OF DELHI & ANR.	SPARSH GOYAL, KARTIK SANDAL	
		OTHER DETAILS OF ADVOCATES: ROHAN SANDAL(OFFICE@STATESMANLP.COM)(9450005521)(PETITIONER) NARENDER SINGH(OFFICE@STATESMANLP.COM)(9450005521)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SPARSH GOYAL(SPARSHGOYALSUNNY@GMAIL.COM)(9999978130)(RESPONDENT)		
42	CRL.REV.P.-667/2023 CRL.M.A. 15770/2023 CRL.M.A. 15771/2023 CRL.M.A. 15772/2023 CRL.M.A. 2427/2024	SHRI RAGHAV MEHRA V/s MS. SNIGDHA MEHRA & ANR.	OSAMA SUHAIL, SURINDER SINGH, RAJIV DEWAN, OSAMA SUHAIL	
		OTHER DETAILS OF ADVOCATES: RAJIV DEWAN (RAJIVDEWAN123@YAHOO.COM)(9811673338)(PETITIONER) RAJIV DEWAN(RAJIVDEWAN123@YAHOO.COM)(9811673338)(PETITIONER) OSAMA SUHAIL (ANZLAWZ@GMAIL.COM)(9717345345)(PETITIONER) SURINDER SINGH (ADVSURINDERSINGH@GMAIL.COM)(RESPONDENT) OSAMA SUHAIL(ANZLAWZ@GMAIL.COM,AKHILESHANZLAWZ@GMAIL.COM)(9717345345)(RESPONDENT) SURINDER SINGH (ADVSURINDERSINGH@GMAIL.COM)(9212226354)(PETITIONER)		
43	CRL.REV.P.-829/2023 CRL.M.A. 21050/2023 CRL.M.A. 21051/2023	AAKASH SHARMA V/s JEEVAN	RAJESH SHERAWAT, RAJESH SHERAWAT	
		OTHER DETAILS OF ADVOCATES: RAJESH SHERAWAT (SHERAWATRAAJ@ GMAIL.COM)(9318362086)(PETITIONER) JEEVN(JEEVANRSHARMA627@GMAIL.COM)(RESPONDENT) RAJESH SHERAWAT(SHERAWATRAAJ@GMAIL.COM)(7982214306)(PETITIONER)		
44	CRL.REV.P.-1007/2023 CRL.M.(BAIL) 1347/2023 CRL.M.A. 25769/2023	AJAY KUMAR V/s STATE AND ANR	SANDEEP TYAGI, ARKAJ KUMAR	

		OTHER DETAILS OF ADVOCATES: ARUN BALI (ARUNBALI78@GMAIL.COM)(9999315171)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANDEEP TYAGI(ADVOCATETYAGI@YAHOO.CO.IN)(9811912208)(PETITIONER)		
45	CRL.REV.P.-1168/2023 CRL.M.(BAIL) 1532/2023	KAMLESH V/s THE STATE & ANR.	OMKAR	
		OTHER DETAILS OF ADVOCATES: OMKAR SHARMA (ADV.OMKARSHARMA@GMAIL.COM)(9718006200)(PETITIONER) MADHU(DELHI@LEGALOPTIONS.IN)()(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
46	CRL.REV.P.-1265/2023 CRL.M.A. 32136/2023	MANJUL.JOSHI V/s BHAVNA KHURANA	RATTANDIP SINGH KHARBANDA	
		OTHER DETAILS OF ADVOCATES: TRIPAKSHA LITIGATION (LAWYER@TRIPAKSHALITIGATION.COM)()(PETITIONER) TRIPAKSHA (ADVOCATE@ARPITBATRA.COM)(8178803130)(PETITIONER) ADAB SINGH KAPOOR (ADABSINGHKAPOOR.COM)()(RESPONDENT)		
47	CRL.REV.P.-1313/2023 CRL.M.A. 33383/2023 CRL.M.A. 33384/2023	SUNITA V/s JAI BHAGWAN	SANCHIT SAINI	
		OTHER DETAILS OF ADVOCATES: SANCHIT SAINI(SAINI.SANCHIT54@GMAIL.COM)(9990671078)(PETITIONER)		
48	CRL.REV.P.-32/2024 CRL.M.A. 535/2024	STATE V/s VARUN & ORS.	PRANAV KANTI	
		OTHER DETAILS OF ADVOCATES: PRIYANKA DALAL(PRIYANKADALAL282@GMAIL.COM)(9878063152)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHAJAN PURA-278/2018) BAIL APPLN. 1910/2018 FILED BY RAJ NARAYAN SHARMA (DISPOSED ON : 16-AUG-18) BAIL APPLN. 1970/2018 FILED BY MINTU SINGH (DISPOSED ON : 09-OCT-18) BAIL APPLN. 1803/2018 FILED BY HARSH RANA (DISPOSED ON : 01-AUG-18) CRL.M.C. 1014/2023 FILED BY MINTO SINGH WALIA @ HARMINDER SINGH WALIA & ANR. (DISPOSED ON : 10-MAY-23) P.S.-FIR NO. :(BHAJAN PURA-278/2018)
49	CRL.REV.P.-60/2024	P. DAMODARAN V/s CENTRAL BUREAU OF INVESTIGATION	SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: SITHYA(SITHYA@GMAIL.COM)(9650075050)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-1-S-97) CRL.REV.P. 79/2012 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 01-DEC-16) W.P.(CRL) 2596/2018 FILED BY ANIL KUMAR (DISPOSED ON : 11-DEC-18) P.S.-FIR NO. :(CBI-1-S-97)
50	W.P.(CRL)-141/2024	TUSHAR KHARBANDA V/s CENTRAL BUREAU OF INVESTIGATION	DEEPAK NAGAR	
		OTHER DETAILS OF ADVOCATES: DEEPAK NAGAR(ADVDEEPAKNAGAR@GMAIL.COM)(9811144797)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(CBI-221-2022-E-0025)
51	W.P.(CRL)-598/2024	ASHOK MEHTA V/s STATE OF NCT OF DELHI & ORS.	YASH KADYAN	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

52	W.P.(CRL)-788/2024	RAM BABU V/s STATE OF NCT OF DELHI	PARANJAY CHOPRA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: PARANJAY CHOPRA(CHOPRA.PARANJAY@GMAIL.COM)(9818665555)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-698/2001) CRL.A. 501/2003 FILED BY RAM BABU (DISPOSED ON : 17-SEP-18) W.P.(CRL) 2846/2019 FILED BY RAM BABU (DISPOSED ON : 04-NOV-19) W.P.(CRL) 229/2024 FILED BY RAM BABU (DISPOSED ON : 08-FEB-24) P.S.-FIR NO. :(MEHRAULI-698/2001)

COURT NO. 31
HON'BLE MR.JUSTICE AMIT SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

mahendra.kadian@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	BAIL APPLN.-1112/2024	PARVEEN V/s STATE OF NCT OF DELHI THROUGH ACP PS SPL CELL	MOHIT RANA	
		OTHER DETAILS OF ADVOCATES: MOHIT RANA LAW OFFICES(ADMIN@MOHITRANALAWOFFICES.COM)(9599111171)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-337/2022) BAIL APPLN. 3421/2023 FILED BY PRAVEEN (DISPOSED ON : 19-MAR-24) BAIL APPLN. 3294/2023 FILED BY JAIPAL (DISPOSED ON : 19-MAR-24) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-337/2022)
FOR ADMISSION				
2	CRL.M.A. 9043/2024 In BAIL APPLN.- 36/2023(Disposed off case)	DAVID COLLIN ALIAS MADHUBUCHI OKORO V/s NARCOTICS CONTROL BUREAU	JAGMAN SINGH KUSHWAHA, AMIT DWIVEDI	
		OTHER DETAILS OF ADVOCATES: SACHIN TANWAR(SACHINTANWAE8887@GMAIL.COM)()(PETITIONER) PRAKASH SINGH(PRAKASHSINGH1685@GMAIL.COM)()(RESPONDENT) J.S. KUSHWAHA & ASSOCIATES(JAGMANSINGHKUSHWAHA@GMAIL.COM)(9810139156)(PETITIONER) SUBASH BANSAL(BANSAL_SUBASH@YAHOO.COM)()(RESPONDENT) JAGMAN SINGH		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 8522/2016) BAIL APPLN. 2129/2018 FILED BY DAVID COLLIN@MADHUABUCHI OKORO (DISPOSED ON : 20-APR-21) BAIL APPLN. 4029/2021 FILED BY SITA @ CHRISTINA ROZARIA @ PRIYA MANDAL

		KUSHWAHA(JAGMANSINGHKUSHWAHA@GMAIL.COM)(9810139156)(PETITIONER)		(DISPOSED ON : 27-JUL-22) P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 8522/2016)
3	CRL.A.-75/2024 CRL.M.A. 2415/2024	RAJESH KUMAR V/s STATE GOVT. OF NCT OF DELHI AND ANR.	JATIN BHATT	
		OTHER DETAILS OF ADVOCATES: MEHMOOD PRACHA (MP@LEGALAXIS.NET)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
4	CRL.M.C.-1084/2024	GEETA DEVI AND ANR V/s STATE NCT OF DELHI AND ANR	SEETA KUMARI MISHRA	
		OTHER DETAILS OF ADVOCATES: SEETA MISHRA(ADVOCATESEETAMISHRA@GMAIL.COM)(7838717275)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(RANHOLA-586/2021)
5	CRL.M.C.-2366/2024	MRS.ANITA RAI V/s STATE OF NCT OF DELHI	YASH MISHRA	
		OTHER DETAILS OF ADVOCATES: ALLIANCE LAW GROUP(BALRAM@ALLIANCELAWGROUP.IN)(9818274049)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PALAM VILLAGE-618/2022) CRL.M.C. /0 FILED BY ANITA RAI (DISPOSED ON : 11-DEC-23) P.S.-FIR NO. :(PALAM VILLAGE-618/2022)
6	W.P.(CRL)-260/2024 CRL.M.A. 2334/2024 CRL.M.A. 2458/2024	MOHD KHALIL V/s THE STATE GNCT OF DELHI & ORS.	SHAMSUDDIN ANSARI	
		OTHER DETAILS OF ADVOCATES: S.D. ANSARI(SDANSARI1950@GMAIL.COM)(9810036438)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CHANDNI MAHAL-108/2023)
7	W.P.(CRL)-880/2024 CRL.M.A. 8328/2024	MANMEET SINGH MATHAROO V/s STATE (GOVT OF NCT OF DELHI) & ANR.	SAMAMA SUHAIL	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(PANDAV NAGAR-548/2014)
AFTER NOTICE MISC. MATTERS				
8	BAIL APPLN.-2112/2023 CRL.M.A. 16653/2023	RAJAN KUMAR @ ASHU CHAUHAN V/s STATE OF N.C.T OF DELHI	VISHESH WADHWA, AMIT SAXENA	
		OTHER DETAILS OF ADVOCATES: AMIT SEXENA (AMITJURIS@GMAIL.COM)(9811360525)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VISHESH WADHWA(WADHWAVISHESH@GMAIL.COM)(9891551234)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ SOUTH-450/2022) CRL.M.C. 618/2023 FILED BY MANOJ ARYA (DISPOSED ON : 11-MAY-23) P.S.-FIR NO. :(VASANT KUNJ SOUTH-450/2022)
9	BAIL APPLN.-3628/2023	BABLU V/s STATE (NCT OF DELHI)	GAURAV JAIN	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI (NISHANK@ADELLEGAL.IN)(9899950072)(PETITIONER) NISHANK TYAGI(NISHANK@ADELLEGAL.IN)(9899950072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ANAND VIHAR-99/2020)

10	BAIL APPLN.-3854/2023 CRL.M.A. 31214/2023 WITH BAIL APPLN. 3864/2023 BAIL APPLN. 3865/2023	SANDEEP AGGARWAL V/s GOVT OF NCT OF DELHI	AKSHAY MALIK, BIRENDRA KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: BIRENDRA KUMAR (BIRENDPANDEY123@GMAIL.COM)(9818403060)(PETITIONER) BIRENDRA KUMAR PANDEY(BIRENPANDEY123@GMAIL.COM)(9818403060)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AKSHAY MALIK(AKSHAYMALIK.ADVOCATE@YAHOO.CO.IN, TOMARDHARM@GMAIL.COM)(9811174135)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ASHOK VIHAR-446/2018) BAIL APPLN. 2347/2023 FILED BY SANDEEP AGGARWAL (DISPOSED ON : 02-AUG-23) BAIL APPLN. 109/2023 FILED BY SANDEEP AGGARWAL (DISPOSED ON : 12-JAN-23) BAIL APPLN. 118/2023 FILED BY SANDEEP AGGARWAL (DISPOSED ON : 13-JAN-23) BAIL APPLN. 3864/2023 FILED BY SANDEEP AGGARWAL (D. OF HEARING : 08-APR-24) BAIL APPLN. 699/2024 FILED BY SANDEEP AGGARWAL (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(ASHOK VIHAR-446/2018)
11	BAIL APPLN.-3864/2023 CRL.M.A. 31313/2023	SANDEEP AGGARWAL V/s GOVT OF NCT OF DELHI	AKSHAY MALIK, BIRENDRA KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: BIRENDRA KUMAR PANDEY (BIRENPANDEY123@GMAIL.COM)(9818403060)(PETITIONER) BIRENDRA KUMAR PANDEY(BIRENPANDEY123@GMAIL.COM)(9818403060)(PETITIONER) BIRENDER KUMAR PANDEY(BIRENPANDEY123@GMAIL.COM)(9818403060)(PETITIONER) BIRENDRA KUMAR PANDEY(BIRENPANDEY123@GMAIL.COM)(9818403060)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AKSHAY MALIK(AKSHAYMALIK.ADVOCATE@YAHOO.CO.IN, TOMARDHARM@GMAIL.COM)(9811174135)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ASHOK VIHAR-446/2018) BAIL APPLN. 2347/2023 FILED BY SANDEEP AGGARWAL (DISPOSED ON : 02-AUG-23) BAIL APPLN. 109/2023 FILED BY SANDEEP AGGARWAL (DISPOSED ON : 12-JAN-23) BAIL APPLN. 118/2023 FILED BY SANDEEP AGGARWAL (DISPOSED ON : 13-JAN-23) BAIL APPLN. 3854/2023 FILED BY SANDEEP AGGARWAL (D. OF HEARING : 08-APR-24) BAIL APPLN. 699/2024 FILED BY SANDEEP AGGARWAL (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(ASHOK VIHAR-446/2018)
12	BAIL APPLN.-3865/2023 CRL.M.A. 31315/2023	SANDEEP AGGARWAL V/s STATE OF NCT DELHI	AKSHAY MALIK, BIRENDRA KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: BIRENDRA KUMAR PANDEY(BIRENPANDEY123@GMAIL.COM)(9818403060)(PETITIONER) BIRENDRA KUMAR PANDEY(BIRENPANDEY123@GMAIL.COM)(9818403060)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AKSHAY MALIK(AKSHAYMALIK.ADVOCATE@YAHOO.CO.IN, TOMARDHARM@GMAIL.COM)(9811174135)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ASHOK VIHAR-201/2010) BAIL APPLN. 703/2024 FILED BY SANDEEP AGGARWAL (D. OF HEARING : 08-APR-24) BAIL APPLN. 118/2023 FILED BY SANDEEP AGGARWAL (DISPOSED ON : 13-JAN-23) P.S.-FIR NO. :(ASHOK VIHAR-201/2010)
13	BAIL APPLN.-91/2024	AVADH RAJ SINGH @ SATYAM V/s STATE OF NCT DELHI	MEDHANSHU TRIPATHI	
		OTHER DETAILS OF ADVOCATES: MEDHANSHY TRIPATHY (MEDHANSHU@YAHOO.IN)(9891039877)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PUL PRAHLADPUR-263/2023)
14	BAIL APPLN.-395/2024 CRL.M.A. 7781/2024	JITENDER KUMAR V/s STATE GOVT. OF NCT OF DELHI	AGARWAL MANAS SANJAY, KAJOL GARG	
		OTHER DETAILS OF ADVOCATES: ADITYA AGGARWAL (ADV.ANKITMUTREJA@GMAIL.COM)(9990206703)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NAJAFGARH-274/2022)

		<p>KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ADITYA AGGARWAL (ADV.ANKITMUTREJA@GMAIL.COM)(9990206703)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)</p>		<p>BAIL APPLN. 2398/2023 FILED BY JITENDER KUMAR (DISPOSED ON : 10-AUG-23) BAIL APPLN. 541/2023 FILED BY JITENDER KUMAR (DISPOSED ON : 28-FEB-23) P.S.-FIR NO. :(NAJAFGARH-274/2022)</p>
15	BAIL APPLN.-611/2024	<p>SURENDER V/s STATE OF NCT OF DELHI</p>	PRATEEK LAKRA	<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBZI MANDI-303/2014) BAIL APPLN. 2938/2018 FILED BY RAVI DHINKA (DISPOSED ON : 12-SEP-19) BAIL APPLN. 1123/2016 FILED BY VIKRANT @ SAGAR (DISPOSED ON : 19-JUL-16) BAIL APPLN. 1588/2017 FILED BY VIKRANT @ SAGAR (DISPOSED ON : 16-JUL-18) BAIL APPLN. 4304/2021 FILED BY DEEPESH @ DEEPU (DISPOSED ON : 07-DEC-21) BAIL APPLN. 539/2022 FILED BY VIKRANT SAGAR (DISPOSED ON : 30-MAR-22) BAIL APPLN. 3223/2022 FILED BY MUKESH @ BHOLA (DISPOSED ON : 31-OCT-22) BAIL APPLN. 565/2023 FILED BY VIKRANT SAGAR (DISPOSED ON : 08-JAN-24) BAIL APPLN. 986/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 11-APR-23) BAIL APPLN. 1319/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 24-APR-23) BAIL APPLN. 2495/2023 FILED BY SURENDER (DISPOSED ON : 28-JUL-23) BAIL APPLN. 1136/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 02-APR-24) BAIL APPLN. 1442/2018 FILED BY SURENDER S/O KARAN (DISPOSED ON : 15-JUN-18) BAIL APPLN. 4152/2020 FILED BY VARUN BHARDWAJ (DISPOSED ON : 05-MAR-21) BAIL APPLN. 518/2020 FILED BY MUKESH @ BHOLA (DISPOSED ON : 02-MAR-20) BAIL APPLN. 1480/2020 FILED BY VIKRANT SAGAR (DISPOSED ON : 07-JUL-20) BAIL APPLN. 1764/2020 FILED BY SURENDER (DISPOSED ON : 06-AUG-20) BAIL APPLN. 1995/2020 FILED BY DEEPESH @DEEPU (DISPOSED ON : 02-SEP-20) BAIL APPLN. 2684/2020 FILED BY VIKRANT SAGAR (DISPOSED ON : 21-SEP-20) BAIL APPLN. 1719/2022 FILED BY VIKRANT SAGAR (DISPOSED ON : 06-SEP-22) BAIL APPLN. 1437/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 03-MAY-23) BAIL APPLN. 2468/2023 FILED BY RAVI DHIKA (DISPOSED ON : 07-MAR-24) BAIL APPLN. 1987/2023 FILED BY KARAN ALIAS RAJ KARAN ALIAS BITTOO (DISPOSED ON : 12-SEP-23) BAIL APPLN. 4290/2023 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 06-FEB-24) BAIL APPLN. 705/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 29-FEB-24) BAIL APPLN. 978/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 21-MAR-24) P.S.-FIR NO. :(SUBZI MANDI-303/2014)</p>

16	BAIL APPLN.-646/2024	SANDEEP @ MONU V/s STATE GOVT OF NCT OF DELHI	SUBHASH CHANDRA LOCHAKIA	
		OTHER DETAILS OF ADVOCATES: S.G GOSWAMI (SGGOSWAMI9073@GMAIL.COM)(9873449073)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9810188760)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KARAWAL NAGAR-361/2022) BAIL APPLN. 2646/2023 FILED BY ROHIT (DISPOSED ON : 15-SEP-23) BAIL APPLN. 3081/2023 FILED BY VINIT @ BAHUA (DISPOSED ON : 11-DEC-23) P.S.-FIR NO. :(KARAWAL NAGAR-361/2022)
17	BAIL APPLN.-693/2024 WITH BAIL APPLN. 699/2024 BAIL APPLN. 703/2024	SANDEEP AGGARWAL V/s STATE OF NCT DELHI THROUGH SHO DBG ROAD	AKSHAY MALIK, BIRENDRA KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: BIRENDRA KUMAR PANDEY(BIRENPANDEY123@GMAIL.COM)(9818403060)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AKSHAY MALIK(AKSHAYMALIK.ADVOCATE@YAHOO.CO.IN, TOMARDHARM@GMAIL.COM)(9811174135)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD-81/2021) BAIL APPLN. 192/2024 FILED BY SANDEEP AGGARWAL (DISPOSED ON : 23-JAN-24) BAIL APPLN. 3864/2023 FILED BY SANDEEP AGGARWAL (D. OF HEARING : 08-APR-24) BAIL APPLN. 3854/2023 FILED BY SANDEEP AGGARWAL (D. OF HEARING : 08-APR-24) BAIL APPLN. 4238/2023 FILED BY SANDEEP AGGARWAL (DISPOSED ON : 12-JAN-24) P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD- 81/2021)
18	BAIL APPLN.-699/2024	SANDEEP AGGARWAL V/s STATE OF NCT DELHI THROUGH SHO ASHOK VIHAR	AKSHAY MALIK, BIRENDRA KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: BIRENDRA KUMAR PANDEY(BIRENPANDEY123@GMAIL.COM)(9818403060)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AKSHAY MALIK(AKSHAYMALIK.ADVOCATE@YAHOO.CO.IN, TOMARDHARM@GMAIL.COM)(9811174135)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ASHOK VIHAR-446/2018) BAIL APPLN. 2347/2023 FILED BY SANDEEP AGGARWAL (DISPOSED ON : 02-AUG-23) BAIL APPLN. 109/2023 FILED BY SANDEEP AGGARWAL (DISPOSED ON : 12-JAN-23) BAIL APPLN. 118/2023 FILED BY SANDEEP AGGARWAL (DISPOSED ON : 13-JAN-23) BAIL APPLN. 3864/2023 FILED BY SANDEEP AGGARWAL (D. OF HEARING : 08-APR-24) BAIL APPLN. 3854/2023 FILED BY SANDEEP AGGARWAL (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(ASHOK VIHAR-446/2018)
19	BAIL APPLN.-703/2024 CRL.M.A. 6211/2024	SANDEEP AGGARWAL V/s STATE OF NCT DELHI THROUGH SHO ASHOK VIHAR	AKSHAY MALIK, BIRENDRA KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: BIRENDRA KUMAR PANDEY(BIRENPANDEY123@GMAIL.COM)(9818403060)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AKSHAY MALIK(AKSHAYMALIK.ADVOCATE@YAHOO.CO.IN, TOMARDHARM@GMAIL.COM)(9811174135)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ASHOK VIHAR-201/2010) BAIL APPLN. 118/2023 FILED BY SANDEEP AGGARWAL (DISPOSED ON : 13-JAN-23) BAIL APPLN. 3865/2023 FILED BY SANDEEP AGGARWAL (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(ASHOK VIHAR-201/2010)

20	BAIL APPLN.-934/2024 CRL.M.A. 8142/2024	KESHAV GAUTAM V/s STATE OF GNCTD	DHANANJAY GROVER	
		OTHER DETAILS OF ADVOCATES: PARAS CHAUDHARY (PC1801@GMAIL.COM)(9810180330)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JANAKPURI-72/2024)
21	CRL.A.-335/2013	SANTOSH TIWARI V/s STATE NCT OF DELHI	MANOJ K.MISHRA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(SAKET-62/2010)
22	CRL.A.-1537/2013	MAHESH V/s STATE	NEHA DUHOON, SUSHIL RATAN, ANUPAM S SHARMA	
		OTHER DETAILS OF ADVOCATES: NEHA DUHOON(NEHADUHOON24.ND@GMAIL.COM)(9717075287)(PETITIONER) SUSHIL RATAN(YSUSHIL555@GMAIL.COM)(8700119107)(PETITIONER)		P.S.-FIR NO. :(DWARKA SOUTH-313/2011)
23	CRL.A.-169/2024 CRL.M.(BAIL) 334/2024	MD MANSOOR V/s THE STATE NCT OF DELHI	SUSHMA SHARMA	
		OTHER DETAILS OF ADVOCATES: SUSHMA SHARMA (SUSHMASHARMA7768@GMAIL.COM)(9212113939)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUNLIGHT COLONY-192/2019) BAIL APPLN. 884/2022 FILED BY MOHD. MANSOOR (DISPOSED ON : 26-JUL-22) P.S.-FIR NO. :(SUNLIGHT COLONY-192/2019)
24	CRL.L.P.-13/2023	TARUN KUMAR V/s RAMESH AVANA	MANOJ GARG	
		OTHER DETAILS OF ADVOCATES: TARUN KUMAR(TARUN232515@GMAIL.COM)(9560732295)(PETITIONER) TARUN KUMAR(TARUN232515@GMAIL.COM)(9560732295)(PETITIONER) J.C KAUSHIKA(KAUSHIKAJ222@GMAIL.COM)(9810173291)(PETITIONER) J.C. KAUSHIK(KAUSHIKJ222@GMAIL.COM)(9810173291)(PETITIONER)		
25	CRL.L.P.-20/2023 CRL.M.A. 936/2023	S GURMEET SINGH V/s RAVINDER KAUR	RISHAB KAUSHIK	
		OTHER DETAILS OF ADVOCATES:		
26	CRL.L.P.-144/2023	SHRI GOVIND SINGH V/s SHYAM LAL	RIZWAN AHMAD KHAN	
		OTHER DETAILS OF ADVOCATES: RK KHAN (RKHANADV58@GMAIL.COM)(8750115604)(PETITIONER) R.A. KHAN(RKHANADV58@GMAIL.COM)(8750115604)(PETITIONER)		
27	CRL.L.P.-159/2023	STAR TRADING AGENCIES V/s SDS DESIGN STUDIO AND ORS	PRASHANT SINGH	
		OTHER DETAILS OF ADVOCATES: PRASHANT SINGH(PRASHANTSINGH.PS@GMAIL.COM)(9811069602)(PETITIONER)		
28	CRL.L.P.-200/2023	RAJESH KUMAR AGRAWAL V/s KAMAL KHURANA	NITESH MEHRA, MD QUAMAR ALI	
		OTHER DETAILS OF ADVOCATES: SIDARSHAN RAJAN (QMR.ROSE@GMAIL.COM)(9811160421)(PETITIONER) NITESH MEHRA(ADVNITESHMEHRA@GMAIL.COM)(9953652710)(RESPONDENT)		
29	CRL.L.P.-264/2023 CRL.M.A. 13457/2023	ABHINANDAN SINGH V/s RHR INFRASTRUCTURE PVT. LTD. & ORS.	PRADEEP KUMAR SHUKLA, URVASHI GOSWAMI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR (LAWYER.SANJAY@GMAIL.COM)(9968010672)(PETITIONER)		

		DEV SINGH (ADVDEVSINGH@GMAIL.COM)()(RESPONDENT) PRADEEP KUMAR SHUKLA(PRADEEP.ADV451@GMAIL.COM)(9540855106)(RESPONDENT)		
30	CRL.L.P.-339/2023 CRL.M.A. 18100/2023 CRL.M.A. 18190/2023	SANJAY KUMAR MISHRA V/s RAJU LAMBA	SACHIN SHARMA, ABHISHEK KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR(ADVICELAW2@GMAIL.COM)(9811074290)(PETITIONER) SACHIN BANSAL(ADVSACHINBANSAL06@GMAIL.COM)(9250905868)(PETITIONER) SACHIN SHARMA(ADVOCATESACHINSHARMA1@GMAIL.COM)()(RESPONDENT) SACHIN SHARMA(ADVOCATESACHINSHARMA1@GMAIL.COM)(9711377067)(PETITIONER)		
31	CRL.L.P.-341/2023 CRL.M.A. 18167/2023 CRL.M.A. 18192/2023	SH SUNIL JAIN V/s SH PAWAN KUMAR ACHARYA	PRADEEP KUMAR	
		OTHER DETAILS OF ADVOCATES: PAVAN KUMAR(ASHISHHANUMAN45@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
32	CRL.L.P.-348/2023 CRL.M.A. 18587/2023 CRL.M.A. 18589/2023	STATE V/s RAHUL @ BONA	MEENAKSHI DAHIYA	
		OTHER DETAILS OF ADVOCATES: MEENAKSHI DAHIYA(ADVMEENAKSHIDAHIIYA@GMAIL.COM)(9953765076)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(S.B.DAIRY-159/2015)
33	CRL.L.P.-356/2023	SUNIL BAPARIA V/s RAJESH SANGWAN AND ANR	KUMAR GAURAV	
		OTHER DETAILS OF ADVOCATES: GAURAV KUMAR (INFO@ACTIVELAWFIRM.COM)(9971279779)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
34	CRL.L.P.-377/2023 CRL.M.A. 19987/2023	KANTA KUMARI V/s JAIBIR SINGH	ASHWANI BHARADWAJ, ASHWANI BHARADWAJ	
		OTHER DETAILS OF ADVOCATES: ASHWANI BHARDWAJ (DRASHWANIBHARDWAJ@GMAIL.COM)(9810343806)(PETITIONER) ASHWANI BHARADWAJ(DRASHWANIBHARADWAJ@GMAIL.COM)(9810343806)(PETITIONER)		
35	CRL.L.P.-386/2023 CRL.M.A. 7846/2024 WITH CRL.L.P. 387/2023 CRL.L.P. 388/2023 CRL.L.P. 391/2023	EMPIRE HOUSING PROJECTS PVT LTD V/s NEXTRA TELESERVICES PVT LTD AND OTHERS & ORS.	GURMEET BINDRA, GURMEET BINDRA	
		OTHER DETAILS OF ADVOCATES: GBA LAW OFFICES(GURMEET@GBALAWOFFICES.COM)()(PETITIONER) GBA LAW (GURMEET@GBALAWOFFICES.COM)()(PETITIONER) ANKIT BANSAL(ANKITBANSAL@NEXTRADEVELOPERS.COM)(9810194433)(RESPONDENT) NIKHIL BANSAL (NIKHILBANSAL@NEXTRADEVELOPERS.COM)()(RESPONDENT) GURMEET (GURMEET@GBALAWOFFICES.COM)(9311851166)(PETITIONER) KARUNESH TANDON (KARUNESHTANDON@GMAIL.COM)()(RESPONDENT)		
36	CRL.L.P.-387/2023 CRL.M.A. 7847/2024	EMPIRE HOUSING PROJECTS PVT LTD V/s NEXTRA TELESERVICES PVT LTD AND OTHERS & ORS.	GURMEET BINDRA, GURMEET BINDRA	
		OTHER DETAILS OF ADVOCATES: GBA LAW (GURMEET@GBALAWOFFICES.COM)()(PETITIONER) ANKIT BANSAL(ANKITBANSAL@NEXTRADEVELOPERS.COM)(9810194433)(PETITIONER) GBA LAW OFFICES(GURMEET@GBALAWOFFICES.COM)()(PETITIONER) NIKHIL BANSAL (NIKHILBANSAL@NEXTRADEVELOPERS.COM)()(RESPONDENT) GURMEET (GURMEET@GBALAWOFFICES.COM)(9311851166)(PETITIONER)		

		KARUNESH TANDON (KARUNESHTANDON@GMAIL.COM)()(RESPONDENT)	
37	CRL.L.P.-388/2023 CRL.M.A. 7845/2024	EMPIRE HOUSING PROJECTS PVT LTD V/s NEXTRA TELESERVICES PVT LTD AND OTHERS & ORS.	GURMEET BINDRA, GURMEET BINDRA
		OTHER DETAILS OF ADVOCATES: GBA LAW (GURMEET@GBALAWOFFICES.COM)()(PETITIONER) GBA LAW OFFICES(GURMEET@GBALAWOFFICES.COM)()(PETITIONER) NIKHIL BANSAL(NIKHILBANSAL@NEXTRADEVELOPERS.COM)(9582222250)(RESPONDENT) ANKIT BANSAL(ANKITBANSAL@NEXTRADEVELOPERS.COM)(9810194433)(RESPONDENT) NIKHILBANSAL (NIKHILBANSAL@NEXTRADEVELOPERS.COM)()(RESPONDENT) GURMEET (GURMEET@GBALAWOFFICES.COM)(9311851166)(PETITIONER) KARUNESH TANDON (KARUNESHTANDON@GMAIL.COM)()(RESPONDENT)	
38	CRL.L.P.-391/2023 CRL.M.A. 7965/2024	EMPIRE HOUSING PROJECTS PVT LTD V/s NEXTRA TELESERVICES PVT LTD & ORS.	GURMEET BINDRA, GURMEET BINDRA
		OTHER DETAILS OF ADVOCATES: GBA LAW OFFICES(GAURMEET@GBALAWOFFICES.COM)()(PETITIONER) ANKIT BANSAL(ANKITBANSAL@NEXTRADEVELOPERS.COM)(9810194433)(RESPONDENT) GBA (GURMEET@GBALAWOFFICES.COM)(9311851166)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
39	CRL.L.P.-498/2023 CRL.M.A. 26787/2023	NAVEEN BEHAL V/s STATE OF NCT OF DELHI & ANR.	ARJUN MALIK
		OTHER DETAILS OF ADVOCATES: ARJUN MALIK(MALIKADVOCATE05@GMAIL.COM)(9873503295)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
40	CRL.L.P.-567/2023 CRL.M.A. 30949/2023	M/S INTERWORLD CARGO CARE PRIVATE LTD V/s M/S JOHAR ENTERPRISES & ANR. & ORS.	JATIN
		OTHER DETAILS OF ADVOCATES: JATIN RAJPUT(JATINRAJPUT@LEXCORPUS.IN)(9868242577)(PETITIONER) JATIN RAJPUT(JATINRAJPUT@LEXCORPUS.IN)(9868242577)(PETITIONER) JATIN RAJPUT (JATINRAJPUT@LEXCORPUS.IN)(9868242577)(PETITIONER)	
41	CRL.L.P.-583/2023	SIDDHARTH AGGARWAL V/s M/S ANEXA HOME APPLIANCES INDIA PVT LTD & ORS.	SANJAY KUMAR
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR CHHIKARA(SANJAYCHHIKARA@REDIFFMAIL.COM)(9654725442)(PETITIONER) SANJAY KUMAR CHHIKARA(SANJAYCHHIKARA@REDIFFMAIL.COM)(9654725442)(PETITIONER)	
42	CRL.REV.P.-33/2020 CRL.M.(BAIL) 73/2020	SH. ANOOP KUMAR PAL V/s STATE & ANR.	SURAJ PAL SINGH, RANVIJAY KUMAR
		OTHER DETAILS OF ADVOCATES: RANVIJAY KUMAR()(9312148206)(PETITIONER) SURAJ PAL SINGH(SPCHAUHAN2010@GMAIL.COM)(8077550245)(RESPONDENT)	
43	CRL.REV.P.-169/2020 CRL.M.A. 4167/2020 CRL.M.A. 5344/2024	PRAMOD ARORA V/s INDO ALUSYS INDUSTRIES LTD.	VISHWENDRA VERMA, RAJESH BANATI
		OTHER DETAILS OF ADVOCATES: VISHWENDRA VERMA()(9871704611)(PETITIONER) VISHWENDAR (VERMA.VISHWENDAR@YAHOO.CO.IN)()(PETITIONER) RAJESH BANATI(RAJESHBANATI@YAHOO.CO.IN)()(RESPONDENT)	

44	CRL.REV.P.-398/2020 CRL.M.A. 17362/2020 CRL.M.A. 17363/2020 CRL.M.A. 17364/2020	KAILASH CHAND V/s NEETU SINGH @ RITIKA	YOGESH SWAROOP, YOGESH SWAROOP	
		OTHER DETAILS OF ADVOCATES: YOGESH SWAROOP(YOGESHSWROOP@GMAIL.COM)(9810471649)(PETITIONER) REETIKA(REETIKA987@GMAIL.COM)()(RESPONDENT) KAILASH CHAND(YOGESHSWROOP@GMAIL.COM)(9810371649)(RESPONDENT) NEETU SINGH @ RITIKA (REETIKA987@GMAIL.COM)(7011731297)(RESPONDENT)		
45	W.P.(CRL)-1511/2017 CRL.M.A. 8403/2017 CRL.M.A. 7185/2024	NILESH HARINARAYAN RATHI & ANR V/s STATE OF DELHI & ANR	JITENDER SETHI, AVI SINGH, AVIJIT BHASTTACHARJEE, ABHAY KANT MISHRA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CONNAUGHT PLACE-14/2017)
46	W.P.(CRL)-3148/2017 CRL.M.A. 8553/2018 CRL.M.A. 33022/2018 CRL.M.A. 9255/2019 CRL.M.A. 10082/2019 WITH W.P.(CRL) 1230/2019	TARA DEVI & ANR V/s THE STATE GOVT OF NCT OF DELHI & ORS	R.S. KUNDU, SACHIN JAIN, DR. N. PRADEEP SHARMA	
		OTHER DETAILS OF ADVOCATES: DR. N. PRADEEP SHARMA()(9811363151)(PETITIONER) SACHIN JAIN()(9818544445)(PETITIONER) SACHIN JAIN()(9818544445)(PETITIONER) SACHIN JAIN()(9818544445)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-36/2010) W.P.(CRL) 1991/2014 FILED BY UMA GUPTA (DISPOSED ON : 08-DEC-14) W.P.(CRL) 1985/2014 FILED BY POOJA GUPTA (DISPOSED ON : 08-DEC-14) W.P.(CRL) 2036/2017 FILED BY LALITA AGGARWAL (DISPOSED ON : 26-SEP-18) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-36/2010)
47	W.P.(CRL)-1230/2019	SHEETAL GARG & ORS V/s STATE & ORS	AJAY KUMAR AGARWAL, M C KASHYAP	
		OTHER DETAILS OF ADVOCATES: M C KASHYAP()(9718001734)(PETITIONER) AJAY KUMAR AGARWAL(AGARWAL_AJAYIN@YAHOO.CO.IN)(9810292253)(PETITIONER)		
48	W.P.(CRL)-188/2018 CRL.M.A. 1102/2018 CRL.M.A. 36895/2019	MANJU DEVI V/s STATE & ORS	ANWESH MADHUKAR (DHCLSC), ANWESH MADHUKAR	
		OTHER DETAILS OF ADVOCATES: ANWESH MADHUKAR()(9399866844)(PETITIONER) ANWESH MADHUKAR()(9599379893)(PETITIONER)		
49	W.P.(CRL)-886/2019 CRL.M.A. 6449/2019 WITH W.P.(CRL) 887/2019 W.P.(CRL) 889/2019	MAHENDRA NAHATA V/s STATE & ANR	R.S PRABHU	
		OTHER DETAILS OF ADVOCATES: R.S PRABHU()(8851382791)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-21/2019) W.P.(CRL) 887/2019 FILED BY M/S HIMACHAL FUTURISTIC COMMUNICATIONS LTD. (D. OF HEARING : 08-APR-24) W.P.(CRL) 889/2019 FILED BY M/S. RELIANCE INDUSTRIES LTD (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-21/2019)
50	W.P.(CRL)-887/2019 CRL.M.A. 6452/2019 WITH W.P.(CRL) 886/2019	M/S HIMACHAL FUTURISTIC COMMUNICATIONS LTD. V/s STATE & ANR	BIJU P. RAMAN	
		OTHER DETAILS OF ADVOCATES: BIJU P. RAMAN()(8851382791)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-21/2019)

				W.P.(CRL) 886/2019 FILED BY MAHENDRA NAHATA (D. OF HEARING : 08-APR-24) W.P.(CRL) 889/2019 FILED BY M/S. RELIANCE INDUSTRIES LTD (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-21/2019)
51	W.P.(CRL)-889/2019 CRL.M.A. 6462/2019	M/S. RELIANCE INDUSTRIES LTD V/s STATE & ANR	R.S PRABHU & CO.	
		OTHER DETAILS OF ADVOCATES: R.S PRABHU & CO.()(8851382791)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-21/2019) W.P.(CRL) 886/2019 FILED BY MAHENDRA NAHATA (D. OF HEARING : 08-APR-24) W.P.(CRL) 887/2019 FILED BY M/S HIMACHAL FUTURISTIC COMMUNICATIONS LTD. (D. OF HEARING : 08-APR-24) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-21/2019)
52	W.P.(CRL)-3250/2019	ABHISHEK BUILDCON P. LTD. & ORS. V/s STATE & ANR.	NAND KISHORE AGGARWAL, SANJAY KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR SHARMA()(9810767494)(PETITIONER) NAND KISHORE AGGARWAL (ADVKNKAGGARWAL@GMAIL.COM) (9818342898)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANDIR MARG-416/2015) BAIL APPLN. 129/2016 FILED BY ABHISHEK GUPTA (DISPOSED ON : 23-JUL-18) W.P.(CRL) 2713/2018 FILED BY ABHISHEK BUILDCON P. LTD. & ORS. (DISPOSED ON : 30-OCT-18) P.S.-FIR NO. :(MANDIR MARG-416/2015)
53	W.P.(CRL)-636/2020 CRL.M.A. 4895/2020 CRL.M.A. 4896/2020	CHAKRESH KUMAR V/s GOVT. OF NCT OF DELHI & ORS	DR. M.K GAHLAUT	
		OTHER DETAILS OF ADVOCATES: DR. M.K GAHLAUT()(9717266278)(PETITIONER)		
54	W.P.(CRL)-1512/2020 CRL.M.A. 13084/2020	PAYAL SACHDEVA AND ORS V/s STATE NCT OF DELHI AND ANR.	ANURAG JAIN	
		OTHER DETAILS OF ADVOCATES: ANURAG JAIN(ANURAGLAWYER2000@GMAIL.COM)(9811235881)(PETITIONER) ANURAG JAIN(ANURAGLAWYER2000@GMAIL.COM)(9811235881)(PETITIONER) SHUBHAM GOSWAMI(SHUBHI4YOU@YAHOO.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHAH DARA-93/2020)
55	W.P.(CRL)-2034/2020	SMT SAROJ V/s THE STATE & ORS.	RISHAB RAJ JAIN, SURENDRA YADAV	
		OTHER DETAILS OF ADVOCATES: SURENDRAYADAV(SURENYDV.HOME.1972@GMAIL.COM)(9213247754)(PETITIONER) SURENDRA YADAV(SURENYDV.HOME.1972@GMAIL.COM)(9667978394)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) MR. SUMEET PUSHKARNA(PSUSHLAW@YAHOO.CO.IN)(9811042847)(RESPONDENT) MR. SUNIL FERNANDES(SUNILF.ADV@GMAIL.COM)(9891639491)(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT)		

56	W.P.(CRL)-2084/2020	MANISHANKER V/s STATE GOVT. OF NCT OF DELHI	ANIKET JAIN	
		OTHER DETAILS OF ADVOCATES: ANIKET JAIN(ANIKET91JAIN@GMAIL.COM)(9958211221)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) STATE GOVT. OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMAN VIHAR-385/2020) BAIL APPLN. 2873/2020 FILED BY CHANDER PRAKASH (DISPOSED ON : 01-OCT-20) P.S.-FIR NO. :(AMAN VIHAR-385/2020)
57	W.P.(CRL)-955/2024 CRL.M.A. 9083/2024	RAJJAN @ ASHU CHAUHAN V/s THE STATE OF NCT OF DELHI	AMIT SAXENA	AT 02:15 PM
		OTHER DETAILS OF ADVOCATES: AMIT SAXENA(ASNOTICES@GMAIL.COM)(9811360525)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KOTLA MUBARAKPUR-353/2017) BAIL APPLN. 2851/2019 FILED BY MOHAN KUMAR JHA (DISPOSED ON : 06-DEC-19) W.P.(CRL) 851/2021 FILED BY NITIN GUPTA (DISPOSED ON : 02-NOV-22) CRL.M.C. 918/2019 FILED BY MOHAN JHA (DISPOSED ON : 18-FEB-19) P.S.-FIR NO. :(KOTLA MUBARAKPUR-353/2017)
SPECIAL BENCH MATTERS(AS DIRECTED BY ACTING CHIEF JUSTICE)				
58	CRL.A.-529/2003 CRL.M.A. 1479/2024	KALI CHARAN & ANR. V/s UOI & ANR.	ANISH DHINGRA, AISHWARYA CHHABRA, H.K.CHATURVEDI, SAGAR CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: H.K. CHATURVEDI(HKCHATURVEDI@GMAIL.COM)(9811035762)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM){}(RESPONDENT) AISHWARYA CHHABRA(AISHWARYA.CHHABRA01@GMAIL.COM)(9899422760)(PETITIONER)		P.S.-FIR NO. :(CBI-RC-23/85)
59	CRL.A.-530/2003	ANIL KUMAR DUTT V/s C.B.I.	K SUNIL, KUMAR SUNIL, PRAG CHAWLA	
		OTHER DETAILS OF ADVOCATES: KUMAR SUNIL(KSUNIL1963@GMAIL.COM)(9868514176)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.P. BADLI-64/1988) CRL.M.C. 1582/2001 FILED BY SURINDER (DISPOSED ON : 03-MAY-01) CRL.A. 48/2003 FILED BY SURINDER KUMAR (DISPOSED ON : 12-JUL-18) P.S.-FIR NO. :(S.P. BADLI-64/1988)

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HON'BLE MR.JUSTICE GIRISH KATHPALIA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	RC.REV.-170/2023 CM APPL. 33414/2023 CM APPL. 62279/2023	KARAN SINGH BHOOCAL V/s KAMLESH	RAVI DEV SHARMA, JITENDER KUMAR, SHALU KUMARI, RANI BHARDWAJ, JITENDER KUMAR	
		OTHER DETAILS OF ADVOCATES: RANI BHARDWAJ AND P R CHOPRA(RBHARDWAJASSOCIATES@GMAIL.COM)(9643680913)(PETITIONER) KAMLESH()(9873205388)(RESPONDENT) C.B. SINGH & ASSOCIATES(KUMARJK1972@GMAIL.COM)(9811063745)(PETITIONER) RAVI DEV SHARMA(ADVRAVIGALAV@GMAIL.COM)()(RESPONDENT) RAVI DEV SHARMA(ADVRAVIGALAV@GMAIL.COM)(9873205388)(PETITIONER) JITENDER KUMAR(KUMARJK1972@GMAIL.COM)(9953852496)(PETITIONER) SHALU KUMARI(JANGRASHALU01@GMAIL.COM)(9354508112)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
2	LA.APP.-67/2007 WITH LA.APP. 332/2007	SHAMBHU NATH SHARMA & ANR. V/s UOI & ANR.	MR. SANJAY PODDAR, MR. RAJIV VERMA, RAJEEV VERMA, GAGANMEET SINGH SACHDEVA, MR.DEEPAK KHOSLA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) GAGANMEET SINGH SACHDEVA(GAGANMEET3@GMAIL.COM)(9582055425)(RESPONDENT)		
3	LA.APP.-332/2007 CM APPL. 15097/2007 CM APPL. 1056/2008 CM APPL. 608/2009	UOI V/s SHAMBHU NATH SHARMA & ORS.	AMAN VACHER, GAURAV SARIN, DEEPAK KHOSLA, V.K.GUPTA, ASHUTOSH DUBEY, RAJEEV VERMA, GAGANMEET SINGH SACHDEVA, MR.SANJAY PODDAR	
		OTHER DETAILS OF ADVOCATES: GAGANMEET SINGH SACHDEVA(GAGANMEET3@GMAIL.COM)(9582055425)(RESPONDENT)		
4	CM APPL. 38162/2022 In RC.REV.- 328/2012(Disposed off case)	GIRI RAJ V/s SHEELA DEVI	SUMIT TOMAR, ABHISHEK GUPTA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GUPTA(ABHISHEKGUPTA789@GMAIL.COM)(9871032872)(PETITIONER)		
5	RC.REV.-340/2017	LAJJAWATI SHARMA & ANR V/s RAM CHANDER JAIN (DECEASED) THR LEGAL HEIRS	J.K. SRIVASTAVA, NANDNI SAHNI	
		OTHER DETAILS OF ADVOCATES:		
6	RC.REV.-585/2017 CM APPL. 47360/2017	ANITA V/s OM PRAKASH	TRILOKI NATH, ASHOK KUMAR MAHAPATRA, INDERPAL KHOKHAR	
		OTHER DETAILS OF ADVOCATES:		
7	CM APPL. 2911/2024 In RC.REV.- 170/2018(Disposed off case) WITH RC.REV. 171/2018	SEEMA RANI V/s UMESH KUMAR TREHAN	MANSI GUPTA, PARINAV GUPTA	

	RC.REV. 93/2022			
		OTHER DETAILS OF ADVOCATES: MANSI GUPTA()(9811153770)(PETITIONER) PARDEEP GUPTA , PARINAV GUPTA , MANSI GUPTA (PARINAV_GUPTA@YAHOO.COM)(9811153770)(PETITIONER) ANUJ ARORA(ANUJARORAADV@GMAIL.COM)()(RESPONDENT)		
8	CM APPL. 2913/2024 In RC.REV.- 171/2018(Disposed off case)	NITIN ARORA & ANR V/s UMESH KUMA TREHAN	MANSI GUPTA, PARINAV GUPTA	
		OTHER DETAILS OF ADVOCATES: MANSI GUPTA()(9958117918)(PETITIONER) PARDEEP GUPTA, PARINAV GUPTA, MANSI(PARINAV_GUPTA@YAHOO.COM)(9811153770)(PETITIONER) ANUJ(ANUJARORAADV@GMAIL.COM)()(RESPONDENT)		
9	CM APPL. 245/2024 CM APPL. 524/2024 In RC.REV.-142/2019	JAGDISH ARORA V/s OM PRAKASH & ORS	ANURAG JAIN, RAJIV DALAL, P K DUGGAL, PAVAN DUGGAL, PAWAN DUGGAL, PAVAN DUGGAL	
		OTHER DETAILS OF ADVOCATES: P K DUGGAL, PAVAN DUGGAL()(9810271805)(PETITIONER) PAWAN DUGGAL()(9810271805)(PETITIONER) P K DUGGAL, PAVAN DUGGAL()(9810271805)(PETITIONER) PAVAN DUGGAL , SHAIVESH KAMRA(PAVANDUGGAL@YAHOO.COM)(9810271805)(PETITIONER) PAVANDUGGAL(PAVANDUGGAL@YAHOO.COM,PAVANDUGGAL@GMAIL.COM)(9810271805)(PETITIONER) ANURAG JAIN(ANURAGJAINADVOCATE@GMAIL.COM)()(RESPONDENT) PAVAN DUGGAL , DEVYANI SANGWAN , LALIT KUMAR(PAVANDUGGAL@YAHOO.COM)(9810271805)(PETITIONER) ANURAG JAIN(ANURAGJAINADVOCATE@GMAIL.COM)()(RESPONDENT) PAVAN DUGGAL , DEVYANI SANGWAN , LALIT KUMAR(PAVANDUGGAL@YAHOO.COM)(9810271805)(PETITIONER) ANURAG JAIN(ANURAGJAINADVOCATE@GMAIL.COM)()(RESPONDENT) RAJIV DALAL(RAJIV.DALAL@HOTMAIL.COM)(9810066196)(PETITIONER) RAJIV DALAL(RAJIV.DALAL@HOTMAIL.COM)(9810066196)(RESPONDENT)		
10	RC.REV.-307/2019 CM APPL. 23825/2019	ANITA CHELLANI & ANR V/s KRISHAN SINGH	SUNIL CHAUHAN, RAVI KAPOOR	
		OTHER DETAILS OF ADVOCATES: RAVI KAPOOR()(9953287414)(PETITIONER) SUNIL CHAUHAN(ADVOCATESUNIL12@YAHOO.COM)(9873365154)(PETITIONER)		
11	RC.REV.-245/2022	NEELAM JAIN V/s VANDANA SACHDEVA AND ANR	SAURABH AGGARWAL, SHOHIT CHAUDHRY	
		OTHER DETAILS OF ADVOCATES: SHOIT CHAUDHARY , SIDDHANT K SINGH(SHOHIT@SHOHIT.COM)(9999091964)(PETITIONER) SAURABH AGGARWAL(SAURABH_AGGL@YAHOO.COM)(9810935435)(RESPONDENT)		
12	CM APPL. 16492/2024 In RC.REV.-332/2023	SH. ANIL KUMAR @ TITU V/s SMT. USHA RANI SHARMA	RAJESH KUMAR, RAGHAVENDRA MOHAN BAJAJ	
		OTHER DETAILS OF ADVOCATES: RAGHAVENDRA MOHAN BAJAJ(OFF.RMB@GMAIL.COM)(9810048083)(PETITIONER) RAGHAVEDRA MOHAN BAJAJ(OFF.RMB@GMAIL.COM)(9810048083)(PETITIONER) RAJESH KUMAR (RAJESHKUMAR9469@GMAIL.COM)()(RESPONDENT) RAJESH KUMAR (RAJESHKUMAR9469@GMAIL.COM)(9871443590)(PETITIONER)		
13	W.P.(C)-3634/2017 CM APPL. 16025/2017 CM APPL. 47956/2018 CM APPL. 29899/2022	ANUP KUMAR SRIVASTAVA V/s UNION OF INDIA & ORS	AAKAR SHRIVASTAVA, CHINMAYA KUMAR, PRADEEP JAIN, PRATITI RUNGTA & SUMIT PARGAL, AAKARSH SRIVASTAVA, C K BHATT	
		OTHER DETAILS OF ADVOCATES: VIVEK GOYAL(VIVEKGOYALADV@HOTMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) C K BHATT()(9910711125)(PETITIONER) PRADEEP JAIN(JAINGLOBUS@GMAIL.COM)(9212023661)(PETITIONER)		

FOR FINAL HEARING				
14	RC.REV.-404/2018 CM APPL. 33615/2018 CM APPL. 51999/2018 CM APPL. 9812/2019 CM APPL. 57446/2023	MAYA DEVI & ORS V/s SUSHILA DEVI	AAKARSHAN ADITYA, ARIJIT SINGH, EKANSH BANSAL, SANGEETA CHANDRA	
		OTHER DETAILS OF ADVOCATES: EKANSH BANSAL()(9891229500)(PETITIONER) EKANSH BANSAL()(9891229500)(PETITIONER) EKANSH BANSAL()(9891229500)(PETITIONER) SANGEETA CHANDRA(SANGEETCHANDRA67@YAHOO.COM)(9899820000)(PETITIONER) SHALABH(SHALABH.ADV@GMAIL.COM)()(RESPONDENT)		
FOR DISPOSAL				
15	RC.REV.-486/2016 CM APPL. 20305/2019 WITH RC.REV. 508/2016 RC.REV. 520/2016	M/S YASHPAL & SONS V/s ANITA GUPTA	MANAN SONI, KAMAL GARG, ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR()(9810127735)(PETITIONER) MANAN SONI(MANANSONIADV.07@GMAIL.COM)(9953574827)(RESPONDENT)		
16	RC.REV.-508/2016 CM APPL. 20807/2019	HARBANS LAL ARORA & ANR V/s ANITA GUPTA	MANAN SONI, KAMAL GARG, ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR()(9810127735)(PETITIONER) MANAN SONI(MANANSONIADV.07@GMAIL.COM)(9953574827)(RESPONDENT)		
17	RC.REV.-520/2016 CM APPL. 20808/2019	PRADEEP GUPTA V/s ANITA GUPTA & ORS	MANAN SONI, KAMAL GARG, ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR()(9810127735)(PETITIONER) MANAN SONI(MANANSONIADV.07@GMAIL.COM)(9953574827)(RESPONDENT)		
FOR ARGUMENT				
18	RC.REV.-483/2013	SH GYANANDER V/s SH VINOD KUMAR	M B SINGH, R P S SIROHI, SUBODH K PATHAKM, SANJAY KUMAR, R N YADAV, DR NAIPAL SINGH & RANJANA GAUTAM	
		OTHER DETAILS OF ADVOCATES:		
19	RC.REV.-314/2018 CM APPL. 27846/2018 CM APPL. 2416/2024	LAXMI ELECTRIC COMPANY V/s MAHESH VAIDYA	JASPREET SINGH, JAGDEEP KR SHARMA, VIMAL KHURANA	
		OTHER DETAILS OF ADVOCATES: JAGDEEP KR SHARMA()(8860178816)(PETITIONER) KARTIKAY SHARMA(KARTIKAY@FIRSTASSOCIATES.IN)(9811297200)(PETITIONER) JAS PREET(JASPREET.LAW@GMAIL.COM)()(RESPONDENT) JASPREET SINGH (JASPREET.LAW@GMAIL.COM)(9899641617)(RESPONDENT)		
FOR FINAL DISPOSAL				
20	RC.REV.-113/2017 CM APPL. 20798/2017 CM APPL. 37577/2017 CM APPL. 8907/2022	RAMESH CHAND & ANR V/s ROOP CHAND & ANR	R L KOHLI, NOOR ALAM & SHADAB ALAM, P K RAWAL & TARUN AGARWAL, ANJU LAL, SHILPINDER SINGH SOBTI	
		OTHER DETAILS OF ADVOCATES: R L KOHLI(ADVRLKOHLI@GMAIL.COM)(9810269906)(RESPONDENT) R K ()(9810008623)(RESPONDENT)		
21	W.P.(C)-9236/2017 CM APPL. 37765/2017	SHRI OM PRAKASH GROVER AND ORS. V/s MUNICIPAL CORPORATION OF DELHI	VIPIN SINGHANIA	
		OTHER DETAILS OF ADVOCATES:		

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HON'BLE MR.JUSTICE DHARMESH SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 16120/2024 In C.R.P.-351/2023	T.R. CHADHA AND CO. LLP. V/s SATYANARAYAN JHUNJHUNWALA & ORS.	ARUN AGGARWAL, SAMAPIKA BISWAL	
		OTHER DETAILS OF ADVOCATES: SAMAPIKA(SAMAPIKABISWAL91@GMAIL.COM)(9406951592)(PETITIONER) SATYANARAYAN(MOHITCHAUDHARY2020@GMAIL.COM){}(RESPONDENT) DINANATH(JHUNJHUNWALADEEPANATH@GMAIL.COM)(6307346540)(RESPONDENT) ADVARUN(ADVARUNAGGARWAL@GMAIL.COM){}(RESPONDENT) AMAN KUMAR YADAV (YADAVAMAN1604@GMAIL.COM {9131515385})(PETITIONER) SAMAPIKA BASWAL (SAMAPIKABISWAL91@GMAIL.COM)(9406951592)(PETITIONER) ARUN AGGARWAL (ADVARUN36@GMAIL.COM){}(RESPONDENT) MOHIT (MOHITCHAUDHARY2020@GMAIL.COM){}(RESPONDENT) ARUN AGGARWAL(ADVARUN36@GMAIL.COM)(9811087995)(PETITIONER)		
2	CM APPL. 11201/2024 CM APPL. 11202/2024 In C.R.P.-10/2024	MAMTA BAI V/s SHAMMI BHATIA & ANR.	RAVI RATHORE, MALLIKA PARMAR	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: RAVI & VISHAL (ADV.VISHAL135@GMAIL.COM)(9871639398)(PETITIONER) MALIKA(MALIKA.PARMAR@YAHOO.COM){}(RESPONDENT) VISHAL(ADV.VISHAL135@GMAIL.COM){}(PETITIONER) MALLIKA PARMAR(MALLIKA.PARMAR@YAHOO.COM)(9971428439)(RESPONDENT)		
3	C.R.P.-104/2024 CM APPL. 15891/2024 CM APPL. 15892/2024	SUNIL TOMAR V/s NEELESH KUMAR JAIN	AKSHAT GUPTA	
		OTHER DETAILS OF ADVOCATES:		
4	MAC.APP.-160/2024 CM APPL. 15906/2024 CM APPL. 15907/2024 CM APPL. 15908/2024	ROYAL SUNDARAM GEN.INS.CO.LTD V/s SH.YOGESH KUMAR AND OTHERS	SUMAN BAGGA	
		OTHER DETAILS OF ADVOCATES: SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER) VINOD(VINODSHARMA.D721@GMAIL.COM){}(RESPONDENT)		
5	MAC.APP.-161/2024 CM APPL. 16051/2024 CM APPL. 16052/2024	MAMTA & ORS. V/s AMIT KALRA @ RINKU & ORS.	SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: S N PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185963)(PETITIONER) SAMEER(APEXLAW@HOTMAIL.COM)(9810528802)(RESPONDENT)		

6	MAC.APP.-173/2024 CM APPL. 17179/2024 CM APPL. 17180/2024 CM APPL. 17181/2024	SH SATISH KUMAR V/s POONAM MITTAL & ORS.	SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: S N PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER) PRADEEP(PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(RESPONDENT)		
FOR ADMISSION				
7	C.R.P.-34/2024 CM APPL. 5232/2024	VARAHI DIAMONDS AND FINANCE LTD. V/s MS ND DIAMONDS	APOORV AGARWAL	
		OTHER DETAILS OF ADVOCATES: APOORV AGARWAL(APOORV@ASVLAWOFFICES.COM)(8420524375)(PETITIONER) INDIRA (INDIRAMARLA17@GMAIL.COM)()(RESPONDENT) INDIRA MARLA(INDIRAMARLA17@GMAIL.COM)()(RESPONDENT)		
8	MAC.APP.-41/2024 CM APPL. 2665/2024	M/S NEW INDIA ASSURANCE CO LTD V/s DEEPAK & ORS.	KANCHAN SETHI	
		OTHER DETAILS OF ADVOCATES: KANCHAN KR (KANCHAN@DHODI.COM)(9811031769)(PETITIONER) PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)()(RESPONDENT) JATIN TEOTIA(ADVJATINTEOTIA@GMAIL.COM)()(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
9	C.R.P.-174/2018 CM APPL. 34040/2018	BRIG RAJINDER SINGH V/s RAMAN HANDA	IRFAN AHMED, BHUPESH NARULA, PAWAN BAHL	
		OTHER DETAILS OF ADVOCATES: PAWAN BAHL()(9999176060)(PETITIONER) IRFAN AHMED(IRFAN2599@GMAIL.COM)(8375987225)(PETITIONER) BHUPESH NARULA(BHUPESHNARULA@GMAIL.COM)(9810260246)(RESPONDENT)		
10	C.R.P.-250/2019	DINESH TANWAR V/s NORTH DELHI MUNICIPAL CORPORATION	AAYUSHI GUPTA	
		OTHER DETAILS OF ADVOCATES: AAYUSHI GUPTA()(9811700310)(PETITIONER)		
11	C.R.P.-43/2023 CM APPL. 7137/2023	M V CLOTHING V/s M/S ANITA TEXTILES & ANR.	MANISH SHARMA, TARUN DABAS, NIKHIL JOSHI	
		OTHER DETAILS OF ADVOCATES: NISHANT KUMAR & NIKHIL JOSHI(TCJURISTS@GMAIL.COM)(9818093000)(PETITIONER) M V CLOTHING CO(MANI.FARSAIYA@GMAIL.COM)(9821776459)(PETITIONER) ANITA(ANITAIMPEX2008@YAHOO.COM)(9725455500)(RESPONDENT) CANARA BANK(CB0330@CANARABANK.COM)()(RESPONDENT) MANISH SHARMA(MANISHARMA.ADV@GMAIL.COM)(7503347700)(PETITIONER) TARUN DABAS(ADVTARUNDABAS@GMAIL.COM)(9716169844)(RESPONDENT)		
12	C.R.P.-371/2023 CM APPL. 64202/2023 CM APPL. 64203/2023 CM APPL. 64204/2023 CM APPL. 64205/2023 CM APPL. 64206/2023 CM APPL. 64207/2023	GOSWAMI GANESH DUTT MEMORIAL SOCIETY & ANR. V/s REGISTRAR OF SOCIETIES NCT OF DELHI (CENTRAL DISTRICT) & ORS.	METHODICA LEGAL	
		OTHER DETAILS OF ADVOCATES: METHODICA LEGAL(METHODICA@GMAIL.COM)(9354940943)(PETITIONER) VIKAS(ADV.VIKAS73@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
13	CM APPL. 61988/2023 In MAC.APP.-757/2015 WITH MAC.APP. 405/2015	MUNNA KHAN V/s SAHEED KHAN & ORS (ICICI LOMBARD GENERAL INSURANCE CO LTD)	SUMAN BAGGA & ASSOCIATES, ASGHAR KHAN & ASSOCIATES, AK SONI, MOHIT KUMAR SAXENA, ASHWANI KUMAR SONI	
		OTHER DETAILS OF ADVOCATES: A K SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) ASGHARKHAN ASSOCIATES(ASGHARKHANASSOCIATES@GMAIL.COM)()(PETITIONER)		

		ANSHUMAN BAL(ANSHUMANBAL2000@YAHOO.COM)()(RESPONDENT) A K SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(RESPONDENT) PRADEEP(PRADEEPGAUR1@REDIFFMAIL.COM)()(RESPONDENT)		
14	CM APPL. 51813/2023 CM APPL. 51814/2023 In MAC.APP.-928/2017	THE ORIENTAL INSURANCE CO LTD V/s RAMESH CHAND & ORS	SANJAY VERMA, PANKAJ SETH, SANJAY PRASAD VERMA	
		OTHER DETAILS OF ADVOCATES: SANJAY VERMA (9810155090)(RESPONDENT)		
15	MAC.APP.-678/2018 CM APPL. 29495/2018 CM APPL. 12983/2021	THE NEW INDIA ASSURANCE CO LTD V/s SANTOSH & ORS	PANKAJ SETH, SHEKHAR AGGARWAL	
		OTHER DETAILS OF ADVOCATES: PANKAJ SETH(9811912254)(PETITIONER) SHEKHAR AGGARWAL , SURESH KUMAR (SEKHAR.AGGARWAL@YAHOO.IN)(9999745011)(RESPONDENT) PANKAJ SETH (PANKAJSETH74@SIFY.COM)()(RESPONDENT)		
16	MAC.APP.-720/2018 CM APPL. 31363/2018	SOUMI CHAKRABORTY V/s REKHA & ORS (M/S BHARTI AXA GENERAL INSURANCE CO)	PRATAP SINGH, SANDEEP KAUSHIK, NISHA NARAYANAN	
		OTHER DETAILS OF ADVOCATES: NISHA NARAYANAN(9990924005)(PETITIONER)		
17	MAC.APP.-1033/2018 CM APPL. 48752/2018 WITH MAC.APP. 304/2019 MAC.APP. 306/2019 MAC.APP. 379/2023	FUTURE GENERALI INDIA INSURANCE COMPANY LTD V/s SAFEEYA & ORS	SUMAN BAGGA, VIKAS LAKRA	
		OTHER DETAILS OF ADVOCATES: VIKAS LAKRA(9990180262)(PETITIONER)		
18	MAC.APP.-1041/2018 CM APPL. 48814/2018 CM APPL. 8190/2019 (CROSS OBJ.) CM APPL. 13919/2021	FUTURE GENERALI INDIA INSURANCE COMPANY LTD V/s ISHRAT & ORS	SUMAN BAGGA & ASSOCIATES, VIKAS LAKRA, MANISH KUMAR SHARMA, MUNISH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: VIKAS LAKRA(9990180262)(PETITIONER) MANISH KUMAR SHARMA(9810975810)(PETITIONER) MUNISH KUMAR SHARMA (9810975810)(PETITIONER)		
19	MAC.APP.-304/2019 WITH MAC.APP. 1033/2018 MAC.APP. 306/2019	ISHRAT V/s FUTURE GENERALI INDIA INSURANCE COMPANY LTD & ORS	MUNISH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES:		
20	MAC.APP.-306/2019 WITH MAC.APP. 1033/2018	SAFEEYA V/s FUTURE GENERALI INDIA INSURANCE COMPANY LTD & ORS	MUNISH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES:		
21	MAC.APP.-379/2023 CM APPL. 40651/2023	AAS MOHAMMAD V/s SH MANOJ KUMAR AD OTHERS	SONAL CHAUHAN	
		OTHER DETAILS OF ADVOCATES: AKASH SINGH(AKSHKHARETA111@GMAIL.COM)(9625558446)(PETITIONER) SUMAN BAGGA(SUMAN.BAGGA@GMAIL.COM)()(RESPONDENT)		
22	MAC.APP.-395/2019 CM APPL. 13319/2019 CM APPL. 13320/2019 CM APPL. 13321/2019 WITH MAC.APP. 407/2019	TEK SINGH V/s NAVRATAN & ORS	S P JAIN, KISHORE RAWAT, MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR(9811079853)(PETITIONER)		
23	MAC.APP.-407/2019 CM APPL. 13931/2019 CM APPL. 13932/2019 CM APPL. 13933/2019	TEK SINGH V/s SANDEEP & ORS (NATIONAL INSURANCE COMPANY LTD)	S P JAIN, KISHORE RAWAT, MANISH KUMAR	

	CM APPL. 13934/2019			
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR()(9811079853)(PETITIONER)		
24	MAC.APP.-47/2020	MANOJ DASS & ORS V/s RELIANCE GENERAL INS CO LTD & ANR	ASHWANI KUMAR SONI, KARAN BAL & ANSHUMAN BAL	
		OTHER DETAILS OF ADVOCATES: KARAN BAL & ANSHUMAN BAL()(9810955203)(PETITIONER) ASHWANI KUMAR SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(RESPONDENT)		
25	MAC.APP.-73/2021 CM APPL. 4807/2021 CM APPL. 4811/2021	UNITED INDIA INSURANCE COMPANY LIMITED V/s DEEPAK & ORS.	PRADEEP GAUR, PRADEEP GAUR	
		OTHER DETAILS OF ADVOCATES: PRADEEP GAUR (PRADEEPGAUR1@GMAIL.COM)(9810081811)(PETITIONER) RAVI CHHIKRA(RAVICHHIKRA111@GMAIL.COM)(9212747430)(RESPONDENT) UNITED INDIA INSURANCE COMPANY LIMITED (PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(RESPONDENT) UNITED INDIA INSURANCE COMPANY LIMITED (PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(RESPONDENT) UNITED INDIA INSURANCE COMPANY LIMITED (PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(RESPONDENT) MR. RAVI (OWNER)(RAVICHHIKARA111@GMAIL.COM)(9212747430)(RESPONDENT) DEEPAK (ADV.SURESHKR.SINGH@GMAIL.COM)(9958399658)(RESPONDENT) DEEPAK (ADV.SURESHKR.SINGH@GMAIL.COM)(9958399658)(RESPONDENT) MR. RAVI (OWNER)(RAVICHHIKARA111@GMAIL.COM)(9212747430)(RESPONDENT) DEEPAK (ADV.SURESHKR.SINGH@GMAIL.COM)(9958399658)(RESPONDENT) MR. RAVI (OWNER)(RAVICHHIKARA111@GMAIL.COM)(9212747430)(RESPONDENT)		
26	MAC.APP.-78/2021 CM APPL. 5226/2021	THE ORIENTAL INSURANCE CO.LTD V/s ARCHANA DEVI & OTHERS	BIJAY KUMAR, P.K. SETH, P.K. SETH	
		OTHER DETAILS OF ADVOCATES: P.K.SETH(PREMKISHORESETH@GMAIL.COM)(9811055345)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(PETITIONER) PARMANAND GAUR , EKANSH BANSAL (ADVEKANSHBANSAL@GMAIL.COM)(9690206496)(PETITIONER) BIJAY KUMAR (BIJAYKUMAR521@GMAIL.COM)(9868951697)(RESPONDENT)		
27	MAC.APP.-120/2021 CM APPL. 51426/2023	SRINIWAS V/s RAJESH KUMAR & ORS.	DEEPAK KUMAR, SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: S N PRASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER) SUMAN BAGGA (BAGGASUMAN@GMAIL.COM)(9810167430)(RESPONDENT) SRINIWAS(PKCHARIOM@GMAIL.COM)(9810403392)(RESPONDENT) SRINIWAS(PKCHARIOM@GMAIL.COM)(9810403392)(RESPONDENT) SRINIWAS(PKCHARIOM@GMAIL.COM)(9810403392)(RESPONDENT) SRINIWAS(PKCHARIOM@GMAIL.COM)(9810403392)(RESPONDENT) MS CHOLAMANDALAM GEN INS CO LTD(BAGGASUMAN@GMAIL.COM)(9810167488)(RESPONDENT) MS CHOLAMANDALAM GEN INS CO LTD(BAGGASUMAN@GMAIL.COM)(9810167488)(RESPONDENT) MS CHOLAMANDALAM GEN INS CO LTD(BAGGASUMAN@GMAIL.COM)(9810167488)(RESPONDENT) MS CHOLAMANDALAM GEN INS CO LTD(BAGGASUMAN@GMAIL.COM)(9810167488)(RESPONDENT) S N PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER) SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)()(RESPONDENT) DEEPAK KUMAR(ADVDEEPAKBARKODIA@GMAIL.COM)(9466493964)(RESPONDENT)		
28	MAC.APP.-231/2021 CM APPL. 25486/2021	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD . V/s MR. RAGHVENDRA KUMAR DWIVEDI & ANR.	SOMNATH PARASHAR, SUHAIL MALIK, SUHAIL MALIK	
		OTHER DETAILS OF ADVOCATES: SUHAIL		

		MALIK(CHAMBERSOFSUHAILMALIK@GMAIL.COM)(9999964750)(PETITIONER) RAGHVENDRA KUMAR DWIVEDI()(9555454034)(RESPONDENT) ASHUTOSH ROHILLA()(9013349013)(RESPONDENT) SOMNATH PARASHAR(SOMPARASHAR@YAHOO.COM)(9811185863)(RESPONDENT)	
29	MAC.APP.-292/2022 CM APPL. 41207/2022	SUNITA & ORS. V/s RAM NARAIN YADAV & ORS. (NATIONAL INSURANCE COMPLAY LTD.)	RAKHI DUBEY, PANKAJ GUPTA
		OTHER DETAILS OF ADVOCATES: PANKAJ GUPTA(ADV.PANKAJ1@GMAIL.COM)(9646230101)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT) RAKHI DUBEY(RAKHIDUBEYADV@GMAIL.COM)(9312631854)(PETITIONER)	
30	MAC.APP.-314/2022 WITH MAC.APP. 320/2022	M/S LAULS PVT LIMITED V/s SMT GEETA & ORS.	SUMAN BAGGA, ARVIND CHAUDHARY
		OTHER DETAILS OF ADVOCATES: ARVIND CHAUDHARY(ARVINDCHAUDHARY@HOTMAIL.COM)(9811108654)(PETITIONER) M/S LAULS PVT LTD(GAURAV@LAULS.IN)(9716010102)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT) SUMAN BAGGA (BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER)	
31	MAC.APP.-320/2022	GEETA & ORS. V/s IFFCO TOKIO GEN INS CO LTD & ORS.	SUMAN BAGGA, RAVI CHANDRA PRAKASH, ANSHUMAN BAL
		OTHER DETAILS OF ADVOCATES: ANSHUMAN BAL , KARAN BAL(ANSHUMANBAL2000@YAHOO.COM)(9810955203)(PETITIONER) SETH PANKAJ(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT) SUMAN BAGGA (BAGGASUMAN@GMAIL.COM)(9810167439)(RESPONDENT) RAVI CHANDRA PRAKASH(RAVI.CP81@GMAIL.COM)(9911341669)(RESPONDENT)	
32	MAC.APP.-164/2023 CM APPL. 14874/2023 WITH MAC.APP. 165/2023	IFFCO TOKIO GENERAL INSURANCE CO. LTD. V/s SMT SHEELA DEVI AND ORS	SUMAN BAGGA
		OTHER DETAILS OF ADVOCATES: SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER) SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER) RAMAN (ADVRAMANAND11081968@GMAIL.COM)()(RESPONDENT) RAMAN (ADVRAMANAND11081968@GMAIL.COM)()(RESPONDENT)	
33	MAC.APP.-165/2023 CM APPL. 14912/2023	IFFCO TOKIO GENERAL INSURANCE CO. LTD V/s SMT SHEELA DEVI AND ORS	SUMAN BAGGA
		OTHER DETAILS OF ADVOCATES: SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER) RAMAN (ADVRAMANAND11081968@GMAIL.COM)()(RESPONDENT)	
34	MAC.APP.-318/2023	KARAN CHOPRA V/s BAJAJ ALLIANZ GEN. INS. CO. LTD. AND ORS	ASHWANI KUMAR SONI, MANISH MAINI
		OTHER DETAILS OF ADVOCATES: MANNIE & ASSOCIATES (MANNIEXCHAMBERS@GMAIL.COM)()(PETITIONER) SHYAMA.VATS(SHYAMA.VATS@BAJAJALLIANZ.CO.IN)()(RESPONDENT) ASHWANI KUMAR SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(RESPONDENT)	
35	MAC.APP.-336/2023 CM APPL. 33824/2023	RELIANCE GENERAL INSURANCE CO. LTD. V/s SMT GYAN DEVI AND OTHERS	SUMAN BAGGA
		OTHER DETAILS OF ADVOCATES: SUMAN BAGGA & ASSOCIATES(BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER) RAMAN(ADVOCATERAMANAND@GMAIL.COM)()(RESPONDENT)	
FOR CONSIDERATION			
36	MAC.APP.-29/2024 CM APPL. 1749/2024 CM APPL. 1751/2024	NEW INDIA ASSURANCE CO. LTD. V/s MAMTA & ORS.	KANCHAN SETHI
		OTHER DETAILS OF ADVOCATES:	

		KANCHAN K DHODI(KANCHAN@DHODI.COM)(9811031769)(PETITIONER)		
FOR HEARING				
37	MAC.APP.-325/2023 WITH MAC.APP. 332/2023 MAC.APP. 333/2023	ARUN KUMAR V/s UNITED INDIA INSURANCE CO LTD & ORS.	ANSHUMAN BAL	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN BAL & KARAN BAL(ANSHUMANBAL2000@YAHOO.COM)(9810955203)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT)		
38	MAC.APP.-332/2023 CM APPL. 33261/2023	USHA DEVI & ANR. V/s UNITED INDIA INSURANCE CO LTD & ORS.	ANSHUMAN BAL	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN BAL & KARAN BAL(ANSHUMANBAL2000@YAHOO.COM)(9810955203)(PETITIONER) PANKAJ(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT)		
39	MAC.APP.-333/2023	SALIM V/s UNITED INDIA INSURANCE CO LTD & ORS.	ANSHUMAN BAL	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN BAL & KARAN BAL(ANSHUMANBAL2000@YAHOO.COM)(9810955203)(PETITIONER) PANKAJ (SETHPANKAJ74@GMAIL.COM)()(RESPONDENT)		
FOR FINAL HEARING				
40	MAC.APP.-82/2022	KRISHMA & ORS. V/s MOHAN & ORS.	VANDANA TANEJA, ANIL DABAS	
		OTHER DETAILS OF ADVOCATES: ANIL DABAS & ASSOCIATES(ANILDABASDNB@GMAIL.COM)(9953877332)(PETITIONER) LEGAL (LEGALCLAIMSDELHI@TATAAIG.COM)()(RESPONDENT) VANDANA TANEJA(VANDANAKAHLON@HOTMAIL.COM)(9868576800)(RESPONDENT)		
FOR DIRECTION ON OFFICE NOTE				
41	MAC.APP.-627/2013	U P ROADWAYS THROUGH ITS REGIONAL MANAGER V/s SMT PONNAM GANDOTRA	SHADAB KHAN, SHREY MEHTA, SUNIL KAPOOR, MS GARIMA PRASHAD	
		OTHER DETAILS OF ADVOCATES: SHADAB KHAN(SHADABKHANK5@GMAIL.COM)(9540625322)(PETITIONER) SHREY MEHTA(SHRMHT@GMAIL.COM)(9560985655)(PETITIONER)		

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HON'BLE MS.JUSTICE SHALINDER KAUR

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CM(M)-1437/2022 CM APPL. 55218/2022 CM APPL. 58023/2023 CM APPL. 58024/2023 WITH CM(M) 1786/2023	KARAN KAPOOR V/s MADHURI KUMAR	SHREE PRAKASH SINHA	
		OTHER DETAILS OF ADVOCATES: SHREE PRAKASH SINHA(SHREE167@YAHOO.CO.IN)(9810368574)(PETITIONER) MADHURI KUMAR(MANUKUMAR100@HOTMAIL.COM)(9810420445)(RESPONDENT) SHREE PRAKASH SINHA (SHREE167@YAHOO.CO.IN)(9810368574)(PETITIONER) RAVSINGH(ADV.RAVSINGH@GMAIL.COM)()(RESPONDENT) RSA(E215.RSA@GMAIL.COM)()(RESPONDENT)		
2	CM(M)-1786/2023 CM APPL. 56770/2023	KARAN KAPOOR V/s MADHURI KUMAR	SHREE PRAKASH SINHA	
		OTHER DETAILS OF ADVOCATES: SHREE PRAKASH SINHA(SHREE167@YAHOO.CO.IN)(9810368574)(PETITIONER) RAVINDER(ADV.RAVSINGH@GMAIL.COM)()(RESPONDENT) MADHU KUMAR(MANUKUMAR100@HOTMAIL.COM)(9810420445)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
3	CMI-5/2024 CM APPL. 8105/2024 CM APPL. 12417/2024	NIRMAL KUMAR JAIN V/s BSES RAJDHANI POWER LTD	RISHAB RAJ JAIN, KARAN LUTHRA	
		OTHER DETAILS OF ADVOCATES: KARAN LUTHRA (OFFICE@KARANLUTHRA.CO.IN)(9810259213)(PETITIONER) KARAN (KARAN@KARANLUTHRA.CO.IN)()(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT)		
FOR ADMISSION				
4	CM(M)-1876/2023 CM APPL. 59035/2023 CM APPL. 61404/2023 CM APPL. 14911/2024	RAJWATI V/s BIJENDER PAL MALIK & ORS.	SUMAN CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: DR SUMAN CHAUDHARY(SEHRAWATLAWOFFICE@GMAIL.COM)(9711115383)(PETITIONER) DR. SUMAN CHAUDHARY(SEHRAWATLAWOFFICE@GMAIL.COM)(9811121585)(PETITIONER)		
5	CM(M)-131/2024 CM APPL. 4130/2024	M/S. AKN DEVELOPERS PRIVATE LIMITED V/s M/S. PREMSONS SOUTHEND	AKHIL SACHAR	
		OTHER DETAILS OF ADVOCATES: AKHIL SACHAR(SACHAR.AKHIL@GMAIL.COM)(9891105069)(PETITIONER) NIKHIL (NIKHILPALLI@PLF.CO.IN)()(RESPONDENT)		
6	CM(M)-2122/2024 CM APPL. 15961/2024	RAVINDER KUMAR ARORA V/s VIJAY GANDHI	RAMBHAKT AGRAWAL	
		OTHER DETAILS OF ADVOCATES: RAMBHAKT AGRAWAL(RAMBHAKT@GMAIL.COM)(9818107195)(PETITIONER) SAURABH(ADVMUNJAL@GMAIL.COM)()(RESPONDENT)		

AFTER NOTICE MISC. MATTERS				
7	CM APPL. 8105/2023 In CM(M)-413/2012(Disposed off case)	MAHAVIR SINGH DECD THR LRS V/s SMT CHANDERWATI RATHI	ZAFAR SADIQUE, IZHAR AHMAD, MADAN LAL SHARMA, ATUL KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: ATUL KR SHARMA , VIRENDER S CHAUHAN(ATUL.1273@GMAIL.COM){}(PETITIONER) MADAN LAL(MADANLAL.ML@GMAIL.COM){}(RESPONDENT)		
8	CM(M)-1376/2017 CM APPL. 60852/2023	ANIL KALRA & ANR V/s SHEIKH MOHD IQBAL	RAJAT ANEJA, R K SHRAMA, DEZY GAUR	
		OTHER DETAILS OF ADVOCATES: DEZY GAUR(GAURDEZY@GMAIL.COM)(9311860009)(PETITIONER) DELEPL(LAW-DELCEPL@MHA.GOV.IN){}(RESPONDENT) RANEJA(RANEJA@ANEJAANDANEJA.COM){}(RESPONDENT)		
9	CM(M)-1078/2018 CM APPL. 36950/2018 CM APPL. 49959/2022 CM APPL. 49960/2022 WITH CM(M) 569/2019	TUSHAR KANT GANGULI (DECEASED) THR LRS V/s SANJAY GUPTA	VISHESHWAR SHRIVASTAV, S K BHADURI, VISHESHWAR SHRIVASTAV	
		OTHER DETAILS OF ADVOCATES: S K BHADURI(9810439195)(PETITIONER) VISHESHWAR SHRIVASTAV, MANOJ KUMAR GAUTAM(VSHRIVASTAV@LAWOFFICE.CO.IN)(9810503332)(PETITIONER) SUSHANT(SUSHANT.BHADURI@GMAIL.COM){}(RESPONDENT) VISHESHWAR SHRIVASTAV(VSHRIVASTAV@LAWOFFICE.CO.IN)(9810503332)(PETITIONER)		
10	CM(M)-569/2019 CM APPL. 14845/2019	MANJU GANGULI & ANR V/s SANJAY GUPTA	VISHESHWAR SHRIVASTAV, S K BHADURI	
		OTHER DETAILS OF ADVOCATES: VISHESHWAR SHRIVASTAV(VSHRIVASTAV@LAWOFFICE.CO.IN)(9810503332)(PETITIONER)		
11	CM APPL. 16102/2024 In CM(M)-1354/2018	JAGDISHWAR KUMAR SETHI (DECEASED) THR LRS V/s RAM PRATAP SINGH & ORS	HEMANT GOEL, H REHMAN & ASSOCIATES, RAKESH AGRAWAL, DHAN MOHAN MISHRA, S N G & PARTNERS, AMOL SHARMA, ANMOL SINGH	
		OTHER DETAILS OF ADVOCATES: S N G & PARTNERS(8826734527)(PETITIONER) AMOL SHARMA (AMOL_SHARMA@SNGPARTNERS.IN)(9958609042)(PETITIONER) P N DHAR(SINGH.ANMOL0047@GMAIL.COM){}(PETITIONER) ABCLEGAL(ABCLEGAL@GMAIL.COM){}(RESPONDENT) DHANMOHAN(DHANMOHANDHC@GMAIL.COM){}(RESPONDENT) PN DHAR (SINGH.ANMOL0047@GMAIL.COM){}(PETITIONER) ANMOL(ANMOL_SHARMA@SNGPARTNERS.IN){}(RESPONDENT) ABCILLEGAL(ABCLEGAL@GMAIL.COM){}(RESPONDENT) RAKESH AGRAWAL(ABCLEGAL@GMAIL.COM)(9891903838)(PETITIONER) DHAN MOHAN MISHRA(DHANMOHANDHC@GMAIL.COM)(9811180987)(PETITIONER)		
12	CM(M)-268/2021	SHONA (SONALI) TANEJA @ SONALI YOGRAJ NATH V/s SACHIN TANEJA	ASMITA NARULA	
		OTHER DETAILS OF ADVOCATES: ASMITANARULA(ASMITA.NARULA9@GMAIL.COM)(9717505702)(PETITIONER) ASMITA NARULA (ASMITA.NARULA9@GMAIL.COM)(9717505702)(PETITIONER) SACHIN TANEJA(SACHINTANEJA@HOTMAIL.COM){}(RESPONDENT) SACHIN TANEJA(SACHINTANEJA@HOTMAIL.COM)(9810019060)(RESPONDENT)		
13	CM(M)-915/2022 CM APPL. 39137/2022	SEEMA PALIYA V/s KAPIL JAIN	MANSIMRAN SINGH KHURANA	
		OTHER DETAILS OF ADVOCATES: MANSIMRAN SINGH, VISHAKHA AHUJA(MANSIMRANKHURANA@GMAIL.COM){}(PETITIONER) MANSIMRAN SINGH, VISHAKHA AHUJA(MANSIMRANKHURANA@GMAIL.COM)(9818908905)(PETITIONER) KAPIL JAIN(KAPILJAIN94@GMAIL.COM){}(RESPONDENT)		

		KAPIL JAIN(KAPILJAIN94@GMAIL.COM)(9810276102)(RESPONDENT)	
14	CM(M)-1395/2022 CM APPL. 53897/2022	RAVI PRAKASH V/s REGISTRAR OF COOPERATIVE SOCIETIES, GOVT OF NCT OF DELHI & ANR.	PARAS JAIN
		OTHER DETAILS OF ADVOCATES: KZJ PARTNERS(JAIN.PARAS52@GMAIL.COM)(9899907794)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) COOP(CACOO1992@YAHOO.COM)()(RESPONDENT)	
15	CM(M)-26/2023 CM APPL. 952/2023	YASHODA ORGANIC FOODS PVT LTD V/s BHARAT BHUSHAN GERA	HITENDRA KR. NAHATA
		OTHER DETAILS OF ADVOCATES: HITENDRA KR NAHATA , NAMAN GARG(NAHATA.COMPANY@GMAIL.COM)(9910290400)(PETITIONER)	
16	CM(M)-49/2023 CM APPL. 1564/2023	KUSUM LATA V/s ANIL SHARMA & ORS.	PARIKSHIT MAHIPAL
		OTHER DETAILS OF ADVOCATES: PARIKSHIT MAHIPAL (PMAHIPAL09@GMAIL.COM)(9868873986)(PETITIONER) SHEKHAR AGGARWAL(SHEKHARAGGARWAL@GMAIL.COM)()(RESPONDENT)	
17	CM(M)-60/2023 CM APPL. 60851/2023 CM APPL. 63755/2023 WITH CM(M) 405/2023	BRIJ MOHAN KHANNA V/s M S P K IMPEX & ANR.	DIKSHANT KHANNA
		OTHER DETAILS OF ADVOCATES: CONVENTUS LAW OFFICES(DIKSHANTKHANNA.ADV@GMAIL.COM)(8010543454)(PETITIONER) DIKSHANT KHANNA & RUHINI DEY(DIKSHANTKHANNA.ADV@GMAIL.COM)(8010543454)(PETITIONER) BRIJ MOHAN KHANNA(KHANNA.BRIJMOHAN2@GMAIL.COM)(999919599)(PETITIONER) PRADIP(KUMARPRADIP57@YAHOO.COM)()(RESPONDENT) PRADIP(KUMARPRADIP57@YAHOO.COM)(9817076907)(RESPONDENT) DIKSHANT KHANNA (DIKSHANTKHANNA.ADV@GMAIL.COM)(8010543454)(PETITIONER) DIKSHANT KHANNA(DIKSHANTKHANNA.ADV@GMAIL.COM)(8010543454)(PETITIONER) LEGAL SOLUTION LAW FIRM(LEGALSOLUTIONLAWFIRM@GMAIL.COM)()(RESPONDENT)	
18	CM(M)-405/2023 CM APPL. 60663/2023 CM APPL. 63978/2023	BRIJ MOHAN KHANNA V/s M S P K IMPEX & ANR.	DIKSHANT KHANNA
		OTHER DETAILS OF ADVOCATES: CONVENTUS LAW OFFICES(DIKSHANTKHANNA.ADV@GMAIL.COM)(8010543454)(PETITIONER) BRIJ MOHAN KHANNA(KHANNA.BRIJMOHAN2@GMAIL.COM)(999919599)(PETITIONER) PRADIP(KUMARPRADIP57@YAHOO.COM)()(RESPONDENT) DIKSHANT KHANNA (DIKSHANTKHANNA.ADV@GMAIL.COM)(8010543454)(PETITIONER) DIKSHANT KHANNA (DIKSHANTKHANNA.ADV@GMAIL.COM)(8010543454)(PETITIONER) LEGAL SOLUTION LAW FIRM(LEGALSOLUTIONLAWFIRM@GMAIL.COM)()(RESPONDENT)	
19	CM(M)-254/2023 CM APPL. 7696/2023	SMT ANU JAIN & ANR. V/s VAIBHAV SHARMA	RAKESH AGRAWAL
		OTHER DETAILS OF ADVOCATES: RAKESH CHANDER AGRAWAL & SANDEEP DHANUKA(ABELLEGAL@GMAIL.COM)(9810103772)(PETITIONER)	
20	CM(M)-327/2023 CM APPL. 9957/2023	SUNNY SHARMA V/s RITIKA SHARMA AND ANR	GEETA VERMA
		OTHER DETAILS OF ADVOCATES: GEETA VERMA(ADVOCATEGEETAVERMA@GMAIL.COM)(9873039690)(PETITIONER) BHAGWATI PRASAD()(8860004475)(RESPONDENT) RITIKA SHARMA(REETIKAS.14@GMAIL.COM)(8130703839)(RESPONDENT)	
21	CM(M)-486/2023 CM APPL. 14662/2023 CM APPL. 51612/2023	ASHOK KUMAR V/s BRIJ PAL & ORS.	VIRENDRA PAL SINGH

		OTHER DETAILS OF ADVOCATES: DR V P SINGH(DRVPSINGH1964@GMAIL.COM)(9810145707)(PETITIONER) KAMLA()(9213968353)(RESPONDENT) BRIJ PAL()(9250668277)(RESPONDENT) V P SINGH(DRVPSINGH1964@GMAIL.COM)(9810145707)(PETITIONER)		
22	CM(M)-567/2023 CM APPL. 17109/2023	VARUN CHHABRA V/s SOUTH DELHI MUNICIPAL CORPORATION	KUNAL VAJANI, RAVI BASSI	
		OTHER DETAILS OF ADVOCATES: RAVI BASSI & PAWAN KUMAR(ADVOCATERAVIBASSI@GMAIL.COM)(9810021293)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT)		
23	CM(M)-597/2023 CM APPL. 18068/2023	HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED V/s RAHUL JAIN & ANR.	SOURAV KUMAR JENA	
		OTHER DETAILS OF ADVOCATES: AGARWAL JETLEY CO ADVCOATES(AJAYKUMAR@AGARWALJETLEY.COM)(8377961775)(PETITIONER) ANJALI(ANJALI.JAIN78@YAHOO.COM)()(RESPONDENT) TTIAL(RAHUL@TTIAL.CO.IN)()(RESPONDENT) RAHUL(RAHUL@CAPAROENGG.COM)()(RESPONDENT) R JAIN(RJAIN-MONU@YAHOO.COM)()(RESPONDENT)		
24	CM(M)-877/2023 CM APPL. 27687/2023	ASSOCIATION OF APARTMENT OWNER V/s MOHD. ZAKI KHAN	JUSNEET SINGH KOHLI	
		OTHER DETAILS OF ADVOCATES: KOHLI AND ASSOCIATES(JASNEETSINGHKOHLI@GMAIL.COM)(9999631964)(PETITIONER) MD ZAKIKHAN(MD.ZAKIKHAN@GMAIL.COM)()(RESPONDENT)		
25	CM(M)-1538/2023 WITH CM(M) 1578/2023	I K SABHARWAL V/s ARYA ANATHALAYA	MOHIT MADAN	
		OTHER DETAILS OF ADVOCATES: MOHIT MADAN(MOHITADV1@GMAIL.COM)(9810031499)(PETITIONER) ARYA ANATHALAYA()(9810103680)(RESPONDENT)		
26	CM(M)-1578/2023 WITH CM(M) 1538/2023	GANESH BABU V/s ARYA ANATHALAYA	MOHIT MADAN	
		OTHER DETAILS OF ADVOCATES: MOHIT MADAN(MOHITADV1@GMAIL.COM)(9810031499)(PETITIONER)		
27	CM(M)-1658/2023 CM APPL. 52731/2023	SHRI SHOBHIT ADITYA SHARMA & ANR. V/s MS ALUTECH INDUSTRIES	TUSHAR SHARMA, VIPIN	
		OTHER DETAILS OF ADVOCATES: TUSHAR SHARMA(TUSHAR.SHARMA.ADVOCATE.1985@GMAIL.COM)(9999592027)(RESPONDENT)		
28	CM APPL. 8705/2024 In CM(M)-1767/2023	VIJAY LAKSHMI GUPTA V/s GOPAL KRISHAN	SHWETANK VEDI, AMIT NAYYAR, BHADRESH HARIKANT	
		OTHER DETAILS OF ADVOCATES: M B HARIKANT(MBHARIKANT@GMAIL.COM)(9871830452)(PETITIONER) SHWETANK VEDI(T10LAWFIRM@GMAIL.COM)(9999599563)(RESPONDENT) AMIT NAYYAR(ADVOCATEAMITNAYYAR@YAHOO.COM)(9891155234)(PETITIONER)		
29	CM(M)-2025/2023 CM APPL. 63595/2023 CM APPL. 63596/2023	MAZHAR ABBAS AND ANOTHER V/s NATIONAL INSURANCE COMPANY LIMITED AND OTHERS	ANWAR KHALIL	
		OTHER DETAILS OF ADVOCATES: MOHD SADIQ(MSADIQ.DHC@GMAIL.COM)(9810589363)(PETITIONER) PANKAJ(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT)		
30	CM APPL. 16175/2024 In CM(M)-2039/2023	RAHEJA DEVELOPERS LIMITED & ORS. V/s MANJIT KAUR MEJIE	HIMANSHU RAJ MUNJAL, ADARSH AGGARWAL, KARANJAWALA & CO	

		OTHER DETAILS OF ADVOCATES: HIMANSHU RAJ MUNJAL(LAWOFFICESOFHIMANSHURAJ@GMAIL.COM)(9988100005)(RESPONDENT) HIMANSHU RAJ MUNJAL(LAWOFFICESOFHIMANSHURAJ@GMAIL.COM)(9988100005)(RESPONDENT)		
31	CM APPL. 16179/2024 In CM(M)-2040/2023	RAHEJA DEVELOPERS LIMITED & ORS. V/s BALRAJ SINGH MEJIE	HIMANSHU RAJ MUNJAL, ADARSH AGGARWAL, KARANJAWALA & CO	
		OTHER DETAILS OF ADVOCATES: LAWOFICESOFHIMASHURAJ(LAWOFICESOFHIMASHURAJ@GMAIL.COM)()(RESPONDENT) HIMANSHU RAJ MUNJAL(LAWOFFICESOFHIMANSHURAJ@GMAIL.COM)(9988100005)(RESPONDENT) HIMANSHU RAJ MUNJAL(LAWOFFICESOFHIMANSHURAJ@GMAIL.COM)(9988100005)(RESPONDENT) HIMANSHU RAJ MUNJAL(LAWOFFICESOFHIMANSHURAJ@GMAIL.COM)(9988100005)(RESPONDENT)		
32	CM(M)-2179/2024	AANAYA KHANNA V/s RAGHUBIR SINGH ARORA & ORS.	PANKAJ MEHTA	
		OTHER DETAILS OF ADVOCATES: PANKAJ MEHTA AND R K MEHTA(PANKAJ@FORTUNELEGAL.IN)(9811253529)(PETITIONER)		
33	FAO-127/2017 CM APPL. 10410/2017	RAM BABU & ORS V/s UNION OF INDIA	ATUL KRISHNA, ASHOK SINGH, ANSHUMAN BAL	
		OTHER DETAILS OF ADVOCATES: ATUL KRISHNA(ADVOCATEATULKRISHNA@GMAIL.COM)(8010414123)(PETITIONER)		
34	FAO-242/2017 CM APPL. 20068/2017	NATIONAL INSURANCE CO LTD V/s MANJU DEVI & ORS	SHANTHA DEVI RAMAN	
		OTHER DETAILS OF ADVOCATES:		
35	FAO-91/2019 WITH FAO 92/2019 FAO 93/2019 FAO 94/2019	M/S GATI LTD V/s CHIEF COMMERCIAL MANAGER NORTHERN RAILWAYS DELHI	JOYDEEP MAZUMDAR, TARUN KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: TARUN KUMAR TIWARI()(9810695024)(PETITIONER)		
36	FAO-92/2019	M/S GATI LTD V/s CHIEF COMMERCIAL MANAGER NORTHERN RAILWAYS DELHI	JOYDEEP MAZUMDAR, TARUN KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: TARUN KUMAR TIWARI()(9810695024)(PETITIONER)		
37	FAO-93/2019	M/S GATI LTD V/s CHIEF COMMERCIAL MANAGER NORTHERN RAILWAYS DELHI	JOYDEEP MAZUMDAR, TARUN KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: TARUN KUMAR TIWARI()(9810695024)(PETITIONER)		
38	FAO-94/2019	M/S GATI LTD V/s CHIEF COMMERCIAL MANAGER NORTHERN RAILWAY DELHI	JOYDEEP MAZUMDAR, TARUN KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: TARUN KUMAR TIWARI()(9810695024)(PETITIONER)		
39	FAO-128/2019 CM APPL. 13930/2019	VIVEK BHARTI V/s GOVT OF NCT OF DELHI & ORS	MAHESH RANJAN & NARENDER SINGH, RAJIV AGARWAL, PRASHANT SHARMA, ARBIND YADAV	
		OTHER DETAILS OF ADVOCATES: ARBIND YADAV()(9717111574)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) PRASHANT SHARMA(ADVPRASHANT209@OUTLOOK.COM)(8383851322)(RESPONDENT)		

40	FAO-398/2019 CM APPL. 44230/2019 CM APPL. 44232/2019	DALEEP SINGH TALWAR V/s MANJEET SINGH TALWAR & ANR	HARISH KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: HARISH KUMAR GUPTA()(9810101362)(PETITIONER)		
41	FAO-30/2020 CM APPL. 2082/2020	SAVITA KATARIA & ORS V/s UNION OF INDIA	RAJAN SOOD	
		OTHER DETAILS OF ADVOCATES: RAJAN SOOD()(9311903346)(PETITIONER)		
42	FAO-49/2020 CM APPL. 3918/2020 CM APPL. 3919/2020 CM APPL. 3920/2020	PAWAN AGGARWAL & ANR V/s NEM SINGH & ORS	BANI SINGH, PRAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAVEEN KUMAR()(9999099325)(PETITIONER) BANI SINGH(BANISINGH60@YAHOO.COM)(9810100480)(RESPONDENT)		
43	FAO-94/2020 CM APPL. 7689/2020	SATPAL MITTAL V/s BIMLA & ORS	KNOWLEX LAW ASSOICATES	
		OTHER DETAILS OF ADVOCATES: KNOWLEX LAW ASSOICATES()(9958986363)(PETITIONER)		
44	FAO-98/2020	VARDAN V/s UNION OF INDIA	YOGESH SWAROOP, KAPIL K KAUSKIK	
		OTHER DETAILS OF ADVOCATES: YOGESH SWAROOP , KAPIL K KAUSKIK()(9810371649)(PETITIONER)		
45	FAO-287/2022 CM APPL. 49428/2022	SMT SAHANA AND ORS V/s UNION OF INDIA	NISHTHA GANESH	
		OTHER DETAILS OF ADVOCATES: ADARSH GANESH(GOVINDSINGHNAINWAL2020@GMAIL.COM)(8447848894)(PETITIONER) JAGJIT SINGH (JAGJITSINGHADVOCATE@YAHOO.CO.IN)()(RESPONDENT)		
46	FAO-141/2023	SANTRA DEVI V/s THE STATE AND ORS	SACHIN KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR , B M SHUKLA (BANAMALISHUKLA853@GMAIL.COM)(9312102285)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) DUDEJA (DUDEJAADV@GMAIL.COM)()(RESPONDENT)		
47	FAO-276/2023 CM APPL. 55855/2023	TV TODAY NETWORK LIMITED V/s SH SANDEEP MITTAL & ORS.	HRISHIKESH BARUAH	
		OTHER DETAILS OF ADVOCATES:		
48	FAO-99/2024 CM APPL. 16902/2024	MOHD. AFROZ ALAM & ORS. V/s ARSHAD ALI & ORS.	SADDAM HUSSAIN	
		OTHER DETAILS OF ADVOCATES: FREEDOM LAW HOUSE LLP(FREEDOMLAWHOUSELLP@GMAIL.COM)(9650016144)(PETITIONER)		
FOR DISPOSAL				
49	CM(M)-1176/2018 CM APPL. 40241/2018	BU BU JANNAT @ JANNAT UL FIRDOS & ORS V/s RAM KRISHAN	J M KALIA	
		OTHER DETAILS OF ADVOCATES: J M KALIA()(9810325510)(PETITIONER)		
50	CM(M)-997/2021 CM APPL. 39831/2021	VIRENDER KUMAR V/s ASHOK KUMAR BAJAJ	SUNIL DUTT BALONI	
		OTHER DETAILS OF ADVOCATES: S.D. BALONI(SUNILDUTTBALONI@GMAIL.COM)(9999729940)(PETITIONER) ASHOK KUMAR BAJAJ()(9811110562)(RESPONDENT)		

08.04.2024

ADVANCE CAUSE LIST

FOR ARGUMENT				
51	CM(M)-1828/2023 CM APPL. 57693/2023	HARBHAGWAN HARBHAJAN LAL AND ANR V/s RAJ READY CONCRETE WORKS	SHAHBAZ AHMAD NAIK	
		OTHER DETAILS OF ADVOCATES: RAMESH KUMAR(RAMESH_KUMAR_COMPANY@YAHOO.CO.IN)(9810159436)(PETITIONER) RK KHATTAR(RKKHATTAR@HOTMAIL.COM)(9910170099)(PETITIONER) V KUMAR(V_KUMAR62@YAHOO.COM)(9811098403)(RESPONDENT)		
END OF THE BOARD MATTERS				
52	FAO-50/2017 CM APPL. 3596/2017	DELHI SANSKRIT ACADEMY V/s VINOD KR THAPIYAL	RANJIT SHARMA	
		OTHER DETAILS OF ADVOCATES:		

HIGH COURT OF DELHI
04.04.2024

REGISTRAR (LISTING)

COURT NO. 44
HON'BLE MS. JUSTICE PRATHIBA M.SINGH

NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS.SAPHALTA BHATI (MOB:-748238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO courtmaster@pmsingh.in

NOTE: Counsels and Litigants may send their appearances through the following link/form. This form shall be available during Court hearing days from 09:00 A.M - 04:30 P.M.. <https://forms.gle/LszUZHy9YMBfTrAu7>.

NOTE: ALL THE COUNSELS/LITIGANTS APPEARING VIRTUALLY ARE REQUESTED TO MENTION THE ITEM NUMBER AND THEIR NAME.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	CO.PET.-113/2014 CO.APPL. 362/2014 OLR 192/2016 OLR 328/2016 CO.APPL. 1591/2016 CO.APPL. 4597/2016 CO.APPL. 114/2017 CO.APPL. 1564/2017 CO.APPL. 1565/2017 CO.APPL. 79/2018 OLR 268/2019 CO.APPL. 48/2020 CO.APPL. 63/2020	JVG FINANCE LTD & ORS. V/s GOLDEN GATE INDUSTRIES LTD. (FORMERLY KNOWN AS JVG INDUSTRIES LTD.)	ARUN SRIVASTAVA, ASHUTOSH DUBEY, SHAIENDRA SINGH, D. C. AGGARWAL, AMAN SHANKER, SHAIENDRA SINGH, OFFICIAL LIQUIDATOR, DEEPAK KHOSLA, DHEERAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: DHEERAJ GUPTA(PARDEEPJADON37373@GMAIL.COM)(7210670704)(PETITIONER) SHAIENDRA SINGH(SSNCOMPANY@GMAIL.COM)(9899027733)(PETITIONER) ARUN SRIVASTAVA(SCLAWARUN@GMAIL.COM)(9818166510)(PETITIONER) D. C. AGGARWAL(AGARWALDC10@GMAIL.COM)(9810616568)(PETITIONER) AMAN SHANKER(AMANSHANKER@YAHOO.CO.IN)(9971227888)(PETITIONER)		

COURT NO.24
HON'BLE MR.JUSTICE DHARMESH SHARMA

All the counsels/litigants are informed that with effect from 16th November 2023, the Court of HMJ Dharmesh Sharma shall take up matters in the following manner:

1. Every Tuesday & Thursday, Supplementary List of Appellate Side and soon after Supplementary List along with Advance List of Company Side shall be taken up. And thereafter, Advance List of Appellate Side shall be taken up.
2. CLICK HERE TO JOIN VC <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc10>
MEETING NUMBER: 25127330441
3. NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO faisal.zaki@dhc.nic.in.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CONNECTED MATTERS (ANMM)				
1	CO.PET.-144/2014 CO.APPL. 1203/2017 CO.APPL. 1679/2017 CO.APPL. 1680/2017 CO.APPL. 1757/2017 OLR 147/2018 CO.APPL. 378/2023	OCTOPUS POWER SOLUTIONS (P) LTD V/s RN INFRA COMMUNICATIONS PVT LTD	SUMIT KUMAR, SURAJ KUMAR SINGH, SARBJEET SINGH BAWA, UTTAM DATT, ANUPAM SRIVASTAVA, OFFICIAL LIQUIDATOR, AJIT KUMAR	
		OTHER DETAILS OF ADVOCATES: SUMIT KUMAR(SUMIT.KUMAR@LEGALORBIT.CO.IN)(8586007048)(PETITIONER) SURAJ KUMAR SINGH(ADVOCATESURAJ13@GMAIL.COM)(9810329829)(RESPONDENT) SARBJEET SINGH BAWA(SSBAWA68@GMAIL.COM)(9810498758)(RESPONDENT)		
2	CRL.O.(CO.)-26/2015 CO.APPL. 1082/2018 WITH CO.PET. 144/2014	R.N. INFRA COMMUNICATION (P) LTD.(IN PROV.LIQN.) V/s KRISHNA NANDAN & ANR.	SARBJEET SINGH BAWA, OFFICIAL LIQUIDATOR	
		OTHER DETAILS OF ADVOCATES: SARBJEET SINGH BAWA(SSBAWA68@GMAIL.COM)(9810498758)(PETITIONER)		

08-04-2024

ADVANCE CAUSE LIST OF COMPANY SIDE

**JR - 5, NEW COURTS BLOCK (GROUND FLOOR),
BEFORE MS. BHAWANI SHARMA, (DHJS), JOINT REGISTRAR (JUDICIAL)
HYBRID MODE**

[LINK:-https://jrdhc.webex.com/join/jrdhc5](https://jrdhc.webex.com/join/jrdhc5)

NOTE: MATTERS WILL BE HEARD AFTER THE APPELLATE AND ORIGINAL SIDE MATTERS.

NOTE: APPEARANCE IN THE CHAT BOX WITH ITEM NUMBER AND MOBILE NUMBER PLEASE.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CONNECTED MATTERS (ANMM)				
1	CO.PET.-159/2006 CO.APPL. 433/2010 CO.APPL. 1124/2012 WITH CRL.O.(CO.) 6/2010 CCP(CO.) 3/2014	ICICI BANK LTD V/s M/S H.M. DYEING LTD	ATUL BANDHU, MS.MANISHA TYAGI, T S CHAUDHARY, MAYANK KR, T S CHAUDHARY, MUKESH SUKHIJA, S.C. BHALLA, MOHD SHAKEEL, S.K VERMA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()() T S CHAUDHARY(TSCHAUDHARY@YAHOO.COM)(9818034591)(PETITIONER)		
2	CRL.O.(CO.)-6/2010 WITH CO.PET. 159/2006 CCP(CO.) 3/2014	M/S H.M DYEING LTD V/s BIJENDER KR. GUPTA & ORS.	MOHD SHAKEEL	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE COMPANY MATTERS				
3	CO.APPL.(M)-1/2023 CO.APPL. 161/2024	V.K. SHARMA V/s JVG FINANCE LIMITED (IN LIQUIDATION) & ORS.	DHEERAJ GUPTA, RISHABH JAIN	
		OTHER DETAILS OF ADVOCATES:		
4	CCP(CO.)-9/2011 CO.APPL. 1283/2017 WITH CO.PET. 50/1984	M/S S CHAND & COMPANY V/s M/S BHARAT CARPETS LTD	PREMA PRIYADARSHINI, PREMA PRIYADARSHINI, JRLISTING LISTING	
		OTHER DETAILS OF ADVOCATES: PREMA PRIYADARSHINI(PREMAPRIYADARSHINI@GMAIL.COM,PRADYOT.PRAVASH@GMAIL.COM)(9818107970) (PETITIONER)		
5	CO.PET.-50/1984 CO.APPL. 1248/2018 OLR 122/2019 OLR 216/2019	RE-M/S BHARAT CARPETS LTD. V/s	PALLAVI PARMAR, ARUN MALIK, MR.AHOK GURNANI, SARAT CHANDRA, MR.ANIL HOODA, TS CHAUDHARY, MR.KC NANDA, SK LUTHRA, RAJIV BAHL, RAKESH GOSAIN, VIVEK SEHGAL, MS.PREMA	

CO.APPL. 660/2019 WITH CCP(CO.) 9/2011 CO.PET. 160/1985		PRIYADARSHANI, RAJIV KUMAR GHAWANA, PREMA PRIYADARSHINI, S.M.SAXENA, BALVINDER RALHAN, NIKHIL NAYYAR, HARISH KATYAL, MR.MANISHA SHARMA, OFFICIAL LIQUIDATOR, PREMA PRIYADARSHINI	
	OTHER DETAILS OF ADVOCATES: PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(8178195605)(PETITIONER) PREMA PRIYADARSHINI(PREMAPRIYADARSHINI@GMAIL.COM,PRADYOT.PRAVASH@GMAIL.COM)(9818107970) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(8178195605)(PETITIONER) ARUN MALIK(ATTORNEYARUN@GMAIL.COM)(9810017345)(PETITIONER)		

COURT NO. 32
HON'BLE MR.JUSTICE SACHIN DATTA

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sachin.sharma@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	ARB.P.-788/2023	AMOUR BANQUETS PRIVATE LIMITED V/s OYO HOTELS AND HOMES PRIVATE LIMITED AND ANOTHER	ADITYA GUHA	
2	CS(OS)-488/2018 I.A. 13326/2018 I.A. 2234/2020	YOGESH SHARMA V/s MADHULIKA	GIRIJESH PANDEY, PAWAN MATHUR, RAKESH KUMAR DHAWAN, DHRUN TAMTA, R.K DHAWAN	
3	O.M.P. (COMM)- 172/2021	G.E. POWER INDIA LIMITED V/s NIPANI INFRA AND INDUSTRIES PVT. LTD.	VIJAY KARI SINGH, TABREZ MALAWAT	

COURT NO.44 (OS-F)
HON'BLE MS. JUSTICE PRATHIBA M.SINGH

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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Meeting No. 184 197 2543

PASSWORD 1234

NOTE: ALL THE COUNSELS/LITIGANTS APPEARING VIRTUALLY ARE REQUESTED TO DISPLAY THEIR ITEM NOS. ALONGWITH THEIR NAMES.

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NOTE: Counsels and Litigants may send their apperances through the following link/form. This form shall be available during Court hearing days from 09:00 A.M – 04:30 P.M.

<https://forms.gle/LszUZHy9YMBfTrAu7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CS(OS)- 1125/2015 I.A. 3770/2018 I.A. 18165/2019 CCP(O) 64/2020 I.A. 12362/2020 I.A. 19416/2022	RASHME BAHL V/s RAMNIK WADHERA & ORS	SANJEEV BHANDARI, R K DHAWAN, RAJEEV M ROY, ATUL KUMAR, ANAND MISHRA, GAURAV GOEL, RAJEEV M. ROY, RAJEEV MAHESHWARANAND ROY	
2	CS(OS)- 3361/2015	BIMAL ROY GAMBHIR V/s DILIP GAMBHIR & OTHERS	MOHIT GUPTA, RAJIV ANEJA, SUNIL KUMAR AGGARWAL, NEELAM AGAWAL	Evidence Status:-(C)

3	CS(OS)-339/2022 I.A. 9113/2022 WITH CS(OS) 340/2022	MATA AMRITANANDMAYI MATH THROUGH AUTHORIZED REPRESENTATIVE OM PRAKASH AGED ABOUT 53 YEARS AMRITAPURI, P.O. KOLLAM, KERALA V/s ANIL KUMAR JAIN & ORS.	CHARAN SINGH VERMA, SUMEDHA DANG, OM PRAKASH, NIDHI NAGPAL	Evidence Status:-(P)
4	CS(OS)-340/2022 I.A. 9117/2022 I.A. 11633/2022 I.A. 12628/2022 I.A. 15245/2022 I.A. 15247/2022 I.A. 17722/2022 I.A. 18962/2022 I.A. 12704/2023 I.A. 12705/2023 I.A. 12710/2023 I.A. 12766/2023 WITH CS(OS) 339/2022	ANIL KUMAR JAIN V/s MATA AMRITANANDAMAYI MATH & ORS.	OM PRAKASH, ANKUR JAIN, SUMEDHA DANG, RAHUL BINDAL, OM PRAKASH	AS ITEM NO.1
5	CS(OS)-369/2022 I.A. 9696/2022 WITH CS(OS) 372/2022 CS(OS) 373/2022	SATYAM KANOI & ANR. V/s SHIV JATIA & ORS.	KARTIK NAYAR, SHREYA SINGHAL, KARTIK NAYAR	
6	CS(OS)-372/2022 I.A. 9760/2022 I.A. 16650/2022 I.A. 18277/2022 I.A. 18278/2022	SATYAM KANOI & ANR. V/s SHIV JATIA & ORS.	KARTIK NAYAR, MANYAA CHANDOK, SHREYA SINGHAL, KARTIK NAYAR	
7	CS(OS)-373/2022 I.A. 9764/2022 I.A. 11259/2022 I.A. 13904/2022 I.A. 13906/2022 I.A. 18276/2022	SHIV KUMAR JATIA & ANR. V/s RAM PYARI DEVI CHARITABLE TRUST & ORS.	KARTIK NAYAR, SHREYA SINGHAL, MANYAA CHANDOK, KARTIK NAYAR	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES

8	ARB.P.-1261/2023	APPOLO HANDLOOM MANUFACTURING CO-OP. SOCIETY LTD. V/s ALL INDIA HANDLOOM FABRICS SOCIETY AND ORS.	SHIVEN KHURANA, K SHIVA, GOURAV SHARMA	
9	ARB.P.-1329/2023	ANJU JAIN & ANR. V/s M/S. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	MANAN AGGARWAL	
10	ARB.P.-1359/2023	M/S AXALTA COATING SYSTEMS INDIA PVT. LTD. V/s M/S SPL MOTORS PVT. LTD.	SWATI JINDAL, PIYUSH SHARMA	
11	ARB.P.-11/2024	AKASA FINANCE LIMITED V/s T TAKA ENTERPRISES	ARVIND KUAMR JADON	
12	ARB.P.-296/2024	PNT DESIGN PVT. LTD V/s CASTA ENGINEERS PVT. LTD & ORS.	MANOJ CHANDRA MISHRA	
13	CS(COMM)-679/2021 I.A. 17137/2021 I.A. 11566/2022 O.A. 4/2024	FANKAAR INTERIORS PVT LTD V/s SHREEM MONEY (PARTNERSHIP) AND ORS.	TARUN VERMA, RAJAT JOSEPH, TARUN VERMA	Evidence Status:-(P)
14	CS(COMM)-37/2022	TAKING INDUSTRIAL COMPANY LIMITED V/s NAVYUG SALES CORPORATION	KRISHNA DEV YADAV, PAYAL BAHL	

15	I.A. 6599/2024 I.A. 6892/2024 In CS(COMM)- 903/2023	M/S DEVCAS DEVELOPERS AND BUILDERS PVT. LTD. V/s MKM CREATIONS PVT. LTD.	ADITYA RAJ	
16	CS(OS)- 2775/2014 I.A. 17721/2014 I.A. 2951/2015 CC 4/2016	M/S BRIJWASI INFRATECH PVT LTD V/s ARJUN & ORS	PRATAP SHANKAR, S S JAUHAR, SHALINI KAPOOR, SHALINI	Evidence Status:-(P)
17	CS(OS)- 3651/2014 I.A. 12387/2018 I.A. 12388/2018 I.A. 12389/2018 I.A. 12390/2018 I.A. 1883/2019	GIAN CHAND GUPTA & ORS V/s RAJINDER KISHAN GUPTA & ORS	M L SHARMA, B.S MAAN	Evidence Status:-(P)
18	I.A. 18006/2023 In CS(OS)- 1464/2015 (Disposed off case)	SATISH CHAND AMAR V/s SUBHASH CHAND AMAR	KAMAL MEHTA, NEHA SHARMA	
19	CS(OS)- 2173/2015 I.A. 24111/2015 I.A. 3181/2016 I.A. 11816/2022 I.A. 12011/2022	BAKSHISH SINGH CHANDHOK & ANR V/s BHAVJOT SINGH CHANDHOK	VISHAL GARG, SURENDER SINGH HOODA, SAKSHAM BHAYANA, MANISH KAUSHIK, HIMANSHU GUPTA, ANIL AGARWALA, JATIN ZAVERI, MANISH KAUSHIK	
20	CS(OS)-98/2020 CC 1/2021 I.A. 11702/2023	SHUBHA SUR ROY V/s DEBAL PRATIM SUR	SHIVANI KHER, ARJUN MITRA, SUMEDHA HALDER, GAURANG KANTH, ARJUN MITRA	
21	CS(OS)-42/2022	B ALKA SHARMA & ANR. V/s VIJAY KUMAR SHARMA & ANR.	D.S. CHAUHAN, SUNIL KUMAR	

22	CS(OS)-556/2022 I.A. 14795/2022 I.A. 14796/2022 O.A. 140/2023	SUKHJINDER KAUR V/s AMOLDEEP AUJLA & ORS.	SHIV KUMAR TIWARI, SATISH KUMAR, VAISHNAVI ARORA	
23	CS(OS)-245/2023 I.A. 7403/2023	SANJAY SEHRAWAT V/s SAVITRI DEVI & ORS.	ASHUTOSH KAUSHIK, CHETAN SWRUP	
24	O.M.P. (COMM)- 196/2016	A RAJ CONSTRUCTION CO V/s BANK OF BARODA	R P AGRAWAL, BIPIN BIHARI SINGH, RAJEEV KR SINGH	
25	O.M.P. (COMM)- 395/2018	PARSVNATH DEVELOPERS LIMITED & ANR. V/s RAIL LAND DEVELOPMENT AUTHORITY	AMIT KUMAR, KNM & PARTNERS, LAW OFFICES	
26	CCP(O) 44/2016 I.A. 6255/2016 I.A. 9015/2016 I.A. 12846/2016 I.A. 17643/2018 I.A. 2941/2019 I.A. 3008/2019 I.A. 11480/2019 I.A. 11544/2019 In O.M.P.(I) (COMM.)-95/2016 (Disposed off case) WITH O.M.P.(I) (COMM.) 107/2016 O.M.P.(I) (COMM.) 186/2016 O.M.P.(I) (COMM.) 105/2016	VIOM NETWORKS LIMITED V/s VIDEOCON TELECOMMUNICATIONS LIMITED & ANR.	PRAMOD KUMAR SINGH, ANIRUDH DAS, J. SAGAR ASSOCIATES, SHIKHA SARIN, YASHVARDHAN	

27	I.A. 8038/2016 I.A. 9016/2016 I.A. 14080/2016 In O.M.P.(I) (COMM.)- 105/2016 (Disposed off case)	TOWER VISION INDIA PRIVATE LIMITED V/s VIDEOCON TELECOMMUNICATIONS LIMITED	RAKSHIT AKSHAY JHA, TINE ELIZABETH ABRAHAM, VISHAL SAGAR, VISHAL SAGAR, YASHVARDHAN	
28	I.A. 9017/2016 In O.M.P.(I) (COMM.)- 107/2016 (Disposed off case)	ATC TELECOM TOWER CORPORATION PVT. LTD. V/s VIDEOCON TELECOMMUNICATION LTD.	RAKSHIT AKSHAY JHA, J. SAGAR ASSOCIATES, DEVENDER SINGH	
29	I.A. 9018/2016 I.A. 13882/2016 In O.M.P.(I) (COMM.)- 186/2016 (Disposed off case)	INDUS TOWERS V/s VIDEOCON TELECOMMUNICATIONS LIMITED FORMERLY KNOWN AS DATACOM SOLUTIONS LTD.	RAKSHIT AKSHAY JHA, KOCHHAR & CO., SHIKHA SARIN	
30	CS(OS)-369/2021 I.A. 9844/2021 I.A. 806/2024	HARINDER SINGH V/s HARDEV SINGH & ANR.	RUCHIRA GUPTA, NIKHIL MEHRA, JASPREET SINGH RAI	AT 4 P.M.
31	O.M.P. (COMM)- 168/2016	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s BSCPL INFRASTRUCTURE LIMITED	AJAY KUMAR JHA, ANKUR MITTAL	AT 2.30 P.M.

PART-HEARD MATTERS

32	C.O. (COMM.IPD- TM)-689/2022 WITH CS(COMM) 267/2022 CS(COMM) 214/2023 CS(COMM) 603/2019 CS(COMM) 654/2019	MR DHANANJAY RATHI V/s RATHI RESEARCH CENTRE & ORS	KAPIL WADHWA, RUPIN BAHL	
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33	CS(COMM)- 603/2019 CCP(O) 73/2019 I.A. 15128/2019 I.A. 260/2020 I.A. 1132/2020 I.A. 1269/2020 I.A. 2276/2020 I.A. 4184/2020	MR. ANIL RATHI V/s SANJOG STEELS PVT. LTD. & ORS.	PRITIKA KOHLI, SUBASH CHAWLA, DIVA ARORA, PRITIKA KOHLI (FIDUS LAW CHAMBERS), SHARANJIT SINGH WADHWA, DHRUV SURANA, SAGAR CHANDRA, DIVYA ARORA MENON, SUBHASH CHAWLA	
34	CS(COMM)- 654/2019 I.A. 16992/2019 I.A. 7410/2020 I.A. 7439/2020 I.A. 11421/2020 I.A. 12173/2020 CRL.M.A. 16546/2020 I.A. 12563/2021 I.A. 2944/2022 I.A. 9535/2022 I.A. 9536/2022 I.A. 16417/2022 I.A. 1620/2023	MR. ANIL RATHI V/s SHRI SHARMA STEELTECH (INDIA) PVT. LTD. & ORS.	SUBHASH CHAWLA, ARJUN SANJAY, SIDDHARTH SHAUNAK, SANJAY S CHHABRA, MANISH SHARMA, SAGAR CHANDRA, SAGAR CHANDRA, SUBHASH CHAWLA	
35	CS(COMM)- 267/2022 I.A. 9368/2022 I.A. 10366/2022 I.A. 11562/2022 I.A. 17890/2022 I.A. 13832/2023 I.A. 7470/2024	MR. DHANANJAY RATHI V/s SHREE VASU STEELS PRIVATE LIMITED & ORS.	ANGAD MEHTA, ASHISH CHOUDHURY, VIVEK PRASAD GUPTA, GAURAV BAHL, KAPIL WADHWA, RUPIN BAHL, GAURAV BAHL, KAPIL WADHWA	
36	CS(COMM)- 214/2023 I.A. 6751/2023 I.A. 18096/2023 I.A. 2029/2024	DHANANJAY RATHI V/s SHAMLI STEELS PVT LTD & ORS.	ASHISH CHOUDHURY, KAPIL WADHWA, RUPIN BAHL, ASHISH CHOUDHURY	

COURT NO. 46 (OS-A)
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDNACE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
1	O.M.P. (COMM)- 523/2023	TECHNOCRATS ADVISORY SERVICES PRIVATE LIMITED V/s UNION OF INDIA THROUGH MINISTRY OF ROAD TRANSPORT AND HIGHWAYS	SARTHAK ADVOCATES & SOLICITORS	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
2	CS(COMM)- 885/2022 I.A. 21677/2022 I.A. 21679/2022 I.A. 10642/2023	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED V/s ACHAL INFRASTRUCTURE PRIVATE LIMITED & ORS.	ANUJ KUMAR CHAUHAN, KOCHHAR & CO., ANANT GAUTAM	Evidence Status:-(P)
3	I.A. 3075/2023 In CS(OS)- 3121/2011 (Disposed off case)	SUJAN MOHINDER CHARITABLE TRUST AND ANOTHER V/s MOHINDER KAUR AND OTHERS	SUNIL DUTT DIXIT, LAKSHAY LAROIYA, SIDDHARTH BAMBHA, JAGDEEP SINGH LAMBA, S.N.GUPTA,	

			MANDEEP S VINAIK, LUTHRA & LUTHRA, CHETAN LOKUR, PRASHANT MEHTA, BROSIS, MOHIT CHAUDHARY, GAURAV, SONAM SHARMA, ANISH DAYAL, LEGALERIA LAW OFFICES, SNG & PARTNERS, SWATY SINGH MALIK, ARJUN GADHOKE, DEBASISH MOITRA, VIKRAM PRADEEP, M SUFIAN SIDDIQI, KAPIL KHER, PAYAL CHAWLA	
4	I.A. 3077/2023 In CS(OS)- 558/2014 (Disposed off case)	MANINDER SINGH MAKER AND ORS V/s AJIT SINGH MAKER AND ORS	AKSHAY CHANDRA, ANKIT JAIN, SHREY CHATHLY, JITENDAR SINGH, LAKSHAY LAROIYA, SIDDHARTH BAMBHA, JAGDEEP SINGH LAMBA, SIDDHARTH BAMBHA, AADITYA VIJAY KUMAR, PAYAL CHAWLA, BROSIS BARRISTERS LAW FIRM, GAURAV, KAJAL CHANDRA, RAGHU TANDON, ANISH DAYAL, BIPIN BEHARI, MR. SIDDHARTH VAID, PEEYOOSH KALRA, PROSENJEET BANERJEE, UDAY PRATAP SINGH,	

			PRATYUSH MIGLANI, LEGALERIA LAW OFFICES, SWATY SINGH MALIK, SUDARSHAN RANJAN, G D MISHRA, DEBASISH MOITRA, VIKRAM PRADEEP, M SUFIAN SIDDIQUI, PRASHANT MEHTA, PAYAL CHAWLA	
5	CS(OS)-535/2022 I.A. 9613/2023	MRS TEJINDER KHOSLA & ANR. V/s MRS SUKHWANT KAUR & ANR.	NISHANT SHOKEEN, ANUBHA GOEL, ANUBHA GOEL	
6	CS(OS)-791/2023 I.A. 23775/2023 I.A. 7174/2024 I.A. 7521/2024	HARISH AGRAWAL V/s ASHWANI AGRAWAL & ORS.	HARRY CHHIBBER, ASHOK KUMAR GARG, HARRY CHHIBBER	Evidence Status:-(P)
7	CS(OS)-863/2023 I.A. 26031/2023 I.A. 5366/2024 I.A. 7031/2024	PANKAJ GOEL V/s BHAVNA RASTOGI	RUCHIKA RATHI, SANDEEP GAUR, RUCHIKA RATHI	
8	CS(OS)-236/2024 I.A. 6533/2024 I.A. 6534/2024 I.A. 6535/2024 I.A. 6536/2024	JAI ANANT DEHADRAI V/s MAHUA MOITRA & ORS.	SAMUDRA SARANGI, MUKESH SHARMA	Evidence Status:-(P)
9	EX.P.-342/2008 EX.APPL.(OS) 89/2013 EX.APPL.(OS) 90/2013	BHARAT HEAVY ELECTRICALS V/s MIDEAST INTEGRATED STEELS	PAWAN NARANG, PUSKAL GOGOI, A.K. ROY	
10	EX.P.-49/2016 EX.APPL.(OS) 480/2016 EX.APPL.(OS) 56/2017 EX.APPL.(OS) 116/2019	SATISH KUMAR MALHOTRA & ORS V/s BIR INDER MALHOTRA THROUGH LEGAL REPRESENTATIVE MOHINI KOHLI	RAJESH CHHETRI, ANISHA UPADHYAY, ADIT SUBRAMANIAM PUJARI, RAJESH CHHETRI	

	EX.APPL.(OS) 77/2020 EX.APPL.(OS) 83/2020 WITH OMP (ENF.) (COMM.) 216/2019			
11	OMP (ENF.) (COMM.)- 216/2019	BIR INDER MALHOTRA THROUGH LR MOHINI KOHLI V/s SATISH KUMAR MALHOTRA	RAJESH CHHETRI, ADIT SUBRAMANIAM PUJARI	
12	EX.P.-28/2020	UNION OF INDIA V/s ENGINEERING PROJECTS (INDIA) LTD.	UDAIBIR SINGH KOCHAR, AKSHAY MAKHIJA	
13	O.M.P. (COMM)- 292/2019 WITH OMP (ENF.) (COMM.) 209/2019	UNION OF INDIA V/s NCC LIMITED	PRIYA KUMAR, TEJAS CHHABRA, SHIVA LAKSHMI, GAURAV ROHILLA	
14	OMP (ENF.) (COMM.)- 209/2019 EX.APPL.(OS) 941/2019 O.A. 77/2022 EX.APPL.(OS) 3096/2022 EX.APPL.(OS) 3825/2022	NCC LTD (FORMERLY KNOWN AS NAGARJUNA CONSTRUCTION COMPANY LIMITED) V/s UNION OF INDIA	TEJAS CHHABRA, RAKESH KUMAR	
15	O.M.P. (COMM)- 344/2023 I.A. 16863/2023 I.A. 16865/2023	DHARA RAIL PROJECTS PVT. LTD V/s UNION OF INDIA	NIDHI RAMAN, MADHUMITA BHATTACHARJEE	
16	O.M.P. (COMM)- 517/2023	VRS NATARAJAN V/s OYO HOTELS AND HOMES PVT LTD	SHASHANK SHEKHAR	

17	I.A. 7065/2024 In O.M.P.(I) (COMM.)-87/2024 (Disposed off case)	GURUVAYOOR INFRASTRUCTURE PRIVATE LIMITED V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	ARJUN SYAL	
18	OMP (ENF.) (COMM.)- 140/2019 EX.APPL.(OS) 216/2020 REVIEW PET. 83/2023 EX.APPL.(OS) 322/2023 EX.APPL.(OS) 770/2023 EX.APPL.(OS) 386/2024	HIMGIRI REALTORS PVT LTD V/s M/S DELHI CHEMICAL AND PHARMACEUTICAL WORKS PVT LTD. & ORS.	SANDEEP CHOUDHARY, VAIBHAV MISHRA, SUNIL VERMA, AMIT KUMAR, ADITI MOHAN, RAKSHITH SRIVASTAVA, RAKSHITH SRIVASTAVA, TANUJ GULATI, VARUN MAHESHWARI	
19	OMP (ENF.) (COMM.)- 174/2019 EX.APPL.(OS) 3200/2022 EX.APPL.(OS) 951/2023 WITH OMP (ENF.) (COMM.) 175/2019	BHAYANA BUILDERS PVT. LTD. V/s CHINTELS INDIA LTD.	HARSHAVARDHAN KOTLA, KARANJAWALA & CO	
20	OMP (ENF.) (COMM.)- 175/2019 EX.APPL.(OS) 3201/2022 EX.APPL.(OS) 950/2023	BHAYANA BUILDERS PVT. LTD. V/s CHINTELS INDIA LTD.	HARSHAVARDHAN KOTLA, KARANJAWALA & CO	

COURT NO. 47 (OS-D)**HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI****NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO**cmvijaypal.dhc@gov.in**CLICK HERE TO JOIN VC**<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt13>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-533/2022	M/S. DHANLAXMI SALES CORPORATION V/s BOSTON SCIENTIFIC INDIA PVT LTD	SACHIN SHANMUKHAM PUJARI, VIJAY KARI SINGH	
2	ARB.P.-1077/2023	M/S SATYA MICROCAPITAL LIMITED V/s GEEKLURN EDUTECH SERVICE PVT LTD	ASHISH KUMAR SINGH	
3	ARB.P.-1120/2023	IBOSS TECH SOLUTIONS PRIVATE LIMITED V/s PODDAR TYRES LIMITED	GAURI PURI, SARVESH BHARDWAJ	
4	ARB.P.-1350/2023 I.A. 25573/2023	FIMER INDIA PRIVATE LIMITED V/s M/S CHEMITECH CONSTRUCTIONS PRIVATE LIMITED AND ORS.	ASHWINI KUMAR	
5	CS(COMM)-517/2020 I.A. 10929/2020 I.A. 2070/2021 CRL.M.A. 2125/2021 I.A. 4015/2021 I.A. 4017/2021 I.A. 21410/2022 I.A. 2076/2023	M/S. BROTHER PROPERTIES PVT. LTD. V/s M/S. KALEVA WORLD	HARSHIT AGARWAL, KAMAL KUMAR, RAHUL CHAUDHRY, KAMAL KUMAR, RAHUL CHAUDHRY	

6	I.A. 7306/2024 In CS(COMM)- 259/2023	PANKAJ VERMA & ANR. V/s AVINASH PAHWA & ORS.	SUMIT AHUJA, SAURABH DEV KARAN SINGH, SUMIT AHUJA	
7	CS(COMM)- 436/2023 I.A. 11603/2023 I.A. 11604/2023 I.A. 11605/2023 I.A. 11606/2023 I.A. 11607/2023	ULIKE HOSPITALITY (INDIA) PVT. LTD. V/s RAJIV MOTORS PVT. LTD. & ORS.	RAVI SEHGAL	
8	CS(OS)-549/2021 I.A. 13976/2021 I.A. 15279/2021 I.A. 15281/2021	PORTO EMPORIOS SHIPPING INC V/s INDIAN OIL CORPORATION LIMITEDR & ANR.	MANMEET ARORA, ARVIND KUMAR GUPTA, MANMEET ARORA	
9	CS(OS)-152/2022 I.A. 4104/2022 I.A. 5840/2022 I.A. 11353/2022	HARJAS SINGH SAWHNEY MINOR THROUGH FATHER & ANR. V/s JYOTI SHARMA & ORS.	KULDEEP MANSUKHANI, BHARAT MALHOTRA, PARMINDER SINGH GOINDI, KULDEEP MANSUKHANI, LEXPRO	
10	CS(OS)-184/2023 I.A. 5351/2023 I.A. 9411/2023 I.A. 18391/2023	ABHINAV KUMAR V/s SANJEEV KUMAR AND SONS (HUF) AND ANR.	GAURAV GARG, T.N.DURGA PRASAD	
11	CS(OS)-526/2023 I.A. 16470/2023 I.A. 16471/2023 I.A. 16764/2023 I.A. 22185/2023	VIJAY GOEL & ORS. V/s JANTA ADARSH SHIKSHA SANSTHAN & ORS.	MOHIT GUPTA, ANKIT AGARWAL, MOHIT GUPTA	
12	CS(OS)-843/2023 I.A. 25468/2023 CCP(O) 13/2024 I.A. 162/2024 I.A. 5602/2024 I.A. 5603/2024	RAM DEV GUPTA V/s MUNISH ARORA & ANR.	PRASHANT KATARA, ARVIND KUMAR GUPTA	

13	EX.P.-98/1998 EX.APPL.(OS) 285/2019 EX.APPL.(OS) 715/2019 EX.APPL.(OS) 716/2019 EX.APPL.(OS) 718/2019 EX.APPL.(OS) 289/2020 EX.APPL.(OS) 1350/2021 EX.APPL.(OS) 3331/2022 EX.APPL.(OS) 1031/2023	MUKESH KUMAR- DECEASED THROUGH LRS. V/s NRI FINANCIAL SERVICES LTD. & ANR.	AMAN MEHTA, SANJAY KUMAR PATHAK, MR. VIKRAM JAITLEY, MR. SANDEEP SHARMA, MR. VIJAY KISHAN, SUNIL KUMAR JHA, AMAN MEHTA	Evidence Status:-(C)
14	O.M.P. (COMM)- 168/2020 I.A. 12126/2014	SURENDER PAL SINGH V/s HINDUSTAN PETROLEUM CORPORATION LTD	MANISHA SINGH, MOHIT KUMAR, C.S.PARASHER, AMIT BANSAL	
15	O.M.P. (COMM)- 204/2020 WITH OMP (ENF.) (COMM.) 165/2017	GAIL(INDIA) LTD. V/s M/S S.M. TELESYS LTD.	VIKAS MEHTA, NISHI, S S RAY, DEBASISH MOITRA	
16	OMP (ENF.) (COMM.)- 165/2017 I.A. 15502/2017	M/S S.M. TELESYS LTD V/s GAIL (INDIA) LTD.	VIKAS MEHTA, DEBASISH MOITRA	
17	O.M.P. (COMM)- 578/2020 I.A. 388/2023	BHARAT BROADBAD NETWORK LIMITED V/s AKSH OPTIFIBRE LTD	K&T LAW OFFICES, NIKHILESH KRISHNAN	
18	O.M.P. (COMM)- 196/2021 I.A. 8445/2021 WITH O.M.P. (COMM) 234/2021	UNION OF INDIA V/s M/S PRAGATI CONSTRUCTION CONSULTANTS	RAJAN SABHARWAL, RAJAN SABHARWAL	

19	O.M.P. (COMM)- 234/2021	PRAGATI CONSTRUCTION CONSULTANTS V/s UNION OF INDIA	VIVEKANAND	
20	O.M.P. (COMM)- 225/2023 I.A. 12008/2023	UNION OF INDIA AND ANOTHER V/s CXL TITON ELECTRONICS PVT LTD	RUCHIR MISHRA	
21	O.M.P.(I) (COMM.)- 316/2023	ADITYA BIRLA FINANCE V/s ADI LAKSHMI TRADERS AND ORS.	MAHIP DATTA PARASHAR	
22	TEST.CAS.- 35/2023	MADHU SARIN V/s STATE OF NCT OF DELHI & ANR.	AVINASH TRIPATHI, PALAK NENWANI	
23	O.M.P. (COMM)- 34/2021 CCP(O) 57/2022	SCAN BIOTECH LIMITED V/s AHLCON PARENTERALS INDIA LIMITED	SANJEEV JAIN, AJAY VERMA, DR. BIRANCHI KUMAR DASH	AT 3:30 P.M.

FOR HEARING/DIRECTIONS

24	I.A. 25596/2023 In TEST.CAS.- 43/2005	DR. SRI KRISHAN V/s STATE & ANR	J.R. MATHUR, B K SOOD, DEVENDER MOHNA, MALEEP SHIDHU, B.K SOOD, SANJEEV MAHAJAN, SIDDHARTH SUNIL, ISHAN SANGHI, KAJAL CHANDRA, ISHAN SANGHI	Evidence Status:-(C)
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COURT NO. 45 (OS-I)**HON'BLE MR. JUSTICE SANJEEV NARULA**

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NOTE: PART HEARD MATTERS SHALL BE TAKEN UP FOR HEARING AT 3.30. P.M.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO cmnandansingh.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)-439/2022	KROLL INFORMATION ASSURANCE,LLC V/s THE CONTROLLER GENERAL OF PATENTS, DESIGNS AND TRADEMARKS AND ORS	ROHIT RANGI, PIYUSH BERIWAL, RITUSHKA NEGI	
2	C.A.(COMM.IPD-PAT)-440/2022	VANOCUR REFRACTORIES, LLC V/s ASSISTANT CONTROLLER OF PATENTS AND DESIGNS	ARCHANA SHANKER	
3	C.A.(COMM.IPD-TM)-11/2023	KENT FANS AND ELECTRICALS PVT LTD V/s REGISTRAR OF TRADE MARKS & ANR.	ANKUR SANGAL, NAVEEN NAGARJUNA	
4	C.A.(COMM.IPD-TM)-14/2023	TERMO ISI SISTEMLERI TICARET VE SANAYI ANONIM SIRKETI V/s REGISTRAR OF TRADE MARKS	NASEEM	
5	C.O. (COMM.IPD-TM)-25/2022 WITH C.O.(COMM.IPD-CR) 810/2022 C.O.(COMM.IPD-CR) 767/2022 CS(COMM) 63/2018	AMBIKA INDUSTRIAL CORPORATION V/s AMBIKA EXPORTS PVT LTD.	SANJEEV KUMAR SINGH, SHAILEN BHATIA, S.S.MAHATTA	

6	CS(COMM)-63/2018 I.A. 8276/2008 I.A. 14/2019	M/S AMBIKA INDUSTRIAL CORPORATION V/s M/S AMBIKA EXPORTS PRIVATE LIMITED	SHAILEN BHATIA, SANJEEV SINGH	
7	C.O.(COMM.IPD-CR)-767/2022 I.A. 16769/2023	AMBIKA EXPORTS (P) LTD V/s AMBIKA INDUSTRIAL CORPORATION AND ANR	SANJEEV KUMAR SINGH, SHAILEN BHATIA, SHAILEN BHATIA	
8	C.O.(COMM.IPD-CR)-810/2022	AMBIKA EXPORTS (P) LTD V/s AMBIKA INDUSTRIAL CORPORATION	SHAILEN BHATIA, SANJEEV KUMAR SINGH, SHAILEN BHATIA	
9	C.O. (COMM.IPD-TM)-211/2023	MR SANJEEV JUNEJA V/s MR IMAAMUDDIN KHAN AND ANR	ATUL AGARWAL, VINDHYA S MANI	
10	C.O.(COMM.IPD-CR)-822/2022	M/S BABA VISHWAKARMA ENGINEERING COMPANY (P) LTD V/s SHRI BHAUSAHEB BAPURAI NIKAM C/O ULKA INDUSTRIES LTD	DR N.K KHETARPAL	Evidence Status:-(P)
11	CS(COMM)-466/2016 CCP(O) 38/2016 CCP(O) 39/2016 I.A. 5535/2016 I.A. 9840/2019 I.A. 16395/2019 I.A. 10961/2023 I.A. 22915/2023	EXPLORERS TRAVELS AND TOURS PRIVATE LIMITED V/s MERRIFIC TRAVEL AND EVENTS LLP AND OTHERS	WADHWA LAW CHAMBERS, NANCY ROY, VEDANTA VARMA, ABHISHEK KUMAR, SHYAM KUMAR, RAHUL BHATIA, ADITYA BHARECH, LUTHRA & LUTHRA, KRED JURE, VINAY P TRIPATHI, WADHWA LAW, SONAL SARDA, KUMAR VAIBHAW, PRANAY SARKAR, AKASH SACHAN,	

			SANJEEV SARASWAT/ ADITYA TIWARI/ NITIN GUPTA, SANJEEV SARASWAT, PRANAY SARKAR	
12	CS(COMM)- 605/2016 I.A. 9327/2020	DOW INTERNATIONAL TECHNOLOGY CORPORATION & ORS V/s ELIXIR TRADING PVT LTD	SHIRAZ PATODIA, RAJNEESH CHOPRA, SHIRAZ PATODIA, C & C ASSOCIATES, DUA ASSOCIATES	
13	CS(COMM)- 520/2019 I.A. 13048/2019 I.A. 288/2020	TULSYAN RICE MILL PVT. LTD. V/s R.R. ENTERPRISES & ORS.	SAUD KHAN, VIVEK SINGH, PRASHANT MENDIRATTA	
14	CS(COMM)- 266/2020 I.A. 5910/2020 CC(COMM) 4/2022	STERLITE TECHNOLOGIES LIMITED V/s HENGTONG OPTIC - ELECTRIC INDIA PVT. LTD. & ORS.	ROHIT RANGI, RIDHIE BAJAJ, IN COMPLIANCE OF ORDER	
15	CS(COMM)- 429/2020 I.A. 9105/2020	ABBOTT HEALTHCARE PRIVATE LIMITED V/s APPLE HEALTH CARE	JASPREET SINGH KAPUR, SHASHI PRATAP OJHA	
16	CS(COMM)- 433/2020 I.A. 9128/2020	ABBOTT HEALTHCARE PRIVATE LIMITED V/s INAVARS BIOLOGICAL INC & ANR.	JASPREET SINGH KAPUR, SHASHI PRATAP OJHA	
17	CS(COMM)- 513/2020	FLAMAGAS, S.A. & ANR. V/s GURBACHAN SINGH & ANR.	SAMIK MUKHERJEE, VARUN KHANNA, HERINDER KAUR BRAR	
18	CS(COMM)- 360/2022	RED BULL AG V/s AKC (PVT.) LIMITED & ORS.	HEMANT DASWANI, NAQEEB NAWAB	Evidence Status:-(P)

19	CS(COMM)- 393/2022 CRL.M.A. 12694/2022 I.A. 612/2023 I.A. 615/2023 I.A. 669/2023 I.A. 5119/2023 CRL.M.A. 6793/2023 I.A. 24455/2023	METIS LEARNING SOLUTIONS PRIVATE LIMITED V/s FLIPKART INDIA PRIVATE LIMITED & ORS.	ZEHRA KHAN, TARUN SHARMA, SACHIN, NAMAN TANDON, J. SAGAR ASSOCIATES, ZEHRA KHAN, TARUN SHARMA, SAUBHAGYA CHAURIHA	
20	CS(COMM)- 611/2022 I.A. 22839/2023	JK LAKSHMI CEMENT LIMITED V/s RAM BYASH YADAV, PROPREITOR OF VIKAS HARDWARE & ANR.	VARUN MITTAL, SUDHIR NAAGAR, NISHCHAL ANAND	Evidence Status:-(E)
21	CS(COMM)- 700/2022 I.A. 16482/2022	STAR INDIA PVT LTD & ANR. V/s SERIALGHAR.ME & ORS.	LAKSHMI KRUTTIKA VIJAY, ANURAG JAIN, ANGAD SINGH MAKKAR	Evidence Status:-(P)
22	CS(COMM)- 801/2022 I.A. 19050/2022	M/S JAQUAR AND COMPANY PVT. LTD. V/s USHAHINGORANI TRADING AS UTTARANSH PUMPS INDUSTRIES	GAGAN KUMAR, SHIVENDRA PRATAP SINGH	
23	I.A. 10709/2023 In CS(COMM)- 854/2022	ATOMBERG TECHNOLOGIES PRIVATE LIMITED V/s MR. KUNHIMOIDEEN KAZHUNGUMTHOTTATHIL	ALJO K JOSEPH, BIKASH GHORAI, RAHUL MARATHA	Evidence Status:-(P)
24	CS(COMM)- 720/2023 I.A. 20046/2023 I.A. 20047/2023	JAPAN PATENT OFFICE V/s MS. A2Z GLASS AND GLAZING CO. & ORS.	NAKS & PARTNERS, DHRUV ANAND	Evidence Status:-(P)
25	CS(COMM)- 728/2023 I.A. 20158/2023	BRITANNIA INDUSTRIES LIMITED V/s AMAR BISCUIT PRIVATE LIMITED & ORS.	SAGAR CHANDRA	Evidence Status:-(P)

26	CS(COMM)- 751/2023 I.A. 20754/2023 I.A. 20755/2023	RAJIV MUKUL & ANR. V/s GOUTAM CHAND	SIDDHARTH BAMBHA	
27	CS(COMM)- 753/2023 I.A. 20771/2023 I.A. 20772/2023	MANKIND PHARMA LIMITED V/s ACCULIFE PHARMACEUTICALS PRIVATE LIMITED & ANR.	MAHESH PRAKASH SHINDE, HEMANT DASWANI	
28	CS(COMM)- 863/2023 I.A. 24144/2023 I.A. 5710/2024 I.A. 6483/2024 I.A. 7037/2024	ALKEM LABORATORIES LTD V/s MEDOX LIFESCIENCES & ORS.	SAHIL KAKKAR, SAGAR CHANDRA	
29	CS(COMM)- 888/2023 I.A. 25107/2023 I.A. 25108/2023	THE RITZ HOTEL LIMITED & ANR. V/s T SATYANARAYANA	TASNEEM AZIZ AHMADI, SIDDHANT CHAMOLA	
30	OA-1/2022	HEAD SPORT GMBH V/s THE REGISTRAR OF TRADE MARKS AND ANR.	VIKRAMJEET, VISHAL PATEL, ANJU AGRAWAL	
31	W.P.(C)-IPD- 35/2022 CM 145/2022	M/S AMBIKA INDUSTRIAL CORPORATION V/s THE REGISTRAR OF TRADE MARKS & ANR.	SANJEEV KUMAR SINGH	

PART-HEARD MATTERS

32	C.O. (COMM.IPD- TM)-355/2021 WITH C.O. (COMM.IPD-TM) 455/2022 CS(COMM) 207/2023	INDER RAJ SAHNI PROPRIETOR M/S SAHNI COSMETICS V/s NEHA HERBALS PVT. LTD. AND ANR.	M K MIGLANI	
33	C.O. (COMM.IPD- TM)-455/2022	INDER RAJ SAHNI M/S SAHNI COSMETICS, 4650, GALI MOHAR SINGH JAT, PAHARI DHIRAJ, DELHI V/s VIKAS GUPTA, 5240, KOLHAPUR HOUSE, KAMLA NAGAR, DELHI	M., K MIGLANI	

34	CS(COMM)- 207/2023	VIKAS GUPTA AND ANR V/s M/S SAHNI COSMETICS	MAHESH KUMAR MIGLANI, SACHIN GUPTA, AS PER CO (COMM.IPD.TM) 355/2021 ORDER DT. 22.03.2023, THE SUIT CS(COMM) 1833/2019 PENDING WITH MS. NISHA SAXENA, DIST JUDGE (COMM COURT)-04 TIS HAZARI IS TRANSFERED TO DHC	
35	CS(COMM)- 1550/2016 I.A. 10863/2020	LA CHEMISE LACOSTE & ANR. V/s CROCODILE INTERNATIONAL PTE LTD.	SHIKHA SACHDEV, P.ANAND, CHITANJALI DUGGAL, CHANDER M LALL, ABHISHEK KOTNALA	Evidence Status:-(C)
36	CS(COMM)- 229/2023 I.A. 7306/2023 I.A. 3085/2024 I.A. 3114/2024	DONGGUAN HUALI INDUSTRIES CO. LTD. V/s ANAND AGGARWAL AND ORS.	ABHISHEK CHANDRA MISHRA, DHRUV SURANA, YOGESH GOEL, ASHISH CHOUDHURY, YOGESH GOEL, DHRUV SURANA	

COURT NO. 48 (OS-C)
HON'BLE MR. JUSTICE JASMEET SINGH

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-174/2023 I.A. 19455/2023	MS PVR LIMITED V/s MS PKS BUILDMART PRIVATE LIMITED	RAJEEV SOOD, MANVI SAKSENA	
2	ARB.P.-76/2024 I.A. 1481/2024	MRS. PRABHA MANDAL V/s WTC, NOIDA DEVELOPMENT COMPANY PVT. LTD. & ANR.	UTKARSH SINGH	
3	ARB.P.-111/2024	NIRMAL KUMAR V/s DINESH KUMAR & ORS.	VINAM GUPTA	
PART-HEARD MATTERS				
4	ARB.P.-853/2023 I.A. 20643/2023	VEDANTA LIMITED V/s GUJARAT STATE PETROLEUM CORPORATION LTD.	SULABH REWARI	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
5	O.M.P. (T) (COMM.)- 29/2023	YVES SAINT LAURENT V/s BROMPTON LIFESTYLE BRANDS PRIVATE LIMITED & ANR.	KHAITAN & CO.	

6	CS(COMM)-458/2022 I.A. 16235/2022 I.A. 4745/2023 I.A. 4746/2023	M/S TODAY REALTY PRIVATE LIMITED AND ANR. V/s GUNVEEN SINGH	DEEPAK ACHARYA, DAMINI CHAWLA, LAKSHAY JOSHI	
7	CS(COMM)-65/2024 I.A. 1745/2024	JASBIR SINGH PARMAR V/s JITENDER PARMAR & ORS.	SHANTANU BHARDWAJ, NEEL KUMAR	
8	CS(OS)-331/2023 I.A. 10162/2023 I.A. 11565/2023 I.A. 12631/2023 I.A. 12915/2023 I.A. 16241/2023 I.A. 16263/2023 I.A. 20502/2023 I.A. 20981/2023 I.A. 24739/2023 I.A. 25782/2023 I.A. 311/2024	MATLOOB AHMAD & ANR. V/s INDIAN ISLAMIC CULTURAL CENTRE & ORS.	MOHD AMANULAH, JAVED AHMAD, PRAVEEN KUMAR, JAVED AHMAD, MOHD AMANULAH, MAROOF AHMAD, ANSHU DAVAR	
9	CS(OS)-405/2023 I.A. 12037/2023 I.A. 14185/2023 I.A. 19965/2023	KASHVI KHANNA AND OTHERS V/s TILAK RAJ KHANNA & ANR.	SANYAM KHETARPAL, SHIV CHOPRA, DARPAN KM, SANYAM KHETARPAL	
10	CS(OS)-831/2023 I.A. 25156/2023 I.A. 7106/2024 I.A. 7127/2024 I.A. 7128/2024	XXX V/s FACEBOOK LLC & ORS.	POOVAYYA & CO., TEJAS KARIA, VIPIN NAIR, ATUL NAGARAJAN	
11	CS(OS)-162/2024 I.A. 4532/2024 I.A. 4535/2024	SAURABH NANDA & ANR. V/s VIMAL ARORA	RAHUL KUMAR	
12	EX.P.-27/2021 EX.APPL.(OS) 1385/2023 EX.APPL.(OS) 1386/2023 WITH EX.P. 29/2021 EX.P. 30/2021	LEO ISPAT LIMITED V/s ARIHANT ENGINEERING INDUSTRIES & ORS.	BHARAT MALHOTRA, GOVIND K RISHI, AMAN VACHHER, ANUJA PETHIA, S S WANI, ANUJA PETHIA	

13	EX.P.-29/2021 EX.APPL.(OS) 1387/2023 EX.APPL.(OS) 1388/2023	LEO INFRACAPITAL LIMITED V/s M/S. ARIHANT MECHANICAL INDUSTRIES & ORS.	BHARAT MALHOTRA, GOVIND K RISHI, AMAN VACHHER, ANUJA PETHIA, SS WANI, ANUJA PETHIA	
14	EX.P.-30/2021 EX.APPL.(OS) 1383/2023 EX.APPL.(OS) 1384/2023	LEO INFRACAPITAL LIMITED V/s M/S. ARIHANT ENGINEERING INDUSTRIES & ORS.	BHARAT MALHOTRA, GOVIND K RISHI, AMAN VACHHER, ANUJA PETHIA, SS WANI, ANUJA PETHIA	
15	EX.P.-68/2022 EX.APPL.(OS) 3258/2022 EX.APPL.(OS) 3259/2022	VERSATILE COMMOTRADE PRIVATE TLMLTED V/s SHRI KARAN SINGH	NIKHILESH KRISHNAN, ANAND, NIKHILESH KRISHNAN	
16	EX.P.-102/2022 EX.APPL.(OS) 807/2023 EX.APPL.(OS) 83/2024	UMA HADA V/s MR. SUNIL GUPTA	VIJAY TANGRI, ADITYA MALHOTRA, VIJAY TANGRI	
17	EX.P.-29/2023 EX.APPL.(OS) 540/2023 EX.APPL.(OS) 541/2023 EX.APPL.(OS) 542/2023 EX.APPL.(OS) 544/2023 EX.APPL.(OS) 766/2023	KHAS FOODS PRIVATE LIMITED V/s GREENFLOW INTERNATIONAL LLC & ORS.	KETAN MADAN	
18	EX.P.-36/2023 EX.APPL.(OS) 1389/2023 EX.APPL.(OS) 1650/2023 EX.APPL.(OS) 249/2024	SURAJ PRAKASH SETH V/s ASHOK KUMAR SETH	PIYUSH CHANDEL, PUNEET SAINI, PUJA DEWAN, DEEPAK DEWAN	

19	EX.P.-45/2023	ROHIT SACHDEVA V/s DINESH KUMAR SACHDEVA & ANR.	SANJAY DEWAN, FANISH KUMAR JAIN	
20	EX.P.-47/2023 EX.APPL.(OS) 247/2024	MS SONIA MEHLAWAT V/s SUNIL MEHLAWAT & ORS.	RISHABH KAPUR, NARESH K THANAI	
21	EX.P.-5/2024	ROHIT SACHDEVA & ANR. V/s DINESH KUMAR SACHDEVA	SANJAY DEWAN, FANISH KUMAR JAIN	
22	O.M.P. (COMM)- 408/2020 I.A. 3209/2020	HIRANMAYE ENERGY LIMITED (FORMERLY KNOWN AS INDIA POWER CORPORATION (HALDIA) LTD. V/s SCORPIO ENGINEERING PVT. LTD & ANR.	SATYAM, ANIRBAN BHATTACHARYA	
23	O.M.P. (COMM)- 249/2022 I.A. 9018/2022 WITH OMP (ENF.) (COMM.) 88/2022	TELECOMMUNICATION CONSULTANTS INDIA LIMITED V/s SAI SHARAN ENTERPRISES	NIKHILESH KRISHNAN, AMIT MEHARIA	
24	OMP (ENF.) (COMM.)-88/2022 EX.APPL.(OS) 2836/2022 WITH O.M.P. (COMM) 249/2022	SAI SHARAN ENTERPRISES V/s MS TELECOMMUNICATIONS CONSULTANTS INDIA LTD	NIKHILESH KRISHNAN, ANKUR GUPTA	
25	O.M.P. (COMM)- 269/2022 I.A. 10277/2022 I.A. 10278/2022 I.A. 10280/2022 I.A. 10285/2022	UNION OF INDIA V/s M/S RAMA CONTRACTOR	RUCHIR MISHRA	

26	O.M.P. (COMM)- 270/2022 I.A. 10286/2022 I.A. 3163/2023 I.A. 7500/2023	SU TOLL ROAD PRIVATE LIMITED V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	AGARWAL LAW ASSOCIATES, SANTOSH KUMAR KUMAR	
27	O.M.P. (COMM)- 292/2022 I.A. 10863/2022 I.A. 10867/2022	UNION OF INDIA THROUGH EXECUTIVE V/s M/S HINDUSTAN CONSTRUCTION COMPANY LTD	FAISAL SHERWANI, SATYAKAM	
28	O.M.P. (COMM)- 340/2022	NATRIP IMPLEMENTATION SOCIETY V/s MS KISTLER INSTRUMENTE AG	ABHINAV SHARMA	
29	O.M.P. (COMM)- 347/2022 I.A. 13225/2022	DELHI DEVELOPMENT AUTHORITY V/s M/S WINNER CONSTRUCTION PVT. LTD.	CHAND CHOPRA, KANIKA SINGH	
30	O.M.P. (COMM)- 401/2022 I.A. 15542/2022	MUNICIPAL CORPORATION OF DELHI V/s DAKSHIN DILLI SWACHH INITIATIVES PVT. LTD. & ANR.	AAKANKSHA BHOLA, ATTIN SHANKAR RASTOGI	
31	O.M.P.(EFA)(COMM.)- 9/2021	BANK OF BARODA V/s RED BEACON GENERAL TRADING L.L.C & ORS.	MOHIT CHUGH, ASHUTOSH KUMAR PANDEY	
32	O.M.P.(EFA)(COMM.)- 10/2021	BANK OF BARODA V/s AL RABIAH HEALTHCARE AND COSMETICS TRADING CO. LLC. & ORS.	ASHUTOSH KUMAR PANDEY	

33	O.M.P.(I) (COMM.)-301/2022 I.A. 17323/2022	M/S MEINHARDT AUSTRALIA PTY LTD V/s AIRPORT AUTHORITY OF INDIA & ORS.	SANDEEP S TIWARI	
34	OMP (ENF.) (COMM.)-11/2022 EX.APPL.(OS) 68/2022	POOJA FINLEASE LIMITED V/s SHRI RAJNISH KARKI	SIDDHARTH NATH, ARVIND KUAMR JADON	
35	OMP (ENF.) (COMM.)-66/2022 EX.APPL.(OS) 388/2022 EX.APPL.(OS) 3410/2022	MMTC LIMITED V/s GLITTER OVERSEAS & ORS.	SANTHOSH KRISHNAN, PRAVEEN KUMAR JAIN, SWETANK SHANTANU, SANTHOSH KRISHNAN	
36	OMP (ENF.) (COMM.)-84/2022	GAURAV ENTERPRISES V/s COMMISSIONER, TRANSPORT DEPARTMENT	TARKESHWAR NATH	
37	OMP (ENF.) (COMM.)-94/2022 EX.APPL.(OS) 2867/2022 EX.APPL.(OS) 2868/2022 EX.APPL.(OS) 1197/2023	SHIV KUMAR V/s AJAY KUMAR & ORS.	SANJEEV	
38	OMP (ENF.) (COMM.)-115/2022 EX.APPL.(OS) 466/2023	ELECTRONIC CORPORATION OF INDIA V/s DELHI TRANSPORT CORPORATION	RAHUL K DUBEY	
39	OMP (ENF.) (COMM.)-116/2022 EX.APPL.(OS) 803/2023	SEPCO ELECTRIC POWER CONSTRUCTION CORPORATION V/s GMR KAMALANGA ENERGY LIMITED	MANAV GILL, SUMEET KACHWAHA	

40	OMP (ENF.) (COMM.)-137/2022	GAWAR CONSTRUCTION LTD V/s GOVT OF NCT DELHI PWD	ARVIND CHAUDHARY	
41	OMP (ENF.) (COMM.)-152/2022 EX.APPL.(OS) 3291/2022 EX.APPL.(OS) 3292/2022 EX.APPL.(OS) 3293/2022 EX.APPL.(OS) 335/2023	FARIDABAD IMPLEMENTS PVT LTD V/s MYPREFERRED TRANSFORMATION AND HOSPITALITY PVT LTD & ANR.	K BHIMRAJ ACHARY, GIRIDHAR KUMAR THAKUR	
42	OMP (ENF.) (COMM.)-216/2022 EX.APPL.(OS) 3632/2022 WITH O.M.P. (COMM) 401/2022	DAKSHINN DILLI SWACHH INITIATIVES PVT. LIMITED & ANR. V/s MUNICIPAL CORPORATION OF DELHI	AAKANKSHA BHOLA	
43	OMP (ENF.) (COMM.)-54/2023 EX.APPL.(OS) 371/2023	STERLING AND WILSON PVT. LTD. V/s SHIV-VANI ENERGY LIMITED	SHRAVANTH SHANKER BHURAM, SANJEEV KUMAR TYAGI	
44	OMP (ENF.) (COMM.)-119/2023 EX.APPL.(OS) 752/2023 WITH OMP (ENF.) (COMM.) 120/2023	CHANDRASHEKHAR R KALE V/s ALCOTT TOWN PLANNERS PVT. LTD. & ANR.	ARCHIT KUMAR	
45	OMP (ENF.) (COMM.)-120/2023 EX.APPL.(OS) 754/2023	CHANDRASHEKHAR R KALE V/s ALCOTT TOWN PLANNERS PVT. LTD. & ANR.	ARCHIT KUMAR	
46	OMP (ENF.) (COMM.)-136/2023 EX.APPL.(OS) 228/2024 EX.APPL.(OS) 229/2024	KOPASTIN HOLDINGS LIMITED V/s UDAY BAHADUR	KAPIL ARORA	

47	OMP (ENF.) (COMM.)-181/2023 EX.APPL.(OS) 1177/2023	BCC DEVELOPERS AND PROMOTERS PVT. LTD. V/s UNION OF INDIA	RAHUL MALHOTRA	
48	OMP (ENF.) (COMM.)-227/2023 EX.APPL.(OS) 1532/2023 EX.APPL.(OS) 1533/2023 EX.APPL.(OS) 1607/2023 EX.APPL.(OS) 1631/2023	INDIABULLS HOUSING FINANCE LTD V/s M/S BLISS ABODE PVT. LTD. & ORS.	AGARWAL LAW ASSOCIATES, MEHUL PARTI	
49	OMP (ENF.) (COMM.)-228/2023 EX.APPL.(OS) 1534/2023 EX.APPL.(OS) 1535/2023 EX.APPL.(OS) 1606/2023 EX.APPL.(OS) 1686/2023 EX.APPL.(OS) 1733/2023	INDIABULLS HOUSING FINANCE LTD. V/s M/S IMAGINE HOMES PVT. LTD. & ORS.	AGARWAL LAW ASSOCIATES, MEHUL PARTI	
50	OMP (ENF.) (COMM.)-257/2023 EX.APPL.(OS) 1708/2023 EX.APPL.(OS) 1709/2023 EX.APPL.(OS) 1710/2023	INDIABULLS HOUSING FINANCE LTD. V/s M/S IMAGINE REALTY PVT. LTD. & ORS.	AGARWAL LAW ASSOCIATES	
51	OMP (ENF.) (COMM.)-7/2024 EX.APPL.(OS) 29/2024 EX.APPL.(OS) 30/2024	M/S. SHANTI DEVELOPERS V/s M/S TMB ELECTRONICS AND ORS	KARAN KUMAR, ANSHUL MITTAL	

COURT NO. 49 (OS-B)**HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA**

NOTE: FOR MOVING ADJOURNMENT SLIP ONLY PLEASE MAIL TO cmpankaj.dhc@gov.in OF COURT MASTER TO HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA

NOTE: "THE MATTERS OF FINALS SHALL BE TAKEN UP AT 2.15 P.M."

MEETING LINK:

<https://delhihighcourt.webex.com/meet/dhcecourtvc1>

MEETING NUMBER: 2512 399 8226

PASSWORD: 1234

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	REVIEW PET. 93/2024 In ARB.P.-1188/2023 (Disposed off case)	INDIA YAMAHA MOTOR PRIVATE LIMITED V/s GANESH PRASAD BEHERA	KNM & PARTNERS, LAW OFFICES	
2	ARB.P.-304/2024	SHRIRAM AUTOMALL INDIA LTD V/s ANKIT SINGH	RAVI SHANKAR GARG	
3	CS(COMM)-685/2019 I.A. 21028/2022 I.A. 21029/2022 WITH CS(COMM) 692/2019	GAIL (INDIA) LIMITED V/s BANK OF INDIA	ASHISH RANA, PUNEET TANEJA, NL GANAPATHI, AVS SUBRAMANYAM	
4	CS(COMM)-692/2019 I.A. 21018/2022 I.A. 21019/2022	GAIL (INDIA) LIMITED V/s BANK OF INDIA	ASHISH RANA, PUNEET TANEJA, NL GANAPATHI, A.V.S. SUBRAMAYAM	
5	CS(OS)-19/2010 CC 18/2010	KUNWAR S VISHAL V/s KOHLI REALTORS PVT LTD	DINESH GARG, RAJAT JOSEPH, DIYA KAPUR, SUMEET BATRA, AJAY GOSWAMI	

6	CS(OS)-76/2010 CCP(O) 95/2011 CCP(O) 125/2011 I.A. 7907/2012 I.A. 18365/2013 I.A. 7910/2019 I.A. 7911/2019 I.A. 12991/2019 I.A. 9709/2021 I.A. 11863/2021 I.A. 12631/2021 I.A. 13369/2022 I.A. 22135/2022 I.A. 15187/2023 I.A. 15910/2023 I.A. 7126/2024	KOHLI ONE HOUSING & DEVELOPMENT PVT LTD V/s C.S. AGARWAL AND OTHERS	CREDO, PARITOSH, SHAILEN BHATIA, UDIT ATUL KOKANTHANKAR, MOHIT GUPTA, VISHAL NAGPAL, VARUN NISCHAL, KNM & PARTNERS, LAW OFFICES, AJAY BATIL, SHAILESH SUMAN (CAVEATOR), MANKAKINI SHARMA, LALIT, ABHIAT, PRADEEP K MITTAL, ROHIT GANDHI, ADITYA VIKRAMSINGH CHAUHAN, BHARAT GUPTA, AMIT JAIN, SHAILEN BHATIA, NISTHA GUPTA	
7	CS(OS)-2304/2011 O.A. 81/2018 I.A. 9800/2018	KRISH INTERNATIONAL PVT LTD V/s BHUPINDER SINGH SAWHNEY	GURPREET SINGH, C & C, SATYA PAL SINGH	Evidence Status:- (C)
8	CS(OS)-2195/2012 WITH CS(OS) 3430/2015	M/S PUNCHIP ASSOCIATES P LTD &OTHERS V/s STATE BANK OF BIKANER & JAIPUR	KHURANA & CO	
9	CS(OS)-3430/2015 WITH CS(OS) 2195/2012	STATE BANK OF BIKANER & JAIPUR V/s M/S PUNCHIP ASSOCIATES P LTD & ORS	VISHNU MEHRA	

10	CS(OS)-248/2013	NARESH KUMAR & ORS V/s G.S LAMPUR & ORS	SUMAN CHOUDHARY, D.K. SHARMA & ANUJ SAINI	Evidence Status:- (P)
11	CS(OS)-2394/2013 I.A. 1275/2020	INDER VASWANI V/s LAL S VASWANI	DHRUV KUMRA, DHRUV SHARMA, SARBJIT SHARMA, K.P. SINGH	Evidence Status:- (P)
12	CS(OS)-3226/2015 I.A. 3668/2016 I.A. 4927/2016	NANGIA CONSTRUCTION(I) PVT. LTD. V/s TELECOMMUNICATION CONSULTANTS & ANR.	RAM PAL SINGH, P.K. BANSAL	
13	CS(OS)-85/2017 I.A. 1222/2018	SMT. SUNITA GUPTA V/s SHRI SUDESH KUMAR AND OTHERS	MANISH KUMAR, ANCHIT SHARMA, SUNIL K MITTAL, B L WALI, SAURABH KANSAL, SHRI ARVIND BHATT, B.L WALI	
14	CS(OS)-651/2017 CC 24/2018 I.A. 3455/2019 I.A. 2315/2020 I.A. 15645/2023	SHEETAL DAWER V/s SMT. KRISHNA RANI DAWER & ORS	MUKESH KUMAR SINGH, SANJEEV RAJPAL, IN COMPLIANCE OF ORDER DT. 28.11.2017 BY THE LD. REGISTRAR ORIGINAL(LCR RECEIVED FROM LD. DSTT. & SJ SOUTH EAST SAKET COURTS, ORDER DT. 23.11.2017, MANOJ KHANNA, IN COMPLIANCE OF ORDER DT. 04/09/2018 OF LD . JOINT	

			REGISTRAR JUDICIAL, DINESH KUMAR CHAWLA	
15	CS(OS)-682/2017 I.A. 4172/2020 I.A. 4523/2020 I.A. 4550/2020 I.A. 4574/2020 I.A. 4575/2020 I.A. 1919/2021 I.A. 4568/2021 I.A. 10396/2021 I.A. 11603/2021 I.A. 11604/2021 I.A. 17128/2021 I.A. 5723/2022 I.A. 16953/2022 I.A. 25950/2023 I.A. 5146/2024 I.A. 5381/2024	DR. SURAJ MUNJAL V/s MR. CHANDAN MUNJAL & ORS	SANDEEP BAJAJ, PRADEEP BHARDWAJ, D.K. RUSTAGI & CO., NISHANT DATTA, MANSI SINHA, SANDEEP BAJAJ, NISHANT DATTA	
16	CS(OS)-403/2018	TATA CHEMICALS LTD. V/s PURO WELLNESS PVT. LTD.	VIKAS MEHTA, SAMIR MALIK	
17	I.A. 20969/2023 IN CS(OS)- 216/2020(Disposed off case)	SANJEEV KHOSLA V/s RAJIV KHOSLA & ORS.	MANMOHAN GUPTA, SANJOY GHOSE, AFESH KUMAR	
18	CS(OS)-456/2020 I.A. 12735/2020	INDERJEET SINGH ALIAS INDERJEET SINGH SABARWAL V/s RASHMEEK BHASIN	JAI SAHAI ENDLAW	
19	CS(OS)-202/2024 CAV 115/2024 I.A. 5646/2024 I.A. 5853/2024 I.A. 5854/2024 I.A. 5872/2024 I.A. 6601/2024 I.A. 6603/2024 I.A. 6604/2024 I.A. 6606/2024 CRL.M.A. 9330/2024	MONICA GOGIA V/s M S RSS ESTATE LLP & ANR.	ARJUN SYAL, NIKHIL BENIWAL, DIPIKA PRASAD	

20	O.M.P. (COMM)- 280/2017	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s HINDUSTAN CONSTRUCTION COMPANY LIMITED	MUKESH KUMAR	
21	O.M.P. (COMM)- 294/2018	SARDAR EXHIBITORS PVT.LTD V/s GOVERNMENT OF INDIA MINISTRY OF DEFENCE & ANR.	RAJIV K GARG	
22	O.M.P. (COMM)- 478/2018	K.K. GUPTA & CONSTRUCTION ENGINEERS (JV) THROUGH ITS AUTHORISED REPRESENTATIVE SH. KEWAL KRISHAN GUPTA V/s DEPUTY CHIEF ENGINEER, (CONSTRUCTION) & ANR.	SANDEEP SHARMA	
23	I.A. 6398/2024 In O.M.P.(MISC.)(COMM.)- 627/2023 (Disposed off case)	ERA INFRA ENGINEERING LTD. V/s NEW DELHI MUNICIPAL COUNCIL	SUHAIL SEHGAL	
24	O.M.P.(T)-1/2024 I.A. 1588/2024	NORTH EAST CENTRE OF TECHNOLOGY APPLICATION AND REACH (NECTAR) V/s DIVINE BAMBOO MAT MANUFACTURING PVT. LTD. & ANR.	RAGHAVENDRA MOHAN BAJAJ	
25	TEST.CAS.-32/2018 I.A. 2183/2019 I.A. 2184/2019 I.A. 3591/2020 I.A. 3592/2020 CCP(O) 48/2023 I.A. 13578/2023 I.A. 14587/2023	LIPIKA SUD V/s STATE & ANR	B LEGAL, IMRAN ALI, POOJA B. SONI, AKUL MEHANDRU, DINESH DAHIYA, DHRUVA BHAGAT, POOJA SONI, AKUL MEHANDRU	Evidence Status:- (P)

SHORT MATTERS(END)

26	CS(COMM)-762/2017	M/S. INDUSIND BANK LTD. V/s M/S. MARUTI UDYOG LTD.	PUNEET BAJAJ, PRAMOD JALAN, V. SESHAGIRI, ANUPAMA CHANDRA, ANJALI SHARMA, SANJAY DUA, MUDIT SHARMA, ARUN ARORA, BOBBY ANAND, MS VINAIK	Evidence Status:- (C)
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FOR DIRECTION

27	CS(COMM)-1218/2018 I.A. 16671/2019 I.A. 18271/2019 O.A. 17/2020	RAJESH ARORA & ORS. V/s KAMALJEET SINGH AHLUWALIA & ORS.	PREETPAL SINGH, PALASH AGARWAL, SAURABH KALIA, VIKAS ARORA	THROUGH OFFICE NOTING Evidence Status:- (C)
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COURT NO. 50 (OS-G)

HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

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MEETING ID : 1766397421

NOTE : ALL COUNSELS FOR THE PARTIES,LITIGANTS ARE REQUESTED TO KEEP THEIR MIC IN MUTE MODE TILL THEIR MATTER IS CALLED OUT.

NOTE: PLEASE GIVE YOUR APPEARANCES IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO pramod.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-512/2023	SAHAMAL SINGH V/s CONTAINER CORPORATION OF INDIA LIMITED	ARUN KUMAR, VIKAS SETHI	
2	ARB.P.-566/2023	KSB LTD. V/s RAMAGUNDAM FERTILIZERS AND CHEMICALS LTD.	NEETIKA BAJAJ, HARISANKAR MAHAPATRA	
3	ARB.P.-1062/2023	SHUBHAM PRATAP SINGH V/s BLUE FROG SOLUTION (OPC)	KARTIK SHARMA	
4	ARB.P.-160/2024	LOVEEN KHOSLA SOLE PROPRIETOR OF M/S K SALES SER V/s UNION OF INDIA	ANKIT GUPTA	

5	ARB.P.-373/2024	TAURANT PROJECTS LTD. V/s GAIL INDIA LTD. AND ANR	RAMAN GANDHI	
6	ARB. A. (COMM.)-14/2023 I.A. 7525/2023 I.A. 7527/2023	JAMIA MILLIA ISLAMIA V/s RITES LTD & ANR.	VIDHISHA J HARITWAL, PRITISH SABHARWAL	
7	CS(COMM)-839/2022 I.A. 5739/2023	INTERNATIONAL ENGINEERS AND PROJECTS CONSULTANTS LTD V/s MAHANAGAR TELEPHONE NIGAM LIMITED	HIMANSHU MAHAJAN, JASBIR BIDHURI	
8	I.A. 4695/2024 In CS(OS)-35/2021	SHELLY NARANG & ANR. V/s RAJNEESH KAPUR	RAJESH YADAV, SACHIN BANSAL, RUCHIRA VASISHT ARORA, SACHIN BANSAL	Evidence Status:-(P)
9	CS(OS)-77/2021 I.A. 4591/2021 I.A. 1225/2022 I.A. 1232/2022 I.A. 1233/2022 I.A. 19533/2022 I.A. 2365/2023 I.A. 13157/2023 I.A. 24884/2023 I.A. 24886/2023	GAUTAM KOCHHAR V/s CHANDER KOCHHAR & ORS.	AMOL SHARMA, LUV, SHEETESH KHANNA, SHOURYA BARI, SHOURYA BARI, ARJUN KRISHNAN	
10	CS(OS)-404/2021 I.A. 10886/2021 CC 19/2022 I.A. 2095/2022 I.A. 21786/2022	UMENDRA EXPORTS PRIVATE LIMITED V/s PUNEET BHALLA	RAKTIM GOGOI, ADITI SHARMA, RAKTIM GOGOI, FILED IN COMPLIANCE OF ORDER DT. 20/07/2022, ADITI SHARMA	
11	CS(OS)-420/2021 I.A. 11357/2021 I.A. 18907/2022	SH RAJESH SHARMA V/s THE SUB REGISTRAR V A HAUZ KHAS & ORS.	HARSH VARDHAN SHARMA, ALY MIRZA, ABHISHEK SETHI, ROOH-E-HINA DUA, RAJINDER KUMAR JAIN, SAKSHAM SAXENA, HEM SINGH, ROOH-E-HINA DUA, HEM SINGH	

12	CS(OS)-97/2023 I.A. 2697/2023 I.A. 13707/2023	KRISHAN KUMAR VATS V/s SHOBHA RAM VATS & ORS.	DANISH, RAJIV RANJAN, AWNISH KUMAR, RAKESH SHERAWAT	
13	CS(OS)-375/2023 I.A. 23543/2023 I.A. 23669/2023	RAMBHAKT AGRAWAL V/s PREM LATA & ORS.	SUNIL DUTT DIXIT, RAMBHAKT AGRAWAL	
14	CS(OS)-449/2023 I.A. 14115/2023 I.A. 14117/2023 I.A. 17513/2023	SMT. MAMTA YADAV & ANR. V/s SMT. NISHA@ NISHU & ORS.	ASHWANI KUMAR OJHA, KAPIL KUMAR, MANOJ KUMAR YADAV	Evidence Status:-(P)
15	O.M.P. (COMM)- 457/2019 I.A. 14971/2019	M/S. SHIRIESH MALPANI & ASSOCIATES V/s NORTH DELHI MUNICIPAL CORPORATION	AKHIL MITTAL, SAKET SIKRI	
16	O.M.P. (COMM)- 38/2020 I.A. 972/2020 I.A. 973/2020 WITH O.M.P. (COMM) 372/2020	UNION OF INDIA V/s M/S SATISH BUILDER	SUPARNA SRIVASTAVA	
17	O.M.P. (COMM)- 372/2020 I.A. 2307/2020	M/S SATISH BUILDERS V/s UNION OF INDIA	ANSHUL MITTAL	
18	O.M.P. (COMM)- 205/2020	M/S ISHVAKOO INDIA PVT LTD V/s AIRPORT AUTHORITY OF INDIA & ANR	RAJAT BHALLA, SONAL KUMAR SINGH, ABHAY RAJ VARMA, GAURAV YADAVA, MRS ANJU BHUSHAN, LAKSHMI GURUNG	
19	O.M.P. (COMM)- 427/2020 I.A. 18663/2022 WITH O.M.P. (COMM) 428/2020 O.M.P. (COMM) 429/2020	DELHI TRANSPORT INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. & ANR. V/s RAJDEEP PUBLICITY PVT LTD. (ZONE-5)	JITENDRA KUMAR, AMIET ANDLAY, JITENDRA KUMAR	

20	O.M.P. (COMM)-428/2020 I.A. 18662/2022	DELHI TRANSPORT INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. & ANR. V/s RAJDEEP PUBLICITY PVT. LTD. (ZONE-2)	JITENDRA KUMAR, AMIET ANDLAY, JITENDRA KUMAR	
21	O.M.P. (COMM)-429/2020 I.A. 18665/2022	DELHI TRANSPORT INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. & ANR. V/s RAJDEEP PUBLICITY PVT LTD.(ZONE-4)	JITENDRA KUMAR, AMIET ANDLAY, JITENDRA KUMAR	
22	O.M.P. (COMM)-508/2020 I.A. 9450/2020 I.A. 7977/2021	BITES LIMITED & ANR. V/s SAB INDUSTRIES LTD	TARUN GUPTA, UDIT SETH, UDIT SETH	
23	O.M.P. (COMM)-35/2023 I.A. 1768/2023 I.A. 5103/2023	NTPC LTD V/s BAGU CONSTRUCTION	RAJ VARDHAN, ADARSH TRIPATHI	
24	I.A. 3228/2024 In O.M.P. (COMM)-404/2023	INOX WIND LTD AND ANR V/s JASDAN ENERGY PVT LTD	VIGNESH RAJ, AMOL SHARMA, VIGNESH RAJ	
PART-HEARD MATTERS				
25	CS(COMM)-544/2023 I.A. 14901/2023 I.A. 16015/2023 I.A. 16877/2023 I.A. 19362/2023 I.A. 491/2024	BALAJI STEEL TRADE V/s FLUDOR BENIN S.A. & ORS.	AKSHAY SINGH, TEJAS KARIA, ABHIJNAN JHA, AKSHAY SINGH	AT 12.00 NOON Evidence Status:-(P)
26	O.M.P. (COMM)-418/2023 I.A. 19792/2023	MANIPAL HOSPITALS (DWARKA) PRIVATE LIMITED V/s DR SANJEEV BAGAI	NAMIT SURI	AT 2.30 P.M

08.04.2024

ADVANCE CAUSE LIST (ORIGINAL SIDE)

27	O.M.P. (COMM)- 478/2023 I.A. 23458/2023 I.A. 23459/2023 I.A. 2423/2024	BRAHMAPUTRA CRACKER AND POLYMER LTD V/s GAMMON INDIA LIMITED	MADHUMITA BHATTACHARJEE	
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COURT NO. 51 (OS-E)
HON'BLE MR. JUSTICE ANISH DAYAL

NOTE:

1. MENTIONING OF MATTERS WILL BE AT 10:30 A.M. AND 02:15 P.M. ONLY. (PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY)
2. ALL COUNSELS ARE REQUESTED TO FILE DOCUMENTS/ JUDGMENTS IN THE REGISTRY WHICH ARE HANDED OVER DURING ARGUMENTS IN COURT, IF NOT FILED PREVIOUSLY.
3. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
4. COUNSELS ARE REQUESTED TO APPLY TO THE REGISTRY/COURT MASTER FOR THE DIGITAL COPY OF THE COURT FILE IN ADVANCE, SO THAT DURING THE HEARING THEY REFER TO THE PDF PAGES OF THE COURT FILE.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-TM)-130/2021	SAP SE V/s SWISS AUTO PRODUCTS AND ANR	SANJEEV KUMAR SINGH, C A BRIJESH	
2	C.O. (COMM.IPD-TM)-351/2021	P. P. BUILDWELL (P) LTD. V/s PAWAN GUPTA AND ANR.	SHAILEN BHATIA	
3	C.O. (COMM.IPD-TM)-375/2021	KOTESHWAR CHEMFOOD INDUSTRIES PVT. LTD. V/s SACHDEVA AND SONS INDUSTRES PVT. LTD. AND ANR.	BHAV ARORA, Y.J. TRIVEDI	

4	C.O. (COMM.IPD-TM)-280/2022	TRAVELODGE HOTELS INDIA (IP) PTE. LTD. V/s TRAVELODGE HOTELS LIMITED AND THE REGISTRAR OF TRADEMARKS.	ANAND AND ANAND	
5	C.O. (COMM.IPD-TM)-779/2022 I.A. 20390/2022	CROCS INC V/s THE REGISTRAR OF TRADEMARKS NEW DELHI & ANR.	S K BANSAL	
6	C.O. (COMM.IPD-TM)-82/2023 I.A. 3113/2023	CROCS INC V/s THE REGISTRAR OF TRADEMARKS NEW DELHI & ANR.	S K BANSAL	
7	CS(COMM)-97/2018	THE INDIAN PERFORMING RIGHT SOCIETY LIMITED V/s SHRI PURAN MULTIMEDIA LTD	K.DATTA AND ASSOCIATES (CAV), LUTHRA & LUTHRA	
8	CS(COMM)-399/2018	CADBURY UK LTD. & ANR. V/s ITC LTD	C.M. LAL, DUSHYANT K. MAHANT, DEEPAK GOGIA, KAPIL WADHWA, LALL & SETHI	Evidence Status:-(C)
9	CS(COMM)-606/2018 CCP(O) 88/2011 I.A. 14007/2018 I.A. 2151/2022	ALTICOR INC V/s DINESH CHANDRA SHAHRA AND ANR	ANAND & ANAND, S.M.GUPTA, KULJEET RAWAL	
10	CS(COMM)-1015/2018 I.A. 9105/2018 I.A. 17397/2018 I.A. 2739/2019 I.A. 14706/2023 I.A. 15036/2023	LIFESTYLE EQUITIES C.V. AND ORS. V/s AMAZON SELLERS SERVICE PRIVATE LIMITED & ANR.	SAIKRISHNA AND ASSO., MAANAV KUMAR, SIM AND SAN, MOHIT GOEL	
11	CS(COMM)-616/2021 I.A. 15806/2021 I.A. 685/2022 I.A. 1826/2022 CRL.M.A. 13660/2022	WILEY INDIA PRIVATE LTD V/s VIKAS GUPTA AND ORTHERS	ARJUN KRISHNAN, RIKKY GUPTA, ALIPAK BANERJEE, RIKKY GUPTA, ARJUN KRISHNAN	

12	CS(COMM)-614/2022 I.A. 14318/2022 I.A. 6943/2024	MR SANJAY ARORA V/s JASMER	HARISH KUMAR, SHIVAM GUPTA, PRADEEP SINGH RANA, SHIVAM GUPTA	
13	CS(COMM)-251/2023 I.A. 8888/2023 I.A. 13154/2023	JINDAL INDUSTRIES PRIVATE LIMITED V/s JINDAL SANITARYWARE PRIVATE LIMITED & ANR.	MANISH SINGHAL, SARAD KUMAR SUNNY, MANISH SINGHAL	
14	CS(COMM)-406/2023 I.A. 11177/2023	SANOFI SA & ORS. V/s SYNDICATE MEDICARE PVT LTD & ANR.	RAJIV K GARG, DEEPAK KUMAR MAHAPATRA, V MOHINI	
15	CS(COMM)-629/2023 I.A. 17227/2023 CC(COMM) 4/2024 WITH W.P.(C)-IPD 23/2023	HELSINN HEALTHCARE SA & ANR. V/s ZYDUS HEALTHCARE LIMITED & ANR.	DHRUV ANAND, IN COMPLIANCE OF ORDER DT. 05.02.2024	Evidence Status:-(P)
16	W.P.(C)-IPD-23/2023	ZYDUS HEALTHCARE LTD. V/s ASSISTANT CONTROLLER OF PATENTS AND DESIGNS & ANR.	DHRUV ANAND, GEORGE VITHAYATHIL	
17	CS(COMM)-945/2023 I.A. 26159/2023 I.A. 26160/2023	KHADI AND VILLAGE INDUSTRIES COMMISSION V/s MS. KAVERI SINGH	KESHAV MITTAL, PRITHVI SINGH	
18	CS(COMM)-8/2024 I.A. 204/2024	HUW AIS IP HOLDING LLC & ANR. V/s WALDENT INNOVATIONS PRIVATE LIMITED & ORS.	ASHUTOSH GUPTA, ANUSHKA AMAN	
19	CS(COMM)-234/2024 I.A. 6317/2024 I.A. 6322/2024	WARNER BROS. ENTERTAINMENT INC. & ORS. V/s DOODSTREAM.COM & ORS.	MEHR SIDHU	Evidence Status:-(P)

**R - 1, NEW COURTS BLOCK (GROUND FLOOR), (OS-C)
BEFORE DR. JAGMINDER SINGH, JOINT REGISTRAR (JUDICIAL)**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	I.A. 6029/2024 In ARB.P.- 1340/2023	HERO MOTO CORP LIMITED V/s M/S DHRU AUTOMOBILES & ORS.	RAHUL MALHOTRA	
2	CS(COMM)- 410/2021 I.A. 19701/2022 I.A. 19749/2022 I.A. 22734/2023 I.A. 25515/2023	PRIME MEIDEN LIMITED V/s PCI LTD.	UPINDER SINGH, ARBAAZ HUSSAIN, RAJESH RAI, UPINDER SINGH	
3	CS(COMM)- 219/2022 I.A. 5392/2022 I.A. 5393/2022 I.A. 9570/2022 I.A. 12456/2022 I.A. 12470/2022	RAKESH BABBAR AND ANR V/s NAVEEN SULTANIA	RAHUL AGGARWAL, NAND KISHORE AGGARWAL	Evidence Status:-(P)
4	CS(COMM)- 3/2023 I.A. 18564/2023	THAKAR DASS BHATIA THROUGH SON CHETAN BHATIA V/s MR SURESH KUMAR BHATIA & ORS.	PANKAJ KUMAR SINGH, VARUN SINGH	
5	CS(COMM)- 266/2023 I.A. 8433/2023 I.A. 20038/2023	SHARAD GUPTA & ORS. V/s SHRI VINAYAK INFRLAND PVT. LTD. & ORS.	GURKAMAL HORA ARORA, NAVNEET, M. P.S. KASANA, RAHUL MALHOTRA	Evidence Status:-(P)

6	CS(COMM)-161/2024	MURARI BAJAJ V/s NAV DURGA CARDS AND ARTS & ORS.	VINOD KUMAR SHARMA, JATIN SETHI	Evidence Status:-(P)
7	CS(OS)-578/2017 I.A. 12344/2017 CCP(O) 20/2020 I.A. 4944/2020 I.A. 4945/2020 I.A. 4946/2020 I.A. 9733/2020	BHOUM SINGH (SINCE DECEASED) THROUGH LR MANJEET SINGH V/s SMT. SANT KAUR & ORS	AJAY BANSAL, BHARAT GUPTA, MD. AZAM ANSARI, MD AZAM ANSARI	Evidence Status:-(P)
8	CS(OS)-677/2017 I.A. 15062/2017 CC 6/2022 I.A. 13/2024	ARUN AGGARWAL V/s MUKESH KUMAR	SULTAN SINGH KHATRI, VIVEK SINGH, VIVEK SINGH, FILED IN COMPLIANCE OF ORDER DT TENTH OF FEBRUARY TWO THOUSAND TWENTY TWO	Evidence Status:-(P)
9	CS(OS)-291/2022	LIPI GUPTA V/s SANGEETA AGARWAL	PARVEEN KUMAR, NAVEEN KUMAR TRIPATHI	Evidence Status:-(P)
10	CS(OS)-152/2023 I.A. 4356/2023	VIJAY MALHOTRA V/s SUNIL MALHOTRA AND ORS	ARVIND KUMAR PANDEY, NIDHI GUPTA, KAPIL GUPTA	Evidence Status:-(P)
11	CS(OS)-345/2023 I.A. 10603/2023 I.A. 24292/2023	SMT SUDESH BALA BHASIN AND OTHERS V/s SH SAURABH SHARMA AND ANOTHER	SONALI MALHOTRA	Evidence Status:-(P)
12	CS(OS)-701/2023	BENU BHARANY V/s BELA SEHGAL	VIKRANT NILESH GOYAL	Evidence Status:-(P)
13	TEST.CAS.- 75/2023 I.A. 18930/2023 I.A. 18933/2023 I.A. 1003/2024	SAMEER MATHUR V/s STATE & ORS.	HRITHIK GOYAL, RAHAT BANSAL, SHAGUN SAPROO, RAJESH MAHINDRU, HRITHIK GOYAL	Evidence Status:-(P)

ADMISSION DENIAL

14	CS(OS)-546/2022 I.A. 14669/2022 I.A. 1605/2024	SMT. RAJBALA & ANR. V/s SH. RAJENDER SINGH & ORS.	SUMAN CHAUDHARY, VED PAL RANA	
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FOR EVIDENCE

15	CS(COMM)- 592/2021	BEUMER INDIA PVT. LTD V/s THAUMAS INFRASTRUCTURE LTD & ANR.	MUKESH SHARMA	
16	CS(OS)-26/2022	ETHIOPIAN AIRLINES V/s DELHI INTERNATIONAL AIRPORT LIMITED GMR GROUP & ANR.	PRITHA SRIKUMAR, KAPIL KHER	

**R - 9, NEW COURTS BLOCK (GROUND FLOOR),(OS-B)
BEFORE MS. TYAGITA SINGH, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. BHASKAR CHANDER TIWARI, READER TO LD. PRESIDING OFFICER(9868053019)

NOTE : COUNSELS WHILE APPEARING IN MATTER THROUGH (VC) VIDEO CONFERENCING ARE REQUESTED TO LEAVE THEIR APPEARANCE IN CHAT BOX ALONG WITH THEIR MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-1257/2018 I.A. 16226/2018	M/S S. R CONSTRUCTION & SUPPLIERS THROUGH SHRI MOHINDER PAL GARG HUF PROP. V/s SHARMA KALYPSO PRIVATE LIMITED & ANR.	NEELAM RATHORE, LALIT MOHAN PRAMODKUMAR, SANJAY BANSAL	Evidence Status:-(P)
2	CS(COMM)-82/2024 I.A. 2118/2024	MRS. RINKU MANAKTALA & ORS. V/s MR. VIKAS MANAKTALA & ANR.	ALOK PRAKASH	Evidence Status:-(P)
3	CS(OS)-24/2021 CC 2/2021 CC 3/2021 I.A. 456/2021 I.A. 2468/2021 I.A. 838/2024	COL. (RETD.) PRITHVIJIT MAMIK V/s MS. KAVITA KANWAR & ANR.	NIDHI MOHAN PARASHAR, HRISHIKESH BARUAH, TUSHAR GUPTA, ANUJ AGGARWAL, ANUJ AGGARWAL, RAKESH KUMAR, FILED AS PER COURT ORDER DATED	Evidence Status:-(P)

			SEVENTEENTH FEB TWO THOUSAND TWENTY ONE, MS NIDHI MOHAN PARASHAR TO BE REGISTERED VIDE ORDER DATED TWENTY THREE MARCH TWENTY ONE, TUSHAR GUPTA	
4	CS(OS)-208/2021 I.A. 5227/2021 I.A. 5228/2021 I.A. 3895/2022 I.A. 17446/2022 I.A. 21818/2022	SHRI KAPIL D. SINGH & ANR. V/s KARAMVIR SINGH & ORS.	HEMCHAND VASHISHT, ARVIND CHAUDHARY, HEMCHAND VASHISHT, ARVIND CHAUDHARY	Evidence Status:-(P)
5	CS(OS)-318/2021 I.A. 8393/2021 I.A. 10414/2023 I.A. 10415/2023	VIJAY KHANNA & ORS. V/s YOGINDER DEV KHANNA & ORS.	NIDHI MOHAN PARASHAR	Evidence Status:-(P)
6	CS(OS)-4/2022 I.A. 15368/2023	MR. ASHOK KUMAR SHARMA V/s 1. MR. SUSHIL CHANDER SHARMA & ORS.	VANSHI PRUTHI, SANJAY DEWAN, BHARAT GUPTA	Evidence Status:-(P)
7	CS(OS)-521/2022 I.A. 14139/2022 I.A. 13912/2023	LAXMI JAIN V/s KANWAL CHAND JAIN & ORS.	NITESH GOYAL, SHIV CHOPRA, SANYAM KHETARPAL	Evidence Status:-(P)
8	CS(OS)-545/2022 I.A. 14648/2022	SMT MEGHNA MALIK V/s SH AMIT AILAWADI	GANGADHARAN K, PARVINDER CHAUHAN	Evidence Status:-(P)
9	CS(OS)-626/2022 I.A. 21657/2023 I.A. 2082/2024	MADHU GUPTA V/s ASHOK KUMAR GUPTA & ORS.	AKANSHA CHOUDHARY, JASMINE DAMKEWALA, RKSHIT PANDEY, SACHIN BHATT, HANU BHASKAR, PIYUSH GUPTA, JASMINE DAMKEWALA	

10	CS(OS)-630/2022	RAMJAS COLLEGE V/s THE PRESIDENT RAMJAS COLLEGE STAFFASSOCIATION & ANR.	PIYUSH SACHDEV, ANURAG DAYAL MATHUR	Evidence Status:-(P)
11	CS(OS)-720/2023 I.A. 22157/2023 I.A. 22158/2023 I.A. 22159/2023 I.A. 22160/2023 I.A. 22161/2023 I.A. 3504/2024	SH. RIMANJEET SINGH V/s SH. IMANJEET SINGH	ANUBHA GOEL, NAVNEET, ANUBHA GOEL	Evidence Status:-(P)
12	CS(OS)-729/2023 I.A. 22495/2023 I.A. 22496/2023	MRS RINKU MANAKTALA & ORS. V/s MR. VIKAS MANAKTALA & ANR.	ALOK PRAKASH, ALOK PRAKASH	Evidence Status:-(P)
13	CS(OS)-769/2023 I.A. 23281/2023 I.A. 23282/2023 I.A. 23283/2023	FARHAN ATIQ V/s SHEHNAZ IQBAL AND OTHERS	MEGH NATH JHA, RAJAN CHAUDHARY	Evidence Status:-(P)
14	CS(OS)-102/2024 I.A. 3063/2024 I.A. 3065/2024 I.A. 3066/2024	KALDEEP SINGH BRAR V/s K S GAHUNIA ALIAS ROLLY SINGH	SHYAM SINGH CHAUHAN, SIDDHANT ASTHANA	Evidence Status:-(P)
15	I.A. 5824/2024 In O.M.P. (COMM)- 415/2018	BHADRA INTERNATIONAL (INDIA) PVT. LTD. & ORS. V/s AIRPORTS AUTHORITY OF INDIA	SHADMAN AHMED SIDDIQUI, AKSHIT MAGO, SAGRIKA TANWAR, SONAL KUMAR SINGH	
16	TEST.CAS.- 61/2018	YASHPAL BAJAJ V/s STATE OF NCT OF DELHI & ORS.	ARUN VOHRA, ALOK KUMAR, ARUN VOHRA, AAKANKSHA KAUL, MONIKA SRIVASTAVA	Evidence Status:-(C)
ADMISSION DENIAL				
17	CS(COMM)- 102/2018	AIR INDIA LIMITED V/s SIKKA AIR SERVICES PVT LTD	PRATEEK KUMAR, ARINDAM DEY, DHANESH RALHAN	Evidence Status:-(P)

18	CS(COMM)- 478/2022	GEMSTAR BUILDERS AND DEVELOPERS PVT LTD V/s ARUN MEHTA & ANR.	JASPREET SINGH RAI, NIYATI PATWARDHAN	Evidence Status:-(P)
19	CS(OS)- 1440/2005 I.A. 20485/2022	ESCORTS HEART INSTITUTE AND RESEARCH CENTER LTD. V/s DELHI DEVELOPMENT AUTHORITY	SANJEEV SAGAR, BHARAT GUPTA, AJAY VERMA, ROHIT PURI, P.K.MITTAL, SANJEEV SHARMA, SANJEEV PURI, BHARAT GUPTA	Evidence Status:-(P)
FOR EVIDENCE				
20	CS(OS)-160/2009 I.A. 965/2009 I.A. 966/2009 I.A. 5091/2013	KISHAN SINGH V/s MS BHAMBRI DEVI & ORS	B.S. CHAUHAN, KESHAV YADAV, MOHAR SINGH	
21	CS(OS)-444/2009 I.A. 16948/2019	M/S SHINING INDIA DEVELOPERS PRIVATE LTD V/s LT. COL. P.S. BHATNAGAR	AMIET ANDLEY, AJAY PAUL(CAVEATOR), SUPARNA, ARUNIMA DWIVEDI, NAMIT SURI, ANUPAM SRIVASTAV, RAHUL SRIVASTAVA	
22	CS(OS)-553/2018	MS. HARJEET KAUR LAMBA & ORS. V/s MR. RAJINDER PAL SINGH LAMBA	SAMIT KHOSLA, GAGANMEET SINGH SACHDEVA, SHANKAR KUMAR JHA, T.C. SHARMA	
23	TEST.CAS.- 90/2021 I.A. 14874/2023	SH. NARESH MOHAN BAWA & ORS. V/s STATE GOVT. OF NCT OF DELHI REVENUE DEPARTMENT THROUGH SECRETARY & ORS.	RAJEEV KUMAR, YOGESH KUMAR JAGIA, RAJEEV KUMAR	

**R - 2, NEW COURTS BLOCK (GROUND FLOOR), (OS-H)
BEFORE SH. AJAY GULATI, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MS. BHARTI RAWAT READER TO LD. PRESIDING OFFICER (8810544079))

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.O. (COMM.IPD-TM)-401/2021	MOHSIN DEHLVI V/s SANA HERBALS PRIVATE LIMITED AND ANR	MAHESH KUMAR MIGLANI, DIWAN ASSOCIATES	Evidence Status:-(P)
2	CS(COMM)-813/2016	M/S SANA HERBALS PVT LTD V/s MOHSIN DEHLVI	R K JAIN, MOHD WASIQ KHAN, MAHESH KUMAR MIGLANI, AJAY SAHNI, SANJEEV SINGH & D K YADAV	Evidence Status:-(P)
3	C.O. (COMM.IPD-TM)-127/2022	MOHSIN DEHLVI V/s SANA HERBALS PVT LTD. & ANR	MAHESH KUMAR MIGLANI, DIWAN ADVOCATES	Evidence Status:-(P)
4	C.O. (COMM.IPD-TM)-154/2022	MOHSIN DEHLVI V/s SANA HERBALS PRIVATE LIMITED & ANR.	MAHESH KUMAR MIGLANI, RIDHIMA GOYAL	Evidence Status:-(P)
5	C.O. (COMM.IPD-TM)-221/2022	MOHSIN DEHLVI V/s SANA HERBALS PRIVATE LIMITED AND ANR	DIWAN ADVOCATES	Evidence Status:-(P)
6	C.O. (COMM.IPD-TM)-229/2022	MOHSIN DEHLVI V/s SANA HERBALS PRIVATE LIMITED ANR ANR	MAHESH KUMAR MIGLANI, DIWAN ADVOCATES	Evidence Status:-(P)

7	C.O. (COMM.IPD- TM)- 277/2022	MOHSIN DEHLVI V/s SANA HERBALS PRIVATE LIMITED & ANR.	MAHESH KUMAR MIGLANI, DIWAN ADVOCATES	Evidence Status:-(P)
8	C.O. (COMM.IPD- TM)- 673/2022	MOHSIN DEHLVI V/s SANA HERBALS PVT LTD AND ANR	DIWAN ASSOCIATES	Evidence Status:-(P)
9	C.O. (COMM.IPD- TM)- 287/2023	MOHSIN DEHLVI V/s SANA HERBALS PVT LTD & ANR.	FARRUKH KHAN	Evidence Status:-(P)
10	C.O. (COMM.IPD- TM)-17/2024	M/S SANA HERBALS PVT. LTD. V/s DEHLVI REMEDIES PVT. LTD.	FARRUKH KHAN, IN COMPLIANCE OF ORDER DT. 29.01.2024 PASSED IN CS(COMM) 813/2016, THE RECTIFICATION PETITIONS NO. 663040 BE SEPARATELY LISTED	Evidence Status:-(P)
11	C.O. (COMM.IPD- TM)-18/2024 WITH CS(COMM) 547/2023	M/S SANA HERBALS PVT. LTD. V/s MOHSIN DEHLVI	FARRUKH KHAN, IN COMPLIANCE OF ORDER DT. 29.01.2024 PASSED IN CS(COMM) 813/2016, THE RECTIFICATION PETITIONS NO. 663043 BE SEPARATELY LISTED	Evidence Status:-(P)
12	CS(COMM)- 547/2023 I.A. 14951/2023	MOHSIN DEHLVI PROPRIETOR OF DEHLVI NATURALS & ANR. V/s M/S SANA HERBALS PVT LTD	FARRUKH KHAN	Evidence Status:-(P)

13	CS(COMM)-713/2017 I.A. 12173/2017	REFLECT SCULPT PRIVATE LIMITED V/s FRONTIER BAZZAR PRIVATE LIMITED & ORS	ANAND AND ANAND	Evidence Status:-(P)
14	CS(COMM)-64/2020	HOUSE OF ANITA DONGRE PRIVATE LIMITED V/s RISHI VIJ & ORS.	KAPIL WADHWA, AKSHAY AGARWAL	Evidence Status:-(E)
15	CS(COMM)-277/2020 I.A. 7197/2020 I.A. 7198/2020 I.A. 7199/2020 I.A. 4277/2021 I.A. 22740/2023	SONA BLW PRECISION FORGINGS LIMITED & ANR. V/s SONA MANDHIRA PVT. LTD. & ORS.	PRAGYA MISHRA, ANKIT RAJGARHIA, VAIBHAV GAGGAR, AGARWAL LAW ASSOCIATES, PRATEEK YADAV, SHASHANK KHURANA, SURJAN SINGH SHEKHAWAT, ARUN SHARMA, SUMEDHA DANG, M P SRIVIGNESH, ROHAN SWARUP, SUMEDHA DANG	Evidence Status:-(P)
16	CS(COMM)-100/2022 CCP(O) 18/2022	VENUS WORLDWIDE ENTERTAINMENT PRIVATE LIMITED V/s POPULAR ENTERTAINMENT NETWORK (PEN) PRIVATE LIMITED & ANR.	AGARWAL LAW ASSOCIATES, DHRUV ANAND	
17	CS(COMM)-910/2022 I.A. 22281/2022	BENTLEY SYSTEMS INC & ANR. V/s HETVI SONSTRUCTION LLP & ANR.	HIREN PRABHATBHAI KANDERA, APOORV BANSAL	

18	CS(COMM)-55/2023 I.A. 1950/2024	G P MOULDS AND TOOLS PVT LTD. V/s SURJIT MOULDS AND TOOLS PVT LTD	SACHIN GUPTA, N MAHABIR, DUSHYANT KUMAR MAHANT, SACHIN GUPTA	Evidence Status:-(P)
19	CS(COMM)-434/2023 I.A. 11567/2023 I.A. 11568/2023 I.A. 5171/2024	VIFOR INTERNATIONAL LTD. & ANR. V/s BIOLOGICAL E LIMITED & ANR.	VRINDA PATHAK, VAISHALI MITTAL, SIDDHANT CHAMOLA	
20	CS(COMM)-856/2023 I.A. 23937/2023	SPORTA TECHNOLOGIES PVT. LTD., AND ANR. V/s RAHUL GUNANI AND OTHERS	PRITHVI SINGH	
21	CS(COMM)-866/2023 I.A. 24194/2023	ANURAG SAXENA T/AS UNIQUE INTERNATIONAL V/s RAVI SAINI & ORS.	SANIDHYA MAHESHWARI, KANGAN RODA	
22	CS(COMM)-867/2023 I.A. 24204/2023 I.A. 24205/2023 I.A. 6566/2024	LARGAN PRECISION CO. LTD. V/s FOXCONN HON HAI TECHNOLOGY INDIA MEGA DEVELOPMENT PRIVATE LIMITED & ANR.	SAURABH BINDAL, KARANJAWALA & CO, ACHYUT TEWARI, MENTIONED MATTER FILED BY INTERVENOR COUNSEL KARANJAWALA AND LAKSHMIKUMARAN	
23	CS(COMM)-83/2024 I.A. 2119/2024	FRANKFINN AVIATION SERVICES (PVT.) LTD. V/s FLY- HI MARITIME TRAVELS PRIVATE LIMITED & ANR.	KAPIL MIDHA	

24	CS(COMM)- 113/2024 I.A. 2784/2024 I.A. 5726/2024	SRINATH KUMBARGERI VENKATACHALAPPA V/s C.A. SHIVARAM & ORS.	KRISHNAGOPAL ABHAY	
25	CS(COMM)- 114/2024 I.A. 2803/2024 I.A. 4692/2024	SEAGATE TECHNOLOGY LLC V/s CONSISTENT INFOSYSTEMS PRIVATE LIMITED AND ANR	SHASHI PRATAP OJHA	Evidence Status:-(P)
ADMISSION DENIAL				
26	CS(COMM)- 513/2023 I.A. 14071/2023	HERO MOTOCORP LIMITED & ANR. V/s MR. VISHAL CHHATWANI & ANR.	N MAHABIR, RAHUL CHAUDHRY	
FOR EVIDENCE				
27	CS(COMM)- 310/2017	MANKIND PHARMA LTD OF 236 OKHLA INDUSTRIAL ESTATE -3 V/s MEDIKIND LIFESCIENCES (HYDERABAD) PVT LTD OF H.NO. 1-1- 771, D-626 STREET NO 10, GANDHI NAGAR	HEMANT DASWANI, JASPREET SINGH KAPUR, SAYA CHOUDHARY KAPUR, HEMANT DASWANI, DASWANI AND DASWANI	
28	CS(COMM)- 602/2022	PANDROL LIMITED & ANR. V/s PATIL RAIL INFRASTRUCTURE PVT. LTD. & ORS.	GAGAN GUPTA, ARKAJ KUMAR, ARCHANA SAHADEVA	

**R - 3, NEW COURTS BLOCK (GROUND FLOOR),(OS-A)
BEFORE MS. SHUCHI LALER, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. D. KUMAR, READER TO LD. PRESIDING OFFICER(9811041377)

NOTE : PLEASE GIVE APPEARANCE IN THE CHAT BOX WITH ITEM NUMBER AND MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-675/2023 I.A. 3679/2024	M/S BREWFORCE TECHNOLOGIES V/s M/S RAJA KAIMOOR BREWERIES PVT.LTD	TANVIR NAYAR, AMARJEET SINGH SAHNI, TANVIR NAYAR	
2	CS(OS)-2923/2012 CC 30/2013	M/S MOSER BAER SOLAR LTD V/s M/S GOLD PLUS GLASS INDUSTRY LTD	KAUSHAL PATI GAUTAM, PARASHAR, GAUTAM DHAMIJA, NISHANT DATTA, PARASHAR & ASSOCIATES	Evidence Status:-(P)
3	CS(OS)-83/2019 I.A. 1995/2019	SHRI CHANDRADEEP SINGHAL V/s SMT. RASHMI SINGHAL & ORS.	N.P. SINGH & ASSOCIATES, SANJEEV MAHAJAN	Evidence Status:-(P)
4	CS(OS)-335/2019 I.A. 9026/2019 I.A. 9027/2019 I.A. 8672/2020 I.A. 8676/2020	SACHIN CHOUDHARY & ANR. V/s R. NARAYAN & ORS.	GURSAT SINGH, VINEET, RUKHMINI BOBDE, VIPUL SHUKLA, RISHI AGRAWAL, AZAD	Evidence Status:-(P)

	I.A. 327/2021 I.A. 328/2021 I.A. 1700/2021 I.A. 1701/2021 I.A. 1754/2021 I.A. 1755/2021 I.A. 1756/2021 I.A. 1757/2021 I.A. 1758/2021 I.A. 1759/2021 I.A. 1760/2021 I.A. 1761/2021 I.A. 1762/2021 I.A. 1763/2021 I.A. 1764/2021 I.A. 2226/2021 CRL.M.A. 2291/2021 I.A. 15995/2021 I.A. 8425/2022 I.A. 8478/2022 I.A. 8507/2022 I.A. 8509/2022		KHOKHER, AGARWAL LAW ASSOCIATES, AJAY KUMAR	
5	CS(OS)-350/2019 I.A. 9327/2019 I.A. 9329/2019	ALOK RASTOGI & ORS. V/s MALA RASTOGI & ORS.	SANJOY GHOSE, URVI MOHAN, S KHAN	Evidence Status:-(P)
6	CS(OS)-539/2019 I.A. 14726/2019 I.A. 19375/2023	DAYAWATI & ANR. V/s NARESH KUMAR & ORS.	SUNIL KUMAR, ANURAG BINDAL, SUNIL KUMAR	Evidence Status:-(P)
7	CS(OS)-16/2023	MRS.USHA SATIJA & ANR. V/s MRS. NIHARIKA BISWAS & ORS.	RUPENDRA PRATAP SINGH, NIMISH CHIB	Evidence Status:-(P)
8	I.A. 4519/2024 I.A. 4520/2024 In CS(OS)- 232/2023	MANJIT KAUR V/s MALVINDER SINGH & ORS.	RAVI KAPOOR, IRFAN AHMED	Evidence Status:-(P)

9	OMP (ENF.) (COMM.)-44/2019	M/S BMS IT INSTITUTE PVT. LTD. V/s M/S PREMIA STRUCTURES LTD.	SHASHANK GARG	Evidence Status:-(P)
10	TEST.CAS.- 51/2010 I.A. 12721/2013 CRL.M.A. 13002/2013 I.A. 7906/2016 I.A. 22473/2023 I.A. 23257/2023 I.A. 2421/2024 WITH TEST.CAS. 46/2012	MANU MARKANDE & ANR V/s THE STATE & ORS	SUNIL AHUJA, DHARAM PAL, BALRAJ, VIPI KUMAR, VIPIN KUMAR, RAJIV ANEJA, AJAY SHARMA RES NO. 3 & 4 INPERSON, PHOENIX LAW FIRM	
11	TEST.CAS.- 46/2012 CRL.M.A. 13059/2013	SUDESH KHANNA & ORS V/s STATE & ORS.	BALRAJ MALIK, VIPIN KUMAR GUPTA, MOHD FAHAD, RAJIV ANEJA	Evidence Status:-(P)

ADMISSION DENIAL

12	CS(COMM)- 58/2019 I.A. 1681/2019 I.A. 2345/2021	PREM CHAND GOEL V/s OPPO MOBILE (DELHI) PVT. LTD	JASPREET SINGH RAI, VARUN SINGH AHUJA, MADHUR PRABHAT BHARGAVA, ARUN AGGARWAL, ROHIT NAGPAL	
13	CS(COMM)- 193/2023 I.A. 6346/2023	M/S MLI LOGISTICS INDIA PVT LTD V/s SARR FREIGHTS CORPORATIONS & ANR.	KARAN LUTHRA, ABDUL AZEEM KALEBUDDE, RAY VIKRAM NATH	Evidence Status:-(P)
14	CS(COMM)- 33/2024 I.A. 737/2024	PALM INSURANCE BROKERS PRIVATE LIMITED V/s INVOQ HEALTHCARE INDIA PRIVATE LIMITED AND ORS	PRANCHAL PANWAR	

15	CS(OS)-603/2023 I.A. 19228/2023 I.A. 19231/2023 I.A. 20622/2023 I.A. 20623/2023 I.A. 3441/2024	NEERAJ BHARDWAJ V/s SHEKHAR & ORS.	KAUSHAL JEET KAIT, SULTAN SINGH KHATRI	
16	CS(OS)-99/2024 I.A. 3021/2024	KAVITA ANAND V/s RAJINDER KUMAR SAWHNEY AND ORS.	MUKESH SHARMA	
17	CS(OS)-156/2024 I.A. 4483/2024	SMT. DIVYA JYOTI V/s SMT. ANITA BEDI & ANR.	AJIT KUMAR	
FOR EVIDENCE				
18	CS(OS)-199/2019 I.A. 5057/2019	SMT. SANTOSH DEVI V/s SMT. BASANTI DEVI & ORS.	RAJESHWAR DAGAR	
19	CS(OS)-472/2019 I.A. 12253/2020 I.A. 2943/2021 I.A. 3722/2021 I.A. 11998/2021	SHRI V.K. VADHERA V/s SEWA BHARTI & ORS.	PARVINDER CHAUHAN, ANKUR MAHINDRO, ANKUR MAHINDRO	

**R - 5, NEW COURTS BLOCK (GROUND FLOOR),
BEFORE MS. BHAWANI SHARMA, JOINT REGISTRAR (JUDICIAL)**

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NOTE : HEARING OF THE FOLLOWING CASES AFTER THE APPELLATE SIDE LIST.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	EX.APPL.(OS) 696/2019 EX.APPL.(OS) 66/2020 EX.APPL.(OS) 935/2021 EX.APPL.(OS) 303/2024 In EX.P.- 336/2014 (Disposed off case)	SURINDER KUMAR AGGARWAL V/s MOTI GUPTA JAGDISH KUMAR GUPTA & ANR	CHAWLA, AMIT CHAWLA, MIRDUL GUPTA, MMS ATTRI, AKHIL MITTAL, SHALINI, M.M.S. ATRI, JAWAHAR, MMS ATRI, RAMEEZUDDIN RAJA, ASHISH KUMAR, RISHI MANCHANDA	
2	O.M.P. (COMM)- 350/2020 I.A. 487/2021	DELHI JAL BOARD V/s M/S MVV WATER UTILITY PVT. LTD.	SANDEEP SHARMA, ASHISH KUMAR, ASHISH KUMAR	
3	O.M.P. (COMM)- 473/2020 I.A. 8133/2020 I.A. 10936/2020 I.A. 10961/2020 I.A. 11534/2020 I.A. 14571/2021	LAVA INTERNATIONAL LTD V/s MINTELLECTUALS LLP	ABHAY RAJ VARMA, SWAPNIL GUPTA	

**R - 4, NEW COURTS BLOCK (GROUND FLOOR),(OS-E&I)
BEFORE MR. SIDHARTH MATHUR,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT Mr. SUDHANSHU GUPTA, READER TO LD. PRESIDING OFFICER(9313414182)

NOTE : ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD, PLEASE KEEP MIC & WEB CAM OFF AND WAIT FOR THEIR TURN.

NOTE : PLEASE GIVE APPEARANCE IN CHAT BOX/ MESSAGE WITH ITEM NUMBER, CASE NUMBER AND MOBILE NUMBER.

NOTE : LAWYERS APPEARING THROUGH VC SHALL SEND THEIR EXEMPTION TO THE COURT MASTER ALONGWITH PROPER REASON IN ADVANCE.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.O. (COMM.IPD-TM)-21/2021	KANHAIYA LAL BANSAL V/s SAHITYA BHAWAN PUBLISHERS DISTRIBUTORS (P) LTD. AND ORS.	P.K.ARORA - RECEIVED FROM IPAB	Evidence Status:-(P)
2	C.O.(COMM.IPD-CR)-689/2022	GRV CONFERECTIONERY AND FOODS PVT LTD. V/s SWEETON FOODS PVT LTD AND ANR	G.S. RIJHWANI AND CO.	Evidence Status:-(P)
3	C.O.(COMM.IPD-CR)-791/2022	SHRI RAM KUMAR V/s M/S BHARAT ZARDA FACTORY	MOHAN VIDHANI	Evidence Status:-(P)

4	C.O.(COMM.IPD- CR)-813/2022	S.S.G PHARMA PVT LTD V/s ANANDKAR KARYALAYA PVT LTD AND ANR	RAJESH SHARMA	Evidence Status:-(P)
5	CS(COMM)- 156/2021	NOVARTIS AG & ANR. V/s WINDLAS BIOTECH PVT LTD & ANR.	VIKRAMJEET, MAMTA RANI	Evidence Status:-(P)
6	CS(COMM)- 206/2021 I.A. 5943/2021 I.A. 10406/2021	SCOOPWHOOOP MEDIA PVT. LTD. V/s GAYATRI DAHIYA	GAURI PURI, ANUKRITI PAREEK, ANCHIT SHARMA, RISHI GUPTA, ANCHIT SHARMA	Evidence Status:-(P)
7	CS(COMM)- 38/2024 I.A. 930/2024	M/S ZARI SILK (INDIA) PVT. LTD. V/s MS. SURBHI MUNJAL	SHAILEN BHATIA	
8	CS(COMM)- 84/2024 I.A. 2159/2024 I.A. 5590/2024	THE FOUNDRY VISIONMONGERS LIMITED V/s LORVENS ENTERTAINMENT (OPC) PVT LTD. & ANR.	SACHIN GUPTA, RAHUL BERUAR	
9	CS(COMM)- 91/2024 I.A. 2223/2024	TATA SONS PRIVATE LIMITED & ANR. V/s MOHAN KUMAR KOTANA	D ABHINAV RAO, ROHIL BANSAL	
10	CS(COMM)- 94/2024 I.A. 2275/2024	ARYAN EDUCATIONAL SOCIETY V/s C.D. GOYAL FOUNDATION	SAGAR AGGARWAL, VARUN SINGH	Evidence Status:-(P)

ADMISSION DENIAL				
11	CS(COMM)- 362/2021 I.A. 9832/2021 I.A. 11647/2021 I.A. 14999/2023	HAVELLS INDIA LTD V/s TARUN NAGPAL & ORS.	KHAITAN & CO., RHEA DUBE, SUDEEP CHATTERJEE, SUDEEP CHATTERJEE, ANKUR SANGAL, GAUTAM SWARUP	
12	CS(COMM)- 23/2022 I.A. 554/2022 I.A. 8374/2022	CENTRAL PARK ESTATES PRIVATE LIMITED & ORS. V/s ASHOKA DEVELOPERS AND BUILDERS LIMITED & ORS.	D ABHINAV RAO, ANIRUDH BHATIA	Evidence Status:-(P)

**R - 8, NEW COURTS BLOCK (GROUND FLOOR),(OS-F)
BEFORE MR.DEVENDER KUMAR GARG, JOINT REGISTRAR (JUDICIAL)**

NOTE:- ADVOCATES ARE REQUESTED TO PLEASE GIVE THEIR APPEARANCE IN 'CHAT BOX' WITH THEM ITEM NUMBER, SUIT NUMBER AND ALSO FOR THE PARTY, THEY APPEARING FOR.

(NOTE : IN CASE of ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MS. ANITA SRIVASTAVA, READER TO LD. PRESIDING OFFICER (8076037421)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)- 579/2021 I.A. 14987/2021 I.A. 11845/2022 I.A. 5608/2024	PHI LEARNING PRIVATE LTD V/s UBS PUBLISHERS DISTRIBUTORS PVT LTD	SWAPNIL GUPTA, DEEPANK SINGHAL, DEEPANK SINGHAL, SWAPNIL GUPTA, VAISHALI MANGAL	Evidence Status:-(P)
2	CS(OS)- 1887/2015 I.A. 13107/2015 CRL.M.A. 17298/2021 I.A. 21437/2022 CCP(O) 27/2023	NISHANT CREATIONS PVT LTD V/s PRASAD BUILDCON PVT. & ANR	VINEET MEHTA, ANIL SEHRAWAT, RAHUL JAIN, NIKHILESH KRISHNAN, DEEPAK ANAND, R.K SACHDEVA, NIKHILESH KRISHNAN, RAHUL JAIN	
3	CS(OS)- 3443/2015 I.A. 4907/2024	ARUNA BAKSHI V/s DEVENDER KUMAR AND OTHERS	R D CHAUHAN, R.D. CHAUHAN, PRADYUMAN DUBEY, SHREY CHATHLY, SEEMA SINGH, MOHIT KUMAR, SEEMA SINGH	

4	CS(OS)-167/2021 I.A. 4098/2021 I.A. 19034/2023	SMT. SUMITRA SOLANKI V/s SHRI SANDEEP SOLANKI & ORS.	SACHIN KUMAR SHARMA, JITENDER VASHISHT, NISHANT SOLANKI, SUMAN CHAUDHARY, TARA CHAND GUPTA, GAGANMEET SINGH SACHDEVA, RAJIV KUMAR GHAWANA	
5	CS(OS)-537/2022 I.A. 14488/2022 I.A. 658/2023 I.A. 676/2023 I.A. 895/2023	SHAILESH GUPTA & ANR. V/s INC42.COM, IDEOPE MEDIA PRIVATE LIMITED & ORS.	JAY KUMAR BHARDWAJ, PRAVEEN GAUR	
6	CS(OS)-819/2022 I.A. 21842/2022 I.A. 14099/2023 I.A. 14103/2023 I.A. 6488/2024	MAHA LAKSHMI MULTI STATE CO-OPERATIVE GROUP HOUSING SOCIETY LIMITED V/s SH. SATISHVATS & ORS.	ARUN DHIMAN, JAGJIT, SAHIL AERON, VISHAL CHHABRA	Evidence Status:-(P)
7	CS(OS)-55/2023 I.A. 10944/2023 I.A. 10945/2023 I.A. 11726/2023	MOTI LAL JAIN AND SONS V/s SHRUTI SETH & ORS.	HEMANT GUPTA, SUDIHR TEWATIA, PRATEEK GUPTA, ANKUR, ASHISH AGGARWAL, ANUJ JAIN	Evidence Status:-(P)
8	CS(OS)-269/2023 I.A. 8587/2023 I.A. 16750/2023	SMT. NEENA RUSTAGI AND ORS. V/s SMT. SUMAN THUKRAL & ANR.	IMRAN ALI, RAJIV RANJAN DWIVEDI, IMRAN ALI	Evidence Status:-(P)
9	CS(OS)-626/2023 I.A. 19811/2023 I.A. 5530/2024	MANMOHAN KUMAR V/s NEELAM KHURANA & ORS.	PANKAJ MALIK, ARUN DHIMAN, PANKAJ MALIK	
10	CS(OS)-803/2023 I.A. 24169/2023	DINESH KUMAR VERMA V/s PUSHPA VERMA AND ORS	HARJEET NARANG, YASHASWI SK CHOCKSEY	

11	CS(OS)-866/2023 I.A. 26059/2023	ANNU DURGA V/s COL. ANIL PASSI	MANSI CHADHA	Evidence Status:-(P)
12	O.M.P. (COMM)- 349/2023	JAKSONS DEVELOPERS (P) LTD V/s DELHI DEVELOPMENT AUTHORITY	UDAIBIR SINGH KOCHAR	
13	O.M.P. (COMM)- 75/2024 I.A. 3032/2024 I.A. 3034/2024	UNION OF INDIA V/s M/S K.R.V. AND ASSOCIATES	KUNWAR CHANDRESH, SANDEEP KUMAR MAHAPATRA	
14	TEST.CAS.- 68/2021 I.A. 10933/2021	SWAMI SADASHIVANAND GIRI V/s STATE OF NCT OF DELHI ANR ANR	K&T LAW OFFICES	Evidence Status:-(P)
15	TEST.CAS.- 87/2022 I.A. 15386/2022 I.A. 19323/2022 I.A. 14663/2023	VINAY DAYAL V/s THE STATE (NCT OF DELHI) & ORS.	ARUN KUMAR SHARMA, ASHISH VERMA	Evidence Status:-(P)
ADMISSION DENIAL				
16	CS(COMM)- 582/2021 I.A. 6914/2022	RELIANCE EMINENT TRADING AND COMMERCIAL PRIVATE LIMITED V/s DELHI DEVELOPMENT AUTHORITY	MANISH MAKHIJA, SHASHI PRATAP SINGH, VISHNU SHARMA A.S., K R SASIPRABHU	
17	CS(OS)-255/2021 I.A. 7403/2021 I.A. 7403/2024	MRS NEELAM SHARMA V/s MRS NEENA SHARMA & ORS.	RAJEEV KHANNA, MOHIT SETH, PUSHPA SINGH, PUSHPA SINGH	Evidence Status:-(P)

18	CS(OS)-377/2021 I.A. 10155/2021	SMT INDRA V/s SHRI HOSHIYAR SINGH & ORS.	SUGAM KUMAR JHA, APRATIM ANIMESH THAKUR, GANESH CHANDRA PANDEY, MADAN LAL SHARMA, KULDEEP SEHRAWAT, RAJIV KUMAR GHAWANA	Evidence Status:-(P)
19	CS(OS)-315/2022	ANITA GURNANI & ORS. V/s MANOJ GURNANI	SIDDHARTH AGGARWAL, HEMANT MANJANI	
20	CS(OS)-700/2022 I.A. 18591/2022 I.A. 4127/2023 I.A. 7597/2023 I.A. 12268/2023 I.A. 5784/2024	SEEMA DAYAL & ORS. V/s MALA MATHUR & ANR.	RAGHAV NARAYAN, SIDDHANT NATH, RAGHAV NARAYAN	Evidence Status:-(P)

FOR EVIDENCE

21	CS(OS)- 2365/2013 I.A. 12197/2020	JAWAHAR LAL V/s MADAN MOHAN	SANGEETA CHANDRA, RAJIV BAJAJ, SANGEETA CHANDRA, RAJIV BAJAJ	AT 12:30 P.M.
22	CS(OS)-250/2015 I.A. 13942/2015	M/S M.R.G PROPERTIES PVT LTD & ORS V/s OM PRAKASH GUPTA	SAMEER KUMAR, K J JOHN, GIRISH AGGARWAL	
23	CS(OS)-383/2015 I.A. 2992/2015	ANIL KUMAR GUPTA V/s OM PRAKASH BANSAL @ OM PRAKASH	KULDEEP KUMAR GURNANI, NIKHIL JAIN, SURESH SHARMA, NAMRATA SHARMA, S.K. MISHRA	

24	CS(OS)- 2528/2015 I.A. 2947/2016 I.A. 5979/2018 I.A. 10064/2018 I.A. 16231/2018 I.A. 9758/2019 I.A. 10231/2019 I.A. 12737/2021 I.A. 14726/2021 I.A. 14727/2021 I.A. 5294/2022 I.A. 7739/2022 I.A. 7741/2022 I.A. 8960/2022 I.A. 8961/2022	RAJEEV SAUMITRA V/s NEETU SINGH & ORS	RAJESH KUMAR, HARISH MALIK, DIVYA JYOTI SINGH, JASMINE DAMKEWALA, AMOL SINHA, DILSHANT, RAHUL KUMAR, MURARI TIWARI, KUMAR SUSHOBHAN, RAVI CHANDRA, SWAPNIL GAUR, SWAPNIL GAUR	
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**R - 7, NEW COURTS BLOCK (GROUND FLOOR),(OS-G)
BEFORE MR. MANISH SHARMA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. NARESH KUMAR, READER TO LD. PRESIDING OFFICER(9911776651)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(OS)-819/2007 I.A. 5644/2017 I.A. 9928/2018	NAGENDRA VASHISHT V/s BHAGWAT SAWROOP SHARMA & ORS.	NAGENDER KUMAR VASHISHT, KIRTI UPPAL, SANJEET SINGH, RAMAN GANDHI, VAIBHAV SHARMA, V N SHARMA, ATUL VERMA, M S JADHAV, GHANSHYAM MISHRA, PRAMOD SHARMA, NAGENDER VASHISHT IN PERSON, NAGENDER VASHISHTH	Evidence Status:-(P)
2	I.A. 7040/2024 I.A. 7041/2024 In CS(OS)-1629/2014	RULDA SINGH V/s ROHIT SHARMA	A P VINOD, SURYA KUMAR, PRABHOO, PRABHOO DAYAL TIWARI	
3	CS(OS)-1828/2014 I.A. 14045/2019 I.A. 14046/2019 I.A. 14047/2019 I.A. 15221/2019 I.A. 15222/2019	ASHOK KUMAR V/s NARESH KUMAR & ORS	N. SINGH, NEERAJ ATTREE, PRASHANT KUMAR MITTAL, PAYAL BAHL, VISHWA RANJAN	Evidence Status:-(P)

	I.A. 15223/2019 I.A. 15224/2019 I.A. 15225/2019		KUMAR, ASP ADVOCATES, Q.H. KHAN, Q H KHAN, NARENDRA SINGH	
4	CS(OS)-7/2020 I.A. 227/2020 I.A. 1309/2020 I.A. 23929/2023	SMT. GEETA SHARMA V/s SH. GULSHAN SHARMA & ORS.	NAVEEN ARYA, VIVEK KUMAR TANDON, S.S. JAIN, VIKAS SHARMA	
5	CS(OS)- 170/2020(Disposed off case)	MRS. GITA SHARMA & ANR. V/s COL. (RETD.) MR. RAJENDER NATH SHARMA & ORS.	ANUPAM SINGH	
6	CS(OS)-807/2023 I.A. 24202/2023 I.A. 24203/2023 I.A. 5780/2024 I.A. 5781/2024	ATUL JAGGI V/s AJAB LAL JAGGI & ORS.	RAHUL MALHOTRA, HIMANSHI CHAUHAN	Evidence Status:-(P)
7	TEST.CAS.-16/2020 I.A. 5613/2020 I.A. 6198/2020 I.A. 6199/2020 I.A. 2762/2021 I.A. 769/2022	MRS KULWANT KAUR SANGARI THROUGH ATTORNEY AND OTHERS V/s STATE AND OTHERS	NIKHIL MALHOTRA, AMAN LEEKHA, ANSHU MAHAJAN, ANSHU MAHAJAN, ANIL KUMAR VERMA	Evidence Status:-(P)
ADMISSION DENIAL				
8	CS(COMM)-696/2022 I.A. 16464/2022 CC(COMM) 17/2023 I.A. 24547/2023	MS TRANS ASIAN SHIPPING SERVICES PVT LTD V/s MS SUKHBIR AGRO ENERGY LIMITED	SOURABH GUPTA, HARDIK VASHISHT, IN COMPLIANCE OF ORDER DT 26.07.2023, SOURABH GUPTA	Evidence Status:-(P)
9	CS(OS)-587/2023 I.A. 18672/2023	HEMA SHARMA V/s DIONYSIUS CARIDADE DSOUZA & ANR.	ANIL KUMAR TRIPATHI, RICHA SINGH	Evidence Status:-(P)

10	CS(OS)-142/2024	HARISH KUMAR V/s VINOD KUMAR AND ORS	NISHANT DATTA, IN COMPLIANCE OF ORDER DT. 18.07.2023 IN TR.P.(C) 44/2022 THE SUIT NO. CS 1391/2021 PENDING WITH ADDL CIVIL JUDGE (W), TIS HAZARI COURTS IS TRANSFERRED TO DHC TO BE LISTED ALONGWITH CS(OS) 359/2022	Evidence Status:-(P)
FOR EVIDENCE				
11	CS(OS)-709/2008 I.A. 6198/2012	MANKARAN SINGH JOHAR V/s SMT. SATWANT KAUR JOHAR AND ORS.	PRIYA KUMAR, MALA GOEL, RAJIV K. GARG, RAJIV GARG, RAJIV K.GARG, DEEPAK DHINGRA, LAWLINKER'S & CO	
12	CS(OS)-148/2014 I.A. 6813/2019	RAJNEESH BALHARA AND OTHERS V/s RUPINDER KUMAR BALHARA AND OTHERS	SAGAR HAJELAY, AJAYINDER SANGWAN	
13	CS(OS)-2297/2014 I.A. 6399/2024	RAJENDER TYAGI & ORS V/s RAKESH TYAGI & ORS	WITHOUT GENERATE, SHAM DUTT, ARENESS ATTORNEYS, MURLI MANOHAR SINGH, M.M SINGH	

08.04.2024

ADVANCE CAUSE LIST (ORIGINAL SIDE)

14	CS(OS)-2737/2014 I.A. 17447/2014 I.A. 3605/2020 I.A. 5591/2024	JITENDER KUMAR V/s MANOJ KUMAR AND ORS	SAMIR JHA, RAGHUVINDER VERMA, PAWAN KUMAR, RAMESH KUMAR, SHAHBAZ AHMAD NAIK	
15	CS(OS)-2808/2014	POOJA VERMA V/s DEEPAK BHANWANI & ANR	UCOL, RAJIV BAJAJ, ANAND YADAV	
16	CS(OS)-23/2020 I.A. 5900/2023	MADHU PURI V/s KARAN SINGH SONI & ANR.	MANDEEP SINGH VINAIK, MEGHHA KATARI	AT 3:00 P.M.

**R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER (9999292525)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-1027/2016	VAYAM TECHNOLOGIES LIMITED V/s CENTRE FOR DEVELOPMNET OF ADVANCE COMPUTING	SUMESH DHAWAN, PRADEEP K. BAKSHI, RAKESH TIKKU, P. GAUTAM, RAJAT NAVED, ASHUTOSH THAKUR, M/S. R.S.BAKSHI & CO	Evidence Status:-(P)
2	CS(OS)-39/2011(Disposed off case)	SANJAY KUMAR ARORA & ANOTHER V/s SUDHIR KUMAR ARORA AND OTHERS	AADITYA VIJAY KUMAR	
3	CS(OS)-248/2021 I.A. 6480/2021 I.A. 8538/2023 I.A. 21825/2023 I.A. 21826/2023 I.A. 22353/2023	MANJU CHADHA V/s ANWAR HUSSAIN MALIK & ANR.	AKHILESH LAKHANLAL KAMLE, SUDHIR NAAGAR, SANJAY VERMA, SANJAY VERMA, HARI NARAYAN PANDEY, SUNIL KUMAR, RAJESH TYAGI	

4	CS(OS)-817/2022 I.A. 21838/2022 I.A. 5450/2023 I.A. 5451/2023 I.A. 6312/2023 CRL.M.A. 7351/2023 I.A. 18270/2023 I.A. 18496/2023 I.A. 18497/2023	SONALI MARWAH V/s SUNDEEP ABBOTT ALIAS SUNNY ABBOTT	VIKHYAT OBEROI, PUNEET SINGH BINDRA, RUSHAB AGGARWAL, VIKHYAT OBEROI	
5	CS(OS)-183/2023 I.A. 5228/2023 I.A. 7676/2023 I.A. 7999/2023 I.A. 8917/2023 I.A. 14244/2023	JITEN MAHAJAN & ANR. V/s RAKESH KUMAR & ORS.	MANUBHAV ANAND, MAHESH CHAND SHARMA, DARSHAN PALIWAL, NANDNI SAHNI, MANUBHAV ANAND, ROHIT GANDHI	Evidence Status:-(P)
6	CS(OS)-340/2023 I.A. 25003/2023	CHARU SINGH RATHORE V/s MR. A. RAJA SINGH & ANR.	RADHALAKSHMI R, ANUJ AGGARWAL	Evidence Status:-(P)
7	CS(OS)-764/2023 I.A. 23218/2023 I.A. 6704/2024	RAMRATI DEVI & ANR. V/s DEEPIKA TYAGI AND ORS	SURENDER KUMAR TYAGI, RAHUL CHAUHAN, SUMAN CHAUDHARY	Evidence Status:-(P)
8	I.P.A.-1/2023 I.A. 10035/2023 I.A. 10036/2023	JUSTICE ON TRIAL V/s BRITISH BROADCASTING CORPORATION (INDIA) & ANR.	SIDDHARTH SHARMA	
ADMISSION DENIAL				
9	CS(OS)-59/2024	APPLIED ELECTRO MAGNATICS PVT LTD & ORS. V/s BANK OF INDIA & ANR.	MANISH KAUSHIK	
10	CS(OS)-77/2024 I.A. 2440/2024 I.A. 2441/2024 I.A. 2442/2024	APARNA WADERA V/s BRIJ KISHORE MANOCHA & ORS.	AVADH BIHARI KAUSHIK, KESHAV SEHGAL	

FOR EVIDENCE				
11	CS(COMM)-234/2016	SATYA PRAKASH & BROS(P) LTD V/s DDA & ANR	BEENASHAW N SONI, J H JAFRI, ASEEM MALHOTRA	AT 2:00 P.M.
12	CS(COMM)-647/2016	M/S LEO ISPAT LTD V/s M/S ARIHANT ENGINEERING INDUSTRIES & ORS	ABHIMANIYU, S S WANI, GOVIND K RISHI, K G SHARMA, ANUJA PETHIA, SHAKEEL SARWAR WANI & RITURAJ SHAHI	
13	CS(COMM)-648/2016	M/S LEO INFRACAPITAL LTD V/s M/S ARIHANT MECHANICAL INDUSTRIES & ORS	ABHIMANIYU, S S WANI, GOVIND K RISHI, INDOLEX CHAMBERS, R K GOEL, ANUJA PETHIA, SHAKEEL SARWAR WANI / RITURAJ SHAHI	
14	CS(COMM)-650/2016	M/S LEO INFRACAPITAL LTD V/s M/S ARIHANT ENGINEERING INDUSTRIES & ORS	ABHIMANIYU, S S WANI, GOVIND K RISHI, INDOLEX CHAMBERS, R K GOEL, ANUJA PETHIA, SHAKEEL SARWAR WANI	
15	CS(COMM)-821/2016 I.A. 2767/2024	DEEPAK BHATIA V/s INDIAN COMPRESSORS LTD	J.H. JAFRI, MIRZA NAZIM BEG, ZEBA, SUNIL FERNANDES, ISHAN SANGHI, RAJESH BANATI, ISHAN SANGHI	
16	CS(COMM)-854/2016	M/S REACON ENGINEERING (INDIA) PVT LTD V/s NATIONAL PROJECTS CONSTRUCTION CORPORATION LTD & ANR	PARITOSH BUDHIRAJA, M K GHOSH	

08.04.2024

ADVANCE CAUSE LIST (ORIGINAL SIDE)

17	CS(COMM)- 1489/2016 CC(COMM) 12/2019	AKASH CONSTRUCTION V/s DHARMSHALA HYDRO POWER LTD & ORS	Y RAJAGOPALA RAO, RANA S BISWAS, RAJAT NAVET, FILED AS PER ORDER DT. 22/04/2019	
18	CS(OS)-1664/2011 I.A. 10801/2011	M/S VICTOR FOODS INDIA PVT LTD V/s HONEST GENERAL TRADING CO WLL & ORS	AISHWARYA MOHAPATRA, KULJEET RAWAL, KEWAL SINGH, SHANKH SENGUPTA, A K MEHTA, ANIL KR MISHRA	
19	CS(OS)-625/2016 I.A. 8960/2023 I.A. 8989/2023	SH RESHAM SINGH LALLY & ANR V/s SH KULWINDER SINGH SANDHU & ANR	ABHIK KUMAR, NAMITHA MARIANNE MATHEWS, SUDHIR KUMAR & RAKESH WADHWA, SAHIL SHARMA	

**Concluded
BY ORDER
REGISTRAR ORIGINAL**

**ROOM NO. 121, FIRST FLOOR, BLOCK-A
BEFORE SH. KANWAL JEET ARORA, REGISTRAR GENERAL**

AT 11:30 A.M.

<https://dhcdja.webex.com/meet/dja.dhc.vc4>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	FAO (COMM)-220/2023 CM APPL. 53596/2023	MUNICIPAL CORPORATION OF DELHI V/s M/S SURENDER KISHAN GUPTA	NAZIA PARVEEN	
		OTHER DETAILS OF ADVOCATES:		
2	FAO(OS)-9/2024 CM APPL. 3880/2024 CM APPL. 3881/2024	MEERA GOYAL V/s PRITI SARAF	MANISHA PARMAR, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GIRIDHAR THAKUR(COUNSEL37RR@GMAIL.COM)(7827234376)(PETITIONER) MANISHA PARMAR(MANISHA.PARMAR1025@GMAIL.COM)()(RESPONDENT) MANISHA PARMAR(MANISHA.PARMAR1025@GMAIL.COM)(9999699762)(RESPONDENT)		
3	LA.APP.-171/2023 CM APPL. 64933/2023 (CROSS OBJ.)	UNION OF INDIA V/s DAKSH LOHIYA & ORS.	PUSHKAR SOOD, SIDDHARTH PANDA, AADARSH KOTHARI	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA(SIDDHUPANDA@GMAIL.COM)(9891488088)(PETITIONER) PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)()(RESPONDENT) DHAMIJA(DHAMIJAASSOCIATES@YAHOO.COM)()(RESPONDENT) PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)(9810010790)(RESPONDENT)		

08.04.2024

Advance List

**ROOM NO. 101, FIRST FLOOR, BLOCK-A
BEFORE SH. SANJAY KUMAR SHARMA, REGISTRAR
(PHYSICAL HEARING COURT)**

AT 11:00 A.M.

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or

<https://jrdhc.webex.com/meet/jrdhc12>

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. AMIT PAUL (JUDL. TRANSLATOR) (PH:-9599060966) READER TO SHRI SANJAY KUMAR SHARMA, REGISTRAR WRIT].

NOTE: PLEASE GIVE THE APPEARANCE IN CHAT BOX WITH ITEM NO. AND MOBILE NO.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	W.P.(C)-4154/2016 CM APPL. 17515/2016 CM APPL. 27130/2018 WITH W.P.(C) 4338/2019 W.P.(C) 4339/2019 W.P.(C) 4340/2019 W.P.(C) 4347/2019	M/S RANGOLI RESORTS PRIVATE LIMITED AND ANR V/s LIEUTENANT GOVERNOR GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI AND ORS	ANUBHA SINGH AISHWARYA KAUSHIQ	
		OTHER DETAILS OF ADVOCATES: ANUBHA SINGH AISHWARYA KAUSHIQ(9968480113)(PETITIONER)		
2	W.P.(C)-4338/2019 CM APPL. 19279/2019	RAJSHREE SINGH V/s LT. GOVERNOR, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI AND ORS.	YESHI RINCHHEN	
		OTHER DETAILS OF ADVOCATES: YESHI RINCHHEN(9968480113)(PETITIONER)		
3	W.P.(C)-4339/2019 CM APPL. 19281/2019	PRATEEK SAWHNEY V/s LT. GOVERNOR, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI AND ORS.	YESHI RINCHHEN	
		OTHER DETAILS OF ADVOCATES: YESHI RINCHHEN(9968480113)(PETITIONER)		
4	W.P.(C)-4340/2019 CM APPL. 19283/2019	VIKRAM ADITYA RAJPUT V/s LT. GOVERNOR, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI AND ORS.	YESHI RINCHHEN	
		OTHER DETAILS OF ADVOCATES: YESHI RINCHHEN(9968480113)(PETITIONER)		

5	W.P.(C)-4347/2019 CM APPL. 19301/2019	CITADEL INFRASTRUCTURES PRIVATE LIMITED V/s LT. GOVERNOR GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI AND ORS.	MANOJ KUMAR GARG, YESHI RINCHHEN	
		OTHER DETAILS OF ADVOCATES: YESHI RINCHHEN()(9968480113)(PETITIONER) MANOJ KUMAR GARG(PREMKAYAT@GMAIL.COM)(9811411861)(PETITIONER)		
6	W.P.(C)-4321/2019 CM APPL. 19198/2019	M/S KUMAR HUF V/s LT. GOVERNOR, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI AND ORS.	MANOJ KUMAR GARG, YESHI RINCHHEN	
		OTHER DETAILS OF ADVOCATES: YESHI RINCHHEN()(9968480113)(PETITIONER) MANOJ KUMAR GARG(PREMKAYAT@GMAIL.COM)(9811411861)(PETITIONER)		
7	W.P.(C)-4350/2019 CM APPL. 19308/2019	D. N BAHL AND ANR. V/s LT GOVERNOR, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI AND ORS.	YESHI RINCHHEN	
		OTHER DETAILS OF ADVOCATES: YESHI RINCHHEN()(9968480113)(PETITIONER)		
8	CM APPL. 43729/2023 In W.P.(C)- 10967/2019 WITH W.P.(C) 11053/2019	VINOD KUMAR MALIK & ANR V/s REGISTRAR COOPERATIVE SOCIETIES & ORS	RAJIV VIG	
		OTHER DETAILS OF ADVOCATES: RAJIV VIG()(9811231233)(PETITIONER) RAJIV VIG(RAJIVVIGADVOCATE@GMAIL.COM)(9811231233)(PETITIONER) JAI BHARAT(JAIBHARAT30165@GMAIL.COM)()(RESPONDENT)		
9	W.P.(C)-2272/2020	HAWA SINGH V/s STATE BANK OF INDIA	MS. MAHERAVISH REIN	
		OTHER DETAILS OF ADVOCATES: MS. MAHERAVISH REIN()(9810214464)(PETITIONER)		
10	W.P.(C)-5007/2021 WITH W.P.(C) 5181/2021 W.P.(C) 5170/2021	ANIL KUMAR MITTAL V/s ADDL.COMMISSIONER OF INCOME TAX	ROOH-E-HINA DUA	
		OTHER DETAILS OF ADVOCATES: ROOHE HINA DUA(ROOHINA16@GMAIL.COM)(9899923180)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
11	W.P.(C)-5170/2021	ANOOP KUMAR GUPTA V/s ADDL.COMMISSIONER OF INCOME TAX	ROOH-E-HINA DUA	
		OTHER DETAILS OF ADVOCATES: ROOHE HINA DUA(ROOHINA16@GMAIL.COM)(9899923180)(PETITIONER) KAPIL SHARMA (DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
12	W.P.(C)-5181/2021	ARUN KUMAR GUPTA V/s ADDL.COMMISSIONER OF INCOME TAX	ROOH-E-HINA DUA	
		OTHER DETAILS OF ADVOCATES: ROOHE HINA DUA, ARAV PANDIT(ROOHINA16@GMAIL.COM)(9899923180)(PETITIONER) ADDL COMMISSIONER OF INCOME TAX CENTRAL RANGE(DELHI.ADDLCIT.CEN5@INCOMETAX.GOV.IN)()(RESPONDENT)		

13	W.P.(C)-5294/2021	DEEPAK TALWAR V/s UNION OF INDIA & ORS.	PRABHAV RALLI	
		OTHER DETAILS OF ADVOCATES: PRABHAVRALLI(RALLIPRABHAV93@GMAIL.COM)(9999249666)(PETITIONER) TANEVEER AHMED MIR, PRABHAV RALLI (TANVEER@TAMLAW.IN)(9810521939)(PETITIONER) INCOMETAX(DELHI.ADDLCIT.CEN5@INCOMETAX.GOV.IN)() (RESPONDENT) MOHAN K SINGH(MOHAN.K.SINGHANIA@INCOMETAX.GOV.IN)() (RESPONDENT) ADDICIT(DELHI.ADDLCIT.CEN4@INCOMETAX.GOV.IN)() (RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) CHAIR MANCBDR(CHAIRMANCBDR@NIC.IN)() (RESPONDENT) JOINT COMMISSIONER - INCOME TAX CENTRAL RANGE 5 NEW DELHI, INCOME TAX DEPARTMENT, MINISTRY OF FINANCE, UNION GOVT. OF INDIA(DELHI.ADDLCIT.CEN5 @INCOMETAX.GOV .IN)() (RESPONDENT) JOINT COMMISSIONER- INCOME TAX CENTRAL RANGE 4 NEW DELHI, INCOME TAX DEPARTMENT(DELHI.ADDLCIT.CEN4@INCOMETAX.GOV .IN)() (RESPONDENT) PRINCIPAL COMMISSIONER (CENTRAL 2) (INCOME TAX- 2)(MOHAN.K.SINGHANIA@INCOMETAX.GOV.IN)() (RESPONDENT) CHAIRMAN CENTRAL BOARD OF DIRECT TAXES UNION GOVT. OF INDIA (CHAIRMANCBDR@NIC.IN)() (RESPONDENT) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)() (RESPONDENT)		
14	W.P.(C)-6092/2021	KRISHAN LAL MADHOK V/s UNION OF INDIA & ORS.	KUNAL SHARMA, ATUL GUPTA	
		OTHER DETAILS OF ADVOCATES: ATUL GUPTA(ATULGUPTAADV@HOTMAIL.COM)(9810862405)(PETITIONER) ATULGUPTA(ATULGUPTAADV@HOTMAIL.COM)(9810862405)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) KRISHAN LAL MADHOK(DNSHUKLA@INDIANARTCORP.COM)() (RESPONDENT) KRISHAN LAL MADHOK(DNSHUKLA@INDIANARTCORP.COM)() (RESPONDENT) THE ADDL COMMISSIONER OF INCOME TAX(DELHI.ADDLCIT.CEN4@INCOMETAX.GOV.IN)() (RESPONDENT) CENTRAL BOARD OF DIRECT TAXES(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)() (RESPONDENT) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)() (RESPONDENT) CENTRAL BOARD OF DIRECT TAXES(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)() (RESPONDENT) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)() (RESPONDENT) THE ADDL COMMISSIONER OF INCOME TAX(DELHI.ADDLCIT.CEN4@INCOMETAX.GOV.IN)() (RESPONDENT) KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)		
15	W.P.(C)-217/2022 WITH W.P.(C) 3816/2023	MR MOHIT JAIN V/s DY DIRECTOR OF INCOME TAX INV & ORS.	ANURADHA DUTT	
		OTHER DETAILS OF ADVOCATES: ANURADHA DUTT(ADMIN@DMD.LAW, SACHIT.JOLLY@DMD.LAW)(9910044138)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(

		RESPONDENT)	
16	W.P.(C)-3816/2023	R.D. PURI V/s DEPUTY DIRECTOR OF INCOME TAX (INV) UNIT 3(2), & ANR.	AGARWAL LAW ASSOCIATES
		OTHER DETAILS OF ADVOCATES: MAHESH AGARWAL(RISHI@AGLAW.IN, PRATHAM@AGLAW.IN)(9810188705)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) HOSSAIN ZOHEB(HOSSAINZOHEB@GMAIL.COM)()(RESPONDENT) INCOME TAX(DELHI.DCIT.INV3.2@INCOMETAX.GOV.IN)()(RESPONDENT)	
17	W.P.(C)-4225/2022 CM APPL. 12607/2022 CM APPL. 12608/2022	MADHULIKA TIWARI V/s JOINT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, RANGE 5 DELHI AND ANR.	KUNAL SHARMA, ANANYA KAPOOR
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(ANANYA@SALIKAPOOR.CO)(9910629894)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPO NDENT) KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)	
18	W.P.(C)-4252/2022	ROHIT TIWARI V/s JOINT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, RANGE-5 & ANR.	ANANYA KAPOOR
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(ANANYA@SALIKAPOOR.CO)(9910629894)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPO NDENT)	
19	W.P.(C)-6562/2022	DHARAM VIR CHUGH V/s ASSISTANT DIRECTOR OF INCOME TAX, INVESTIGATION, UNIT 4(1),	GAURAV JAIN
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN AND AKSHITA GOYAL(AKSHITAGOYAL.ADV16@GMAIL.COM)()(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPO NDENT)	
20	W.P.(C)-13974/2022	SAGRI SINGH V/s DY DIRECTOR OF INCOME TAX (INV)	KAVITA JHA
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)()(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPO NDENT)	
21	W.P.(C)-14020/2022 WITH W.P.(C) 1503/2021	GURPREETESH SINGH MAINI AND ORS. V/s UNION OF INDIA AND ORS	TUSHAR AGARWAL
		OTHER DETAILS OF ADVOCATES: TUSHAR AGARWAL(TUSHARAGARWAL92@GMAIL.COM)(9971374150)(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPO NDENT)	

22	W.P.(C)-247/2023 CM APPL. 941/2023	DHARAM VIR CHUGH V/s PRINCIPAL DIRECTOR OF INCOME TAX, INVESTIGATION-2, NEW DELHI	GAURAV JAIN	
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN AKSHITA(GAURAVJAIN81@REDIFFMAIL.COM)(9810262615)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		
23	W.P.(C)-3732/2023	DHRUV LAMBA V/s DY DIRECTOR OF INCOME TAX (INV) & ANR.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)()(PETITIONER) VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)()(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
24	W.P.(C)-3802/2023 WITH W.P.(C) 3805/2023	MUKUND CHOUDHARY V/s DEPUTY DIRECTOR OF INCOME TAX INVESTIGATION DD ADIT (INV) 2(1) FAIU DELHI & ORS.	ANAND KIRAN CHAUDHURI	
		OTHER DETAILS OF ADVOCATES: ANAND CHAUDHURI(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
25	W.P.(C)-3805/2023	KAPIL CHOUDHARY V/s DEPUTY DIRECTOR OF INCOME TAX INVESTIGATION DD ADIT (INV) 2(1) FAIU DELHI & ORS & ORS.	ANAND KIRAN CHAUDHURI	
		OTHER DETAILS OF ADVOCATES: ANAND CHAUDHURI(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
26	W.P.(C)-5312/2023 CM APPL. 20711/2023	RAJESH KUMAR GUPTA V/s JOINT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, CENTRAL RANGE 4 & ANR.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR AND SANAT KAPOOR(ANANYA@SALILKAPOOR.COM)(9910629894)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
27	W.P.(C)-5396/2023	VAIDYANATHAN VENKATESWARAN SIVAKUMAR V/s ASSISTANT DIRECTOR OF INCOME TAX (INV)	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN, DELHI.DDIT.INV8.4@INCOMETAX.GOV.IN)()(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		

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28	W.P.(C)-5401/2023 CM APPL. 21150/2023	AMRENDRA SINGH AND ORS V/s UNION OF INDIA AND ORS	ANIL KUMAR GUPTA
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR(ANILADVO1991@GMAIL.COM)(9811381268)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)	
29	W.P.(C)-8154/2023	SANJAY BHASKAR V/s UNION OF INDIA THROUGH ITS SECRETARY & ORS.	AKHILESH TALLURI
		OTHER DETAILS OF ADVOCATES: AKHILESH TALLURI(OFFICE@GRSCHAMBERS.ORG)(9899436986)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) HOSSAIN ZOHEB(HOSSAINZOHEB@GMAIL.COM, DELHI.DDIT.INV4.4@INCOMETAX.GOV.IN)()(RESPONDENT)	
30	W.P.(C)-404/2024 CM APPL. 1822/2024 CM APPL. 1823/2024 CM APPL. 1824/2024	GURVINDER SINGH SAINI V/s SCHOOL MANAGEMENT OF GURU HARKRISHAN PUBLIC SCHOOL AND ORS	ABINASH KUMAR MISHRA, NIKHILESH KUMAR
		OTHER DETAILS OF ADVOCATES: LAWIN(NIKHILESHK9@GMAIL.COM)(989165567)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT) ABINASH K MISHRA(ABINASHKMISHRA@GMAIL.COM)(9315337955)(RESPONDENT) LOKESH BHARDWAJ(LOKESHBHARDWAJ@LIVE.IN)(7701902515)(PETITIONER) SUSHANT BHADURI(SUSHANT.BHADURI@GMAIL.COM)()(RESPONDENT) ABINASH KUMAR MISHRA(ABINASHKMISHRA@GMAIL.COM)(9319272794)(RESPONDENT)	
31	W.P.(C)-429/2024	SH. JAGDISH RAI V/s GOVT. OF NCT OF DELHI & ORS.	JYOTI NAMBIAR
		OTHER DETAILS OF ADVOCATES: VINEET RANA(RANAVINEET37@GMAIL.COM)(9716365042)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
32	W.P.(C)-488/2024	SANJEEV KUMAR V/s UNION OF INDIA & ORS.	VISHAL RAJ SEHIJPAL
		OTHER DETAILS OF ADVOCATES: SHOEB SHAKEEL (VISHALSEHIJPAL@GMAIL.COM)(9999229678)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)	

ROOM NO. 104, FIRST FLOOR, BLOCK-A
BEFORE MS. KAUSHLYA VERMA, REGISTRAR
(PHYSICAL HEARING COURT)

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc11>

PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471) READER TO MS. KAUSHLYA VERMA, REGISTRAR]

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CMI-3/2022 CM APPL. 39133/2022 CM APPL. 39134/2022 CM APPL. 39135/2022	ARTI SAIN V/s MAHENDER KUMAR SHARMA & ANR.	RAHUL SAGAR SAHAY	
		OTHER DETAILS OF ADVOCATES: RAHUL SAGAR SAHAY(RAHUL.SAHAY@SAHAYCHAMBERS.COM)(9958867445)(PETITIONER)		
2	EX.F.A.-31/2023 CM APPL. 43068/2023 CM APPL. 43069/2023 CM APPL. 43070/2023	SH. JAI DEV MAHAJAN V/s HARJEET SINGH & ORS.	SONALI MALHOTRA, JAWAHAR CHAWLA	
		OTHER DETAILS OF ADVOCATES: FJAIDEV MAHAJAN()(9811111670)(PETITIONER) JAWAHAR CHAWLA & ASSOCIATES(CHAWLA8JL@GMAIL.COM)(9312965659)(PETITIONER) SONALI MALHOTRA(SONALIMALHOTRA2007@GMAIL.COM)(9818024129)(PETITIONER) SONALI MALHOTRA(SONALIMALHOTRA2007@GMAIL.COM)(9818024129)(PETITIONER)		
3	LA.APP.-452/2009 CM APPL. 1613/2020 CM APPL. 30302/2020	INDIA EXPORT HOUSE PVT LTD. V/s UOI & ANR.	SMRITI ASMITA, DEEPAK KHOSLA, MANJIT SINGH AHLUWALIA	
		OTHER DETAILS OF ADVOCATES: (PETITIONER MINI PUSHKARNA DETAILS REMOVED.) (PETITIONER MINI PUSHKARNA DETAILS REMOVED.) (PETITIONER MINI PUSHKARNA DETAILS REMOVED.) (RESPONDENT MINI PUSHKARNA DETAILS REMOVED.) (RESPONDENT MINI PUSHKARNA DETAILS REMOVED.) (RESPONDENT MINI PUSHKARNA DETAILS REMOVED.) SMRITI ASMITA(SM.ASMITA@GMAIL.COM)(8800795326)(PETITIONER)		
4	LA.APP.-557/2009 CM APPL. 13968/2009 CM APPL. 2556/2010 CM APPL. 14948/2011 CM APPL. 14949/2011	MCD V/s M/S INDIA EXPORT HOUSE PVT LTD & ANR	SMRITI ASMITA, DEEPAK KHOSLA, SANJAY PODDAR, SIDDHARTH PANDA, MUKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: SMRITI ASMITA(SM.ASMITA@GMAIL.COM)(8800795326)(RESPONDENT) SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(PETITIONER)		

5	LA.APP.-71/2010	UNION OF INDIA V/s INDIA EXPORT HOUSE PVT LTD & ANR	SMRITI ASMITA, SANJAY KUMAR PATHAK, SHYEL TREHAN, DEEPAK KHOSLA, DEEPIKA	
		OTHER DETAILS OF ADVOCATES: SMRITI ASMITA(SM.ASMITA@GMAIL.COM)(8800795326)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER)		
6	LA.APP.-132/2010 CM APPL. 3388/2010 CM APPL. 23443/2011 CM APPL. 23444/2011	MUNICIPAL CORPORATION OF DELHI V/s SUMER MAL PATWARI TRUST & ORS	SANJAY KUMAR PATHAK, DEEPAK KHOSLA, SIDDHARTH PANDA, MUKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(PETITIONER)		
7	LA.APP.-451/2010 CM APPL. 8413/2010 CM APPL. 8415/2010 CM APPL. 8416/2010 CM APPL. 14950/2011 CM APPL. 14951/2011	MCD V/s AMAR NATH PASRISHA AND ANR	SANJAY KUMAR PATHAK, SIDDHARTH PANDA, MUKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(PETITIONER)		
8	LA.APP.-634/2010 CM APPL. 10681/2010 CM APPL. 10684/2010 CM APPL. 10685/2010 CM APPL. 16102/2010 CM APPL. 16111/2010 CM APPL. 17424/2011 CM APPL. 17425/2011 CM APPL. 17426/2011	MUNICIPAL CORPORATION OF DELHI V/s EM PEE METALS & ANR	SANJAY KUMAR PATHAK, SIDDHARTH PANDA, MUKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(PETITIONER)		
9	LA.APP.-718/2010 CM APPL. 12822/2010	UNION OF INDIA V/s EM PEE METALS & ANR	SANJAY KUMAR PATHAK, DEEPIKA	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER)		
10	LA.APP.-38/2012 CM APPL. 57031/2023	HARISH VIRMANI V/s UNION OF INDIA & ANR	SANJAY KUMAR PATHAK, DEEPAK KHOSLA, ANUROOP P.S	
		OTHER DETAILS OF ADVOCATES: DEEPAK KHOSLA(ADV.ANUROOP@GMAIL.COM)()(PETITIONER) V N GOYAL(V.N.GOYAL@GMAIL.COM)()(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		

11	LA.APP.-63/2012	UNION OF INDIA V/s HARISH VIRMANI & ANR	SANJAY KUMAR PATHAK, DEEPIKA	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER)		
12	LA.APP.-98/2016	NORTH DELHI MUNICIPAL CORPORATION V/s MOHAN LAL GHAI & ANR	DHAMIJA & ASSO	
		OTHER DETAILS OF ADVOCATES:		
13	LA.APP.-99/2016 CM APPL. 36404/2017 WITH LA.APP. 105/2016 LA.APP. 108/2016	NORTH DELHI MUNICIPAL CORPORATION V/s SANJAY KUMAR & ORS		
		OTHER DETAILS OF ADVOCATES:		
14	LA.APP.-105/2016 CM APPL. 36403/2017	NORTH DELHI MUNICIPAL CORPORATION V/s NARESH GUPTA & ANR	DHAMIJA & ASSO	
		OTHER DETAILS OF ADVOCATES:		
15	LA.APP.-108/2016	NORTH DELHI MUNICIPAL CORPORATION V/s SANDEEP SACHDEVA & ANR	DHAMIJA & ASSO	
		OTHER DETAILS OF ADVOCATES:		
16	LA.APP.-100/2016	NORTH DELHI MUNICIPAL CORPORATION V/s M/S RELIABLE MOTORS AND FINANCE & ANR	DHAMIJA & ASSO	
		OTHER DETAILS OF ADVOCATES:		
17	LA.APP.-101/2016	NORTH DELHI MUNICIPAL CORPORATION V/s RAJ KUMAR TALWAR & ANR		
		OTHER DETAILS OF ADVOCATES:		
18	LA.APP.-102/2016	NORTH DELHI MUNICIPAL CORPORATION V/s ASHOK KUMAR GHAI & ANR	DHAMIJA & ASSO	
		OTHER DETAILS OF ADVOCATES:		
19	LA.APP.-103/2016	NORTH DELHI MUNICIPAL CORPORATION V/s RAJINDER SINGH & ANR		
		OTHER DETAILS OF ADVOCATES:		
20	LA.APP.-104/2016	NORTH DELHI MUNICIPAL CORPORATION V/s RAJINDER KAUR & ANR	DHAMIJA & ASSO	
		OTHER DETAILS OF ADVOCATES:		
21	LA.APP.-106/2016	NORTH DELHI MUNICIPAL CORPORATION V/s CHAMAN LAL SACHDEVA & ANR		
		OTHER DETAILS OF ADVOCATES:		
22	LA.APP.-107/2016	NORTH DELHI MUNICIPAL CORPORATION V/s GURBIR SINGH & ANR		
		OTHER DETAILS OF ADVOCATES:		

23	LA.APP.-109/2016	NORTH DELHI MUNICIPAL CORPORATION V/s DEVINDER KUMAR & ANR		
		OTHER DETAILS OF ADVOCATES:		
24	LA.APP.-110/2016	NORTH DELHI MUNICIPAL CORPORATION V/s VIRENDER PAL ARORA & ANR	DHAMIJA & ASSO	
		OTHER DETAILS OF ADVOCATES:		
25	LA.APP.-263/2016 CM APPL. 53004/2023 WITH LA.APP. 107/2017	M/S ANANT RAJ PROJECTS LTD V/s LAND & BUILDING DEPARTMENT & ANR	GARIMA PRASHAD, SANJAY KUMAR PATHAK, BHAGWAT PRASHAD GUPTA & RAJESH GUPTA, AAYUSH MALHOTRA	
		OTHER DETAILS OF ADVOCATES: SOHAM KUMAR , PRARTHANA SINGHANIA(SOHAM@CHAMBERSOFSOHAMKUMAR.COM)(9818350561)(PETITIONER) MITTAL SOLICITORS(MITTALSOLICITORS@GMAIL.COM)()(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) GARIMA PRASHAD(WPC.LAWFIRM@GMAIL.COM)(9810717325)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
26	LA.APP.-107/2017 CM APPL. 13320/2017 CM APPL. 52224/2018 CM APPL. 35418/2021	NORTH DELHI MUNICIPAL CORPORATION V/s M/S ANANT RAJ PROJECTS LTD & ANR	GARIMA PRASHAD, SANJAY KUMAR PATHAK, BHAGWAT PERSHAD GUPTA, PRIYANSHU AGGARWAL	
		OTHER DETAILS OF ADVOCATES: BHAGWAT PERSHAD GUPTA()(9810137355)(PETITIONER) BHAGWAT PRASHAD & RAJESH GUPTA(RAJESHGUPTA864@GMAIL.COM)(9810360789)(PETITIONER) NDMC(DIRECTOR.LAW@NDMC.GOV.IN)()(RESPONDENT) GARIMA PRASHAD(WPC.LAWFIRM@GMAIL.COM)(9810717325)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
27	LA.APP.-60/2019 CM APPL. 19878/2019 CM APPL. 4087/2020 CM APPL. 4088/2020 CM APPL. 7948/2020 CM APPL. 40836/2021 (CROSS OBJ.) CM APPL. 40837/2021 CM APPL. 40838/2021 CM APPL. 3944/2023	NORTH DELHI MUNICIPAL CORPORATION V/s M/S POPULAR RUBBERS INDUSTRIES & ANR	S K ROUT, SANJAY KUMAR PATHAK, SANTOSH KUMAR ROUTA, AMAN MEHROTRA	
		OTHER DETAILS OF ADVOCATES: (PETITIONER MINI PUSHKARNA DETAILS REMOVED.) (PETITIONER MINI PUSHKARNA DETAILS REMOVED.) (PETITIONER MINI PUSHKARNA DETAILS REMOVED.) (PETITIONER MINI PUSHKARNA DETAILS REMOVED.) (PETITIONER MINI PUSHKARNA DETAILS REMOVED.) (PETITIONER MINI PUSHKARNA DETAILS REMOVED.) (RESPONDENT MINI PUSHKARNA DETAILS REMOVED.) (RESPONDENT MINI PUSHKARNA DETAILS REMOVED.) (RESPONDENT MINI PUSHKARNA DETAILS REMOVED.) (RESPONDENT MINI PUSHKARNA DETAILS REMOVED.) (RESPONDENT MINI PUSHKARNA DETAILS REMOVED.) NAMRATA MUKIM(NAMRATAMUMKIM@HOTMAIL.COM)()(PETITIONER) SK PATHAK(SKPATHAKSC@GMAIL.COM)()(RESPONDENT) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(9971052474)(RESPONDENT)		

		SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)	
28	LA.APP.-62/2019 CM APPL. 19891/2019 CM APPL. 40895/2021 (CROSS OBJ.) CM APPL. 40896/2021 CM APPL. 3848/2023 CM APPL. 6388/2023	NORTH DELHI MUNICIPAL CORPORATION V/s DIVYA JAIN & ANR	S K ROUT, SANJAY KUMAR PATHAK, SANTOSH KUMAR ROUTA, AMAN MEHROTRA
		OTHER DETAILS OF ADVOCATES: MINI PUSHAKRNA()(9810674872)(PETITIONER) R K (RKANT251@GMAIL.COM)(9873197346)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(9971052474)(PETITIONER) SK PATHAK(SKPATHAKSC@GMAIL.COM)()(RESPONDENT) NAMRATA MUKIM(NAMRATAMUKIM@HOTMAIL.COM)()(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)	
29	LA.APP.-63/2019 CM APPL. 19959/2019 CM APPL. 40832/2021 (CROSS OBJ.) CM APPL. 40833/2021 CM APPL. 40834/2021 CM APPL. 3945/2023	NORTH DELHI MUNICIPAL CORPORATION V/s M/S PREMIER RUBBER INDUSTRIES & ANR	S K ROUT, SANJAY KUMAR PATHAK, SANTOSH KUMAR ROUTA, AMAN MEHROTRA
		OTHER DETAILS OF ADVOCATES: MINI PUSHARNA()(9810674872)(PETITIONER) (PETITIONER MINI PUSHARNA DETAILS REMOVED.) (RESPONDENT MINI PUSHARNA DETAILS REMOVED.) (RESPONDENT MINI PUSHARNA DETAILS REMOVED.) NAMRATA MUKIM(NAMRATAMUKIM@HOTMAIL.COM)()(PETITIONER) S K PATHAK (SKPATHAKSC@GMAIL.COM)()(PETITIONER) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(9971052474)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)	
30	LA.APP.-157/2019	NORTH DELHI MUNICIPAL CORPORATION V/s M/S GOEL BROS & ANR	SANJAY KUMAR PATHAK
		OTHER DETAILS OF ADVOCATES: MINI PUSHARNA()(9810674872)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)	
31	LA.APP.-165/2019 WITH LA.APP. 557/2009	POONAM VIRMANI V/s UNION OF INDIA & ANR	SANJAY KUMAR PATHAK, ANUROOP S
		OTHER DETAILS OF ADVOCATES: ANUROOP P S()(9811218591)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)	
32	LA.APP.-181/2019 CM APPL. 55957/2019 CM APPL. 55959/2019 WITH LA.APP. 557/2009	NORTH DELHI MUNICIPAL CORPORATION V/s POONAM VIRMANI & ANR	SANJAY KUMAR PATHAK
		OTHER DETAILS OF ADVOCATES: (PETITIONER MINI PUSHARNA DETAILS REMOVED.) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)	

33	LA.APP.-44/2021 CM APPL. 26276/2021	NORTH DELHI MUNICIPAL CORPORATION V/s RAJINDER KUMAR GUPTA & ANR.	SANJAY KUMAR PATHAK, NAMRATA MUKIM, NAMRATA MUKIM	
		OTHER DETAILS OF ADVOCATES: NAMRATA MUKIM(NAMRATAMUKIM@HOTMAIL.COM)(9899106515)(PETITIONER) S K ROUT(ROUTSANTOSHK@GMAIL.COM)(9971052474)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION(NAMRATAMUKIM@HOTMAIL.COM)(9899106515)(RESPONDENT) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
34	LA.APP.-55/2021 CM APPL. 27696/2021 CM APPL. 1125/2023 CM APPL. 20736/2023 CM APPL. 60110/2023 WITH LA.APP. 59/2021	NORTH DELHI MUNICIPAL CORPORATION V/s M/S. ESVEE POLYMERS MANUFACTURING COMPANY & ANR.	SANTOSH KUMAR ROUTA, SANJAY KUMAR PATHAK, SIDDHARTH PANDA, NAMRATA MUKIM, NAMRATA MUKIM, AMAN MEHROTRA	
		OTHER DETAILS OF ADVOCATES: NAMRATA MUKIM(NAMRATAMUKIM@HOTMAIL.COM)(9899106515)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)() (RESPONDENT) DHAMIJA(DHAMIJAASSOCIATES@YAHOO.COM)() (RESPONDENT) ROUTSANTOSHK(ROUTSANTOSHK@GMAIL.COM)() (RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION(NAMRATAMUKIM@HOTMAIL.COM)(9899106515)(RESPONDENT) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SLB(OFFICEFLB@GMAIL.COM)() (RESPONDENT) DHAMIJA ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(9971052474)(RESPONDENT) ACHIN(ACHINSAXENAADVOCATE@GMAIL.COM)() (PETITIONER) S K ROUT(DHAMIJAASSOCIATES@YAHOO.COM)(9971052474)(RESPONDENT) SK PATHAK(SKPATHAKSC@GMAIL.COM)() (RESPONDENT) NAMRATA(NAMRATAMUKIM@HOTMAIL.COM)() (RESPONDENT) NAMRATA MUKIM(NAMRATAMUKIM@HOTMAIL.COM)() (RESPONDENT) DHAMIJA (DHAMIJAASSOCIATES@YAHOO.COM)(9971052474)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)() (RESPONDENT) SIDDHARTH PANDA (SIDDHUPANDA@GMAIL.COM)() (RESPONDENT) SANTOSH KUMAR ROUTA(ROUTSANTOSHK@GMAIL.COM)(9971052474)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) SIDDHARTH PANDA(SIDDHARTH@GMAIL.COM)(9891488088)(PETITIONER)		

35	LA.APP.-59/2021 CM APPL. 27739/2021	NORTH DELHI MUNICIPAL CORPORATION V/s M/S DIVYA AUTOMATES & ANR.	SANJAY KUMAR PATHAK, NAMRATA MUKIM, NAMRATA MUKIM	
		OTHER DETAILS OF ADVOCATES: NAMRATA MUKIM(NAMRATAMUKIM@HOTMAIL.COM)(9899106515)(PETITIONER) DHAMIJA(DHAMIJAASSOCIATES@YAHOO.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ROUTSANTOSHK(ROUTSANTOSHK@GMAIL.COM)()(RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION(NAMRATAMUKIM@HOTMAIL.COM)(9899106515)(RESPONDENT) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
36	LA.APP.-84/2021 CM APPL. 34039/2023	M/S ESVEE POLYMERS MFG.COMPANY AND ORS V/s UNION OF INDIA AND ANR	SANJAY KUMAR PATHAK, SANTOSH KUMAR ROUTA, AMAN MEHROTRA	
		OTHER DETAILS OF ADVOCATES: DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(9971052474)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(9971052474)(PETITIONER) SK PATHAKSC(SKPATHAKSC@GMAIL.COM)()(RESPONDENT) OFFICE FS(OFFICEFS1B@GMAIL.COM)()(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
37	LA.APP.-80/2021	RAJINDER KUMAR GUPTA V/s UNION OF INDIA AND ANR	SANJAY KUMAR PATHAK, SANTOSH KUMAR ROUTA	
		OTHER DETAILS OF ADVOCATES: (PETITIONER MINI PUSHKARNA DETAILS REMOVED.) (RESPONDENT MINI PUSHKARNA DETAILS REMOVED.) (RESPONDENT MINI PUSHKARNA DETAILS REMOVED.) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
38	LA.APP.-81/2021 CM APPL. 33848/2021 CM APPL. 33849/2021	UNION OF INDIA V/s MAHINDER SINGH & ORS.	SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SANJAY KUMAR(DDACHAMBERHC@YAHOO.COM)(9810862947)(RESPONDENT) RAJESH GUPTA(RAJESHGUPTA864@GMAIL.COM)(9810360789)(RESPONDENT)		
39	LA.APP.-88/2021	M/S DIVYA AUTOMATS V/s UNION OF INDIA AND ANR	SANJAY KUMAR PATHAK, SANTOSH KUMAR ROUTA	
		OTHER DETAILS OF ADVOCATES: DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(9971052474)(PETITIONER) MUKESH GUPTA(CLO-NDMC@MCD.NIC.IN)(9810144127)(RESPONDENT)		

		YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT) M/S DIVYA AUTOMATS (ROUTSANTOSHK@GMAIL.COM)(9971754754)(RESPONDENT) UNION OF INDIA AND ANR(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)	
40	LA.APP.-308/2023 CM APPL. 33103/2023 CM APPL. 33104/2023 CM APPL. 33105/2023 CM APPL. 33106/2023	UNION OF INDIA V/s MANJU GUPTA & ANR.	SANJAY KUMAR PATHAK
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(SKPATHAKSC@GMAIL.COM, PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) PUSHKAR SOOD STANDING COUNSEL(SVKUTEDMRC@GMAIL.COM, PUSHKARSOOD03@GMAIL.COM)() (RESPONDENT) DIMPLE DHAMIJA(ROUTSANTOSHK@GMAIL.COM, DHAMIJAASSOCIATES@YAHOO.COM)(9971052474)(RESPONDENT)	
41	LA.APP.-309/2023 CM APPL. 33110/2023	UNION OF INDIA V/s SH HEM CHAND AGGARWAL (DECD) THR LRS SH SANJEEV AGGARWAL & ORS.	SANJAY KUMAR PATHAK
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) PUSHKAR SOOD(SVKUTEDMRC@GMAIL.COM , SUSHANTT48@GMAIL.COM)() (RESPONDENT) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)() (RESPONDENT)	
42	LA.APP.-313/2023 CM APPL. 33652/2023	UNION OF INDIA V/s POOJA RANI @ POOJA PRABHAKAR & ANR.	SANJAY KUMAR PATHAK
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(SKPATHAKSC@GMAIL.COM)() (PETITIONER) S K ROUT(ROUTSANTOSHK@GMAIL.COM)(9971052474)(RESPONDENT) SUSHANT(SUSHANTT48@GMAIL.COM)() (RESPONDENT) PUSHKAR(PUSHKARSOOD03@GMAIL.COM)() (RESPONDENT) DHAMIJA(DHAMIJAASSOCIATES@YAHOO.COM)() (RESPONDENT) PUSHKAR SOOD(SVKUTEDMRC@GMAIL.COM)() (RESPONDENT)	
43	LA.APP.-348/2023 CM APPL. 36140/2023	MUNICIPAL CORPORATION OF DELHI V/s AJAZ AHMED & ORS.	AMAN MEHROTRA, NAMRATA MUKIM
		OTHER DETAILS OF ADVOCATES: NAMRATA MUKIM(NAMRATAMUKIM@HOTMAIL.COM)(9899106515)(PETITIONER) DHAMIJA(DHAMIJAASSOCIATES@YAHOO.COM)() (RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)() (RESPONDENT) AMAN MEHROTRA(LLOYD.AMAN91@GMAIL.COM)(9818522926)(RESPONDENT)	
44	LA.APP.-517/2023 CM APPL. 53707/2023 CM APPL. 13712/2024 (CROSS OBJ.)	DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD (DSIIDC) V/s SH RAGHUBIR SINGH (THROUGH LRS) & ORS.	RAKESH KUMAR DHAWAN, L. B. RAI
		OTHER DETAILS OF ADVOCATES: RAI AND RAI PARTNERS(ATTORNEYLBRAI@GMAIL.COM)(9810614546)(PETITIONER) RK DHAWAN(RKDHWAN9@GMAIL.COM)() (RESPONDENT)	

		REM DSIIDC(REM.DSIIDC@GMAIL.COM)() (RESPONDENT)	
45	LA.APP.-518/2023 CM APPL. 53728/2023	DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD (DSIIDC) V/s SH MUNSHI RAM & ORS.	RAKESH KUMAR DHAWAN
		OTHER DETAILS OF ADVOCATES:	
46	LA.APP.-520/2023 CM APPL. 54056/2023	DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD (DSIIDC) V/s SH RAJA RAM & ANR.	RAKESH KUMAR DHAWAN
		OTHER DETAILS OF ADVOCATES: R K DHAWAN(RKDHAWAN9@GMAIL.COM)(9899775330)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)() (RESPONDENT)	
47	LA.APP.-24/2024	UNION OF INDIA V/s SH SHISH RAM (DECEASED) THR LRS AND ANR	SANJAY KUMAR PATHAK
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)() (RESPONDENT) SHIV(SHIVKUMAR.ATTORNEY@GMAIL.COM)(9717854294)(RESPONDENT)	
48	CM APPL. 12240/2023 CM APPL. 12241/2023 In RFA-63/2018	GIRI RAJ & ANR V/s LATE SHRI ROOP CHAND & ORS	HEMANT PAYAK, MOHIT GUPTA, L K SINGH, ASHOK MAHIPAL
		OTHER DETAILS OF ADVOCATES: ASHOK MAHIPAL() (9810176643)(PETITIONER) ASHOK MAHIPAL() (9810176643)(PETITIONER) ASHOK MAHIPAL(ASHOK_MAHIPAL@YAHOO.CO.IN)(9810176643)(PETITIONER) HEMANT.PAYAK(HEMANT.PAYAK@GMAIL.COM)() (RESPONDENT)	
49	CM APPL. 91/2024 In RFA-852/2019	KISHAN (DECEASED) THR LRS V/s BALA & ANR	ANUP KUMAR, SHRUTI SINGH
		OTHER DETAILS OF ADVOCATES: ANUP KUMAR() (9818570588)(PETITIONER)	
50	RFA-210/2021 CM APPL. 12957/2021 CM APPL. 12958/2021 CM APPL. 12959/2021	VINOD KOHLI V/s SMT. MEENA & ORS.	MOHD UNAIS
		OTHER DETAILS OF ADVOCATES: MOHD(UNAIS.ADV.786@GMAIL.COM)(9873737780)(PETITIONER) LEGUM LAW FIRM(HIMALAKHATARG@GMAIL.COM)(9810456889)(PETITIONER) VCD DA(VCD DA@DDA.ORG.IN)() (RESPONDENT) R4&6() (9811370674)(RESPONDENT) R1() (9868671320)(RESPONDENT)	

51	RFA-1/2023 CM APPL. 171/2023 CM APPL. 172/2023 CM APPL. 58496/2023 CM APPL. 58497/2023 CM APPL. 58500/2023 CM APPL. 58501/2023 CM APPL. 2909/2024 CM APPL. 2910/2024	KRISHAN KUMAR SAINI (SINCE DECEASED) THROUGH LRS V/s RAJINDER KUMAR SAINI (SINCE DECEASED) THROUGH LRS.	ISH KUMAR SAINI	
		OTHER DETAILS OF ADVOCATES: I K SAINI(IKSAINI00000@GMAIL.COM)(7303195729)(PETITIONER) I.K. SAINI(IKSAINI00000@GMAIL.COM)(7303195729)(PETITIONER) R()(986894018)(RESPONDENT) R()(9811673338)(RESPONDENT) R()(9417826325)(RESPONDENT) ANUPAMA SAINI()(9417826325)(RESPONDENT) MADEEP()(9417826325)(RESPONDENT) RITA SAINI()(9417826325)(RESPONDENT) I K SAINI(IKSAINI00000@GMAIL.COM)(7303195729)(PETITIONER) I K SAINI(IKSAINI00000@GMAIL.COM)(7303195729)(PETITIONER) I K SAINI(IKSAINI00000@GMAIL.COM)(7303195729)(PETITIONER)		
52	RFA-227/2023 CM APPL. 13347/2023 CM APPL. 13348/2023	DHARMENDER SEJWAL & ANR. V/s MOHIT CHAUDHARY & ORS.	RAMESH CHAND PANDEY	
		OTHER DETAILS OF ADVOCATES:		
53	RFA-534/2023	SH AMIT KANNOJIA V/s KULDEEP & ORS.	VAIBHAV KALRA	
		OTHER DETAILS OF ADVOCATES: VAIBHAV KALRA(V.KALRA@VIDHITTASLEGAL.COM)(9650310194)(PETITIONER)		
54	RFA-625/2023 CM APPL. 40147/2023	SH. SHER SINGH V/s SMT. PRAKASH KAUR & ORS.	AYUSH GUPTA	
		OTHER DETAILS OF ADVOCATES: GUPTA AND ASSOCIATES(AYUSH@GUPTALEGAL.IN)(9818402326)(PETITIONER) PRAKASH KAUR()() (RESPONDENT)		
55	RFA-32/2024	BALBIRI AND ORS V/s BIMLA DEVI AND ORS	MOHD RASHID	
		OTHER DETAILS OF ADVOCATES:		
56	RFA-35/2024 CM APPL. 2600/2024	SH. VIRENDER KUMAR V/s SH. TULSI YADAV & ORS.	ABHISHEK	
		OTHER DETAILS OF ADVOCATES: ANS LAW SYNDICATE LAW FIRM(ANSLAWSYNDICATE@GMAIL.COM)(9719618298)(PETITIONER) PIYUSH MITTAL()(9810717949)(RESPONDENT)		
57	RFA-80/2024 CM APPL. 6050/2024	SMT. JEET KAUR V/s ISHWAR CHAND JAIN	SUNIL DAHIYA	
		OTHER DETAILS OF ADVOCATES: SUNIL DAHIYA & ASSOCIATES(ADVSUNILDAHIAY1979@GMAIL.COM)(9555650325)(PETITIONER) PUNEET(PUNEETKUMAR436@GMAIL.COM)() (RESPONDENT) ISHWAR(GSSASSOCIATES@YAHOO.COM)() (RESPONDENT)		

**J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA, (DHJS), JOINT REGISTRAR (JUDICIAL)
HYBRID MODE**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	C.R.P.-123/2019	Y S PANWAR V/s SARITA TRIVEDI & ORS	Y S PANWAR	
		OTHER DETAILS OF ADVOCATES: Y S PANWAR() (9213861442) (PETITIONER)		
2	C.R.P.-82/2021 WITH C.R.P. 83/2021	ROAHAN HARNAL V/s MRS SANGEETA JAISWAL	AMIT KHEMKA, ASHISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ROHAN HARNAL (HARNALROAHAN@GMAIL.COM) (9871511298) (PETITIONER) SANGEETA (ADVOCATESATISHJHA@GMAIL.COM) (9311031385) (RESPONDENT) AMIT KHEMKA (KHEMKALAWOFFICES@GMAIL.COM) (9720747323) (RESPONDENT)		
3	C.R.P.-83/2021	MRS INDU KUMAR V/s MRS SANGEETA JAISWAL	AMIT KHEMKA, ASHISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: INDU KUMAR (ANILHARNAL@GMAIL.COM) (991052098) (PETITIONER) SANGEETA JAISWAL (ADVOCATESATISHJHA@GMAIL.COM) (931031385) (RESPONDENT) AMIT KHEMKA (KHEMKALAWOFFICES@GMAIL.COM) (9720747323) (RESPONDENT)		
4	C.R.P.-202/2023 CM APPL. 38697/2023 CM APPL. 38698/2023 CM APPL. 38699/2023	M/S SIMBA SHOPPING PVT LTD & ORS. V/s AERO CLUB	S GOWTHAMAN	
		OTHER DETAILS OF ADVOCATES: S GOWTHAMAN (SG_GREAT@YAHOO.COM) (9899339689) (PETITIONER) M KALRA (M.KALRA@GMAIL.COM) () (RESPONDENT)		
5	C.R.P.-266/2023 CM APPL. 49546/2023	SMT. MADHU BALA & ANR. V/s SMT. DEEPIKA ARORA	BRAHM DUTT SHARMA	
		OTHER DETAILS OF ADVOCATES: B D SHARMA & ASSOCIATES (ADV.BDSHARMAA@GMAIL.COM) (9811105381) (PETITIONER) RAJEEV (ADVOCATERAJEEVKUMAR1611@GMAIL.COM) () (RESPONDENT)		

6	CM(M)-1380/2022 CM APPL. 53433/2022 CM APPL. 34431/2023 CM APPL. 35195/2023	M/S INDUS TOWERS LTD. V/s GAUTAM NAGAR RESIDENTS ASSOCIATION REGD. & ORS.	KANIKA AGNIHOTRI, VIKRANT NILESH GOYAL, ANIL KUMAR, KANIKA AGNIHOTRI, BANKEY BIHARI	
		OTHER DETAILS OF ADVOCATES: SKV ASSOCIATES(SKVKA@SKVASSOCIATES.COM)(7669700081)(PETITIONER)) SDMC(COADVTT.SDMC@GMAIL.COM)() (RESPONDENT) KP SINGH(KPSINGH0202@GMAIL.COM)() (RESPONDENT) TISHWAR SINGH(THAKUR.ISHWARSINGH@GMAIL.COM)() (RESPONDENT) YOGESH(YOGESH.G.GOEL@GMAIL.COM)(9810930909)(PETITIONER) AJAY AGGARWAL(BANKEYBIHARI2@GMAIL.COM)(9350026048)(PETITIONER) SDMC(COADVTT.SDMC@GMAIL.COM)() (RESPONDENT) SKV(SKVKA@SKVASSOCIATES.COM)() (RESPONDENT) KP SINGH(KPSINGH0202@GMAIL.COM)() (RESPONDENT) ISHWAR(THAKUR.ISHWARSINGH@MAIL.COM)() (RESPONDENT) KANIKA AGNIHOTRI(ADMIN@SKVASSOCIATES.COM)() (PETITIONER) THAKUR.ISHWARSINGH(THAKUR.ISHWARSINGH@MAIL.COM)() (RESPONDENT) DYANCSZ(DYANCSZ@MCD.ORG.IN)() (RESPONDENT) SDMC(COADVTT.SDMC@GMAIL.COM)() (RESPONDENT) KP SINGH(KPSINGH0202@GMAIL.COM)() (RESPONDENT) KANIKA AGNIHOTRI(ADMIN@SKVASSOCIATES.COM)(7669700081)(PETITIONER) VIKRANT NILESH GOYAL(V.N.GOYAL@GMAIL.COM)(9953228888)(RESPONDENT) ANIL KUMAR (HOODAADVOCATE1975@GMAIL.COM)(9810307802)(PETITIONER)		
7	CM(M)-1461/2022	R K JAIN V/s SURAJ SUNAR AND ORS	RAJESH JAIN, MADAN LAL SHARMA, RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: R K JAIN() (9729310973)(PETITIONER) SURAJ SUNAR() (7988838052)(RESPONDENT) SURESH SUNAR() (8708732141)(RESPONDENT) KRISHNA() (9812436695)(RESPONDENT) RAMESH SUNAR() (9996168949)(RESPONDENT) RAJESH JAIN(DRRAJESHJAIN2898@GMAIL.COM)(9729310973)(PETITIONER) MADAN LAL SHARMA(MADANLAL.ML@GMAIL.COM)(9810693008)(RESPONDENT)		
8	CM(M)-1609/2023 CM APPL. 50903/2023 WITH CM(M) 1614/2023	MADHAB CHAND MITTER V/s SIDDHARTHA S MOOKERJEE & ORS.	SANJOY KUMAR GHOSH, SUJOY CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: SANJOY KUMAR GHOSH(ADV.SANJOY.GHOSH@GMAIL.COM)(9810097983)(RESPONDENT))		
9	CM(M)-1614/2023 CM APPL. 50924/2023	MADHAB CHAND MITTER V/s APOLLO GLENEAGLES HOSPITAL LTD & ORS.	SANJOY KUMAR GHOSH, SUJOY CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: SANJOY KUMAR GHOSH(ADV.SANJOY.GHOSH@GMAIL.COM)(9810097983)(RESPONDENT))		
10	CM(M)-1676/2023 CM APPL. 53163/2023	KUNAL SHARMA V/s LOKENDRA KATARA	ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES:		

11	CRL.A.-67/2016 CRL.M.A. 1000/2016	STATE (NCT OF DELHI) V/s MUNISH YADAV	AMIT AHLAWAT	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(KASHMERE GATE-145/2012)
12	CRL.A.-529/2020 CRL.M.A. 34702/2023 CRL.M.A. 34703/2023	LAJPAT RAI V/s STATE(NCT OF DELHI)	SHIVAM MALHOTRA, HIMANSHU MEHRA	
		OTHER DETAILS OF ADVOCATES: SHIVAMMALHOTRA(SMALHOTRA2414@GMAIL.COM)(9654499901)(PETITIONER) MURARI TIWARI (MURARITIWARIANDASSOCIATES@GMAIL.COM)(9811125857)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LAJPAT RAI(MURARITIWARIANDASSOCIATES@GMAIL.COM)() (RESPONDENT) HIMANSHU MEHRA(ADV.HIMANSHUMEHRA18@GMAIL.COM)(9711524131)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PRASAD NAGAR- 433/2016)
13	CRL.A.-592/2020	MOHD. SANU V/s STATE	S S AHLUWALIA	
		OTHER DETAILS OF ADVOCATES: S.S. AHLUWALIA(CHAMBER495@GMAIL.COM)(9650160444)(PETITIONER) SAHLUWALIA(SUKHAMWALIA@GMAIL.COM)(9650160444)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(AMBEDKAR NAGAR- 448/2017)
14	CRL.M.C.-2584/2023	HEMANT SACHDEVA V/s STATE GOVT OF NCT OF DELHI AND ANR	KARAMVEER SINGH	
		OTHER DETAILS OF ADVOCATES: KARAMVEER SINGH(KARAMVEER24@REDIFFMAIL.COM)(9250925395)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
15	CRL.M.C.-7902/2023	TUSHAR SHOKEEN AND ANR V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	SHALU KUMARI	
		OTHER DETAILS OF ADVOCATES: PRADEEP SHARMA(ADVPKJANGRA@GMAIL.COM)(9818821063)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHALIMAR BAGH- 626/2019)
16	CRL.REV.P.-379/2024	RAJ NARAYAN TIWARI V/s STATE NCT OF DELHI AND ANR.	KAMLESH KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: PUSHPENDER SINGH(PUSHPENDER403KK@GMAIL.COM)() (PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

17	CRL.REV.P.-380/2024	RAJ NARAYAN TIWARI V/s STATE OF NCT OF DELHI AND ANR.	KAMLESH KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR VERMA(ADVKKVERMA23@GMAIL.COM)(9818106465)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9811062868)(RESPONDENT)		
18	ITA-297/2023 CM APPL. 27432/2023	PRINCIPAL COMMISSIONER OF INCOME TAX 10 V/s VINOD GUGNANI	SHAILENDERA KISHORE SINGH	
		OTHER DETAILS OF ADVOCATES: SHAILENDERA SINGH & DACCHHITA SHAHI()(8800652576)(PETITIONER) VINOD GUGNANI(PARSHAD36@GMAIL.COM)()(RESPONDENT)		
19	CM APPL. 18221/2023 In MAC.APP.-1114/2014	NEW INDIA ASSURANCE COMPANY LTD V/s MANDAVI MEHTA & ORS	RS LATHWAL, ARVIND KUMAR, C K GOLA, JATINDER KAMRA	
		OTHER DETAILS OF ADVOCATES: JATINDER KAMRA(JATINKAMRA@YAHOO.COM)(9810254409)(PETITIONER) AKA LAW OFFICE(AKALAWOFFICE@GMAIL.COM)()(RESPONDENT)		
20	MAC.APP.-59/2017 CM APPL. 1891/2017 CM APPL. 10728/2022 CM APPL. 10731/2022 CM APPL. 10732/2022	THE ORIENTAL INSURANCE CO LTD V/s CHAMAN DEVI @ CHAMAN AND ORS	PANKAJ SETH, SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(PETITIONER) S N PARASHAR(PARASHACHAMBER@GMAIL.COM)(9811185863)(RESPONDENT)		
21	MAC.APP.-773/2019 CM APPL. 40404/2019 CM APPL. 40405/2019 WITH MAC.APP. 774/2019	MOHD HUSSAIN AZAD V/s NIHAR RANJAN MOHANTY & ANR	MUKESH SHARMA, OJUSYA JOSHI	
		OTHER DETAILS OF ADVOCATES: OJUSYA JOSHI()(9582434100)(PETITIONER) MUKESH SHARMA (JITUMUKESH@YAHOO.IN)(9810719101)(PETITIONER)		
22	MAC.APP.-774/2019 CM APPL. 40413/2019	MOHD. HUSSAIN AZAD V/s DIBAKAR ROUTH (SINCE DECEASED) THROUGH LRS & ANR.	MUKESH SHARMA, OJUSYA JOSHI	
		OTHER DETAILS OF ADVOCATES: OJUSYA JOSHI()(9582434100)(PETITIONER) MUKESH SHARMA (JITUMUKESH@YAHOO.IN)(9810719101)(PETITIONER)		
23	MAC.APP.-426/2023	SOMESH KUMAR BHAGAT V/s NITIN MEHTA DRIVER & ORS.	ACM LEGAL, VIKRAM HEGDE	
		OTHER DETAILS OF ADVOCATES: VIKRAM HEGDE(VIKRAM@VHALAWCHAMBERS.IN)(9599927812)(PETITIONER) SP JAIN(SPJAIN.ADV@GMAIL.COM)(9873304064)(RESPONDENT) ()() (RESPONDENT)		

24	CM APPL. 19656/2023 CM APPL. 19657/2023 In RC.REV.-395/2016	OM PRAKASH & ORS V/s RAJU SAINI & ANR	ARVIND KUMAR GUPTA, ARJAV JAIN, TARA CHAND GUPTA, PAWAN KUMAR BAHL	
		OTHER DETAILS OF ADVOCATES: PAWAN K BAHL(PAWANKBAHL@GMAIL.COM)(9810045051)(PETITIONER) ARVIND GUTPA (ARVINDGUPTAADV@YAHOO.CO.IN) (RESPONDENT) ARVIND KUMAR GUPTA(ARVINDGUPTAADV@YAHOO.CO.IN)(9811088800)(PETITIONER) ARJAV JAIN(CHAMBERS.ARJAVJAIN@GMAIL.COM)(9873767597)(RESPONDENT)		
25	RC.REV.-56/2020 CM APPL. 3438/2020 CM APPL. 26164/2023 CM APPL. 26165/2023	DINESH KUMAR GOEL V/s MAQSOOD AHMED & ANR	SONAL SINHA	
		OTHER DETAILS OF ADVOCATES: SONAL SINHA() (9810000228) (PETITIONER) SONAL SINHA(SHAANRAWAT28@GMAIL.COM) (9810002285) (PETITIONER) MILAN TYAGI(MILANTYAGI8@GMAIL.COM) (RESPONDENT) AVDHESH KUMAR(AVDHESHKUMAR.RADHE@GMAIL.COM) (RESPONDENT)		
26	RFA(OS)-2/2013 CM APPL. 4241/2013	FREIGHT LINES INDIA PRIVATE LIMITED V/s VIPIN KUMAR JAIN	SHOBHIT CHAUDHARY, BHUPENDER TYAGI, RAMAN DUGGAL, VAIDIALINGAM & ASSOCIATES, TUSHAR KUMAR, SANDEEP NARAIN	
		OTHER DETAILS OF ADVOCATES: SHOBHIT CHAUDHARY(SHOBHIT9791@GMAIL.COM) (9999317996) (PETITIONER) TUSHAR KUMAR(CHAMBERS@TUSHARKUMAR.IN) (8800670133) (PETITIONER) TUSHAR KUMAR(CHAMBERS@TUSHARKUMAR.IN) (8800670133) (PETITIONER) TUSHAR KUMAR(CHAMBERS@TUSHARKUMAR.IN) (8800670133) (PETITIONER) TUSHAR KUMAR(CHAMBERS@TUSHARKUMAR.IN) (8800670133) (PETITIONER)		
27	RSA-168/2022 CM APPL. 55915/2022 CM APPL. 5524/2024 CM APPL. 5525/2024	PREETI KAPOOR V/s SUMAN KAPOOR & ANR.	VARUN KAPOOR, JAGDEEP ANAND, RAJESH RANJAN, RAJESH RANJAN	
		OTHER DETAILS OF ADVOCATES: RAJESH RANJAN(OFFICE@ILOLEGAL.COM) (9999439470) (PETITIONER) RAJESH RANJAN() (PETITIONER) JAGDEEP ANAND(JAGDEEPANAND333@GMAIL.COM) (RESPONDENT) ANURAG(NASIARANURAG1@GMAIL.COM) (RESPONDENT) NASIAR ANURAG (NASIRANURAG1@GMAIL.COM) (RESPONDENT) RAJESH RANJAN(OFFICE@ILOLEGAL.COM) (9810003146) (PETITIONER) JAGDEEP , NASIA ANURAG(JAGDEEPANAND333@GMAIL.COM, NASIARANURAG1@GMAIL.COM) (RESPONDENT) VARUN KAPOOR(ADVOCATEVARUNKAPOOR@GMAIL.COM) (9871111556) (PETITIONER) JAGDEEP ANAND(JAGDEEPANAND333@GMAIL.COM) (9810705763) (PETITIONER)		
28	RSA-224/2023 CM APPL. 61304/2023 CM APPL. 61306/2023	SH JAIRAJ BHARAL & ORS. V/s SH JAI SARAN & ORS.	OM PRAKASH, AVNEESH GARG	
		OTHER DETAILS OF ADVOCATES: AVNEESH GARG(AVNEESH.LEGAL@GMAIL.COM) (9818479699) (PETITIONER) RP BHADAURIA(RPSBHADAURIA@GMAIL.COM) (9266627366) (RESPONDENT) OM PRAKASH (POMPRAKASH885@GMAIL.COM) (9899937365) (RESPONDENT) OM PRAKASH (POMPRAKASH885@GMAIL.COM) (9899937365) (RESPONDENT)		

29	W.P.(C)-6461/2019 CM APPL. 27395/2019 CM APPL. 27057/2023 CM APPL. 27058/2023 WITH W.P.(C) 1872/2021 W.P.(C) 9247/2019 W.P.(C) 10540/2022	SARAL VERMA V/s UNION OF INDIA & ORS.	KUNAL TANDON, RAJESH KUMAR GOGNA, NEEHA NAGPAL, NEHA NAGPAL	
		OTHER DETAILS OF ADVOCATES: NEEHA NAGPAL(NN@NEEHANAGPAL.COM, MALAK@MALAKBHATT.COM)(9810030834)(PETITIONER) ARUN(ADVARUN36@GMAIL.COM, CGSC.RIPUDAMAN@GMAIL.COM, RIPUDAMAN.BHARDWAJ@GMAIL.COM) (RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM, VIPINJAI@YAHOO.CO.IN, KUNAL@TANDONANDCO.COM)(1123384193)(RESPONDENT) GOGNA(OFFICE@GOGNA.CO.IN, DLACBIDHC@GMAIL.COM, ADVARUNAGGARWAL@GMAIL.COM) (RESPONDENT) KUNAL TANDON(IKUNALTANDON@GMAIL.COM)(9818442226)(PETITIONER) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(9911222251)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(9911222251)(RESPONDENT)		
30	W.P.(C)-1872/2021 CM APPL. 35568/2022 WITH W.P.(C) 10540/2022	SANJANA DESAI & ANR. V/s BANK OF INDIA & ANR.	NEHA NAGPAL, NEHA NAGPAL	
		OTHER DETAILS OF ADVOCATES: NEHA NAGPAL(NEEHANAGPAL@GMAIL.COM)(9810030834)(PETITIONER) NEEHA NAGPAL AND MALAK M BHATT(NN@NEEHANAGPAL.COM)(9810030834)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDE NT) BANK OF INDIA(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(RESPONDENT) NEEHA NAGPAL(NN@NEEHANAGPAL.COM, MALALK@MALAKBHATT.COM)(9810030834)(PETITIONER) VIPIN JAI(VIPINJAI@YAHOO.COM, KUNAL@TANDONADCO.COM, ADVARUNAGGARWAL@GMAIL.COM) (RESPONDENT) DLACBIDHC(DLACBIDHC@GMAIL.COM) (RESPONDENT) ARUN(ADVARUN36@GMAIL.COM) (RESPONDENT) RIPUDAMAN BHARDWAJ(RIPUDAMAN.BHARDWAJ@GMAIL.COM, CGSC.RIPUDAMAN@GMAIL.COM) (RESPONDENT) NEHA NAGPAL(NEEHANAGPAL@GMAIL.COM)(9810030834)(PETITIONER)		
31	W.P.(C)-10540/2022	UDAY JAYANT DESAI V/s UNION OF INDIA & ORS.	SANTOSH KUMAR ROUT, NEHA NAGPAL	
		OTHER DETAILS OF ADVOCATES: NEEHA NAGPAL(NN@NEEHANAGPAL.COM, MALAK@MALAKBHATT.COM)(9810030834)(PETITIONER) NEEHA NAGPAL AND MALAK BHATT(NN@NEEHANAGPAL.COM)(9810030834)(PETITIONER) DLACBI(DLACBIDHC@GMAIL.COM)(7838078850)(RESPONDENT) FRRODLI(FRRODLI.SUPPORT@NIC.IN)(1126711384)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) INDIAN OVERSEAS BANK(KUNAL@TANDONANDCO.COM) (RESPONDENT) PUNJAB NATIONAL BANK(VJ_SC@YAHOO.COM)(9811426480)(RESPONDENT) SAKET SIKRI(SAKETSIKRI@YAHOO.COM)(9811133233)(RESPONDENT) ZOHEH HOSSAIN(HOSSAINZOHEB@GMAIL.COM) (RESPONDENT) BANK OF INDIA(VIPINJAI@YAHOO.CO.IN)(9873715747)(RESPONDENT) BANK OF BARODA(ADVARUN36@GMAIL.COM)(9811087995)(RESPONDENT) VIJAYA BANK(ADVARUN36@GMAIL.COM)(9811087995)(RESPONDENT) S K ROUT(ADVSKROUT@SKRLAWFIRMS.COM)(9990432878)(RESPONDENT)		

		UNION BANK OF INDIA(OPGAGGAR@GMAIL.COM)(9810185751)(RESPONDENT) BRIJESH (OFFICEOFBRIJESHKTAMBER@GMAIL.COM)(9811829656)(RESPONDENT) DIVYA KANT(DIVYAKANT@GMAIL.COM)(9868541200)(RESPONDENT) BUREAU OF IMMIGRATION (FRRODLI.SUPPORT@NIC.IN, DLACBIDHC@GMAIL.COM, DIRECTOR@SFIO.NIC.IN)()(RESPONDENT) SYNDICATE BANK(CONTACT@SUDEERASSOCIATES.COM)(9810174873)(RESPONDEN T) STIO(DIRECTOR@STIO.NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) V J S C(VJ_SC@YAHOO.COM)(9811426480)(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT)	
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